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2015-16



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FOREWORD

The Reserve Bank of India brings out a report as an annual publication entitled *State Finances: A Study of Budgets*, which analyses the fiscal position of state governments on the basis of primary disaggregated state-wise data. From 2005-06 onwards, the report has been structured around a special theme of topical relevance. This report's theme is 'Quality of Sub-national Public Expenditure.' The highlights of the report are:

- The quality of expenditure is key to sub-national level fiscal consolidation to reap efficiency and welfare gains while smoothing the effects of fiscal adjustment.
- Empirical analysis indicates that expenditure on social and physical infrastructure can have growth augmenting effects.
- The quality of expenditure of most Indian states has been improving following the enactment of fiscal responsibility legislations.
- States need to prioritise expenditure on physical and social infrastructure and economise on non-essential heads.
- From a medium term perspective, enduring improvements in the quality of states' finances hinges around the revival of state level public enterprises (SLPEs), improving the viability of Discoms and rationalisation of centrally sponsored schemes.

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Michael Debabrata Patra
Executive Director
March 31, 2016

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List of Abbreviations

ACS	Average Cost of Supply	FIs	Financial Institutions
APDRP	Accelerated Power Development and Reforms Programme	FPIs	Foreign Portfolio Investments
ARR	Average Revenue Realised	FRBM	Fiscal Responsibility and Budget Management
AT&C	Aggregate Technical and Commercial	FRL	Fiscal Responsibility Legislation
ATB	Auction Treasury Bills	FRP	Financial Restructuring Plan
BE	Budget Estimates	GCC	Gulf Cooperation Council
BPL	Below Poverty Line	GDP	Gross Domestic Product
CGST	Central Goods and Services Tax	GFD	Gross Fiscal Deficit
CPC V	Fifth Central Pay Commission	GSDP	Gross State Domestic Product
CPC VI	Sixth Central Pay Commission	GST	Goods and Services Tax
CPC VII	Seventh Central Pay Commission	GSTN	Goods and Services Tax Network
CPSUs	Central Public Sector Undertakings	HDI	Human Development Index
CSS	Centrally Sponsored Schemes	ICRA	Investment Information and Credit Rating Agency
DCRF	Debt Consolidation and Relief Facility	IGST	Integrated Goods and Services Tax
DDUGJY	Deendayal Upadhyaya Gram Jyoti Yojana	IPDS	Integrated Power Development Scheme
DEA	Data Envelopment Analysis	IP-RR	Interest Payments to Revenue Receipts
Discoms	Distribution Companies	ITB	Intermediate Treasury Bills
DSS	Debt Swap Scheme	LBs	Local Bodies
EC	Empowered Committee	LIC	Life Insurance Corporation of India
ESOP	Employee Stock Ownership Plan	NABARD	National Bank for Agriculture and Rural Development
FC XII	Twelfth Finance Commission	NCDC	National Cooperative Development Corporation
FC XIII	Thirteenth Finance Commission	NITI Ayog	National Institution for Transforming India
FC XIV	Fourteenth Finance Commission		
FDH	Free Disposable Hull		

NPA	Non Performing Asset	RNR	Revenue Neutral Rate
NSC	Non-Special Category states	RPO	Renewable Purchase Obligation
NSSF	National Small Savings Fund	SC	Special Category states
NTPC	National Thermal Power Corporation	SDLs	State Development Loans
OD	Overdraft	SEBs	State Electricity Boards
OROP	One Rank One Pension	SFA	Stochastic Frontier Analysis
PD	Primary Deficit	SFC	State Finance Commission
PPAs	Power Purchase Agreements	SGST	State Goods and Services Tax
PRD	Primary Revenue Deficit	SLPEs	State Level Public Enterprises
PRIs	Panchayati Raj Institutions	SSE	Social Sector Expenditure
PSDF	Power Sector Development Fund	UDAY	Ujwal Discoms Assurance Yojana
RD	Revenue Deficit	ULBs	Urban Local Bodies
RE	Revised Estimates	UTs	Union Territories
RIAB	Restructuring and Internal Audit Board	VAT	Value Added Tax
		WMA	Ways and Means Advances

1.1 At the consolidated level, states budgeted for a turnaround in fiscal performance during 2015-16 from the deterioration that set in during the earlier two years. The projected improvement in key fiscal indicators was premised on cutbacks in revenue expenditure with a marginal decline in capital outlay. This pragmatic approach stems from the hard constraints faced in augmenting expenditure without eroding the modest gains in fiscal consolidation. Illustratively, the increase in states' share of tax devolution from 32 per cent to 42 per cent of the divisible pool on the recommendation by the fourteenth finance commission (FC-XIV) works out to a decline in consolidated state revenues from central transfers (share in central taxes *plus* grants in aid) by 0.3 per cent of GDP in 2015-16, due to discontinuation of many centrally sponsored schemes (CSS) announced in the Union Budget, 2015-16. In this milieu, the ability of states to maximise growth enhancing properties and efficiency gains embedded in targeted compositional shifts in expenditure patterns holds the key to optimising the contribution of sub-national fiscal policy to societal welfare. Accordingly, this year's report adopts the quality of expenditure as its theme. Empirical findings across a swathe of countries, advanced and emerging, confirm that the composition of government expenditure can have perceptible growth implications.

1.2 Chapter II of the report focusses on evaluating states' efforts to reap welfare gains from improvements in the composition of expenditure drawing on the evolution of ideas in the literature and the lessons from the country experience. It observes that expenditure quality at the sub-national level has improved under the impetus provided by implementation of fiscal responsibility and budget management (FRBM) rules, but there remains considerable scope for progress. In fact as the chapter underlines, this acquires urgency in the context of the imminent burden of salaries and pension liabilities of states associated with the demonstration effect of the seventh central pay commission (CPC-VII).

1.3 Chapter III undertakes an in-depth analysis of the fiscal position of states. It draws attentions to the rise in revenue and non-development expenditure and the consequent deterioration in the quality of states' spending. Implications for state level indebtedness from this sub-optimal prioritisation of expenditure are also addressed in this chapter.

1.4 Chapter IV explores some issues which are likely to have a bearing on the quality of states' expenditure in the medium-term; reform of state-level public enterprises, the goods and services tax and the Ujwal

Discoms Assurance Yojana (UDAY) scheme. It also discusses issues relating to the State Finance Commissions (SFCs).

1.5 Data on various budgetary components and fiscal indicators of 29 states are presented in appendices and statements.

II

Quality of Sub-national Public Expenditure

The quality of expenditure is at centre-stage of the dynamics of subnational level fiscal consolidation in India. Empirical evaluation indicates that expenditure on public infrastructure, human capital, science and technology can be growth and welfare enhancing by improving capital and labour productivity. The quality of expenditure of most Indian states has modestly improved following the enactment of FRBM. States need to prioritize expenditure on physical and social infrastructure and economise on non-essential heads.

1. Introduction

2.1 Confronted with unsustainable levels of fiscal deficits and/or public debt and their adverse macroeconomic implications, governments across countries have embarked upon corrective strategies to adjust key fiscal parameters to levels that are sustainable in the context of the state of the economy. These efforts are typically driven by rules that limit deficits, debt, expenditure or a combination thereof. Fiscal adjustment strategies have been attempted in the form of revenue enhancement or expenditure compression or usually, a combination of both. The presence of nominal rigidities sets up trade-offs – a quantity-centric fiscal adjustment invariably involves compromises in terms of qualitative aspirations of fiscal authorities. In view of the committed nature of certain categories of expenditure, the imperative of achieving quantitative targets forces the curtailment of expenditures that are regarded as ‘productive’ since they provide positive externalities in terms of enhancing growth and efficiency. In recent years, however, prolonged periods of sluggish growth have brought these issues to the centre-stage of the still unsettled debate on the optimal dynamics of fiscal consolidation. In this context,

fiscal consolidation through quantity adjustments should not compromise on expenditure quality.

2.2 Fiscal consolidation at the sub-national level in India has been undertaken under a rule-based framework through the enactment of fiscal responsibility and budget management (FRBM) legislations, although there are subtle variations in terms of design and features across states. Resource constraints have forced cutbacks in outlays on social and physical infrastructure in the wake of inflexibilities in committed expenditures and subsidies, with near-term as well as more drawn out implications for societal welfare. Consequently, careful assessment of the growth and efficiency enhancing effects of alternative mixes of government expenditure assumes critical importance if the best effects of fiscal rectitude have to be seized. In particular, it is imperative that states do not sacrifice growth-inducing expenditures even as they put in place mechanisms for enhancing expenditure efficiency within the overall framework of fiscal consolidation.

2.3 Despite its importance from a ‘public good’ perspective, the quality of expenditure at the sub-national level has received less attention than it deserves. Analysis of the relationship between public expenditure and economic growth/

development has engaged economists since the late 19th century¹. Diamond (1989) found empirical evidence that capital spending, particularly on health, housing and welfare has positive effect on growth. Endogenous growth theory turned attention to the macroeconomic effects of the quality of government spending, with investment in human capital, innovation, and knowledge being significant contributors to economic growth (Romer, 1986; Lucas, 1988; Rebelo, 1991). It is argued that in a knowledge-based economy, sustained investment in human capital would result in positive externalities which would perpetuate the growth process for a protracted period of time leading to overall economic development (Barro and Sala-i-Martin, 1992). Against this backdrop, this chapter analyses state finances with the specific objective of shedding light on its theme “Quality of Expenditure”. Section II draws out the lessons of the country experience. The quality of expenditure across Indian states and its impact on economic growth and equity are empirically explored through descriptive statistics and technical analysis in Section III. This section also dwells on the impact of FRBM implementation on expenditure quality at the state level. Section IV presents concluding observations.

2. Cross-Country Experience

2.4 Empirical evaluation of the impact of different categories of expenditure on growth/development has been largely inconclusive although a loose consensus has formed around

the view that specific categories of government expenditure such as on public infrastructure, human capital, science and technology can be growth and welfare enhancing by improving capital and labour productivity (Tanzi and Zee, 1997). Moreover, public investment in social and physical infrastructure is observed to play a complementary role in crowding in private investment, particularly in the case of developing economies (Erden and Holcombe, 2005). It has also been pointed out that public expenditure needs to encompass both growth and equity considerations (Pattnaik *et al.*, 2005; Daniel *et al.*, 2006).

2.5 Country studies, both time series and panel, have reported growth enhancing effects of public expenditure on physical infrastructure such as transport, communications and defense (Baum and Lin, 1993; Devarajan, 1993; Ramirez, 2004). Similar results have been reported for South Africa, Chile (Albala-Bertrand and Mamatzakis, 2001) and Kenya (M’Amanja and Morrissey, 2005).

2.6 Fiscal multipliers are found to be sizable for productive capital spending in the countries constituting the Gulf Cooperation Council (GCC), despite important leakages through imports and remittances (Espinoza and Senhadji, 2011). Similarly, an increasing share of capital investment is found to have boosted per capita growth in thirty three small countries in Asia, Africa and the Pacific region – the impact being stronger in small states in the Asia and Pacific region, consistent with their larger development needs (Cabezón *et al.*, 2015).

¹ Wagner’s law predicted that the development of an industrial economy will be accompanied by an increased share of public expenditure in gross national product because of (i) social activities; (ii) administrative and protective actions; and (iii) welfare functions of the state (Wagner, 1892). In a general equilibrium framework, public expenditure has been viewed as improving allocative efficiency through correction of market failures, redistributing resources equitably and promoting economic growth and stability to produce normative outcomes (Musgrave, 1959). In the Keynesian paradigm, public expenditure promotes growth through an increase in aggregate demand in an economy operating at less than full employment. Keynes, however, emphasised “pump priming” without bringing in composition and quality of expenditure in his analysis. Furthermore, big increases in spending and government deficits raise the prospect of future tax increases with attendant impact on the macroeconomy. Ricardian equivalence would, however, imply that rational and infinitely lived taxpayers will anticipate higher taxes in future and save more. Consequently, aggregate demand would not change *i.e.*, deficits “would have no first-order effect on the real interest rate, volume of private investment, etc.” (Barro, 1979).

On the other hand, Devarajan *et al.* (1996) report the opposite for a sample of 43 developing countries over the period 1970-90 – while an increase in the share of current expenditure had positive effect on growth, capital expenditure had a negative impact – probably due to misallocation of expenditure. In the Brazilian context, capital expenditure is found to have a negligible impact on economic growth, possibly indicating that economies of scale are not being reaped (Busatto and Brunori, 2011).

2.7 Regarding the growth inducing effects of social sector expenditure such as health, education and water, positive effects have been reported (Nijkamp and Poot, 2004; Ramirez, 2004; Cullison, 1993; Devarajan, 1993). On the contrary, health care spending is found to be unfavourable to growth in Switzerland (Singh and Weber, 1997). In the Indian context, state-level data for the period 1990-2002 showed that higher government spending on public goods such as health and education had a positive impact on per capita GSDP growth and reduced poverty (Hong and Ahmed, 2009).

2.8 In the context of fiscal consolidation, expenditure reform can improve the efficiency of spending even without pruning the level of expenditure by freeing resources to help meet new needs and improve governance and transparency (Gupta *et al.*, 2005). In this regard, reallocation of total spending in favour of infrastructure and education has a positive impact on long-run growth while a deficit financed increase in public expenditure has negative effects (Acosta-Ormaechea, 2013; Gemmell *et al.*, 2014). In the

Indian context, a qualitative shift in expenditure from revenue to capital without altering the level of fiscal deficit is found to lead to higher growth *albeit* with mild inflation pressures (Misra, 2012). Moreover, capital outlay is observed to have a prolonged multiplier effect which continues up to four years, underscoring the need to prioritize capital expenditure (Jain and Kumar, 2013; Bose and Bhanumurthy, 2013).

2.9 Based on the review of literature, it may be inferred that a shift in the composition of public expenditure towards human and physical capital would not only be growth enhancing but also welfare augmenting for the society as a whole, notwithstanding some evidence to the contrary. The channels through which this works are: (i) increase in capital and labour productivity; (ii) crowding in of private investment; (iii) higher fiscal multipliers; and (iv) direct/indirect impact on poverty and unemployment reduction. Given that the empirical evidence on quality of expenditure at the sub-national level is quite limited and somewhat ambivalent, especially in the Indian context, an attempt has been made to examine the gamut of issues around it at the state level in the ensuing section.

3. Government Expenditure – Empirical Analysis²

3.a The Backdrop

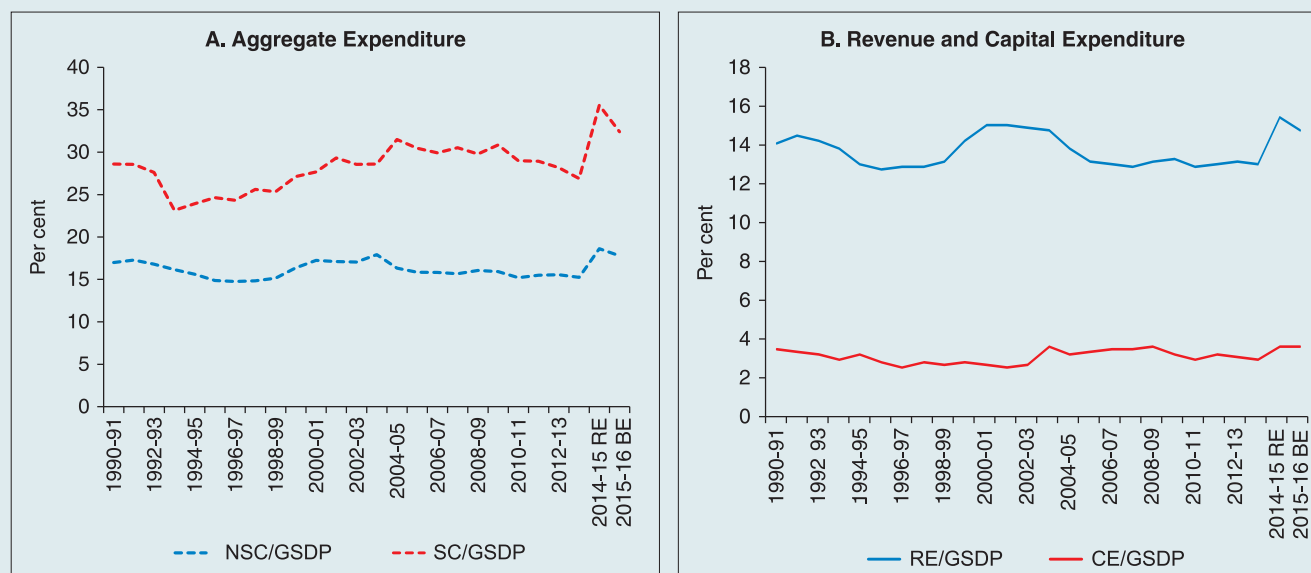
2.10 Limited space for garnering additional revenue notwithstanding, states' aggregate expenditure³ (as proportion to GSDP) – both non-special category (NSC)⁴ and special category (SC)⁵ – accelerated during 2014-15 (RE) (Chart II.1-A).

² The analysis in this section is largely based on non-special category states only. While the Fourteenth Finance Commission had recommended to discontinue the distinction between special category and other states, we continue with the practice in this Chapter given the disparity in the fiscal parameters of these two category of states.

³ Includes revenue expenditure, capital outlay and loans and advances.

⁴ There are eighteen NSC states including Andhra Pradesh, Bihar, Chhattisgarh, Goa, Gujarat, Haryana, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh and West Bengal. Analysis in this chapter, however, does not include the newly-formed state of Telangana due to non-availability of data for 2013-14.

Chart II.1: Trends in Expenditure



In particular, revenue expenditure of NSC states rose to 15.7 per cent of GSDP, with implications for the quality of expenditure (Chart II.1-B).

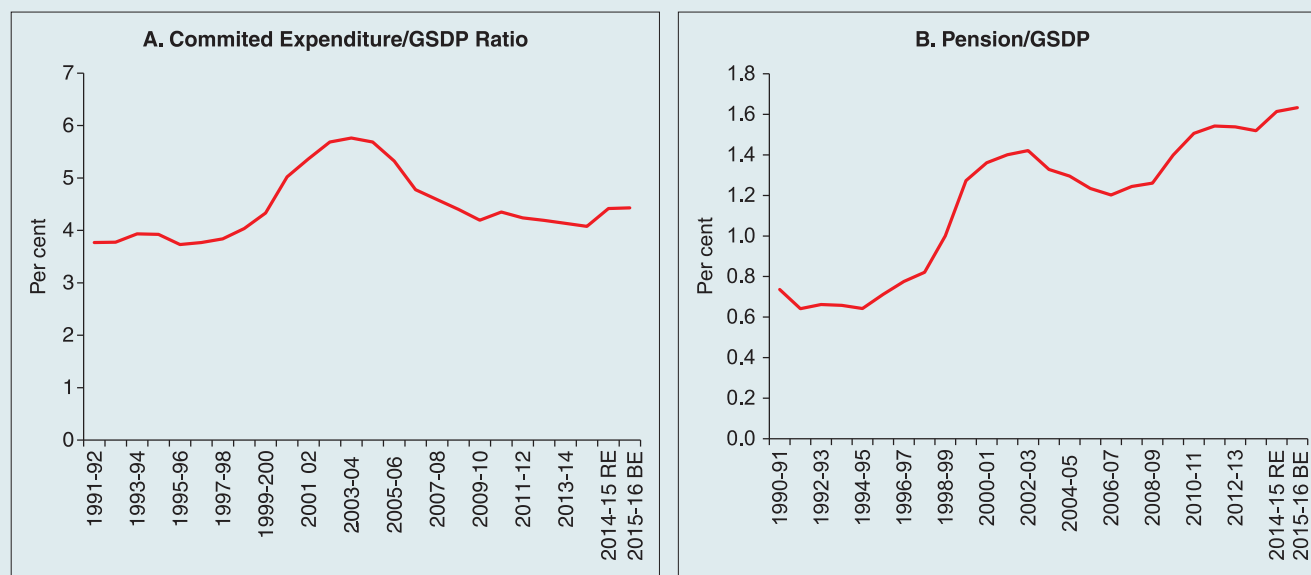
2.11 Interest payments, administrative services and pensions, which are in the nature of committed expenditure, account for a dominant portion of non-development revenue expenditure of states. With a noteworthy decline in interest payments on loans due to the debt swap scheme (DSS) and the debt consolidation and relief facility (DCRF), the ratio of interest payments to revenue receipts (IP-RR) has been broadly contained below 15.0 per cent - the level prescribed by the twelfth finance commission (FCXII). Nevertheless, the rising trend in the committed expenditure-GSDP ratio in recent years is a cause for concern (Chart II.2-A). It is set to rise even further as the implementation of the recommendations of the seventh central pay commission (CPC-VII) may have a cascading impact on salary and pension burdens across states.

2.12 In 2012-13, when the Sixth Pay Commission (CPC VI) award was implemented, the share of expenditure on pay and allowances of all employees in revenue expenditure (net of interest payments and pensions) ranged from 28.9 per cent to 79.1 per cent across states (FC-XIV, 2014). While CPC V had a cumulative impact of 1.0 per cent of GSDP for states over a two year period (Mohan, 2008), the total impact of CPC VI on state finances was about 1.4 per cent of GSDP over a two year period (Kumar and Krishna, 2015). CPC VII may have an average impact of 0.9 per cent of GDP on revenue and fiscal deficit of combined government finances over the duration of FC XIV, premised on the assumption of a growth of 15 per cent in other revenue expenditure for 2016-17- the year of implementation of CPC VII (Bhanumurthy *et al.*, 2015).

2.13 Besides salary expenditure, growing pension liabilities could be another major source of fiscal strain for states in the future. Illustratively, the

⁵ Eleven special category states are Arunachal Pradesh, Assam, Himachal Pradesh, Jammu and Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and Uttarakhand.

Chart II.2: Trends in Committed Expenditure



pension liabilities of states at an aggregate level have almost doubled between 1997-98 and 2014-15 RE (Chart II.2-B). With CPC VII recommending one rank one pension for all central government employees, demonstration effects on states may exacerbate fiscal strain.

2.14 Aggregate capital expenditure (capital outlay *plus* loans and advances) of states has remained almost stagnant over the years as a proportion to GSDP. There has been a moderate increase in expenditure on physical infrastructure in housing, roads and bridges between 2009-10 and 2015-16.

2.15 Expenditure on the social sector is associated with large positive externalities. A major portion of social sector expenditure has been in the form of revenue expenditure rather than capital outlay. While social sector expenditure is usually vulnerable to austerity measures, aggregate social sector expenditure of states has

increased as a proportion to GSDP, even after the enactment of fiscal responsibility legislation by the states.

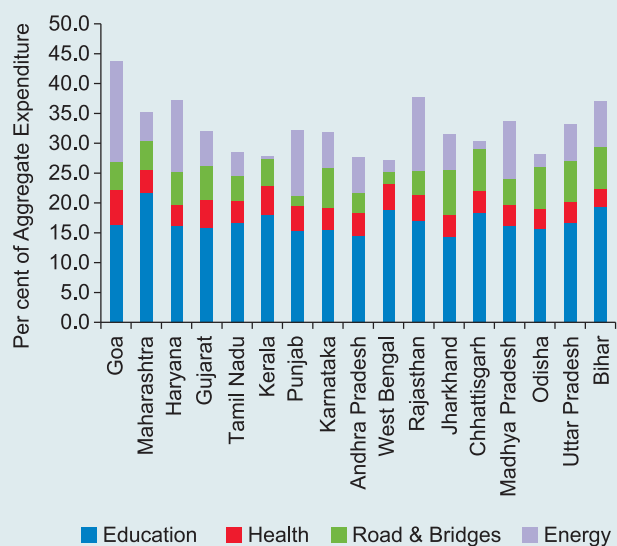
3.b Some Stylised Evidence ⁶

2.16 Given the positive externalities associated with expenditure on social and physical infrastructure, it is expected that the expenditure pattern on these heads would converge across states over a period of time. There is, however, significant variation in expenditure on social and physical infrastructure among states in terms of both composition and the level of spending (Chart II.3). Expenditure on physical infrastructure shows greater variability, with energy being the most volatile component. By contrast, states' spending on the social sector exhibits stability and is dominated by outlays on education.

2.17 Majority of the NSC states incurred expenditure on social and physical infrastructure (as proportion to aggregate expenditure) below the

⁶ Analysis based on 2013-14 accounts data for 17 NSC states (excluding Telengana).

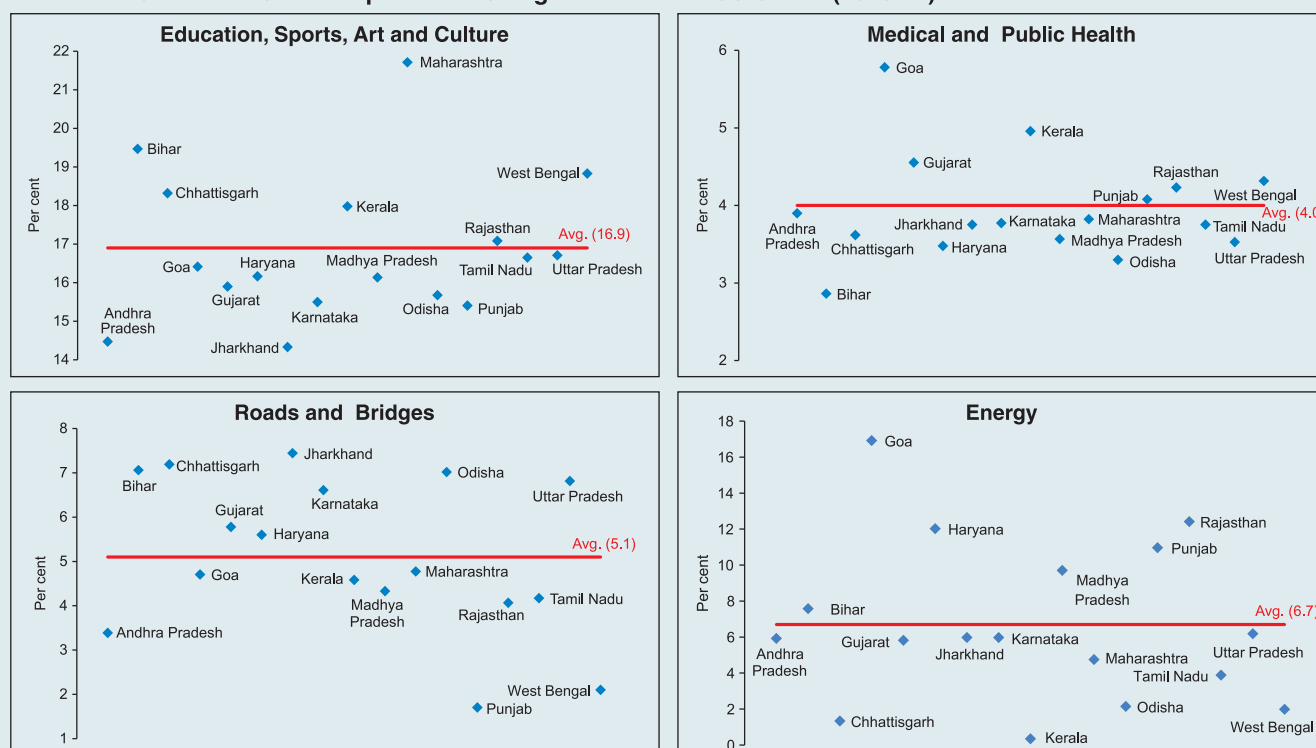
Chart II.3: Expenditure on Social and Physical Infrastructure in 2013-14



group average; indicative of the presence of sharp outliers (Chart II.4). Two features are noteworthy: (a) states' spending on medical and public health has tended to exhibit a central tendency, with a greater degree of cluster around the average (NSC states) relative to expenditure on energy⁷ which is at the other end of the spectrum in terms of dispersion from the average.

2.18 At a disaggregated level, average social sector expenditure on education and health⁸ is higher among Group 'A'⁹ states than the remaining two groups, indicative of the impact of income levels on the quality of expenditure (Table II.1). In respect of physical infrastructure, expenditure on roads and bridges is highest for Group 'C' states,

Chart: II.4: Select Expenditure Categories across NSC States (2013-14) - Relative Performance



Note: Above mentioned indicators are as per cent to aggregate expenditure (revenue expenditure, capital outlay and loans and advances).

⁷ Private investment in energy, especially electricity generation, has increased.

⁸ Data on health correspond to expenditure on medical and public health.

⁹ Group 'A' represents the top five states in terms of their real per capita incomes (as in 2013-14) viz., Goa, Maharashtra, Haryana, Gujarat and Tamil Nadu while Group 'B' comprise the middle income states viz., Kerala, Punjab, Karnataka, Andhra Pradesh and West Bengal and group 'C' includes Rajasthan, Jharkhand, Chhattisgarh, Madhya Pradesh, Odisha, Uttar Pradesh and Bihar.

pointing to a greater focus on deepening basic developmental requirements. For Group 'B' states, however, committed expenditure is, on average, higher than other income groups which somewhat constrains the fiscal space for expenditure on social and physical infrastructure (Table II.1).

2.19 As noted above, states in lower income brackets need to improve social sector spending, given the correlation of around 0.5 between

expenditure on health and education and the human development index (HDI) of NSC states. These adjustments would enhance labour productivity and enable states to reap the benefits of the "demographic dividend".

3.c Assessing the Quality of Expenditure

2.20 In order to assess expenditure quality, the methodology of cardinal scores employed in

Table II.1: Expenditure on Select Indicators as percentage of aggregate expenditure (2013-14)

States	Social Sector		Physical Infrastructure		Committed Expenditure		
	Education	Health	Roads & Bridges	Energy	Int. Pay.	Pension	Admin. Exp.
Group A							
Goa	16.4	5.8	4.7	16.9	11.4	7.2	5.8
Maharashtra	21.7	3.8	4.8	4.8	12.0	7.3	7.9
Haryana	16.2	3.5	5.6	12.0	12.6	8.9	5.9
Gujarat	15.9	4.6	5.8	5.8	13.5	8.4	4.0
Tamil Nadu	16.7	3.8	4.2	3.9	9.6	11.5	4.8
Mean	17.4	4.3	5.0	8.7	11.8	8.7	5.7
CV	12.6	19.4	12.0	57.6	11.1	13.5	23.3
Group B							
Kerala	18.0	5.0	4.6	0.3	12.5	15.1	5.0
Punjab	15.4	4.1	1.7	11.0	17.8	14.3	11.7
Karnataka	15.5	3.8	6.6	6.0	7.3	8.6	4.7
Andhra Pradesh	14.5	3.9	3.4	5.9	10.0	10.6	5.7
West Bengal	18.8	4.3	2.1	2.0	20.9	11.7	5.7
Mean	16.4	4.2	3.7	5.0	13.7	12.0	6.6
CV	10.2	9.9	48.5	73.2	36.4	20.3	39.6
Group C							
Rajasthan	17.1	4.2	4.1	12.4	10.1	8.7	4.6
Jharkhand	14.3	3.8	7.4	6.0	9.2	12.3	11.5
Chhattisgarh	18.3	3.6	7.2	1.3	3.5	7.1	7.0
Madhya Pradesh	16.1	3.6	4.3	9.7	7.5	6.9	5.6
Odisha	15.7	3.3	7.0	2.1	5.4	11.0	7.1
Uttar Pradesh	16.7	3.5	6.8	6.2	9.0	10.1	6.4
Bihar	19.5	2.9	7.1	7.6	7.1	12.3	6.7
Mean	16.8	3.6	6.3	6.5	7.4	9.8	7.0
CV	9.4	10.9	21.2	56.5	29.3	21.4	28.9
All NSC States							
Mean	16.9	4.0	5.1	6.7	10.5	10.1	6.5
CV	10.9	16.6	33.3	64.8	39.4	24.0	32.6

the literature (Morris and McAlpin, 1982; Bhide and Panda, 2002; Dholakia, 2005) is applied to data on states' finances for the period 2003-04 to 2013-14 broken into three sub-periods – pre-crisis years (2003-04 to 2007-08); the global financial crisis (2008-09 to 2009-10); and post-crisis years (2010-11 to 2013-14) – to assess the impact of structural breaks and also as a robustness check. During the crisis, a few state governments announced dedicated fiscal stimulus packages in order to boost demand, while many other states announced sector specific tax reductions in order to deal with the resulting slowdown (RBI, 2010).¹⁰ Minimum and maximum values of four indicators representing expenditure on health, education, roads and bridges, and energy as a proportion to the state's own tax revenue are identified. For each indicator, the score of each state is mapped to a scale of 0 to 100 where 0 represents minimum performance and 100 represents maximum performance.¹¹

2.21 During the global financial crisis, expenditure on education, health and roads and bridges increased for all three income categories

of states (Table II.2). As the emphasis on fiscal consolidation was renewed in the post-crisis years, expenditure scores have moderated and so has expenditure quality.¹² Scores on energy expenditure, however, do not show any increase during the crisis period since such expenditures are usually huge and often met through borrowed funds.

3.d Impact of Public Expenditure on Growth¹³

2.22 The impact of different types of government spending on per capita GSDP growth is explored at the state level. In order to examine the growth-expenditure relationship, it is hypothesised that higher share of capital outlay and developmental expenditure in total government spending have a positive impact on per capita GSDP growth of states. To test this hypothesis empirically, a dynamic panel model is estimated in the tradition of Cabezón *et al.*, (2015) comprising NSC states over the period 2001-02 to 2013-14 (221 observations). Per capita GSDP growth is regressed on the gross fiscal deficit (GFD) as a proportion to GSDP (GFD/GSDP), the ratio of public debt to GSDP (as in Baldacci *et al.*, 2004) and on the share of

Table II.2: Scores of select expenditure items of NSC States

State Category	Social Sector						Physical Infrastructure					
	Education			Health			Roads and Bridges			Energy		
	Pre-crisis	Crisis	Post-crisis	Pre-crisis	Crisis	Post-crisis	Pre-crisis	Crisis	Post-crisis	Pre-crisis	Crisis	Post-crisis
Group A	6.5	9.8	8.8	8.3	11.3	11	9	15.5	10.7	9.6	8	7
Group B	10.3	10.8	11.3	18.3	20.7	19.7	9.8	11.4	9.8	9.9	9.7	6.6
Group C	25.8	29.1	26.4	38	37.2	28.8	25	32.1	25.8	24.1	14.2	14.3
NSC States	12.8	15.4	14.5	19.4	21.5	18.7	13.4	18.7	14.6	13.5	10.3	8.9

¹⁰ Recognising the need for reviving economic growth, the Government of India permitted the State governments to borrow an additional 0.5 per cent of their GSDP by relaxing the fiscal deficit target under FRBM from 3.0 per cent to 3.5 per cent in 2008-09 and further to 4 per cent of their GSDP in 2009-10 (RBI, 2010).

¹¹ The scores are calculated based on the following formula: $Score = \frac{X_{it} - \text{Min}(X_{it})}{\text{Max}(X_{it}) - \text{Min}(X_{it})} \times 100$, where X_{it} is the proportion of the expenditure item in state's own tax revenue.

¹² The scores, however, may be somewhat influenced by the fluctuations in own tax revenue during the sample periods.

¹³ The empirical work undertaken in this section and the following section (3e) have gone through a refereeing process.

four important expenditure categories – capital outlay, revenue expenditure, development and non-development expenditure in total expenditure (following Devarajan *et al.*, 1996).

2.23 Panel data unit root tests developed by Levin *et al.* (2002) and Im *et al.* (2003) reject the null of a unit root for all the variables in the data. The impact of various government expenditure categories on per capita GSDP growth of states is estimated using dynamic panel Generalised Method of Moments (GMM) estimation (Arellano and Bond, 1991), which allows to correct for state-specific individual effects and the endogeneity of the explanatory variables by instrumenting with lagged explanatory variables.¹⁴

2.24 Four different models have been estimated: model 1 studies the impact of capital outlay on per capita GSDP growth while models 2, 3 and 4 examine the effects of revenue, development and non-development expenditure, respectively. Estimation results presented in Annex 1 are intuitively appealing: (i) a higher deficit has a negative impact on growth; (ii) a non-linear impact of the debt-GSDP ratio on per capita growth is consistent with the literature (IMF, 2012) – while low levels of debt are found to be conducive for growth, higher levels are growth-retarding; (iii) enhancing the share of capital outlay and development expenditure in total spending stimulates per-capita GSDP growth while revenue and non-development expenditures are found to have negative consequences.¹⁵ Overall, the results

are in conformity with earlier studies (Misra, 2012; Bose and Bhanumurthy, 2013). These empirical findings suggest that switching the composition of expenditure of the states in favour of capital outlay, while containing the fiscal deficit, has positive implications for growth.

3.e Impact of Public Expenditure on Efficiency - A Case Study of the Education Sector

2.25 In gauging the efficiency of government spending, there is a need to go beyond a strictly accounting view of public expenditure and instead adopt a social welfare maximisation approach (Gupta and Verhoeven, 2001; Herrera and Pang, 2005). Alternative techniques such as Stochastic Frontier Analysis (SFA), Data Envelopment Analysis (DEA) and Free Disposable Hull (FDH) have been developed to assess the efficiency and effectiveness of government expenditure. Among them, the FDH makes fewer assumptions in contrast to the DEA and the SFA. Moreover, it lends practical utility for policy analysis as it is a non-parametric technique unlike the SFA and does not assume convexity of the production frontier as assumed under the DEA (Muhabir, 2011).

2.26 The FDH efficiency scores of education attainment are computed for the period 2005-06 to 2012-13 in respect of income group A, B, C for NSC states and separately for SC states.¹⁶ These average efficiency scores are measured using two inputs (public expenditure and teacher-student ratio) and two outputs (gross primary and upper primary school enrolment)¹⁷.

¹⁴ The Arellano-Bond estimator is particularly useful in the context of this exercise as the sample period is less than the number of states. It is observed that for large time periods, the state-specific fixed effects which shows in the error term may decline over time.

¹⁵ A large amount of expenditure on health and education such as salary payments, administrative expenses etc., come under revenue expenditure; as such, there may be some relationship between revenue expenditure and lagged capital outlay, which is not captured in model-2.

¹⁶ For each year, a separate model is employed to measure efficiency scores of individual states and then group specific averages in each year are computed and reported.

¹⁷ Data for gross enrolment ratio and teacher-student ratio are taken from District Information System for Education (DISE) data published by National University of Education Planning & Administration (NUEPA).

2.27 The average efficiency scores vary across Groups and year (Table II.3). In recent years (2011-12 and 2012-13), the efficiency frontiers in both input-oriented and output oriented methods are essentially defined by Group 'A' states.¹⁸ These states have also managed to improve and attain full efficiency in both measures (in a relative sense) over the years. Interestingly, Group 'C' states seem to outperform Group 'B' states as indicated by their average efficiency scores, although the difference is not large. In terms of input oriented scores, the 'SC' states have generally lower scores compared to all other groups.

2.28 From an input-oriented point of view, Group 'A' states has an efficiency score of 0.86 in 2005-06, implying that these states could reduce 14 per cent (*i.e.* 100 minus 86) of their resources to achieve given levels of output, *i.e.*, these states on an average were employing excess resources of nearly 14 percent. Similarly, the output oriented results, which show an efficiency score of 0.81 in the same year for Group 'A' states, means that output quantities could be increased by 19 per cent with the same level of inputs. Over the period of analysis, the average scores for both input and output efficiency of Group 'A' states have gradually increased whereas no such tendency is

evident for the other groups. Therefore, the other Groups need to follow the best practices of Group A so that they can move towards the frontier over time.

3.f. Impact of FRBM

2.29 A well-designed fiscal responsibility legislation (FRL) helps in containing fiscal deficits and rationalizing expenditure biases, while addressing the problem of time inconsistency and enhancing transparency and accountability (Corbacho and Schwartz, 2007). In India, FRBM legislations were passed by states at different points of time and consequently, the number of years considered for the analysis of the impact of FRBM on state finances is not uniform across states. To maintain consistency in the analysis, however, equal number of years are taken before and after implementation of FRBM by each state to calculate the average for the period 1991-92 to 2013-14. The five broad fiscal indicators considered are total expenditure, revenue expenditure, capital outlay, developmental and non-developmental expenditure. All the indicators are normalised in terms of gross state domestic product (GSDP) of respective states at current prices. States are grouped into A, B and C categories in terms of their real per capita incomes in 2013-14.

Table II.3: Free Disposable Hull (FDH) efficiency scores, by groups of states

Year	Input orientated				Output orientated			
	A	B	C	SC	A	B	C	SC
2005-06	0.86	0.90	0.98	0.84	0.81	0.82	0.97	0.92
2006-07	0.83	0.88	0.97	0.76	0.88	0.91	0.93	0.95
2007-08	0.73	0.85	0.91	0.79	0.77	0.91	0.96	0.95
2008-09	0.74	0.86	0.90	0.77	0.79	0.90	0.96	0.97
2009-10	0.96	0.94	0.91	0.83	0.87	0.92	0.94	0.96
2010-11	0.94	0.92	0.95	0.8	0.96	0.91	0.98	0.96
2011-12	1.00	0.86	0.92	0.81	1.00	0.95	0.97	0.97
2012-13	1.00	0.94	0.95	0.82	1.00	0.95	0.96	0.95

¹⁸ For both input as well as output, Group 'A' states have efficiency scores equal to 1.

2.30 Significantly, 13 out of the 17 NSC states have been successful in reducing the proportion of their total expenditure to GSDP after implementation of FRBM (Table II.4). Interestingly, five states (three in group 'A' and two in group 'C') have experienced an expenditure reduction of two percentage points and above, which is noteworthy since the overall average expenditure-GSDP ratio of the 17 states underwent a reduction of about one percentage point between the two periods.

2.31 In terms of expenditure composition, 12 states (including all in group 'A') have been able to curtail their revenue expenditure-GSDP ratio in the post-FRBM period (Table II.5). While the overall average has reduced by 1.0 percentage

point in the post-FRBM period, four states have been successful in reducing their revenue expenditure-GSDP ratio by two percentage points or more. No state from the middle-income category figures in this list.

2.32 States, in general, have raised the average capital outlay-GSDP ratio by 0.6 percentage point post-FRBM. Six states outperformed the average by improving this ratio by more than 1 percentage point (Table II.5). Overall, 13 states, including all those in group 'A' and six in group 'C' have improved their capital outlay-GSDP ratios.

2.33 At the overall level, there has been only a marginal improvement in the average

Table II.4: Total Expenditure

(per cent)

State Category	Total Expenditure/GSDP	
	Pre-FRBM	Post-FRBM
Group A		
Goa	22.9	17.0
Maharashtra	14.0	12.2
Haryana	15.5	13.4
Gujarat	16.8	13.1
Tamil Nadu	14.7	15.2
Group B		
Kerala	15.6	15.4
Punjab	16.7	15.9
Karnataka	16.1	17.7
Andhra Pradesh	17.1	16.8
West Bengal	15.4	14.4
Group C		
Rajasthan	18.0	16.8
Jharkhand	20.3	19.4
Chhattisgarh	15.6	19.2
Madhya Pradesh	20.3	21.1
Odisha	19.9	17.6
Uttar Pradesh	17.4	21.2
Bihar	26.2	24.1
Average	17.8	17.1

Table II.5: Revenue and Capital Outlay

(per cent)

State Category	Rev.Exp./GSDP		Capital Outlay/GSDP	
	Pre-FRBM	Post-FRBM	Pre-FRBM	Post-FRBM
Group A				
Goa	20.0	13.9	2.8	3.1
Maharashtra	12.0	10.3	1.5	1.7
Haryana	13.2	11.3	1.5	1.9
Gujarat	14.3	10.5	1.9	2.5
Tamil Nadu	13.2	12.7	0.9	2.0
Group B				
Kerala	14.0	14.1	1.0	0.9
Punjab	14.9	14.7	1.2	1.1
Karnataka	13.7	14.3	1.9	3.1
Andhra Pradesh	14.2	13.7	1.7	2.5
West Bengal	14.2	13.5	0.9	0.8
Group C				
Rajasthan	15.3	14.2	2.3	2.4
Jharkhand	15.6	15.9	3.5	3.2
Chhattisgarh	13.3	15.5	1.9	3.0
Madhya Pradesh	17.3	16.2	2.2	3.3
Odisha	17.2	15.2	1.8	2.2
Uttar Pradesh	15.1	17.3	1.3	3.7
Bihar	22.4	19.3	2.4	4.3
Average	15.3	14.3	1.8	2.4

development expenditure-GSDP ratio (Table II.6). Although no state from the high income category recorded an improvement in the post-FRBM period, seven states – mostly from the low income group – appear in this list. In contrast, there has been an appreciable decline in the average non-developmental expenditure-GSDP ratio post-FRBM, with a majority of states achieving a reduction in the range of 0.4 -3.9 percentage points (Table II.6). Thus, fiscal consolidation at the state level has been accompanied by improvement in

the quality of expenditure after the implementation of FRBM.

2.34 For sustainable long-term growth, the revenue account needs to be balanced while borrowed funds should only be used for capital expenditure in order to maintain inter-generational equity (Emmerson *et al.*, 2006). Moreover, lower deficits will lead to reduced borrowings which, in turn, would ease interest burdens. After the implementation of FRBM, there has been an increase in the number of occasions on which various states have recorded revenue balance/surplus (Annex 2).

Table II.6: Developmental and Non-developmental Expenditure

(per cent)

State Category	Dev.Exp./GSDP		Non-dev.Exp./GSDP	
	Pre-FRBM	Post-FRBM	Pre-FRBM	Post-FRBM
Group A				
Goa	14.2	12.2	8.7	4.8
Maharashtra	8.7	8.3	5.1	3.8
Haryana	9.7	9.7	5.8	3.6
Gujarat	11.8	9.1	4.9	3.9
Tamil Nadu	9.6	9.6	4.6	4.7
Group B				
Kerala	9.5	8.0	5.9	6.5
Punjab	8.5	7.6	8.1	8.1
Karnataka	11.4	12.4	4.4	4.6
Andhra Pradesh	11.5	12.1	5.5	4.6
West Bengal	8.9	8.3	6.4	5.9
Group C				
Rajasthan	11.3	11.5	6.7	5.3
Jharkhand	14.6	13.4	5.7	6.1
Chhattisgarh	10.6	14.6	4.5	4.2
Madhya Pradesh	13.5	14.8	6.2	5.4
Odisha	11.8	11.7	7.9	5.6
Uttar Pradesh	10.0	12.7	7.0	7.7
Bihar	15.4	16.6	10.8	7.5
Average	11.2	11.3	6.4	5.4

Note: Details of developmental and non-developmental expenditure can be seen in Appendix 2 and Appendix 4.

4. Conclusion

2.35 States' spending has been marked by the dominance of revenue expenditure. As the empirical analysis presented in this chapter shows, it is an increase in the share of capital outlay and development expenditure in total expenditure that stimulates higher growth in per capita GSDP. Over the last decade, there has been some improvement in the quality of expenditure but with considerable dispersion across states.

2.36 A disconcerting feature is the stagnation in expenditure on education and health. Larger investment in education and health is a prerequisite for harnessing the benefits of a rapidly increasing young work force for gainful and productive allocation of human capital. In this context, the revenue balance/surplus which many states have recorded in recent years may provide the necessary fiscal space to increase investments in social and physical infrastructure. Furthermore, with the FC-XIV recommending higher tax devolution from the Centre to the

states from 2015-16, the states will have greater autonomy in prioritizing their expenditure on social and physical infrastructure through untied funds.

2.37 The quality of expenditure of most Indian states has modestly improved following the enactment of FRBM. Rule-based frameworks have imparted greater responsibility to states on their

fiscal positions by enabling them to benchmark themselves *vis-à-vis* their peers. In order to garner additional fiscal space, states need to redouble their efforts in revenue mobilisation along with prioritizing expenditure on physical and social expenditure while economizing on non-essential heads.

III

Fiscal Position of State Governments¹

Public finances of states deteriorated in 2013-14 and 2014-15 (RE). While revenue receipts slowed in 2013-14 as overall economic activity slackened, they were shored up in 2014-15 by grants in aid through enhanced transfers under 'State Plan Schemes'. Despite higher devolution of taxes, central transfers-GDP ratio is budgeted to decline in 2015-16 due to discontinuation of many centrally sponsored schemes (CSSs). Expenditure rationing measures have been budgeted to arrest the erosion in state finances in 2015-16 (BE), but adverse implications for the quality of consolidation raise concerns.

1. Introduction

3.1 Against the backdrop of some slippages in key deficit indicators during 2013-14 and 2014-15 (RE), most states have budgeted for reverting back to the path of fiscal consolidation in 2015-16 (BE). This is sought to be achieved by increasing the surplus in the revenue account and a marginal decline in capital outlay (as a proportion to GDP) (Table III.1).

2. Accounts: 2013-14

3.2 The fiscal position of states deteriorated during 2013-14, leading to re-emergence of a

revenue deficit (RD) after a gap of three years (Table III.1).² The reduction in consolidated revenue expenditure was more than offset by a reduction in revenue receipts, reflecting the slowdown in overall economic activity. The fiscal position of both special category (SC) and non-special category (NSC) states deteriorated, although the SC states continued to post a modest surplus (Table III.2).

3.3 The consolidated revenue receipts-GDP ratio of states declined due to reduction in both own revenue and central transfers (Table III.3). In particular, revenue from stamps and registration fees, sales tax/value added tax (VAT) and

Table III.1: Major Deficit Indicators of State Governments

(Amount in ₹ billion)

Item	2011-12	2012-13	2013-14	2014-15 (BE)	2014-15 (RE)	2015-16 (BE)
1	2	3	4	5	6	7
Revenue Deficit	-239.6 (-0.3)	-203.2 (-0.2)	105.6 (0.1)	-543.0 (-0.4)	183.4 (0.1)	-537.2 (-0.4)
Gross Fiscal Deficit	1,683.5 (1.9)	1,954.7 (2.0)	2,478.5 (2.2)	2,950.6 (2.3)	3,654.6 (2.9)	3,333.3 (2.4)
Primary Deficit	315.4 (0.4)	450.0 (0.5)	789.5 (0.7)	1,018.6 (0.8)	1,726.0 (1.4)	1,141.8 (0.8)

BE: Budget Estimates. RE: Revised Estimates.

Note: 1. Negative (-) sign indicates surplus.

2. Figures in parentheses are percentages to GDP.

3. The ratios to GDP at current market prices are based on CSO's National Accounts 2011-12 series.

Source: Budget Documents of state governments.

¹ The analysis of various fiscal indicators is in proportion to GDP, unless otherwise stated. Moreover, the analysis pertains to Final Accounts for 2013-14, Revised Estimates for 2014-15 and Budget Estimates for 2015-16.

² Earlier, the consolidated revenue account of states was in deficit during 2009-10.

Fiscal Position of State Governments

Table III.2: Fiscal Imbalances in Non-Special and Special Category States

(Per cent to GSDP)

	2011-12	2012-13	2013-14	2014-15 (RE)	2015-16 (BE)
1	2	3	4	5	6
Revenue Deficit					
Non-Special Category States	-0.2	-0.1	0.2	0.2	-0.3
Special Category States	-2.0	-2.0	-0.9	-0.5	-2.5
All States Consolidated*	-0.3	-0.2	0.1	0.1	-0.4
Gross Fiscal Deficit					
Non-Special Category States	2.1	2.2	2.4	3.1	2.6
Special Category States	2.8	2.4	3.1	6.3	3.4
All States Consolidated*	1.9	2.0	2.2	2.9	2.4
Primary Deficit					
Non-Special Category States	0.4	0.5	0.8	1.4	0.9
Special Category States	0.4	0.0	1.0	4.1	1.1
All States Consolidated*	0.4	0.5	0.7	1.4	0.8
Primary Revenue Deficit					
Non-Special Category States	-1.9	-1.8	-1.5	-1.5	-2.0
Special Category States	-4.4	-4.4	-3.1	-2.7	-4.8
All States Consolidated*	-1.8	-1.7	-1.4	-1.4	-1.9

* : As a ratio to GDP. BE: Budget Estimates. RE: Revised Estimates.

Note: Negative (-) sign indicates surplus.

Source: Budget Documents of state governments.

state excise as well as shares in central taxes decelerated in 2013-14 from a year ago (Table III.4). On the other hand, debt receipts have increased (Table III.3).

3. Revised Estimates: 2014-15

3.4 Latest available data show an increase in states' consolidated capital outlay-GDP ratio and a deterioration in the GFD-GDP ratio in

Table III.3: Aggregate Receipts of State Governments

(Amount in ₹ billion)

Item	2012-13	2013-14	2014-15 (RE)	2015-16 (BE)
1	2	3	4	5
Aggregate Receipts (1+2)	14,508.6 (14.6)	16,262.9 (14.4)	21,490.7 (17.2)	23,415.4 (16.6)
1. Revenue Receipts (a+b)	12,520.2 (12.6)	13,691.9 (12.1)	18,058.3 (14.5)	20,118.9 (14.3)
a. States' Own Revenue (i+ii)	7,718.1 (7.8)	8,449.6 (7.5)	9,778.6 (7.8)	11,190.9 (7.9)
i. States' Own Tax	6,545.5 (6.6)	7,124.2 (6.3)	8,168.7 (6.5)	9,322.1 (6.6)
ii. States' Own Non-Tax	1,172.6 (1.2)	1,325.4 (1.2)	1,609.9 (1.3)	1,868.8 (1.3)
b. Current Transfers (i+ii)	4,802.1 (4.8)	5,242.3 (4.7)	8,279.7 (6.6)	8,928.0 (6.3)
i. Shareable Taxes	2,915.3 (2.9)	3,182.7 (2.8)	3,662.2 (2.9)	4,855.2 (3.4)
ii. Grants-in Aid	1,886.8 (1.9)	2,059.5 (1.8)	4,617.5 (3.7)	4,072.8 (2.9)
2. Net Capital Receipts (a+b)	1,988.4 (2.0)	2,571.0 (2.3)	3,432.5 (2.7)	3,296.5 (2.3)
a. Non-Debt Capital Receipts	73.7 (0.1)	72.6 (0.1)	102.1 (0.1)	59.8 (0.0)
i. Recovery of Loans and Advances	72.6 (0.1)	69.0 (0.1)	70.4 (0.1)	58.5 (0.0)
ii. Miscellaneous Capital Receipts	1.0 (0.0)	3.6 (0.0)	31.7 (0.0)	1.3 (0.0)
b. Debt Receipts	1,914.7 (1.9)	2,498.5 (2.2)	3,330.4 (2.7)	3,236.7 (2.3)
i. Market Borrowings	1,462.5 (1.5)	1,635.7 (1.5)	2,298.2 (1.8)	2,638.0 (1.9)
ii. Other Debt Receipts	452.2 (0.5)	862.7 (0.8)	1,032.2 (0.8)	598.8 (0.4)

BE: Budget Estimates RE: Revised Estimates.

Note: 1. Figures in parentheses are percentages to GDP.

2. Debt Receipts are on net basis.

Source: Budget Documents of state governments.

2014-15 (RE). The increase in revenue receipts was commensurate with the increase in revenue expenditure resulting in an unchanged revenue deficit from 2013-14 which, however, exceeded the budgeted level for 2014-15.

Table III.4: Variation in Major Items

(Amount in ₹ billion)

Item	2012-13		2013-14		2014-15		2015-16	
	Accounts	Per cent Variation Over 2011-12	Accounts	Per cent Variation Over 2012-13	RE	Per cent Variation Over 2013-14	BE	Per cent Variation Over 2014-15 (RE)
1	2	3	4	5	6	7	8	9
I. Revenue Receipts (i+ii)	12,520.2	14.0	13,691.9	9.4	18,058.3	31.9	20,118.9	11.4
(i) Tax Revenue (a+b)	9,460.8	16.4	10,306.9	8.9	11,830.9	14.8	14,177.3	19.8
(a) Own Tax Revenue	6,545.5	17.4	7,124.2	8.8	8,168.7	14.7	9,322.1	14.1
of which: Sales Tax	4,038.5	17.0	4,539.4	12.4	5,218.5	15.0	5,943.3	13.9
(b) Share in Central Taxes	2,915.3	14.1	3,182.7	9.2	3,662.2	15.1	4,855.2	32.6
(ii) Non-Tax Revenue	3,059.4	7.1	3,385.0	10.6	6,227.4	84.0	5,941.6	-4.6
(a) States' Own Non-Tax Revenue	1,172.6	18.3	1,325.4	13.0	1,609.9	21.5	1,868.8	16.1
(b) Grants from Centre	1,886.8	1.2	2,059.5	9.2	4,617.5	124.2	4,072.8	-11.8
II. Revenue Expenditure	12,317.0	14.6	13,797.5	12.0	18,241.6	32.2	19,581.7	7.3
of which:								
(i) Development Expenditure	7,584.1	16.6	8,455.3	11.5	11,897.0	40.7	12,438.7	4.6
of which: Education, Sports, Art and Culture	2,454.0	13.6	2,735.3	11.5	3,489.7	27.6	3,854.7	10.5
Transport and Communication	319.1	16.6	364.9	14.4	436.7	19.7	405.4	-7.2
Power	629.4	36.8	640.9	1.8	869.1	35.6	855.3	-1.6
Relief on account of Natural Calamities	109.8	-19.8	169.4	54.2	202.2	19.4	132.4	-34.5
Rural Development	443.7	19.2	487.7	9.9	1,234.5	153.1	1,232.4	-0.2
(ii) Non-Development Expenditure	4,375.7	11.4	4,909.2	12.2	5,804.4	18.2	6,603.9	13.8
of which: Administrative Services	960.9	11.8	1,073.0	11.7	1,364.1	27.1	1,548.4	13.5
Pension	1,447.5	13.3	1,630.9	12.7	1,866.2	14.4	2,159.7	15.7
Interest Payments	1,504.7	10.0	1,689.0	12.2	1,928.6	14.2	2,191.5	13.6
III. Net Capital Receipts #	1,988.4	1.5	2,571.0	29.3	3,432.5	33.5	3,296.5	-4.0
of which: Non-Debt Capital Receipts	73.7	-58.4	72.6	-1.5	102.1	40.7	59.8	-41.4
IV. Capital Expenditure \$	2,231.6	6.2	2,445.4	9.6	3,573.3	46.1	3,930.3	10.0
of which: Capital Outlay	1,931.8	12.8	2,205.5	14.2	3,320.1	50.5	3,679.2	10.8
of which: Capital Outlay on Irrigation and Flood Control	497.0	6.4	507.5	2.1	646.1	27.3	710.7	10.0
Capital Outlay on Energy	185.0	-5.4	228.3	23.4	358.1	56.8	360.2	0.6
Capital Outlay on Transport	452.9	19.7	566.2	25.0	740.5	30.8	826.9	11.7
<i>Memo Item:</i>								
Revenue Deficit	-203.2	-15.2	105.6	-152.0	183.4	73.6	-537.2	-393.0
Gross Fiscal Deficit	1,954.7	16.1	2,478.5	26.8	3,654.6	47.4	3,333.3	-8.8
Primary Deficit	450.0	42.7	789.5	75.5	1,726.0	118.6	1,141.8	-33.8

BE: Budget Estimates RE: Revised Estimates.

: It includes items (on net basis) such as, Internal Debt, Loans and Advances from the Centre, Inter-State Settlement, Contingency Fund, Small Savings, Provident Funds etc, Reserve Funds, Deposits and Advances, Suspense and Miscellaneous, Appropriation to Contingency Fund and Remittances.

\$: Capital Expenditure includes Capital Outlay and Loans and Advances by State Governments.

Note: 1. Negative (-) sign in deficit indicators indicates surplus.

2. Also see Notes to Appendices.

Source: Budget Documents of state governments.

The revenue accounts of 14 states deteriorated while the GFD-GSDP ratio worsened in 23 states.

3.5 A sharp increase in central transfers in 2014-15 reflected the year-on-year increase by

1.3 per cent of GDP in grants from the Centre for state plan schemes. This reflected the changing pattern of funding for CSS.³

3.6 Revenue expenditure increased significantly during 2014-15 on account of higher expenditure on certain social and economic services (Table III.5).⁴ Education, sports, art and culture and rural development received higher disbursements. Non-development revenue

expenditure also increased, primarily due to the increase in administrative services and pensions. Interest payments remained unchanged in 2014-15.⁵

3.7 Capital outlay increased significantly in 2014-15 over the previous year. Expenditure on social services such as education, sports, art and culture, medical and public health, water supply and sanitation, housing and economic services

Table III.5: Expenditure Pattern of State Governments

(Amount in ₹ billion)

Item	2012-13	2013-14	2014-15 (RE)	2015-16 (BE)
1	2	3	4	5
Aggregate Expenditure (1+2 = 3+4+5)	14,548.6 (14.6)	16,243.0 (14.4)	21,814.9 (17.5)	23,512.0 (16.7)
1. Revenue Expenditure	12,317.0	13,797.5	18,241.6	19,581.7
<i>of which:</i>	(12.4)	(12.2)	(14.6)	(13.9)
Interest payments	1,504.7 (1.5)	1,689.0 (1.5)	1,928.6 (1.5)	2,191.5 (1.6)
2. Capital Expenditure	2,231.6	2,445.4	3,573.3	3,930.3
<i>of which:</i>	(2.2)	(2.2)	(2.9)	(2.8)
Capital outlay	1,931.8 (1.9)	2,205.5 (2.0)	3,320.1 (2.7)	3,679.2 (2.6)
3. Development Expenditure	9,722.6 (9.8)	10,764.5 (9.5)	15,235.3 (12.2)	16,078.0 (11.4)
4. Non-Development Expenditure	4,468.8 (4.5)	5,045.5 (4.5)	6,039.4 (4.8)	6,894.8 (4.9)
5. Others*	357.2 (0.4)	432.9 (0.4)	540.3 (0.4)	539.2 (0.4)

RE: Revised Estimates BE: Budget Estimates.

*: Includes grants-in-aid and contributions (compensation and assignments to local bodies).

Note: 1. Figures in parentheses are percentages to GDP.

2. Capital Expenditure includes Capital Outlay and Loans and Advances by State Governments.

Source: Budget Documents of state governments.

³ Starting with 2014-15 (BE), the entire financial assistance to states for CSS is being routed through the consolidated funds of states under the head 'central assistance to state/UT plans'. As per the Union Budget 2015-16, funds for CSS which were hitherto directly transferred to district rural development agencies (DRDA) and independent societies are now routed through the state budgets, accounting for over 60 per cent of the total central assistance to state/ UT plans for 2014-15(BE).

⁴ Revenue expenditure-GDP ratio increased by 2.4 percentage points in 2014-15(RE) over the previous year.

⁵ Interest payments has remained at 1.5 per cent of GDP for the last four years.

viz., food storage and warehousing and rural development also accelerated during the year.

4. Budget Estimates: 2015-16

Key Deficit Indicators

3.8 All key deficit indicators are budgeted to improve in 2015-16 at the aggregate level. The consolidated revenue account of state governments is projected to be in surplus during 2015-16, indicative of the intent to resume fiscal consolidation. An improvement in the revenue account and a marginal decline in capital outlay is expected to provide the necessary fiscal space for a reduction in the GFD-GDP ratio by 0.5 percentage point from its level a year ago. A reduction of 0.6 percentage point in the primary deficit is envisaged, which is conducive for long-run sustainability of state finances.

3.9 While 20 states have budgeted for revenue surplus, 18 have budgeted for improvements in their revenue accounts in terms of GSDP. The GFD and the PD are budgeted to decline in 16 and 17 states, respectively (Table III.6).

3.10 The FC-XIV suggested a ceiling for states' GFD at 3 per cent of GSDP for the award period. An additional borrowing limit of 0.25 per cent each was allowed if (i) states' debt-GSDP is less than or equal to 25 per cent and/or (ii) interest payment/revenue receipts are less than or equal to 10 per cent. These two options can be availed by a state either separately or simultaneously if both criteria are fulfilled. Thus, a state can effectively have a maximum GFD-GSDP limit of 3.5 per cent in a year. Availing additional borrowing is contingent upon the state recording a zero revenue deficit in

the year for which the borrowing limit has to be fixed and the immediately preceding year.

Gross Fiscal Deficit

3.11 Market borrowings would continue to remain the major source of financing the GFD of states, with its share set to increase significantly. Over the years, the contribution of public account items like 'deposits and advances' and 'suspense and miscellaneous' in GFD financing has declined (Table III.7).

Revenue Receipts

3.12 The decline in consolidated central transfers is budgeted to counterbalance the marginal increase in states' own revenue receipts, resulting in a lower revenue receipts-GDP ratio. Despite an increase in the share of tax devolution from 32 per cent to 42 per cent of the divisible pool on the recommendations of the FC-XIV, the central transfers-GDP ratio is budgeted to decline due to the sharp reduction in grants-in-aid. This could be an outcome of discontinuation of many CSS schemes in the Union Budget 2015-16, resulting in a decline of funds under the state plan scheme.⁶ Instead of increasing the funds available to state governments, these changes have led to a decline in central transfers to states by 0.3 per cent of GDP (Chart III.1).

Expenditure Pattern

3.13 The consolidated revenue expenditure-GDP ratio of state governments is budgeted to be smaller by 0.7 percentage points due to lower growth in its developmental component (both social and economic services). Almost all heads

⁶ Consequent to the higher devolution of Union Taxes to states, the FC-XIV identified over 30 CSS to be delinked from Central support. The Central Government, however, has proposed to continue its support to schemes which represent national priorities, legal/constitutional obligations and are meant for the benefit of disadvantaged people in society. Consequently, eight schemes have been delinked from support of the Centre.

Fiscal Position of State Governments

Table III.6: Deficit Indicators of State Governments

(Per cent)

State	2013-14				2014-15 (RE)				2015-16 (BE)			
	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRD/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRD/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRD/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category	0.2	2.4	0.8	-1.5	0.2	3.1	1.4	-1.5	-0.3	2.6	0.9	-2.0
1. Andhra Pradesh	0.0	2.1	0.6	-1.5	2.7	3.9	2.0	0.9	1.2	3.0	1.1	-0.7
2. Bihar	-1.9	2.4	0.8	-3.5	1.1	8.2	6.5	-0.5	-2.6	3.0	1.4	-4.2
3. Chhattisgarh	0.4	2.7	2.0	-0.3	-1.1	2.7	1.9	-2.0	-1.7	2.7	1.9	-2.5
4. Goa	0.7	2.8	0.9	-1.1	-0.1	3.5	1.5	-2.0	-0.8	5.2	3.2	-2.9
5. Gujarat	-0.6	2.4	0.7	-2.4	-0.7	2.1	0.4	-2.5	-0.7	2.2	0.6	-2.4
6. Haryana	1.0	2.1	0.6	-0.5	2.2	3.6	1.9	0.5	1.8	3.1	1.5	0.2
7. Jharkhand	-1.6	1.3	-0.2	-3.1	-1.9	2.5	1.1	-3.3	-2.1	2.3	0.8	-3.6
8. Karnataka	-0.1	2.8	1.5	-1.3	0.0	2.7	1.4	-1.3	-0.1	2.7	1.3	-1.6
9. Kerala	2.9	4.3	2.2	0.8	2.1	3.2	1.3	0.1	1.4	3.1	1.2	-0.5
10. Madhya Pradesh	-1.4	2.3	0.8	-2.8	-1.3	2.7	1.3	-2.6	-0.9	2.8	1.4	-2.3
11. Maharashtra	0.3	1.7	0.3	-1.1	0.8	2.2	0.8	-0.6	0.2	1.6	0.2	-1.3
12. Odisha	-1.2	1.7	0.6	-2.3	-1.1	2.9	1.6	-2.4	-1.5	3.0	1.7	-2.7
13. Punjab	2.1	2.8	0.3	-0.4	1.8	3.0	0.4	-0.8	1.6	3.0	0.5	-0.9
14. Rajasthan	0.2	2.9	1.2	-1.6	0.7	4.0	2.2	-1.1	-0.1	3.2	1.3	-2.0
15. Tamil Nadu	0.2	2.4	1.0	-1.2	0.4	2.8	1.3	-1.2	0.4	2.9	1.3	-1.1
16. Telangana	-	-	-	-	-0.1	4.0	2.7	-1.4	-0.1	3.3	1.8	-1.6
17. Uttar Pradesh	-1.2	2.7	0.7	-3.2	-3.3	2.9	1.0	-5.2	-3.1	2.9	1.0	-5.1
18. West Bengal	2.7	3.6	0.6	-0.3	1.3	3.0	0.3	-1.4	0.0	1.7	-0.8	-2.5
II. Special Category	-0.9	3.1	1.0	-3.1	-0.5	6.3	4.1	-2.7	-2.5	3.4	1.1	-4.8
1. Arunachal Pradesh	-0.7	11.9	9.5	-3.0	7.7	22.8	20.5	5.4	-13.1	2.9	0.3	-15.7
2. Assam	-0.2	2.4	1.0	-1.5	2.8	8.8	7.5	1.5	-2.8	2.4	1.0	-4.1
3. Himachal Pradesh	2.0	4.9	1.9	-1.0	1.6	4.1	1.2	-1.2	0.0	3.1	0.3	-2.8
4. Jammu and Kashmir	-0.1	5.2	1.8	-3.5	-4.0	7.5	3.7	-7.9	-3.2	6.9	3.0	-7.2
5. Manipur	-10.9	-1.9	-5.0	-14.0	-5.9	5.7	2.9	-8.7	-3.7	3.1	0.6	-6.2
6. Meghalaya	-3.3	1.7	0.0	-5.0	-4.8	2.1	0.5	-6.4	-2.7	2.8	1.2	-4.3
7. Mizoram	1.5	7.3	4.5	-1.3	7.6	16.0	13.6	5.2	-7.6	0.8	-2.4	-10.8
8. Nagaland	-4.2	2.6	-0.2	-7.0	-2.4	4.2	1.4	-5.2	-1.0	4.9	2.1	-3.8
9. Sikkim	-7.0	0.4	-1.3	-8.7	-8.7	3.0	1.4	-10.4	-3.1	3.0	1.4	-4.7
10. Tripura	-6.3	-0.2	-2.4	-8.5	-7.7	4.3	2.0	-10.0	-9.6	5.5	3.4	-11.6
11. Uttarakhand	-0.9	2.2	0.5	-2.6	-1.6	2.9	1.0	-3.4	0.0	2.6	0.5	-2.2
All States#	0.1	2.2	0.7	-1.4	0.1	2.9	1.4	-1.4	-0.4	2.4	0.8	-1.9
<i>Memo Item:</i>												
1. NCT Delhi	-1.4	1.0	0.3	-2.2	-1.4	0.1	-0.6	-2.0	-1.6	0.1	-0.5	-2.2
2. Puducherry	0.8	2.5	0.3	-1.4	-0.4	2.1	0.0	-2.5	0.0	1.9	0.3	-1.7

BE: Budget Estimate RE: Revised Estimates. RD: Revenue Deficit. PRD : Primary Revenue Deficit PD: Primary Deficit. GFD: Gross Fiscal Deficit. GSDP: Gross State Domestic Product. #: Data for All States are as per cent to GDP.

Note: Negative (-) sign indicates surplus .

Source: Based on Budget documents of state governments.

Table III.7: Decomposition and Financing Pattern of Gross Fiscal Deficit

(Per cent to GFD)

Item	2012-13	2013-14	2014-15 (RE)	2015-16 (BE)
1	2	3	4	5
Decomposition (1+2+3-4)	100.0	100.0	100.0	100.0
1. Revenue Deficit	-10.4	4.3	5.0	-16.1
2. Capital Outlay	98.8	89.0	90.8	110.4
3. Net Lending	11.6	6.9	5.0	5.8
4. Non-debt Capital Receipts	0.1	0.1	0.9	0.0
Financing (1 to 8)	100.0	100.0	100.0	100.0
1. Market Borrowings	74.8	66.0	62.9	79.1
2. Loans from Centre	0.9	0.2	3.2	4.3
3. Special Securities issued to NSSF/Small Savings	-0.1	1.0	0.3	-1.0
4. Loans from LIC, NABARD, NCD, SBI and Other Banks	2.7	1.9	1.6	3.4
5. Small Savings, Provident Funds, etc.	13.2	10.7	7.8	8.1
6. Reserve Funds	4.7	4.6	0.3	1.0
7. Deposits and Advances	15.8	11.4	5.2	-0.7
8. Others	-12.0	4.1	18.6	5.7

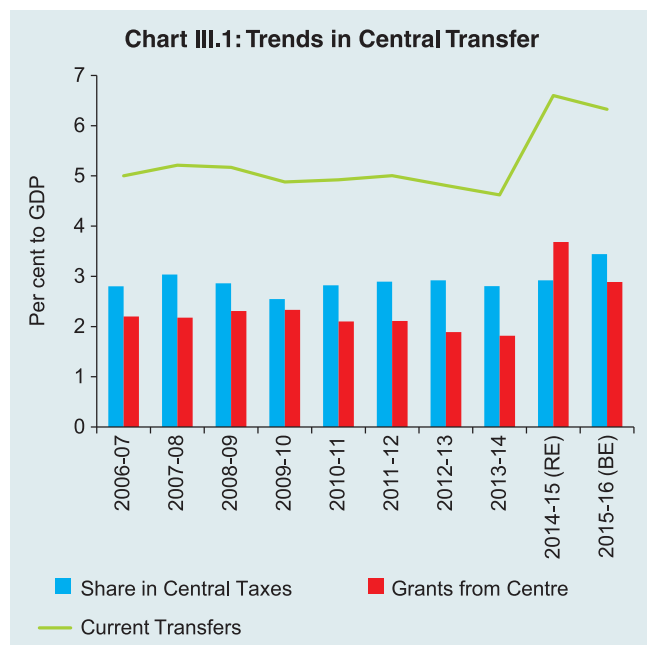
BE : Budget Estimates. RE : Revised Estimates.

Note : 1. See Notes to Appendix Table 9.

2. 'Others' include Compensation and Other Bonds, Loans from Other Institutions, Appropriation to Contingency Fund, Inter-State Settlement and Contingency Fund.

Source : Budget Documents of state governments.

of development revenue expenditure under social and economic services are budgeted to grow

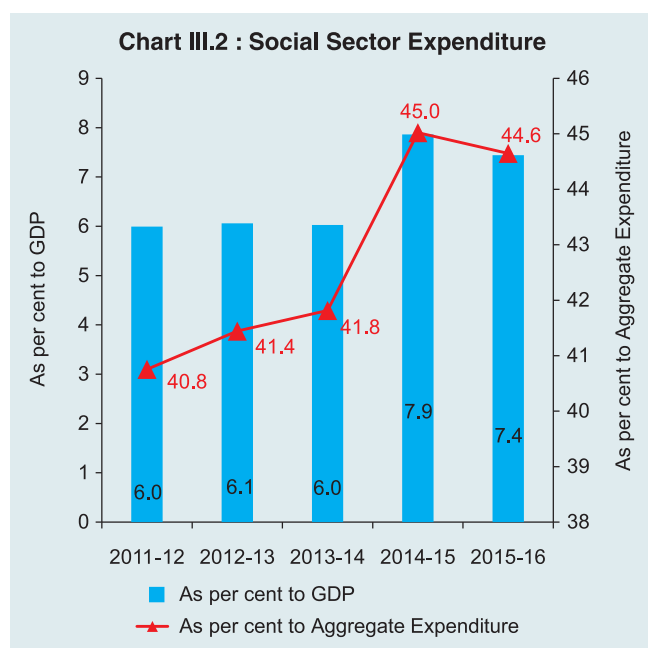


at a slower pace in 2015-16 than a year ago. There has been a decline in projected (absolute terms) revenue expenditure for important items such as housing, urban development, soil and water conservation, rural development, irrigation and flood control and energy, which is a cause for concern. On the other hand, committed expenditure is budgeted to marginally increase in 2015-16, primarily due to rise in pension liabilities. The increase in committed expenditure is higher for special category states *vis-a-vis* the non-special category.

3.14 Capital expenditure⁷ is budgeted to decelerate in 2015-16. The major concern is not only the deceleration of developmental capital outlay on social and economic services, but an absolute decline in capital outlay on services

⁷ Includes capital outlay and loans and advances by state governments.

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like family welfare, water supply and sanitation, housing, food storage and warehousing, industry and minerals and science, technology and environment.

3.15 As a consequence, social sector expenditure (SSE), which had increased in 2014-15, is budgeted to decline in 2015-16 in as many as 21 states (Chart III.2 and Table III.8). This does not augur well for the quality of human development.

5. Outstanding Liabilities of State Governments

3.16 The outstanding liabilities of state governments have experienced double digit growth since 2012-13 (Table III.9). However the consolidated debt – GDP ratio remains below the target recommended by FC-XIII for states (Table III.10). SC states continue to confront geographical constraints which not only impact their expenditure through higher costs but also inhibit their revenue raising capacity, notwithstanding higher grants from the Centre.

Table III.8: Composition of Expenditure on Social Services
(Revenue and Capital Accounts)

(Per cent to expenditure on social services)

Item	2011-12	2012-13	2013-14	2014-15 (RE)	2015-16 (BE)
1	2	3	4	5	6
Expenditure on Social Services (a to l)	100.0	100.0	100.0	100.0	100.0
(a) Education, Sports, Art and Culture	47.2	46.9	46.3	44.1	45.6
(b) Medical and Public Health	10.5	10.6	10.5	11.5	11.6
(c) Family Welfare	1.6	1.8	1.7	2.2	2.2
(d) Water Supply and Sanitation	4.6	4.5	4.7	5.8	6.0
(e) Housing	2.7	2.9	2.8	3.6	3.2
(f) Urban Development	6.5	7.0	6.4	6.9	6.3
(g) Welfare of SCs, ST and OBCs	7.3	7.7	7.7	7.8	7.9
(h) Labour and Labour Welfare	0.9	1.1	1.1	1.1	1.1
(i) Social Security and Welfare	10.6	10.6	11.2	10.2	10.5
(j) Nutrition	3.4	3.2	3.2	2.9	2.8
(k) Expenditure on Natural Calamities	2.9	2.0	2.8	2.5	1.5
(l) Others	1.7	1.8	1.5	1.4	1.4

RE: Revised Estimates.

BE: Budget Estimates.

Source : Budget Documents of state governments.

These features of SC states impart downward rigidities to their GFD and debt ratios.

Table III.9: Outstanding Liabilities of State Governments

Year (end-March)	Amount (₹ billion)	Annual Growth	Debt /GDP
		(Per cent)	
1	2	3	4
2012	19,939.2	9.0	22.8
2013	22,102.5	10.8	22.2
2014	24,712.6	11.8	21.9
2015 (RE)	27,853.4	12.7	22.3
2016 (BE)	31,043.8	11.5	22.0

RE: Revised Estimates. BE: Budget Estimates.

Source : 1. Budget Documents of state governments.

2. Combined Finance and Revenue Accounts of the Union and the State Governments in India, Comptroller and Auditor General of India.

3. Ministry of Finance, Government of India.

4. Reserve Bank records.

5. Finance Accounts of the Union Government, Government of India.

Table III.10: State-wise Debt-GSDP Position

(Per cent)

State	2012-13	2013-14	2014-15 (RE)	2015-16 (BE)
1	2	3	4	5
I. Non-Special Category States				
1. Andhra Pradesh	23.0 (28.9)	22.9 (28.2)	24.0 (27.6)	24.0
2. Bihar	26.4 (44.6)	25.8 (43.0)	25.2 (41.6)	25.3
3. Chhattisgarh	13.0 (23.0)	14.0 (23.5)	15.2 (23.9)	15.5
4. Goa	26.5 (30.8)	27.2 (29.9)	28.9 (29.1)	30.6
5. Gujarat	25.7 (28.1)	24.6 (27.6)	24.2 (27.1)	23.3
6. Haryana	19.8 (22.7)	20.5 (22.8)	21.5 (22.9)	21.3
7. Jharkhand	23.1 (27.8)	21.9 (27.3)	21.2 (26.9)	20.9
8. Karnataka	21.6 (25.7)	22.6 (25.4)	22.5 (25.2)	24.1
9. Kerala	31.6 (31.7)	31.7 (30.7)	28.5 (29.8)	28.1
10. Madhya Pradesh	24.8 (36.8)	22.2 (36.0)	21.5 (35.3)	20.3
11. Maharashtra	21.3 (25.8)	20.5 (25.5)	20.5 (25.3)	20.1
12. Odisha	19.6 (30.2)	18.5 (29.8)	19.1 (29.5)	18.8
13. Punjab	32.4 (41.0)	32.2 (39.8)	32.4 (38.7)	31.4
14. Rajasthan	25.2 (38.3)	24.8 (37.3)	25.8 (36.5)	26.0
15. Tamil Nadu	20.5 (24.8)	21.0 (25.0)	21.0 (25.2)	21.2
16. Uttar Pradesh	31.3 (45.1)	30.9 (43.4)	30.5 (41.9)	30.1
17. West Bengal	39.1 (37.7)	36.7 (35.9)	35.5 (34.3)	32.9
II. Special Category States				
1. Arunachal Pradesh	36.1 (55.2)	34.8 (52.5)	39.1 (50.1)	4.3
2. Assam	21.4 (28.4)	19.4 (28.4)	19.3 (28.5)	20.1
3. Himachal Pradesh	39.9 (44.4)	41.0 (42.1)	40.3 (40.1)	38.8
4. Jammu and Kashmir	52.7 (53.6)	51.2 (51.6)	54.0 (49.3)	52.3
5. Manipur	53.7 (60.1)	49.5 (57.0)	44.6 (54.3)	41.9
6. Meghalaya	27.7 (32.3)	30.0 (32.0)	29.6 (31.7)	28.5
7. Mizoram	66.1 (82.9)	60.4 (79.2)	51.4 (74.8)	48.3
8. Nagaland	47.5 (54.9)	47.1 (53.5)	41.5 (52.3)	34.7
9. Sikkim	28.5 (62.1)	27.0 (58.8)	25.6 (55.9)	24.7
10. Tripura	33.8 (44.6)	32.6 (44.2)	30.0 (43.8)	29.6
11. Uttarakhand	24.8 (40.0)	24.7 (38.5)	24.5 (37.2)	24.4
All States #	22.2 (25.5)	21.9 (24.8)	22.3 (24.3)	22.0
<i>Memo Item:</i>				
1. NCT Delhi	8.7	8.3	7.5	6.3
2. Puducherry	30.8	31.5	27.3	24.2

#: Expressed as percentages to GDP.

Note: Figures in the parentheses indicate FC-XIII recommended targets for the respective states. Also see 'Explanatory Note on Data Sources and Methodology'.

Source: Same as that for Table III.9.

3.17 Despite the budgeted reduction in GFD-GDP ratio in 2015-16, outstanding liabilities would increase on account of the phased takeover of bonds issued by power discoms under the Financial Restructuring Plan (FRP). As the participating states in the FRP would have to progressively take over the entire bond liabilities of the discoms by extending guarantees by 2017-18, their liabilities would increase in the coming years. In this regard, the new initiative of the Government to financially turnaround discoms – *Ujjwal Discom Assurance Yojana* (UDAY) – may likely alleviate the non-performing asset (NPA) problem of banks, but would increase the liabilities of participating states (See Box IV.1 in Chapter IV).

Composition of Debt

3.18 Outstanding liabilities of states' reveal the steady increase in market borrowings in recent years (Tables III.11). A steady decline in net collections under NSSF combined with increasing repayment obligations has resulted in a decline in

fresh investments by NSSF in state government special securities. Similarly, states' dependence on loans from the Centre continued to decline.

3.19 The weighted average interest rate on state government securities moderated to 8.28 per cent in 2015-16 from 8.58 per cent in 2014-15. The interest rate spreads over the benchmark 10-year central government security were in the range of 21-109 basis points in 2015-16 *vis-a-vis* 20-57 basis points in 2014-15. The weighted average spread at 50 basis points in 2015-16 was higher than that in 2014-15 (38 basis points). Among the states, Odisha and Himachal Pradesh issued securities of less than 10 years maturity while Gujarat issued security for 15 years in 2015-16.

Maturity Profile of State Government Securities

3.20 At the end of March 2015 around 68.5 per cent of state development loans (SDLs) were in the maturity bucket of five years and above⁸

Table III.11: Composition of Outstanding Liabilities of State Governments
(As at end-March)

(Per cent)

Item	2011	2012	2013	2014	2015 RE	2016 BE
1	2	3	4	5	6	7
Total Liabilities (1 to 4)	100.0	100.0	100.0	100.0	100.0	100.0
1. Internal Debt	65.4	66.3	65.9	66.2	67.9	69.8
<i>of which:</i> (i) Market Loans	33.0	37.2	39.6	42.5	45.6	49.4
(ii) Special Securities Issued to NSSF	27.0	24.4	22.0	19.8	18.4	16.4
(iii) Loans from Banks and Fis	4.5	4.2	3.9	3.6	3.7	3.9
2. Loans and Advances from the Centre	7.9	7.2	6.6	5.9	5.7	5.5
3. Public Account (i to iii)	26.5	26.3	27.4	27.7	26.3	24.5
(i) State PF, etc.	12.5	12.7	12.6	12.4	12.0	11.6
(ii) Reserve Funds	5.6	4.6	6.0	6.0	5.4	5.0
(iii) Deposits & Advances	8.4	9.0	8.8	9.3	8.9	7.9
4. Contingency Fund	0.2	0.2	0.2	0.1	0.1	0.1

RE: Revised Estimate BE: Budget Estimate

Source: Same as that for Table III.9.

⁸ Effective from October 6, 2015, a separate limit for investment by foreign portfolio investors (FPIs) in the SDLs (besides the limits for FPI investment in the Central Government securities) have been introduced. Through a phased increase, it is expected to reach 2 per cent of outstanding stock amounting to an additional limit of about ₹500 billion by March 2018.

(Table III.12). The increase in market borrowings of state governments since 2008-09 entails large repayment obligations from 2017-18 onwards.

Table III.12: Maturity Profile of Outstanding State Government Securities

(As at end-March 2015)

State	Per cent of Total Amount Outstanding				
	0-1 years	1-3 years	3-5 years	5-7 years	Above 7 years
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	2.0	7.2	19.6	20.4	50.8
2. Bihar	3.3	5.2	16.9	17.4	57.2
3. Chhattisgarh	1.9	3.1	7.1	0.0	88.0
4. Goa	3.1	10.3	20.7	16.0	49.8
5. Gujarat	1.6	9.1	18.0	28.8	42.5
6. Haryana	1.8	2.4	13.9	20.5	61.5
7. Jharkhand	3.2	8.6	17.7	9.3	61.2
8. Karnataka	2.1	1.6	21.8	15.4	59.2
9. Kerala	2.9	9.6	15.2	20.0	52.2
10. Madhya Pradesh	4.0	7.9	23.9	18.3	45.9
11. Maharashtra	2.3	8.2	22.6	22.0	44.9
12. Odisha	19.9	14.4	43.8	0.0	21.9
13. Punjab	2.8	9.6	23.8	22.7	41.1
14. Rajasthan	3.2	9.3	22.6	17.4	47.5
15. Tamil Nadu	1.8	6.0	19.5	21.3	51.4
16. Telengana	2.0	7.2	19.4	20.3	51.1
17. Uttar Pradesh	4.6	8.3	25.9	27.1	34.1
18. West Bengal	2.1	10.4	20.4	22.3	44.7
II. Special Category					
1. Arunachal Pradesh	5.5	27.7	8.3	2.6	55.9
2. Assam	10.0	17.6	37.8	6.8	27.8
3. Himachal Pradesh	5.5	16.1	24.1	13.9	40.4
4. Jammu and Kashmir	2.3	17.0	15.6	34.3	30.7
5. Manipur	9.2	13.4	27.1	13.7	36.6
6. Meghalaya	7.3	15.9	17.8	16.7	42.3
7. Mizoram	7.0	15.8	15.5	28.2	33.6
8. Nagaland	7.3	14.9	22.0	18.1	37.7
9. Sikkim	6.5	22.8	33.8	2.2	34.8
10. Tripura	7.6	8.2	17.5	20.2	46.5
11. Uttarakhand	9.0	9.2	12.4	18.4	51.1
All States	2.8	8.2	20.5	21.2	47.3

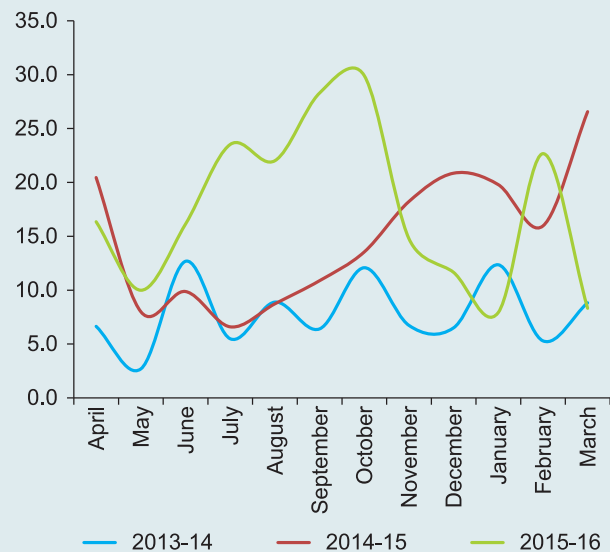
Source: Reserve Bank records.

Liquidity Position and Cash Management

3.21 Several state governments have been accumulating sizeable cash surpluses in recent years. Liquidity pressures during 2015-16 were thus confined to only a few states. While states' intermediate treasury bills (ITB) balance was higher at ₹1492.42 billion as on March 31, 2016 (provisional data) as against ₹841.85 billion a year ago, balances on auction treasury bills (ATB) were lower at ₹383.28 billion as against ₹394.26 billion.

3.22 The magnitude of avilment of ways and means advances (WMA) and overdrafts (ODs) was marginally higher in 2015-16 than in the previous year notwithstanding intermittent fluctuations (Chart III.3). The WMA scheme has been periodically reviewed, keeping in view states' requirements, evolving fiscal, financial and institutional developments as well as the objectives of monetary and fiscal management. In this context, an Advisory Committee (Chairman: Shri Sumit Bose) reviewed the existing WMA scheme for state governments, particularly the formula for fixation of limits, and submitted its report on November 20, 2015. Based on the recommendations of the

Chart III.3: Utilisation of WMA and Overdraft by States (Average Monthly Outstanding)



Committee, the aggregate WMA limit for all state governments were increased from ₹153.60 billion to ₹322.25 billion effective February 1, 2016. These limits would continue for two years.

6. Conclusion

3.23 The fiscal health of states deteriorated in 2013-14 with their consolidated revenue account turning into a deficit after a gap of three

years. States' fiscal situation further weakened in 2014-15 (RE) as GFD and PD increased as proportions to GDP. The overall fiscal performance of states is expected to improve with the revenue account turning back to surplus thus enabling a reduction in GFD-GDP ratio during 2015-16. Such improvement, if sustained, would reduce the debt burden of states and facilitate their progress on the path of fiscal consolidation.

IV

Issues and Perspectives

From a medium term perspective, enduring improvements in the quality of states' finances hinges around the revival of state level public enterprises (SLPEs) and improving the viability of Discoms, alongside the rationalisation of centrally sponsored schemes. Strengthening of state finance commissions would facilitate resource empowerment through greater devolution to local bodies. Issues with revenue implications for both the Centre and states have to be addressed for enabling a smooth roll-out of the goods and services tax (GST).

4.1 States play an equally important role as the Centre in securing overall fiscal consolidation, through efforts to optimise revenue while allocating expenditure in the most productive manner. In this regard, ensuring profitability of state level public enterprises (SLPEs) and improving the viability of debt-ridden state power distribution companies (Discoms) would go a long way in boosting non-tax revenue. Furthermore, in the context of the recommendations of the fourteenth finance commission (FC-XIV) on devolution of resources between the Centre and states, the issue of rationalisation and prioritisation of centrally sponsored schemes (CSS) assumes significance, especially on socio-economic considerations. Yet another facet of quality enhancing medium-term fiscal policy is the need for reinvigorating state finance commissions (SFCs) and aligning them with the central finance commission in order to ensure that the flow of resources permeate to the lowest level of government (local bodies) efficiently. Finally, given that states have limited manoeuvrability in raising tax revenues, the introduction of goods and services tax (GST) would have a lasting impact on revenues of states. This chapter addresses these five issues with a view to offering some perspectives on improving state finances going forward.

1. Performance of State Level Public Enterprises (SLPEs)

4.2 As envisaged in Article 246 of the Constitution of India, states started to set up public

enterprises as an instrument of public policy to fulfill various socio-economic objectives (Mishra *et al.*, 2014). A number of SLPEs were incorporated under various five year plans. There are 849 operating state level public enterprises (SLPEs) in India with about 18.0 lakh employees (GoI, 2012). Kerala occupies the premier position in terms of the number of working SLPEs in the country (Mishra *et al.*, 2014). Major sectors of operation of SLPEs are manufacturing, finance, power, infrastructure, agriculture and allied services.

4.3 SLPEs are expected to be financially viable and generate surpluses for providing dividend pay-outs to the state governments. Over the years, however, some of them have degenerated into loss making entities or at best, low profit earners. On an average, around 30 per cent of total SLPEs are estimated to be incurring losses. This has adverse fiscal consequences since loss-making SLPEs depend on budgetary support, adversely impacting state finances instead of bolstering them.

4.4 The lacklustre performance of SLPEs can be attributed to both internal (management, excess manpower, lack of planning) as well as external factors (market conditions and policy changes). These factors are compounded by inadequate infrastructural and logistical aspects such as vintage equipment, outdated technologies/products, recurring breakdowns due to weak

maintenance, lack of customer orientation and inadequate checks on quality control. Moreover, acute shortage of working capital, liquidity constraints and higher operational costs also impair their performance.

Initiatives for Improving Performance

4.5 Given significant differences among states in the levels of social and economic advancement, institutional structures, administrative capabilities, geographical attributes and the like, there are no standardised solutions that can be prescribed across states. Accordingly, public enterprise reform will have to be modulated as per state-specific requirements (Gol, 2002). Apart from budgetary support, state governments need to invest in research and development for enhancing product quality while consumer preferences need to be gauged through market surveys.

4.6 Alternatively, disinvestment or transfer of ownership to private entities may help in improving performance. In this regard, providing the company's workforce with an ownership interest in the company through an employee stock ownership plan (ESOP) is a viable option for SLPEs. The disinvestment process, if preceded by the restructuring of SLPEs, may help in higher price realisation on sale of equity. Yet another important issue for SLPEs is to create an ambience for functioning efficiently, based on commercial considerations and without any political interference. This requires granting autonomy to these enterprises. Furthermore, lack of adequate professional expertise in the accounting and finance departments of these PSUs hinders the maintenance of accounts with due diligence and on the basis of established norms of accounting (Gol, 2002).

4.7 Several states have already undertaken restructuring of SLPEs. Illustratively, the Government of Kerala has set up a Restructuring

and Internal Audit Board (RIAB), which is engaged mainly in performance monitoring, restructuring, revival package implementation and development of industry information systems for the public sector enterprises under its jurisdiction. The RIAB is also involved in planning, design and implementation of one-time interventions in ailing public sector enterprises with the intent of comprehensively restructuring sick enterprises on a case-by-case basis through capital upgradation, technology modernisation, reduction of debt burden, broad-basing the sources of finance and organisational changes. In Tamil Nadu, an objective review of SLPEs is undertaken periodically through which expansion/modernisation are prioritised, based on thrust areas and market conditions. Going forward, states need to rigorously examine the viability of loss-making SLPEs so as to decide whether to restructure these units or to go for sell-offs.

2.State Power Utilities

4.8 The power sector consisting of generation, transmission and distribution is a key infrastructural input for harnessing a state's development potential. Empirically, a positive correlation between GDP growth and increase in power generation capacity of a country has been observed (Ferguson, 2000). In the power sector in India, there have been impressive developments in capacity generation, private sector participation, expansion of electricity markets and restructuring of state electricity boards (SEBs). Distribution and retail supply, however, remain the weakest link in the entire value chain.

Financial Performance

4.9 The growth in total capital employed by the power utilities peaked during 2013-14, with power utilities relying on market resources rather than on state governments (Table IV.1). During 2012 to 2014, the aggregate revenue from sale of power

Table IV.1: Financial Parameters of Power Utilities (end-March)

Sl. No.	Parameters	2012	2013	2014
1	2	3	4	5
1	Capital Employed (Rs. Billion)	4,634.80	5,034.28	5,632.91
2	Share of Banks/FIs/Market (%)	85	92	97
3	Aggregate Revenue (Rs. Billion)	2,412.17	2,886.41	3,292.78
4	Aggregate Technical and Commercial (AT&C) losses (%)	26.63	25.45	22.70
5.	Collection Efficiency (%)	93.19	94.36	97.35
6.	Average Cost of Supply (without subsidy) Rs./Kwh	4.55	5.04	5.15
7.	Average Revenue Realised (without subsidy) Rs./Kwh	3.30	3.76	4.00
8.	Gap on Subsidy Received (Rs./Kwh)	0.94	0.85	0.73

Source: Report on the performance of State Power Utilities for the year 2011-12 to 2013-14, Power Finance Corporation Limited.

increased at an average rate of 18.3 per cent. The overall aggregate technical and commercial (AT&C) losses progressively declined during this period, reflecting efficiency gains alongside buoyancy in overall collection in response to improvements in commercial operations. Both average cost of supply (ACS) as well as average revenue realised (ARR) increased, while the gap on subsidy received declined.

Reforms in Power Utilities

4.10 State Electricity Boards (SEBs) are the dominant players in the power sector, being responsible for generation, transmission and distribution. Deteriorating financial health and mounting losses and debt necessitated reforms in the power sector. The enactment of the

Electricity Act, 2003 mandated unbundling of the SEBs into separate and independent generation, transmission and distribution companies (Discoms). Reform initiatives were extended through the Accelerated Power Development and Reforms Programme (APDRP) in 2002-03 and Restructured-APDRP in 2008.

4.11 In October, 2012 the Central government promulgated a financial restructuring plan (FRP) for all participating state-owned Discoms which had accumulated heavy losses and faced difficulty in financing operational losses. Under the FRP, state governments are committed to ensuring that Discoms eliminate the chronic gap between ACS and ARR within the moratorium period. Eight states *viz.* Uttar Pradesh, Tamil Nadu, Rajasthan, Haryana, Bihar, Jharkhand, Telengana and Andhra Pradesh signed the FRP but were unable to curb losses and reduce the outstanding debt of their power utilities. The inability of state governments to implement tariff hikes resulted in growth of ACS outpacing that of ARR, imposing a severe constraint on the debt servicing ability of Discoms. Thus, FRP's objective of gap elimination proved difficult to achieve. In a bid to intensify the reform process, the Central government has approved amendment in the Electricity Act, 2003 in December, 2014 as contained in the Electricity (Amendment) Bill, 2014, which has been referred to the Parliamentary Standing Committee on Energy.

Higher Aggregate Technical and Commercial (AT&C) losses

4.12 AT&C losses, consisting of technical and commercial losses, is a measure of the overall efficiency of the distribution business. Technical losses are caused by power theft, overloading of existing lines due to higher demand for power, non-upgradation of equipment, improper relocation

of distribution substations and provisioning for additional distribution transformers in the pipeline. Commercial losses arise due to low metering/billing/collection efficiency, causing persistent gaps between ACS and ARR. Furthermore, faulty meters, billing on average consumption basis, delays in revenue collections and unauthorised usage of power by agricultural and rural consumers also contribute to heavy commercial losses. As a result, AT&C losses are the most important vexing issue for Discoms, impairing the performance of the distribution sector.

4.13 The overall AT&C losses moderated from 26.4 per cent in 2010-11 to 22.7 per cent in 2013-14, but they are still at an elevated level. In this context, Discom-wise AT&C loss reduction trajectories have been finalised in consultation with all state governments in June 2015.

Rise in Subsidy Dependence

4.14 One of the key reasons for the deteriorating finances of distribution entities is delay and non-payment of subsidies by state governments. These subsidies are meant to be paid to the Discoms to compensate for cheaper power supplies to certain segments promised by the state governments. In particular, the subsidy burden for distribution companies is estimated to have increased due to higher costs and cheaper tariff for the farm sector.

Under pricing and Reporting Lags

4.15 Power distribution companies suffer from the fundamental problem of underpricing, with their selling price set significantly lower than the procurement price for electricity. Historically, their pricing decisions have been strongly influenced by the political agenda of state governments. Furthermore, Discoms release their financial results with a considerable lag, which complicates the assessment of their financial viability by potential lenders.

Power in Concurrent List

4.16 Electricity is a concurrent subject under the purview of states; as a result, oversight of Discoms is the domain of state governments. Consequently, it is difficult for the Central Government to reform Discoms directly. Nevertheless, key reforms undertaken over the years have largely been at the initiative of the Central Government through policy guidance as well as providing suitable environment for enabling regulations in consultations with state governments. The situation has reached an impasse, largely due to the inability of state governments to implement commercial decisions.

Reduction in Power Purchase Agreements (PPAs)

4.17 Despite increase in power generation capacities, the lower demand for energy by Discoms due to their fragile financial health is affecting Power Purchase Agreements (PPAs) with power generating entities. The lower energy requirement of Discoms has resulted in fewer PPAs. Going forward, signing of new PPAs will depend on the ability of Discoms to enter into long-term commitments. This implies that in the short-term market, electricity generating companies will continue to remain exposed to volatile prices.

Impact on Banks/ Financial Institutions (FIs)

4.18 The major source of capital employed in power utilities is borrowing from banks, FIs, and the market. The total capital employed by commercial banks in the power sector has progressively increased over the years despite the weak financial position of Discoms, which is partly attributed to the low levels of transparency about their financial viability. As a result, banks are unable to properly evaluate the underlying credit risk of their investments in Discoms, which has resulted in a steady deterioration in their asset quality.

Box IV.1: UDAY Scheme - Salient Features

Adoption of UDAY is optional for states. Those states who adopt UDAY and perform as per operational milestones will be given additional / priority funding through Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Power Sector Development Fund (PSDF) or other such schemes of Ministry of Power and Ministry of New and Renewable Energy. States not meeting operational milestones, however, will be liable to forfeiture of their claim on IPDS and DDUGJY grants.

States shall take over 75 per cent of DISCOM debt as on September 30, 2015 over two years – 50 per cent in 2015-16 and 25 per cent in 2016-17.

The part of DISCOM debt not taken over by the states shall be converted by banks / FIs into loans or bonds with an interest rate not more than the bank's base rate *plus* 0.1 per cent. Alternately, this debt may be fully or partly issued by the DISCOM as state guaranteed DISCOM bonds at the prevailing market rates which shall be equal to or less than the bank base rate *plus* 0.1 per cent.

The Government of India will not include the debt taken over by the states in the calculation of their fiscal deficits in the financial years 2015-16 and 2016-17.

States will issue non-SLR state development loan (SDL) bonds in the market or directly to the respective banks / FIs holding the Discom debt to the appropriate extent. States shall take over the future losses of Discoms in a graded manner and shall fund them.

State Discoms will comply with the Renewable Purchase Obligation (RPO) outstanding since 1st April, 2012, within a period to be decided in consultation with Ministry of Power. Such states shall also be supported with additional coal at notified prices and, in case of availability through higher capacity utilisation, low cost power from NTPC and other Central Public Sector Undertakings (CPSUs).

A tripartite agreement between the Union power ministry, state governments and the Discoms will be signed as part of the bailout plan.

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- (ii) CRISIL, Press Release, November 6, 2015 available at <www.crisil.com>
- (iii) Ministry of Power, Government of India, available at <<http://powermin.nic.in>>

Recent Initiatives

4.19 The central government announced Ujwal Discom Assurance Yojana (UDAY) on November 05, 2015 in order to effect a turnaround in the financial viability of state-owned Discoms and improve operational efficiency (Box IV.1). This initiative is expected to carry forward the mission of 100 per cent rural electrification, uninterrupted power supply and sustain national priorities such as “Make in India” and “Digital India”. It is considered markedly different from earlier restructuring schemes – by 2017-18, it is intended to downsize the Discom losses of eight states that participated in the FRP by fifty per cent. It empowers Discoms with the opportunity to break even in the next 2-3 years through four initiatives *viz.* (i) improving operational efficiencies; (ii) reduction in cost of power; (iii) reduction in interest burden; and (iv)

enforcing financial discipline through alignment with state finances.

4.20 Outstanding debt of Discoms has increased from about Rs. 2.4 lakh crore in 2011-12 to about ₹4.3 lakh crore in 2014-15, with interest rates in the range of 14-15 per cent. If states take over 75 per cent of Discom's debt under UDAY, it may reduce the latter's interest burden to around 8-9 per cent, thus improving overall efficiency.

4.21 In the past, FRPs had improved the liquidity of Discoms by providing a moratorium on debt repayments so that losses could be reduced during the moratorium period. This could not deliver desired results, however, as there were no deterrents to non-compliance with loss-reduction targets. In this context, UDAY is expected to focus on both liquidity improvement and a sharp

reduction in losses by lowering the interest burden which will provide Discoms an opportunity to start afresh. By making the states formally accountable, UDAY is likely to address the issue of efficiency improvement and cost-reflective tariff hikes, which is perceived to be a more comprehensive solution than FRPs.

4.22 Within 2 months of the announcement of UDAY, a total of 15 out of 29 states /UTs have voluntarily joined UDAY, covering 90 per cent of the total debt of Discoms. These fifteen states are Uttar Pradesh, Bihar, Odisha, Maharashtra, Andhra Pradesh, Himachal Pradesh, Madhya Pradesh, Uttarakhand, Chhattisgarh, Jammu and Kashmir, Jharkhand, Gujarat, Punjab, Haryana and Rajasthan.

4.23 There are, however, some areas of concern regarding the impact of UDAY on state finances over the medium term. Although the effect may not be instantaneous, state finances may come under stress in the coming years on account of burgeoning liabilities due to takeover of 75 per cent of the existing debt of Discoms. This would considerably reduce the fiscal space of states which might lead to curtailment of capital expenditure with an adverse impact on growth. Furthermore, the interest burden of states would inflate with immediate effect, destabilizing fiscal outcomes and resulting in a deviation from the fiscal consolidation path as well as the targets set by the FC-XIV. With UDAY coming into operation, "it is unlikely that states will be able to shrink their deficits, which puts pressure on the Centre to adjust more" (Rajan, 2016).

4.24 As of September 2015, banks' exposure to Discoms was in the range Rs 1.6-1.8 trillion, which comprise about 30 per cent of banks' exposure to the power sector (ICRA, 2015). In this regard, UDAY holds the potential to reduce the vulnerability of banks by strengthening their

balance sheet through an improvement in asset quality. With improvement in the financial health of state Discoms, counter party risk for banks may also come down. It would, however, lead to a shrinkage in banks credit book by 1-7 per cent (depending on the share of state Discoms loans in total credit book) over the financial year 2016 and 2017 (ICRA, 2015).

3. Centrally Sponsored Schemes

4.25 With a view to engendering inclusive growth and sustainable human development, the central government provides centrally sponsored schemes (CSS) to states. Such schemes have been implemented by states for more than five decades, with special purpose grants intended to encourage and motivate state governments to attain national goals and objectives. States have, however, been raising concerns about lack of flexibility/portability in these schemes. Accordingly, the Planning Commission constituted a Sub-Committee in March 2011 (Chairman: Shri B.K. Chaturvedi) to suggest restructuring of CSS to enhance its flexibility and efficiency. The main recommendations of the Sub-Committee are (i) restructuring of the existing CSS into three categories; (ii) distribution of CSS funds on transparent, notified guidelines; (iii) focusing only on major interventions required by national development needs, (iv) flexible and untied resources to states to meet their special needs; and (v) evaluation of the CSS by a third party.

4.26 Pursuant to the recommendations of the fourteenth finance commission (FC-XIV), central assistance to states has now been subsumed in major CSS in view of the larger devolution of the divisible pool of tax revenue (42 per cent) to states. According to the Union Budget of 2015-16, there are 31 CSS that are fully sponsored by the

central government while 24 CSS will henceforth be run with the “changed sharing pattern”. Though many CSS on state subjects are to be delinked from central support, those representing national priorities, especially poverty alleviation, will continue. Besides, the schemes mandated by legal obligations and those backed by cess collection will be fully supported.

4.27 Consolidated state level data reveal that grants in aid have reduced by 0.8 per cent of GDP from 2014-15¹. Although higher devolution will lead to an increased share in central taxes by 0.5 per cent of GDP in 2015-16, the net impact of the changed pattern of funding is a decline of 0.3 per cent in central transfer to states from the previous year, with adverse implication for states’ spending on social infrastructure (see Chart III.1 & Chart III.2 in Chapter III).

Downsizing of CSS

4.28 Several factors are responsible for the rationalisation of CSS. These *inter alia* are (i) inability of the central ministries to control these schemes while attaining the stated objectives in a cost effective manner and within the given time frame; (ii) inability of central ministries to ensure accuracy of state governments’ claims on physical and financial performance; (iii) narrow focus of the central ministries on expenditure rather than on attainment of objectives while state governments emphasize release of assistance by the ministry rather than ensuring the quality of expenditure; (iv) misuse of funds provided for vulnerable sectors and sections of the society and little accountability for shortfall in performance, poor delivery of output and misappropriation of funds; (v) legislative and procedural delays in release of funds by states leading to uncertainty about the availability of funds at the field level; and (vi)

sharp jump in the ratio of unconditional transfers to states which the latter have been using at their own discretion.

4.29 A Sub-Group of Chief Ministers on Rationalisation of Centrally Sponsored Schemes (Chairman: Shivraj Singh Chauhan) submitted its report to NITI Ayog in October 2015 recommending the reduction of the number of CSS from 72 to 27. The Centre would fully fund ten of the reduced number of CSS and provide 60 per cent funding for the rest. The funding pattern will be 60:40 between the Centre and states for schemes which are part of the national development agenda while it would be 90:10 for north-eastern and the three Himalayan states. Accordingly, scheme guidelines are required to be modified to suit requirements of states and give them greater flexibility to spend.

Way ahead

4.30 Implementation of CSS needs to be improved through a multi-faceted approach relying on professionalisation of public service delivery, quality management and innovative use of IT. Moreover, there are several sectors such as education and health in which states are responsible but lack adequate resources. Apart from the Gadgil-Mukherjee formula (1991), devolution of funds may be considered in a manner in which states should be given greater autonomy in opting for strategies that achieve socio-economic priorities. Finally, the amount of funds in each CSS which states can spend on their discretion within the overall parameters of the main scheme (flexi-funds) will provide them greater leeway in allocation of funds. Thus, effective implementation of CSSs requires fine tuning of scheme guidelines to local situations and requirements and involves close coordination with related departments and agencies.

¹ This is an outcome of reduction in central assistance to state plan scheme.

4. State Finance Commissions

4.31 Articles 243(I) and 243(Y) of the Constitution of India provide for the creation of state finance commissions (SFCs) on the lines of the central finance commission (CFC) every five years for the devolution of resources from the state to local governments, viz., panchayati raj institutions (PRIs) and urban local bodies (ULBs). The basic function of the SFCs is to examine the principles of distribution of resources between the states and local bodies, determine the taxes, duties, tolls and fees which are assigned or appropriated by the local bodies as also the grants-in-aid to the PRIs and ULBs from the consolidated fund of the state. Furthermore, SFCs also make recommendations on the measures required to improve the financial position of the local governments.

Formation of SFCs

4.32 SFCs were first constituted as early as 1994 (GoI, FC-XII). The range of recommendations of the SFCs varies from finance to technology so that local bodies can undertake schemes for development and social justice as also improve living standards. Apart from resource mobilisation, SFCs have stressed on the need for delivery of basic services by the local bodies to their residents. All the SFCs follow certain criteria such as total population/ those below poverty line (BPL), area, literacy gap, etc. on making their recommendations. Almost all SFCs emphasize generation of own resources for local bodies rather than grants within an appropriate legal and administrative framework. SFCs have also suggested an incentive-compatible scheme for revenue mobilisation by providing performance grants, matching grants and cash awards to local bodies. Some SFCs have even included incentives for own revenue generation in the devolution formula. SFCs also recommended that since the recovery rate of taxes in the LBs

is very low, a periodic review is essential. In this regard, databases of taxes should be IT-enabled, providing seamless access to the public.

Concerns

4.33 SFCs were mandated to address the mismatch between the allocation of financial powers and responsibilities between the state governments and local bodies. After two decades of formation, this objective remain unfulfilled.

4.34 First of all, the constitution of the SFC is a time-consuming process due to its formation by the state government in different stages. Considerable time is also taken in providing logistic support, including staff, before the SFC becomes fully functional. Every state is expected to set up the SFC within one year from the commencement of the Act and continue to do so at the expiry of every fifth year. While the constitution of the fourth SFC was due in 2009-10, only eleven states have done so with only two states having constituted the fifth SFC. Furthermore, while six states have set up the third SFC, six have set up the second and one is yet to form its SFC (GoI, FC-XIV). However, there were certain changes in the status of the SFC numbers during the subsequent period (Table IV.3) .

4.35 Secondly, there has been wide divergence in submission of both SFC reports and “action taken” reports across states, rendering them bereft of meaningful inputs for the CFC. The recommended criteria for distribution vary across reports from simple and straight forward to complex and detailed formula-based approaches. Due to these reasons, CFCs could not base their recommendations on the SFC reports and hence suggested *ad hoc* grants for local bodies.

4.36 Previous CFCs have pointed out that follow-up actions on the SFC reports are either in terms of legislative measures by several states or the recommendations are marked as “under

consideration” while sometimes, state governments have rejected SFC reports without any reason. In some states, while the recommendations were accepted, no timeframe for implementation was specified while presenting to the legislature. Only a few states have honoured their commitments for the release of additional funds, based on the recommendations of SFCs.

4.37 Most of the SFCs suffer from lack of transparency. Neither the data provided by the state governments nor the reports of SFCs provide enough support for quantification of supplementary resources to be distributed uniformly across the states. As of now, there is no provision for verifying the data in respect of fiscal performance of local governments by the CFC, unlike state government finances which are cross-checked by the CFC.

4.38 All the SFC members are drawn only from one discipline, *viz.*, law, whereas other important disciplines like economics, public administration, public finance have been ignored (Mohanty *et. al.*, 2007). This undermines the status and authority of the SFC, adversely affects its functioning and erodes the quality of its report.

4.39 Some chairpersons of SFCs have highlighted that “financial recommendations get acted upon while those dealing with systemic improvements are seldom addressed” (GoI, FC-XIV). Moreover, implementation of recommendations of SFC gets adversely affected because of lack of proper coordination between the finance department and the departments dealing with urban and rural affairs. Finally, SFCs often complain that their work is adversely affected due to lack of reliable data on receipts and expenditure at the local body level. Although this issue was raised by previous CFCs, not much action has been taken.

Strengthening SFCs

4.40 Some major states have accepted the recommendations of their respective SFCs’ and have implemented the awards and released funds as per the recommendations (Table IV.2). Illustratively, the share of local bodies in taxes has been provisioned for with a separate demand in the budget. Although these steps are in the right direction, much more needs to be done in order to make the SFCs a robust mechanism for devolution of funds and powers from the states to the local bodies.

4.41 In order to synchronize the formation of SFCs with the CFC, there is a need to appoint the SFC at the expiration of every fifth year. It is also necessary to ensure that action taken reports are placed by state governments in the state legislature in a time-bound manner.

4.42 In order to discharge their duties, SFCs have raised certain issues before FC-XIV for its consideration. These are classified under two broad heads: (a) discharge of SFCs’ functions and (b) recommendations of measures for supplementing local body resources. The issues under the first category include (i) setting up of an independent national agency for support of a common platform for exchange of information between SFCs; (ii) designing simpler accounts and data formats; (iii) studies on governance issues with respect to local bodies; and (iv) supporting studies on standards of essential civic services to help future SFCs to assess the performance of local bodies in their core functions. In the second category, the 2011 Census data was to be used for allocating grants for knowledge transfer and capacity enhancement. There is also a request by the SFC for taking steps to sensitize the local bodies on the purpose of Finance Commission grants.

Table IV.2: State Finance Commission Reports - Status

(Amount in Rs. crore)

Region/State	No. of Commissions constituted so far	Date of submission of latest report	Amount of funds allocated as per the SFC Report	Date of submission of ATR
Andhra Pradesh	4	January 2008 (3 rd)	-	-
Arunachal Pradesh	2	June 2014	-	-
Assam	5	September 2014	1065.44	-
Bihar	5	January 2016	-	-
Chhattisgarh	2	July 2011	2504.85 ⁺	July 2013
Goa	-	-	-	-
Gujarat	3	March 20, 2015	-	-
Haryana [#]	-	30 th June 2014	560.12	13 th March 2015
Himachal Pradesh	4	20 th January, 2014	-	-
Jammu and Kashmir	2	November 2010	-	-
Jharkhand	-	-	-	-
Karnataka	3	December 2008	33125.00	-
Kerala	5	March 2016	4958.95 [#]	March 2012
Madhya Pradesh	4	January 2012	5099.86 ⁺	-
Maharashtra	4	Jun-2006	-	-
Manipur	3	December 2014	-	December 17, 2015
Meghalaya		Exempted under Article 243 M		
Mizoram	1	December 2014	-	-
Nagaland	2	October 2014	-	-
NCT Delhi	4	2 nd , December, 2015	-	-
Odisha	4	September 2014	2310.34 [#]	-
Punjab	5	May 2011 (4 th)	-	October 2013
Rajasthan	5	Interim Report for 2015-16 15 September 2015	-	22 September, 2015
Sikkim	4	May 2013	-	-
Tamil Nadu	5	September, 2011	9348.40 [§]	May, 2013
Tripura	4	-	-	-
Uttar Pradesh	4	December 2014	-	November 2015
Uttarakhand	3	June 2011	-	-
West Bengal	4	February 2016	-	-

^{‘-’}: Not Available; [§] 10 per cent of Net State's Own Tax revenue; ⁺ Data pertain to 2014-15 (BE).

[#] Allocated in the Budget 2016-17.

Note: Data on amount of funds allocated pertain to 2015-16 (BE), unless otherwise specified.

Source: Various state governments.

4.43 FC-XIV has opined that there is a need to have a reliable database on local body finances for making informed decisions. For this, compilation and auditing of accounts is important. FC-XIV has also recommended performance grants to address (i) availability of reliable data on local

bodies' receipt and expenditure through audited accounts; and (ii) improvement in own resources. It also suggested that urban local bodies will have to measure and publish service level benchmarks for basic services. These performance grants will be disbursed from the second year of the award

period of FC-XIV, *i.e.*, 2016-17 onwards in order to give sufficient time to state governments and also the local bodies to put in place a scheme and mechanism for implementation. Therefore, introduction of performance grants by the FC-XIV will not only increase the accountability of the local bodies but also ensure the timely availability of reliable data to stakeholders for decision making.

4.44 It was suggested by the thirteenth finance commission (GoI, FC-XIII) that in order to bring uniformity in reports to assess the needs and also to prepare the reports in a systemic way, SFCs could use a uniform template prepared by FC-XIII.

4.45 It is observed by the FC-XIV that there is wide variation in the assignment of functions, funds and functionaries to local bodies across states for which it is difficult for the CFCs to assess the needs of LBs in each states. In view of this, it is suggested that the needs of local bodies should be assessed by the SFCs in detail as envisaged by the Constitution. Thus, in order to address the issue of mismatch of financial power and responsibilities between the states and LBs, a concerted and sincere effort from the State governments is necessary to make SFCs a meaningful body.

5. GST Implementation

4.46 At present, the Constitution empowers the central government to levy excise duty on manufacturing and service tax on the supply of services. Further, it empowers state governments to levy sales tax or value added tax (VAT) on the sale of goods. In addition, central sales tax (CST) is levied on intra-state sale of goods by the central government, but collected and retained by the exporting states. Furthermore, many states levy an entry tax on the entry of goods in local areas. Cumulatively, this has resulted in a complex

indirect tax structure with hidden costs for trade and industry in the country. Despite several reform measures, goods and services continue to be bogged down with several indirect taxes at different stages of the value chain with significant tax cascading. Therefore, a need to introduce a consumption-based destination-centric goods and services tax (GST) has been strongly felt. Incidentally, the proposal for the introduction of GST was first mooted in the Union Budget 2006-07 (GoI, 2015).

4.47 The proposed dual GST envisages taxation of supply of goods and services simultaneously by the Centre and the states. GST is expected to simplify and harmonise the complex indirect tax regime in the country and reduce the cost of production, thereby making industry more competitive. By unifying the tax structure across states, the new tax regime would pave the way for a common national market for goods and services. Furthermore, GST will broaden the tax base and result in better tax compliance, enabled by a robust IT infrastructure developed for the purpose. Due to the seamless transfer of input tax credits from one stage to another in the value chain, there is an in-built mechanism that would incentivize tax compliance by traders. In short, GST is the next step forward towards wide-ranging indirect tax reform in the country after the introduction of Value Added Tax (VAT).

Status

4.48 After the Bill is passed in both houses of Parliament, the Constitutional Amendment Bill will be sent to State Legislatures for ratification, which will require approval from at least 50 per cent of the state legislatures before the proposed amendments are brought into effect. For the levy of central goods and services tax (CGST), state

**Box IV.2:
Report on the Revenue Neutral Rate and Structure of Rates for the
Goods and Services Tax - Major Recommendations**

The revenue neutral rate (RNR) is proposed to be in a range of 15-15.5 per cent (Centre and states combined) but with a preference for the lower end of that range as (i) identifying the exact RNR is premised on a number of assumptions; and (ii) the prerogative of deciding the precise numbers will be that of the future GST Council. For the same reason, not one but a few conditional rate structures are proposed that depend on policy choices made on exemptions and taxation of certain commodities such as precious metals.

While India should strive toward a one-rate structure as the medium-term goal, a two-rate structure for the present is advised. In order to ensure that the standard rate is kept close to the RNR, the maximum possible tax base should be taxed at the standard rate. Accordingly, the lower rates would be kept around 12 per cent (Centre *plus* states) with standard rates varying between 17 and 18 per cent.

The sin/demerit rate is fixed at about 40 per cent (Centre *plus* states) which would apply to luxury cars, aerated beverages, paan masala, and tobacco and tobacco products (for the states). In this regard the decision of the GST Council regarding exemptions/low taxation (for example, on gold and precious metals, and area-based exemptions) will be critical as more the exemptions that are retained, the higher will be the standard rate.

The GST Council will determine the combined GST rates that are allocated between the Centre and states which will reflect their revenue requirements. For example, a standard rate of 17 per cent would entail a rate of 8 and 9 per cent for the Centre and states, respectively.

All taxes on inter-state trade (including the one per cent additional duty) may be eliminated and replaced by one GST. Complexity and lags in GST implementation require that any evaluation of the GST and any consequential decisions should not be undertaken over short horizons but over longer periods, say 1–2 years.

All commodities would be brought under the purview of GST. In this regard, bringing alcohol and real estate within the scope of GST would further the government's objectives of improving governance and reducing black money generation without compromising on states' fiscal autonomy. Similarly, bringing electricity and petroleum within the scope of the GST could make Indian manufacturing more competitive and eliminating the exemptions on health and education would make tax policy more consistent with social policy objectives.

Reference

Government of India (2015): Report on the Revenue Neutral Rate and Structure of Rates for the Goods and Services Tax (GST), December 4.

goods and services tax (SGST) and integrated goods and services tax (IGST), a set of three laws would need to be enacted. While CGST and IGST laws would need to be enacted by Parliament, the SGST law would have to be enacted by each of the state legislatures. Key aspects of GST like the tax rate, tax base, exemption limits, place of supply rules for services, appropriate IGST model *etc.*, will be finalised on passage of the Bill (GoI, 2015). In this regard, the empowered committee (EC) of state finance ministers and the department of revenue, Government of India, have constituted

several working groups and committees for drafting GST Rules and processes.

4.49 The Report on the Revenue Neutral Rate and Structure of Rates for the Goods and Services Tax (Chairman - Dr. Arvind Subramanian) was submitted on December 4, 2015 (Box IV.2). The Committee noted that implementing a new tax encompassing both goods and services by the Centre, 29 States and 2 Union Territories in a large and complex federal system is perhaps unprecedented in modern global tax history.

Concerns and Challenges

4.50 From an implementation perspective, the key pending issues on GST pertain to the provision of one per cent tax on inter-state commerce to help manufacturing states, the exclusion of alcohol from GST and the absence of a dispute-resolution authority. Also, the GST rules and rate will have to be fixed. In this regard, the government has created a company called GST Network (GSTN) to provide the technological inputs for facilitating the introduction of GST and connect the databases of the Centre and states.

6. Conclusion

4.51 Given the fiscal constraints and limited maneuverability of states in augmenting tax revenue, institutional reforms/restructuring will play a pivotal role in fiscal consolidation over the medium-term by both enhancing non-tax revenue and pruning unproductive expenditure. In this regard, reforms in SLPEs and Discoms would ensure financial viability and generate

surpluses so that they are no longer a drag on the state budget. While SLPEs need to improve their product quality through technological upgradation, Discoms would have to simultaneously aim at narrowing the persistent gap between ACS and ARR based on commercial considerations and reduce their AT&C losses. Moreover, the rationalisation of CSS would motivate states to prioritize and raise the productivity of their expenditure. Furthermore, reinvigorating SFCs would lead to greater synchronisation between state governments and local bodies in devolution and utilisation of resources in the best traditions of fiscal federalism. Finally, the implementation of GST would make industry more competitive through dismantling of the complex indirect tax structure and would boost the tax revenue of states as a lasting solution. Cumulatively, these measures are likely to propel states on the path of fiscal consolidation without compromising on expenditure quality.

Annex 1: Dynamic panel estimation of expenditure composition and its impact on per capita GSDP growth of NSC states

	Model 1	Model 2	Model 3	Model 4
GFD/GSDP	-1.05 [*] (0.00)	-1.36 [*] (0.00)	-1.49 [*] (0.00)	-1.19 [*] (0.00)
Debt/GSDP lagged	0.67 ^{***} (0.06)	0.79 ^{**} (0.02)	1.01 [*] (0.00)	1.31 [*] (0.00)
(Debt/GSDP) ² lagged	-0.01 ^{***} (0.08)	-0.01 ^{**} (0.02)	-0.01 ^{**} (0.03)	-0.01 ^{**} (0.01)
Capital Outlay / Total Expenditure	0.48 [*] (0.00)			
Revenue Expenditure / Total Expenditure		-0.54 [*] (0.00)		
Development Expenditure / Total Expenditure			0.55 [*] (0.00)	
Non-development Expenditure / Total Expenditure				-0.66 [*] (0.00)
Constant	0.13 (0.98)	51.99 [*] (0.00)	-37.65 [*] (0.00)	13.89 ^{**} (0.04)
Number of observations	187	187	187	187
Arellano-Bond test@				
AR(1)	-3.04 (0.00)	-2.42 (0.02)	-2.51 (0.01)	-2.74 (0.01)
AR(2)	-1.42 (0.15)	-1.54 (0.12)	-1.71 (0.09)	-1.32 (0.19)

*, **, and *** indicate significance at 1%, 5% and 10% levels, respectively; Figures in parenthesis show the p-value.

@: Arellano-Bond test (1991) for AR(1) and AR(2) in first difference with p-value in parenthesis.

The overall validity of instruments in each of the equations are checked using the Sargan test of over-identifying restrictions.

Annex 2: Revenue Surplus Occasions (years) - NSC States

	Year of FRBM	Pre-FRBM	Post-FRBM
Goa	2006-07		2007-08 (-0.8), 2008-09 (-0.4), 2010-11 (-2), 2011-12 (-0.7)
Maharashtra	2005-06		2006-07 (-0.1), 2007-08 (-2.2), 2008-09 (-0.7), 2012-13 (-0.3)
Haryana	2005-06		2006-07 (-1.2), 2007-08 (-1.5)
Gujarat	2004-05		2006-07 (-0.6), 2007-08 (-0.7), 2011-12 (-0.5), 2012-13 (-0.8), 2013-14 (-0.6)
Tamil Nadu	2003-04		2005-06 (-0.8), 2006-07 (-0.9), 2007-08 (-1.3), 2008-09 (-0.4), 2011-12 (-0.2), 2012-13 (-0.2)
Kerala	2003-04		
Punjab	2003-04		
Karnataka	2002-03	1993-94 (-0.2), 1995-96 (-0.1)	2004-05 (-1), 2005-06 (-1.2), 2006-07 (-1.8), 2007-08 (-1.4), 2008-09 (-0.5), 2009-10 (-0.5), 2010-11 (-1.0), 2011-12 (-1.0), 2012-13 (-0.4), 2013-14 (-0.1)
Andhra Pradesh	2005-06		2006-07 (-0.9), 2008-09 (-0.2), 2009-10 (-0.3), 2010-11 (-0.4), 2011-12 (-0.5), 2012-13 (-0.1)
West Bengal	2010-11		
Rajasthan	2005-06		2006-07 (-0.4), 2007-08 (-0.8), 2010-11 (-0.3), 2011-12 (-0.8), 2012-13 (-0.7)
Jharkhand	2007-08	2001-02 (-0.2), 2003-04 (-0.3)	2008-09 (-0.7), 2009-10 (-2.6), 2011-12 (-1.1), 2012-13 (-0.9), 2013-14 (-1.6)
Chhattisgarh	2005-06	2000-01 (-1), 2004-05 (-0.3)	2006-07 (-4), 2007-08 (-3.8), 2008-09 (-1.9), 2009-10 (-0.9), 2010-11 (-2.8), 2011-12 (-2.2), 2012-13 (-1.6)
Madhya Pradesh	2005-06	2004-05 (-1.5)	2006-07 (-2.3), 2007-08 (-3.2), 2008-09 (-2.1), 2009-10 (-2.4), 2010-11 (-2.6), 2011-12 (-3.2), 2012-13 (-2.1), 2013-14 (-1.4)
Odisha	2005-06		2006-07 (-2.2), 2007-08 (-3.3), 2008-09 (-2.3), 2009-10 (-0.7), 2010-11 (-2), 2011-12 (-2.5), 2012-13 (-2.3), 2013-14 (-1.2)
Uttar Pradesh	2003-04		2006-07 (-1.5), 2007-08 (-0.9), 2008-09 (-0.4), 2009-10 (-1.3), 2010-11 (-0.6), 2011-12 (-1.0), 2012-13 (-0.7), 2013- 14 (-1.2)
Bihar	2006-07	2004-05 (-1.4), 2005-06 (-0.1)	2007-08 (-4.1), 2008-09 (-3.1), 2009-10 (-1.8), 2010-11 (-3.1), 2011-12 (-2), 2012-13 (-1.7), 2013-14 (-1.9)

Note : Negative (-) sign indicate surplus.

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Explanatory Note on Data Sources and Methodology

Data Sources

This Report is based on the receipts and expenditure data presented in the budget documents of 29 state governments. Data in respect of two Union Territories (UTs) with legislature, viz., National Capital Territory of Delhi (NCT Delhi) and Puducherry are provided separately as memo item in all Statements. The analysis conforms to the data presented in state budgets and the accounting classification thereof. The detailed Appendices are based on the classification of receipts and expenditure of individual states/UTs into revenue and capital accounts. Revenue expenditure and capital expenditure are further bifurcated into 'Plan' and 'Non-Plan'. Some supplementary information regarding outstanding guarantees (contingent liabilities), expenditure on 'wages and salaries' and 'operations and maintenance' are obtained from state governments. Data on the outstanding statewise loans under the National Small Savings Fund have been obtained from the Ministry of Finance, Government of India. The outstanding state-wise central loans have been sourced from the Union Finance Accounts. Besides, several items of data including avilment of ways and means advances (WMA)/overdraft (OD), market borrowings, investment of state governments in central government treasury bills and the data on the state development loans (SDLs) have been taken from the Reserve Bank records. The statewise Gross State Domestic Product (GSDP) are at factor cost (current prices) and have been sourced from the Central Statistics Office (CSO). This is supplemented by information received from the respective state governments and GSDP estimates used in the budget documents of the state governments. Wherever both the CSO data as well as information from state governments were not available, the data was estimated based on the previous three years' annual average growth rate. Data on Gross Domestic Product (GDP) are at current market prices. GDP data prior to 2011-12 correspond to

base 2004-05 and data from 2011-12 onwards correspond to 2011-12 base, as published by CSO.

Methodology

The analysis of the expenditure data is disaggregated into development and non-development expenditure. All expenditures relating to revenue account, capital outlay and loans and advances are categorised into social services, economic services and general services. While social and economic services constitute development expenditure, expenditure on general services is treated as non-development expenditure. Thus, development expenditure includes the development components of revenue expenditure, capital outlay and loans and advances by state governments. Social sector expenditure includes expenditure on social services, rural development, and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by state governments.

The 'All States' totals and national averages pertain to 29 state governments, excluding NCT Delhi and Puducherry.

The term 'Aggregate Expenditure' used in Chapter III is defined as summation of revenue expenditure, capital outlay and loans and advances. The term 'Aggregate Disbursement' used in Appendix Tables and Statements is summation of aggregate expenditure and debt repayments. The capital receipts provided in Appendix Tables (consolidated) and Statements (state-wise) and used in the analysis include public account items on a net basis while these are excluded from the respective capital expenditure. Percentage variation worked out in Appendix Tables and Statements may differ due to rounding-off of figures.

The data provided in Appendix III (capital receipts) and Appendix IV (capital expenditure) are on a gross basis for all items, including public

account items. Additionally, total capital receipts taking public account items on a net basis are also given in Appendix III to have comparable data with those of the previous years. Total capital expenditure given in Appendix IV is exclusive of public account items.

The 'overall deficit/surplus' in the appendices is equal to the sum of cash deficit/ surplus (difference between the closing balance and opening balance), increase/decrease in cash balance investment account and the increase/decrease in WMA/ODs extended by the Reserve Bank.

Methodology for Debt Statistics

The Reserve Bank in its Report of 2005-06 budgets had compiled a data series on outstanding liabilities of state governments since 1990-91. In the 2006-07 Report, a revised series of outstanding liabilities was published by including data on reserve funds, deposits and advances and contingency funds of state governments. In the 2007-08 Report, a revised data series on outstanding liabilities of state governments was published from 2003-04 onwards based on the Combined Finance and Revenue Accounts of Union and state governments, Reserve Bank records, data received from the Ministry of Finance (Government of India), Union Finance Accounts (Controller General of Accounts) and

the budget documents of state governments. The present Report follows the same methodology for compilation of outstanding liabilities as given in 2007-08 Report and uses the same data sources.

The outstanding liabilities of the state governments as at end-March 2014 have been directly taken from Comptroller and Auditor General (CAG) of India's 'Combined Finance and Revenue Accounts of the Union and State Governments in India' (except for column nos. 2 to 5 and 15 in Statement 18). The outstanding liabilities position for end-March 2015 and end-March 2016 have been derived by adding annual flows [2014-15 (RE) and 2015-16 (BE)], to the outstanding amounts for end-March 2014 and end-March 2015, respectively, in conformity with recommended methodology of 'Report of the Working Group on Compilation of State Government Liabilities', 2005. Based on the statewise market loans (Statement 22), the maturity profile of outstanding state government securities is provided in Statements 23 and 24. These Statements also incorporate the appropriation of liabilities of the three bifurcated states (Bihar, Madhya Pradesh and Uttar Pradesh) to their respective newly formed states (Jharkhand, Chhattisgarh and Uttarakhand) on the basis of Government of India notifications.

Note : State-wise data on major fiscal indicators for the period 1980-81 to 2009-10 (BE) and state-wise detailed data on the transactions in the revenue and capital account for the period 1990-91 to 2009-10 (BE) were presented in "Handbook of Statistics on State Government Finances" published by the Reserve Bank in July 2010. This Handbook, containing data on 28 states and two UTs, was released in three versions, viz., printed, CD and web-based (www.rbi.org.in) version. While the printed version covers data on major fiscal indicators for the period 1990-91 to 2009-10 (BE) and state-wise detailed data on the transactions in the revenue and capital account for the period 2002-03 to 2009-10 (BE), the CD and web-based versions are more comprehensive than printed version covering data from 1980-81 onwards on major fiscal indicators and state-wise detailed data on the transactions in the revenue and capital account from 1990-91 onwards. CD version also incorporates intelligent search features. The 'State Finances: A Study of Budgets' published since 2001-02 are available on the Reserve Bank's website. The Reserve Bank of India also released 'Compendium CD of Articles on State Finances from 1950-51 to 2010-11' in July 2011. This Compendium CD provides access to all the articles published since 1950-51 to 2010-11 at one place.

Appendix Tables

Appendix Tables

Appendix Table 1: Major Deficit Indicators of State Governments

(Amount in ₹ billion)

Year	Gross Fiscal Deficit	Revenue Deficit	Primary Deficit	Primary Revenue Deficit	Net RBI Credit to States
1	2	3	4	5	6
2000-01	879.2 (4.0)	553.2 (2.5)	369.4 (1.7)	43.3 (0.2)	-10.9 (-0.1)
2001-02	942.6 (4.0)	604.0 (2.6)	326.7 (1.4)	-12.0 (-0.1)	34.5 (0.1)
2002-03	997.3 (3.9)	571.8 (2.3)	307.0 (1.2)	-118.5 (-0.5)	-31.0 (-0.1)
2003-04	1,206.3 (4.2)	634.1 (2.2)	402.4 (1.4)	-169.9 (-0.6)	2.9 (0.0)
2004-05	1,077.7 (3.3)	391.6 (1.2)	213.5 (0.7)	-472.6 (-1.5)	-27.1 (-0.1)
2005-06	900.8 (2.4)	70.1 (0.2)	60.6 (0.2)	-770.1 (-2.1)	-38.4 (-0.1)
2006-07	775.1 (1.8)	-248.6 (-0.6)	-156.7 (-0.4)	-1,180.4 (-2.7)	-11.5 (0.0)
2007-08	754.5 (1.5)	-429.4 (-0.9)	-243.8 (-0.5)	-1,427.7 (-2.9)	11.4 (0.0)
2008-09	1,345.9 (2.4)	-126.7 (-0.2)	316.3 (0.6)	-1,156.3 (-2.1)	-16.1 (0.0)
2009-10	1,888.2 (2.9)	310.2 (0.5)	760.1 (1.2)	-817.9 (-1.3)	1.9 (0.0)
2010-11	1,614.6 (2.1)	-30.5 (0.0)	366.4 (0.5)	-1,278.7 (-1.6)	25.2 (0.0)
2011-12	1,683.5 (1.9)	-239.6 (-0.3)	315.4 (0.4)	-1,607.8 (-1.8)	-12.0 (0.0)
2012-13	1,954.7 (2.0)	-203.2 (-0.2)	450.0 (0.5)	-1,707.9 (-1.7)	-12.5 (0.0)
2013-14	2,478.5 (2.2)	105.6 (0.1)	789.5 (0.7)	-1,583.3 (-1.4)	9.9 (0.0)
2014-15(BE)	2,950.6 (2.3)	-543.0 (-0.4)	1,018.6 (0.8)	-2,475.0 (-1.9)	–
2014-15(RE)	3,654.6 (2.9)	183.4 (0.1)	1,726.0 (1.4)	-1,745.2 (-1.4)	24.2 –
2015-16(BE)	3,333.3 (2.4)	-537.2 (-0.4)	1,141.8 (0.8)	-2,728.6 (-1.9)	–

RE: Revised Estimates. BE: Budget Estimates. '–': Not Available.

Note : 1. Negative (–) sign indicates surplus in deficit indicators.

2. Revenue deficit is the difference between revenue expenditure and revenue receipts.

3. Gross fiscal deficit is aggregate expenditure (aggregate disbursement net of debt repayments) *minus* revenue receipts, non-debt capital receipts.

4. Primary deficit is gross fiscal deficit *minus* interest payments.

5. Primary revenue deficit is revenue deficit *minus* interest payments.

6. Figures in parentheses are as percentage to GDP.

7. The net RBI credit to state governments refers to variations in WMA/OD given to them by the RBI net of their incremental deposits with the RBI.

Source : Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir and Reserve Bank Records.

Appendix Table 2: Devolution and Transfer of Resources from the Centre

(Amount in ₹ billion)

Item	2000-01		2001-02		2002-03		2003-04		2004-05		2005-06		2006-07		2007-08	
	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
I. States' Share in Central Taxes	507.3	522.2	566.6	670.8	785.5	940.2	1202.9	1514.0								
II. Grants from the Centre (1 to 5)	372.9	426.0	451.7	508.3	563.2	767.5	944.5	1086.2								
1. State Plan Schemes	160.9	193.2	196.7	254.5	297.6	287.5	402.1	495.5								
2. Central Plan Schemes	11.3	12.7	17.2	13.5	13.2	22.2	21.0	22.7								
3. Centrally Sponsored Schemes	71.3	83.4	86.5	98.4	103.9	133.1	174.3	218.7								
4. NEC/Special Plan Schemes	1.3	2.1	2.2	2.9	2.9	3.4	3.1	6.2								
5. Non-Plan Grants (a to c)	128.1	134.6	149.2	139.0	145.7	321.3	344.1	343.1								
a) Statutory Grants	80.4	92.6	82.0	75.5	76.4	180.5	177.2	197.9								
b) Grants for Natural Calamities	5.0	5.9	32.3	17.7	21.7	32.7	36.0	26.4								
c) Non-Plan Non-Statutory Grants	42.7	36.1	34.8	45.8	47.7	108.1	130.8	118.8								
III. Gross Loans from the Centre (i+ii)	187.1	244.0	268.3	258.7	258.8	81.0	57.2	72.5								
i) Plan Loans	164.9	209.5	203.6	241.6	234.7	80.6	61.6	72.3								
ii) Non-Plan Loans*	22.1	34.4	64.7	17.2	24.1	0.3	-4.4	0.2								
IV. Gross Transfer (I+II+III)	1067.3	1192.1	1286.6	1437.8	1607.5	1788.7	2204.6	2672.8								
V. Repayment of Loans and Interest Payments Liabilities (a+b)	370.7	420.3	569.4	408.0	597.2	212.9	277.9	199.8								
a) Repayment of Loans to the Centre	103.8	135.0	272.0	119.3	356.6	81.4	146.0	81.8								
b) Interest Payments on the Loans from the Centre	266.8	285.3	297.4	288.7	240.6	131.5	131.8	117.9								
VI. Net Transfer of Resources from the Centre (IV-V)	696.6	771.8	717.1	1029.8	1010.3	1575.8	1926.8	2473.0								

(Contd...)

*: Include Ways and Means Advances from the Centre. NEC: North Eastern Council.

Source : Budget documents of the state governments and CAG for 2013-14 in respect of Jammu & Kashmir.

Appendix Table 2: Devolution and Transfer of Resources from the Centre (Concl'd.)

(Amount in ₹ billion)

Item	2008-09		2009-10		2010-11		2011-12		2012-13		2013-14 (Accounts)		2014-15 (Budget Estimates)		2014-15 (Revised Estimates)		2015-16 (Budget Estimates)	
	10	11	12	13	14	15	16	17	18									
I. States' Share in Central Taxes	1610.5	1650.1	2194.9	2555.9	2915.3	3182.7	3857.6	3662.2	4855.2									
II. Grants from the Centre (1 to 5)	1299.2	1509.7	1635.0	1864.2	1886.8	2059.5	4751.1	4617.5	4072.8									
1. State Plan Schemes	634.8	708.5	776.4	876.7	916.2	899.7	2704.4	2644.2	2032.4									
2. Central Plan Schemes	26.6	64.5	35.9	27.4	26.7	34.3	174.6	135.5	119.0									
3. Centrally Sponsored Schemes	258.9	258.8	328.3	431.2	454.8	450.0	886.4	887.2	878.3									
4. NEC/Special Plan Schemes	5.2	7.0	5.4	6.8	5.2	4.2	9.1	7.9	9.1									
5. Non-Plan Grants (a to c)	373.8	470.9	489.1	522.0	484.0	671.3	976.6	942.8	1034.1									
a) Statutory Grants	204.8	249.9	276.6	334.8	313.1	441.9	613.5	558.1	629.1									
b) Grants for Natural Calamities	29.1	35.0	52.2	32.1	55.6	61.6	63.8	68.4	75.9									
c) Non-Plan Non-Statutory Grants	139.9	186.0	160.3	155.0	115.3	167.9	299.3	316.2	329.0									
III. Gross Loans from the Centre (i+ii)	70.0	81.1	94.8	99.0	112.0	108.7	231.8	222.4	255.4									
i) Plan Loans	70.0	82.1	105.0	98.2	112.0	108.4	230.8	218.3	236.7									
ii) Non-Plan Loans*	0.1	-1.1	-10.2	0.8	0.1	0.3	0.9	4.0	18.7									
IV. Gross Transfer (I+II+III)	2979.8	3240.9	3924.6	4519.1	4914.2	5351.0	8840.5	8502.0	9183.4									
V. Repayment of Loans and Interest Payments Liabilities (a+b)	188.6	210.8	186.6	193.7	192.4	191.3	196.9	197.3	203.8									
a) Repayment of Loans to the Centre	77.7	98.1	87.7	97.2	94.7	102.7	102.3	104.4	110.6									
b) Interest Payments on the Loans from the Centre	110.9	112.7	98.9	96.4	97.6	88.6	94.5	92.9	93.2									
VI. Net Transfer of Resources from the Centre (IV-V)	2791.2	3030.1	3738.1	4325.4	4721.8	5159.7	8643.6	8304.8	8979.6									

*: Include Ways and Means Advances from the Centre. NEC: North Eastern Council.

Source : Budget documents of the state governments and CAG for 2013-14 in respect of Jammu & Kashmir.

Appendix Table 3: Development and Non-Development Expenditure

(Amount in ₹ billion)

Year	Development*			Non-Development*			Others**	Total
	Plan	Non Plan	Total	Plan	Non Plan	Total		
1	2	3	4	5	6	7	8	9
2000-01	738.8 (21.7)	1317.9 (38.8)	2056.7 (60.5)	15.4 (0.5)	1152.9 (33.9)	1168.2 (34.4)	173.4 (5.1)	3398.4 (100.0)
2001-02	739.1 (20.0)	1371.8 (37.2)	2110.9 (57.3)	18.6 (0.5)	1336.5 (36.3)	1355.1 (36.8)	220.9 (6.0)	3686.8 (100.0)
2002-03	813.7 (19.8)	1404.3 (34.2)	2218.0 (54.1)	25.4 (0.6)	1470.2 (35.8)	1495.5 (36.5)	389.0 (9.5)	4102.5 (100.0)
2003-04	952.4 (18.5)	1776.1 (34.5)	2728.5 (53.1)	26.1 (0.5)	1639.3 (31.9)	1665.4 (32.4)	749.2 (14.6)	5143.0 (100.0)
2004-05	1123.8 (20.3)	1740.9 (31.5)	2864.7 (51.8)	27.3 (0.5)	1824.2 (33.0)	1851.5 (33.5)	818.0 (14.8)	5534.3 (100.0)
2005-06	1401.0 (24.9)	1899.5 (33.8)	3300.4 (58.8)	38.8 (0.7)	1861.5 (33.1)	1900.2 (33.8)	416.2 (7.4)	5616.8 (100.0)
2006-07	1825.5 (27.8)	2096.2 (31.9)	3921.7 (59.7)	52.0 (0.8)	2066.7 (31.4)	2118.7 (32.2)	532.4 (8.1)	6572.8 (100.0)
2007-08	2242.4 (29.8)	2402.2 (31.9)	4644.6 (61.7)	64.2 (0.9)	2268.1 (30.1)	2332.3 (31.0)	546.3 (7.3)	7523.2 (100.0)
2008-09	2747.8 (31.1)	2923.0 (33.1)	5670.9 (64.3)	69.2 (0.8)	2480.7 (28.1)	2549.8 (28.9)	602.7 (6.8)	8823.3 (100.0)
2009-10	3009.5 (29.6)	3367.8 (33.2)	6377.3 (62.8)	87.9 (0.9)	2987.5 (29.4)	3075.5 (30.3)	700.5 (6.9)	10153.3 (100.0)
2010-11	3492.2 (30.1)	3711.4 (32.0)	7203.5 (62.2)	84.3 (0.7)	3488.6 (30.1)	3572.9 (30.8)	810.9 (7.0)	11587.3 (100.0)
2011-12	4049.9 (30.0)	4474.2 (33.1)	8524.1 (63.1)	106.0 (0.8)	3904.6 (28.9)	4010.6 (29.7)	981.5 (7.3)	13516.1 (100.0)
2012-13	4666.8 (30.4)	5055.8 (33.0)	9722.6 (63.4)	118.2 (0.8)	4350.6 (28.4)	4468.8 (29.1)	1151.2 (7.5)	15342.5 (100.0)
2013-14	5194.7 (30.4)	5569.9 (32.6)	10764.5 (63.1)	147.3 (0.9)	4898.2 (28.7)	5045.5 (29.6)	1251.4 (7.3)	17061.4 (100.0)
2014-15(RE)	8396.0 (37.0)	6839.3 (30.1)	15235.3 (67.2)	265.8 (1.2)	5773.5 (25.5)	6039.4 (26.6)	1409.6 (6.2)	22684.3 (100.0)
2015-16 (BE) \$	8950.1 (36.6)	6860.7 (28.1)	16078.0 (65.8)	319.1 (1.3)	6398.4 (26.2)	6894.8 (28.2)	1476.7 (6.0)	24449.5 (100.0)

RE : Revised Estimates. BE : Budget Estimates.

* : Includes expenditure on revenue and capital account and loans and advances extended by state governments.

** : Includes Grants-in-Aid and Contributions (Compensation and Assignments to Local Bodies), Discharge of Internal Debt and Repayment of Loans to the Centre.

\$: Plan-non plan break up for 2015-16 (BE) will not add up as the break up is not given by Jammu & Kashmir.

Note : Figures in parentheses are percentage to total.

Source: Budget documents of the state governments and CAG for 2013-14 in respect of Jammu & Kashmir.

Appendix Tables

Appendix Table 4: Development Expenditure – Major Heads

(Amount in ₹ billion)

Item	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	Percentage variation		
					Col.4 over Col. 2	Col.4 over Col.3	Col.5 over Col. 4
1	2	3	4	5	6	7	8
I. Development Expenditure (Revenue and Capital) (A + B)	10,533.7	14,746.2	14,989.6	15,837.3	42.3	1.7	5.7
A. Social Services (1 to 11)	6,002.3	8,087.1	8,131.2	8,714.1	35.5	0.5	7.2
	(55.8)	(54.1)	(53.4)	(54.2)			
1. Education, Sports, Art and Culture	2,808.6	3,705.5	3,612.4	4,002.7	28.6	-2.5	10.8
2. Medical and Public Health and Family Welfare	744.0	1,093.1	1,115.6	1,208.8	49.9	2.1	8.4
3. Water Supply and Sanitation	282.4	444.0	478.0	527.6	69.3	7.7	10.4
4. Housing	137.3	258.4	270.5	257.3	96.9	4.7	-4.9
5. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	468.3	648.7	640.8	696.9	36.8	-1.2	8.8
6. Labour and Labour welfare	69.5	91.1	94.2	99.5	35.5	3.5	5.6
7. Social Security and Welfare	679.1	819.5	839.9	920.4	23.7	2.5	9.6
8. Nutrition	195.7	224.8	239.1	243.0	22.2	6.4	1.6
9. Relief on account of Natural Calamities	169.4	134.8	202.2	132.4	19.4	50.0	-34.5
10. Urban development	390.5	597.3	569.5	554.6	45.9	-4.6	-2.6
11. Others*	57.5	70.1	68.8	70.9	19.7	-1.8	3.0
B. Economic Services (1 to 9)	4,531.4	6,659.1	6,858.4	7,123.2	51.4	3.0	3.9
	(42.1)	(44.6)	(45.0)	(44.3)			
1. Agriculture and Allied Activities	878.1	1,351.6	1,333.2	1,353.4	51.8	-1.4	1.5
2. Rural Development	587.8	1,448.9	1,459.9	1,533.8	148.4	0.8	5.1
3. Special Area Programmes	70.4	107.0	108.4	99.3	54.0	1.4	-8.4
4. Irrigation and Flood Control	818.2	996.8	995.5	1,046.1	21.7	-0.1	5.1
5. Energy	873.4	1,101.9	1,236.3	1,226.5	41.5	12.2	-0.8
6. Industry and Minerals	159.5	225.3	230.4	262.5	44.5	2.3	13.9
7. Transport and Communications	931.1	1,092.3	1,177.2	1,232.3	26.4	7.8	4.7
8. Science, Technology and Environment	11.0	14.2	14.4	14.8	30.4	1.1	3.2
9. General Economic Services	201.7	321.1	303.1	354.5	50.3	-5.6	17.0
II. Loans and Advances by State Governments for Development Purposes (A+B)	230.9	195.8	245.7	240.7	6.4	25.5	-2.0
A. Social Services (1 to 7)	66.7	68.5	67.7	70.1	1.5	-1.2	3.6
	(0.6)	(0.5)	(0.4)	(0.4)			
1. Education, Sports, Art and Culture	0.3	0.3	0.3	0.1	-11.5	7.5	-56.7
2. Medical and Public Health	0.9	0.9	0.9	0.7	1.0	3.1	-29.8
3. Family Welfare	-	-	-	-	-	-	-
4. Water Supply and Sanitation	15.5	18.2	17.1	18.8	10.3	-6.0	10.2
5. Housing	20.3	6.4	7.4	5.0	-63.2	15.6	-32.9
6. Government Servants (Housing)	11.6	15.4	14.7	14.5	26.5	-5.0	-1.3
7. Others @	18.1	27.3	27.3	31.1	50.7	-	13.9
B. Economic Services (1 to 10)	164.2	127.3	178.0	170.5	8.4	39.8	-4.2
	(1.5)	(0.9)	(1.2)	(1.1)			
1. Crop Husbandry	6.3	3.1	4.3	2.6	-31.7	41.2	-40.9
2. Soil and Water Conservation	-	-	-	-	-	-	-
3. Food Storage and Warehousing	13.1	2.6	3.8	3.5	-71.1	43.4	-6.8
4. Co-operation	7.4	8.1	12.7	18.7	72.0	56.7	47.3
5. Major and Medium Irrigation, etc.	0.1	0.1	0.1	0.1	12.5	80.0	-22.2
6. Power Projects	92.9	77.6	114.9	103.7	23.7	48.1	-9.8
7. Village and Small Industries	2.3	1.1	1.4	1.6	-38.3	26.4	15.8
8. Other Industries and Minerals	5.1	4.3	5.3	4.2	4.4	23.7	-21.7
9. Rural Development	0.1	0.1	0.1	0.1	-17.9	-16.7	20.0
10. Others+	36.9	30.4	35.4	36.2	-4.2	16.6	2.2
III. Total Development Expenditure (I + II)	10,764.5	14,942.0	15,235.3	16,078.0	41.5	2.0	5.5
	(100.0)	(100.0)	(100.0)	(100.0)			

— : Nil/Negligible.

* : Include expenditure on information and publicity.

@ : Include urban development, social security and welfare, etc.

+ : Include forest, fisheries, animal husbandry, road and water transport services, etc.

Note : Figures in parentheses are percentage to total development expenditure.

Source : Budget documents of the state governments and CAG for 2013-14 in respect of Jammu & Kashmir.

Appendix Table 5: Non-Development Expenditure – Major Heads

(Amount in ₹ billion)

Item	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	Percentage Variation		
					Col.4 over Col. 2	Col.4 over Col.3	Col.5 over Col. 4
1	2	3	4	5	6	7	8
I. Non-Development Expenditure (General Services) on Revenue Account (i to vi)	4,909.2	5,856.9	5,804.4	6,603.9	18.2	-0.9	13.8
i. Organs of State	140.7	201.4	212.7	188.4	51.3	5.6	-11.4
ii. Fiscal Services	205.7	237.9	235.0	244.8	14.2	-1.2	4.2
iii. Interest Payments and Servicing of Debt (1+2)	1,809.3	2,076.8	2,058.1	2,341.7	13.8	-0.9	13.8
1. Appropriation for reduction or avoidance of Debt	120.3	144.8	129.5	150.2	7.6	-10.6	16.0
2. Interest Payments	1,689.0	1,932.0	1,928.6	2,191.5	14.2	-0.2	13.6
iv. Administrative Services (1 to 5)	1,073.0	1,380.0	1,364.1	1,548.4	27.1	-1.2	13.5
1. Secretariat- General Services	44.5	117.7	114.1	70.2	156.6	-3.1	-38.5
2. District Administration	102.8	126.9	130.7	155.2	27.2	3.0	18.7
3. Police	715.2	846.2	852.9	933.0	19.3	0.8	9.4
4. Public Works	84.5	110.9	108.5	119.3	28.4	-2.2	9.9
5. Others *	126.1	178.3	157.9	270.8	25.2	-11.4	71.5
v. Pension	1,630.9	1,868.7	1,866.2	2,159.7	14.4	-0.1	15.7
vi. Miscellaneous General Services	49.7	92.1	68.2	120.8	37.3	-25.9	77.1
II. Non-Development Expenditure on Capital Account (1+2)	136.2	262.9	235.0	290.9	72.5	-10.6	23.8
1. Non-Developmental (General Services)	127.2	254.7	227.4	280.6	78.8	-10.7	23.4
2. Loans for Non-Development Purposes (a+b)	9.1	8.2	7.5	10.4	-16.8	-7.5	37.9
a) Government Servants (other than housing)	8.5	6.6	6.7	7.9	-20.8	2.2	17.8
b) Miscellaneous	0.5	1.6	0.8	2.5	46.5	-48.5	207.8
III. Total Non-Development Expenditure (I + II)	5,045.5	6,119.8	6,039.4	6,894.8	19.7	-1.3	14.2
IV. III as percentage of Aggregate Receipts	29.9	27.4	27.3	28.1			
V. III as percentage of Aggregate Disbursements	29.6	27.2	26.6	28.2			

* Include expenditure on Public Service Commission, Treasury and Administration, Jails, etc.

Source : Budget documents of the state governments and CAG for 2013-14 in respect of Jammu & Kashmir.

Appendix Table 6: Development and Non-Development Expenditure* – Plan and Non-Plan Components

(Amount in ₹ billion)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
Aggregate Disbursements (1 to 3)	5,388.0	11,673.4	17,061.4	8,655.3	13,808.3	22,463.6	8,726.1	13,958.2	22,684.3	9,332.4	14,672.6	24,449.5
1. Development Expenditure (a + b)	5,194.7	5,569.9	10,764.5	8,300.6	6,641.4	14,942.0	8,396.0	6,839.3	15,235.3	8,950.1	6,860.7	16,078.0
a) Direct Development Expenditure (i + ii)	5,047.1	5,486.6	10,533.7	8,160.7	6,585.5	14,746.2	8,252.3	6,737.3	14,989.6	8,804.0	6,767.1	15,837.3
i) Economic Services	2,428.2	2,103.1	4,531.4	3,999.7	2,659.4	6,659.1	4,060.5	2,797.9	6,858.4	4,333.3	2,646.6	7,123.2
ii) Social Services	2,618.9	3,383.4	6,002.3	4,160.9	3,926.2	8,087.1	4,191.7	3,939.4	8,131.2	4,470.6	4,120.4	8,714.1
b) Loans and Advances for Development Purposes (i + ii)	147.5	83.3	230.9	139.9	55.9	195.8	143.8	101.9	245.7	146.2	93.7	240.7
i) Economic Services	99.1	65.1	164.2	94.0	33.3	127.3	96.9	81.1	178.0	96.8	73.2	170.5
ii) Social Services	48.5	18.2	66.7	45.9	22.6	68.5	46.9	20.8	67.7	49.4	20.5	70.1
2. Non-Development Expenditure (a + b)	147.3	4,898.2	5,045.5	292.0	5,827.8	6,119.8	265.8	5,773.5	6,039.4	319.1	6,398.4	6,894.8
a) Direct Non-Development Expenditure	146.8	4,889.7	5,036.4	291.4	5,820.2	6,111.6	264.9	5,766.9	6,031.8	317.7	6,389.4	6,884.4
b) Loans and Advances for Non-Development Purposes	0.5	8.6	9.1	0.6	7.6	8.2	0.9	6.6	7.5	1.4	9.0	10.4
3. Others (a to c)	46.1	1,205.4	1,251.4	62.7	1,339.1	1,401.8	64.2	1,345.4	1,409.6	63.2	1,413.5	1,476.7
a) Repayment of Loans to the Centre	-	102.7	102.7	-	102.3	102.3	-	104.4	104.4	-	110.6	110.6
b) Discharge of Internal Debt	-	715.8	715.8	-	769.5	769.5	-	765.0	765.0	-	827.0	827.0
of which: Market Loans	-	325.9	325.9	-	348.7	348.7	-	348.6	348.6	-	365.1	365.1
c) Grants-in-Aid and Contributions	46.1	386.9	432.9	62.7	467.2	530.0	64.2	476.1	540.3	63.2	476.0	539.2
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	46.1	389.7	435.7	62.7	467.2	530.0	64.2	476.1	540.3	63.2	476.0	539.2

* : Include expenditure on both Revenue and Capital Account.

- : Nil/Negligible.

Source : Budget documents of the state governments and CAG for 2013-14 in respect of Jammu & Kashmir.

Appendix Table 7: Composition of Social Sector Expenditure*

Item	(Amount in ₹ billion)								
	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	
1									9
1. Revenue Expenditure (i + ii)									
(i) Social Services (a to l)									
(a) Education, Sports, Art and Culture	1,133.7	1,163.4	1,218.7	1,322.0	1,460.0	1,677.7	1,956.3	2,281.2	
(b) Medical and Public Health	1,023.8	1,053.5	1,090.7	1,175.2	1,290.4	1,485.5	1,745.6	2,037.7	
(c) Family Welfare	587.8	591.0	612.5	642.8	693.7	781.5	895.8	1,007.8	
(d) Water Supply and Sanitation	126.3	129.4	134.4	141.2	152.3	175.4	191.6	218.9	
(e) Housing	23.4	24.7	23.7	24.7	25.3	27.6	30.4	35.6	
(f) Urban Development	54.0	55.2	55.0	64.8	69.2	84.6	87.7	98.1	
(g) Welfare of SCs, STs and OBCs	12.9	12.4	14.4	17.4	18.7	20.0	28.8	40.2	
(h) Labour and Welfare	26.8	32.2	35.4	39.2	48.3	46.9	94.7	142.2	
(i) Social Security and Welfare	61.0	67.8	71.1	77.0	91.9	104.6	118.0	146.3	
(j) Nutrition	12.0	11.3	11.9	13.8	14.8	16.6	24.8	23.5	
(k) Expenditure on Natural Calamities	49.0	50.4	61.2	71.0	80.1	92.3	129.2	176.1	
(l) Others	24.8	22.5	24.8	28.4	32.3	40.2	48.4	61.8	
(ii) Economic Services (a + b)									
(a) Rural Development	38.8	50.1	41.5	46.6	55.7	85.7	78.6	66.6	
(b) Food Storage and Warehousing	7.1	6.6	8.2	10.1	8.1	10.1	17.4	20.6	
(i) Economic Services (a + b)	109.8	109.9	127.9	146.9	169.7	192.2	210.7	243.6	
2. Capital Outlay (i + ii)									
(i) Social Services (a to i)									
(a) Education, Sports, Art and Culture	85.1	96.7	90.3	111.7	155.7	182.6	226.2	298.2	
(b) Medical and Public Health	53.5	57.8	72.0	92.9	116.9	141.4	173.9	229.9	
(c) Family Welfare	3.7	5.1	4.9	6.5	9.8	17.2	23.8	33.6	
(d) Water Supply and Sanitation	6.0	6.0	6.2	9.2	10.1	17.2	31.3	34.2	
(e) Housing	0.4	0.3	0.1	0.2	—	—	0.3	0.4	
(f) Urban Development	30.7	26.9	35.5	35.9	51.8	51.8	66.5	93.4	
(g) Welfare of SCs, STs and OBCs	4.9	5.1	6.4	6.0	9.8	7.4	9.8	10.1	
(h) Social Security and Welfare	3.2	3.5	4.7	18.4	17.7	23.0	17.7	24.6	
(i) Others	3.9	4.2	6.2	7.8	9.3	12.4	17.2	18.4	
(ii) Economic Services (a + b)									
(a) Rural Development	0.2	0.4	0.9	1.6	1.6	2.4	2.7	5.2	
(b) Food Storage and Warehousing	0.4	6.2	7.2	7.4	6.7	9.8	4.6	10.0	
(i) Economic Services (a + b)	31.6	38.9	18.2	18.8	38.9	41.2	52.2	68.3	
3. Loans and Advances by State Governments (i + ii)									
(i) Social Services (a to d)									
(a) Education	12.8	22.8	22.2	23.2	30.1	39.5	53.9	57.3	
(b) Housing	18.8	16.1	-4.0	-4.4	8.7	1.7	-1.7	11.0	
(c) Housing (Government servants)	30.5	32.4	27.5	27.9	25.0	33.9	47.5	75.3	
(d) Others	29.8	28.6	27.4	27.8	21.9	30.4	36.3	61.8	
(ii) Economic Services (a + b)									
(a) Rural Development	—	—	0.3	0.5	1.3	0.5	0.2	0.2	
(b) Food Storage and Warehousing	4.4	5.1	5.4	8.1	7.4	7.5	8.9	32.8	
(i) Economic Services (a + b)	11.5	9.5	7.9	5.6	3.2	3.6	4.3	4.5	
Total Social Sector Expenditure (1+2+3)	1,249.2	1,292.5	1,336.5	1,461.6	1,640.8	1,894.3	2,229.9	2,654.7	

(Contd...)

Appendix Tables

Appendix Table 7: Composition of Social Sector Expenditure* (Concl'd.)

(Amount in ₹ billion)

Item	2008-09		2009-10		2010-11		2011-12		2012-13		2013-14		2014-15 (RE)		2015-16 (BE)	
	10	11	12	13	14	15	16	17								
1. Revenue Expenditure (i + ii)																
(i) Social Services (a to l)	2,851.3	3,488.7	4,029.2	4,678.5	5,366.8	6,102.9	8,662.1	9,220.3								
(a) Education, Sports, Art and Culture	2,552.7	3,085.5	3,657.1	4,256.4	4,853.6	5,501.2	7,292.4	7,831.6								
(b) Medical and Public Health	1,212.8	1,516.7	1,876.2	2,160.7	2,454.0	2,735.3	3,489.7	3,854.7								
(c) Family Welfare	261.6	326.1	381.3	439.5	506.4	563.9	815.4	878.6								
(d) Water Supply and Sanitation	44.9	56.9	67.7	75.8	95.3	101.4	161.6	188.2								
(e) Housing	102.8	105.2	115.1	127.0	124.3	146.5	234.5	316.8								
(f) Urban Development	58.9	57.4	64.3	66.8	86.4	87.1	183.4	175.1								
(g) Welfare of SCs, STs and OBCs	217.7	227.4	216.5	228.4	283.4	315.3	473.6	425.1								
(h) Labour and Welfare	180.5	209.4	253.0	309.0	380.4	426.9	556.1	601.2								
(i) Social Security and Welfare	28.4	34.0	40.3	43.8	59.2	69.5	94.2	99.5								
(j) Nutrition	252.3	328.5	387.3	485.1	555.6	655.4	799.9	874.2								
(k) Expenditure on Natural Calamities	84.8	112.3	134.5	156.9	169.6	195.7	239.1	243.0								
(l) Others	83.3	84.1	87.6	136.9	109.8	169.4	202.2	132.4								
(ii) Economic Services (a + b)	298.6	403.2	372.1	422.1	513.1	601.7	1,369.7	1,388.7								
(a) Rural Development	265.5	356.3	325.9	372.2	443.7	487.7	1,234.5	1,232.4								
(b) Food Storage and Warehousing	33.1	46.9	46.1	49.9	69.4	114.0	135.1	156.3								
2. Capital Outlay (i + ii)	384.9	430.6	407.5	459.0	564.6	609.2	1,087.9	1,203.8								
(i) Social Services (a to i)	291.7	293.7	314.0	343.4	432.9	501.1	838.7	882.5								
(a) Education, Sports, Art and Culture	45.9	41.5	50.6	45.8	57.7	73.3	122.7	148.0								
(b) Medical and Public Health	36.3	39.3	42.4	50.1	60.7	76.2	123.4	140.7								
(c) Family Welfare	0.7	1.1	0.1	0.7	0.6	2.5	15.2	1.4								
(d) Water Supply and Sanitation	113.3	101.6	88.1	89.3	114.5	135.8	243.5	210.8								
(e) Housing	12.1	10.5	30.4	31.7	43.6	50.3	87.0	82.2								
(f) Urban Development	41.5	62.0	52.0	74.0	90.7	75.2	96.0	129.6								
(g) Welfare of SCs, STs and OBCs	24.4	20.7	28.6	31.7	32.6	41.4	84.7	95.7								
(h) Social Security and Welfare	7.9	8.0	11.7	10.2	15.2	23.6	40.0	46.2								
(i) Others	9.4	9.1	10.2	10.0	17.3	22.8	26.2	27.9								
(ii) Economic Services (a + b)	93.2	136.9	93.5	115.7	131.7	108.1	249.1	321.3								
(a) Rural Development	58.3	70.3	92.4	99.7	99.5	100.1	225.3	301.4								
(b) Food Storage and Warehousing	34.9	66.6	1.0	15.9	32.1	8.1	23.8	19.9								
3. Loans and Advances by State Governments (i + ii)	79.2	78.1	82.7	98.2	98.1	79.8	71.5	73.7								
(i) Social Services (a to d)	63.9	58.3	73.0	72.8	75.1	66.7	67.7	70.1								
(a) Education	0.1	0.1	0.7	0.8	0.4	0.3	0.3	0.1								
(b) Housing	33.2	7.8	12.5	18.9	17.2	20.3	7.4	5.0								
(c) Housing (Government servants)	5.9	5.7	6.9	8.1	9.5	11.6	14.7	14.5								
(d) Others	24.7	44.7	52.9	45.0	48.1	34.5	45.3	50.6								
(ii) Economic Services (a + b)	15.3	19.8	9.7	25.4	23.0	13.1	3.8	3.6								
(a) Rural Development	-	-	-	0.1	0.1	0.1	0.1	0.1								
(b) Food Storage and Warehousing	15.2	19.7	9.7	25.3	22.9	13.1	3.8	3.5								
Total Social Sector Expenditure (1+2+3)	3,315.4	3,997.4	4,519.4	5,235.7	6,029.4	6,792.0	9,821.5	10,497.8								

RE: Revised Estimates.

BE: Budget Estimates.

* : Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the state governments.

Source : Budget documents of the state governments and CAG for 2013-14 in respect of Jammu & Kashmir.

- : Not available/Negligible.

Appendix Table 8: Decomposition of Gross Fiscal Deficit

(Amount in ₹ billion)

Year	Per cent to GFD					GFD (2+3+4-5)	Non-debt Capital Receipts	Net Lending	Capital Outlay	Revenue Deficit	Net Lending	Non-debt Capital Receipts	Total (7+8+9-10)
	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	Total (7+8+9-10)								
1	2	3	4	5	6	7	8	9	10	11			
2000-01	553.2	302.6	23.5	-	879.2	62.9	34.4	2.7	-	100.0			
2001-02	604.0	316.6	22.1	-	942.6	64.1	33.6	2.3	-	100.0			
2002-03	571.8	356.6	68.9	-	997.3	57.3	35.8	6.9	-	100.0			
2003-04	634.1	515.7	56.5	-	1,206.3	52.6	42.8	4.7	-	100.0			
2004-05	391.6	601.3	84.8	-	1,077.7	36.3	55.8	7.9	-	100.0			
2000-05 (Avg.)	550.9	418.6	51.2	-	1,020.6	54.6	40.5	4.9	-	100.0			
2005-06	70.1	775.6	55.2	0.1	900.8	7.8	86.1	6.1	-	100.0			
2006-07	-248.6	980.6	62.1	19.1	775.1	-32.1	126.5	8.0	2.5	100.0			
2007-08	-429.4	1,188.6	64.9	69.6	754.5	-56.9	157.5	8.6	9.2	100.0			
2008-09	-126.7	1,426.3	49.0	2.7	1,345.9	-9.4	106.0	3.6	0.2	100.0			
2009-10	310.2	1,492.1	94.0	8.1	1,888.2	16.4	79.0	5.0	0.4	100.0			
2005-2010 (Avg.)	-84.9	1,172.7	65.0	19.9	1,132.9	-14.8	111.0	6.3	2.5	100.0			
2010-11	-30.5	1,519.3	138.2	12.4	1,614.6	-1.9	94.1	8.6	0.8	100.0			
2011-12	-239.6	1,712.5	217.3	6.7	1,683.5	-14.2	101.7	12.9	0.4	100.0			
2012-13	-203.2	1,931.8	227.1	1.0	1,954.7	-10.4	98.8	11.6	0.1	100.0			
2013-14	105.6	2,205.5	171.0	3.6	2,478.5	4.3	89.0	6.9	0.1	100.0			
2014-15(RE)	183.4	3,320.1	182.8	31.7	3,654.6	5.0	90.8	5.0	0.9	100.0			
2015-16 (BE)	-537.2	3,679.2	192.6	1.3	3,333.3	-16.1	110.4	5.8	-	100.0			

Avg.: Average.

'-': Negligible/Nil.

RE: Revised Estimates.

BE: Budget Estimates.

Note: Negative (-) sign indicates surplus in deficit indicators.

Source: Budget documents of the state governments and CAG for 2013-14 in respect of Jammu & Kashmir.

Appendix Table 9: Financing of Gross Fiscal Deficit

Year	Market Borrowings	Loans from Centre	Special Securities Issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus(-)/ Deficit (+) (13+14+15)	Increase (-)/ Decrease (+) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
2000-01	125.2	83.2	326.1	45.5	131.1	31.0	71.4	23.5	10.3	55.7	-23.8	-8.5	-7.3	-7.7	879.2
2001-02	172.5	109.0	356.5	62.9	101.9	45.2	50.0	-24.5	-4.3	38.1	35.4	-6.4	12.0	28.6	942.6
2002-03	284.8	-3.7	489.7	48.6	98.6	48.0	7.1	12.1	0.9	54.0	-42.9	50.6	-27.6	-69.1	997.3
2003-04	472.9	139.4	180.0	41.3	93.3	63.8	-3.7	-36.5	18.5	242.7	-5.3	17.1	-17.8	-4.6	1,206.3
2004-05	345.6	-97.8	641.9	0.3*	88.8	71.3	80.7	-26.2	12.4	63.4	-102.3	-6.5	-80.3	-17.8	1,077.7
2000-05 (Avg.)	280.2	46.0	398.8	39.7	102.7	51.8	41.1	-10.3	7.6	90.8	-27.8	9.3	-24.2	-14.1	1,020.6
2005-06	153.0	-0.4	738.2	40.6	104.6	52.3	72.6	79.1	0.5	-0.2	-339.5	18.3	-347.6	-10.1	900.8
2006-07	130.8	-88.9	560.2	39.4	103.7	76.3	128.0	46.7	-3.0	-54.9	-163.2	47.8	-212.8	1.7	775.1
2007-08	539.2	-9.3	58.5	63.0	123.4	-59.2	135.8	37.4	12.5	-12.7	-134.1	87.9	-221.6	-0.4	754.5
2008-09	1,040.4	-7.6	14.8	57.0	156.4	75.4	45.9	88.0	-15.2	-19.6	-89.6	158.0	-244.6	-3.0	1,345.9
2009-10	1,126.5	-17.0	241.6	82.1	231.4	-19.9	123.7	58.7	29.7	-45.6	77.0	3.9	72.4	0.7	1,888.2
2005-10 (Avg.)	598.0	-24.7	322.7	56.4	143.9	25.0	101.2	62.0	4.9	-26.6	-129.9	63.2	-190.8	-2.2	1,132.9
2010-11	887.8	7.1	386.3	32.0	278.1	26.1	228.6	2.8	-8.9	-76.8	-148.5	3.6	-161.3	9.3	1,614.6
2011-12	1,354.0	1.8	-80.6	56.4	266.5	121.8	176.9	11.9	-4.8	-57.2	-163.0	-96.3	-59.1	-7.7	1,683.5
2012-13	1,462.5	17.3	-1.7	52.8	257.8	91.5	309.6	41.4	1.5	-47.1	-230.8	40.0	-275.5	4.6	1,954.7
2013-14	1,635.7	6.0	25.6	47.4	264.3	115.1	282.1	-103.4	14.4	10.3	181.0	-19.9	192.4	8.5	2,478.5
2014-15 (RE)	2,298.2	118.0	12.3	58.6	284.1	11.3	190.7	67.0	-70.0	114.9	569.6	324.2	250.7	-5.3	3,654.6
2015-16 (BE)	2,638.0	144.8	-34.3	112.7	271.4	32.6	-22.7	192.0	-31.9	83.3	-52.7	96.6	-151.1	1.8	3,333.3

RE: Revised Estimates.

BE: Budget Estimates.

NSSF: National Small Savings Fund.

Avg.: Average.

* : Tamil Nadu has shown a negative figure of ₹13.76 billion under Loans from NCDC on account of adjustment of Tamil Nadu Industrial Development Corporation (TIDCO) bonds.

Note : 1. 'Others' is a residual item and includes, *inter alia*, Contingency Funds, appropriation to Contingency Funds, Inter-State Settlement, Land Compensation and Other Bonds and Loans from Financial Institutions other than mentioned in the Table.

2. Due to the change in the accounting procedure from 1999-2000, Loans from the Centre excludes states' share in small saving collections which is shown under Securities issued to the NSSF under Internal Debt. Accordingly, repayments of small saving collections included under repayments of Loans to Centre is now shown under discharge of Internal Debt to have consistent accounting for receipts and expenditure.

3. All figures are on a net basis.

4. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh was not available, the same has been included under 'Loans from Other Institutions'.

Source: Budget documents of the state governments and CAG for 2013-14 in respect of Jammu & Kashmir.

Appendix Table 10: Financing of Gross Fiscal Deficit – As Per cent to Total

Year	Market Borrowings	Loans from Centre	Special Securities Issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus(-)/ Deficit (+) (13+14+15)	Increase (-)/ Decrease (+) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
2000-01	14.2	9.5	37.1	5.2	14.9	3.5	8.1	2.7	1.2	6.3	-2.7	-1.0	-0.8	-0.9	100.0
2001-02	18.3	11.6	37.8	6.7	10.8	4.8	5.3	-2.6	-0.5	4.0	3.8	-0.7	1.3	3.0	100.0
2002-03	28.6	-0.4	49.1	4.9	9.9	4.8	0.7	1.2	0.1	5.4	-4.3	5.1	-2.8	-6.9	100.0
2003-04	39.2	11.6	14.9	3.4	7.7	5.3	-0.3	-3.0	1.5	20.1	-0.4	1.4	-1.5	-0.4	100.0
2004-05	31.6	-10.8	62.2	0.0	7.2	6.5	7.4	-2.4	1.1	-12.4	9.6	0.6	7.3	1.6	100.0
2000-05(Avg.)	26.4	4.3	40.2	4.0	10.1	5.0	4.2	-0.8	0.7	4.7	1.2	1.1	0.7	-0.7	100.0
2005-06	17.0	0.0	81.9	4.5	11.6	5.8	8.1	8.8	0.1	0.0	-37.7	2.0	-38.6	-1.1	100.0
2006-07	16.9	-11.5	72.3	5.1	13.4	9.8	16.5	6.0	-0.4	-7.1	-21.1	6.2	-27.4	0.2	100.0
2007-08	71.5	-1.2	7.8	8.3	16.4	-7.8	18.0	5.0	1.7	-1.7	-17.8	11.7	-29.4	-0.1	100.0
2008-09	77.3	-0.6	1.1	4.2	11.6	5.6	3.4	6.5	-1.1	-1.5	-6.7	11.7	-18.2	-0.2	100.0
2009-10	59.7	-0.9	12.8	4.3	12.3	-1.1	6.6	3.1	1.6	-2.4	4.1	0.2	3.8	0.0	100.0
2005-10(Avg.)	48.5	-2.8	35.2	5.3	13.0	2.5	10.5	5.9	0.4	-2.5	-15.8	6.4	-21.9	-0.2	100.0
2010-11	55.0	0.4	23.9	2.0	17.2	1.6	14.2	0.2	-0.6	-4.8	-9.2	0.2	-10.0	0.6	100.0
2011-12	80.4	0.1	-4.8	3.3	15.8	7.2	10.5	0.7	-0.3	-3.4	-9.7	-5.7	-3.5	-0.5	100.0
2012-13	74.8	0.9	-0.1	2.7	13.2	4.7	15.8	2.1	0.1	-2.4	-11.8	2.0	-14.1	0.2	100.0
2013-14	66.0	0.2	1.0	1.9	10.7	4.6	11.4	-4.2	0.6	0.4	7.3	-0.8	7.8	0.3	100.0
2014-15(RE)	62.9	3.2	0.3	1.6	7.8	0.3	5.2	1.8	-1.9	3.1	15.6	8.9	6.9	-0.1	100.0
2015-16(BE)	79.1	4.3	-1.0	3.4	8.1	1.0	-0.7	5.8	-1.0	2.5	-1.6	2.9	-4.5	0.1	100.0

RE: Revised Estimates. BE: Budget Estimates. NSSF: National Small Savings Fund. Avg.: Average. '-': Nil/Negligible/Not Applicable.

Note: Same as in Appendix Table 9.

Source: Budget documents of the state governments and CAG for 2013-14 in respect of Jammu & Kashmir.

Appendix Table 11: Composition of Outstanding Liabilities of State Governments
(As at end-March)

(Amount in ₹ billion)

Year	1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6)+13	15	16	17	18	19	20 = sum (14 to 19)
	Market Loans	Power Bonds	Compen- sation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institu- tions	Loans from Banks and FIs	Total Internal Debt	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances (Net Balances)	Contingency Fund	Total Outstand- ing Liabilities	
2000	754.3	-	0.7	252.5	73.3	31.0	-	43.7	31.8	13.5	51.1	171.1	1,251.8	2,303.3	805.2	197.7	521.9	15.3	5,095.3	
2001	867.7	-	0.6	563.5	65.6	42.2	-	65.0	43.9	14.4	126.7	292.1	1,789.5	2,386.6	936.3	228.7	593.3	7.1	5,941.5	
2002	1,040.3	-	0.6	902.3	94.2	50.9	-	89.7	71.4	16.2	180.8	408.9	2,446.3	2,495.5	1,038.2	273.9	643.2	10.4	6,907.5	
2003	1,330.7	-	0.6	1,391.9	25.1	66.2	-	115.5	79.0	16.1	235.2	512.0	3,260.3	2,491.8	1,136.8	321.9	650.4	3.1	7,864.3	
2004	1,799.2	289.8	0.8	1,984.5	33.8	89.7	10.1	112.9	82.2	30.7	334.1	659.6	4,767.7	1,929.8	1,218.4	422.2	691.2	2.5	9,031.7	
2005	2,134.8	298.8	0.8	2,822.0	15.0	119.9	9.9	82.3	94.9	15.8	356.5	679.2	5,950.6	1,600.5	1,308.3	523.1	752.9	5.3	10,140.7	
2006	2,289.2	315.8	0.8	3,659.3	4.1	126.1	9.9	116.5	96.8	12.0	357.2	718.5	6,987.7	1,570.0	1,408.1	631.2	866.9	13.2	11,477.2	
2007	2,427.8	260.5	0.8	4,253.1	3.0	122.0	9.7	156.2	91.8	11.2	302.5	693.4	7,638.6	1,466.5	1,499.2	787.6	1,010.7	13.2	12,415.8	
2008	2,985.1	231.4	0.8	4,308.8	2.5	115.3	9.3	208.7	93.0	11.8	276.4	714.4	8,243.0	1,451.0	1,619.7	782.6	1,165.9	20.7	13,283.0	
2009	4,019.2	216.9	0.8	4,319.2	3.7	108.4	9.1	274.3	91.0	11.9	283.2	777.8	9,337.6	1,438.7	1,774.3	839.3	1,283.5	28.5	14,702.0	
2010	5,157.9	187.8	0.8	4,550.2	4.8	97.0	8.8	348.1	101.6	13.2	266.0	834.8	10,736.3	1,431.5	2,005.6	943.5	1,345.3	24.3	16,486.5	
2011	6,040.9	144.2	0.8	4,946.4	14.1	95.1	7.8	408.1	59.4	15.6	231.2	817.2	11,963.7	1,441.7	2,282.4	1,031.7	1,536.6	33.7	18,289.8	
2012	7,411.5	115.4	0.8	4,864.2	6.1	86.5	7.1	475.3	54.8	16.3	190.8	830.8	13,228.7	1,435.5	2,534.5	919.4	1,789.8	31.4	19,939.2	
2013	8,746.0	86.7	0.8	4,867.5	5.5	79.1	6.4	541.7	49.8	15.3	159.5	851.8	14,558.3	1,448.1	2,793.6	1,315.6	1,952.3	34.5	22,102.5	
2014	10,503.7	72.3	0.8	4,892.3	14.0	72.3	5.8	604.5	35.6	19.1	150.3	887.6	16,370.7	1,458.1	3,058.0	1,495.0	2,299.9	31.0	24,712.6	
2015 RE	12,692.0	29.1	1.4	5,132.2	8.8	64.6	5.8	698.2	8.4	18.9	244.2	1,040.0	18,903.4	1,576.1	3,342.0	1,506.2	2,490.6	35.0	27,853.4	
2016 BE	15,329.9	0.6	1.4	5,097.9	10.5	56.6	5.8	820.1	7.8	18.2	317.0	1,225.6	21,666.0	1,720.9	3,613.4	1,538.9	2,467.9	36.7	31,043.8	

RE : Revised Estimates. BE : Budget Estimates.

-' : Not applicable/Not available/negligible.

Note: 1. From 1997 to 2003, 'Loans from Other Institutions' also includes 'Other Loans' and 'Loans from GIC'. From 2004, 'Loans from Other Institutions' includes 'Other Loans'.
2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh was not available, the same has been included under 'Loans from Other Institutions'.
3. Also see 'Explanatory Note on Data Sources and Methodology'.

Appendix Table 12: Composition of Outstanding Liabilities of State Governments – As Proportion to Total
(As at end-March)

Year	Market Loans	Power Bonds	Compen-sation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institutions	Loans from Banks and FIs	Total Internal Debt (2 to 6)+13	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances (Net Balances)	Contingency Fund	Total Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6)+13	15	16	17	18	19	20 = sum (14 to 19)
2000	14.8	-	-	5.0	1.4	0.6	-	0.9	0.6	0.3	1.0	3.4	24.6	45.2	15.8	3.9	10.2	0.3	100.0
2001	14.6	-	-	9.5	1.1	0.7	-	1.1	0.7	0.2	2.1	4.9	30.1	40.2	15.8	3.8	10.0	0.1	100.0
2002	15.1	-	-	13.1	1.4	0.7	-	1.3	1.0	0.2	2.6	5.9	35.4	36.1	15.0	4.0	9.3	0.2	100.0
2003	16.9	-	-	17.7	0.3	0.8	-	1.5	1.0	0.2	3.0	6.5	41.5	31.7	14.5	4.1	8.3	-	100.0
2004	19.9	3.2	-	22.0	0.4	1.0	0.1	1.2	0.9	0.3	3.7	7.3	52.8	21.4	13.5	4.7	7.7	-	100.0
2005	21.1	2.9	-	27.8	0.1	1.2	0.1	0.8	0.9	0.2	3.5	6.7	58.7	15.8	12.9	5.2	7.4	0.1	100.0
2006	19.9	2.8	-	31.9	-	1.1	0.1	1.0	0.8	0.1	3.1	6.3	60.9	13.7	12.3	5.5	7.6	0.1	100.0
2007	19.6	2.1	-	34.3	-	1.0	0.1	1.3	0.7	0.1	2.4	5.6	61.5	11.8	12.1	6.3	8.1	0.1	100.0
2008	22.5	1.7	-	32.4	-	0.9	0.1	1.6	0.7	0.1	2.1	5.4	62.1	10.9	12.2	5.9	8.8	0.2	100.0
2009	27.3	1.5	-	29.4	-	0.7	0.1	1.9	0.6	0.1	1.9	5.3	63.5	9.8	12.1	5.7	8.7	0.2	100.0
2010	31.3	1.1	-	27.6	-	0.6	0.1	2.1	0.6	0.1	1.6	5.1	65.1	8.7	12.2	5.7	8.2	0.1	100.0
2011	33.0	0.8	-	27.0	0.1	0.5	-	2.2	0.3	0.1	1.3	4.5	65.4	7.9	12.5	5.6	8.4	0.2	100.0
2012	37.2	0.6	-	24.4	-	0.4	-	2.4	0.3	0.1	1.0	4.2	66.3	7.2	12.7	4.6	9.0	0.2	100.0
2013	39.6	0.4	-	22.0	-	0.4	-	2.5	0.2	0.1	0.7	3.9	65.9	6.6	12.6	6.0	8.8	0.2	100.0
2014	42.5	0.3	-	19.8	0.1	0.3	-	2.4	0.1	0.1	0.6	3.6	66.2	5.9	12.4	6.0	9.3	0.1	100.0
2015RE	45.6	0.1	-	18.4	-	0.2	-	2.5	-	0.1	0.9	3.7	67.9	5.7	12.0	5.4	8.9	0.1	100.0
2016BE	49.4	-	-	16.4	-	0.2	-	2.6	-	0.1	1.0	3.9	69.8	5.5	11.6	5.0	7.9	0.1	100.0

RE : Revised Estimates. BE : Budget Estimates.

‘-’ : Not applicable/Not available/negligible.

Note: 1. From 1997 to 2003, ‘Loans from Other Institutions’ also includes ‘Other Loans’ and ‘Loans from GIC’. From 2004, ‘Loans from Other Institutions’ includes ‘Other Loans’.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh was not available, the same has been included under ‘Loans from Other Institutions’.

3. Also see ‘Explanatory Note on Data Sources and Methodology’.

Appendix Tables

Appendix Table 13: State Government Market Borrowings

(Amount in ₹ billion)

Year	Gross Allocation	Repayments	Net Allocation
1	2	3	4
1990-91	25.7	–	25.7
1991-92	33.6	–	33.6
1992-93	38.1	3.3	34.7
1993-94	41.5	5.1	36.4
1994-95	51.2	–	51.2
1995-96	62.7	3.4	59.3
1996-97	65.4	–	65.4
1997-98	77.5	5.6	71.9
1998-99	121.1	14.1	107.0
1999-00	137.1	13.0	124.1
2000-01	133.0	4.2	128.8
2001-02	187.1	14.5	172.6
2002-03*	308.5	17.9	290.6
2003-04*	505.2	41.5	463.8
2004-05*	391.0	51.2	339.8
2005-06	217.3	62.7	154.5
2006-07	266.0	65.5	200.5
2007-08	805.7	115.6 #	690.2
2008-09	1,290.8	143.7	1,147.1
2009-10	1,181.9	162.4	1,049.4
2010-11	1,572.0	156.4	1,421.6
2011-12	1,678.6	219.9	1,458.7
2012-13	2,187.1	306.3	1,880.8
2013-14	2,506.1	320.8	2,185.3
2014-15	2,698.4	333.8	2,364.6
2015-16 \$	–	351.9	–

– : Nil.

* : Include additional market borrowings of ₹100 billion for 2002-03, ₹266 billion for 2003-04 and ₹169 billion for 2004-05 under the debt swap scheme.

: Excluding ₹1.5 billion of buy-back of securities by Government of Odisha.

\$: Ministry of Finance, Government of India has discontinued to provide gross/net allocation figures.

Note: 1. Data from 2007-08 onwards includes the Union Territory of Puducherry.

2. Gross and net allocation from 2008-09 onwards includes additional allocations.

Source : Reserve Bank records.

Statements

Statement 1: Major Fiscal Indicators

State	Own Revenue/Revenue Expenditure						Development Expenditure/Aggregate Disbursement*			Non-Developmental Expenditure/Aggregate Disbursement*			Interest Payment/Revenue Expenditure			
	2014-15 (RE)		2015-16 (BE)		2013-14 (Accounts)		2014-15 (RE)		2015-16 (BE)		2013-14 (Accounts)		2014-15 (RE)		2015-16 (BE)	
	2	3	4	5	6	7	8	9	10	11	12	13				
I. Non-Special Category																
1. Andhra Pradesh	72.1	48.2	51.1	66.9	68.0	67.8	27.6	27.7	28.5	11.7	9.8	11.5				
2. Bihar	34.4	28.7	37.6	67.1	72.3	68.3	29.0	25.0	28.5	8.7	6.6	7.9				
3. Chhattisgarh	59.2	52.4	53.5	75.4	80.3	80.5	20.4	16.3	16.7	4.1	4.0	3.9				
4. Goa	77.1	81.2	75.7	68.0	70.6	69.5	27.9	25.8	27.2	13.1	12.2	11.3				
5. Gujarat	84.2	77.3	77.9	67.4	69.7	68.3	26.4	25.5	26.9	17.7	16.2	16.0				
6. Haryana	72.9	64.2	64.9	66.3	66.7	67.3	28.6	29.3	28.9	14.0	13.1	13.8				
7. Jharkhand	56.0	47.4	48.5	60.7	72.0	71.0	33.7	24.1	24.9	11.2	6.8	7.9				
8. Karnataka	74.7	67.1	70.7	69.0	69.8	69.9	23.0	21.4	22.8	8.8	8.6	9.2				
9. Kerala	62.1	62.5	63.8	49.7	51.8	52.8	38.6	36.5	36.7	13.7	12.9	12.8				
10. Madhya Pradesh	59.0	49.7	49.2	67.3	72.4	67.8	23.2	19.3	24.4	9.1	7.0	7.4				
11. Maharashtra	77.4	68.0	74.9	63.9	66.3	63.4	29.5	28.6	31.5	13.7	12.5	13.7				
12. Odisha	55.4	44.6	46.0	69.0	70.8	71.3	25.3	24.1	24.2	6.3	7.0	6.6				
13. Punjab	65.5	64.4	63.0	48.3	52.4	52.7	42.9	41.2	40.1	18.8	18.1	18.8				
14. Rajasthan	62.3	52.8	56.5	70.2	72.8	73.3	25.2	23.2	23.2	12.0	10.4	10.8				
15. Tamil Nadu	75.6	69.2	71.4	62.3	62.0	61.0	27.1	27.3	28.0	11.3	10.8	11.6				
16. Telangana	-	60.9	52.6	-	75.4	75.8	-	22.1	21.4	-	7.4	8.1				
17. Uttar Pradesh	52.5	51.6	53.6	58.5	64.6	63.2	32.6	27.6	29.5	11.0	9.7	9.8				
18. West Bengal	41.2	39.6	43.2	53.1	58.8	58.7	37.9	33.8	34.3	22.6	20.4	20.9				
Total I	64.1	56.6	60.1	63.3	67.1	66.0	29.3	26.6	27.9	12.5	10.9	11.5				
II. Special Category																
1. Arunachal Pradesh	14.6	11.2	10.7	70.2	74.9	63.6	25.3	20.0	32.2	5.5	4.3	4.9				
2. Assam	36.6	26.2	33.4	59.9	68.9	66.4	29.6	21.4	24.9	6.9	4.6	5.1				
3. Himachal Pradesh	39.8	34.7	33.4	59.2	62.9	62.9	33.5	31.2	31.8	14.3	13.2	12.6				
4. Jammu and Kashmir	33.8	30.9	33.2	59.5	62.8	58.2	36.5	34.2	38.6	11.1	11.0	10.9				
5. Manipur	12.8	8.8	11.2	56.0	64.1	60.4	37.1	28.7	32.0	7.8	5.0	5.8				
6. Meghalaya	27.9	19.0	17.7	69.4	80.3	72.5	28.5	18.0	24.1	6.7	4.1	6.2				
7. Mizoram	8.6	8.1	9.5	67.4	72.6	64.4	31.0	25.2	32.3	5.8	4.7	7.4				
8. Nagaland	9.6	8.9	7.7	56.0	60.6	56.5	40.3	36.2	38.5	8.6	7.4	7.6				
9. Sikkim	38.2	33.0	21.4	60.6	64.3	69.5	36.6	33.4	26.4	6.0	4.9	6.4				
10. Tripura	22.2	17.6	17.9	62.2	68.1	66.7	33.1	27.1	28.5	9.9	8.4	7.9				
11. Uttarakhand	53.5	41.1	44.8	61.4	68.0	62.2	29.4	26.5	28.3	12.7	10.5	13.1				
Total II	33.3	26.5	29.2	60.9	67.3	63.3	32.5	26.9	30.5	9.6	7.7	8.6				
All States	61.2	53.6	57.1	63.1	67.2	65.8	29.6	26.6	28.2	12.2	10.6	11.2				
<i>Memo item:</i>																
1. NCT Delhi	118.8	110.0	117.7	75.8	71.8	73.4	18.0	20.8	19.9	12.6	11.8	10.6				
2. Puducherry	69.1	70.6	67.9	70.5	70.2	73.4	25.4	26.1	23.1	10.6	10.9	9.3				

(Contd...)

Statement 1: Major Fiscal Indicators (Concl.)

State	Interest Payment/ Revenue Receipts				Committed Expenditure/ Revenue Expenditure			Pension/Revenue Expenditure			Gross Transfers/Aggregate Disbursement					
	2014-15 (RE)		2015-16 (BE)		2014-15 (RE)		2015-16 (BE)		2014-15 (RE)		2015-16 (BE)		2014-15 (RE)		2015-16 (BE)	
	(Accounts)	14	15	16	(Accounts)	17	18	19	(Accounts)	20	21	22	(Accounts)	23	24	25
I. Non-Special Category																
1. Andhra Pradesh	11.7	11.5	12.4	12.4	30.8	28.5	30.2	30.2	12.4	9.9	12.1	23.8	33.9	37.1		
2. Bihar	7.9	6.9	7.0	7.0	32.2	26.0	30.1	30.1	15.2	11.6	14.2	59.7	52.1	59.4		
3. Chhattisgarh	4.2	3.8	3.6	3.6	20.7	15.9	16.9	16.9	8.4	5.4	7.0	32.0	44.0	44.5		
4. Goa	13.8	12.1	10.8	10.8	28.1	25.9	25.2	25.2	8.3	6.7	6.9	16.6	17.5	22.6		
5. Gujarat	16.7	15.2	14.9	14.9	33.9	30.8	29.3	29.3	11.0	9.6	8.4	16.0	22.4	22.2		
6. Haryana	15.4	15.8	16.4	16.4	30.4	28.3	29.6	29.6	10.0	8.7	9.5	16.0	16.1	17.8		
7. Jharkhand	10.0	6.2	7.1	7.1	40.0	26.9	28.7	28.7	10.7	10.4	10.4	43.6	49.4	49.6		
8. Karnataka	8.8	8.6	9.2	9.2	24.7	23.1	24.6	24.6	10.3	8.9	9.3	21.7	28.0	25.9		
9. Kerala	16.8	15.0	14.1	14.1	35.7	33.8	33.8	33.8	16.5	15.6	15.4	17.3	22.4	24.7		
10. Madhya Pradesh	8.4	6.6	7.0	7.0	24.6	19.3	26.2	26.2	8.5	6.4	7.6	39.8	47.4	46.3		
11. Maharashtra	14.2	13.4	14.0	14.0	31.1	28.6	32.1	32.1	8.4	7.4	8.2	16.5	22.5	21.5		
12. Odisha	5.9	6.6	6.1	6.1	27.7	27.0	27.5	27.5	13.0	13.0	13.1	43.2	51.1	50.0		
13. Punjab	22.3	20.8	21.4	21.4	46.2	43.8	43.9	43.9	15.1	13.8	13.6	17.2	21.0	22.3		
14. Rajasthan	12.2	10.9	10.7	10.7	27.8	25.2	25.5	25.5	10.3	9.8	10.0	29.4	35.4	37.2		
15. Tamil Nadu	11.5	11.1	12.0	12.0	30.5	29.6	30.5	30.5	13.5	13.4	13.5	20.1	24.1	22.0		
16. Telangana	-	7.4	8.0	8.0	-	24.5	23.3	23.3	-	8.2	8.8	-	33.3	22.6		
17. Uttar Pradesh	10.4	8.3	8.5	8.5	31.2	29.5	31.3	31.3	12.3	11.8	13.4	42.6	47.9	46.8		
18. West Bengal	28.5	22.5	20.9	20.9	41.4	38.1	39.0	39.0	12.7	11.9	12.2	33.0	43.0	46.5		
Total I	12.7	11.0	11.2	11.2	31.5	28.2	29.8	29.8	11.7	10.3	11.0	28.7	35.0	34.8		
II. Special Category																
1. Arunachal Pradesh	5.4	5.0	3.9	3.9	28.8	21.8	28.5	28.5	7.0	4.7	7.9	64.0	55.4	83.7		
2. Assam	6.8	5.1	4.6	4.6	31.6	21.7	27.2	27.2	13.3	7.1	12.1	55.3	51.9	63.5		
3. Himachal Pradesh	15.8	14.2	12.5	12.5	38.2	35.0	36.0	36.0	16.5	14.9	17.2	41.7	48.0	55.5		
4. Jammu and Kashmir	11.1	9.9	10.0	10.0	40.6	39.7	44.0	44.0	13.3	12.0	10.4	54.6	58.7	57.3		
5. Manipur	6.1	4.5	5.4	5.4	39.7	29.5	33.7	33.7	13.5	10.5	12.1	91.3	82.1	80.5		
6. Meghalaya	5.9	3.6	5.6	5.6	29.1	17.8	25.4	25.4	8.1	4.0	5.9	69.3	77.8	73.8		
7. Mizoram	6.0	5.6	6.3	6.3	30.7	25.9	34.6	34.6	10.7	6.1	9.2	77.0	64.0	87.3		
8. Nagaland	7.6	6.9	7.4	7.4	44.8	38.8	37.9	37.9	12.1	11.7	12.1	82.3	80.2	77.8		
9. Sikkim	4.8	3.9	5.7	5.7	25.1	20.4	26.3	26.3	7.5	6.8	9.8	67.3	68.2	70.5		
10. Tripura	7.7	6.5	5.8	5.8	36.6	32.0	30.9	30.9	11.4	9.6	9.2	80.9	74.2	72.9		
11. Uttarakhand	11.9	9.7	13.1	13.1	35.4	29.7	31.3	31.3	13.1	11.1	10.2	40.3	52.6	44.9		
Total II	9.2	7.6	7.9	7.9	35.6	28.8	33.1	33.1	12.8	9.5	11.4	57.5	58.9	63.2		
All States	12.3	10.7	10.9	10.9	31.8	28.3	30.1	30.1	11.8	10.2	11.0	31.4	37.5	37.6		
<i>Memo item:</i>																
1. NCT Delhi	10.1	9.6	8.4	8.4	16.8	16.6	15.8	15.8	-	0.4	0.4	16.3	13.5	9.3		
2. Puducherry	11.1	10.7	9.3	9.3	24.8	25.2	22.5	22.5	8.6	8.5	7.7	25.6	27.9	29.7		

RE : Revised Estimates. BE : Budget Estimates. '-': Nil/Negligible/Not applicable
 *: Development and Non development expenditure as a ratio to aggregate disbursement may not add up to hundred as aggregate disbursement also includes repayments.
 Note: 1. Negative (-) sign indicates surplus in deficit indicators.
 Source: Budget documents of state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

Statement 2: Revenue Deficit/Surplus

(Amount in ₹ billion)

State	2013-14 (Accounts)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)												
	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)	2	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)	5	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)	8	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)	9	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)	10=9-8	
	4=3-2	3	4=3-2	2	5	6	7=6-5	5	6	7=6-5	8	9	10=9-8								
I. Non-Special Category																					
1. Andhra Pradesh	1,107.2	1,103.7	-3.4	840.7	983.1	142.4	840.7	983.1	142.4	901.2	974.2	73.0	901.2	974.2	73.0						
2. Bihar	689.2	624.8	-64.4	957.4	1,002.5	45.1	957.4	1,002.5	45.1	1,031.9	912.1	-119.8	1,031.9	912.1	-119.8						
3. Chhattisgarh	320.5	328.6	8.1	490.4	466.7	-23.8	490.4	466.7	-23.8	579.6	537.3	-42.3	579.6	537.3	-42.3						
4. Goa	64.5	68.0	3.5	80.0	79.5	-0.5	80.0	79.5	-0.5	99.4	95.3	-4.1	99.4	95.3	-4.1						
5. Gujarat	799.8	752.6	-47.2	989.8	926.0	-63.9	989.8	926.0	-63.9	1,093.0	1,019.9	-73.1	1,093.0	1,019.9	-73.1						
6. Haryana	380.1	418.9	38.8	454.2	549.2	95.0	454.2	549.2	95.0	523.1	618.7	95.6	523.1	618.7	95.6						
7. Jharkhand	261.4	234.3	-27.1	439.0	400.7	-38.3	439.0	400.7	-38.3	480.3	433.4	-46.8	480.3	433.4	-46.8						
8. Karnataka	895.4	891.9	-3.5	1,089.1	1,087.5	-1.6	1,089.1	1,087.5	-1.6	1,163.6	1,154.5	-9.1	1,163.6	1,154.5	-9.1						
9. Kerala	491.8	604.9	113.1	635.9	738.5	102.6	635.9	738.5	102.6	774.3	852.6	78.3	774.3	852.6	78.3						
10. Madhya Pradesh	757.5	698.7	-58.8	1,046.2	982.5	-63.7	1,046.2	982.5	-63.7	1,144.2	1,088.3	-55.9	1,144.2	1,088.3	-55.9						
11. Maharashtra	1,498.2	1,549.0	50.8	1,807.9	1,946.8	138.8	1,807.9	1,946.8	138.8	1,982.3	2,019.9	37.6	1,982.3	2,019.9	37.6						
12. Odisha	489.5	456.2	-33.3	636.5	602.7	-33.8	636.5	602.7	-33.8	709.4	658.4	-51.0	709.4	658.4	-51.0						
13. Punjab	351.0	416.4	65.4	427.4	489.8	62.4	427.4	489.8	62.4	462.3	526.2	63.9	462.3	526.2	63.9						
14. Rajasthan	744.7	755.1	10.4	966.7	1,008.9	42.2	966.7	1,008.9	42.2	1,113.6	1,108.0	-5.6	1,113.6	1,108.0	-5.6						
15. Tamil Nadu	1,080.4	1,098.2	17.9	1,331.9	1,367.3	35.4	1,331.9	1,367.3	35.4	1,426.8	1,473.0	46.2	1,426.8	1,473.0	46.2						
16. Telangana	-	-	-	-	798.1	-2.8	-	798.1	-2.8	941.3	936.0	-5.3	941.3	936.0	-5.3						
17. Uttar Pradesh	1,682.1	1,581.5	-100.7	2,240.0	1,915.9	-324.1	2,240.0	1,915.9	-324.1	2,498.8	2,157.6	-341.2	2,498.8	2,157.6	-341.2						
18. West Bengal	728.8	918.0	189.2	964.7	1,068.3	103.6	964.7	1,068.3	103.6	1,131.0	1,131.0	-	1,131.0	1,131.0	-						
II. Special Category																					
1. Arunachal Pradesh	58.2	57.3	-0.9	73.2	85.2	12.1	73.2	85.2	12.1	116.4	93.0	-23.3	116.4	93.0	-23.3						
2. Assam	322.1	319.7	-2.4	473.4	524.3	50.9	473.4	524.3	50.9	570.6	515.6	-55.0	570.6	515.6	-55.0						
3. Himachal Pradesh	157.1	173.5	16.4	189.1	204.5	15.4	189.1	204.5	15.4	235.3	234.9	-0.5	235.3	234.9	-0.5						
4. Jammu and Kashmir	271.3	270.6	-0.7	345.4	310.5	-34.9	345.4	310.5	-34.9	378.1	347.1	-31.0	378.1	347.1	-31.0						
5. Manipur	72.8	57.2	-15.6	99.6	89.9	-9.7	99.6	89.9	-9.7	86.6	79.7	-6.9	86.6	79.7	-6.9						
6. Meghalaya	62.7	55.5	-7.2	111.3	99.0	-12.2	111.3	99.0	-12.2	84.0	76.2	-7.8	84.0	76.2	-7.8						
7. Mizoram	47.6	49.2	1.5	53.2	62.7	9.5	53.2	62.7	9.5	71.8	60.9	-10.8	71.8	60.9	-10.8						
8. Nagaland	65.0	57.5	-7.5	80.9	76.1	-4.8	80.9	76.1	-4.8	88.9	86.6	-2.3	88.9	86.6	-2.3						
9. Sikkim	43.3	34.6	-8.7	61.8	49.0	-12.8	61.8	49.0	-12.8	48.0	42.6	-5.4	48.0	42.6	-5.4						
10. Tripura	76.5	59.5	-17.0	106.6	83.0	-23.6	106.6	83.0	-23.6	125.2	91.3	-34.0	125.2	91.3	-34.0						
11. Uttarakhand	173.2	162.2	-11.0	265.1	243.5	-21.6	265.1	243.5	-21.6	257.8	257.4	-0.4	257.8	257.4	-0.4						
All States	13,691.9	13,797.5	105.6	18,058.3	18,241.6	183.4	18,058.3	18,241.6	183.4	20,118.9	19,581.7	-537.2	20,118.9	19,581.7	-537.2						
<i>Memo item:</i>																					
1. NCT Delhi	279.8	223.7	-56.1	321.4	260.4	-61.0	321.4	260.4	-61.0	385.7	304.0	-81.6	385.7	304.0	-81.6						
2. Puducherry	43.1	44.8	1.8	51.5	50.6	-0.9	51.5	50.6	-0.9	56.0	56.0	-	56.0	56.0	-						

Source: Budget documents of state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

Statement 3: Gross Fiscal Deficit/Surplus

(Amount in ₹ billion)

State	2013-14 (Accounts)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	Receipts	Expenditure	Surplus (-)/ Deficit(+)	Receipts	Expenditure	Surplus (-)/ Deficit(+)	Receipts	Expenditure	Surplus (-)/ Deficit(+)
1	2	3	4	5	6	7	8	9	10
I. Non-Special Category									
1. Andhra Pradesh	1,107.3	1,287.7	180.4	840.7	1,043.9	203.2	901.2	1,077.1	175.8
2. Bihar	689.2	772.7	83.5	957.4	1,285.6	328.2	1,031.9	1,167.7	135.8
3. Chhattisgarh	320.6	371.2	50.6	490.4	548.1	57.7	579.6	647.9	68.4
4. Goa	64.5	78.0	13.5	80.0	97.4	17.4	99.4	126.5	27.1
5. Gujarat	799.8	984.0	184.2	1,013.8	1,197.6	183.8	1,093.1	1,313.5	220.5
6. Haryana	380.2	463.4	83.1	454.3	610.6	156.3	523.2	687.5	164.2
7. Jharkhand	261.4	283.6	22.2	439.0	488.1	49.1	480.3	531.8	51.6
8. Karnataka	896.3	1,067.2	170.9	1,089.8	1,280.2	190.3	1,164.4	1,366.6	202.2
9. Kerala	492.0	661.4	169.4	636.1	796.1	160.0	774.5	951.5	177.0
10. Madhya Pradesh	757.9	856.7	98.8	1,046.2	1,181.9	135.7	1,144.2	1,311.7	167.5
11. Maharashtra	1,498.2	1,758.4	260.2	1,807.9	2,180.4	372.5	1,982.3	2,289.6	307.3
12. Odisha	489.5	535.8	46.3	636.5	727.9	91.4	709.4	813.4	104.0
13. Punjab	351.0	438.9	87.9	427.4	531.4	104.0	462.3	581.2	119.0
14. Rajasthan	744.8	896.7	151.9	966.8	1,198.4	231.6	1,113.7	1,319.8	206.1
15. Tamil Nadu	1,080.4	1,286.2	205.8	1,331.9	1,605.3	273.5	1,426.8	1,745.1	318.3
16. Telangana	-	-	-	800.9	974.9	174.0	941.3	1,111.0	169.7
17. Uttar Pradesh	1,682.1	1,918.9	236.8	2,240.0	2,523.8	283.8	2,498.8	2,814.4	315.6
18. West Bengal	728.8	982.3	253.5	964.7	1,203.5	238.8	1,131.0	1,290.8	159.8
II. Special Category									
1. Arunachal Pradesh	58.2	74.3	16.1	73.2	108.7	35.6	116.4	121.5	5.1
2. Assam	322.1	360.0	37.8	473.4	636.0	162.6	570.6	617.4	46.8
3. Himachal Pradesh	157.1	197.2	40.1	195.6	233.9	38.3	235.3	268.2	32.8
4. Jammu and Kashmir	271.3	316.8	45.5	345.4	411.7	66.3	378.1	444.4	66.3
5. Manipur	72.8	70.1	-2.7	99.6	109.0	9.3	86.6	92.4	5.8
6. Meghalaya	62.7	66.5	3.8	111.3	116.6	5.3	84.0	92.2	8.2
7. Mizoram	47.6	55.1	7.5	53.2	73.2	20.0	71.8	72.9	1.1
8. Nagaland	65.0	69.6	4.6	80.9	89.4	8.5	88.9	100.5	11.6
9. Sikkim	43.3	43.8	0.5	61.8	66.3	4.5	48.0	53.2	5.2
10. Tripura	76.5	76.0	-0.5	106.6	119.8	13.2	125.2	144.6	19.4
11. Uttarakhand	175.0	201.5	26.5	265.1	304.8	39.7	257.8	298.8	41.0
All States	13,695.5	16,174.0	2,478.5	18,089.9	21,744.5	3,654.6	20,120.2	23,453.5	3,333.3
<i>Memo item:</i>									
1. NCT Delhi	279.8	319.2	39.4	321.4	324.9	3.5	385.7	389.8	4.2
2. Puducherry	43.1	48.4	5.4	51.5	57.0	5.5	56.0	62.1	6.1

Note : 1. GFD Receipts includes revenue receipts and miscellaneous capital receipts.

2. GFD Expenditure includes revenue expenditure, capital outlay and loans and advances net of recoveries.

Source: Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

Statements

Statement 4: Decomposition of Gross Fiscal Deficit

(Amount in ₹ billion)

State	2013-14 (Accounts)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)						
	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (2+3+4-5)	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (7+8+9-10)	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (12+13+14-15)
1	2	3	4	5	6 = (2+3+4-5)	7	8	9	10	11 = (7+8+9-10)	12	13	14	15	16 = (12+13+14-15)
I. Non-Special Category															
1. Andhra Pradesh	-3.4	152.8	31.1	0.1	180.4	142.4	71.5	-10.7	-	203.2	73.0	98.2	4.7	-	175.8
2. Bihar	-64.4	140.0	7.9	-	83.5	45.1	276.1	7.0	-	328.2	-119.8	248.5	7.1	-	135.8
3. Chhattisgarh	8.1	45.7	-3.2	0.1	50.6	-23.8	79.2	2.3	-	57.7	-42.3	110.0	0.6	-	68.4
4. Goa	3.5	10.1	-0.1	-	13.5	-0.5	17.9	-	-	17.4	-4.1	31.2	-	-	27.1
5. Gujarat	-47.2	226.8	4.6	-	184.2	-63.9	269.1	2.5	24.0	183.8	-73.1	289.6	4.0	0.1	220.5
6. Haryana	38.8	39.3	5.1	0.1	83.1	95.0	55.7	5.7	0.1	156.3	95.6	59.0	9.7	0.1	164.2
7. Jharkhand	-27.1	47.3	2.0	-	22.2	-38.3	76.9	10.5	-	49.1	-46.8	86.8	11.7	-	51.6
8. Karnataka	-3.5	169.5	5.9	0.9	170.9	-1.6	188.8	3.9	0.8	190.3	-9.1	205.6	6.4	0.8	202.2
9. Kerala	113.1	42.9	13.6	0.2	169.4	102.6	50.6	7.0	0.3	160.0	78.3	92.2	6.7	0.3	177.0
10. Madhya Pradesh	-58.8	108.1	49.8	0.4	98.8	-63.7	142.5	56.9	-	135.7	-55.9	181.4	41.9	-	167.5
11. Maharashtra	50.8	200.2	9.2	-	260.2	138.8	233.4	0.2	-	372.5	37.6	271.0	-1.3	-	307.3
12. Odisha	-33.3	77.6	2.1	-	46.3	-33.8	122.5	2.6	-	91.4	-51.0	151.5	3.5	-	104.0
13. Punjab	65.4	22.0	0.5	-	87.9	62.4	39.5	2.1	-	104.0	63.9	48.6	6.4	-	119.0
14. Rajasthan	10.4	136.6	5.0	0.1	151.9	42.2	191.5	-2.0	0.1	231.6	-5.6	207.6	4.1	0.1	206.1
15. Tamil Nadu	17.9	171.7	16.2	-	205.8	35.4	203.4	34.7	-	273.5	46.2	243.1	29.0	-	318.3
16. Telangana	-	-	-	-	-	-2.8	150.8	26.0	-	174.0	-5.3	159.8	15.2	-	169.7
17. Uttar Pradesh	-100.7	328.6	8.8	-	236.8	-324.1	590.9	16.9	-	283.8	-341.2	631.5	25.3	-	315.6
18. West Bengal	189.2	69.3	-4.9	-	253.5	103.6	133.8	1.5	-	238.8	-	156.3	3.5	-	159.8
II. Special Category															
1. Arunachal Pradesh	-0.9	16.8	0.2	-	16.1	12.1	23.6	-0.1	-	35.6	-23.3	28.7	-0.2	-	5.1
2. Assam	-2.4	32.1	8.2	-	37.8	50.9	104.0	7.7	-	162.6	-55.0	94.1	7.7	-	46.8
3. Himachal Pradesh	16.4	18.6	5.1	-	40.1	15.4	25.3	4.2	6.5	38.3	-0.5	29.5	3.8	-	32.8
4. Jammu and Kashmir	-0.7	45.1	1.2	-	45.5	-34.9	100.5	0.7	-	66.3	-31.0	96.4	0.8	-	66.3
5. Manipur	-15.6	12.9	0.2	-	-2.7	-9.7	19.0	0.1	-	9.3	-6.9	12.8	-	-	5.8
6. Meghalaya	-7.2	10.8	0.2	-	3.8	-12.2	17.1	0.4	-	5.3	-7.8	16.0	-	-	8.2
7. Mizoram	1.5	6.0	-	-	7.5	9.5	10.9	-0.4	-	20.0	-10.8	11.9	-	-	1.1
8. Nagaland	-7.5	12.1	-	-	4.6	-4.8	13.3	-	-	8.5	-2.3	13.9	-	-	11.6
9. Sikkim	-8.7	9.1	0.1	-	0.5	-12.8	17.0	0.3	-	4.5	-5.4	10.5	0.2	-	5.2
10. Tripura	-17.0	16.4	0.1	-	-0.5	-23.6	36.7	0.1	-	13.2	-34.0	53.2	0.2	-	19.4
11. Uttarakhand	-11.0	37.1	2.2	1.8	26.5	-21.6	58.4	2.8	-	39.7	-0.4	40.0	1.4	-	41.0
All States	105.6	2,205.5	171.0	3.6	2,478.5	183.4	3,320.1	182.8	31.7	3,654.6	-537.2	3,679.2	192.6	1.3	3,333.3
<i>Memo item:</i>															
1. NCT Delhi	-56.1	47.1	48.5	-	39.4	-61.0	49.4	15.2	-	3.5	-81.6	72.9	12.9	-	4.2
2. Puducherry	1.8	3.6	-	-	5.4	-0.9	6.5	-	-	5.5	-	6.1	-	-	6.1

GFD: Gross Fiscal Deficit.

—: Nil/Negligible.

Note: 1. Negative (-) sign indicates surplus in deficit indicators.

2. Figures for Jammu and Kashmir for the year 2013-14 (Accounts) are from Comptroller and Auditor General of India.

Source: Budget Documents of the state governments.

Statement 5: Financing of Gross Fiscal Deficit – 2013-14 (Accounts)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from NABARD, LIC, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	196.9	1.1	-6.0	-1.8	10.7	3.8	11.9	2.9	0.5	-10.2	-29.5	180.4
2. Bihar	53.5	-0.1	6.3	10.3	-3.0	2.6	36.7	-0.4	-0.2	-2.1	-20.1	83.5
3. Chhattisgarh	28.4	-1.3	-	5.8	2.7	3.1	18.2	-3.0	3.6	-0.5	-6.3	50.6
4. Goa	8.8	1.2	-0.8	0.5	1.2	0.5	3.4	-1.8	0.9	-0.1	-0.1	13.5
5. Gujarat	130.5	-5.0	-3.5	-0.2	5.1	5.0	22.4	-10.3	1.8	9.6	28.8	184.2
6. Haryana	106.2	1.7	0.3	-11.1	7.2	-	10.9	-2.7	-	-0.8	-28.6	83.1
7. Jharkhand	25.4	-0.3	-1.3	4.8	0.1	2.7	-2.5	0.1	1.6	-0.4	-7.7	22.2
8. Karnataka	134.1	4.6	-3.4	-0.5	21.1	1.3	28.4	26.7	-0.1	-	-41.2	170.9
9. Kerala	113.7	0.4	-0.4	-	42.3	-0.3	1.9	-9.5	-1.7	-2.2	25.2	169.4
10. Madhya Pradesh	35.7	4.5	12.7	7.1	9.5	9.7	-4.9	1.6	2.9	-4.6	24.7	98.8
11. Maharashtra	191.6	0.9	-22.9	-2.5	18.9	-3.8	67.7	-27.1	-11.2	6.1	42.3	260.2
12. Odisha	-8.8	0.3	3.9	5.7	6.9	-1.3	8.1	0.2	0.3	-2.6	33.6	46.3
13. Punjab	72.6	1.2	-3.4	0.9	19.6	3.4	1.9	-2.4	-1.1	-1.1	-3.8	87.9
14. Rajasthan	71.8	-2.3	-7.4	8.7	25.2	-3.7	-4.2	0.1	-0.1	33.1	30.8	151.9
15. Tamil Nadu	186.8	13.1	-7.3	6.4	12.6	-1.4	-16.9	-11.6	0.3	-0.8	24.7	205.8
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-
17. Uttar Pradesh	50.5	-10.8	27.7	4.9	23.6	79.5	50.4	-96.4	-1.0	-3.3	111.5	236.8
18. West Bengal	171.0	0.6	11.5	-	8.4	6.2	26.3	29.4	3.9	-1.8	-2.1	253.5
II. Special Category												
1. Arunachal Pradesh	2.3	-0.3	0.9	0.7	1.4	0.4	0.4	9.1	-0.9	-1.3	3.2	16.1
2. Assam	-5.9	-1.1	6.7	0.5	8.4	2.6	1.6	1.3	0.1	-	23.7	37.8
3. Himachal Pradesh	17.6	-0.1	4.2	0.9	8.9	-	2.1	-7.9	-0.2	-3.8	18.4	40.1
4. Jammu and Kashmir	16.9	-0.6	1.5	0.8	19.9	4.0	1.6	-0.6	11.7	-0.1	-9.6	45.5
5. Manipur	2.9	-0.5	-0.2	0.1	1.0	-	-0.1	0.1	-0.2	-0.1	-5.9	-2.7
6. Meghalaya	2.9	-0.2	0.7	0.1	1.3	0.2	8.3	-0.8	-	-0.1	-8.5	3.8
7. Mizoram	2.3	-0.2	0.1	0.2	3.1	-	1.8	2.3	0.1	0.6	-2.9	7.5
8. Nagaland	4.1	-0.2	-	0.1	1.1	-	2.4	0.1	-0.3	-0.4	-2.2	4.6
9. Sikkim	2.0	-0.2	0.2	0.2	0.6	0.4	-	-0.6	0.1	-0.1	-2.1	0.5
10. Tripura	4.7	-0.4	0.2	1.3	3.3	0.2	0.9	-0.2	0.5	-0.1	-10.7	-0.5
11. Uttarakhand	17.4	-0.2	5.5	3.5	3.2	-	3.5	-2.2	3.2	-2.4	-4.9	26.5
All States	1,635.7	6.0	25.6	47.4	264.3	115.1	282.1	-103.4	14.4	10.3	181.0	2,478.5
<i>Memo item:</i>												
1. NCT Delhi	-	41.6	-13.3	-	-	-	-	-	-	-	11.1	39.4
2. Puducherry	5.0	-0.9	-	0.1	0.3	0.2	0.8	3.5	0.3	1.2	-5.3	5.4

—: Nil/Negligible.

Note: 1. Same as in Appendix Table 9.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for the state is, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2012-13 in respect of Jammu & Kashmir.

Statement 6: Financing of Gross Fiscal Deficit- As per cent to Total – 2013-14 (Accounts)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, e/c.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1												
I. Non-Special Category												
1. Andhra Pradesh	109.1	0.6	-3.3	-1.0	5.9	2.1	6.6	1.6	0.3	-5.6	-16.3	100.0
2. Bihar	64.0	-0.1	7.6	12.3	-3.6	3.1	43.9	-0.5	-0.2	-2.5	-24.0	100.0
3. Chhattisgarh	56.2	-2.7	-	11.5	5.2	6.0	36.0	-6.0	7.1	-1.0	-12.4	100.0
4. Goa	65.1	9.1	-6.2	4.0	8.5	3.6	24.8	-13.2	6.3	-0.9	-1.1	100.0
5. Gujarat	70.8	-2.7	-1.9	-0.1	2.8	2.7	12.2	-5.6	1.0	5.2	15.7	100.0
6. Haryana	127.8	2.1	0.3	-13.3	8.7	-	13.1	-3.2	-	-0.9	-34.5	100.0
7. Jharkhand	114.1	-1.5	-5.8	21.4	0.4	12.2	-11.4	0.3	7.0	-2.0	-34.8	100.0
8. Karnataka	78.4	2.7	-2.0	-0.3	12.3	0.8	16.6	15.6	-0.1	-	-24.1	100.0
9. Kerala	67.1	0.2	-0.2	-	25.0	-0.2	1.1	-5.6	-1.3	-1.3	14.9	100.0
10. Madhya Pradesh	36.1	4.6	12.9	7.2	9.6	9.8	-4.9	1.6	2.9	-4.7	25.0	100.0
11. Maharashtra	73.7	0.4	-8.8	-1.0	7.3	-1.5	26.0	-10.4	-4.3	2.3	16.3	100.0
12. Odisha	-19.1	0.7	8.4	12.4	14.9	-2.8	17.5	0.5	0.6	-5.7	72.6	100.0
13. Punjab	82.5	1.4	-3.9	1.0	22.3	3.9	2.2	-2.7	-1.2	-1.2	-4.3	100.0
14. Rajasthan	47.2	-1.5	-4.9	5.7	16.6	-2.5	-2.8	0.1	-	21.8	20.3	100.0
15. Tamil Nadu	90.8	6.4	-3.6	3.1	6.1	-0.7	-8.2	-5.6	0.1	-0.4	12.0	100.0
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-
17. Uttar Pradesh	21.3	-4.5	11.7	2.1	10.0	33.6	21.3	-40.7	-0.4	-1.4	47.1	100.0
18. West Bengal	67.5	0.2	4.5	-	3.3	2.4	10.4	11.6	1.5	-0.7	-0.8	100.0
II. Special Category												
1. Arunachal Pradesh	14.3	-1.7	5.8	4.2	8.9	2.6	2.8	57.0	-5.5	-8.3	20.0	100.0
2. Assam	-15.5	-3.0	17.7	1.4	22.1	6.8	4.2	3.5	0.3	-0.1	62.7	100.0
3. Himachal Pradesh	43.8	-0.1	10.6	2.4	22.1	-	5.2	-19.6	-0.6	-9.4	45.8	100.0
4. Jammu and Kashmir	37.2	-1.4	3.4	1.8	43.7	8.8	3.5	-1.4	25.7	-0.3	-21.0	100.0
5. Manipur	-105.5	17.2	7.9	-3.3	-37.7	-1.5	5.3	-5.4	5.7	2.9	214.4	100.0
6. Meghalaya	75.0	-5.0	18.1	2.4	33.3	4.7	216.0	-20.1	0.8	-3.1	-222.1	100.0
7. Mizoram	30.6	-2.5	1.0	3.3	41.4	0.2	24.5	31.1	0.9	7.5	-38.1	100.0
8. Nagaland	89.5	-4.9	-0.6	1.5	24.4	-	52.4	1.8	-6.6	-9.3	-48.2	100.0
9. Sikkim	374.8	-41.5	28.9	38.6	116.1	71.6	6.5	-111.1	14.3	-10.7	-387.6	100.0
10. Tripura	-1,034.3	96.4	-38.4	-287.1	-716.0	-41.6	-203.0	54.1	-100.7	21.7	2,348.8	100.0
11. Uttarakhand	65.5	-0.6	20.6	13.2	12.2	-0.1	13.3	-8.4	12.0	-9.0	-18.4	100.0
All States	66.0	0.2	1.0	1.9	10.7	4.6	11.4	-4.2	0.6	0.4	7.3	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	105.6	-33.6	-	-	-	-	-	-	-	28.0	100.0
2. Puducherry	93.3	-16.6	-	2.4	6.3	2.9	14.9	66.2	6.0	22.9	-98.3	100.0

‘-’: Nil/Negligible.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for the state is, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

(4) In case of Tripura and Manipur the contribution of respective component needs to be seen in light of surplus GFD; for both these states the positive sign of a component represent positive contribution whereas a negative sign represent a negative contribution in reduction of GFD.

Source: Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

Statement 7: Financing of Gross Fiscal Deficit – 2014-15 (RE)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
I. Non-Special Category												
1. Andhra Pradesh	162.3	3.2	-7.7	1.8	8.6	4.4	-4.4	-	-	17.8	17.1	203.2
2. Bihar	77.0	12.2	7.1	17.0	2.4	-	1.6	-	-	-2.1	213.0	328.2
3. Chhattisgarh	40.1	-1.1	-	13.5	3.5	1.4	0.3	-	-	-0.5	0.4	57.7
4. Goa	8.7	2.0	-0.9	0.5	2.0	0.1	1.8	1.2	-	-2.2	4.4	17.4
5. Gujarat	153.3	-0.1	-3.0	-0.2	6.9	-	32.1	-	-	12.5	-17.6	183.8
6. Haryana	129.7	-0.2	-1.4	-23.4	6.6	0.4	29.6	-0.1	0.7	-1.8	16.2	156.3
7. Jharkhand	62.3	0.5	-4.4	-4.1	0.1	2.9	-2.3	0.1	1.9	-3.7	-4.2	49.1
8. Karnataka	167.3	6.1	-	1.3	19.2	-0.5	-1.4	-	-	-0.1	-1.7	190.3
9. Kerala	131.5	7.9	-0.1	-0.5	27.2	-0.9	3.7	-	-	-1.6	0.1	160.0
10. Madhya Pradesh	82.2	17.5	8.5	6.0	9.1	2.0	3.0	-6.8	3.1	-7.1	18.3	135.7
11. Maharashtra	222.6	21.6	-18.2	-1.7	26.9	-8.3	65.8	0.7	-	48.3	14.8	372.5
12. Odisha	42.2	14.0	-0.5	16.2	10.0	9.2	14.5	1.3	-63.1	-1.0	48.6	91.4
13. Punjab	76.8	4.2	1.1	-0.4	19.9	3.9	-0.5	-	-	-1.1	-	104.0
14. Rajasthan	107.0	6.7	-12.4	10.5	28.6	-1.1	2.3	-	-	22.8	67.3	231.6
15. Tamil Nadu	243.8	10.6	-5.3	7.4	13.9	1.1	-12.0	-6.7	0.5	-0.4	20.7	273.5
16. Telangana	121.1	14.4	-5.1	1.1	2.9	3.3	41.5	-	-	-5.2	-0.1	174.0
17. Uttar Pradesh	170.0	-8.3	23.0	3.7	44.8	-5.8	-9.8	72.7	-12.0	48.2	-42.6	283.8
18. West Bengal	191.2	8.3	12.6	-	9.1	-2.0	13.8	-	-	-4.9	10.8	238.8
II. Special Category												
1. Arunachal Pradesh	3.1	-0.3	1.6	0.9	0.7	0.4	11.7	8.9	-0.1	-4.1	12.8	35.6
2. Assam	21.3	0.1	7.5	2.3	9.2	-	1.7	0.3	-0.3	-	-120.5	162.6
3. Himachal Pradesh	20.5	0.6	3.0	1.0	9.3	-	2.0	-	-	-1.5	3.5	38.3
4. Jammu and Kashmir	14.7	-0.9	1.3	-	14.2	0.4	-	0.2	-	-	36.7	66.3
5. Manipur	5.7	-0.4	-0.4	0.1	0.1	-	-0.6	-	-	-0.3	5.3	9.3
6. Meghalaya	3.9	-0.1	0.7	0.2	1.6	-	2.3	0.2	-	-0.1	-3.5	5.3
7. Mizoram	1.8	-0.1	0.2	-0.4	0.8	-	0.2	-	0.2	0.1	17.3	20.0
8. Nagaland	3.8	-0.2	-	-0.2	1.0	-	-4.1	-	-	5.1	3.0	8.5
9. Sikkim	3.1	-	0.1	0.5	0.1	0.4	-	-	-	-0.1	0.3	4.5
10. Tripura	5.1	-0.3	-0.1	1.3	3.6	-	0.1	-	0.1	-1.3	4.7	13.2
11. Uttarakhand	26.2	0.2	5.2	4.2	2.0	0.2	-2.3	1.9	-0.5	-0.8	3.5	39.7
All States	2,298.2	118.0	12.3	58.6	284.1	11.3	190.7	67.0	-70.0	114.9	569.6	3,654.6
<i>Memo item:</i>												
1. NCT Delhi	-	12.0	-16.8	-	-	-	-	-	-	-	8.3	3.5
2. Puducherry	4.7	-0.9	-	0.1	0.2	-1.4	0.3	0.2	0.2	1.7	0.5	5.5

'-' : Nil/Negligible. RE: Revised Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for the state is, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

Statement 8: Financing of Gross Fiscal Deficit- As per cent to Total – 2014-15 (RE)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NDCD, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
I. Non-Special Category												
1. Andhra Pradesh	79.9	1.6	-3.8	0.9	4.2	2.2	-2.2	-	-	8.8	8.4	100.0
2. Bihar	23.5	3.7	2.1	5.2	0.7	-	0.5	-	-	-0.6	64.9	100.0
3. Chhattisgarh	69.5	-1.8	0.1	23.5	6.1	2.4	0.5	-	-	-0.8	0.7	100.0
4. Goa	49.7	11.3	-5.0	2.6	11.3	0.5	10.5	6.7	-0.2	-12.4	25.1	100.0
5. Gujarat	83.4	-0.1	-1.6	-0.1	3.7	-	17.5	-	-	6.8	-9.6	100.0
6. Haryana	83.0	-0.2	-0.9	-15.0	4.2	0.2	19.0	-	0.5	-1.1	10.4	100.0
7. Jharkhand	126.8	1.0	-8.9	-8.4	0.3	5.8	-4.7	0.2	3.9	-7.5	-8.6	100.0
8. Karnataka	87.9	3.2	-	0.7	10.1	-0.3	-0.7	-	-	-	-0.9	100.0
9. Kerala	82.2	4.9	-	-0.3	17.0	-0.6	2.3	-4.3	-0.4	-1.0	0.1	100.0
10. Madhya Pradesh	60.6	12.9	6.3	4.5	6.7	1.5	2.2	-5.0	2.3	-5.3	13.5	100.0
11. Maharashtra	59.8	5.8	-4.9	-0.4	7.2	-2.2	17.7	0.2	-	13.0	4.0	100.0
12. Odisha	46.2	15.3	-0.6	17.7	10.9	10.1	15.9	1.4	-69.1	-1.1	53.2	100.0
13. Punjab	73.9	4.0	1.0	-0.3	19.2	3.8	-0.5	-	-	-1.1	-	100.0
14. Rajasthan	46.2	2.9	-5.4	4.5	12.4	-0.5	1.0	-	-	9.8	29.0	100.0
15. Tamil Nadu	89.2	3.9	-2.0	2.7	5.1	0.4	-4.4	-2.4	0.2	-0.2	7.6	100.0
16. Telangana	69.6	8.3	-2.9	0.6	1.7	1.9	23.9	-	-	-3.0	-	100.0
17. Uttar Pradesh	59.9	-2.9	8.1	1.3	15.8	-2.1	-3.4	25.6	-4.2	17.0	-15.0	100.0
18. West Bengal	80.1	3.5	5.3	-	3.8	-0.8	5.8	-	-	-2.1	4.5	100.0
II. Special Category												
1. Arunachal Pradesh	8.6	-0.7	4.5	2.6	1.8	1.2	32.8	25.0	-0.4	-11.7	36.1	100.0
2. Assam	13.1	-	4.6	1.4	5.7	-	1.1	0.2	-0.2	-	74.1	100.0
3. Himachal Pradesh	53.4	1.7	7.9	2.5	24.1	-	5.2	-	-	-4.0	9.2	100.0
4. Jammu and Kashmir	22.1	-1.4	1.9	-	21.3	0.6	-	0.2	-	-	55.3	100.0
5. Manipur	60.6	-4.7	-4.8	0.8	1.1	-	-5.9	-	-	-3.4	56.4	100.0
6. Meghalaya	74.4	-1.3	12.4	4.6	29.8	-	44.2	3.6	0.6	-2.6	-65.8	100.0
7. Mizoram	8.8	-0.7	1.2	-1.9	4.0	0.1	1.0	-	0.7	0.3	86.5	100.0
8. Nagaland	44.9	-2.1	0.5	-2.4	11.6	-	-48.7	-	-	60.5	35.6	100.0
9. Sikkim	69.2	0.9	3.0	10.7	2.7	8.1	-	-	-	-1.4	6.9	100.0
10. Tripura	38.5	-2.2	-0.5	9.8	27.1	0.2	0.8	-0.3	0.8	-9.7	35.5	100.0
11. Uttarakhand	66.1	0.4	13.1	10.5	5.0	0.4	-5.8	4.9	-1.2	-2.0	8.7	100.0
All States	62.9	3.2	0.3	1.6	7.8	0.3	5.2	1.8	-1.9	3.1	15.6	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	338.7	-473.3	-	-	-	-	-	-	-	234.6	100.0
2. Puducherry	85.0	-17.1	-	2.2	3.9	-24.6	5.5	4.0	2.7	30.0	8.6	100.0

‘-’: Nil/Negligible. RE: Revised Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for the state is, therefore, not on a net basis except ‘Others’.

(3) ‘Others’ include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

Statement 9: Financing of Gross Fiscal Deficit – 2015-16 (BE)

State	(Amount in ₹ billion)											
	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	170.1	6.1	-7.7	1.8	9.5	2.6	-4.6	-	-	-3.9	2.0	175.8
2. Bihar	98.5	20.7	6.1	14.9	-3.6	-	1.8	-	-	-2.1	-0.5	135.8
3. Chhattisgarh	51.2	-1.1	-0.1	13.1	3.5	1.4	0.3	-	-	-0.5	0.6	68.4
4. Goa	8.8	2.1	-0.9	0.2	1.2	0.1	1.9	1.2	-	-0.1	12.7	27.1
5. Gujarat	187.5	-0.3	-8.3	-0.2	6.7	-	25.8	-	-	10.5	-1.2	220.5
6. Haryana	160.9	4.8	-1.8	2.3	6.6	0.6	8.6	2.6	0.5	-3.4	-17.3	164.2
7. Jharkhand	47.6	3.3	-1.9	4.0	0.1	2.9	-2.4	0.1	2.0	0.1	-4.3	51.6
8. Karnataka	171.0	9.5	-10.3	1.5	21.7	-	-	5.0	-	-0.1	3.9	202.2
9. Kerala	155.2	11.3	-0.1	-0.6	18.0	-	3.8	-6.6	-3.1	-0.8	-0.2	177.0
10. Madhya Pradesh	112.9	11.8	9.3	5.7	5.8	1.7	-13.4	15.5	3.3	-3.5	18.3	167.5
11. Maharashtra	232.4	34.7	-20.4	-2.1	19.5	-17.3	71.6	0.7	-9.4	16.3	-28.1	307.3
12. Odisha	64.5	9.4	-1.9	20.0	8.0	0.1	-37.2	98.6	-	-1.0	-47.0	104.0
13. Punjab	104.5	4.8	-4.0	2.5	17.8	-5.5	-0.5	-	-	-1.2	0.5	119.0
14. Rajasthan	129.0	19.3	-12.5	11.1	30.8	0.3	2.2	-	-	26.4	-0.4	206.1
15. Tamil Nadu	280.3	16.1	-13.5	7.5	14.3	10.8	-12.1	-5.9	0.5	-0.3	20.6	318.3
16. Telangana	155.8	3.5	-6.5	9.6	3.0	4.5	3.0	-	-	-3.3	-	169.7
17. Uttar Pradesh	187.0	-7.4	19.9	7.0	50.9	28.1	-31.9	71.3	-12.0	49.4	-46.7	315.6
18. West Bengal	201.0	-5.7	9.1	-	10.0	-0.7	26.1	-	-10.0	4.9	-74.9	159.8
II. Special Category												
1. Arunachal Pradesh	2.2	-0.3	1.3	3.6	0.7	2.3	-61.5	9.4	-0.1	-3.0	50.6	5.1
2. Assam	18.3	4.1	7.4	4.1	10.1	-	1.9	0.3	-0.3	-	0.9	46.8
3. Himachal Pradesh	26.5	-0.2	-2.2	0.5	9.0	-	-	-	-	-0.8	-	32.8
4. Jammu and Kashmir	14.8	-1.2	-	-	14.2	0.4	-	-0.1	-	-	38.2	66.3
5. Manipur	7.0	-0.4	-0.4	-	0.5	-	-0.7	-	-	-0.1	0.1	5.8
6. Meghalaya	5.3	-0.1	-0.2	0.3	1.7	-	0.1	-	-	-0.1	1.1	8.2
7. Mizoram	1.1	-	-0.1	-0.1	2.8	-	0.2	-	0.2	0.2	-3.1	1.1
8. Nagaland	6.5	-0.1	0.2	-	0.7	-	-8.4	-	-	-0.4	13.1	11.6
9. Sikkim	4.9	-	0.1	0.1	0.4	-0.2	-	-	-	-0.1	-	5.2
10. Tripura	6.9	-0.3	-0.8	1.3	5.6	-	0.1	-0.1	0.1	-0.1	6.7	19.4
11. Uttarakhand	26.4	0.5	5.9	4.4	2.1	0.4	2.7	0.1	-3.5	0.2	1.8	41.0
All States	2,638.0	144.8	-34.3	112.7	271.4	32.6	-22.7	192.0	-31.9	83.3	-52.7	3,333.3
<i>Memo item:</i>												
1. NCT Delhi	-	10.4	-17.7	-	-	-	-	-	-	-	11.4	4.2
2. Puducherry	4.5	-0.5	-	0.6	0.2	-1.5	0.3	0.2	0.2	1.5	0.5	6.1

‘-’: Nil/Negligible. BE: Budget Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for the state is, therefore, not on a net basis except ‘Others’.

(3) ‘Others’ include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

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Statement 10: Financing of Gross Fiscal Deficit – As per cent to Total – 2015-16 (BE)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NDCD, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
I. Non-Special Category												
1. Andhra Pradesh	96.7	3.5	-4.4	1.0	5.4	1.5	-2.6	-	-	-2.2	1.1	100.0
2. Bihar	72.5	15.2	4.5	11.0	-2.7	-	1.3	-	-	-1.5	-0.4	100.0
3. Chhattisgarh	74.9	-1.6	-0.1	19.1	5.1	2.0	0.5	-	-	-0.7	0.9	100.0
4. Goa	32.6	7.6	-3.5	0.8	4.3	0.3	6.9	4.6	-0.2	-0.4	46.8	100.0
5. Gujarat	85.1	-0.2	-3.7	-0.1	3.0	-	11.7	-	-	4.8	-0.6	100.0
6. Haryana	98.0	2.9	-1.1	1.4	4.0	0.3	5.3	1.6	0.3	-2.1	-10.6	100.0
7. Jharkhand	92.2	6.4	-3.6	7.8	0.3	5.7	-4.6	0.2	3.9	0.1	-8.3	100.0
8. Karnataka	84.6	4.7	-5.1	0.7	10.7	-	2.1	2.5	-	-	1.9	100.0
9. Kerala	87.7	6.4	-0.1	-0.3	10.2	-	2.1	-3.7	-1.7	-0.4	-0.1	100.0
10. Madhya Pradesh	67.4	7.1	5.6	3.4	3.5	1.0	-8.0	9.3	2.0	-2.1	10.9	100.0
11. Maharashtra	75.6	11.3	-6.6	-0.7	6.3	-5.6	23.3	0.2	-	5.3	-9.1	100.0
12. Odisha	62.0	9.0	-1.8	19.2	7.7	0.1	-35.8	94.8	-9.0	-1.0	-45.2	100.0
13. Punjab	87.8	4.1	-3.3	2.1	14.9	-4.6	-0.5	-	-	-1.0	0.4	100.0
14. Rajasthan	62.6	9.4	-6.1	5.4	14.9	0.2	1.1	-	-	12.8	-0.2	100.0
15. Tamil Nadu	88.1	5.1	-4.2	2.4	4.5	3.4	-3.8	-1.9	0.2	-0.1	6.5	100.0
16. Telangana	91.8	2.1	-3.8	5.7	1.8	2.6	1.8	-	-	-2.0	-	100.0
17. Uttar Pradesh	59.2	-2.3	6.3	2.2	16.1	8.9	-10.1	22.6	-3.8	15.7	-14.8	100.0
18. West Bengal	125.8	-3.6	5.7	-	6.3	-0.4	16.3	-	-6.3	3.1	-46.9	100.0
II. Special Category												
1. Arunachal Pradesh	42.4	-5.2	26.2	70.4	13.4	44.2	-1195.5	181.9	-2.6	-58.9	983.6	100.0
2. Assam	39.1	8.7	15.7	8.7	21.6	-	4.1	0.7	-0.6	-	2.0	100.0
3. Himachal Pradesh	80.7	-0.6	-6.8	1.6	27.4	-	-	-	-	-2.4	-	100.0
4. Jammu and Kashmir	22.4	-1.8	-	-	21.4	0.6	-	-0.2	-	-	57.6	100.0
5. Manipur	118.9	-7.5	-7.6	0.2	8.4	-	-12.0	-	-	-1.3	1.0	100.0
6. Meghalaya	64.4	-0.9	-2.3	3.6	21.2	-	1.5	0.2	0.3	-1.5	13.6	100.0
7. Mizoram	100.5	0.4	-7.1	-9.0	251.0	2.7	18.2	-	13.7	14.2	-284.6	100.0
8. Nagaland	56.0	-0.9	1.6	0.2	6.3	-	-72.5	-	-	-3.5	112.7	100.0
9. Sikkim	93.9	-0.8	2.5	1.4	7.3	-3.1	-	-	-	-1.3	-	100.0
10. Tripura	35.6	-1.6	-4.1	6.5	28.8	-	0.5	-0.6	0.5	-0.4	34.7	100.0
11. Uttarakhand	64.4	1.1	14.4	10.8	5.1	1.1	6.5	0.1	-8.5	0.6	4.5	100.0
All States	79.1	4.3	-1.0	3.4	8.1	1.0	-0.7	5.8	-1.0	2.5	-1.6	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	248.5	-422.5	-	-	-	-	-	-	-	274.0	100.0
2. Puducherry	74.0	-8.9	-	9.5	3.9	-24.6	5.5	4.0	2.7	25.3	8.6	100.0

‘-’: Nil/Negligible. BE: Budget Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for the state is, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

Statement 11: Development Expenditure*

State	2013-14 (Accounts)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)			Variation (Per cent)			
	Plan	Non-Plan	Total	Plan	Non-Plan	Total	Plan	Non-Plan	Total	Col.7/Col.4	Col.10/Col.7	11	
												11	12
1													
I. Non-Special Category													
1. Andhra Pradesh	418.1	496.6	914.7	224.6	530.3	754.9	339.9	419.4	759.3	-17.5	0.6		
2. Bihar	323.3	215.9	539.2	670.2	285.0	955.2	532.0	292.0	824.0	77.1	-13.7		
3. Chhattisgarh	192.4	105.1	297.5	349.0	100.5	449.6	390.5	139.3	529.8	51.1	17.8		
4. Goa	25.1	30.4	55.4	38.5	33.0	71.5	52.3	38.8	91.1	29.0	27.3		
5. Gujarat	412.8	292.5	705.3	559.1	316.1	875.2	627.1	312.3	939.4	24.1	7.3		
6. Haryana	153.4	171.2	324.6	216.3	209.1	425.5	251.8	230.7	482.5	31.1	13.4		
7. Jharkhand	107.7	74.8	182.5	258.2	107.7	365.9	304.5	89.4	393.9	100.5	7.7		
8. Karnataka	414.7	348.5	763.3	532.2	395.4	927.6	584.1	397.9	982.0	21.5	5.9		
9. Kerala	107.1	238.0	345.1	169.8	260.2	430.0	208.6	315.7	524.2	24.6	21.9		
10. Madhya Pradesh	313.3	291.1	604.3	512.3	380.9	893.2	566.5	355.4	921.9	47.8	3.2		
11. Maharashtra	437.6	756.9	1,194.6	598.7	913.6	1,512.3	699.4	823.1	1,522.4	26.6	0.7		
12. Odisha	223.5	164.0	387.5	356.1	182.7	538.9	398.5	203.9	602.5	39.1	11.8		
13. Punjab	31.4	198.8	230.2	62.2	233.3	295.5	66.6	258.9	325.6	28.4	10.2		
14. Rajasthan	307.6	353.1	660.6	502.3	414.0	916.3	561.9	447.7	1,009.6	38.7	10.2		
15. Tamil Nadu	425.5	411.0	836.5	566.9	470.8	1,037.8	594.2	518.7	1,112.9	24.1	7.2		
16. Telangana	-	-	-	474.7	279.3	754.0	514.9	357.2	872.0	-	15.7		
17. Uttar Pradesh	602.8	570.5	1,173.3	953.2	740.8	1,693.9	1,036.4	814.5	1,850.8	44.4	9.3		
18. West Bengal	276.5	299.8	576.3	434.8	327.1	761.9	489.0	323.6	812.6	32.2	6.7		
II. Special Category													
1. Arunachal Pradesh	32.2	22.4	54.6	60.8	25.2	86.0	53.2	27.7	80.8	57.6	-6.1		
2. Assam	95.6	127.3	222.8	275.4	172.6	447.9	249.9	172.3	422.3	101.0	-5.7		
3. Himachal Pradesh	46.0	80.0	126.0	60.6	95.9	156.5	67.0	111.3	178.3	24.2	13.9		
4. Jammu and Kashmir	54.0	142.4	196.4	109.4	157.1	266.5	-	-	267.2	35.7	0.2		
5. Manipur	21.9	18.3	40.1	51.1	20.5	71.6	38.4	19.8	58.3	78.4	-18.6		
6. Meghalaya	28.2	19.1	47.3	72.6	22.9	95.5	50.1	19.3	69.4	101.9	-27.3		
7. Mizoram	21.4	16.6	38.0	34.4	20.3	54.6	31.2	17.6	48.8	43.7	-10.7		
8. Nagaland	18.4	22.1	40.5	30.4	25.6	56.0	30.1	29.7	59.8	38.3	6.9		
9. Sikkim	17.3	9.8	27.1	32.8	10.4	43.2	26.5	11.9	38.4	59.6	-11.2		
10. Tripura	28.0	20.6	48.7	56.1	28.3	84.5	71.0	28.8	99.8	73.5	18.1		
11. Uttarakhand	59.0	73.2	132.2	133.2	80.5	213.8	114.5	83.9	198.4	61.7	-7.2		
All States	5,194.7	5,569.9	10,764.5	8,396.0	6,839.3	15,235.3	8,950.1	6,860.7	16,078.0	41.5	5.5		
<i>Memo item:</i>													
1. NCT Delhi	138.4	119.7	258.1	156.9	92.8	249.7	180.2	121.8	301.9	-3.2	20.9		
2. Puducherry	16.2	19.4	35.6	21.4	20.2	41.5	25.0	22.2	47.2	16.7	13.7		

*: Comprise expenditure on revenue and capital accounts and loans and advances extended by states for development purposes.

Note: All states plan-non plan break up for 2015-16 (BE) will not add up as the break up is not given by Jammu & Kashmir.

Source: Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

Statement 12: Non-Development Expenditure*

(Amount in ₹ billion)

State	2013-14 (Accounts)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)			Variation (Per cent)	
	Plan	Non-Plan	Total	Plan	Non-Plan	Total	Plan	Non-Plan	Total	Col.7/Col.4	Col.10/Col.7
1	2	3	4	5	6	7	8	9	10	11	12
I. Non-Special Category											
1. Andhra Pradesh	3.8	372.8	376.6	2.9	304.3	307.2	4.2	315.4	319.7	-18.4	4.1
2. Bihar	13.4	220.1	233.6	39.8	290.8	330.6	42.3	301.6	343.9	41.5	4.0
3. Chhattisgarh	2.6	77.7	80.3	3.8	87.2	91.0	4.5	105.1	109.7	13.3	20.5
4. Goa	2.2	20.5	22.7	3.8	22.3	26.1	9.6	26.0	35.6	14.8	36.5
5. Gujarat	14.6	262.2	276.8	24.2	295.2	319.4	31.3	339.3	370.5	15.4	16.0
6. Haryana	3.7	136.3	140.0	4.7	181.8	186.6	5.7	201.1	206.8	33.3	10.8
7. Jharkhand	4.3	97.1	101.4	7.7	115.0	122.7	16.9	121.5	138.4	21.0	12.8
8. Karnataka	6.3	248.5	254.8	10.0	274.5	284.5	10.0	309.9	319.9	11.6	12.5
9. Kerala	2.1	265.5	267.6	2.9	300.2	303.0	3.2	360.9	364.1	13.2	20.1
10. Madhya Pradesh	2.8	205.1	207.9	6.1	232.0	238.1	27.3	304.7	331.9	14.6	39.4
11. Maharashtra	12.8	537.8	550.6	15.8	635.4	651.2	15.8	739.1	754.9	18.3	15.9
12. Odisha	6.1	135.9	141.9	6.8	176.4	183.2	6.8	197.4	204.2	29.1	11.5
13. Punjab	1.2	203.4	204.6	2.9	229.5	232.4	2.4	245.4	247.8	13.6	6.6
14. Rajasthan	7.0	229.7	236.7	12.8	279.5	292.3	11.3	307.9	319.2	23.5	9.2
15. Tamil Nadu	4.0	360.1	364.1	17.7	439.5	457.3	28.5	481.2	509.7	25.6	11.5
16. Telangana	-	-	-	11.8	208.8	220.6	9.0	237.1	246.1	-	11.5
17. Uttar Pradesh	28.0	626.5	654.6	30.8	694.1	724.9	35.5	829.0	864.5	10.7	19.3
18. West Bengal	4.7	406.7	411.4	9.4	428.9	438.3	9.9	464.9	474.8	6.5	8.3
II. Special Category											
1. Arunachal Pradesh	2.3	17.4	19.7	3.1	19.9	23.0	12.7	28.3	41.0	16.5	78.4
2. Assam	5.2	105.0	110.2	11.0	128.1	139.1	5.6	152.6	158.3	26.2	13.8
3. Himachal Pradesh	1.2	70.1	71.3	1.4	76.2	77.6	1.2	88.8	90.0	8.8	16.0
4. Jammu and Kashmir	6.1	114.4	120.5	15.2	130.0	145.2	-	-	177.3	20.5	22.1
5. Manipur	2.3	24.4	26.6	3.7	28.4	32.1	2.0	28.9	30.9	20.5	-3.8
6. Meghalaya	1.0	18.4	19.4	1.7	19.7	21.4	1.3	21.8	23.1	10.1	8.1
7. Mizoram	1.5	16.0	17.5	2.0	17.0	19.0	1.1	23.3	24.5	8.6	29.0
8. Nagaland	2.0	27.1	29.1	2.6	30.8	33.4	4.9	35.8	40.7	14.8	21.8
9. Sikkim	2.4	13.9	16.4	2.6	19.9	22.4	1.6	13.0	14.6	36.9	-35.1
10. Tripura	2.6	23.3	25.9	5.5	28.1	33.6	12.9	29.8	42.6	29.7	26.9
11. Uttarakhand	1.0	62.2	63.2	3.1	80.3	83.4	1.8	88.5	90.3	31.9	8.3
All States	147.3	4,898.2	5,045.5	265.8	5,773.5	6,039.4	319.1	6,398.4	6,894.8	19.7	14.2
<i>Memo item:</i>											
1. NCT Delhi	4.2	57.0	61.1	6.6	65.8	72.4	9.8	72.0	81.8	18.5	13.0
2. Puducherry	0.9	11.9	12.8	1.5	13.9	15.4	1.9	12.9	14.8	20.2	-3.9

*: Comprise expenditure on revenue and capital accounts and loans and advances extended by states for non-development purposes.

Note : All states plan-non plan break up for 2015-16 (BE) will not add up as the break up is not given by Jammu & Kashmir.

Source : Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

Statement 13: Interest Payments

(Amount in ₹ billion)

State	2013-14 (Accounts)		2014-15 (Revised Estimates)		2015-16 (Budget Estimates)		Variation (Per cent)					
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2		Col.5/Col.3		Col.6/Col.4	Col.7/Col.5
							Gross	Net	Gross	Net		
1	2	3	4	5	6	7	8	9	10	11		
I. Non-Special Category												
1. Andhra Pradesh	129.1	42.6	96.8	48.6	112.0	110.4	-25.1	14.0	15.7	127.1		
2. Bihar	54.6	51.9	65.9	63.8	72.2	69.1	20.6	23.0	9.6	8.2		
3. Chhattisgarh	13.5	9.7	18.6	15.4	20.8	18.2	38.1	58.5	11.6	18.5		
4. Goa	8.9	8.8	9.7	9.5	10.8	10.5	9.1	8.8	10.8	9.9		
5. Gujarat	133.3	120.6	150.1	135.6	163.1	147.1	12.6	12.4	8.7	8.5		
6. Haryana	58.5	47.6	72.0	59.6	85.6	72.8	23.0	25.3	19.0	22.2		
7. Jharkhand	26.1	25.4	27.3	24.8	34.3	33.4	4.3	-2.4	25.6	34.3		
8. Karnataka	78.4	71.4	93.1	85.8	106.7	99.1	18.8	20.1	14.5	15.5		
9. Kerala	82.7	81.2	95.4	93.6	109.5	107.5	15.4	15.3	14.9	14.9		
10. Madhya Pradesh	63.9	60.7	68.7	65.3	80.6	76.7	7.6	7.4	17.2	17.6		
11. Maharashtra	212.1	172.7	242.8	213.1	276.6	246.9	14.5	23.4	13.9	15.9		
12. Odisha	28.9	16.5	42.3	38.2	43.5	38.5	46.4	131.9	2.9	0.8		
13. Punjab	78.2	76.5	88.8	87.0	99.0	97.2	13.6	13.8	11.5	11.7		
14. Rajasthan	90.6	69.2	105.3	85.7	119.6	101.7	16.1	23.8	13.7	18.7		
15. Tamil Nadu	124.0	90.6	147.9	123.4	171.4	144.6	19.2	36.2	15.9	17.2		
16. Telangana	-	-	59.3	32.9	75.5	47.6	-	-	27.5	44.8		
17. Uttar Pradesh	174.1	157.9	186.4	163.4	211.2	201.2	7.0	3.4	13.3	23.1		
18. West Bengal	207.6	197.7	217.4	206.7	236.7	225.2	4.7	4.6	8.9	8.9		
II. Special Category												
1. Arunachal Pradesh	3.1	2.9	3.6	3.5	4.5	4.2	16.1	21.3	25.2	21.1		
2. Assam	22.0	17.8	24.1	19.4	26.1	21.0	9.6	9.2	8.4	7.8		
3. Himachal Pradesh	24.8	23.6	26.9	26.2	29.5	28.8	8.5	11.0	9.6	9.8		
4. Jammu and Kashmir	30.0	29.9	34.2	34.0	38.0	37.7	14.0	13.7	11.0	11.1		
5. Manipur	4.4	4.1	4.5	4.2	4.6	4.3	1.9	1.4	2.3	1.9		
6. Meghalaya	3.7	3.4	4.0	3.7	4.7	4.4	8.5	9.9	16.9	17.5		
7. Mizoram	2.8	2.7	3.0	2.8	4.5	4.3	4.6	4.2	51.3	54.9		
8. Nagaland	4.9	4.9	5.6	5.6	6.6	6.6	13.5	14.4	18.0	18.1		
9. Sikkim	2.1	1.4	2.4	2.0	2.7	2.4	14.7	42.3	13.9	19.7		
10. Tripura	5.9	5.0	7.0	6.2	7.2	6.4	17.9	21.9	3.6	3.6		
11. Uttarakhand	20.6	20.0	25.6	25.3	33.8	33.3	24.6	26.1	32.0	31.7		
All States	1,689.0	1,416.8	1,928.6	1,685.2	2,191.5	2,001.1	14.2	18.9	13.6	18.7		
<i>Memo item:</i>												
1. NCT Delhi	28.2	24.4	30.7	24.7	32.3	24.9	8.8	1.0	5.0	0.7		
2. Puducherry	4.8	4.2	5.5	3.9	5.2	4.4	15.6	-5.5	-5.4	11.4		

*: Gross Interest Payment minus Interest Receipts.

Source: Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir

Statement 14: Tax Revenue*

(per cent)

State	Tax Revenue			Own Tax Revenue			Share in Central Taxes		
	2013-14 (Accounts)	2014-15 (RE)	2015-16 (BE)	2013-14 (Accounts)	2014-15 (RE)	2015-16 (BE)	2013-14 (Accounts)	2014-15 (RE)	2015-16 (BE)
1	2	3	4	5	6	7	8	9	10
I. Non-Special Category									
1. Andhra Pradesh	8.9	5.0	5.1	9.4	4.9	5.0	7.7	5.1	5.3
2. Bihar	5.7	5.7	6.2	2.9	3.3	3.5	12.1	11.5	11.8
3. Chhattisgarh	2.3	2.5	2.8	2.1	2.3	2.3	2.7	2.9	3.8
4. Goa	0.5	0.4	0.5	0.5	0.5	0.5	0.3	0.3	0.5
5. Gujarat	6.8	6.6	6.2	8.3	7.9	7.7	3.4	3.3	3.0
6. Haryana	3.0	3.0	3.0	3.8	3.8	3.7	1.2	1.1	1.3
7. Jharkhand	1.9	2.1	2.0	1.4	1.7	1.7	3.1	3.0	2.8
8. Karnataka	7.9	7.5	7.7	9.2	8.8	8.6	4.8	4.7	5.8
9. Kerala	4.1	4.2	4.4	4.7	4.9	5.1	2.6	2.4	3.1
10. Madhya Pradesh	5.8	6.0	5.6	4.9	5.0	4.9	7.9	8.2	7.1
11. Maharashtra	12.9	12.3	12.1	16.0	15.2	14.7	5.8	5.3	6.8
12. Odisha	3.3	3.3	3.1	2.5	2.5	2.4	5.3	5.3	4.6
13. Punjab	2.9	3.1	2.8	3.5	3.7	3.3	1.5	1.6	1.9
14. Rajasthan	5.4	5.4	5.8	4.9	5.1	5.3	6.5	6.0	6.7
15. Tamil Nadu	9.2	9.2	8.9	10.8	11.0	10.8	5.5	5.1	4.9
16. Telangana	-	4.1	4.5	-	4.5	5.2	-	2.9	3.0
17. Uttar Pradesh	13.3	13.6	13.5	9.8	9.7	10.3	21.8	22.8	20.2
18. West Bengal	6.1	6.1	5.9	5.3	5.1	5.2	8.0	8.5	7.5
II. Special Category									
1. Arunachal Pradesh	2.4	2.3	7.9	1.4	1.4	1.2	3.5	3.2	12.8
2. Assam	33.4	34.8	30.1	28.3	30.1	31.0	38.8	39.7	29.4
3. Himachal Pradesh	12.4	12.8	10.4	16.1	15.9	15.3	8.4	9.6	6.8
4. Jammu and Kashmir	16.9	15.4	16.4	19.7	18.0	19.3	13.9	12.8	14.3
5. Manipur	3.1	3.3	4.0	1.5	1.6	1.6	4.8	5.0	5.7
6. Meghalaya	3.7	3.9	4.5	3.0	3.4	2.5	4.4	4.5	6.0
7. Mizoram	1.8	1.7	2.8	0.7	0.7	0.8	2.9	2.6	4.3
8. Nagaland	2.2	2.0	2.9	1.0	1.0	1.0	3.4	3.0	4.3
9. Sikkim	2.1	2.0	2.5	1.7	1.4	1.3	2.6	2.6	3.4
10. Tripura	4.4	4.3	3.3	3.4	3.5	3.2	5.5	5.1	3.3
11. Uttarakhand	17.7	17.4	15.3	23.2	22.9	22.8	12.0	11.8	9.8

-: Not applicable

*: As ratios to respective total of non special and special category state to which a state belongs.

Source : Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

Statement 15: Non-Tax Revenue*

(per cent)

State	Non-Tax Revenue			Own Non-Tax Revenue			Grants		
	2013-14 (Accounts)	2014-15 (RE)	2015-16 (BE)	2013-14 (Accounts)	2014-15 (RE)	2015-16 (BE)	2013-14 (Accounts)	2014-15 (RE)	2015-16 (BE)
1	2	3	4	5	6	7	8	9	10
I. Non-Special Category									
1. Andhra Pradesh	9.2	5.7	4.7	12.8	6.0	3.1	6.2	5.5	5.7
2. Bihar	5.3	6.3	4.4	1.3	2.1	2.0	8.7	8.0	5.8
3. Chhattisgarh	3.7	4.2	4.5	4.2	4.3	5.0	3.3	4.2	4.2
4. Goa	0.8	0.6	0.8	1.4	1.6	1.7	0.2	0.2	0.2
5. Gujarat	5.2	5.1	5.7	5.8	6.4	6.4	4.8	4.6	5.4
6. Haryana	3.4	2.4	2.8	4.1	3.8	4.0	2.9	1.8	2.1
7. Jharkhand	2.9	4.1	4.4	3.1	3.8	3.6	2.8	4.2	4.8
8. Karnataka	5.0	4.9	3.1	3.3	3.0	3.0	6.3	5.7	3.2
9. Kerala	3.7	3.4	3.9	4.6	5.3	5.2	2.9	2.6	3.2
10. Madhya Pradesh	7.3	7.5	8.3	6.4	6.5	5.8	8.2	7.9	9.7
11. Maharashtra	9.3	8.7	7.9	9.4	9.1	11.9	9.2	8.5	5.7
12. Odisha	6.3	5.3	6.2	6.9	5.1	5.2	5.9	5.4	6.7
13. Punjab	2.5	1.7	1.8	2.6	2.0	2.2	2.4	1.6	1.6
14. Rajasthan	8.4	7.3	7.3	11.2	9.1	8.9	6.1	6.6	6.3
15. Tamil Nadu	7.0	6.0	5.2	7.7	6.0	5.2	6.3	6.0	5.2
16. Telangana	-	6.9	7.2	-	8.9	12.9	-	6.0	4.0
17. Uttar Pradesh	14.7	14.3	14.7	13.6	15.5	12.5	15.6	13.8	15.9
18. West Bengal	5.2	5.5	7.1	1.7	1.5	1.4	8.2	7.2	10.3
II. Special Category									
1. Arunachal Pradesh	5.9	5.0	3.6	3.6	3.7	3.6	6.3	5.1	3.6
2. Assam	15.9	19.7	25.4	23.7	23.8	31.9	14.4	19.2	24.5
3. Himachal Pradesh	11.0	8.5	12.3	15.7	11.1	11.1	10.2	8.2	12.5
4. Jammu and Kashmir	22.8	20.5	20.1	25.2	25.0	25.8	22.3	20.0	19.3
5. Manipur	7.3	6.6	4.4	2.3	1.6	1.6	8.2	7.2	4.8
6. Meghalaya	5.5	7.2	3.7	5.3	5.4	2.3	5.5	7.5	3.9
7. Mizoram	5.0	3.6	4.1	1.7	1.9	1.9	5.6	3.8	4.4
8. Nagaland	7.0	5.8	5.6	1.9	2.5	1.7	8.0	6.2	6.2
9. Sikkim	4.1	4.1	2.1	7.0	8.7	2.6	3.6	3.6	2.1
10. Tripura	6.7	6.6	8.6	2.2	1.8	2.3	7.6	7.2	9.5
11. Uttarakhand	8.7	12.3	10.0	11.6	14.4	15.2	8.2	12.1	9.2

-: Not applicable

*: As ratios to respective total of non special and special category state to which a state belongs.

Source : Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

Statement 16: Loans from the Centre

(Amount in ₹ billion)

State	2013-14 (Accounts)		2014-15 (Revised Estimates)		2015-16 (Budget Estimates)		Variation (Per cent)					
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2		Col.5/Col.3		Col.6/Col.4	
							Gross	Net	Gross	Net	Gross	Net
1	2	3	4	5	6	7	8	9	10	11		
I. Non-Special Category												
1. Andhra Pradesh	13.4	1.1	9.8	3.2	12.6	6.1	-27.1	..	28.8	87.8		
2. Bihar	5.5	-0.1	18.5	12.2	27.9	20.7	50.8	69.6		
3. Chhattisgarh	0.1	-1.3	0.5	-1.1	0.5	-1.1	..	-21.3	..	3.5		
4. Goa	1.5	1.2	2.3	2.0	2.4	2.1	50.2	58.3	5.0	5.7		
5. Gujarat	1.6	-5.0	6.5	-0.1	6.4	-0.3	..	-97.4	-1.7	..		
6. Haryana	3.4	1.7	1.0	-0.2	6.0	4.8	-70.4		
7. Jharkhand	1.1	-0.3	2.0	0.5	5.0	3.3	88.4		
8. Karnataka	11.5	4.6	13.4	6.1	17.2	9.5	15.8	33.4	29.0	54.5		
9. Kerala	3.9	0.4	11.4	7.9	14.8	11.3	29.9	43.1		
10. Madhya Pradesh	12.1	4.5	26.6	17.5	20.8	11.8	-21.7	-32.4		
11. Maharashtra	9.6	0.9	30.7	21.6	45.4	34.7	47.9	60.7		
12. Odisha	5.5	0.3	21.2	14.0	16.3	9.4	-22.9	-33.0		
13. Punjab	3.8	1.2	6.6	4.2	7.3	4.8	74.6	..	10.6	15.7		
14. Rajasthan	2.6	-2.3	11.9	6.7	24.6	19.3		
15. Tamil Nadu	20.1	13.1	18.2	10.6	25.2	16.1	-9.6	-19.5	38.6	52.6		
16. Telangana	-	-	18.3	14.4	8.0	3.5	-	-	-56.4	-75.6		
17. Uttar Pradesh	3.9	-10.8	5.0	-8.3	6.0	-7.4	28.2	-22.7	20.0	-11.1		
18. West Bengal	7.3	0.6	15.0	8.3	1.5	-5.7	-90.0	..		
II. Special Category												
1. Arunachal Pradesh	-	-0.3	-	-0.3	-	-0.3	-	-4.1	-	-		
2. Assam	0.5	-1.1	1.5	0.1	5.5	4.1		
3. Himachal Pradesh	0.6	-0.1	1.3	0.6	0.5	-0.2	-61.7	..		
4. Jammu and Kashmir	0.2	-0.6	-	-0.9	-	-1.2	-100.0	49.5	-	23.0		
5. Manipur	-	-0.5	-	-0.4	-	-0.4	-	-6.2	-	-0.1		
6. Meghalaya	-	-0.2	0.1	-0.1	0.1	-0.1	..	-65.1	-3.1	8.9		
7. Mizoram	-	-0.2	-	-0.1	0.2	-	..	-21.4		
8. Nagaland	-	-0.2	-	-0.2	0.1	-0.1	-	-21.7		
9. Sikkim	-	-0.2	0.1	-	0.1	-	-56.5	..		
10. Tripura	-	-0.4	-	-0.3	-	-0.3	-19.6	-34.9	-	4.8		
11. Uttarakhand	0.3	-0.2	0.5	0.2	0.9	0.5	43.0	..	80.0	..		
All States	108.7	6.0	222.4	118.0	255.4	144.8	104.6	1,862.6	14.9	22.7		
<i>Memo item:</i>												
1. NCT Delhi	41.6	41.6	12.0	12.0	10.4	10.4	-71.2	-71.2	-13.5	-13.5		
2. Puducherry	0.8	-0.9	0.7	-0.9	1.1	-0.5	-12.2	6.6	55.6	-43.1		

‘-’: Nil/Negligible. ‘..’: Abnormal growth due to low base.

* : Gross loans from centre minus repayment of loans to the centre.

Source : Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

Statement 17: Devolution and Transfer of Resources from the Centre

State	2013-14 (Accounts)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)			Variation (Per cent)					
	Gross	Net*	3	Gross	Net*	4	Gross	Net*	5	Col.4/Col.2		Col.5/Col.3		Col.6/Col.4	
										Gross	Net	Gross	Net	Gross	Net
1	2									7	8	9	10	11	
I. Non-Special Category															
1. Andhra Pradesh	324.6	303.6		376.5	361.9		416.2	404.6		16.0		19.2	10.6		11.8
2. Bihar	479.6	469.7		688.3	678.0		717.1	706.0		43.5		44.4	4.2		4.1
3. Chhattisgarh	126.2	123.1		246.4	243.2		292.5	289.4		95.2		97.7	18.7		19.0
4. Goa	13.6	13.1		17.7	17.1		29.6	29.0		30.5		30.8	67.1		69.5
5. Gujarat	167.5	154.7		280.5	268.3		304.8	292.6		67.5		73.4	8.6		9.1
6. Haryana	78.1	75.3		102.4	100.2		127.8	125.7		31.1		33.1	24.8		25.4
7. Jharkhand	131.1	128.2		251.0	247.8		275.2	272.3		91.4		93.2	9.7		9.9
8. Karnataka	240.6	226.1		372.3	357.5		364.3	348.4		54.7		58.1	-2.1		-2.5
9. Kerala	120.0	112.7		185.6	178.3		245.5	238.3		54.7		58.3	32.3		33.6
10. Madhya Pradesh	357.0	343.0		584.9	568.5		629.3	613.1		63.8		65.7	7.6		7.8
11. Maharashtra	308.4	293.9		513.9	499.4		515.3	498.8		66.7		69.9	0.3		-0.1
12. Odisha	242.3	233.0		388.9	377.3		422.8	411.8		60.5		62.0	8.7		9.1
13. Punjab	82.1	77.8		118.7	114.4		138.0	132.8		44.6		47.2	16.3		16.0
14. Rajasthan	276.8	266.8		446.0	436.0		512.3	502.4		61.1		63.4	14.9		15.2
15. Tamil Nadu	269.9	257.9		403.7	391.2		400.5	386.5		49.6		51.7	-0.8		-1.2
16. Telangana	-	-		333.0	325.2		260.2	248.0		-		-	-21.9		-23.8
17. Uttar Pradesh	855.7	828.8		1,255.6	1,231.0		1,369.3	1,345.7		46.7		48.5	9.1		9.3
18. West Bengal	357.6	342.4		557.0	539.6		643.7	625.8		55.8		57.6	15.6		16.0
II. Special Category															
1. Arunachal Pradesh	49.8	49.5		63.6	63.4		106.4	106.1		27.8		27.9	67.1		67.4
2. Assam	205.6	202.8		337.3	334.7		404.0	401.3		64.1		65.1	19.8		19.9
3. Himachal Pradesh	88.6	87.2		119.4	117.9		157.4	155.9		34.7		35.3	31.8		32.2
4. Jammu and Kashmir	180.0	178.3		249.5	247.6		263.0	260.8		38.6		38.9	5.4		5.3
5. Manipur	65.5	64.6		91.7	90.9		77.7	76.9		40.0		40.7	-15.3		-15.4
6. Meghalaya	47.2	46.8		92.5	92.2		70.7	70.3		96.1		96.9	-23.6		-23.7
7. Mizoram	43.4	43.0		48.1	47.7		66.2	65.7		10.9		11.0	37.4		37.8
8. Nagaland	59.5	59.1		74.1	73.7		82.4	82.0		24.7		24.9	11.1		11.2
9. Sikkim	30.1	29.7		45.8	45.6		39.0	38.8		52.1		53.2	-14.9		-14.9
10. Tripura	63.3	62.6		92.0	91.4		109.0	108.4		45.3		46.1	18.4		18.5
11. Uttarakhand	86.8	86.0		165.5	164.7		143.4	142.4		90.6		91.6	-13.4		-13.5
All States	5,351.0	5,159.7		8,502.0	8,304.8		9,183.4	8,979.6		58.9		61.0	8.0		8.1
<i>Memo item:</i>															
1. NCT Delhi	55.7	27.4		47.1	16.3		38.2	5.9		-15.4		-40.5	-18.9		-64.0
2. Puducherry	12.9	9.4		16.5	13.1		19.1	15.8		27.6		39.4	15.9		20.8

* : Gross devolution and transfers minus repayments of loans to centre and interest payments on loans from centre.

Source : Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

Statement 18: Composition of Outstanding Liabilities
(As at end-March 2014)

State	SDIs	Power Bonds	Com-pen-sation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NCDC	Loans from other institutions	Loans from banks and FIs	Internal Debt	Loans from Centre	Provident Fund	Reserve Fund	Deposit and Advances	Contin-gency Fund	Out-standing Liabilities	
																				2
I. Non-Special Category																				
1. Andhra Pradesh	1,113.7	6.1	-	253.8	-	3.8	0.8	51.7	-	1.5	-36.6	21.2	1,394.8	174.0	135.2	90.0	167.6	0.5	1,962.0	
2. Bihar	312.8	5.2	0.3	197.2	-	0.2	-	40.1	-	1.1	0.1	41.5	556.9	86.6	90.5	34.5	114.2	3.5	886.2	
3. Chhattisgarh	60.8	1.2	-	52.9	-	0.2	-	13.1	-	0.1	-	13.4	128.2	20.1	32.0	28.3	51.7	0.4	260.8	
4. Goa	46.4	-	-	29.2	-	0.1	-	4.5	-	-	1.0	5.6	81.2	9.0	17.3	9.5	15.4	0.3	132.8	
5. Gujarat	870.2	4.1	-	478.4	-	-	-	-	0.7	-	64.4	65.1	1,417.8	78.2	85.5	89.9	211.8	2.0	1,885.2	
6. Haryana	402.8	5.1	-	115.3	-	-	-	15.0	26.7	1.6	15.9	59.3	582.4	23.1	101.2	31.6	55.7	2.0	796.1	
7. Jharkhand	143.1	5.3	-	96.5	-	2.9	0.3	30.2	-	1.0	4.1	35.5	280.4	20.9	15.6	5.9	54.1	1.5	378.4	
8. Karnataka	533.3	-	-	197.3	-	-	-	31.8	-	-1.2	-	33.7	764.3	121.1	180.2	158.9	164.5	0.8	1,389.8	
9. Kerala	601.8	2.9	-	112.8	-	25.0	2.7	20.3	-	1.7	1.4	51.1	768.6	66.6	355.4	18.8	47.0	0.3	1,256.8	
10. Madhya Pradesh	349.8	6.7	-	180.8	-	0.8	0.1	48.4	-	1.5	2.1	52.9	590.1	127.1	111.4	61.5	71.5	2.0	963.6	
11. Maharashtra	1,250.3	2.5	-	767.9	-	9.3	-	37.0	-	4.8	7.6	59.1	2,079.9	88.4	210.5	256.1	457.0	1.4	3,093.3	
12. Odisha	29.2	2.8	-	89.8	-	-	0.2	39.0	-	0.2	0.1	39.5	161.2	71.9	153.5	56.0	59.6	2.5	504.7	
13. Punjab	503.2	1.6	-	213.8	-	-	-	20.2	6.1	3.0	29.2	29.2	753.7	33.3	165.3	35.9	34.5	0.3	1,023.0	
14. Rajasthan	513.8	0.6	-	200.2	-	0.4	0.5	54.2	-	2.2	0.5	57.8	772.4	67.3	292.7	26.0	121.5	2.0	1,281.9	
15. Tamil Nadu	971.8	-	-	240.7	-	7.6	0.6	54.6	1.7	2.3	-0.3	66.5	1,279.0	121.3	140.1	58.3	195.7	1.3	1,795.7	
16. Uttar Pradesh	891.5	14.7	0.4	591.2	-	0.1	0.1	59.7	-	0.5	18.7	79.1	1,576.9	153.6	427.0	359.4	140.4	5.1	2,662.4	
17. West Bengal	1,230.6	4.9	-	788.0	-	-	-	0.3	-	0.5	54.1	55.0	2,078.6	129.6	107.4	84.7	189.6	0.2	2,590.1	
II. Special Category																				
1. Arunachal Pradesh	10.0	0.1	-	6.9	0.6	-	-	3.5	-	0.3	0.4	4.3	21.8	2.8	12.7	1.9	7.8	-	47.1	
2. Assam	94.5	2.1	-	73.7	-	-	0.1	8.8	-	-	-	8.9	179.2	16.8	76.3	36.2	0.6	0.5	309.7	
3. Himachal Pradesh	135.7	0.2	-	57.7	4.6	1.9	-	16.0	-	0.5	4.6	22.9	221.0	10.0	87.4	2.3	18.1	0.1	338.8	
4. Jammu and Kashmir	172.0	4.0	-	36.7	-	16.8	0.1	20.9	-	-	1.4	39.2	251.9	14.6	124.0	20.1	37.6	-	448.2	
5. Manipur	26.2	0.4	-	8.2	-	0.1	-	1.5	-	0.1	0.7	2.3	37.1	4.8	13.1	2.1	13.7	-	70.9	
6. Meghalaya	25.6	-	-	6.3	-	-	-	2.8	-	-	0.4	3.2	35.1	2.3	9.7	2.0	15.7	1.1	65.9	
7. Mizoram	18.4	0.1	-	2.0	-0.2	0.7	-	2.0	-	1.0	3.7	24.0	24.0	3.1	21.6	1.7	11.7	-	62.2	
8. Nagaland	42.9	0.2	-	1.3	3.2	0.4	0.2	2.5	-	0.2	4.7	7.9	55.5	2.3	7.9	1.6	16.2	-	83.5	
9. Sikkim	15.3	0.1	-	1.7	-	1.0	-	2.3	-	-	0.2	3.5	20.6	1.4	6.9	3.1	1.5	-	33.4	
10. Tripura	28.6	0.2	-	12.3	-	1.0	-	5.0	-	0.1	-	6.1	47.2	3.3	27.1	6.5	3.1	0.1	87.4	
11. Uttarakhand	109.3	1.4	-	79.5	-	-	0.1	18.6	0.4	0.1	1.2	20.3	210.5	4.4	50.4	12.2	22.2	3.2	303.1	
All States	10,503.7	72.3	0.8	4,892.3	14.0	72.3	5.8	604.5	35.6	19.1	150.3	887.6	16,370.7	1,458.1	3,058.0	1,495.0	2,299.9	31.0	24,712.6	
Memo item:																				
1. NCT Delhi	-	-	-	292.1	-	-	-	-	-	-	-	-	292.1	33.3	-	-	-	-	-	325.3
2. Puducherry	31.2	-	-	11.6	-	-	-	-	-	-	5.3	5.3	48.2	7.3	4.5	1.2	5.1	-	-	66.3

SDIs: State Development Loans. '-': Nil/Negligible.

Note: 1. For state-wise data series on outstanding liabilities prior to 2013-14, please refer to the earlier issues of 'State Finances: A Study of Budget as well as 'Handbook of Statistics on State Government Finances 2010'.
2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh was not available, the same has been included under 'Loans from Other Institutions'.
3. Minus balance is mainly due to accounting for payments without corresponding credits which are under investigation/reconciliation by CAG.

Source: 1. Comptroller and Auditor General of India, Government of India.
2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget documents of the state governments.

5. Finance Accounts of the Union Government, CGA, Government of India.

Statement 18: Composition of Outstanding Liabilities (Contd.)
(As at end-March 2015)

State	SDLs	Power Bonds	Com-pen-sation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NDCDC	Loans from institutions	Loans from banks and FIs	Internal Debt (2 to 6)+13	Loans from Centre	Provident Fund	Reserve Fund	Deposit and Advances	Contingency Fund	Out-standing Liabilities	
																				20 = 14 to 19
1	2	3	4	5	6	7	8	9	10	11	12	13 = 7 to 12	14 = (2 to 6)+13	15	16	17	18	19	20 = 14 to 19	
I. Non-Special Category																				
1. Andhra Pradesh	1,363.4	2.4	-	260.2	-	3.5	0.8	55.4	-	1.1	-42.9	17.8	1,643.8	191.7	146.7	97.6	204.7	0.5	2,285.0	
2. Bihar	379.5	2.1	0.3	228.7	-	0.2	-	56.6	-	1.7	0.1	58.5	669.0	98.8	92.8	34.5	115.8	3.5	1,014.5	
3. Chhattisgarh	98.9	0.5	-	57.0	-	0.2	-	26.6	-	0.2	-	26.9	183.3	19.1	35.5	29.6	52.0	0.4	319.9	
4. Goa	53.0	-	-	29.0	-	0.1	-	5.0	-	-	-	5.9	88.0	11.0	19.3	9.6	17.2	0.3	145.3	
5. Gujarat	1,004.3	1.6	-	483.2	-	-	-	-	0.5	-	76.9	77.3	1,566.4	78.0	92.3	89.9	244.0	2.0	2,072.7	
6. Haryana	526.5	2.0	-	122.4	-	-	-	18.0	-	1.9	16.2	36.1	687.0	22.9	107.7	32.0	85.4	2.0	937.0	
7. Jharkhand	188.0	2.1	0.3	99.9	-	2.5	0.3	33.5	-	0.9	1.1	28.3	318.6	21.4	15.7	8.8	51.8	3.0	419.3	
8. Karnataka	694.2	-	-	201.7	-	2.5	0.3	33.5	-	-1.3	-0.1	34.9	930.8	127.3	199.5	158.4	163.1	0.8	1,579.8	
9. Kerala	719.6	1.2	-	118.1	-	22.3	2.7	22.3	-	1.9	1.0	50.1	889.0	74.5	382.6	17.9	50.8	0.3	1,415.2	
10. Madhya Pradesh	431.5	2.7	-	192.6	-	0.7	0.1	54.4	-	1.6	1.5	58.4	685.2	144.6	120.4	63.6	74.5	2.0	1,090.2	
11. Maharashtra	1,473.9	1.0	-	759.9	-	7.2	-	39.7	-	3.0	55.9	105.8	2,340.6	110.0	237.4	247.8	522.8	1.4	3,459.9	
12. Odisha	45.6	1.1	-	100.7	-	-	0.2	55.3	-	0.1	0.1	55.7	203.2	85.9	163.5	65.1	74.2	2.5	594.4	
13. Punjab	580.0	0.6	-	223.1	5.9	-	-	19.8	6.1	-	2.5	28.4	838.1	37.5	185.2	39.8	34.0	0.3	1,134.8	
14. Rajasthan	665.3	0.4	-	201.2	-	0.4	0.5	65.0	-	2.0	0.2	68.1	935.0	74.0	321.3	24.9	138.8	5.0	1,484.0	
15. Tamil Nadu	1,203.3	-	-	242.6	-	6.9	0.6	61.9	1.4	3.4	-0.7	73.5	1,519.3	131.9	154.0	59.4	183.7	1.3	2,049.5	
16. Uttar Pradesh	1,079.4	5.9	0.4	654.5	-	0.1	0.1	63.5	-	0.4	68.1	132.2	1,872.4	145.3	471.9	393.5	130.6	3.9	2,977.6	
17. West Bengal	1,415.8	2.0	-	832.8	-	-	-	0.3	-	0.6	51.1	52.1	2,302.7	137.9	116.5	82.7	203.3	0.2	2,843.3	
II. Special Category																				
1. Arunachal Pradesh	12.6	-	-	7.5	2.0	-	-	4.5	-	0.3	-3.8	1.1	23.2	2.6	13.3	2.4	19.5	-	60.9	
2. Assam	116.9	0.9	-	84.5	-	0.1	0.1	11.1	-	-	-	11.2	213.4	16.8	85.5	36.2	2.3	0.5	354.8	
3. Himachal Pradesh	152.0	0.1	-	66.8	4.6	1.4	-	17.4	-	0.6	3.1	22.4	245.8	10.6	96.6	2.3	20.1	0.1	375.4	
4. Jammu and Kashmir	183.2	1.6	-	40.8	-	16.8	0.1	20.9	-	-	1.4	39.2	264.8	13.6	138.1	20.4	37.6	-	474.6	
5. Manipur	29.7	0.2	-	8.1	-	0.1	-	1.6	-	0.1	0.4	2.1	40.0	4.4	13.2	2.1	13.1	-	72.9	
6. Meghalaya	30.0	-	-	7.1	-	-	-	3.0	-	0.2	0.2	3.3	40.5	2.3	11.2	2.0	18.1	1.1	75.1	
7. Mizoram	20.1	-	-	2.2	-0.7	0.2	-	1.9	-	0.1	1.1	3.4	25.1	3.0	22.5	1.7	11.9	-	64.2	
8. Nagaland	47.5	0.1	-	1.4	-3.1	0.3	0.2	2.3	-	0.2	9.8	12.9	58.7	2.2	8.9	1.6	12.0	-	83.5	
9. Sikkim	18.4	-	-	1.9	-	1.0	-	2.7	-	0.2	0.2	3.9	24.3	1.4	7.0	3.5	1.5	-	37.7	
10. Tripura	28.9	0.1	-	13.4	-	0.8	-	6.5	-	0.1	-1.2	6.2	48.6	3.0	30.7	6.5	3.2	0.1	92.2	
11. Uttarakhand	130.2	0.6	0.4	90.9	-	-	0.1	22.8	0.4	0.1	1.1	24.4	246.6	4.6	52.4	12.4	19.9	3.9	339.8	
All States	12,692.0	29.1	1.4	5,132.2	8.8	64.6	5.8	696.2	8.4	18.9	244.2	1,040.0	16,903.4	1,576.1	3,342.0	1,506.2	2,490.6	35.0	27,853.4	
Memo item:																				
1. NCT Delhi	-	-	-	291.7	-	-	-	-	-	-	-	-	291.7	45.3	-	-	-	-	-	337.0
2. Puducherry	35.9	-	-	11.1	-	-	-	0.3	-	-0.2	6.9	7.1	54.1	6.4	4.7	-0.1	5.4	-	-	70.5

SDLs: State Development Loans. '-': Nil/Negligible.

Note: 1. For state-wise data series on outstanding liabilities prior to 2013-14, please refer to the earlier issues of 'State Finances: A Study of Budget as well as 'Handbook of Statistics on State Government Finances 2010'.
2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh was not available, the same has been included under 'Loans from Other Institutions'.

3. The state of Andhra Pradesh includes the liabilities of newly formed state Telangana.

Source: 1. Comptroller and Auditor General of India, Government of India.

2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget documents of the state governments.

5. Finance Accounts of the Union Government, CGA, Government of India.

Statement 18: Composition of Outstanding Liabilities (Concl.d.)
(As at end-March 2016)

State	SDLs	Power Bonds	Com-pen-sation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NCDC	Loans from other institutions	Loans from banks and FIs	Internal Debt (2 to 6)+13	Loans from Centre	Provident Fund	Reserve Fund	Deposit and Advances	Contin-gency Fund	Out-standing Liabilities	
																				1
I. Non-Special Category																				
1. Andhra Pradesh	1,689.3	-	-	245.9	-	2.7	0.8	68.0	-	0.6	-47.6	24.4	1,959.7	201.3	159.2	104.8	203.1	0.5	2,628.5	
2. Bihar	478.0	-	0.3	234.8	-	0.2	-	71.1	-	2.0	0.1	73.4	786.5	119.5	89.2	34.5	117.6	3.5	1,150.8	
3. Chhattisgarh	150.0	-	-	56.9	-	0.1	-	39.6	-	0.3	-	40.0	247.0	18.0	39.0	31.0	52.3	0.4	387.7	
4. Goa	61.9	-	-	28.1	-	0.1	-	5.2	-	-	0.7	6.0	96.0	13.0	20.4	9.7	19.1	0.3	158.6	
5. Gujarat	1,191.8	-	-	474.9	-	-	-	-	0.2	-	87.4	87.6	1,754.4	77.7	99.0	89.9	269.8	2.0	2,292.8	
6. Haryana	687.4	-	-	120.6	-	-	-	20.3	-	1.9	14.8	37.0	845.0	27.6	114.3	32.6	94.0	2.0	1,115.5	
7. Jharkhand	235.6	-	0.3	98.0	-	-	-	30.2	-	1.0	1.8	33.1	366.9	24.7	15.8	11.7	49.4	4.5	473.1	
8. Karnataka	865.2	-	-	191.3	-	2.1	0.3	35.4	-	-1.3	-0.1	36.4	1,092.9	136.8	221.1	158.4	163.1	0.8	1,773.1	
9. Kerala	874.8	-	-	118.0	-	19.5	2.7	24.6	-	1.8	1.4	50.0	1,042.8	85.8	400.6	17.9	54.6	0.3	1,602.0	
10. Madhya Pradesh	544.4	-	-	201.9	-	0.6	0.1	59.7	-	2.2	1.7	64.2	810.5	156.4	126.3	65.3	61.0	2.0	1,221.6	
11. Maharashtra	1,706.3	-	-	739.5	-	5.1	-	41.6	-	1.1	72.2	120.0	2,565.8	144.7	286.9	230.5	594.4	1.4	3,793.6	
12. Odisha	110.1	-	-	98.8	-	-	-	75.4	-	0.1	0.2	75.8	284.7	95.2	171.5	65.2	36.9	2.5	656.2	
13. Punjab	684.5	-	-	219.1	5.9	-	-	22.3	6.1	-	2.0	30.3	939.9	42.3	203.0	34.3	33.4	0.3	1,253.2	
14. Rajasthan	794.3	0.6	-	188.7	-	0.3	0.5	76.5	-	1.7	-	79.0	1,062.6	93.3	352.1	25.2	126.0	5.0	1,664.1	
15. Tamil Nadu	1,483.5	-	-	229.1	-	6.2	0.6	69.3	1.2	4.5	-1.1	80.7	1,793.3	148.0	168.3	70.1	171.5	1.3	2,352.6	
16. Uttar Pradesh	1,266.4	-	0.4	674.4	-	-	0.1	70.5	-	0.4	117.6	188.7	2,129.9	137.9	522.7	381.6	98.7	3.9	3,274.7	
17. West Bengal	1,616.9	-	-	841.9	-	-	-	0.3	-	0.6	58.0	58.9	2,517.7	132.2	126.6	82.0	229.4	0.2	3,088.0	
II. Special Category																				
1. Arunachal Pradesh	14.8	-	-	8.8	3.5	-	-	8.1	-	0.3	-6.8	1.6	28.8	2.3	14.0	4.6	-42.0	-	7.7	
2. Assam	135.2	-	-	91.8	-	-	0.1	15.2	-	-	-0.1	15.2	242.3	20.9	95.7	36.2	4.2	0.5	399.8	
3. Himachal Pradesh	178.5	-	-	64.5	4.6	1.0	-	18.3	-	0.5	2.4	22.2	269.8	10.4	105.6	2.3	20.1	0.1	408.3	
4. Jammu and Kashmir	198.1	-	-	40.8	-	16.8	0.1	20.9	-	-	1.4	39.2	278.0	12.5	152.3	20.9	37.6	-	501.3	
5. Manipur	36.7	-	-	7.6	-	0.1	-	1.6	-	0.1	0.3	2.0	46.3	4.0	13.7	2.1	12.4	-	78.5	
6. Meghalaya	35.3	-	-	7.0	-	-	-	3.3	-	0.1	0.1	3.5	45.7	2.2	13.0	2.0	18.2	1.1	82.1	
7. Mizoram	21.2	-	-	2.1	-0.4	-0.2	-	2.2	-	0.2	1.3	3.5	26.5	3.0	25.2	1.8	12.1	-	68.6	
8. Nagaland	54.0	-	-	1.6	-3.1	0.2	0.2	2.5	-	0.2	9.4	12.5	65.0	2.1	9.7	1.6	3.6	-	81.9	
9. Sikkim	23.3	-	-	2.1	-	1.0	-	2.8	-	0.2	4.0	29.4	29.4	1.4	7.4	3.3	1.5	-	42.9	
10. Tripura	35.8	-	-	12.6	-	0.6	-	7.9	-	0.1	-1.2	7.5	55.9	2.7	36.3	6.5	3.3	0.1	104.9	
11. Uttarakhand	156.7	-	0.4	96.8	-	-	0.1	27.3	0.4	-	1.1	28.8	282.8	5.0	54.5	12.8	22.6	4.2	381.9	
All States	15,329.9	0.6	1.4	5097.9	10.5	56.6	5.8	820.1	7.8	18.2	317.0	1,225.6	21,666.0	1,720.9	3,613.4	1,538.9	2,467.9	36.7	31,043.8	
Memo Item:																				
1. NCT Delhi	-	-	-	274.1	-	-	-	1.1	-	-	-	-	274.1	55.6	-	-	-	-	-	329.7
2. Puducherry	40.4	-	-	11.1	-	-	-	-	-	-0.4	8.4	9.1	60.7	5.8	4.9	-1.6	5.7	-	-	75.6

SDLs: State Development Loans. '-': Nil/Negligible.

Note: 1. For state-wise data series on outstanding liabilities prior to 2013-14, please refer to the earlier issues of 'State Finances: A Study of Budget as well as 'Handbook of Statistics on State Government Finances 2010'.
2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh were not available, the same has been included under 'Loans from Other Institutions'.
3. The state of Andhra Pradesh includes the liabilities of newly formed state Telangana.

Source: 1. Comptroller and Auditor General of India, Government of India.
2. Ministry of Finance, Government of India.
3. Reserve Bank Records.
4. Budget documents of the state governments.
5. Finance Accounts of the Union Government, CGA, Government of India.

Statement 19: Total Outstanding Liabilities of State Governments
(As at end-March)

State	(Amount in ₹ billion)																	
	2000	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015 (RE)	2016 (BE)	
1																		
I. Non-Special Category																		
1. Andhra Pradesh	348.3	418.1	486.4	560.3	652.5	754.2	832.8	904.6	998.7	1,100.5	1,236.8	1,395.1	1,505.5	1,742.6	1,962.0	2,285.0	2,628.5	
2. Bihar	328.7	299.4	341.3	382.5	400.0	431.8	472.9	498.5	528.1	557.8	595.1	635.8	679.6	776.5	886.2	1,014.5	1,150.8	
3. Chhattisgarh	-	69.7	81.2	95.9	108.2	121.3	131.9	140.4	146.5	150.3	162.5	170.4	179.4	214.7	260.8	319.9	387.7	
4. Goa	25.1	28.2	37.5	35.0	38.9	44.2	51.3	58.4	66.4	71.5	84.3	95.6	99.5	112.5	132.8	145.3	158.6	
5. Gujarat	341.9	427.8	479.2	551.7	623.1	713.3	830.2	909.6	1,003.3	1,098.6	1,234.7	1,430.2	1,513.1	1,693.2	1,885.2	2,072.7	2,292.8	
6. Haryana	138.1	146.5	177.3	199.5	224.5	249.0	269.8	293.1	299.1	335.0	410.2	463.0	566.9	675.7	796.1	937.0	1,115.5	
7. Jharkhand	-	84.5	99.8	118.9	100.4	130.9	169.2	190.5	213.4	240.2	269.8	283.0	313.6	350.6	378.4	419.3	473.1	
8. Karnataka	210.5	253.0	313.4	360.2	399.6	443.5	495.9	580.8	605.6	652.2	845.3	934.5	1,060.9	1,126.7	1,389.8	1,579.8	1,773.1	
9. Kerala	222.1	262.6	295.4	343.1	391.5	436.9	478.8	523.2	585.0	670.1	754.5	839.6	948.2	1,099.7	1,256.8	1,415.2	1,602.0	
10. Madhya Pradesh	259.3	221.3	260.4	298.8	379.7	445.9	496.5	527.3	549.1	603.1	679.2	755.4	809.8	894.7	963.6	1,090.2	1,221.6	
11. Maharashtra	588.1	676.0	785.4	899.5	1,068.4	1,245.5	1,462.3	1,607.4	1,620.1	1,866.7	2,034.4	2,306.3	2,458.0	2,820.1	3,093.3	3,459.9	3,793.6	
12. Odisha	206.1	242.2	281.6	308.7	338.5	369.8	407.2	429.4	429.8	439.0	457.2	470.3	478.5	491.8	504.7	594.4	656.2	
13. Punjab	266.1	307.6	357.3	401.2	428.2	470.7	511.4	510.1	557.9	615.3	677.8	747.8	828.6	922.8	1,023.0	1,134.8	1,253.2	
14. Rajasthan	316.8	355.4	416.3	475.3	531.1	599.7	662.4	711.7	771.7	842.4	917.5	994.8	1,066.1	1,186.3	1,281.9	1,484.0	1,664.1	
15. Tamil Nadu	295.7	345.4	390.7	444.7	517.6	559.7	638.5	685.6	738.9	861.5	1,017.1	1,144.7	1,306.3	1,528.1	1,795.7	2,049.5	2,352.6	
16. Uttar Pradesh	779.3	831.0	958.2	1,051.3	1,240.6	1,362.7	1,540.6	1,677.8	1,797.4	1,927.7	2,064.3	2,299.3	2,443.7	2,440.9	2,662.4	2,977.6	3,274.7	
17. West Bengal	440.4	549.3	664.0	783.2	894.7	973.4	1,144.2	1,241.5	1,364.2	1,504.3	1,755.3	1,929.2	2,136.2	2,361.1	2,590.1	2,843.3	3,088.0	
II. Special Category																		
1. Arunachal Pradesh	7.4	7.4	7.9	9.7	17.4	20.7	24.1	23.7	28.4	59.3	31.6	35.1	39.5	42.7	47.1	60.9	7.7	
2. Assam	86.7	102.3	119.9	131.0	156.9	170.4	184.0	194.9	201.9	228.0	256.1	264.6	279.4	296.5	309.7	354.8	399.8	
3. Himachal Pradesh	78.4	87.0	100.6	122.3	143.8	164.8	173.9	181.4	194.8	219.0	237.7	264.2	282.3	294.3	338.8	375.4	408.3	
4. Jammu and Kashmir	77.4	91.0	96.2	105.3	147.3	158.8	184.3	196.7	221.0	250.8	301.2	321.5	367.0	405.2	448.2	474.6	501.3	
5. Manipur	16.1	18.7	18.7	18.9	24.4	32.4	40.6	41.9	45.3	48.8	55.8	62.2	65.0	68.2	70.9	72.9	78.5	
6. Meghalaya	11.2	13.9	15.3	18.2	21.2	24.1	26.1	28.2	32.2	37.0	39.4	43.4	53.7	52.6	65.9	75.1	82.1	
7. Mizoram	11.8	13.8	17.1	19.7	26.1	29.2	31.5	33.5	39.5	41.5	37.8	46.6	49.2	55.2	62.2	64.2	68.6	
8. Nagaland	13.9	16.0	18.8	23.9	23.9	26.4	30.1	32.2	35.8	41.8	55.0	59.0	67.5	74.4	83.5	83.5	81.9	
9. Sikkim	5.9	8.5	9.3	9.9	10.1	11.5	12.9	14.1	17.1	20.2	24.8	24.5	27.9	29.9	33.4	37.7	42.9	
10. Tripura	19.9	23.8	28.2	32.8	40.6	48.5	53.6	46.2	45.4	47.1	54.5	60.9	65.6	76.7	87.4	92.2	104.9	
11. Uttarakhand	-	41.1	50.2	62.7	82.7	101.2	120.2	133.1	146.5	172.2	196.5	212.9	248.5	268.7	303.1	339.8	381.9	
All States	5,095.3	5,941.5	6,907.5	7,864.3	9,031.7	10,140.7	11,477.2	12,415.8	13,283.0	14,702.0	16,486.5	18,289.8	19,939.2	22,102.5	24,712.6	27,853.4	31,043.8	
Memo item:																		
1. NCT Delhi	63.5	79.2	97.8	124.9	141.5	158.4	215.7	255.7	253.4	253.8	265.4	301.4	296.1	292.4	325.3	337.0	329.7	
2. Puducherry	-	-	-	-	13.1	15.5	18.2	21.7	29.2	33.3	39.4	46.1	54.4	51.7	66.3	70.5	75.6	

RE: Revised Estimates. BE: Budget Estimates. -: Not available/Not applicable.
Note: See Explanatory notes on Data Sources and Methodology.
Source: Same as in Statement 18.

Statement 20: Total Outstanding Liabilities – As percentage of GSDP
(As at end-March)

State	(Per cent)																	
	2000	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015 (RE)	2016 (BE)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	
I. Non-Special Category																		
1. Andhra Pradesh	25.5	27.2	29.3	31.6	32.4	33.6	32.5	30.0	27.4	25.8	25.9	23.9	22.5	23.0	22.9	24.0	24.0	
2. Bihar	62.0	49.5	56.1	55.8	57.2	55.5	57.3	49.5	46.5	39.2	36.5	31.2	27.9	26.4	25.8	25.2	25.3	
3. Chhattisgarh	–	24.5	25.0	26.9	25.4	25.4	24.7	21.0	18.3	15.5	16.4	14.3	12.4	13.0	14.0	15.2	15.5	
4. Goa	35.8	37.7	47.7	39.1	37.7	34.7	35.8	35.4	33.9	28.1	28.9	28.4	23.0	26.5	27.2	28.9	30.6	
5. Gujarat	28.9	35.8	36.1	36.3	34.5	35.1	33.9	32.1	30.5	29.9	28.6	27.4	25.3	25.7	24.6	24.2	23.3	
6. Haryana	26.3	24.6	26.4	26.9	26.5	26.0	24.8	22.8	19.7	18.4	18.3	17.8	19.0	19.8	20.5	21.5	21.3	
7. Jharkhand	–	22.6	24.4	26.9	20.3	21.9	27.8	28.5	25.4	27.4	26.8	22.2	23.1	23.1	21.9	21.2	20.9	
8. Karnataka	19.5	21.9	26.0	27.9	28.6	26.6	25.3	25.6	22.4	21.0	25.0	22.8	23.3	21.6	22.6	22.5	24.1	
9. Kerala	29.7	33.4	35.0	36.5	37.4	36.6	35.0	34.0	33.4	33.0	32.5	31.8	30.3	31.6	31.7	28.5	28.1	
10. Madhya Pradesh	30.6	26.4	28.4	32.5	34.9	39.5	39.9	36.5	34.0	30.6	29.8	28.7	26.5	24.8	22.2	21.5	20.3	
11. Maharashtra	22.1	24.9	26.7	27.9	29.2	30.0	30.0	27.5	23.7	24.8	23.8	22.0	21.0	21.3	20.5	20.5	20.1	
12. Odisha	44.2	51.5	55.5	57.3	51.2	47.6	47.9	42.2	33.2	29.6	28.1	23.8	21.7	19.6	18.5	19.1	18.8	
13. Punjab	39.5	41.1	44.8	48.7	47.4	48.6	47.1	40.1	36.6	35.4	34.3	33.1	32.3	32.4	32.2	32.4	31.4	
14. Rajasthan	35.2	39.6	41.6	49.3	43.7	46.9	46.6	41.6	39.6	36.5	34.5	29.4	25.7	25.2	24.8	25.8	26.0	
15. Tamil Nadu	20.4	21.7	24.3	26.0	27.3	25.6	24.8	22.1	21.1	21.5	21.2	19.6	19.6	20.5	21.0	21.0	21.2	
16. Uttar Pradesh	42.4	43.7	48.0	48.5	52.1	52.2	52.5	49.9	46.9	43.3	39.4	38.3	35.6	31.3	30.9	30.5	30.1	
17. West Bengal	32.7	38.4	42.4	46.8	47.5	46.7	49.7	47.4	45.6	44.0	44.0	41.9	40.4	39.1	36.7	35.5	32.9	
II. Special Category																		
1. Arunachal Pradesh	37.3	33.8	30.7	38.1	60.0	59.3	64.2	57.7	59.0	104.2	42.3	38.9	36.6	36.1	34.8	39.1	4.3	
2. Assam	24.5	27.3	30.8	29.7	32.6	31.9	31.0	30.1	28.4	28.1	26.7	23.5	22.2	21.4	19.4	19.3	20.1	
3. Himachal Pradesh	53.2	53.2	56.2	62.0	66.5	68.5	64.1	59.9	57.4	52.8	49.3	46.0	43.5	39.9	41.0	40.3	38.8	
4. Jammu and Kashmir	43.9	48.4	47.4	46.0	59.0	58.1	61.6	59.2	59.6	59.3	62.3	55.4	53.8	52.7	51.2	54.0	52.3	
5. Manipur	44.1	53.5	49.4	48.0	54.7	63.1	71.0	68.2	66.8	66.0	67.6	68.0	58.7	53.7	49.5	44.6	41.9	
6. Meghalaya	27.6	31.0	30.2	33.8	35.6	36.7	35.9	32.7	33.1	31.9	31.0	29.8	31.2	27.7	30.0	29.6	28.5	
7. Mizoram	69.6	72.5	80.5	83.1	102.6	108.9	106.2	101.9	103.5	90.6	71.8	73.0	71.3	66.1	60.4	51.4	48.3	
8. Nagaland	43.6	41.5	41.7	47.0	43.7	45.2	45.6	44.4	44.3	44.3	52.2	50.2	48.7	47.5	47.1	41.5	34.7	
9. Sikkim	60.9	77.4	75.3	71.4	65.0	66.1	64.7	65.2	68.0	62.5	40.5	33.1	31.3	28.5	27.0	25.6	24.7	
10. Tripura	38.2	40.4	41.2	45.4	50.1	54.5	54.5	42.4	38.5	34.7	35.4	34.1	32.8	33.8	32.6	30.0	29.6	
11. Uttarakhand	–	27.1	30.3	32.5	38.7	40.8	40.1	36.2	31.9	30.7	27.8	25.4	25.4	24.8	24.7	24.5	24.4	
All States	25.2	27.3	29.3	31.0	31.8	31.3	31.1	28.9	26.6	26.1	25.5	23.5	22.8	22.2	21.9	22.3	22.0	
Memo item:																		
1. NCT Delhi	10.5	12.1	13.8	16.1	16.3	15.8	18.7	18.9	16.0	13.4	12.2	11.9	10.3	8.7	8.3	7.5	6.3	
2. Puducherry	–	–	–	–	21.7	26.9	22.8	26.0	31.6	33.1	32.0	35.2	37.1	30.8	31.5	27.3	24.2	

RE: Revised Estimates. BE: Budget Estimates. –: Not available/Not applicable.

Note: See Explanatory notes on Data Sources and Methodology.

Source: Same as in Statement 18.

Statement 21: Market Borrowings of State Governments

(₹ Billion)

State	2013-14			2014-15			2015-16			
	Gross Allocation	Repayments	Net Allocation	Amount Raised	Gross Allocation	Repayments	Net Allocation	Amount Raised	Repayments	Amount Raised
1	2	3	4	5	6	7	8	9	10	11
I. Non-Special Category										
1. Andhra Pradesh	276.2	27.3	248.9	144.1	179.9	27.6	152.3	180.0	15.6	140.5
2. Bihar	80.3	11.5	68.7	35.0	97.3	14.3	83.0	81.0	12.7	60.0
3. Chhattisgarh	33.4	1.6	31.9	23.0	45.0	3.9	41.1	42.0	1.8	37.0
4. Goa	11.9	1.1	10.8	8.0	9.4	1.3	8.0	8.0	1.2	10.5
5. Gujarat	221.6	22.8	198.8	90.7	202.9	15.1	187.8	149.2	15.3	162.6
6. Haryana	115.4	8.2	107.2	67.0	139.5	8.3	131.2	132.0	9.3	141.0
7. Jharkhand	46.3	4.1	42.2	13.0	53.3	4.6	48.7	49.5	5.9	35.0
8. Karnataka	157.2	15.9	141.3	98.0	191.4	24.1	167.3	185.0	12.7	141.9
9. Kerala	111.9	14.3	97.6	97.0	132.3	14.2	118.1	132.0	17.9	130.0
10. Madhya Pradesh	107.7	14.3	93.4	30.0	111.5	21.3	90.2	103.0	15.1	135.0
11. Maharashtra	236.7	43.9	192.8	187.0	250.8	27.2	223.6	250.8	31.1	290.0
12. Odisha	48.4	8.8	39.6	-	60.9	13.6	47.3	30.0	9.1	34.7
13. Punjab	98.1	17.4	80.7	73.0	106.3	12.7	93.6	89.5	4.0	92.0
14. Rajasthan	122.4	16.2	106.2	80.0	136.2	23.0	113.2	123.0	14.9	125.0
15. Tamil Nadu	233.9	20.7	213.2	180.0	269.1	24.1	245.0	255.5	9.4	270.3
16. Telangana	-	-	-	-	121.1	-	121.1	82.0	11.2	133.5
17. Uttar Pradesh	194.4	29.5	164.9	70.0	195.8	34.2	161.5	175.0	41.0	260.0
18. West Bengal	258.4	36.8	221.6	158.0	244.8	36.6	208.2	219.0	30.5	180.0
II. Special Category										
1. Arunachal Pradesh	2.9	0.3	2.6	1.0	3.4	0.2	3.2	3.1	0.7	1.3
2. Assam	30.5	5.0	25.5	-	31.7	7.1	24.5	29.5	8.7	28.0
3. Himachal Pradesh	28.1	6.1	22.0	18.7	28.5	7.1	21.4	23.5	7.9	24.5
4. Jammu and Kashmir	28.9	3.9	25.0	15.0	19.7	2.8	16.8	14.0	3.5	19.0
5. Manipur	4.2	0.5	3.7	2.0	6.4	1.1	5.3	4.6	1.9	5.0
6. Meghalaya	4.2	0.5	3.7	2.6	5.0	1.0	3.9	5.5	1.7	6.1
7. Mizoram	3.0	0.3	2.7	2.1	2.8	0.5	2.3	2.3	0.9	2.0
8. Nagaland	5.6	1.2	4.4	3.9	6.2	1.4	4.8	6.0	3.0	5.5
9. Sikkim	2.6	0.2	2.5	1.8	3.4	0.2	3.1	3.3	0.5	4.5
10. Tripura	8.0	0.8	7.3	2.0	6.7	1.2	5.5	1.5	1.9	5.0
11. Uttarakhand	33.7	7.6	26.1	5.0	33.0	5.1	27.9	24.0	6.9	29.0
Total	2,506.1	320.8	2,185.3	1,407.9	2,693.9	333.8	2,360.1	2,403.7	296.5	2,513.4
<i>Memo item:</i> UT of Puducherry	-	-	-	2.7	4.5	-	4.5	4.7	-	4.5

Note: 1) Ministry of Finance, Government of India has discontinued to provide gross/net allocation figures and therefore data pertaining to these items are not available for 2015-16.

2) Data for the item 'Repayment' and 'Amount Raised' is up to February 10, 2016 for 2015-16.

Source: Reserve Bank records.

Statements

Statement 22: State Government Market Loans

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
ANDHRA PRADESH		
Loans bearing interest		
1	5.85% Andhra Pradesh 2015	1.5
2	6.20% Andhra Pradesh 2015	2.7
3	7.39% Andhra Pradesh Government Stock 2015	2.8
4	7.77% Andhra Pradesh S.D.L. 2015	4.6
5	7.34% Andhra Pradesh Government Stock 2015	2.2
6	7.32% Andhra Pradesh Government Stock 2016	1.8
7	7.74% Andhra Pradesh Government Stock 2016	2.3
8	7.89% Andhra Pradesh Government Stock 2016	2.9
9	7.93% Andhra Pradesh Government Stock 2016	2.4
10	8.65% Andhra Pradesh Government Stock 2016	4.3
11	5.90% Andhra Pradesh Government Stock 2017	1.8
12	7.17% Andhra Pradesh Government Stock 2017	0.3
13	7.99% Andhra Pradesh Government Stock 2017	1.7
14	8.00% Andhra Pradesh Government Stock 2017	3.5
15	8.17% Andhra Pradesh Government Stock 2017	2.2
16	8.40% Andhra Pradesh Government Stock 2017 (Loan Code No.07230)	2.3
17	8.40% Andhra Pradesh Government Stock 2017 (Loan Code No.07267)	4.4
18	8.45% Andhra Pradesh Government Stock 2017	3.5
19	8.48% Andhra Pradesh Government Stock 2017	2.9
20	7.10% Andhra Pradesh Government Stock 2018	8.7
21	7.92% Andhra Pradesh Government Stock 2018	2.9
22	7.98% Andhra Pradesh Government Stock 2018	4.7
23	8.11% Andhra Pradesh S. D. L. 2018	5.8
24	8.25% Andhra Pradesh S. D. L. 2018	5.8
25	8.41% Andhra Pradesh S. D. L. 2018	5.8
26	8.45% Andhra Pradesh S. D. L. 2018	8.7
27	9.40% Andhra Pradesh S. D. L. 2018	2.9
28	9.89% Andhra Pradesh S. D. L. 2018	5.8
29	5.80% Andhra Pradesh Government Stock 2019	5.8
30	7.13% Andhra Pradesh Government Stock 2019	9.5
31	7.45% Andhra Pradesh Government Stock 2019	7.1
32	8.09% Andhra Pradesh Government Stock 2019	1.0
33	8.59% Andhra Pradesh Government Stock 2019	11.2
34	7.11% Andhra Pradesh Government Stock 2019	9.3
35	7.45% Andhra Pradesh Government Stock 2019	5.8
36	7.50% Andhra Pradesh Government Stock 2019	5.8
37	7.83% Andhra Pradesh Government Stock 2019	5.8
38	7.85% Andhra Pradesh Government Stock 2019	5.8
39	7.93% Andhra Pradesh Government Stock 2019	5.8
40	8.10% Andhra Pradesh Government Stock 2019 (Loan Code No.09331)	8.2
41	8.19% Andhra Pradesh Government Stock 2019	11.7
42	8.10% Andhra Pradesh Government Stock 2019 (Loan Code No.09351)	5.8
43	8.22% Andhra Pradesh Government Stock 2019	5.8
44	8.26% Andhra Pradesh Government Stock 2019	2.9
45	8.25% Andhra Pradesh Government Stock 2020	2.9
46	8.48% Andhra Pradesh Government Stock 2020	5.8
47	8.39% Andhra Pradesh Government Stock 2020	8.1
48	8.07% Andhra Pradesh Government Stock 2020	5.8
49	8.49% Andhra Pradesh Government Stock 2020	2.9

Sr. No.	Particulars	Balance as at end-March 2015
50	8.57% Andhra Pradesh Government Stock 2020	8.7
51	8.11% Andhra Pradesh Government Stock 2020	5.8
52	8.18% Andhra Pradesh Government Stock 2020	5.8
53	8.37% Andhra Pradesh Government Stock 2020	5.8
54	8.42% Andhra Pradesh Government Stock 2020	5.8
55	8.52% Andhra Pradesh Government Stock 2020	2.9
56	8.39% Andhra Pradesh Government Stock 2020	5.8
57	8.35% Andhra Pradesh Government Stock 2020	2.9
58	8.53% Andhra Pradesh Government Stock 2021	5.8
59	8.51% Andhra Pradesh Government Stock 2021	8.5
60	8.37% Andhra Pradesh Government Stock 2021	3.2
61	8.47% Andhra Pradesh Government Stock 2021	7.0
62	8.67% Andhra Pradesh Government Stock 2021	5.8
63	8.60% Andhra Pradesh Government Stock 2021	5.8
64	8.66% Andhra Pradesh Government Stock 2021	10.5
65	8.56% Andhra Pradesh Government Stock 2021	11.7
66	8.63% Andhra Pradesh Government Stock 2021	11.7
67	8.90% Andhra Pradesh Government Stock 2021	9.5
68	9.04% Andhra Pradesh Government Stock 2021	2.2
69	9.17% Andhra Pradesh Government Stock 2021	5.8
70	9.25% Andhra Pradesh Government Stock 2021	2.9
71	8.72% Andhra Pradesh Government Stock 2022	5.8
72	8.71% Andhra Pradesh Government Stock 2022	5.8
73	8.97% Andhra Pradesh Government Stock 2022	5.8
74	9.20% Andhra Pradesh Government Stock 2022	8.7
75	9.14% Andhra Pradesh Government Stock 2022	4.4
76	9.12% Andhra Pradesh Government Stock 2022	5.8
77	8.86% Andhra Pradesh Government Stock 2022	4.4
78	8.89% Andhra Pradesh Government Stock 2022	4.4
79	8.90% Andhra Pradesh Government Stock 2022	4.4
80	8.84% Andhra Pradesh Government Stock 2022	4.4
81	8.90% Andhra Pradesh Government Stock 2022	4.4
82	8.90% Andhra Pradesh Government Stock 2022	4.4
83	8.91% Andhra Pradesh Government Stock 2022	4.4
84	8.89% Andhra Pradesh Government Stock 2022	4.4
85	8.86% Andhra Pradesh Government Stock 2022	4.4
86	8.80% Andhra Pradesh Government Stock 2022	4.4
87	8.85% Andhra Pradesh Government Stock 2022	4.4
88	8.91% Andhra Pradesh Government Stock 2022	4.4
89	8.91% Andhra Pradesh Government Stock 2022	4.4
90	8.59% Andhra Pradesh Government Stock 2023 (13210)	11.7
91	8.72% Andhra Pradesh Government Stock 2023	14.6
92	8.59% Andhra Pradesh Government Stock 2023 (13228)	2.9
93	8.64% Andhra Pradesh Government Stock 2023	11.7
94	8.25% Andhra Pradesh Government Stock 2023	5.8
95	7.57% Andhra Pradesh Government Stock 2023	5.8
96	9.84% Andhra Pradesh Government Stock 2023 (Loan Code 9001 524 065)	5.8
97	9.71% Andhra Pradesh Government Stock 2023	10.5
98	9.77% Andhra Pradesh Government Stock 2023	5.8
99	9.55% Andhra Pradesh Government Stock 2023	10.9
100	9.84% Andhra Pradesh Government Stock 2023 (Loan Code 9001 524 106)	4.6

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
101	9.38% Andhra Pradesh Government Stock 2023	7.1
102	9.39% Andhra Pradesh Government Stock 2023	5.9
103	9.52% Andhra Pradesh Government Stock 2023	10.7
104	9.38% Andhra Pradesh Government Stock 2024	11.1
105	9.26% Andhra Pradesh Government Stock 2024	8.7
106	9.40% Andhra Pradesh Government Stock 2024	5.3
107	9.63% Andhra Pradesh Government Stock 2024	8.6
108	9.84% Andhra Pradesh Government Stock 2024	6.5
109	9.71% Andhra Pradesh Government Stock 2024	10.2
110	9.48% Andhra Pradesh Government Stock 2024	7.3
111	9.40% Andhra Pradesh S. D. L. 2024	11.7
112	9.21% Andhra Pradesh S. D. L. 2024	17.5
113	9.18% Andhra Pradesh S. D. L. 2024	11.7
114	9.08% Andhra Pradesh S. D. L. 2024	20.0
115	8.96% Andhra Pradesh S. D. L. 2024	10.0
116	8.88% Andhra Pradesh S. D. L. 2024	20.0
117	8.46% Andhra Pradesh S. D. L. 2024	20.0
118	8.26% Andhra Pradesh S. D. L. 2024	10.0
119	8.09% Andhra Pradesh S. D. L. 2025	10.0
120	8.06% Andhra Pradesh S. D. L. 2025	10.0
121	8.10% Andhra Pradesh S. D. L. 2025	10.0
	TOTAL [A]	784.4
Power Bonds		
1	8.50% Andhra Pradesh Power Bonds April 2015 (03656)	—
2	8.50% Andhra Pradesh Power Bonds October 2015 (03671)	0.7
3	8.50% Andhra Pradesh Power Bonds April 2016 (03686)	0.7
	TOTAL [B]	1.4
	TOTAL [A+B]	785.8
Special Bonds		
1	8.50% Andhra Pradesh Special Bond 2029	9.8
2	8.49% Andhra Pradesh Special Bond 2029	5.3
	TOTAL [C]	15.0
	TOTAL [A+B+C]	800.8
Compensation Bonds		
1	5% Urban Land Ceiling Andhra Pradesh Bonds 1976	—
	TOTAL [C]	—
	TOTAL [A+B+C+D]	800.8
Loans Not Bearing Interest		
1	8.25% Andhra Pradesh S. D. L. 1995	—
2	7.50% Andhra Pradesh S. D. L. 1997	—
3	9.75% Andhra Pradesh S. D. L. 1998	—
4	9.00% Andhra Pradesh S. D. L. 1999	—
5	11.00% Andhra Pradesh S. D. L. 2001	—
6	11.00% Andhra Pradesh S. D. L. 2002	—
7	12.50% Andhra Pradesh S. D. L. 2004	—
8	14.00% Andhra Pradesh S. D. L. 2005	—
9	13.00% Andhra Pradesh S. D. L. 2007	—
10	13.05% Andhra Pradesh S. D. L. 2007	—
11	11.50% Andhra Pradesh S. D. L. 2008	—
12	12.25% Andhra Pradesh S. D. L. 2009	—
13	11.50% Andhra Pradesh S. D. L. 2009	—
14	11.85% Andhra Pradesh S. D. L. 2009	—

Sr. No.	Particulars	Balance as at end-March 2015
15	10.52% Andhra Pradesh S. D. L. 2010	—
16	11.50% Andhra Pradesh S. D. L. 2010	—
17	11.50% Andhra Pradesh S. D. L. 2011	—
18	12.00% Andhra Pradesh S. D. L. 2011	—
19	6.95% Andhra Pradesh S. D. L. 2013	—
20	7.02% Andhra Pradesh S. D. L. 2015	—
	TOTAL [E]	—
	Total Debt [A+B+C+D+E]	800.8
ARUNACHAL PRADESH		
Loans bearing interest		
1	6.20% Arunachal Pradesh S.D.L. 2015	0.1
2	5.85% Arunachal Pradesh S.D.L. 2015	0.1
3	7.39% Arunachal Pradesh S.D.L. 2015	0.1
4	7.53% Arunachal Pradesh S.D.L. 2015	0.1
5	7.77% Arunachal Pradesh S.D.L. 2015	0.1
6	7.61% Arunachal Pradesh S.D.L. 2016	0.2
7	8.00% Arunachal Pradesh Government Stock 2016	0.1
8	8.04% Arunachal Pradesh Government Stock 2016	0.5
9	8.10% Arunachal Pradesh Government Stock 2017	0.5
10	5.90% Arunachal Pradesh S.D.L. 2017	0.6
11	8.42% Arunachal Pradesh Government Stock 2017	0.5
12	8.48% Arunachal Pradesh Government Stock 2017	0.2
13	8.00% Arunachal Pradesh Government Stock 2018	1.1
14	8.46% Arunachal Pradesh Government Stock 2018	0.1
15	8.47% Arunachal Pradesh Government Stock 2019	0.3
16	8.29% Arunachal Pradesh Government Stock 2020	0.8
17	9.02% Arunachal Pradesh Government Stock 2022	0.3
18	8.80% Arunachal Pradesh Government Stock 2022	0.2
19	8.85% Arunachal Pradesh Government Stock 2022	0.5
20	8.61% Arunachal Pradesh Government Stock 2023	1.0
21	9.30% Arunachal Pradesh Government Stock 2023	1.0
22	9.77% Arunachal Pradesh Government Stock 2024	0.8
23	9.45% Arunachal Pradesh Government Stock 2024	0.5
24	9.39% Arunachal Pradesh S. D. L. 2024	1.0
25	9.24% Arunachal Pradesh S. D. L. 2024	0.5
26	8.20% Arunachal Pradesh S. D. L. 2024	0.8
27	8.09% Arunachal Pradesh S. D. L. 2025	0.8
	TOTAL [A]	12.6
Power Bonds		
1	8.50% Arunachal Pradesh Govt Power Bonds April 2015 [03908]	—
2	8.50% Arunachal Pradesh Govt Power Bonds Oct 2015 [03919]	—
3	8.50% Arunachal Pradesh Govt Power Bonds April 2016 [03930]	—
	TOTAL [B]	—
	TOTAL [A+B]	12.7
Loans Not Bearing Interest		
1	5.85% Arunachal Pradesh S. D. L. 2015 [II series]	—
	TOTAL [C]	—
	TOTAL [A+B+C]	12.7
ASSAM		
Loans bearing interest		
1	6.20% Assam S. D. L. 2015	1.3
2	5.85% Assam S. D. L. 2015	1.6
3	7.39% Assam S. D. L. 2015	1.5

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
4	7.50% Assam Government Stock 2015	2.1
5	7.77% Assam S. D. L. 2015	2.2
6	7.65% Assam Government Stock 2016	2.0
7	7.75% Assam Government Stock 2016	1.0
8	7.89% Assam Government Stock 2016	1.7
9	7.95% Assam Government Stock 2016	2.6
10	8.11% Assam Government Stock 2016	2.2
11	5.90% Assam S. D. L. 2017	2.1
12	7.17% Assam S. D. L. 2017	0.3
13	8.20% Assam Government Stock 2017 (07208)	2.1
14	8.20% Assam Government Stock 2017 (07254)	1.2
15	8.40% Assam Government Stock 2017 (07281)	2.0
16	8.52% Assam Government Stock 2017	4.0
17	7.97% Assam Government Stock 2018	2.5
18	8.89% Assam Government Stock 2019	19.1
19	8.43% Assam Government Stock 2019	6.0
20	8.40% Assam Government Stock 2020	9.6
21	8.53% Assam Government Stock 2020	9.5
22	8.48% Assam Government Stock 2021	8.0
23	8.95% Assam Government Stock 2022	3.0
24	8.84% Assam Government Stock 2024	4.5
25	8.07% Assam Government Stock 2025	10.0
26	8.12% Assam Government Stock 2025	15.0
	TOTAL[A]	116.9
Compensation Bonds		
1	2.5% Assam State Acquisition of Zamindaris Act 1951 Compensation Bonds	–
	TOTAL[B]	–
	TOTAL [A+B]	116.9
Power Bonds		
1	8.50% Government of Assam Power Bonds 2015 [03657]	–
2	8.50% Government of Assam Power Bonds 2015 [03672]	0.4
3	8.50% Government of Assam Power Bonds 2016 [03687]	0.4
	TOTAL [C]	0.9
	TOTAL [A+B+C]	117.8
Loans Not Bearing Interest		
1	7.00% Assam S. D. L. 1993	–
2	7.50% Assam S. D. L. 1997	–
3	12.50% Assam S. D. L. 2004	–
4	13.00% Assam S. D. L. 2007	–
5	7.02% Assam S. D. L. 2015	–
	TOTAL [D]	–
	TOTAL [A+B+C+D]	117.8
BIHAR		
Loans Bearing Interest (Subsequent to reorganisation)		
1	5.85% Bihar S. D. L. 2015	2.0
2	6.20% Bihar S. D. L. 2015	3.4
3	7.77% Bihar S. D. L. 2015	4.9
4	7.39% Bihar S. D. L. 2015	2.3
5	5.90% Bihar S. D. L. 2017	5.7
6	7.17% Bihar S. D. L. 2017	3.3
7	8.25% Bihar S. D. L. 2018	10.9
8	6.45% Bihar Government Stock 2018	7.5

Sr. No.	Particulars	Balance as at end-March 2015
9	7.10% Bihar Government Stock 2019	7.3
10	8.78% Bihar Government Stock 2019	11.4
11	8.45% Bihar Government Stock 2019	7.8
12	7.89% Bihar Government Stock 2019	10.0
13	8.49% Bihar Government Stock 2019	7.9
14	8.25% Bihar Government Stock 2019	6.0
15	8.35% Bihar Government Stock 2019	6.1
16	8.53% Bihar Government Stock 2020	10.0
17	8.55% Bihar Government Stock 2021	10.0
18	8.38% Bihar Government Stock 2021	6.0
19	8.89% Bihar Government Stock 2021	10.0
20	8.80% Bihar Government Stock 2021	7.2
21	8.72% Bihar Government Stock 2022	12.8
22	8.99% Bihar Government Stock 2022	5.0
23	9.03% Bihar Government Stock 2022	5.0
24	9.16% Bihar Government Stock 2022	7.5
25	8.89% Bihar Government Stock 2022	10.0
26	8.97% Bihar Government Stock 2022	12.5
27	8.99% Bihar Government Stock 2022	10.0
28	8.68% Bihar Government Stock 2023	13.0
29	8.69% Bihar Government Stock 2023	5.0
30	8.62% Bihar Government Stock 2023	2.0
31	8.64% Bihar Government Stock 2023	11.0
32	9.39% Bihar Government Stock 2023	15.0
33	9.40% Bihar Government Stock 2023	10.0
34	9.52% Bihar S. D. L. 2023	10.0
35	9.29% Bihar S. D. L. 2024	10.0
36	9.64% Bihar S. D. L. 2024	10.0
37	9.84% Bihar S. D. L. 2024	10.0
38	8.73% Bihar S. D. L. 2024	10.0
39	8.45% Bihar S. D. L. 2024	10.0
40	8.17% Bihar S. D. L. 2024	10.0
41	8.25% Bihar S. D. L. 2024	15.0
42	8.15% Bihar S. D. L. 2025	15.0
43	8.08% Bihar S. D. L. 2025	15.0
44	8.06% Bihar S. D. L. 2025	6.0
	TOTAL [A]	379.5
8.50% Government of Bihar Power Bonds		
1	8.50% Government of Bihar Power Bond APRIL 2015(03909)	–
2	8.50% Government of Bihar Power Bond OCT 2015(03920)	1.0
3	8.50% Government of Bihar Power Bond APRIL 2016(03931)	1.0
	TOTAL [B]	2.1
	TOTAL [A+B]	381.6
Compensation Bonds		
1	2.50% Bihar Zamindari Abolition Compensation Bond	0.3
	TOTAL	0.3
	TOTAL [A+B+C]	381.8
Loans not Bearing Interest (Prior to reorganisation)		
1	6.75% Bihar S. D. L. 1992	–
2	7.00% Bihar S. D. L. 1993	–
3	7.50% Bihar S. D. L. 1997	–
4	9.75% Bihar S. D. L. 1998	–
5	9.00% Bihar S. D. L. 1999	–

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
6	8.75% Bihar S. D. L. 2000	—
7	11.00% Bihar S. D. L. 2001	—
8	11.00% Bihar S. D. L. 2002	—
9	13.50% Bihar S. D. L. 2003	—
10	14.00% Bihar S. D. L. 2005	—
11	13.00% Bihar S. D. L. 2007	—
12	11.50% Bihar S. D. L. 2009	—
13	11.50% Bihar S. D. L. 2010	—
14	11.50% Bihar S. D. L. 2011	—
15	12.00% Bihar S. D. L. 2011	—
	TOTAL [D]	—
	TOTAL [A+B+C+D]	381.8
Loans not Bearing Interest (Subsequent to reorganisation)		
1	5.85% Bihar S. D. L. 2015 (II SR)	—
2	7.02% Bihar S. D. L. 2015	—
	TOTAL [E]	—
	TOTAL DEBT [A+B+C+D+E]	381.8
CHHATISGARH**		
Loans Bearing Interest (Subsequent to reorganisation)		
1	6.20% Chhatisgarh S. D. L. 2015	0.8
2	5.85% Chhatisgarh S. D. L. 2015	1.0
3	5.90% Chhatisgarh S. D. L. 2017	3.0
4	8.25% Chhatisgarh S. D. L. 2019	7.0
5	8.65% Chhatisgarh S. D. L. 2023	15.0
6	8.12% Chhatisgarh Government Stock 2023	8.0
7	8.02% Chhatisgarh Government Stock 2023	7.0
8	9.30% Chhatisgarh Government Stock 2023	8.0
9	9.60% Chhatisgarh S. D. L. 2024	7.0
10	9.22% Chhatisgarh S. D. L. 2024	5.0
11	8.98% Chhatisgarh S. D. L. 2024	2.5
12	9.03% Chhatisgarh S. D. L. 2024	7.5
13	8.85% Chhatisgarh S. D. L. 2024	7.0
14	8.08% Chhatisgarh S. D. L. 2025	7.0
15	8.06% Chhatisgarh S. D. L. 2025	8.0
16	8.02% Chhatisgarh S. D. L. 2025	5.0
	TOTAL [A]	98.9
Power Bonds		
1	8.50% Chhatisgarh Power Bonds April 2015 [03910]	—
2	8.50% Chhatisgarh Power Bonds October 2015 [03921]	0.2
3	8.50% Chhatisgarh Power Bonds April 2016 [03932]	0.2
	TOTAL [B]	0.5
Compensation Bonds		
1	5% Urban Land ceiling (Madhya Pradesh) Bonds	—
	TOTAL [B]	—
	TOTAL [A+B+C]	99.3
Loans Not Bearing Interest (Prior to reorganisation)		
1	6.75% Madhya Pradesh S. D. L. 1992	—
2	7.00% Madhya Pradesh S. D. L. 1993	—
3	7.50% Madhya Pradesh S. D. L. 1997	—
4	9.75% Madhya Pradesh S. D. L. 1998	—
5	9.00% Madhya Pradesh S. D. L. 1999	—
6	8.75% Madhya Pradesh S. D. L. 2000	—
7	11.00% Madhya Pradesh S. D. L. 2001	—

Sr. No.	Particulars	Balance as at end-March 2015
8	13.50% Madhya Pradesh S. D. L. 2003	—
9	14.00% Madhya Pradesh S. D. L. 2005	—
10	13.75% Madhya Pradesh S. D. L. 2007	—
11	13.00% Madhya Pradesh S. D. L. 2007	—
12	11.50% Madhya Pradesh S. D. L. 2008	—
13	11.50% Madhya Pradesh S. D. L. 2009	—
14	11.00% Madhya Pradesh S. D. L. 2010	—
15	11.50% Madhya Pradesh S. D. L. 2011	—
16	12.00% Madhya Pradesh S. D. L. 2011	—
	TOTAL [D]	—
	TOTAL [A+B+C+D]	99.3
GOA		
Loans bearing interest		
1	5.85% Goa S. D. L. 2015	0.6
2	6.20% Goa S. D. L. 2015	0.2
3	7.77% Goa S. D. L. 2015	0.3
4	7.65% Goa Government Stock 2016	0.5
5	5.90% Goa S. D. L. 2017	0.5
6	7.99% Goa Government Stock 2017	1.0
7	8.40% Goa Government Stock 2017	1.5
8	8.23% Goa Government Stock 2018	2.0
9	8.35% Goa Government Stock 2018	2.5
10	7.24% Goa Government Stock 2019	2.0
11	7.83% Goa Government Stock 2019	1.0
12	8.08% Goa Government Stock 2019	1.0
13	8.24% Goa Government Stock 2019	2.0
14	8.14% Goa Government Stock 2019	1.0
15	8.40% Goa Government Stock 2019	1.0
16	8.51% Goa Government Stock 2020	1.0
17	8.10% Goa Government Stock 2020	1.0
18	8.37% Goa Government Stock 2020	1.0
19	8.48% Goa Government Stock 2020	1.0
20	8.65% Goa Government Stock 2021	2.0
21	9.20% Goa Government Stock 2021	1.3
22	9.19% Goa Government Stock 2021	0.7
23	9.02% Goa Government Stock 2021	1.0
24	9.23% Goa Government Stock 2022	0.5
25	8.90% Goa Government Stock 2022	1.5
26	8.87% Goa Government Stock 2022	2.0
27	8.85% Goa Government Stock 2022	1.5
28	8.63% Goa Government Stock 2023	1.5
29	8.60% Goa Government Stock 2023	2.0
30	7.58% Goa Government Stock 2023	2.0
31	7.93% Goa Government Stock 2023	2.0
32	9.60% Goa Government Stock 2023	1.5
33	9.40% Goa Government Stock 2023	1.5
34	9.35% Goa S. D. L. 2024	1.0
35	9.77% Goa S. D. L. 2024	1.0
36	9.45% Goa S. D. L. 2024	0.9
37	9.38% Goa S. D. L. 2024	1.0
38	8.83% Goa S. D. L. 2024	2.0
39	8.95% Goa S. D. L. 2024	1.0
40	9.05% Goa S. D. L. 2024	2.0

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Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
41	8.91% Goa S. D. L. 2024	1.0
42	8.42% Goa S. D. L. 2024	1.0
	TOTAL [A]	53.0
Loans Not Bearing Interest		
1	11.50% Goa S. D. L. 2008	–
	TOTAL [B]	–
	TOTAL [A+B]	53.0
GUJARAT		
Loans bearing interest		
1	5.85% Gujarat S. D. L. 2015	3.0
2	6.20% Gujarat S. D. L. 2015	6.3
3	7.77% Gujarat S. D. L. 2015	3.5
4	7.61% Gujarat S. D. L. 2016	2.5
5	8.71% Gujarat S. D. L. 2016	8.0
6	8.70% Gujarat S. D. L. 2016	8.0
7	8.75% Gujarat Government Stock 2016	6.0
8	8.75% Gujarat Government Stock 2016	9.5
9	5.90% Gujarat Government Stock 2017	6.3
10	8.00% Gujarat Government Stock 2017	4.0
11	8.20% Gujarat Government Stock 2017	4.8
12	8.30% Gujarat Government Stock 2017	4.0
13	8.32% Gujarat Government Stock 2017	10.0
14	7.03% Gujarat Government Stock 2018	12.5
15	7.80% Gujarat Government Stock 2018	10.0
16	7.87% Gujarat Government Stock 2018	10.0
17	8.07% Gujarat Government Stock 2018	10.0
18	8.14% Gujarat Government Stock 2018	10.0
19	8.39% Gujarat Government Stock 2018	3.6
20	8.43% Gujarat Government Stock 2018	11.4
21	9.60% Gujarat S. D. L. 2018	14.4
22	6.05% Gujarat Government Stock 2019	18.8
23	7.00% Gujarat Government Stock 2019	12.5
24	7.45% Gujarat Government Stock 2019	15.0
25	8.40% Gujarat Government Stock 2019	16.6
26	7.83% Gujarat Government Stock 2019	10.0
27	7.85% Gujarat Government Stock 2019	15.0
28	8.21% Gujarat Government Stock 2019	17.0
29	8.23% Gujarat Government Stock 2019	15.0
30	8.27% Gujarat Government Stock 2019	10.0
31	8.33% Gujarat Government Stock 2020	15.0
32	8.31% Gujarat Government Stock 2020	8.0
33	8.09% Gujarat Government Stock 2020	12.1
34	8.15% Gujarat Government Stock 2020	7.5
35	8.32% Gujarat Government Stock 2020	10.0
36	8.38% Gujarat Government Stock 2020	10.0
37	8.35% Gujarat Government Stock 2020	10.0
38	8.42% Gujarat Government Stock 2020	10.0
39	8.51% Gujarat Government Stock 2020	10.0
40	8.40% Gujarat Government Stock 2020	10.0
41	8.38% Gujarat Government Stock 2021	5.0
42	8.52% Gujarat Government Stock 2021	5.0
43	8.51% Gujarat Government Stock 2021	10.0
44	8.46% Gujarat Government Stock 2021	7.5

Sr. No.	Particulars	Balance as at end-March 2015
45	8.36% Gujarat Government Stock 2021	7.9
46	8.68% Gujarat Government Stock 2021	10.0
47	8.56% Gujarat Government Stock 2021	10.0
48	8.59% Gujarat Government Stock 2021	10.0
49	8.53% Gujarat Government Stock 2021	10.0
50	8.59% Gujarat Government Stock 2021	10.0
51	8.62% Gujarat Government Stock 2021	10.0
52	8.65% Gujarat Government Stock 2021	10.0
53	8.88% Gujarat Government Stock 2021	10.0
54	9.23% Gujarat Government Stock 2021	10.0
55	8.78% Gujarat Government Stock 2021	15.0
56	8.69% Gujarat Government Stock 2022	15.0
57	8.94% Gujarat Government Stock 2022	15.0
58	8.99% Gujarat Government Stock 2022	15.0
59	9.23% Gujarat Government Stock 2022	15.0
60	9.13% Gujarat Government Stock 2022	15.0
61	9.12% Gujarat Government Stock 2022	15.0
62	8.88% Gujarat Government Stock 2022	15.0
63	8.83% Gujarat Government Stock 2022	12.0
64	8.91% Gujarat Government Stock 2022	12.0
65	8.84% Gujarat Government Stock 2022	10.0
66	8.79% Gujarat Government Stock 2022	10.0
67	8.89% Gujarat Government Stock 2022	10.0
68	8.58% Gujarat Government Stock 2023	15.0
69	8.68% Gujarat Government Stock 2023	10.0
70	8.24% Gujarat Government Stock 2023	10.0
71	7.77% Gujarat Government Stock 2023	20.0
72	9.59% Gujarat Government Stock 2023	10.2
73	9.50% Gujarat Government Stock 2023	10.0
74	9.65% Gujarat Government Stock 2023	5.8
75	9.22% Gujarat Government Stock 2023	4.7
76	9.39% Gujarat Government Stock 2023	10.0
77	9.37% Gujarat Government Stock 2023	30.0
78	9.37% Gujarat S. D. L. 2024	15.6
79	9.53% Gujarat S. D. L. 2024	12.2
80	9.75% Gujarat S. D. L. 2024	12.0
81	9.01% Gujarat S. D. L. 2024	30.0
82	8.94% Gujarat S. D. L. 2024	10.0
83	8.84% Gujarat S. D. L. 2024	10.0
84	8.42% Gujarat S. D. L. 2024	10.0
85	8.43% Gujarat S. D. L. 2024	10.0
86	8.25% Gujarat S. D. L. 2024	10.0
87	8.14% Gujarat S. D. L. 2025	15.0
88	8.05% Gujarat S. D. L. 2025	13.0
89	8.07% Gujarat S. D. L. 2025	15.6
90	8.05% Gujarat S. D. L. 2025	15.6
91	8.07% Gujarat S. D. L. 2025	10.0
	TOTAL [A]	1,004.3
Power Bonds		
1	8.50% Gujarat Government Power Bonds April 2015 (03658)	–
2	8.50% Gujarat Government Power Bonds October 2015 (03673)	0.8
3	8.50% Gujarat Government Power Bonds April 2016 (03688)	0.8
	Total [B]	1.6
	Total [A+B]	1,005.9

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
Compensation Bonds		
1	5.00% Urban Land Ceiling (Gujarat) Bonds	—
2	3.00% Bombay Tenure Abolition Compensation Bonds	—
3	4.50% Gujarat Agricultural Lands Ceiling Act, 1960 Compensation Bonds	—
4	3.00% Gujarat Surviving Alienations Act, 1963 Compensation Bonds	—
	Total [C]	—
	Total [A+B+C]	1,005.9
Loans Not Bearing Interest		
1	7.50% Gujarat S. D. L. 1997	—
2	9.75% Gujarat S. D. L. 1998	—
3	9.00% Gujarat S. D. L. 1999	—
4	8.75% Gujarat S. D. L. 2000	—
5	11.00% Gujarat S. D. L. 2001	—
6	11.00% Gujarat S. D. L. 2002	—
7	13.50% Gujarat S. D. L. 2003	—
8	12.50% Gujarat S. D. L. 2004	—
9	14.00% Gujarat S. D. L. 2005	—
10	13.85% Gujarat S. D. L. 2006	—
11	12.30% Gujarat S. D. L. 2007	—
12	13.05% Gujarat S. D. L. 2007	—
13	11.50% Gujarat S. D. L. 2008	—
14	12.50% Gujarat S. D. L. 2008	—
15	12.25% Gujarat S. D. L. 2009	—
16	11.50% Gujarat S. D. L. 2009	—
17	11.50% Gujarat S. D. L. 2010	—
18	12.00% Gujarat S. D. L. 2010	—
19	11.50% Gujarat S. D. L. 2011	—
20	9.45% Gujarat S. D. L. 2011	—
21	7.80% Gujarat S. D. L. 2012	—
	Total [D]	—
	Total Debt [A+B+C+D]	1,005.9
HARYANA		
Loans bearing interest		
1	6.20% Haryana S. D. L. 2015	2.1
2	5.85% Haryana S. D. L. 2015	2.0
3	7.53% Haryana S. D. L. 2015	1.6
4	7.77% Haryana S. D. L. 2015	1.9
5	7.33% Haryana Government Stock 2016	1.7
6	8.85% Haryana S. D. L. 2016	3.0
7	5.90% Haryana S. D. L. 2017	1.4
8	8.78% Haryana S. D. L. 2017	8.0
9	8.81% Haryana S. D. L. 2018	5.0
10	7.27% Haryana Government Stock 2019	13.0
11	7.80% Haryana Government Stock 2019	15.0
12	7.83% Haryana Government Stock 2019	7.0
13	8.15% Haryana Government Stock 2019	12.0
14	8.27% Haryana Government Stock 2019	10.0
15	8.32% Haryana Government Stock 2020	4.0
16	8.54% Haryana Government Stock 2020	7.0
17	8.57% Haryana Government Stock 2020	10.0
18	8.07% Haryana Government Stock 2020	8.0
19	8.51% Haryana Government Stock 2020	8.0

Sr. No.	Particulars	Balance as at end-March 2015
20	8.50% Haryana Government Stock 2021	6.0
21	8.52% Haryana Government Stock 2021	6.0
22	8.38% Haryana Government Stock 2021	6.5
23	8.36% Haryana Government Stock 2021	18.0
24	8.65% Haryana Government Stock 2021	10.0
25	8.59% Haryana Government Stock 2021	5.0
26	9.03% Haryana Government Stock 2021	5.0
27	9.22% Haryana Government Stock 2021	5.0
28	8.71% Haryana Government Stock 2022	7.5
29	8.88% Haryana Government Stock 2022	4.5
30	8.93% Haryana Government Stock 2022	5.0
31	9.39% Haryana Government Stock 2022	3.6
32	9.17% Haryana Government Stock 2022	6.5
33	8.91% Haryana Government Stock 2022	8.0
34	8.90% Haryana Government Stock 2022	5.5
35	8.85% Haryana Government Stock 2022	5.5
36	8.91% Haryana Government Stock 2022	5.5
37	8.93% Haryana Government Stock 2022	5.5
38	8.86% Haryana Government Stock 2022	5.5
39	8.81% Haryana Government Stock 2022	5.5
40	8.94% Haryana Government Stock 2022	5.5
41	8.88% Haryana Government Stock 2022	5.5
42	8.64% Haryana Government Stock 2023	5.7
43	8.57% Haryana Government Stock 2023	5.7
44	8.66% Haryana Government Stock 2023	5.7
45	8.62% Haryana Government Stock 2023	7.7
46	8.60% Haryana Government Stock 2023	10.0
47	8.49% Haryana Government Stock 2023	6.6
48	7.59% Haryana Government Stock 2023	10.0
49	8.50% Haryana Government Stock 2023	3.1
50	9.05% Haryana Government Stock 2023	5.0
51	9.89% Haryana Government Stock 2023	5.0
52	9.72% Haryana Government Stock 2023	5.1
53	9.50% Haryana Government Stock 2023	4.8
54	9.81% Haryana Government Stock 2023	5.1
55	9.25% Haryana Government Stock 2023	4.7
56	9.25% Haryana Government Stock 2023	4.7
57	9.39% Haryana Government Stock 2023	8.0
58	9.48% Haryana Government Stock 2023	4.9
59	9.24% Haryana S. D. L. 2024	10.6
60	9.51% Haryana S. D. L. 2024	10.0
61	9.80% Haryana S. D. L. 2024	10.0
62	9.71% Haryana S. D. L. 2024	12.9
63	9.47% Haryana S. D. L. 2024	4.0
64	9.07% Haryana S. D. L. 2024	3.0
65	8.94% Haryana S. D. L. 2024	7.0
66	9.00% Haryana S. D. L. 2024	3.0
67	8.90% Haryana S. D. L. 2024	10.0
68	8.72% Haryana S. D. L. 2024	7.5
69	8.43% Haryana S. D. L. 2024	5.0
70	8.27% Haryana S. D. L. 2024	8.5
71	8.13% Haryana S. D. L. 2025	6.0

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Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
72	8.08% Haryana S. D. L. 2025	20.0
73	8.07% Haryana S. D. L. 2025	7.5
74	8.05% Haryana S. D. L. 2025	10.0
75	8.09% Haryana S. D. L. 2025	13.5
76	8.04% Haryana S. D. L. 2025	15.0
TOTAL [A]		526.5
Power Bonds		
1	8.50% Haryana Govt Power Bonds April 2015 [03659]	-
2	8.50% Haryana Govt Power Bonds October 2015 [03674]	1.0
3	8.50% Haryana Govt Power Bonds April 2016 [03689]	1.0
TOTAL [B]		2.0
TOTAL [A+B]		528.5
Loans Not Bearing interest		
1	7.50% Haryana S. D. L. 1997	-
2	9.75% Haryana S. D. L. 1998	-
3	14.00% Haryana S. D. L. 2005	-
4	13.75% Haryana S. D. L. 2007	-
5	12.30% Haryana S. D. L. 2007	-
6	7.02% Haryana S. D. L. 2015	-
TOTAL [C]		-
TOTAL [A+B+C]		528.5
HIMACHAL PRADESH		
Loans bearing interest		
1	5.85% Himachal Pradesh S. D. L. 2015	1.8
2	6.20% Himachal Pradesh S. D. L. 2015	1.4
3	7.39% Himachal Pradesh Government Stock 2015	0.6
4	7.53% Himachal Pradesh S. D. L. 2015	2.1
5	7.77% Himachal Pradesh S. D. L. 2015	2.0
6	7.74% Himachal Pradesh Government Stock 2016	3.0
7	5.90% Himachal Pradesh S. D. L. 2017	1.1
8	7.17% Himachal Pradesh S. D. L. 2017	0.2
9	8.16% Himachal Pradesh Government Stock 2017	3.0
10	8.35% Himachal Pradesh Government Stock 2017	2.1
11	8.40% Himachal Pradesh Government Stock 2017	1.0
12	8.50% Himachal Pradesh Government Stock 2017	2.0
13	8.75% Himachal Pradesh Government Stock 2017	4.0
14	8.48% Himachal Pradesh Government Stock 2017	5.0
15	8.42% Himachal Pradesh Government Stock 2017	1.0
16	8.31% Himachal Pradesh Government Stock 2017	2.5
17	7.97% Himachal Pradesh Government Stock 2018	2.0
18	8.00% Himachal Pradesh Government Stock 2018	2.7
19	8.03% Himachal Pradesh Government Stock 2018	3.0
20	8.21% Himachal Pradesh Government Stock 2018	2.0
21	8.35% Himachal Pradesh Government Stock 2018	2.3
22	8.82% Himachal Pradesh Government Stock 2018	1.1
23	8.74% Himachal Pradesh Government Stock 2018	1.0
24	9.30% Himachal Pradesh Government Stock 2018	0.9
25	6.10% Himachal Pradesh Government Stock 2019	2.0
26	7.09% Himachal Pradesh Government Stock 2019	3.0
27	7.24% Himachal Pradesh Government Stock 2019	1.0
28	7.40% Himachal Pradesh Government Stock 2019	1.0
29	8.40% Himachal Pradesh Government Stock 2019	2.0
30	8.43% Himachal Pradesh Government Stock 2019	5.0

Sr. No.	Particulars	Balance as at end-March 2015
31	8.26% Himachal Pradesh Government Stock 2019	2.0
32	8.22% Himachal Pradesh Government Stock 2020	1.0
33	8.25% Himachal Pradesh Government Stock 2020	2.0
34	8.52% Himachal Pradesh Government Stock 2020	3.0
35	8.38% Himachal Pradesh Government Stock 2020	6.2
36	8.52% Himachal Pradesh Government Stock 2021	1.8
37	8.42% Himachal Pradesh Government Stock 2021	4.7
38	8.85% Himachal Pradesh Government Stock 2021	1.0
39	9.20% Himachal Pradesh Government Stock 2021	2.1
40	8.83% Himachal Pradesh Government Stock 2021	2.0
41	8.60% Himachal Pradesh Government Stock 2022	2.5
42	8.73% Himachal Pradesh Government Stock 2022	1.6
43	8.94% Himachal Pradesh Government Stock 2022	4.1
44	8.87% Himachal Pradesh Government Stock 2022	4.3
45	8.91% Himachal Pradesh Government Stock 2022	4.3
46	8.92% Himachal Pradesh Government Stock 2022	3.0
47	8.91% Himachal Pradesh Government Stock 2022	2.0
48	8.24% Himachal Pradesh Government Stock 2023	2.5
49	7.62% Himachal Pradesh Government Stock 2023	6.0
50	9.39% Himachal Pradesh Government Stock 2023	1.0
51	9.75% Himachal Pradesh Government Stock 2023	1.8
52	9.32% Himachal Pradesh Government Stock 2023	3.0
53	9.38% Himachal Pradesh S. D. L. 2024	2.0
54	9.50% Himachal Pradesh S. D. L. 2024	3.0
55	9.63% Himachal Pradesh S. D. L. 2024	5.5
56	9.23% Himachal Pradesh S. D. L. 2024	2.0
57	8.98% Himachal Pradesh S. D. L. 2024	2.0
58	8.96% Himachal Pradesh S. D. L. 2024	1.5
59	9.00% Himachal Pradesh S. D. L. 2024	1.5
60	8.87% Himachal Pradesh S. D. L. 2024	4.0
61	8.45% Himachal Pradesh S. D. L. 2024	2.0
62	8.26% Himachal Pradesh S. D. L. 2024	1.0
63	8.13% Himachal Pradesh S. D. L. 2025	3.0
64	8.08% Himachal Pradesh S. D. L. 2025	1.0
TOTAL [A]		152.0
Power Bonds		
1	8.50% Himachal Pradesh Government Power Bonds April 2015 (03660)	-
2	8.50% Himachal Pradesh Government Power Bonds October 2015 (03675)	-
3	8.50% Himachal Pradesh Government Power Bonds April 2016 (03690)	-
TOTAL [B]		0.1
TOTAL [A+B]		152.0
Loans not Bearing Interest		
1	8.25% Himachal Pradesh S. D. L. 1995	-
2	11.00% Himachal Pradesh S. D. L. 2001	-
3	14.00% Himachal Pradesh S. D. L. 2005	-
4	10.35% Himachal Pradesh S. D. L. 2011	-
5	12.00% Himachal Pradesh S. D. L. 2011	-
6	7.02% Himachal Pradesh S. D. L. 2015	-
Total [C]		-
TOTAL [A+B+C]		152.0

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
JAMMU & KASHMIR		
Loans bearing interest		
1	5.85% Jammu & Kashmir S. D. L. 2015	0.2
2	6.20% Jammu & Kashmir S. D. L. 2015	1.1
3	7.53% Jammu & Kashmir S. D. L. 2015	1.3
4	7.77% Jammu & Kashmir S. D. L. 2015	1.0
5	7.75% Jammu & Kashmir Government Stock 2016	0.8
6	7.80% Jammu & Kashmir Government Stock 2016	0.9
7	8.04% Jammu & Kashmir S. D. L. 2016	1.5
8	5.90% Jammu & Kashmir S. D. L. 2017	0.8
9	7.17% Jammu & Kashmir S. D. L. 2017	1.2
10	7.95% Jammu & Kashmir Government Stock 2017	2.0
11	8.25% Jammu & Kashmir Government Stock 2017	1.2
12	8.45% Jammu & Kashmir Government Stock 2017	2.5
13	8.50% Jammu & Kashmir Government Stock 2017	1.3
14	8.57% Jammu & Kashmir Government Stock 2017	1.0
15	8.58% Jammu & Kashmir Government Stock 2017	3.1
16	8.90% Jammu & Kashmir Government Stock 2017	3.7
17	7.98% Jammu & Kashmir Government Stock 2018	1.0
18	8.48% Jammu & Kashmir Government Stock 2018	9.8
19	8.54% Jammu & Kashmir Government Stock 2018	2.0
20	8.55% Jammu & Kashmir Government Stock 2018	2.1
21	8.68% Jammu & Kashmir Government Stock 2018	5.6
22	8.70% Jammu & Kashmir Government Stock 2018	1.1
23	7.98% Jammu & Kashmir Government Stock 2019	4.4
24	8.34% Jammu & Kashmir Government Stock 2019	1.3
25	8.47% Jammu & Kashmir Government Stock 2019	2.1
26	7.30% Jammu & Kashmir Government Stock 2019	5.4
27	8.58% Jammu & Kashmir Government Stock 2020	5.4
28	8.40% Jammu & Kashmir Government Stock 2020	0.3
29	8.42% Jammu & Kashmir Government Stock 2020	5.0
30	8.26% Jammu & Kashmir Government Stock 2020	5.0
31	8.42% Jammu & Kashmir Government Stock 2020	5.0
32	8.42% Jammu & Kashmir Government Stock 2021	4.8
33	8.55% Jammu & Kashmir Government Stock 2021	7.5
34	8.48% Jammu & Kashmir Government Stock 2021	5.5
35	8.40% Jammu & Kashmir Government Stock 2021	0.3
36	8.61% Jammu & Kashmir Government Stock 2021	7.0
37	9.33% Jammu & Kashmir Government Stock 2021	1.8
38	9.06% Jammu & Kashmir Government Stock 2021	5.0
39	8.83% Jammu & Kashmir Government Stock 2021	2.0
40	9.01% Jammu & Kashmir Government Stock 2022	2.0
41	9.49% Jammu & Kashmir Government Stock 2022	12.0
42	8.89% Jammu & Kashmir Government Stock 2022	5.0
43	9.00% Jammu & Kashmir Government Stock 2022	6.0
44	8.66% Jammu & Kashmir Government Stock 2023	5.0
45	8.74% Jammu & Kashmir Government Stock 2023	5.5
46	8.27% Jammu & Kashmir Government Stock 2023	2.0
47	7.60% Jammu & Kashmir Government Stock 2023	2.0
48	7.83% Jammu & Kashmir Government Stock 2023	3.0
49	8.80% Jammu & Kashmir Government Stock 2023	5.0
50	9.38% Jammu & Kashmir Government Stock 2023	3.0

Sr. No.	Particulars	Balance as at end-March 2015
51	9.25% Jammu & Kashmir S. D. L. 2024	4.0
52	9.46% Jammu & Kashmir S. D. L. 2024	1.8
53	9.40% Jammu & Kashmir S. D. L. 2024	3.0
54	9.18% Jammu & Kashmir S. D. L. 2024	1.5
55	8.99% Jammu & Kashmir S. D. L. 2024	1.5
56	8.96% Jammu & Kashmir S. D. L. 2024	3.0
57	8.89% Jammu & Kashmir S. D. L. 2024	3.0
58	8.06% Jammu & Kashmir S. D. L. 2025	2.0
TOTAL [A]		183.2
Special Power Bonds		
1	8.50% Jammu & Kashmir Government Power Bonds April 2015 (03911)	-
2	8.50% Jammu & Kashmir Government Power Bonds October 2015 (03922)	0.8
3	8.50% Jammu & Kashmir Government Power Bonds April 2016 (03933)	0.8
TOTAL [B]		1.6
TOTAL [A+B]		184.8
Loans Not Bearing Interest		
1	8.25% Jammu & Kashmir S. D. L. 1995	-
2	9.00% Jammu & Kashmir S. D. L. 1999	-
3	11.00% Jammu & Kashmir S. D. L. 2002	-
4	14.00% Jammu & Kashmir S. D. L. 2005	-
5	7.02% Jammu & Kashmir S. D. L. 2015	-
TOTAL [C]		-
TOTAL [A+B+C]		184.8
JHARKHAND		
Loans bearing Interest		
1	5.85% Jharkhand S. D. L. 2015	1.5
2	6.20% Jharkhand S. D. L. 2015	0.8
3	7.39% Jharkhand S. D. L. 2015	0.8
4	7.50% Jharkhand Government Stock 2015	1.2
5	7.77% Jharkhand S. D. L. 2015	1.7
6	7.96% Jharkhand Government Stock 2016	1.3
7	7.99% Jharkhand Government Stock 2016	1.9
8	8.65% Jharkhand Government Stock 2016	0.8
9	5.90% Jharkhand S. D. L. 2017	0.3
10	8.04% Jharkhand Government Stock 2017	1.9
11	7.89% Jharkhand Government Stock 2018	10.0
12	6.34% Jharkhand Government Stock 2018	2.0
13	8.75% Jharkhand Government Stock 2019	5.4
14	8.47% Jharkhand Government Stock 2019	1.1
15	6.10% Jharkhand Government Stock 2019	2.5
16	7.44% Jharkhand Government Stock 2019	4.0
17	7.54% Jharkhand Government Stock 2019	5.2
18	8.01% Jharkhand Government Stock 2019	4.7
19	8.37% Jharkhand Government Stock 2019	6.0
20	8.19% Jharkhand Government Stock 2019	2.5
21	8.28% Jharkhand Government Stock 2020	5.0
22	8.52% Jharkhand Government Stock 2021	5.0
23	9.05% Jharkhand Government Stock 2021	5.0
24	9.32% Jharkhand Government Stock 2022	2.5
25	8.90% Jharkhand Government Stock 2022	2.0

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Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
26	8.93% Jharkhand Government Stock 2022	3.0
27	8.81% Jharkhand Government Stock 2022	5.0
28	9.00% Jharkhand Government Stock 2022	5.0
29	8.66% Jharkhand Government Stock 2023	10.0
30	8.64% Jharkhand Government Stock 2023	8.0
31	8.62% Jharkhand Government Stock 2023	3.0
32	8.55% Jharkhand Government Stock 2023	3.0
33	9.15% Jharkhand Government Stock 2023	3.0
34	9.75% Jharkhand Government Stock 2023	2.0
35	9.36% Jharkhand S. D. L. 2024	5.0
36	9.69% Jharkhand S. D. L. 2024	4.5
37	9.67% Jharkhand S. D. L. 2024	7.0
38	9.69% Jharkhand S. D. L. 2024	5.0
39	8.27% Jharkhand S. D. L. 2024	7.5
40	8.16% Jharkhand S. D. L. 2025	15.0
41	8.08% Jharkhand S. D. L. 2025	12.0
42	8.10% Jharkhand S. D. L. 2025	10.0
43	8.05% Jharkhand S. D. L. 2025	5.0
	TOTAL [A]	188.0
Government of Jharkhand Power Bonds		
1	8.50% Government of Jharkhand Powe Bond April 2015 (03912)	—
2	8.50% Government of Jharkhand Power Bond October 2015 (03923)	1.1
3	8.50% Government of Jharkhand Power Bond April 2016 (03934)	1.1
	TOTAL [B]	2.1
Compensation Bonds		
1	2.50% Bihar Zamindari Abolition Compensation Bond *	0.3
	TOTAL [C]	0.3
	TOTAL [A+B+C]	190.4
Loans not Bearing Interest (Prior to reorganisation)		
1	6.75% Bihar S. D. L. 1992	—
2	7.00% Bihar S. D. L. 1993	—
3	7.50% Bihar S. D. L. 1997	—
4	9.75% Bihar S. D. L. 1998	—
5	9.00% Bihar S. D. L. 1999	—
6	8.75% Bihar S. D. L. 2000	—
7	11.00% Bihar S. D. L. 2001	—
8	11.00% Bihar S. D. L. 2002	—
9	13.50% Bihar S. D. L. 2003	—
10	14.00% Bihar S. D. L. 2005	—
11	13.00% Bihar S. D. L. 2007	—
12	11.50% Bihar S. D. L. 2009	—
13	11.50% Bihar S. D. L. 2010	—
14	11.50% Bihar S. D. L. 2011	—
15	12.00% Bihar S. D. L. 2011	—
	TOTAL [D]	—
	TOTAL DEBT [A+B+C+D]	190.4
Loans not Bearing Interest (Subsequent to reorganisation)		
1	7.02% Jharkhand S. D. L. 2015	—
2	7.36% Jharkhand S. D. L. 2014	—
	TOTAL [E]	—
	TOTAL DEBT [A+B+C+D+E]	190.4

Sr. No.	Particulars	Balance as at end-March 2015
KARNATAKA		
Loans Bearing Interest		
1	5.85% Karnataka S. D. L. 2015	5.2
2	6.20% Karnataka S. D. L. 2015	3.4
3	7.77% Karnataka S. D. L. 2015	4.1
4	8.74% Karnataka Government Stock 2016	18.0
5	8.58% Karnataka Government Stock 2016	10.0
6	8.77% Karnataka Government Stock 2016	9.6
7	5.90% Karnataka Government Stock 2017	2.2
8	8.67% Karnataka Government Stock 2017	20.0
9	8.68% Karnataka Government Stock 2017	10.0
10	8.84% Karnataka Government Stock 2017	10.0
11	8.40% Karnataka Government Stock 2018	7.5
12	6.70% Karnataka Government Stock 2019	15.0
13	7.76% Karnataka Government Stock 2019 (09230)	30.0
14	8.49% Karnataka Government Stock 2019	29.2
15	7.76% Karnataka Government Stock 2019 (09309)	10.0
16	7.95% Karnataka Government Stock 2019	10.0
17	8.25% Karnataka Government Stock 2019	7.5
18	8.05% Karnataka Government Stock 2019	20.0
19	8.52% Karnataka Government Stock 2020	12.5
20	8.42% Karnataka Government Stock 2020	10.0
21	8.43% Karnataka Government Stock 2020	10.0
22	9.19% Karnataka Government Stock 2021	15.0
23	8.69% Karnataka Government Stock 2022	12.5
24	8.65% Karnataka Government Stock 2022	12.5
25	8.69% Karnataka Government Stock 2022	15.0
26	8.74% Karnataka Government Stock 2022	5.0
27	8.92% Karnataka Government Stock 2022	15.0
28	8.90% Karnataka Government Stock 2022	10.0
29	8.62% Karnataka Government Stock 2023	10.0
30	8.65% Karnataka Government Stock 2023	10.0
31	9.39% Karnataka Government Stock 2023	11.0
32	9.65% Karnataka Government Stock 2023	10.0
33	9.54% Karnataka Government Stock 2023	15.0
34	9.39% Karnataka Government Stock 2023	30.0
35	9.39% Karnataka Government Stock 2023	20.0
36	9.50% Karnataka Government Stock 2023	12.0
37	9.25% Karnataka S. D. L. 2024	20.0
38	9.41% Karnataka S. D. L. 2024	20.0
39	9.55% Karnataka S. D. L. 2024	12.0
40	9.14% Karnataka S. D. L. 2024	15.0
41	9.01% Karnataka S. D. L. 2024	10.0
42	8.97% Karnataka S. D. L. 2024	20.0
43	9.04% Karnataka S. D. L. 2024	20.0
44	8.73% Karnataka S. D. L. 2024	20.0
45	8.45% Karnataka S. D. L. 2024	25.0
46	8.24% Karnataka S. D. L. 2024	25.0
47	8.06% Karnataka S. D. L. 2025	10.0
48	8.06% Karnataka S. D. L. 2025	15.0
49	8.05% Karnataka S. D. L. 2025	15.0
50	8.08% Karnataka S. D. L. 2025	10.0
	TOTAL [A]	694.2

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
Copensation Bond		
1	3.00% Bombay Land Tenure Abolition Acts. (Mysore) Compensation Bonds.	-
2	2.75% Mysore Inams Abolition Compensation Bonds.	-
3	5.00% Urban Land Ceiling Karnataka Bonds 1976	-
	TOTAL [B]	-
	TOTAL [A+B]	694.2
Loans Not Bearing Interest		
1	8.25% Karnataka S. D. L. 1995	-
2	7.50% Karnataka S. D. L. 1997	-
3	9.75% Karnataka S. D. L. 1998	-
4	9.00% Karnataka S. D. L. 1999	-
5	11.00% Karnataka S. D. L. 2001	-
6	11.00% Karnataka S. D. L. 2002	-
7	14.00% Karnataka S. D. L. 2005	-
8	13.05% Karnataka S. D. L. 2007	-
9	11.50% Karnataka S. D. L. 2008	-
10	12.50% Karnataka S. D. L. 2008	-
11	11.50% Karnataka S. D. L. 2010	-
12	11.57% Karnataka Government Stock 2010	-
13	5.85% Karnataka Government Stock 2015(II SR)	-
14	7.02% Karnataka Government Stock 2015	-
	TOTAL [C]	-
	TOTAL [A+B+C]	694.2
KERALA		
Loans bearing Interest		
1	7.32% Kerala Government Stock 2015	2.5
2	7.42% Kerala Government Stock 2015	1.5
3	7.33% Kerala Government Stock 2015	3.6
4	5.85% Kerala S. D. L. 2015	1.1
5	6.20% Kerala S. D. L. 2015	1.9
6	7.45% Kerala S. D. L. 2015	3.0
7	7.77% Kerala S. D. L. 2015	4.2
8	7.75% Kerala Government Stock 2016	3.3
9	7.65% Kerala Government Stock 2016	3.0
10	7.87% Kerala Government Stock 2016	4.0
11	7.94% Kerala Government Stock 2016	4.0
12	7.99% Kerala Government Stock 2016	1.5
13	8.11% Kerala Government Stock 2016	3.0
14	5.90% Kerala S. D. L. 2017	1.2
15	7.17% Kerala S. D. L. 2017	3.3
16	7.99% Kerala Government Stock 2017	3.1
17	8.19% Kerala Government Stock 2017(Loan CodeNo.07209)	3.0
18	8.19% Kerala Government Stock 2017(Loan CodeNo.07258)	4.4
19	8.20% Kerala Government Stock 2017	5.9
20	8.34% Kerala Government Stock 2017	3.5
21	8.36% Kerala Government Stock 2017	3.5
22	8.45% Kerala Government Stock 2017	3.0
23	8.69% Kerala Government Stock 2017	8.0
24	6.38% Kerala Government Stock 2018	8.0
25	7.77% Kerala Government Stock 2018	3.5
26	8.00% Kerala Government Stock 2018	6.4
27	8.12% Kerala Government Stock 2018	8.3

Sr. No.	Particulars	Balance as at end-March 2015
28	8.50% Kerala Government Stock 2018(Loan Code No.08255)	3.9
29	8.50% Kerala Government Stock 2018(Loan CodeNo.08260)	5.0
30	8.50% Kerala Government Stock 2018 (Loan CodeNo. 08280)	8.0
31	9.86% Kerala Government Stock 2018	3.0
32	6.10% Kerala Government Stock 2019	8.1
33	7.45% Kerala Government Stock 2019	8.0
34	8.27% Kerala Government Stock 2019	2.7
35	8.45% Kerala Government Stock 2019	5.0
36	7.83% Kerala Government Stock 2019	6.0
37	8.13% Kerala Government Stock 2019	13.5
38	8.05% Kerala Government Stock 2019	6.8
39	8.12% Kerala Government Stock 2019	8.5
40	8.35% Kerala Government Stock 2019	5.0
41	8.56% Kerala Government Stock 2020	14.8
42	8.43% Kerala Government Stock 2020	10.0
43	8.34% Kerala Government Stock 2020	15.0
44	8.50% Kerala Government Stock 2021	10.0
45	8.51% Kerala Government Stock 2021	10.0
46	8.36% Kerala Government Stock 2021	10.0
47	8.60% Kerala Government Stock 2021	10.0
48	8.62% Kerala Government Stock 2021	10.0
49	8.85% Kerala Government Stock 2021	5.0
50	9.06% Kerala Government Stock 2021	5.0
51	9.03% Kerala Government Stock 2021	8.0
52	8.80% Kerala Government Stock 2021	12.0
53	8.70% Kerala Government Stock 2022	13.8
54	8.69% Kerala Government Stock 2022	5.0
55	8.75% Kerala Government Stock 2022	9.0
56	8.97% Kerala Government Stock 2022	4.5
57	9.25% Kerala Government Stock 2022	6.5
58	9.14% Kerala Government Stock 2022	10.0
59	9.15% Kerala Government Stock 2022	10.0
60	8.85% Kerala Government Stock 2022	10.0
61	8.92% Kerala Government Stock 2022	20.0
62	8.80% Kerala Government Stock 2022	10.0
63	8.93% Kerala Government Stock 2022	10.0
64	8.93% Kerala Government Stock 2022	8.5
65	8.65% Kerala Government Stock 2023	10.0
66	8.60% Kerala Government Stock 2023	15.0
67	8.63% Kerala Government Stock 2023	12.3
68	8.25% Kerala Government Stock 2023	10.0
69	8.10% Kerala Government Stock 2023	5.0
70	7.58% Kerala Government Stock 2023	5.0
71	7.77% Kerala Government Stock 2023	10.0
72	7.98% Kerala Government Stock 2023	5.0
73	9.49% Kerala Government Stock 2023	16.0
74	9.72% Kerala Government Stock 2023	11.0
75	9.25% Kerala S. D. L. 2023	7.5
76	9.28% Kerala S. D. L. 2023	5.0
77	9.32% Kerala S. D. L. 2023	5.0
78	9.37% Kerala S. D. L. 2023	7.5
79	9.35% Kerala S. D. L. 2023	5.0
80	9.48% Kerala S. D. L. 2023	5.0

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
81	9.41% Kerala S. D. L. 2024	10.0
82	9.48% Kerala S. D. L. 2024	5.0
83	9.75% Kerala S. D. L. 2024	10.0
84	9.46% Kerala S. D. L. 2024	6.0
85	9.64% Kerala S. D. L. 2024	10.0
86	9.37% Kerala S. D. L. 2024	10.0
87	9.19% Kerala S. D. L. 2024	12.0
88	8.99% Kerala S. D. L. 2024	5.0
89	9.00% Kerala S. D. L. 2024	5.0
90	8.97% Kerala S. D. L. 2024	10.0
91	9.03% Kerala S. D. L. 2024	7.0
92	9.07% Kerala S. D. L. 2024	10.0
93	8.86% Kerala S. D. L. 2024	10.0
94	8.72% Kerala S. D. L. 2024	5.0
95	8.44% Kerala S. D. L. 2024	10.0
96	8.24% Kerala S. D. L. 2024	3.0
97	8.14% Kerala S. D. L. 2025	15.0
98	8.06% Kerala S. D. L. 2025	10.0
99	8.09% Kerala S. D. L. 2025	10.0
TOTAL [A]		719.6
Power Bonds		
1	8.50% Kerala Government Power Bonds April 2015 (03662)	—
2	8.50% Kerala Government Power Bonds October 2015 (03677)	0.6
3	8.50% Kerala Government Power Bonds April 2016 (03692)	0.6
TOTAL [B]		1.2
TOTAL [A+B]		720.8
Compensation Bonds		
1	4.25% Kerala House Sites Bonds	—
2	4.50% Kerala House Sites Bonds	—
3	4.50% Kerala Land Reforms Bonds	—
4	4.00% Jenmikaram Payment (Abolition) Bonds.	—
TOTAL [C]		—
TOTAL [A+B+C]		720.8
Loans Not Bearing Interest		
1	7.50% Kerala S. D. L. 1997	—
2	13.50% Kerala S. D. L. 2003	—
3	12.50% Kerala S. D. L. 2004	—
4	14.00% Kerala S. D. L. 2005	—
5	12.30% Kerala S. D. L. 2007	—
6	11.50% Kerala S. D. L. 2008	—
7	5.85% Kerala S. D. L. 2015(II SR)	—
8	7.02% Kerala S. D. L. 2015	—
TOTAL [D]		—
TOTAL [A+B+C+D]		720.8
MADHYA PRADESH*		
Loans Bearing Interest [subsequent to reorganisation]		
1	6.20% Madhya Pradesh S. D. L. 2015	2.3
2	5.85% Madhya Pradesh S. D. L. 2015	2.2
3	7.39% Madhya Pradesh S. D. L. 2015	2.9
4	7.53% Madhya Pradesh S. D. L. 2015	0.5
5	7.77% Madhya Pradesh S. D. L. 2015	4.2
6	7.61% Madhya Pradesh S. D. L. 2016	3.0
7	7.65% Madhya Pradesh Government Stock 2016	2.0

Sr. No.	Particulars	Balance as at end-March 2015
8	7.95% Madhya Pradesh Government Stock 2016	3.0
9	8.66% Madhya Pradesh Government Stock 2016	3.0
10	5.90% Madhya Pradesh S. D. L. 2017	1.3
11	8.20% Madhya Pradesh Government Stock 2017	3.5
12	8.40% Madhya Pradesh Government Stock 2017 (07215)	4.7
13	8.49% Madhya Pradesh Government Stock 2017	6.3
14	8.40% Madhya Pradesh Government Stock 2017 (07248)	7.5
15	8.43% Madhya Pradesh Government Stock 2017 (07284)	5.0
16	8.30% Madhya Pradesh Government Stock 2018	6.3
17	6.00% Madhya Pradesh Government Stock 2019	9.0
18	7.00% Madhya Pradesh Government Stock 2019	8.9
19	7.77% Madhya Pradesh Government Stock 2019	10.8
20	8.40% Madhya Pradesh Government Stock 2019	10.1
21	8.31% Madhya Pradesh Government Stock 2019	15.6
22	8.32% Madhya Pradesh Government Stock 2019	15.6
23	8.32% Madhya Pradesh Government Stock 2020	15.5
24	8.54% Madhya Pradesh Government Stock 2020	11.5
25	8.44% Madhya Pradesh Government Stock 2020	12.0
26	8.39% Madhya Pradesh Government Stock 2021	10.0
27	8.48% Madhya Pradesh Government Stock 2021	7.0
28	8.36% Madhya Pradesh Government Stock 2021	10.0
29	9.05% Madhya Pradesh Government Stock 2021	10.0
30	8.73% Madhya Pradesh Government Stock 2022	15.0
31	8.99% Madhya Pradesh Government Stock 2022	15.0
32	8.92% Madhya Pradesh Government Stock 2022	10.0
33	8.60% Madhya Pradesh Government Stock 2023	10.0
34	8.64% Madhya Pradesh Government Stock 2023	10.0
35	8.63% Madhya Pradesh Government Stock 2023	15.0
36	9.53% Madhya Pradesh Government Stock 2023	10.0
37	9.68% Madhya Pradesh Government Stock 2023	5.0
38	9.29% Madhya Pradesh Government Stock 2023	10.0
39	9.30% Madhya Pradesh Government Stock 2023	5.0
40	9.29% Madhya Pradesh S. D. L. 2024	10.0
41	9.40% Madhya Pradesh S. D. L. 2024	10.0
42	9.11% Madhya Pradesh S. D. L. 2024	10.0
43	8.98% Madhya Pradesh S. D. L. 2024	3.5
44	8.99% Madhya Pradesh S. D. L. 2024	12.0
45	8.95% Madhya Pradesh S. D. L. 2024	10.0
46	8.95% Madhya Pradesh S. D. L. 2024	10.5
47	8.84% Madhya Pradesh S. D. L. 2024	10.0
48	8.45% Madhya Pradesh S. D. L. 2024	7.5
49	8.24% Madhya Pradesh S. D. L. 2024	7.5
50	8.10% Madhya Pradesh S. D. L. 2025	10.0
51	8.08% Madhya Pradesh S. D. L. 2025	10.0
52	8.09% Madhya Pradesh S. D. L. 2025	12.0
TOTAL [A]		431.5
Power Bonds		
1	8.50% Madhya Pradesh Power Bonds April 2015 [03913]	—
2	8.50% Madhya Pradesh Power Bonds October 2015 [03924]	1.3
3	8.50% Madhya Pradesh Power Bonds April 2016 [03935]	1.3
TOTAL [B]		2.7
TOTAL [A+B]		434.2

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
Copensation Bond		
1	5.00% Urban Land ceiling (M. P) Bonds	—
	TOTAL [C]	—
	TOTAL [A+B+C]	434.2
Loans Not Bearing Interest (Prior to reorganisation)		
1	6.75% Madhya Pradesh S. D. L. 1992	—
2	7.00% Madhya Pradesh S. D. L. 1993	—
3	7.50% Madhya Pradesh S. D. L. 1997	—
4	9.75% Madhya Pradesh S. D. L. 1998	—
5	9.00% Madhya Pradesh S. D. L. 1999	—
6	8.75% Madhya Pradesh S. D. L. 2000	—
7	11.00% Madhya Pradesh S. D. L. 2001	—
8	13.50% Madhya Pradesh S. D. L. 2003	—
9	14.00% Madhya Pradesh S. D. L. 2005	—
10	13.75% Madhya Pradesh S. D. L. 2007	—
11	13.00% Madhya Pradesh S. D. L. 2007	—
12	11.50% Madhya Pradesh S. D. L. 2008	—
13	11.50% Madhya Pradesh S. D. L. 2009	—
14	11.00% Madhya Pradesh S. D. L. 2010	—
15	11.50% Madhya Pradesh S. D. L. 2011	—
16	12.00% Madhya Pradesh S. D. L. 2011	—
	TOTAL [D]	—
	TOTAL [A+B+C+D]	434.2
Loans Not Bearing Interest (Subsequent to reorganisation)		
1	7.32% Madhya Pradesh S. D. L. 2014	—
2	7.36% Madhya Pradesh S. D. L. 2014	—
3	5.85% Madhya Pradesh S. D. L. 2015[II SERIES]	—
4	7.02% Madhya Pradesh S. D. L. 2015	—
	TOTAL [E]	—
	GRAND TOTAL [A+B+C+D+E]	434.2
MAHARASHTRA		
Loans Bearing Interest		
1	5.85% Maharashtra S. D. L. 2015	5.7
2	6.20% Maharashtra S. D. L. 2015	12.5
3	7.39% Maharashtra Government Stock 2015	4.1
4	7.77% Maharashtra S. D. L. 2015	6.0
5	7.45% Maharashtra Government Stock 2015	2.9
6	7.70% Maharashtra Government Stock 2016	2.9
7	7.74% Maharashtra Government Stock 2016	5.0
8	7.91% Maharashtra Government Stock 2016	5.0
9	5.90% Maharashtra S. D. L. 2017	8.8
10	7.17% Maharashtra S. D. L. 2017	5.2
11	7.20% Maharashtra S. D. L. 2017	3.9
12	8.30% Maharashtra Government Stock 2017	5.0
13	8.31% Maharashtra Government Stock 2017	7.2
14	8.35% Maharashtra Government Stock 2017	7.4
15	8.50% Maharashtra Government Stock 2017	16.0
16	7.89% Maharashtra Government Stock 2018	13.5
17	8.00% Maharashtra Government Stock 2018	23.5
18	8.07% Maharashtra Government Stock 2018	20.0
19	8.08% Maharashtra Government Stock 2018	20.0
20	6.73% Maharashtra Government Stock 2019	32.9
21	7.50% Maharashtra Government Stock 2019	30.0

Sr. No.	Particulars	Balance as at end-March 2015
22	7.83% Maharashtra Government Stock 2019	40.0
23	8.30% Maharashtra Government Stock 2019	15.7
24	8.46% Maharashtra Government Stock 2019	39.0
25	7.85% Maharashtra Government Stock 2019	30.0
26	7.99% Maharashtra Government Stock 2019	20.0
27	8.14% Maharashtra Government Stock 2019	20.0
28	8.30% Maharashtra Government Stock 2019	12.5
29	8.27% Maharashtra Government Stock 2019	17.5
30	8.30% Maharashtra Government Stock 2020	10.0
31	8.34% Maharashtra Government Stock 2020	15.0
32	8.48% Maharashtra Government Stock 2020	10.0
33	8.53% Maharashtra Government Stock 2020	10.0
34	8.38% Maharashtra Government Stock 2020	10.0
35	8.09% Maharashtra Government Stock 2020	8.8
36	8.15% Maharashtra Government Stock 2020	10.0
37	8.39% Maharashtra Government Stock 2020	20.0
38	8.42% Maharashtra Government Stock 2020	8.5
39	8.53% Maharashtra Government Stock 2020	12.8
40	8.54% Maharashtra Government Stock 2021	18.8
41	8.50% Maharashtra Government Stock 2021	15.0
42	8.51% Maharashtra Government Stock 2021	9.7
43	8.46% Maharashtra Government Stock 2021	11.5
44	8.60% Maharashtra Government Stock 2021	20.0
45	8.56% Maharashtra Government Stock 2021	15.0
46	8.60% Maharashtra Government Stock 2021	15.0
47	8.66% Maharashtra Government Stock 2021	15.0
48	8.89% Maharashtra Government Stock 2021	15.0
49	9.09% Maharashtra Government Stock 2021	20.0
50	8.79% Maharashtra Government Stock 2021	20.0
51	8.72% Maharashtra Government Stock 2022	20.0
52	8.66% Maharashtra Government Stock 2022	20.0
53	8.76% Maharashtra Government Stock 2022	25.0
54	8.95% Maharashtra Government Stock 2022	25.0
55	8.85% Maharashtra Government Stock 2022	18.0
56	8.91% Maharashtra Government Stock 2022	12.0
57	8.90% Maharashtra Government Stock 2022	20.0
58	8.85% Maharashtra Government Stock 2022	10.0
59	8.84% Maharashtra Government Stock 2022	10.0
60	8.90% Maharashtra Government Stock 2022	10.0
61	8.90% Maharashtra Government Stock 2022 (12427)	15.6
62	8.63% Maharashtra Government Stock 2023	9.4
63	8.67% Maharashtra Government Stock 2023	15.0
64	8.62% Maharashtra Government Stock 2023 (13233)	18.8
65	8.62% Maharashtra Government Stock 2023 (13243)	22.0
66	8.54% Maharashtra Government Stock 2023	14.3
67	7.95% Maharashtra Government Stock 2023	25.0
68	9.60% Maharashtra Government Stock 2023	13.9
69	9.56% Maharashtra Government Stock 2023	5.6
70	9.51% Maharashtra Government Stock 2023	20.0
71	9.79% Maharashtra Government Stock 2023	12.1
72	9.25% Maharashtra Government Stock 2023	15.0
73	9.33% Maharashtra Government Stock 2023	20.0
74	9.36% Maharashtra Government Stock 2023	15.0

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Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
75	9.39% Maharashtra Government Stock 2023	15.0
76	9.37% Maharashtra Government Stock 2023	15.0
77	9.50% Maharashtra Government Stock 2023	15.0
78	9.35% Maharashtra S. D. L. 2024	15.3
79	9.24% Maharashtra S. D. L. 2024	15.0
80	9.35% Maharashtra S. D. L. 2024	15.0
81	9.63% Maharashtra S. D. L. 2024	19.0
82	9.38% Maharashtra S. D. L. 2024	11.0
83	9.22% Maharashtra S. D. L. 2024	11.0
84	9.11% Maharashtra S. D. L. 2024	11.0
85	8.83% Maharashtra S. D. L. 2024	11.0
86	8.99% Maharashtra S. D. L. 2024	11.0
87	9.01% Maharashtra S. D. L. 2024	12.0
88	8.90% Maharashtra S. D. L. 2024	8.0
89	8.98% Maharashtra S. D. L. 2024	12.0
90	8.96% Maharashtra S. D. L. 2024	12.0
91	8.94% Maharashtra S. D. L. 2024	10.0
92	9.02% Maharashtra S. D. L. 2024	12.0
93	8.84% Maharashtra S. D. L. 2024	12.0
94	8.72% Maharashtra S. D. L. 2024	12.0
95	8.43% Maharashtra S. D. L. 2024	12.0
96	8.44% Maharashtra S. D. L. 2024	15.0
97	8.16% Maharashtra S. D. L. 2024	15.0
98	8.24% Maharashtra S. D. L. 2024	16.0
99	8.13% Maharashtra S. D. L. 2025	16.0
100	8.05% Maharashtra S. D. L. 2025	8.0
101	8.06% Maharashtra S. D. L. 2025	12.0
102	8.04% Maharashtra S. D. L. 2025	11.8
TOTAL [A]		1,473.9
Power Bonds		
1	8.50% Maharashtra Government Power Bonds April 2015 (03718)	–
2	8.50% Maharashtra Government Power Bonds October 2015 (03719)	0.5
3	8.50% Maharashtra Government Power Bonds April 2016 (03720)	0.5
TOTAL [B]		1.0
TOTAL [A+B]		1,474.9
Compensation Bonds		
1	5.00% Urban Land Ceiling (Maharashtra) Bonds	–
2	3.00% Bombay Land Tenure Abolition Acts (Bombay) Compensation Bonds	–
3	3.00% Bombay Land Tenure Abolition Acts (Maharashtra) Compensation Bonds	–
4	3.00% Maharashtra Agricultural Lands (Ceiling of Holding) Act 1961 (repayable in instalment) Compensation Bonds	–
5	3.00% Maharashtra Agricultural Lands (Ceiling of Holding Government Stock) Act 1961 Compensation Bonds (Redeemable on maturity)	–
6	3.00% Hyderabad (Abolition of cash Grants) Act, 1952 Compensation Bonds	–
7	3.00% Maharashtra Revenue Patels (Abolition of Office) Act 1962	–
8	3.00% The Saranjams of Fedutory Jahagirdars of Kolhapur (Resumption) rules, 1957	–
9	4.00% Bombay City (Inami & Special Tenure) Abolition & Maharashtra Land Revenue Code (Amendment) Act 1969	–
TOTAL [C]		–
TOTAL [A+B+C]		1,475.0

Sr. No.	Particulars	Balance as at end-March 2015
Loans not Bearing Interest		
1	7.50% Maharashtra S. D. L. 1997	–
2	9.75% Maharashtra S. D. L. 1998	–
3	9.00% Maharashtra S. D. L. 1999	–
4	8.75% Maharashtra S. D. L. 2000	–
5	11.00% Maharashtra S. D. L. 2001	–
6	11.00% Maharashtra S. D. L. 2002	–
7	13.50% Maharashtra S. D. L. 2003	–
8	12.50% Maharashtra S. D. L. 2004	–
9	14.00% Maharashtra S. D. L. 2005	–
10	13.85% Maharashtra S. D. L. 2006	–
11	13.75% Maharashtra S. D. L. 2007	–
12	13.05% Maharashtra S. D. L. 2007	–
13	13.00% Maharashtra S. D. L. 2007	–
14	11.50% Maharashtra S. D. L. 2008	–
15	12.15% Maharashtra S. D. L. 2008	–
16	12.50% Maharashtra S. D. L. 2008	–
17	11.50% Maharashtra S. D. L. 2009	–
18	11.50% Maharashtra S. D. L. 2010	–
19	12.00% Maharashtra S. D. L. 2010	–
20	11.50% Maharashtra S. D. L. 2011	–
21	12.00% Maharashtra S. D. L. 2011	–
22	5.85% Maharashtra S. D. L. 2015 (II SR)	–
23	7.02% Maharashtra S. D. L. 2015	–
TOTAL [D]		–
TOTAL [A+B+C+D]		1,475.0
MANIPUR		
Loans bearing interest		
1	5.85% Manipur S. D. L. 2015	0.6
2	6.20% Manipur S. D. L. 2015	0.1
3	7.39% Manipur Government Stock 2015	0.3
4	7.45% Manipur Government Stock 2015	0.4
5	7.77% Manipur S. D. L. 2015	0.3
6	7.61% Manipur S. D. L. 2016	0.3
7	7.74% Manipur Government Stock 2016	0.9
8	7.82% Manipur Government Stock 2016	0.4
9	7.98% Manipur Government Stock 2016	0.6
10	5.90% Manipur S. D. L. 2017	0.5
11	7.17% Manipur S. D. L. 2017	–
12	8.35% Manipur Government Stock 2017	0.9
13	7.00% Manipur Government Stock 2018	2.0
14	8.02% Manipur Government Stock 2018	1.2
15	8.46% Manipur Government Stock 2018	0.4
16	7.09% Manipur Government Stock 2019	1.0
17	8.18% Manipur Government Stock 2019	1.9
18	8.49% Manipur Government Stock 2020	3.1
19	8.55% Manipur Government Stock 2021	1.5
20	8.47% Manipur Government Stock 2021	0.3
21	8.40% Manipur Government Stock 2021	0.8
22	8.65% Manipur Government Stock 2021	1.0
23	9.04% Manipur Government Stock 2021	0.5
24	8.80% Manipur Government Stock 2022	0.8
25	8.85% Manipur Government Stock 2022	0.6

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
26	8.95% Manipur Government Stock 2022	0.9
27	8.92% Manipur Government Stock 2022	0.5
28	9.75% Manipur Government Stock 2023	1.0
29	9.50% Manipur Government Stock 2023	1.0
30	9.46% Manipur S. D.L. 2024	1.5
31	8.85% Manipur S. D.L. 2024	0.6
32	8.91% Manipur S. D.L. 2024	2.0
33	8.09% Manipur S. D.L. 2025	1.0
34	8.06% Manipur S. D.L. 2025	1.0
	TOTAL [A]	29.7
Power Bonds		
1	8.50% Manipur Government Power Bonds April 2015 (03914)	–
2	8.50% Manipur Government Power Bonds October 2015 (03925)	0.1
3	8.50% Manipur Government Power Bonds April 2016 (03936)	0.1
	TOTAL [B]	0.2
	TOTAL [A+B]	29.9
Loans not Bearing Interest		
1	5.85% Manipur S. D. L. 2015 (II SR)	–
2	7.02% Manipur S. D. L. 2015	–
	TOTAL [C]	–
	TOTAL [A+B+C]	29.9
MEGHALAYA		
Loans Bearing Interest		
1	5.85% Meghalaya S. D. L. 2015	0.5
2	6.20% Meghalaya S. D. L. 2015	0.1
3	7.53% Meghalaya S. D. L. 2015	0.7
4	7.77% Meghalaya S. D. L. 2015	0.4
5	7.70% Meghalaya Government Stock 2016	0.5
6	7.94% Meghalaya Government Stock 2016	0.6
7	7.95% Meghalaya Government Stock 2016	0.4
8	8.65% Meghalaya Government Stock 2016	0.3
9	5.90% Meghalaya S. D. L. 2017	0.4
10	7.17% Meghalaya S. D. L. 2017	0.5
11	8.39% Meghalaya Government Stock 2017	0.7
12	8.42% Meghalaya Government Stock 2017	0.5
13	8.48% Meghalaya Government Stock 2017	0.6
14	8.02% Meghalaya Government Stock 2018	0.5
15	8.25% Meghalaya Government Stock 2018	1.2
16	8.46% Meghalaya S. D. L. 2018	0.4
17	7.59% Meghalaya Government Stock 2019	1.0
18	7.80% Meghalaya Government Stock 2019	0.5
19	8.16% Meghalaya Government Stock 2019	0.3
20	8.47% Meghalaya Government Stock 2019	0.1
21	8.24% Meghalaya Government Stock 2019 (LC 09335)	0.5
22	8.24% Meghalaya Government Stock 2019 (LC 09356)	1.2
23	8.27% Meghalaya Government Stock 2020	0.5
24	8.39% Meghalaya Government Stock 2020	0.5
25	8.43% Meghalaya Government Stock 2020	1.0
26	8.37% Meghalaya Government Stock 2020	0.4
27	8.65% Meghalaya Government Stock 2021	1.0
28	9.04% Meghalaya Government Stock 2021	0.6
29	9.22% Meghalaya Government Stock 2021	0.5
30	8.58% Meghalaya Government Stock 2022	0.5

Sr. No.	Particulars	Balance as at end-March 2015
31	8.60% Meghalaya Government Stock 2022	0.5
32	8.92% Meghalaya Government Stock 2022	0.5
33	8.95% Meghalaya Government Stock 2022	0.5
34	8.94% Meghalaya Government Stock 2022 (12399)	1.0
35	8.94% Meghalaya Government Stock 2022 (12410)	0.5
36	8.54% Meghalaya Government Stock 2023	0.6
37	8.58% Meghalaya Government Stock 2023	0.8
38	8.50% Meghalaya Government Stock 2023	1.0
39	9.75% Meghalaya Government Stock 2023	0.6
40	9.35% Meghalaya Government Stock 2023	1.0
41	9.47% Meghalaya S. D. L. 2024	0.8
42	9.00% Meghalaya S. D. L. 2024	0.8
43	9.02% Meghalaya S. D. L. 2024	0.8
44	8.19% Meghalaya S. D. L. 2024	1.0
45	8.14% Meghalaya S. D. L. 2025	1.0
46	8.08% Meghalaya S. D. L. 2025	0.8
47	8.06% Meghalaya S. D. L. 2025	0.5
48	8.09% Meghalaya S. D. L. 2025	0.6
	TOTAL [A]	30.0
Power Bonds		
1	8.50% Meghalaya Government Power Bonds April 2015 (03663)	–
2	8.50% Meghalaya Government Power Bonds October 2015 (03678)	–
3	8.50% Meghalaya Government Power Bonds April 2016 (03693)	–
	TOTAL [B]	–
	TOTAL [A+B]	30.0
Loans not Bearing Interest		
1	9.75% Meghalaya S. D. L. 1998	–
2	5.85% Meghalaya S. D. L. 2015(II SR)	–
3	7.02% Meghalaya S. D. L. 2015	–
	TOTAL [C]	–
	TOTAL [A+B+C]	30.0
MIZORAM		
Loans Bearing Interest		
1	5.85% Mizoram S.D.L. 2015	0.2
2	6.20% Mizoram S.D.L. 2015	0.1
3	7.53% Mizoram S.D.L. 2015	0.3
4	7.77% Mizoram S.D.L. 2015	0.2
5	7.61% Mizoram S.D.L. 2016	0.2
6	7.71% Mizoram Government Stock 2016.	0.5
7	7.82% Mizoram Government Stock 2016	0.2
8	8.05% Mizoram Government Stock 2016.	0.2
9	8.65% Mizoram Government Stock 2016.	0.2
10	5.90% Mizoram S.D.L. 2017	0.3
11	7.20% Mizoram S.D.L. 2017	0.5
12	8.39% Mizoram Government Stock 2017	0.7
13	8.30% Mizoram Government Stock 2017	0.5
14	8.35% Mizoram Government Stock 2017	0.3
15	8.42% Mizoram Government Stock 2017	0.3
16	8.25% Mizoram Government Stock 2018	0.4
17	9.44% Mizoram Government Stock 2018	0.3
18	8.15% Mizoram Government Stock 2019	1.0
19	8.24% Mizoram Government Stock 2019	1.0
20	8.41% Mizoram Government Stock 2020	0.5

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Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
21	8.52% Mizoram Government Stock 2020	1.0
22	8.55% Mizoram Government Stock 2021	0.4
23	8.47% Mizoram Government Stock 2021	0.5
24	8.40% Mizoram Government Stock 2021	0.8
25	8.45% Mizoram Government Stock 2021	1.5
26	8.61% Mizoram Government Stock 2021	1.0
27	8.93% Mizoram Government Stock 2022	0.5
28	9.16% Mizoram Government Stock 2022	0.7
29	8.95% Mizoram Government Stock 2022	0.5
30	8.55% Mizoram Government Stock 2023	0.7
31	8.50% Mizoram Government Stock 2023	0.8
32	7.76% Mizoram Government Stock 2023	0.5
33	7.93% Mizoram Government Stock 2023	0.2
34	9.52% Mizoram Government Stock 2023	0.6
35	9.72% Mizoram S. D. L. 2024	0.5
36	9.41% Mizoram S. D. L. 2024	0.2
37	9.25% Mizoram S. D. L. 2024	0.2
38	8.85% Mizoram S. D. L. 2024	0.2
39	8.89% Mizoram S. D. L. 2024	0.5
40	8.46% Mizoram S. D. L. 2024	0.2
41	8.27% Mizoram S. D. L. 2024	1.0
	TOTAL [A]	20.1
8.50% Government of Mizoram Power Bonds		
1	8.50% Government of Mizoram Power Bonds April 2015 (03915)	—
2	8.50% Government of Mizoram Power Bonds October 2015 (03926)	—
3	8.50% Government of Mizoram Power Bonds April 2016 (03937)	—
	TOTAL [B]	—
	TOTAL [A+B]	20.2
Loans not Bearing Interest		
1	5.85% Mizoram S.D.L. 2015 (II SR)	—
	TOTAL [C]	—
	TOTAL [A+B+C]	20.2
NAGALAND		
Loans bearing interest		
1	5.85% Nagaland S. D. L. 2015	0.8
2	6.20% Nagaland S. D. L. 2015	0.1
3	7.53% Nagaland S. D. L. 2015	1.3
4	7.77% Nagaland S. D. L. 2015	0.6
5	7.61% Nagaland S. D. L. 2016	0.2
6	7.69% Nagaland Government Stock 2016	0.5
7	7.81% Nagaland Government Stock 2016	0.4
8	7.82% Nagaland Government Stock 2016	0.4
9	7.95% Nagaland Government Stock 2016	1.2
10	5.90% Nagaland S. D. L. 2017	0.4
11	7.17% Nagaland S. D. L. 2017	—
12	8.04% Nagaland Government Stock 2017	0.7
13	8.30% Nagaland Government Stock 2017	1.4
14	8.39% Nagaland Government Stock 2017	0.9
15	8.42% Nagaland Government Stock 2017	0.8
16	8.02% Nagaland Government Stock 2018	0.8
17	8.58% Nagaland Government Stock 2018	1.6
18	7.40% Nagaland Government Stock 2019	1.0
19	7.58% Nagaland Government Stock 2019	2.6

Sr. No.	Particulars	Balance as at end-March 2015
20	8.40% Nagaland Government Stock 2019	1.8
21	8.47% Nagaland Government Stock 2019	0.2
22	8.10% Nagaland Government Stock 2019	0.9
23	8.26% Nagaland Government Stock 2019	1.0
24	8.39% Nagaland Government Stock 2020	1.0
25	8.49% Nagaland Government Stock 2020	0.3
26	8.07% Nagaland Government Stock 2020	1.0
27	8.50% Nagaland Government Stock 2020	1.0
28	8.39% Nagaland Government Stock 2021	0.6
29	8.41% Nagaland Government Stock 2021	1.0
30	8.60% Nagaland Government Stock 2021	1.0
31	8.90% Nagaland Government Stock 2021	1.5
32	9.04% Nagaland Government Stock 2022	2.5
33	9.32% Nagaland Government Stock 2022	0.1
34	8.97% Nagaland Government Stock 2022	2.5
35	8.98% Nagaland Government Stock 2022	2.0
36	8.62% Nagaland Government Stock 2023	2.0
37	8.55% Nagaland Government Stock 2023	0.1
38	8.50% Nagaland Government Stock 2023	1.2
39	7.57% Nagaland Government Stock 2023	0.8
40	9.75% Nagaland Government Stock 2023	0.6
41	9.40% Nagaland Government Stock 2023	1.3
42	9.80% Nagaland S. D. L. 2024	1.0
43	9.69% Nagaland S. D. L. 2024	0.2
44	9.49% Nagaland S. D. L. 2024	0.3
45	9.65% Nagaland S. D. L. 2024	1.4
46	9.10% Nagaland S. D. L. 2024	0.7
47	8.46% Nagaland S. D. L. 2024	1.5
48	8.06% Nagaland S. D. L. 2025	1.0
49	8.07% Nagaland S. D. L. 2025	1.5
	TOTAL [A]	47.5
Power Bonds		
1	8.50% Nagaland Government Power Bonds April 2015 (03664)	—
2	8.50% Nagaland Government Power Bonds October 2015 (03679)	—
3	8.50% Nagaland Government Power Bonds April 2016 (03694)	—
	TOTAL [B]	0.1
	TOTAL [A+B]	47.5
Loans not Bearing Interest		
1	5.85% Nagaland S. D. L. 2015(II SR)	—
2	7.02% Nagaland S. D. L. 2015	—
	TOTAL [C]	—
	TOTAL [A+B+C]	47.5
ODISHA		
Loans Bearing Interest		
1	5.85% Orissa S. D. L. 2015	1.8
2	6.20% Orissa S. D. L. 2015	2.2
3	7.77% Orissa S. D. L. 2015	5.1
4	5.90% Orissa S. D. L. 2017	4.6
5	7.17% Orissa S. D. L. 2017	1.9
6	8.00% Orissa S. D. L. 2019	10.0
7	8.08% Orissa S. D. L. 2020	10.0
8	8.03% Orissa S. D. L. 2025	10.0
	TOTAL [A]	45.6

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
Government of Orissa Power Bonds		
1	8.50% Government of Orissa Power Bonds April 2015(03916)	-
2	8.50% Government of Orissa Power Bonds October 2015(03927)	0.6
3	8.50% Government of Orissa Power Bonds April 2016(03938)	0.6
	TOTAL [B]	1.1
	TOTAL [A+B]	46.8
Loans not Bearing Interest		
1	7.00% Orissa Government Loan 1993	-
2	8.25% Orissa Government Loan 1995	-
3	7.50% Orissa Government Loan 1997	-
4	9.00% Orissa Government Loan 1999	-
5	11.00% Orissa Government Loan 2001	-
6	11.00% Orissa Government Loan 2002	-
7	14.00% Orissa Government Loan 2005	-
8	13.85% Orissa Government Loan 2006	-
9	13.05% Orissa Government Loan 2007	-
10	11.50% Orissa Government Loan 2008	-
11	12.00% Orissa Government Loan 2011	-
12	5.85% Orissa S. D. L. 2015(II SR)	-
	TOTAL [C]	-
	TOTAL [A+B+C]	46.8
PUNJAB		
Loans Bearing Interest		
1	6.20% Punjab S. D. L. 2015	4.0
2	7.67% Punjab Government Stock 2016	6.2
3	7.74% Punjab Government Stock 2016	2.4
4	7.79% Punjab Government Stock 2016	5.8
5	7.93% Punjab Government Stock 2016	4.4
6	5.90% Punjab S. D. L. 2017	2.6
7	7.17% Punjab S. D. L. 2017	2.2
8	8.22% Punjab Government Stock 2017	10.0
9	8.32% Punjab Government Stock 2017	3.0
10	8.35% Punjab Government Stock 2017	5.0
11	8.41% Punjab Government Stock 2017	9.0
12	7.86% Punjab Government Stock 2018	4.6
13	7.96% Punjab Government Stock 2018	5.0
14	8.28% Punjab Government Stock 2018	7.7
15	8.83% Punjab Government Stock 2018	5.0
16	9.30% Punjab Government Stock 2018	10.0
17	9.81% Punjab Government Stock 2018	5.0
18	8.07% Punjab Government Stock 2018	5.0
19	7.02% Punjab Government Stock 2018	7.0
20	6.10% Punjab Government Stock 2019	6.7
21	7.24% Punjab Government Stock 2019	3.5
22	7.68% Punjab Government Stock 2019	7.0
23	8.13% Punjab Government Stock 2019	1.4
24	7.77% Punjab Government Stock 2019 (09276)	6.0
25	7.04% Punjab Government Stock 2019	5.0
26	7.82% Punjab Government Stock 2019	5.0
27	7.77% Punjab Government Stock 2019 (09310)	5.0
28	8.20% Punjab Government Stock 2019 (09321)	5.0
29	8.20% Punjab Government Stock 2019 (09336)	7.0
30	8.20% Punjab Government Stock 2019 (09345)	3.0

Sr. No.	Particulars	Balance as at end-March 2015
31	8.08% Punjab Government Stock 2019	2.0
32	8.05% Punjab Government Stock 2019	2.0
33	8.03% Punjab Government Stock 2019	3.2
34	8.37% Punjab Government Stock 2019	4.7
35	8.85% Punjab S. D. L. 2019	5.0
36	8.93% Punjab S. D. L. 2019	3.0
37	9.11% Punjab S. D. L. 2019	3.0
38	9.08% Punjab S. D. L. 2019	5.0
39	9.06% Punjab S. D. L. 2019	4.0
40	8.99% Punjab S. D. L. 2019	2.0
41	8.83% Punjab S. D. L. 2019	10.0
42	8.67% Punjab S. D. L. 2019	2.0
43	8.44% Punjab S. D. L. 2019	2.0
44	8.45% Punjab S. D. L. 2019	3.0
45	8.23% Punjab Government Stock 2020	2.0
46	8.56% Punjab Government Stock 2020	8.0
47	8.32% Punjab Government Stock 2020	5.0
48	8.40% Punjab Government Stock 2020	8.0
49	8.37% Punjab Government Stock 2020 (10302)	2.0
50	8.34% Punjab Government Stock 2020	5.0
51	8.50% Punjab Government Stock 2020	4.5
52	8.44% Punjab Government Stock 2020 (10326)	4.5
53	8.44% Punjab Government Stock 2020 (10335)	1.5
54	8.37% Punjab Government Stock 2020 (10340)	1.5
55	8.39% Punjab Government Stock 2021	4.0
56	8.50% Punjab Government Stock 2021	1.5
57	8.52% Punjab Government Stock 2021	3.8
58	8.36% Punjab Government Stock 2021	10.0
59	8.47% Punjab Government Stock 2021	6.0
60	8.64% Punjab Government Stock 2021	4.0
61	8.54% Punjab Government Stock 2021	6.5
62	8.56% Punjab Government Stock 2021	5.0
63	8.51% Punjab Government Stock 2021	5.0
64	8.59% Punjab Government Stock 2021	2.5
65	8.60% Punjab Government Stock 2021	2.5
66	8.62% Punjab Government Stock 2021	3.0
67	8.66% Punjab Government Stock 2021	3.0
68	8.98% Punjab Government Stock 2021	3.0
69	9.18% Punjab Government Stock 2021	2.5
70	9.21% Punjab Government Stock 2021	2.5
71	8.74% Punjab Government Stock 2021	3.5
72	8.57% Punjab Government Stock 2022	3.5
73	8.67% Punjab Government Stock 2022	2.5
74	8.68% Punjab Government Stock 2022	2.5
75	8.79% Punjab Government Stock 2022	4.3
76	8.96% Punjab Government Stock 2022	5.7
77	8.94% Punjab Government Stock 2022	2.0
78	9.24% Punjab Government Stock 2022	2.5
79	9.17% Punjab Government Stock 2022	7.0
80	9.14% Punjab Government Stock 2022	4.0
81	9.13% Punjab Government Stock 2022 (12286)	4.0
82	9.13% Punjab Government Stock 2022 (12292)	3.0
83	8.87% Punjab Government Stock 2022	7.0

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
84	8.91% Punjab Government Stock 2022 (12364)	5.0
85	8.92% Punjab Government Stock 2022 (12336)	10.0
86	8.92% Punjab Government Stock 2022 (12347)	4.0
87	8.93% Punjab Government Stock 2022	8.0
88	8.91% Punjab Government Stock 2022 (12312)	10.0
89	8.86% Punjab Government Stock 2022 (12376)	10.0
90	8.86% Punjab Government Stock 2022 (12400)	5.0
91	8.90% Punjab Government Stock 2022	5.0
92	8.64% Punjab Government Stock 2023	5.0
93	8.71% Punjab Government Stock 2023	5.0
94	8.51% Punjab Government Stock 2023	3.0
95	8.54% Punjab Government Stock 2023	2.0
96	8.51% Punjab Government Stock 2023	15.0
97	8.11% Punjab Government Stock 2023	5.0
98	7.58% Punjab Government Stock 2023	2.0
99	7.63% Punjab Government Stock 2023	7.0
100	7.98% Punjab Government Stock 2023	7.0
101	9.05% Punjab Government Stock 2023	5.0
102	9.87% Punjab Government Stock 2023	5.0
103	9.72% Punjab Government Stock 2023	5.0
104	9.70% Punjab Government Stock 2023	5.0
105	9.29% Punjab Government Stock 2023	6.0
106	9.34% Punjab Government Stock 2023	6.0
107	9.35% Punjab Government Stock 2023	2.5
108	9.48% Punjab Government Stock 2023	2.5
109	9.23% Punjab S. D. L. 2024	6.0
110	9.69% Punjab S. D. L. 2024	6.0
111	9.45% Punjab S. D. L. 2024	5.0
112	9.63% Punjab S. D. L. 2024	12.0
113	9.21% Punjab S. D. L. 2024	8.0
114	8.84% Punjab S. D. L. 2024	8.0
115	8.16% Punjab S. D. L. 2024	3.0
116	8.12% Punjab S. D. L. 2025	6.0
117	8.05% Punjab S. D. L. 2025	4.0
118	8.08% Punjab S. D. L. 2025	7.5
119	8.06% Punjab S. D. L. 2025	2.0
TOTAL [A]		580.0
Power Bonds		
1	8.50% Punjab Government Power Bonds April 2015 [03665]	-
2	8.50% Punjab Government Power Bonds October 2015 [03680]	0.3
3	8.50% Punjab Government Power Bonds April 2016 [03695]	0.3
TOTAL [B]		0.6
TOTAL [A+B]		580.7
Loans not Bearing Interest		
1	9.00% Punjab S. D. L. 1999	-
2	8.75% Punjab S. D. L. 2000	-
3	13.50% Punjab S. D. L. 2003	-
4	12.50% Punjab S. D. L. 2004	-
5	14.00% Punjab S. D. L. 2005	-
6	5.85% Punjab S. D. L. 2015 [II series]	-
7	7.02% Punjab S. D. L. 2015	-
TOTAL [C]		-
TOTAL [A+B+C]		580.7

Sr. No.	Particulars	Balance as at end-March 2015
RAJASTHAN		
Loans bearing interest		
1	5.85% Rajasthan S. D. L. 2015	5.7
2	6.20% Rajasthan S. D. L. 2015	3.8
3	7.77% Rajasthan S. D. L. 2015	5.4
4	7.65% Rajasthan Government Stock 2016	5.0
5	7.74% Rajasthan Government Stock 2016	2.7
6	7.81% Rajasthan Government Stock 2016	3.0
7	8.62% Rajasthan Government Stock 2016	2.3
8	8.11% Rajasthan Government Stock 2016	5.0
9	5.90% Rajasthan S. D. L. 2017	2.3
10	8.25% Rajasthan Government Stock 2017	2.0
11	8.30% Rajasthan Government Stock 2017	7.5
12	8.32% Rajasthan Government Stock 2017	9.5
13	8.45% Rajasthan Government Stock 2017	2.2
14	8.46% Rajasthan Government Stock 2017	5.0
15	7.84% Rajasthan Government Stock 2018	5.5
16	7.93% Rajasthan Government Stock 2018	2.2
17	8.06% Rajasthan Government Stock 2018	6.0
18	8.40% Rajasthan Government Stock 2018	2.0
19	8.88% Rajasthan Government Stock 2018	5.0
20	8.26% Rajasthan Government Stock 2018	5.0
21	7.80% Rajasthan Government Stock 2018	10.0
22	6.41% Rajasthan Government Stock 2018	11.6
23	7.29% Rajasthan Government Stock 2019	10.0
24	7.77% Rajasthan Government Stock 2019 (09235)	12.5
25	8.46% Rajasthan Government Stock 2019	5.9
26	8.28% Rajasthan Government Stock 2019	3.5
27	7.44% Rajasthan Government Stock 2019	5.0
28	7.83% Rajasthan Government Stock 2019	5.0
29	7.77% Rajasthan Government Stock 2019 (09311)	5.0
30	7.95% Rajasthan Government Stock 2019	5.0
31	8.20% Rajasthan Government Stock 2019	5.0
32	8.25% Rajasthan Government Stock 2019	5.0
33	8.16% Rajasthan Government Stock 2019	5.0
34	8.21% Rajasthan Government Stock 2019	5.0
35	8.10% Rajasthan Government Stock 2019	5.0
36	8.11% Rajasthan Government Stock 2019	5.0
37	8.06% Rajasthan Government Stock 2019	5.0
38	8.26% Rajasthan Government Stock 2019	5.0
39	8.35% Rajasthan Government Stock 2019	5.0
40	8.30% Rajasthan Government Stock 2020	5.0
41	8.25% Rajasthan Government Stock 2020	5.0
42	8.05% Rajasthan Government Stock 2020	5.0
43	8.11% Rajasthan Government Stock 2020	5.0
44	8.09% Rajasthan Government Stock 2020	5.0
45	8.15% Rajasthan Government Stock 2020	5.0
46	8.12% Rajasthan Government Stock 2020	5.0
47	8.44% Rajasthan Government Stock 2020	5.0
48	8.35% Rajasthan Government Stock 2020	5.0
49	8.51% Rajasthan Government Stock 2020	5.0
50	8.39% Rajasthan Government Stock 2020	5.0
51	8.50% Rajasthan Government Stock 2021	8.0

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015	Sr. No.	Particulars	Balance as at end-March 2015
52	8.52% Rajasthan Government Stock 2021	8.8	105	8.84% Rajasthan S. D. L. 2024	5.0
53	8.65% Rajasthan Government Stock 2021	5.0	106	8.71% Rajasthan S. D. L. 2024	5.0
54	8.85% Rajasthan Government Stock 2021	5.0	107	8.42% Rajasthan S. D. L. 2024	5.0
55	9.06% Rajasthan Government Stock 2021	5.0	108	8.43% Rajasthan S. D. L. 2024	5.0
56	9.20% Rajasthan Government Stock 2021	5.0	109	8.16% Rajasthan S. D. L. 2024	5.0
57	9.23% Rajasthan Government Stock 2021	3.8	110	8.24% Rajasthan S. D. L. 2024	5.0
58	9.02% Rajasthan Government Stock 2021	5.0	111	8.12% Rajasthan S. D. L. 2025	5.0
59	8.88% Rajasthan Government Stock 2021	5.0	112	8.05% Rajasthan S. D. L. 2025	10.0
60	8.74% Rajasthan Government Stock 2022	6.2	113	8.06% Rajasthan S. D. L. 2025	7.5
61	9.24% Rajasthan Government Stock 2022	5.0	114	8.05% Rajasthan S. D. L. 2025	7.5
62	9.12% Rajasthan Government Stock 2022	5.0	115	8.02% Rajasthan S. D. L. 2025	3.0
63	8.87% Rajasthan Government Stock 2022	5.0		TOTAL [A]	613.9
64	8.89% Rajasthan Government Stock 2022	5.0		8.50% Special Power Bonds	
65	8.84% Rajasthan Government Stock 2022	5.0	1	Government of Rajasthan Power Bonds April 2015(03666)	-
66	8.92% Rajasthan Government Stock 2022 (12337)	5.0	2	Government of Rajasthan Power Bonds October 2015(03681)	0.2
67	8.92% Rajasthan Government Stock 2022 (12348)	5.0	3	Government of Rajasthan Power Bonds April 2016(03696)	0.2
68	8.91% Rajasthan Government Stock 2022	5.0		TOTAL [B]	0.4
69	8.90% Rajasthan Government Stock 2022	5.0		TOTAL [A+B]	614.2
70	8.85% Rajasthan Government Stock 2022	5.0		Special Bonds	
71	8.84% Rajasthan Government Stock 2022	5.0	1	9.99% Rajasthan Special Bond 2028	3.4
72	8.92% Rajasthan Government Stock 2022	10.0	2	10.03% Rajasthan Special Bond 2028	30.0
73	8.90% Rajasthan Government Stock 2022	5.0	3	9.16% Rajasthan Special Bond 2028	10.0
74	8.56% Rajasthan Government Stock 2023	10.0	4	8.45% Rajasthan Special Bond 2028	8.1
75	8.52% Rajasthan Government Stock 2023	5.4		TOTAL [C]	51.5
76	8.09% Rajasthan Government Stock 2023	5.0		TOTAL [A+B+C]	665.7
77	7.58% Rajasthan Government Stock 2023	5.0		Loans not Bearing Interest	
78	7.63% Rajasthan Government Stock 2023	5.0	1	7.50% Rajasthan S. D. L. 1997	-
79	7.74% Rajasthan Government Stock 2023	5.0	2	9.75% Rajasthan S. D. L. 1998	-
80	7.94% Rajasthan Government Stock 2023	5.0	3	9.00% Rajasthan S. D. L. 1999	-
81	9.05% Rajasthan Government Stock 2023	5.0	4	8.75% Rajasthan S. D. L. 2000	-
82	9.82% Rajasthan Government Stock 2023	5.0	5	11.00% Rajasthan S. D. L. 2001	-
83	9.70% Rajasthan Government Stock 2023	5.0	6	11.00% Rajasthan S. D. L. 2002	-
84	9.52% Rajasthan Government Stock 2023	5.0	7	13.50% Rajasthan S. D. L. 2003	-
85	9.70% Rajasthan Government Stock 2023	5.0	8	12.50% Rajasthan S. D. L. 2004	-
86	9.25% Rajasthan Government Stock 2023	5.0	9	14.00% Rajasthan S. D. L. 2005	-
87	9.25% Rajasthan Government Stock 2023	5.0	10	13.85% Rajasthan S. D. L. 2006	-
88	9.33% Rajasthan Government Stock 2023	5.0	11	13.05% Rajasthan S. D. L. 2007	-
89	9.40% Rajasthan Government Stock 2023	5.0	12	13.00% Rajasthan S. D. L. 2007	-
90	9.33% Rajasthan Government Stock 2023	5.0	13	12.25% Rajasthan S. D. L. 2009	-
91	9.50% Rajasthan Government Stock 2023	5.0	14	11.50% Rajasthan S. D. L. 2009	-
92	9.45% Rajasthan S. D. L. 2024	8.0	15	5.85% Rajasthan S. D. L. 2015(II SR)	-
93	9.63% Rajasthan S. D. L. 2024	5.0	16	7.02% Rajasthan S. D. L. 2015	-
94	9.38% Rajasthan S. D. L. 2024	5.0		TOTAL [D]	-
95	9.21% Rajasthan S. D. L. 2024	5.0		TOTAL [A+B+C+D]	665.7
96	9.11% Rajasthan S. D. L. 2024	5.0		SIKKIM	
97	8.79% Rajasthan S. D. L. 2024	5.0		Loans Bearing Interest	
98	8.97% Rajasthan S. D. L. 2024	5.0	1	6.20% Sikkim S. D. L. 2015	0.1
99	8.96% Rajasthan S. D. L. 2024	5.0	2	5.85% Sikkim S. D. L. 2015	0.1
100	8.94% Rajasthan S. D. L. 2024	5.0	3	7.53% Sikkim S. D. L. 2015	0.1
101	9.03% Rajasthan S. D. L. 2024	5.0	4	7.77% Sikkim S. D. L. 2015	0.2
102	8.94% Rajasthan S. D. L. 2024	5.0	5	7.61% Sikkim S. D. L. 2016	0.1
103	8.99% Rajasthan S. D. L. 2024	5.0	6	7.70% Sikkim Government Stock 2016	0.7
104	8.90% Rajasthan S. D. L. 2024	5.0	7	7.82% Sikkim Government Stock 2016	0.5

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
8	8.65% Sikkim Government Stock 2016	0.6
9	5.90% Sikkim S. D. L. 2017	0.3
10	7.17% Sikkim S. D. L. 2017	0.3
11	8.20% Sikkim Government Stock 2017	1.1
12	7.00% Sikkim Government Stock 2018	2.9
13	8.02% Sikkim Government Stock 2018	1.4
14	8.44% Sikkim Government Stock 2020	1.9
15	8.35% Sikkim Government Stock 2020	1.4
16	8.78% Sikkim Government Stock 2021	0.4
17	8.92% Sikkim Government Stock 2022	0.4
18	8.81% Sikkim Government Stock 2022	0.4
19	8.54% Sikkim Government Stock 2023	0.2
20	9.75% Sikkim Government Stock 2023	0.5
21	9.30% Sikkim Government Stock 2023	0.5
22	9.35% Sikkim Government Stock 2023	0.9
23	9.69% Sikkim S. D. L. 2024	0.4
24	8.95% Sikkim S. D. L. 2024	1.3
25	8.06% Sikkim S. D. L. 2025	1.0
26	8.05% Sikkim S. D. L. 2025	1.0
TOTAL [A]		18.4
Power Bonds		
1	8.50% Government Sikkim Power Bonds April 2015 [03917]	-
2	8.50% Government Sikkim Power Bonds October 2015 [03928]	-
3	8.50% Government Sikkim Power Bonds April 2016 [03939]	-
TOTAL [B]		-
TOTAL [A+B]		18.4
TAMIL NADU		
Loans bearing interest		
1	6.20% Tamil Nadu S. D. L. 2015	3.8
2	5.85% Tamil Nadu S. D. L. 2015	1.5
3	7.35% Tamil Nadu S. D. L. 2015	2.1
4	7.77% Tamil Nadu S. D. L. 2015	2.0
5	7.68% Tamil Nadu Government Stock 2016	6.0
6	7.79% Tamil Nadu Government Stock 2016	6.1
7	7.93% Tamil Nadu Government Stock 2016	4.0
8	5.90% Tamil Nadu S. D. L. 2017	4.4
9	7.96% Tamil Nadu Government Stock 2017	5.0
10	8.14% Tamil Nadu Government Stock 2017	5.0
11	8.19% Tamil Nadu Government Stock 2017	5.0
12	8.30% Tamil Nadu Government Stock 2017	3.0
13	8.32% Tamil Nadu Government Stock 2017	4.1
14	8.39% Tamil Nadu Government Stock 2017(07271)	5.0
15	8.39% Tamil Nadu Government Stock 2017 (07289)	5.0
16	8.47% Tamil Nadu Government Stock 2017	6.0
17	7.85% Tamil Nadu Government Stock 2018	7.5
18	7.96% Tamil Nadu Government Stock 2018	10.0
19	8.12% Tamil Nadu Government Stock 2018	7.9
20	8.23% Tamil Nadu Government Stock 2018	7.5
21	6.95% Tamil Nadu Government Stock 2018	7.5
22	6.40% Tamil Nadu Government Stock 2018	10.0
23	9.20% Tamil Nadu Government Stock 2018	12.5
24	6.65% Tamil Nadu Government Stock 2019	10.0
25	7.00% Tamil Nadu Government Stock 2019	10.0

Sr. No.	Particulars	Balance as at end-March 2015
26	7.26% Tamil Nadu Government Stock 2019	12.0
27	7.45% Tamil Nadu Government Stock 2019	10.0
28	7.65% Tamil Nadu Government Stock 2019	12.0
29	8.48% Tamil Nadu Government Stock 2019	12.2
30	8.24% Tamil Nadu Government Stock 2019	4.8
31	8.28% Tamil Nadu Government Stock 2019	15.0
32	8.13% Tamil Nadu Government Stock 2019	15.0
33	8.22% Tamil Nadu Government Stock 2019	12.0
34	8.11% Tamil Nadu Government Stock 2019	10.0
35	8.12% Tamil Nadu Government Stock 2019	10.0
36	8.05% Tamil Nadu Government Stock 2019	10.0
37	8.26% Tamil Nadu Government Stock 2019	10.0
38	8.36% Tamil Nadu Government Stock 2019	10.0
39	8.32% Tamil Nadu Government Stock 2020	10.0
40	8.25% Tamil Nadu Government Stock 2020	10.0
41	8.52% Tamil Nadu Government Stock 2020	14.0
42	8.09% Tamil Nadu Government Stock 2020	9.4
43	8.16% Tamil Nadu Government Stock 2020	9.4
44	8.15% Tamil Nadu Government Stock 2020	9.3
45	8.32% Tamil Nadu Government Stock 2020	9.4
46	8.42% Tamil Nadu Government Stock 2020	9.4
47	8.39% Tamil Nadu Government Stock 2020 (10296)	12.5
48	8.53% Tamil Nadu Government Stock 2020	18.8
49	8.39% Tamil Nadu Government Stock 2020 (10332)	6.3
50	8.44% Tamil Nadu Government Stock 2020	6.3
51	8.24% Tamil Nadu S. D. L. 2020	12.0
52	8.39% Tamil Nadu Government Stock 2021	6.3
53	8.50% Tamil Nadu Government Stock 2021	3.0
54	8.68% Tamil Nadu Government Stock 2021	10.0
55	8.59% Tamil Nadu Government Stock 2021	10.0
56	8.56% Tamil Nadu Government Stock 2021	5.0
57	8.64% Tamil Nadu Government Stock 2021	7.5
58	8.60% Tamil Nadu Government Stock 2021	7.5
59	8.85% Tamil Nadu Government Stock 2021	5.1
60	9.09% Tamil Nadu Government Stock 2021	7.5
61	9.19% Tamil Nadu Government Stock 2021	12.5
62	9.22% Tamil Nadu Government Stock 2021	4.9
63	8.72% Tamil Nadu Government Stock 2022	20.0
64	8.66% Tamil Nadu Government Stock 2022	12.0
65	8.71% Tamil Nadu Government Stock 2022	15.0
66	8.75% Tamil Nadu Government Stock 2022	15.0
67	8.92% Tamil Nadu Government Stock 2022	13.0
68	9.10% Tamil Nadu Government Stock 2022	6.2
69	8.89% Tamil Nadu Government Stock 2022	8.5
70	8.84% Tamil Nadu Government Stock 2022	15.0
71	8.92% Tamil Nadu Government Stock 2022	15.0
72	8.92% Tamil Nadu Government Stock 2022	12.5
73	8.90% Tamil Nadu Government Stock 2022	18.8
74	8.86% Tamil Nadu Government Stock 2022	15.0
75	8.85% Tamil Nadu Government Stock 2022	15.0
76	8.80% Tamil Nadu Government Stock 2022	12.5
77	8.86% Tamil Nadu Government Stock 2022	10.0
78	8.89% Tamil Nadu Government Stock 2022	11.5

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
79	8.63% Tamil Nadu Government Stock 2023	10.0
80	8.56% Tamil Nadu Government Stock 2023	10.0
81	8.62% Tamil Nadu Government Stock 2023	10.0
82	8.60% Tamil Nadu Government Stock 2023	10.0
83	8.25% Tamil Nadu Government Stock 2023	10.0
84	8.10% Tamil Nadu Government Stock 2023	10.0
85	7.59% Tamil Nadu Government Stock 2023	10.0
86	7.62% Tamil Nadu Government Stock 2023	10.0
87	7.77% Tamil Nadu Government Stock 2023	10.0
88	7.95% Tamil Nadu Government Stock 2023	10.0
89	9.10% Tamil Nadu Government Stock 2023	4.2
90	9.55% Tamil Nadu Government Stock 2023	10.0
91	9.80% Tamil Nadu Government Stock 2023	6.5
92	9.32% Tamil Nadu Government Stock 2023	12.5
93	9.37% Tamil Nadu Government Stock 2023	12.5
94	9.39% Tamil Nadu Government Stock 2023	15.0
95	9.38% Tamil Nadu Government Stock 2023	15.0
96	9.49% Tamil Nadu Government Stock 2023	20.0
97	9.41% Tamil Nadu S. D. L. 2024	11.8
98	9.65% Tamil Nadu S. D. L. 2024	12.5
99	9.47% Tamil Nadu S. D. L. 2024	15.0
100	9.63% Tamil Nadu S. D. L. 2024	10.0
101	9.37% Tamil Nadu S. D. L. 2024	10.0
102	9.24% Tamil Nadu S. D. L. 2024	12.5
103	9.11% Tamil Nadu S. D. L. 2024	12.5
104	8.83% Tamil Nadu S. D. L. 2024	12.5
105	8.96% Tamil Nadu S. D. L. 2024	12.5
106	8.94% Tamil Nadu S. D. L. 2024	12.5
107	9.02% Tamil Nadu S. D. L. 2024	10.0
108	8.95% Tamil Nadu S. D. L. 2024	10.0
109	8.99% Tamil Nadu S. D. L. 2024	6.3
110	8.90% Tamil Nadu S. D. L. 2024	5.0
111	8.87% Tamil Nadu S. D. L. 2024	12.5
112	8.72% Tamil Nadu S. D. L. 2024	10.0
113	8.44% Tamil Nadu S. D. L. 2024	12.5
114	8.44% Tamil Nadu S. D. L. 2024	18.8
115	8.25% Tamil Nadu S. D. L. 2024	10.0
116	8.13% Tamil Nadu S. D. L. 2025	15.0
117	8.07% Tamil Nadu S. D. L. 2025	15.0
118	8.07% Tamil Nadu S. D. L. 2025	15.0
119	8.06% Tamil Nadu S. D. L. 2025	6.0
120	8.10% Tamil Nadu S. D. L. 2025	15.0
	Total [A]	1,203.3
Loans not Bearing Interest		
1	7.50% Tamil Nadu S. D. L. 1997	-
2	9.75% Tamil Nadu S. D. L. 1998	-
3	9.00% Tamil Nadu S. D. L. 1999	-
4	8.75% Tamil Nadu S. D. L. 2000	-
5	11.00% Tamil Nadu S. D. L. 2001	-
6	11.00% Tamil Nadu S. D. L. 2002	-
7	13.50% Tamil Nadu S. D. L. 2003	-
8	12.50% Tamil Nadu S. D. L. 2004	-
9	14.00% Tamil Nadu S. D. L. 2005	-

Sr. No.	Particulars	Balance as at end-March 2015
10	13.85% Tamil Nadu S. D. L. 2006	-
11	13.05% Tamil Nadu S. D. L. 2007	-
12	13.00% Tamil Nadu S. D. L. 2007	-
13	12.30% Tamil Nadu S. D. L. 2007	-
14	12.15% Tamil Nadu S. D. L. 2008	-
15	11.50% Tamil Nadu S. D. L. 2008	-
16	12.50% Tamil Nadu S. D. L. 2008	-
17	12.25% Tamil Nadu S. D. L. 2009	-
18	11.50% Tamil Nadu S. D. L. 2009	-
19	11.50% Tamil Nadu S. D. L. 2010	-
20	12.00% Tamil Nadu S. D. L. 2010	-
21	10.50% Tamil Nadu S. D. L. 2011	-
22	11.50% Tamil Nadu S. D. L. 2011	-
23	9.45% Tamil Nadu S. D. L. 2011	-
24	12.00% Tamil Nadu S. D. L. 2011	-
25	5.85% Tamil Nadu S. D. L. 2015 [II SERIES]	-
26	7.02% Tamil Nadu S. D. L. 2015	-
	TOTAL [B]	-
	TOTAL [A+B]	1,203.3
TELANGANA		
Loans Bearing Interest		
1	5.85% Andhra Pradesh 2015	1.1
2	6.20% Andhra Pradesh 2015	1.9
3	7.39% Andhra Pradesh Government Stock 2015	2.0
4	7.77% Andhra Pradesh S. D. L. 2015	3.3
5	7.34% Andhra Pradesh Government Stock 2015	1.6
6	7.32% Andhra Pradesh Government Stock 2016	1.3
7	7.74% Andhra Pradesh Government Stock 2016	1.7
8	7.89% Andhra Pradesh Government Stock 2016	2.1
9	7.93% Andhra Pradesh Government Stock 2016	1.7
10	8.65% Andhra Pradesh Government Stock 2016	3.1
11	5.90% Andhra Pradesh Government Stock 2017	1.3
12	7.17% Andhra Pradesh Government Stock 2017	0.2
13	7.99% Andhra Pradesh Government Stock 2017	1.3
14	8.00% Andhra Pradesh Government Stock 2017	2.5
15	8.17% Andhra Pradesh Government Stock 2017	1.6
16	8.40% Andhra Pradesh Government Stock 2017 (Loan Code No.07230)	1.7
17	8.40% Andhra Pradesh Government Stock 2017 (Loan Code No.07267)	3.1
18	8.45% Andhra Pradesh Government Stock 2017017	2.5
19	8.48% Andhra Pradesh Government Stock 2017	2.1
20	7.10% Andhra Pradesh Government Stock 2018	6.3
21	7.92% Andhra Pradesh Government Stock 2018	2.1
22	7.98% Andhra Pradesh Government Stock 2018	3.3
23	8.11% Andhra Pradesh S. D. L. 2018	4.2
24	8.25% Andhra Pradesh S. D. L. 2018	4.2
25	8.41% Andhra Pradesh S. D. L. 2018	4.2
26	8.45% Andhra Pradesh S. D. L. 2018	6.3
27	9.40% Andhra Pradesh S. D. L. 2018	2.1
28	9.89% Andhra Pradesh S. D. L. 2018	4.2
29	5.80% Andhra Pradesh Government Stock 2019	4.2
30	7.13% Andhra Pradesh Government Stock 2019	6.8

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
31	7.45% Andhra Pradesh Government Stock 2019	5.0
32	8.09% Andhra Pradesh Government Stock 2019	0.7
33	8.59% Andhra Pradesh Government Stock 2019	8.0
34	7.11% Andhra Pradesh Government Stock 2019	6.7
35	7.45% Andhra Pradesh Government Stock 2019	4.2
36	7.50% Andhra Pradesh Government Stock 2019	4.2
37	7.83% Andhra Pradesh Government Stock 2019	4.2
38	7.85% Andhra Pradesh Government Stock 2019	4.2
39	7.93% Andhra Pradesh Government Stock 2019	4.2
40	8.10% Andhra Pradesh Government Stock 2019 (Loan Code No.09331)	5.8
41	8.19% Andhra Pradesh Government Stock 2019	8.3
42	8.10% Andhra Pradesh Government Stock 2019 (Loan Code No.09351)	4.2
43	8.22% Andhra Pradesh Government Stock 2019	4.2
44	8.26% Andhra Pradesh Government Stock 2019	2.1
45	8.25% Andhra Pradesh Government Stock 2020	2.1
46	8.48% Andhra Pradesh Government Stock 2020	4.2
47	8.39% Andhra Pradesh Government Stock 2020	5.8
48	8.07% Andhra Pradesh Government Stock 2020	4.2
49	8.49% Andhra Pradesh Government Stock 2020	2.1
50	8.57% Andhra Pradesh Government Stock 2020	6.3
51	8.11% Andhra Pradesh Government Stock 2020	4.2
52	8.18% Andhra Pradesh Government Stock 2020	4.2
53	8.37% Andhra Pradesh Government Stock 2020	4.2
54	8.42% Andhra Pradesh Government Stock 2020	4.2
55	8.52% Andhra Pradesh Government Stock 2020	2.1
56	8.39% Andhra Pradesh Government Stock 2020	4.2
57	8.35% Andhra Pradesh Government Stock 2020	2.1
58	8.53% Andhra Pradesh Government Stock 2021	4.2
59	8.51% Andhra Pradesh Government Stock 2021	6.0
60	8.37% Andhra Pradesh Government Stock 2021	2.3
61	8.47% Andhra Pradesh Government Stock 2021	5.0
62	8.67% Andhra Pradesh Government Stock 2021	4.2
63	8.60% Andhra Pradesh Government Stock 2021	4.2
64	8.66% Andhra Pradesh Government Stock 2021	7.5
65	8.56% Andhra Pradesh Government Stock 2021	8.3
66	8.63% Andhra Pradesh Government Stock 2021	8.3
67	8.90% Andhra Pradesh Government Stock 2021	6.8
68	9.04% Andhra Pradesh Government Stock 2021	1.6
69	9.17% Andhra Pradesh Government Stock 2021	4.2
70	9.25% Andhra Pradesh Government Stock 2021	2.1
71	8.72% Andhra Pradesh Government Stock 2022	4.2
72	8.71% Andhra Pradesh Government Stock 2022	4.2
73	8.97% Andhra Pradesh Government Stock 2022	4.2
74	9.20% Andhra Pradesh Government Stock 2022	6.3
75	9.14% Andhra Pradesh Government Stock 2022	3.1
76	9.12% Andhra Pradesh Government Stock 2022	4.2
77	8.86% Andhra Pradesh Government Stock 2022	3.1
78	8.89% Andhra Pradesh Government Stock 2022	3.1
79	8.90% Andhra Pradesh Government Stock 2022	3.1
80	8.84% Andhra Pradesh Government Stock 2022	3.1
81	8.90% Andhra Pradesh Government Stock 2022	3.1

Sr. No.	Particulars	Balance as at end-March 2015
82	8.90% Andhra Pradesh Government Stock 2022	3.1
83	8.91% Andhra Pradesh Government Stock 2022	3.1
84	8.89% Andhra Pradesh Government Stock 2022	3.1
85	8.86% Andhra Pradesh Government Stock 2022	3.1
86	8.80% Andhra Pradesh Government Stock 2022	3.1
87	8.85% Andhra Pradesh Government Stock 2022	3.1
88	8.91% Andhra Pradesh Government Stock 2022	3.1
89	8.91% Andhra Pradesh Government Stock 2022	3.1
90	8.59% Andhra Pradesh Government Stock 2023 (13210)	8.3
91	8.72% Andhra Pradesh Government Stock 2023	10.4
92	8.59% Andhra Pradesh Government Stock 2023 (13228)	2.1
93	8.64% Andhra Pradesh Government Stock 2023	8.3
94	8.25% Andhra Pradesh Government Stock 2023	4.2
95	7.57% Andhra Pradesh Government Stock 2023	4.2
96	9.84% Andhra Pradesh Government Stock 2023 (Loan Code 9001 524 065)	4.2
97	9.71% Andhra Pradesh Government Stock 2023	7.5
98	9.77% Andhra Pradesh Government Stock 2023	4.2
99	9.55% Andhra Pradesh Government Stock 2023	7.8
100	9.84% Andhra Pradesh Government Stock 2023 (Loan Code 9001 524 106)	3.3
101	9.38% Andhra Pradesh Government Stock 2023	5.1
102	9.39% Andhra Pradesh Government Stock 2023	4.2
103	9.52% Andhra Pradesh Government Stock 2023	7.6
104	9.38% Andhra Pradesh Government Stock 2024	7.9
105	9.26% Andhra Pradesh Government Stock 2024	6.3
106	9.40% Andhra Pradesh Government Stock 2024	3.8
107	9.63% Andhra Pradesh Government Stock 2024	6.1
108	9.84% Andhra Pradesh Government Stock 2024	4.7
109	9.71% Andhra Pradesh Government Stock 2024	7.3
110	9.48% Andhra Pradesh Government Stock 2024	5.2
111	9.40% Andhra Pradesh S. D. L. 2024	8.3
112	9.21% Andhra Pradesh S. D. L. 2024	12.5
113	9.18% Andhra Pradesh S. D. L. 2024	8.3
114	9.06% Telangana S. D. L. 2024	20.0
115	8.46% Telangana S. D. L. 2024	8.0
116	8.18% Telangana S. D. L. 2024	10.0
117	8.89% Telangana S. D. L. 2024	8.0
118	8.16% Telangana S. D. L. 2025	8.0
119	8.09% Telangana S. D. L. 2025	8.0
120	8.08% Telangana S. D. L. 2025	10.0
121	8.12% Telangana S. D. L. 2025	10.0
TOTAL [A]		564.0
Power Bonds		
1	8.50% Andhra Pradesh Power Bonds April 2015 (03656)	-
2	8.50% Andhra Pradesh Power Bonds October 2015 (03671)	0.5
3	8.50% Andhra Pradesh Power Bonds April 2016 (03686)	0.5
TOTAL [B]		1.0
TOTAL [A+B]		565.0
Loans Not Bearing Interest		
1	8.25% Andhra Pradesh S. D. L. 1995	-
2	7.50% Andhra Pradesh S. D. L. 1997	-
3	9.75% Andhra Pradesh S. D. L. 1998	-

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
4	9.00% Andhra Pradesh S. D. L. 1999	-
5	11.00% Andhra Pradesh S. D. L. 2001	-
6	11.00% Andhra Pradesh S. D. L. 2002	-
7	12.50% Andhra Pradesh S. D. L. 2004	-
8	14.00% Andhra Pradesh S. D. L. 2005	-
9	13.00% Andhra Pradesh S. D. L. 2007	-
10	13.05% Andhra Pradesh S. D. L. 2007	-
11	11.50% Andhra Pradesh S. D. L. 2008	-
12	12.25% Andhra Pradesh S. D. L. 2009	-
13	11.50% Andhra Pradesh S. D. L. 2009	-
14	11.85% Andhra Pradesh S. D. L. 2009	-
15	10.52% Andhra Pradesh S. D. L. 2010	-
16	11.50% Andhra Pradesh S. D. L. 2010	-
17	11.50% Andhra Pradesh S. D. L. 2011	-
18	12.00% Andhra Pradesh S. D. L. 2011	-
19	6.95% Andhra Pradesh S. D. L. 2013	-
20	7.02% Andhra Pradesh S. D. L. 2015	-
TOTAL [C]		-
TOTAL [A+B+C]		565.0
TRIPURA		
Loans Bearing Interest		
1	5.85% Tripura S. D. L. 2015	0.6
2	6.20% Tripura S. D. L. 2015	0.2
3	7.45% Tripura Government Stock 2015	0.4
4	7.77% Tripura S. D. L. 2015	0.3
5	7.61% Tripura S. D. L. 2016	0.4
6	7.70% Tripura Government Stock 2016	0.3
7	8.11% Tripura Government Stock 2016	0.4
8	5.90% Tripura S. D. L. 2017	0.6
9	7.17% Tripura S. D. L. 2017	1.5
10	7.77% Tripura Government Stock 2019	1.6
11	8.24% Tripura Government Stock 2019	1.5
12	8.40% Tripura Government Stock 2019	1.0
13	8.49% Tripura Government Stock 2020	1.0
14	8.10% Tripura Government Stock 2020	1.0
15	8.39% Tripura Government Stock 2021	1.2
16	8.40% Tripura Government Stock 2021	0.7
17	8.65% Tripura Government Stock 2021	1.0
18	8.60% Tripura Government Stock 2021	0.5
19	8.60% Tripura Government Stock 2022	0.5
20	9.42% Tripura Government Stock 2022	1.0
21	8.90% Tripura Government Stock 2022	1.3
22	8.94% Tripura Government Stock 2022	0.9
23	8.90% Tripura Government Stock 2022	1.0
24	8.60% Tripura Government Stock 2023	2.5
25	8.55% Tripura Government Stock 2023	0.8
26	9.39% Tripura S. D. L. 2024	2.0
27	9.50% Tripura S. D. L. 2024	1.5
28	9.67% Tripura S. D. L. 2024	1.5
29	9.48% Tripura S. D. L. 2024	0.5
30	8.09% Tripura S. D. L. 2025	1.5
TOTAL [A]		28.9

Sr. No.	Particulars	Balance as at end-March 2015
Power Bonds		
1	8.50% Government of Tripura Power Bonds April 2015 (03918)	-
2	8.50% Government of Tripura Power Bonds October 2015 (03929)	-
3	8.50% Government of Tripura Power Bonds April 2016 (03940)	-
TOTAL [B]		0.1
TOTAL [A+B]		29.0
Loans not Bearing Interest		
1	6.75% Tripura S. D. L. 1992	-
2	7.50% Tripura S. D. L. 1997	-
3	11.00% Tripura S. D. L. 2002	-
4	5.85% Tripura S. D. L. 2015 (II SR)	-
5	7.02% Tripura S. D. L. 2015	-
TOTAL [C]		-
TOTAL [A+B+C]		29.0
UTTAR PRADESH @		
Loans Bearing Interest (Subsequent to Reorganisation)		
1	5.85% Uttar Pradesh S. D. L. 2015	7.9
2	6.20% Uttar Pradesh S. D. L. 2015	8.1
3	7.53% Uttar Pradesh S. D. L. 2015	15.0
4	7.77% Uttar Pradesh S. D. L. 2015	10.0
5	7.85% Uttar Pradesh S. D. L. 2016	6.0
6	8.00% Uttar Pradesh S. D. L. 2016	16.3
7	5.90% Uttar Pradesh S. D. L. 2017	8.7
8	7.17% Uttar Pradesh S. D. L. 2017	0.3
9	8.45% Uttar Pradesh S. D. L. 2017	16.2
10	8.55% Uttar Pradesh S. D. L. 2017	10.0
11	8.01% Uttar Pradesh S. D. L. 2018	15.0
12	8.07% Uttar Pradesh S. D. L. 2018	11.0
13	8.25% Uttar Pradesh S. D. L. 2018	8.2
14	8.51% Uttar Pradesh S. D. L. 2018	10.0
15	9.59% Uttar Pradesh S. D. L. 2018	10.0
16	9.30% Uttar Pradesh S. D. L. 2018	10.0
17	8.89% Uttar Pradesh S. D. L. 2018	10.0
18	7.85% Uttar Pradesh S. D. L. 2018	10.0
19	7.03% Uttar Pradesh S. D. L. 2018	10.0
20	7.10% Uttar Pradesh S. D. L. 2019	11.0
21	8.57% Uttar Pradesh S. D. L. 2019	30.0
22	8.59% Uttar Pradesh S. D. L. 2019	25.9
23	7.53% Uttar Pradesh S. D. L. 2019	15.0
24	7.84% Uttar Pradesh S. D. L. 2019	5.0
25	7.97% Uttar Pradesh S. D. L. 2019	10.0
26	8.03% Uttar Pradesh S. D. L. 2019	15.0
27	7.80% Uttar Pradesh S. D. L. 2019	5.0
28	8.32% Uttar Pradesh S. D. L. 2019	15.0
29	8.47% Uttar Pradesh S. D. L. 2019	15.0
30	8.26% Uttar Pradesh S. D. L. 2019	13.1
31	8.44% Uttar Pradesh S. D. L. 2019	15.0
32	8.39% Uttar Pradesh S. D. L. 2020	18.7
33	8.58% Uttar Pradesh S. D. L. 2020	12.0
34	8.55% Uttar Pradesh S. D. L. 2020	20.0
35	8.28% Uttar Pradesh S. D. L. 2020	10.0
36	8.10% Uttar Pradesh S. D. L. 2020	10.0

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
37	8.13% Uttar Pradesh S. D. L. 2020	8.0
38	8.19% Uttar Pradesh S. D. L. 2020	10.0
39	8.37% Uttar Pradesh S. D. L. 2020	12.0
40	8.41% Uttar Pradesh S. D. L. 2020	10.0
41	8.39% Uttar Pradesh S. D. L. 2020	10.0
42	8.55% Uttar Pradesh S. D. L. 2020	15.0
43	8.34% Uttar Pradesh S. D. L. 2020	10.0
44	8.56% Uttar Pradesh S. D. L. 2021	5.0
45	8.65% Uttar Pradesh S. D. L. 2021	15.0
46	8.66% Uttar Pradesh S. D. L. 2021	10.0
47	8.56% Uttar Pradesh S. D. L. 2021	10.0
48	8.69% Uttar Pradesh S. D. L. 2021	15.0
49	8.58% Uttar Pradesh S. D. L. 2021	5.1
50	8.61% Uttar Pradesh S. D. L. 2021	10.0
51	8.66% Uttar Pradesh S. D. L. 2021	10.0
52	8.90% Uttar Pradesh S. D. L. 2021	10.0
53	9.25% Uttar Pradesh S. D. L. 2021	14.9
54	9.25% Uttar Pradesh S. D. L. 2021	10.0
55	9.02% Uttar Pradesh S. D. L. 2021	10.0
56	8.80% Uttar Pradesh S. D. L. 2021	10.0
57	8.75% Uttar Pradesh S. D. L. 2022	10.0
58	8.76% Uttar Pradesh S. D. L. 2022	10.0
59	9.28% Uttar Pradesh S. D. L. 2022	8.3
60	9.17% Uttar Pradesh S. D. L. 2022	15.0
61	8.92% Uttar Pradesh S. D. L. 2022	15.0
62	8.88% Uttar Pradesh S. D. L. 2022	10.0
63	8.93% Uttar Pradesh S. D. L. 2022 (12339)	10.0
64	8.93% Uttar Pradesh S. D. L. 2022 (12358)	15.0
65	8.91% Uttar Pradesh S. D. L. 2022	10.0
66	8.88% Uttar Pradesh S. D. L. 2022	10.0
67	8.86% Uttar Pradesh S. D. L. 2022	10.0
68	8.11% Uttar Pradesh S. D. L. 2023	10.0
69	7.60% Uttar Pradesh S. D. L. 2023	10.0
70	7.63% Uttar Pradesh S. D. L. 2023	10.0
71	7.78% Uttar Pradesh S. D. L. 2023	10.0
72	9.33% Uttar Pradesh S. D. L. 2023	12.5
73	9.40% Uttar Pradesh S. D. L. 2023	7.5
74	9.52% Uttar Pradesh S. D. L. 2023	5.0
75	9.39% Uttar Pradesh S. D. L. 2024	5.0
76	9.67% Uttar Pradesh S. D. L. 2024	10.0
77	9.66% Uttar Pradesh S. D. L. 2024	10.0
78	9.40% Uttar Pradesh S. D. L. 2024	10.0
79	9.24% Uttar Pradesh S. D. L. 2024	10.0
80	8.87% Uttar Pradesh S. D. L. 2024	10.0
81	8.73% Uttar Pradesh S. D. L. 2024	10.0
82	8.46% Uttar Pradesh S. D. L. 2024	12.5
83	8.45% Uttar Pradesh S. D. L. 2024	12.5
84	8.18% Uttar Pradesh S. D. L. 2024	17.5
85	8.26% Uttar Pradesh S. D. L. 2024	17.5
86	8.10% Uttar Pradesh S. D. L. 2025	20.0
87	8.08% Uttar Pradesh S. D. L. 2025	25.0
88	8.08% Uttar Pradesh S. D. L. 2025	15.0
89	8.05% Uttar Pradesh S. D. L. 2025	5.0
	TOTAL[A]	1,026.7

Sr. No.	Particulars	Balance as at end-March 2015
8.50% Government of Uttar Pradesh Power Bonds		
1	8.50% Government of Uttar Pradesh Power Bonds April 2015 (03669)	-
2	8.50% Government of Uttar Pradesh Power Bonds October 2015 (03684)	2.9
3	8.50% Government of Uttar Pradesh Power Bonds April 2016 (03699)	2.9
	TOTAL[B]	5.9
	TOTAL[A+B]	1,032.5
Government of Uttar Pradesh Special Bonds		
1	8.61% Uttar Pradesh Special Bond 2028	4.5
2	8.68% Uttar Pradesh Special Bond 2027	4.5
3	8.55% Uttar Pradesh Special Bond 2026	4.5
4	8.67% Uttar Pradesh Special Bond 2025	4.5
5	8.55% Uttar Pradesh Special Bond 2024	4.5
6	8.71% Uttar Pradesh Special Bond 2023	4.5
7	8.71% Uttar Pradesh Special Bond 2022	4.5
8	8.72% Uttar Pradesh Special Bond 2021	4.5
9	8.70% Uttar Pradesh Special Bond 2020	4.5
10	8.66% Uttar Pradesh Special Bond 2019	4.5
11	8.61% Uttar Pradesh Special Bond 2028	0.8
12	8.67% Uttar Pradesh Special Bond 2027	0.8
13	8.57% Uttar Pradesh Special Bond 2026	0.8
14	8.65% Uttar Pradesh Special Bond 2025	0.8
15	8.58% Uttar Pradesh Special Bond 2024	0.8
16	8.67% Uttar Pradesh Special Bond 2023	0.8
17	8.73% Uttar Pradesh Special Bond 2022	0.8
18	8.71% Uttar Pradesh Special Bond 2021	0.8
19	8.71% Uttar Pradesh Special Bond 2020	0.8
20	8.67% Uttar Pradesh Special Bond 2019	0.8
	TOTAL[C]	52.7
	TOTAL[A+B+C]	1,085.2
Compensation Bonds		
1	2.75% UPZARG Bonds	0.1
2	3.25% Uttar Pradesh Estates Act Bonds	-
3	3.50% Uttar Pradesh Land Ceiling Comp. Bonds	-
4	2.50% UPZA Comp. Bonds	-
5	2.50% UPZA Comp. Bonds Certs.	0.3
	TOTAL[D]	0.4
	TOTAL[A+B+C+D]	2,118.2
Loans not Bearing Interest (Prior to Reorganisation)		
1	7.00% Uttar Pradesh S. D. L. 1993	-
2	8.25% Uttar Pradesh S. D. L. 1995	-
3	7.50% Uttar Pradesh S. D. L. 1997	-
4	9.75% Uttar Pradesh S. D. L. 1998	-
5	9.00% Uttar Pradesh S. D. L. 1999	-
6	11.00% Uttar Pradesh S. D. L. 2001	-
7	11.00% Uttar Pradesh S. D. L. 2002	-
8	13.50% Uttar Pradesh S. D. L. 2003	-
9	14.00% Uttar Pradesh S. D. L. 2005	-
10	13.85% Uttar Pradesh S. D. L. 2006	-
11	13.00% Uttar Pradesh S. D. L. 2007	-
12	12.30% Uttar Pradesh S. D. L. 2007	-
13	11.50% Uttar Pradesh S. D. L. 2008	-

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
14	11.50% Uttar Pradesh S. D. L. 2009	-
15	11.30% Uttar Pradesh S. D. L. 2010	-
16	11.50% Uttar Pradesh S. D. L. 2010	-
17	12.00% Uttar Pradesh S. D. L. 2010	-
18	11.50% Uttar Pradesh S. D. L. 2011	-
19	12.00% Uttar Pradesh S. D. L. 2011	-
	TOTAL[E]	-
	TOTAL[A+B+C+D+E]	2,118.2
Loans not Bearing Interest (Subsequent to Reorganisation)		
1	9.45% Uttar Pradesh S. D. L. 2011	-
2	8.00% Uttar Pradesh S. D. L. 2012	-
3	7.32% Uttar Pradesh S. D. L. 2014	-
4	5.85% Uttar Pradesh S. D. L. 2015 (II SR)	-
5	7.02% Uttar Pradesh S. D. L. 2015	-
	TOTAL[F]	-
	TOTAL[A+B+C+D+E+F]	2,118.2
UTTARAKHAND@@		
Loans Bearing Interest		
1	5.85% Uttaranchal S. D. L. 2015	2.6
2	6.20% Uttaranchal S. D. L. 2015	3.4
3	7.77% Uttaranchal S. D. L. 2015	0.9
4	7.70% Uttaranchal Government Stock 2016	2.5
5	7.72% Uttaranchal Government Stock 2016	2.3
6	7.95% Uttaranchal Government Stock 2016	1.6
7	8.38% Uttaranchal Government Stock 2017	2.1
8	8.39% Uttaranchal Government Stock 2017	2.5
9	7.87% Uttaranchal Government Stock 2018	2.5
10	8.12% Uttaranchal Government Stock 2018	2.5
11	8.68% Uttaranchal Government Stock 2018	0.8
12	8.50% Uttaranchal Government Stock 2018	2.5
13	8.39% Uttaranchal Government Stock 2018	2.0
14	7.00% Uttaranchal Government Stock 2018	2.2
15	7.45% Uttaranchal Government Stock 2019	2.5
16	8.55% Uttaranchal Government Stock 2019	0.9
17	7.77% Uttaranchal Government Stock 2019	3.0
18	7.80% Uttaranchal Government Stock 2019	3.0
19	8.58% Uttaranchal Government Stock 2020	5.0
20	8.12% Uttaranchal Government Stock 2020	2.0
21	8.55% Uttaranchal Government Stock 2021	2.9
22	8.39% Uttaranchal Government Stock 2021	5.0
23	8.65% Uttaranchal Government Stock 2021	2.0
24	8.62% Uttaranchal Government Stock 2021	1.5
25	9.05% Uttaranchal Government Stock 2021	1.5
26	8.62% Uttaranchal Government Stock 2022	1.0
27	9.02% Uttaranchal Government Stock 2022	3.0
28	8.93% Uttaranchal Government Stock 2022	1.5
29	9.01% Uttaranchal Government Stock 2022	5.0
30	8.67% Uttaranchal Government Stock 2023	11.0
31	9.40% Uttaranchal S. D. L. 2024	5.0
32	9.84% Uttaranchal S. D. L. 2024	10.0
33	9.70% Uttaranchal S. D. L. 2024	10.0
34	8.25% Uttaranchal S. D. L. 2024	10.0
35	8.09% Uttaranchal S. D. L. 2025	6.5

Sr. No.	Particulars	Balance as at end-March 2015
36	8.08% Uttaranchal S. D. L. 2025	5.0
37	8.05% Uttaranchal S. D. L. 2025	2.5
	TOTAL[A]	130.2
8.50% Government of Uttaranchal Power Bonds		
1	8.50% Government of Uttaranchal Power Bonds April 2015 (03668)	-
2	8.50% Government of Uttaranchal Power Bonds October 2015 (03683)	0.3
3	8.50% Government of Uttaranchal Power Bonds April 2016 (03698)	0.3
	TOTAL[B]	0.6
	TOTAL[A+B]	130.8
Compensation Bonds		
1	2.75% UPZA Rehabilitation Grant Bonds	0.1
2	3.25% UP Encumbered Estates Act Bonds	-
3	3.50% Uttar Pradesh Land Ceiling Compensation Bonds	-
4	2.50% UPZA Comp. Bonds	-
5	2.50% UPZA Comp. Bonds Certs.	0.3
	TOTAL[C]	0.4
	TOTAL[A+B+C]	131.2
Loans Not Bearing Interest (Prior to reorganisation)		
1	7.00% Uttar Pradesh S. D. L. 1993	-
2	8.25% Uttar Pradesh S. D. L. 1995	-
3	7.50% Uttar Pradesh S. D. L. 1997	-
4	9.75% Uttar Pradesh S. D. L. 1998	-
5	9.00% Uttar Pradesh S. D. L. 1999	-
6	11.00% Uttar Pradesh S. D. L. 2001	-
7	11.00% Uttar Pradesh S. D. L. 2002	-
8	13.50% Uttar Pradesh S. D. L. 2003	-
9	14.00% Uttar Pradesh S. D. L. 2005	-
10	13.85% Uttar Pradesh S. D. L. 2006	-
11	13.00% Uttar Pradesh S. D. L. 2007	-
12	12.30% Uttar Pradesh S. D. L. 2007	-
13	11.50% Uttar Pradesh S. D. L. 2008	-
14	11.50% Uttar Pradesh S. D. L. 2009	-
15	11.30% Uttar Pradesh S. D. L. 2010	-
16	11.50% Uttar Pradesh S. D. L. 2010	-
17	12.00% Uttar Pradesh S. D. L. 2010	-
18	11.50% Uttar Pradesh S. D. L. 2011	-
19	12.00% Uttar Pradesh S. D. L. 2011	-
	TOTAL[D]	-
	TOTAL[A+B+C+D]	131.2
WEST BENGAL		
Loans bearing interest		
1	5.85% West Bengal S. D. L. 2015	1.6
2	6.20% West Bengal S. D. L. 2015	11.7
3	7.39% West Bengal Government Stock 2015	4.5
4	7.53% West Bengal Government Stock 2015	6.3
5	7.77% West Bengal Government Stock 2015	6.3
6	7.74% West Bengal Government Stock 2016	4.7
7	7.93% West Bengal Government Stock 2016	8.7
8	5.90% West Bengal S. D. L. 2017	9.0
9	7.17% West Bengal S. D. L. 2017	9.7

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
10	8.39% West Bengal Government Stock 2017	11.0
11	8.40% West Bengal Government Stock 2017 (07231)	10.0
12	8.40% West Bengal Government Stock 2017 (07266)	20.0
13	8.48% West Bengal Government Stock 2017 (07240)	9.6
14	8.48% West Bengal Government Stock 2017 (07273)	21.0
15	8.50% West Bengal Government Stock 2017	21.0
16	6.43% West Bengal Government Stock 2018	8.9
17	7.86% West Bengal Government Stock 2018	15.0
18	7.87% West Bengal Government Stock 2018	14.0
19	8.07% West Bengal Government Stock 2018	6.0
20	8.30% West Bengal Government Stock 2018	9.4
21	8.52% West Bengal Government Stock 2018	10.0
22	8.60% West Bengal Government Stock 2018	18.5
23	8.80% West Bengal Government Stock 2018	18.0
24	9.38% West Bengal Government Stock 2018	8.0
25	9.90% West Bengal Government Stock 2018	8.0
26	7.27% West Bengal Government Stock 2019	10.0
27	8.25% West Bengal Government Stock 2019	1.9
28	8.43% West Bengal Government Stock 2019	19.7
29	7.10% West Bengal Government Stock 2019	25.0
30	7.50% West Bengal Government Stock 2019	15.0
31	7.55% West Bengal Government Stock 2019	20.0
32	7.70% West Bengal Government Stock 2019	3.9
33	7.96% West Bengal Government Stock 2019	20.0
34	8.02% West Bengal Government Stock 2019	20.0
35	8.31% West Bengal Government Stock 2019	15.0
36	7.65% West Bengal Government Stock 2019	0.1
37	7.68% West Bengal Government Stock 2019	2.1
38	8.10% West Bengal Government Stock 2019	23.3
39	8.42% West Bengal Government Stock 2019	10.0
40	8.57% West Bengal Government Stock 2020	8.0
41	8.58% West Bengal Government Stock 2020	20.0
42	8.51% West Bengal Government Stock 2020	5.0
43	8.28% West Bengal Government Stock 2020	15.0
44	8.11% West Bengal Government Stock 2020	10.0
45	8.17% West Bengal Government Stock 2020	10.0
46	8.38% West Bengal Government Stock 2020	10.0
47	8.39% West Bengal Government Stock 2020	5.0
48	8.44% West Bengal Government Stock 2020	5.0
49	8.39% West Bengal Government Stock 2020	5.0
50	8.42% West Bengal Government Stock 2020	5.0
51	8.51% West Bengal Government Stock 2020	5.0
52	8.36% West Bengal Government Stock 2021	14.0
53	8.44% West Bengal Government Stock 2021	17.7
54	8.60% West Bengal Government Stock 2021	20.0
55	8.60% West Bengal Government Stock 2021	30.0
56	8.65% West Bengal Government Stock 2021	10.0
57	8.61% West Bengal Government Stock 2021	10.0
58	8.55% West Bengal Government Stock 2021	10.0
59	8.64% West Bengal Government Stock 2021	10.0
60	8.65% West Bengal Government Stock 2021	15.0
61	9.08% West Bengal Government Stock 2021	15.0
62	9.28% West Bengal Government Stock 2021	10.0

Sr. No.	Particulars	Balance as at end-March 2015
63	9.04% West Bengal Government Stock 2021	12.5
64	8.81% West Bengal Government Stock 2021	13.0
65	8.75% West Bengal Government Stock 2022	8.0
66	8.66% West Bengal Government Stock 2022	10.0
67	8.80% West Bengal Government Stock 2022	10.0
68	9.36% West Bengal Government Stock 2022	6.7
69	9.31% West Bengal Government Stock 2022	25.0
70	9.23% West Bengal Government Stock 2022	10.0
71	9.22% West Bengal Government Stock 2022	15.0
72	8.95% West Bengal Government Stock 2022	5.0
73	8.91% West Bengal Government Stock 2022	15.0
74	8.96% West Bengal Government Stock 2022	15.0
75	8.92% West Bengal Government Stock 2022	15.0
76	8.90% West Bengal Government Stock 2022	20.0
77	8.89% West Bengal Government Stock 2022	5.0
78	9.01% West Bengal Government Stock 2022	20.0
79	9.03% West Bengal Government Stock 2022	20.0
80	8.64% West Bengal Government Stock 2023	8.0
81	8.60% West Bengal Government Stock 2023	5.0
82	8.66% West Bengal Government Stock 2023 (13247)	12.0
83	8.66% West Bengal Government Stock 2023 (13262)	15.0
84	8.26% West Bengal Government Stock 2023	10.0
85	7.63% West Bengal Government Stock 2023	10.0
86	7.82% West Bengal Government Stock 2023	20.0
87	7.98% West Bengal Government Stock 2023	10.0
88	9.48% West Bengal Government Stock 2023	10.0
89	9.72% West Bengal Government Stock 2023	10.0
90	9.84% West Bengal Government Stock 2023	9.3
91	9.94% West Bengal Government Stock 2023	15.0
92	9.35% West Bengal Government Stock 2023	10.0
93	9.35% West Bengal Government Stock 2023	5.7
94	9.42% West Bengal Government Stock 2023	15.0
95	9.42% West Bengal Government Stock 2023	10.0
96	9.37% West Bengal Government Stock 2023	5.0
97	9.54% West Bengal Government Stock 2023	10.0
98	9.40% West Bengal S. D. L. 2024	8.0
99	9.26% West Bengal S. D. L. 2024	12.0
100	9.42% West Bengal S. D. L. 2024	10.0
101	9.72% West Bengal S. D. L. 2024	10.0
102	9.85% West Bengal S. D. L. 2024	10.0
103	9.70% West Bengal S. D. L. 2024	10.0
104	9.40% West Bengal S. D. L. 2024	18.0
105	9.23% West Bengal S. D. L. 2024	8.0
106	9.15% West Bengal S. D. L. 2024	10.0
107	9.00% West Bengal S. D. L. 2024	10.0
108	8.99% West Bengal S. D. L. 2024	20.0
109	9.10% West Bengal S. D. L. 2024	15.0
110	8.98% West Bengal S. D. L. 2024	15.0
111	8.74% West Bengal S. D. L. 2024	15.0
112	8.44% West Bengal S. D. L. 2024	10.0
113	8.45% West Bengal S. D. L. 2024	10.0
114	8.17% West Bengal S. D. L. 2024	10.0
115	8.27% West Bengal S. D. L. 2024	10.0

Statement 22: State Government Market Loans (Concl.d.)

(₹ Billion)

Sr. No.	Particulars	Balance as at end-March 2015
116	8.10% West Bengal S. D. L. 2025	30.0
117	8.08% West Bengal S. D. L. 2025	25.0
118	8.10% West Bengal S. D. L. 2025	13.0
	TOTAL [A]	1,415.8
Power Bonds		
1	8.50% West Bengal Government Power Bonds April 2015 (03670)	—
2	8.50% West Bengal Government Power Bonds October 2015 (03685)	1.0
3	8.50% West Bengal Government Power Bonds April 2016 (03700)	1.0
	TOTAL[B]	2.0
	TOTAL[A+B]	1,417.8
Compensation Bonds		
1	3.00% West Bengal Estate Acquisition Compensation Bonds	—
2	5.00% ULC (West Bengal) Bonds 1976	—
	TOTAL[C]	—
	TOTAL[A+B+C]	1,417.8
Loans Not Bearing Interest		
1	7.50% West Bengal S. D. L. 1997	—
2	9.75% West Bengal Loan 1998	—
3	9.00% West Bengal S. D. L. 1999	—
4	8.75% West Bengal S. D. L. 2000	—
5	11.00% West Bengal S. D. L. 2001	—
6	11.00% West Bengal S. D. L. 2002	—
7	13.50% West Bengal S. D. L. 2003	—
8	12.50% West Bengal S. D. L. 2004	—
9	14.00% West Bengal S. D. L. 2005	—
10	13.75% West Bengal S. D. L. 2007	—
11	13.05% West Bengal S. D. L. 2007	—
12	13.00% West Bengal S. D. L. 2007	—
13	11.50% West Bengal S. D. L. 2008	—
14	12.15% West Bengal S. D. L. 2008	—
15	12.25% West Bengal S. D. L. 2009	—
16	11.50% West Bengal S. D. L. 2009	—
17	11.50% West Bengal S. D. L. 2010	—
18	10.35% West Bengal S. D. L. 2011	—

Sr. No.	Particulars	Balance as at end-March 2015
19	11.50% West Bengal S. D. L. 2011	—
20	12.00% West Bengal S. D. L. 2011	—
21	9.45% West Bengal S. D. L. 2011	—
22	6.75% West Bengal S. D. L. 2013	—
23	6.35% West Bengal S. D. L. 2013(II Sr)	—
24	5.70% West Bengal S. D. L. 2014	—
25	7.32% West Bengal S. D. L. 2014	—
26	7.36% West Bengal S. D. L. 2014	—
27	5.85% West Bengal S. D. L. 2015(II SR)	—
28	7.02% West Bengal S. D. L. 2015	—
	TOTAL[D]	—
	TOTAL[A+B+C+D]	1,417.8
PUDUCHERRY		
Loans Bearing Interest		
1	7.90% Puducherry Government Stock 2018	1.8
2	8.40% Puducherry Government Stock 2018	1.6
3	8.81% Puducherry Government Stock 2018	1.0
4	8.48% Puducherry Government Stock 2019	—
5	8.55% Puducherry Government Stock 2019	2.5
6	8.30% Puducherry Government Stock 2019	5.0
7	8.41% Puducherry Government Stock 2020	2.0
8	8.53% Puducherry Government Stock 2021	2.5
9	8.47% Puducherry Government Stock 2021	1.5
10	8.80% Puducherry Government Stock 2022	4.0
11	9.03% Puducherry Government Stock 2022	1.3
12	8.64% Puducherry Government Stock 2023	1.5
13	8.57% Puducherry Government Stock 2023	1.5
14	9.37% Puducherry Government Stock 2023	2.7
15	9.25% Puducherry S. D. L. 2024	1.0
16	9.38% Puducherry S. D. L. 2024	1.3
17	8.81% Puducherry S. D. L. 2024	1.0
18	8.89% Puducherry S. D. L. 2024	2.0
19	8.46% Puducherry S. D. L. 2024	1.0
20	8.15% Puducherry S. D. L. 2025	0.5
21	8.07% Puducherry S. D. L. 2025	0.2
	TOTAL[A]	35.9

— Nil/Negligible.

* Loans at Sr. No.1 to 52 in the list of "loans bearing interest", 'NIL' loans in the list of " loans not bearing interest subsequent to reorganisation" and "Power Bonds" is the liability of State Govt. of MP only. The rest of the loans pertains to public debt of the composite state of M.P to be bifurcated in the ratios as per Government of India order FNo.9(2)-B(5)/2002 dated June 25, 2002.

** Loans at Sr. No.1 to 16 in the list of " loans bearing interest" and NIL in the list of " loans not bearing interest subsequent to reorganisation" and Power Bonds is the liability of State Govt. of Chattisgarh only. The rest of the loans pertains to public debt of the composite state of M.P to be bifurcated in the ratios as per Government of India order FNo.9(2)-B(5)/2002 dated June 25, 2002.

\$ The loans at Sr. No.1 to 44 in the list of current loans & Power Bonds and Nil loans not bearing interest subsequent to reorganisation are the liability of state Govt. of Bihar only. The rest of the loans pertains to the public debt of the composite state of Bihar, to be bifurcated in the population ratio of 74.71% & 25.29% for Bihar & Jharkhand respectively.

\$\$ The loans at Sr. No.1 to 43 in the list of current loans & Power Bonds and Nil loans not bearing interest subsequent to reorganisation are the liability of State Govt. of Jharkhand only. The rest of the loans pertains to public debt of the composite state of Bihar, to be bifurcated in the population ratio of 74.71% & 25.29% for Bihar & Jharkhand respectively.

@ The loans at sr.no.1 to 89 in the list of current loans , "Power Bonds" and loans at sr no.1 to 19 in the list of loans not bearing interest (sub. to reorg) is the liability of State Govt. of U.P.Only. The rest of the loans pertains to public debt of the composite state of U.P , to be bifurcated in the ratio of 94.9676% & 5.0324% for the state of Uttar Pradesh & Uttarakhand respectively.

@@The loans at sr.no.1 to 37 in the list of current loans and "Power Bonds" and NIL Loans under Loans not bearing Interest (subsequent to reorganisation) is the liability of State Govt. of Uttarakhand only. The rest of the loans pertains to public debt of the composite state of U.P , to be bifurcated in the ratio of 94.9676% & 5.0324% for the state of U.P & Uttarakhand respectively

Statement 23: Maturity Profile of Outstanding State Government Securities
(Outstanding as on March 31, 2015)

(₹ billion)

Name of the States	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	Total
1	2	3	4	5	6	7	8	9	10	11	12
I. Non-Special Category											
1. Andhra Pradesh	15.6	18.0	38.8	63.8	89.7	70.0	90.4	116.6	130.7	150.8	784.4
2. Bihar	12.7	9.0	10.9	34.0	30.0	26.0	40.0	71.0	65.0	81.0	379.5
3. Chattisgarh	1.8	3.0	—	—	7.0	—	—	15.0	30.0	42.0	98.9
4. Goa	1.7	1.5	4.0	5.0	6.0	3.0	5.5	8.5	9.9	8.0	53.0
5. Gujarat	15.3	6.3	82.2	85.3	90.0	115.0	165.0	124.0	140.5	149.2	972.8
6. Haryana	9.3	4.4	8.0	33.0	40.0	44.5	63.6	93.3	114.5	116.0	526.5
7. Jharkhand	5.9	4.3	11.9	14.9	18.4	5.0	12.5	36.0	29.5	49.5	188.0
8. Karnataka	12.7	2.2	7.5	74.2	60.0	20.0	75.0	30.0	150.0	185.0	616.6
9. Kerala	21.1	26.1	43.0	55.2	54.6	55.0	88.8	115.8	128.0	132.0	719.6
10. Madhya Pradesh	17.1	15.5	18.8	45.0	58.2	39.0	40.0	45.0	50.0	103.0	431.5
11. Maharashtra	34.0	35.3	85.2	177.6	155.0	115.0	210.0	175.0	236.0	250.8	1473.9
12. Odisha	9.1	6.6	—	—	20.0	—	—	—	—	10.0	45.6
13. Punjab	16.0	14.6	41.2	50.6	86.9	49.3	82.0	97.0	90.0	50.5	578.0
14. Rajasthan	19.9	17.3	39.9	63.6	75.0	61.8	45.0	80.4	88.0	123.0	613.9
15. Tamil Nadu	21.5	22.6	49.4	108.5	126.0	111.8	145.0	180.0	195.0	243.5	1203.3
16. Telangana	11.2	12.8	27.7	45.6	64.1	50.0	64.6	83.4	93.4	111.2	564.0
17. Uttar Pradesh	47.0	41.5	44.2	126.9	138.8	120.0	158.3	95.0	80.0	175.0	1026.7
18. West Bengal	30.5	32.0	116.1	124.0	165.5	95.0	221.9	205.0	210.0	219.0	1419.0
II. Special Category											
1. Arunachal Pradesh	0.7	1.7	1.8	0.3	0.8	—	0.3	1.7	2.3	3.1	12.6
2. Assam	11.7	11.0	9.6	25.1	19.1	8.0	—	3.0	—	29.5	116.9
3. Himachal Pradesh	7.9	6.4	16.5	20.0	14.2	6.5	13.3	13.6	20.3	23.5	142.0
4. Jammu & Kashmir	4.3	8.9	22.3	17.6	11.1	33.1	29.8	21.5	20.8	14.0	183.2
5. Manipur	2.7	1.5	2.5	3.0	5.0	2.6	1.5	2.8	3.5	4.6	29.7
6. Meghalaya	2.2	2.8	2.0	2.6	2.7	1.9	3.1	3.9	3.4	5.5	30.0
7. Mizoram	1.4	2.0	1.1	1.6	1.6	2.7	3.0	1.9	2.6	2.3	20.1
8. Nagaland	3.4	3.4	3.7	4.7	5.8	3.6	5.1	6.6	5.4	6.0	47.5
9. Sikkim	1.2	1.7	2.5	2.9	3.3	—	0.4	0.9	2.2	3.3	18.4
10. Tripura	2.2	2.4	—	1.6	3.5	2.9	3.0	6.5	5.5	1.5	28.9
11. Uttarakhand	11.7	3.7	8.3	10.1	6.0	9.9	14.0	17.5	25.0	24.0	130.2
All States	351.9	318.2	702.4	1199.7	1363.2	1057.4	1586.3	1653.7	1936.4	2321.4	12490.7
<i>Memo item:</i>											
1. Puducherry	—	—	3.4	3.5	5.0	6.0	5.3	3.0	5.0	4.7	35.9

—: Nil/Negligible.

Note: Compensation Bonds, Loans not bearing interest and Power Bonds are not included.

Source: Reserve Bank records.

Statement 24: Maturity Profile of Outstanding State Government Securities - As Percentage to Total
(Outstanding as on March 31, 2015)

(Per cent)

State/Year	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	Total
1	2	3	4	5	6	7	8	9	10	11	12
I. Non-Special Category											
1. Andhra Pradesh	2.0	2.3	4.9	8.1	11.4	8.9	11.5	14.9	16.7	19.2	100.0
2. Bihar	3.3	2.4	2.9	9.0	7.9	6.9	10.5	18.7	17.1	21.3	100.0
3. Chattisgarh	1.9	3.1	-	-	7.1	-	-	15.2	30.3	42.5	100.0
4. Goa	3.1	2.8	7.5	9.4	11.3	5.7	10.4	16.0	18.7	15.1	100.0
5. Gujarat	1.6	0.6	8.4	8.8	9.3	11.8	17.0	12.7	14.4	15.3	100.0
6. Haryana	1.8	0.8	1.5	6.3	7.6	8.5	12.1	17.7	21.7	22.0	100.0
7. Jharkhand	3.2	2.3	6.3	7.9	9.8	2.7	6.7	19.2	15.7	26.3	100.0
8. Karnataka	2.1	0.4	1.2	12.0	9.7	3.2	12.2	4.9	24.3	30.0	100.0
9. Kerala	2.9	3.6	6.0	7.7	7.6	7.6	12.3	16.1	17.8	18.3	100.0
10. Madhya Pradesh	4.0	3.6	4.3	10.4	13.5	9.0	9.3	10.4	11.6	23.9	100.0
11. Maharashtra	2.3	2.4	5.8	12.1	10.5	7.8	14.2	11.9	16.0	17.0	100.0
12. Odisha	19.9	14.4	-	-	43.8	-	-	-	-	21.9	100.0
13. Punjab	2.8	2.5	7.1	8.8	15.0	8.5	14.2	16.8	15.6	8.7	100.0
14. Rajasthan	3.2	2.8	6.5	10.4	12.2	10.1	7.3	13.1	14.3	20.0	100.0
15. Tamil Nadu	1.8	1.9	4.1	9.0	10.5	9.3	12.1	15.0	16.2	20.2	100.0
16. Telangana	2.0	2.3	4.9	8.1	11.4	8.9	11.5	14.8	16.6	19.7	100.0
17. Uttar Pradesh	4.6	4.0	4.3	12.4	13.5	11.7	15.4	9.3	7.8	17.0	100.0
18. West Bengal	2.1	2.3	8.2	8.7	11.7	6.7	15.6	14.4	14.8	15.4	100.0
II. Special Category											
1. Arunachal Pradesh	5.5	13.1	14.6	2.1	6.3	-	2.6	13.5	18.2	24.2	100.0
2. Assam	10.0	9.4	8.2	21.4	16.3	6.8	-	2.6	-	25.2	100.0
3. Himachal Pradesh	5.5	4.5	11.6	14.1	10.0	4.5	9.3	9.6	14.3	16.5	100.0
4. Jammu & Kashmir	2.3	4.9	12.2	9.6	6.1	18.1	16.2	11.7	11.4	7.6	100.0
5. Manipur	9.2	5.1	8.3	10.2	16.9	8.7	5.0	9.2	11.8	15.6	100.0
6. Meghalaya	7.3	9.4	6.5	8.6	9.1	6.3	10.3	12.8	11.3	18.2	100.0
7. Mizoram	7.0	10.2	5.7	7.8	7.7	13.3	14.9	9.2	12.9	11.4	100.0
8. Nagaland	7.3	7.1	7.8	9.8	12.2	7.5	10.6	13.8	11.3	12.6	100.0
9. Sikkim	6.5	9.2	13.6	15.9	17.8	-	2.2	5.1	11.7	17.9	100.0
10. Tripura	7.6	8.2	-	5.4	12.1	9.9	10.4	22.3	19.0	5.2	100.0
11. Uttarakhand	9.0	2.8	6.4	7.8	4.6	7.6	10.8	13.4	19.2	18.4	100.0
All States	2.8	2.5	5.6	9.6	10.9	8.5	12.7	13.2	15.5	18.6	100.0
<i>Memo item:</i>											
1. Puducherry	-	-	9.4	9.8	13.9	16.7	14.8	8.4	13.9	13.1	100.0

—: Nil/Negligible.

Source: Reserve Bank records.

Statement 25: Investment Outstanding in Treasury Bills
(As at end-March)

State	2003		2004		2005		2006		2007		2008		2009		2010		2011		2012		2013		2014		2015	
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27
	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB
I. Non-Special Category																										
1. Andhra Pradesh	1.9	11.8	17.0	20.8	34.2	-	63.8	-	22.9	-	22.8	-	45.4	-	35.0	-	45.8	-	70.6	-	-	-	-	-	-	-
2. Bihar	9.4	3.0	28.5	28.5	16.7	5.4	44.5	-	39.5	-	43.2	-	22.7	-	4.0	-	20.5	-	36.3	4.0	35.2	4.0	-	-	-	-
3. Chhattisgarh	5.9	2.7	3.4	8.8	11.2	14.0	16.4	12.9	7.9	10.5	14.1	-	32.4	1.9	15.1	2.2	26.2	0.6	15.9	-	-	-	-	-	-	-
4. Goa	-	-	0.8	2.6	3.5	-	6.5	-	5.3	-	4.0	-	8.3	-	5.6	-	1.9	-	1.9	-	2.5	-	-	-	-	-
5. Gujarat	7.5	2.9	2.3	34.2	21.1	30.0	82.2	-	74.5	-	55.8	-	72.4	10.0	122.4	-	89.3	35.0	109.3	-	114.1	-	-	-	-	-
6. Haryana	1.5	6.3	15.7	38.6	29.0	35.0	8.5	55.0	27.6	-	0.2	-	6.0	-	2.9	-	0.1	-	36.9	-	24.9	-	-	-	-	-
7. Jharkhand	2.2	12.6	11.4	1.5	9.6	-	14.7	-	9.8	-	13.6	-	8.8	-	-	-	7.4	-	8.5	-	6.7	-	-	-	-	-
8. Karnataka	3.9	3.0	20.3	42.1	16.0	40.0	34.9	-	75.3	-	89.1	-	68.9	-	76.7	-	68.9	-	109.9	-	180.0	-	-	-	-	-
9. Kerala	-	-	-	1.5	8.3	-	8.4	-	25.8	-	32.3	-	35.1	-	27.1	-	32.0	-	7.6	-	1.4	-	-	-	-	-
10. Madhya Pradesh	0.3	-	2.0	6.5	25.1	-	27.6	-	29.3	-	55.7	-	92.3	-	67.0	-	68.2	-	39.1	-	48.0	-	-	-	-	-
11. Maharashtra	10.2	18.3	11.0	32.6	47.1	-	65.0	20.0	173.1	-	201.2	-	244.8	-	190.6	80.0	376.6	-	47.8	275.0	144.6	190.0	-	-	-	-
12. Odisha	-	1.0	6.5	17.2	26.2	20.0	48.2	10.4	63.1	-	47.8	-	51.5	5.0	39.1	30.0	43.6	30.0	38.8	-	38.2	-	-	-	-	-
13. Punjab	-	-	-	15.3	4.6	-	7.3	-	1.0	-	1.9	-	-	-	-	-	-	-	-	-	2.5	-	-	-	-	-
14. Rajasthan	-	1.8	9.3	18.1	-	23.5	33.9	25.6	52.7	-	26.8	-	14.6	44.1	7.1	88.0	51.3	76.0	22.0	81.1	21.3	67.0	-	-	-	-
15. Tamil Nadu	-	-	-	29.4	34.1	63.4	52.8	65.5	116.2	28.2	174.7	-	100.8	40.9	107.2	19.9	148.9	44.1	140.8	71.4	120.0	104.2	-	-	-	-
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	18.7	-	-	-	-	-
17. Uttar Pradesh	4.1	2.4	-	32.3	54.8	100.0	54.5	95.0	88.1	-	25.9	-	92.8	-	135.1	-	48.2	-	45.9	-	-	-	-	-	-	-
18. West Bengal	-	-	9.4	33.0	11.4	-	21.2	-	19.2	-	6.0	-	-	-	30.8	-	44.9	100.0	51.3	-	27.5	-	-	-	-	-
Total (I)	46.8	65.8	137.4	362.9	352.8	331.4	590.3	284.4	831.3	38.7	814.7	-	896.7	101.9	865.4	220.1	1073.8	285.8	782.6	431.6	785.6	365.2	-	-	-	-
II. Special Category																										
1. Arunachal Pradesh	1.0	0.1	-	-	0.4	-	8.5	-	9.7	4.0	8.8	-	11.6	-	0.5	-	2.0	-	-	-	-	-	-	-	-	-
2. Assam	-	-	-	13.8	25.5	7.5	44.5	7.5	81.5	7.5	79.3	2.5	67.5	-	60.2	-	62.7	-	6.8	30.0	20.0	-	-	-	-	-
3. Himachal Pradesh	-	-	-	3.4	-	-	11.2	-	11.3	-	5.8	-	9.1	-	9.5	-	2.7	-	-	-	-	-	-	-	-	-
4. Jammu & Kashmir	-	-	-	-	-	-	-	-	-	-	-	-	-	-	7.1	1.5	1.5	-	1.8	-	-	-	-	-	-	-
5. Manipur	-	-	-	1.4	3.2	-	6.2	-	8.4	-	5.9	-	1.5	-	-	-	-	-	3.2	-	1.3	-	-	-	-	-
6. Meghalaya	1.2	1.5	1.6	1.7	3.7	-	4.8	-	5.4	-	5.0	-	8.4	-	3.0	-	-	-	13.2	-	8.8	-	-	-	-	-
7. Mizoram	0.4	0.1	1.1	0.8	-	-	2.7	-	2.0	-	0.3	-	0.8	-	-	-	-	-	0.3	-	1.1	-	-	-	-	-
8. Nagaland	2.5	0.3	-	-	-	-	0.8	-	1.7	-	3.1	-	2.7	-	-	-	-	-	-	-	1.4	-	-	-	-	-
9. Tripura	1.0	0.1	3.0	4.8	5.4	3.0	5.8	3.0	7.6	-	2.6	-	6.6	-	11.0	-	23.1	-	35.5	-	12.9	24.0	-	-	-	-
10. Uttarakhand	3.1	0.8	-	1.2	1.3	-	-	-	-	-	-	-	-	-	0.5	-	5.6	-	8.0	-	5.9	-	-	-	-	-
Total (II)	9.2	2.8	5.7	27.0	39.4	10.5	84.5	10.5	127.5	11.5	110.9	2.5	108.3	-	91.9	-	97.4	-	68.6	30.0	51.4	24.0	-	-	-	
Grand Total (I+II)	55.9	68.6	143.1	389.8	392.2	341.9	674.8	294.9	958.8	50.2	925.6	2.5	1005.0	101.9	957.3	220.1	1171.2	285.8	851.3	461.6	837.0	389.2	-	-	-	
<i>Memo item:</i>																										
1. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	8.6	-	9.4	-	10.6	1.3	4.9	5.1	-	-	-	

₹: Nil ITB: Intermediate Treasury Bills ATB: Auction Treasury Bills.

Source: Reserve Bank records.

Statement 26: Expenditure on Education* - As Ratio to Aggregate Expenditure

State	(Per cent)																
	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15 (RE)	2015-16 (BE)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	
I. Non-Special Category																	
1. Andhra Pradesh	13.3	12.5	11.7	11.6	9.8	11.1	10.8	9.0	9.0	10.0	12.5	13.0	12.9	13.7	13.3	16.2	
2. Bihar	23.7	20.7	18.4	18.9	15.8	19.6	19.7	17.6	18.5	18.1	16.3	17.0	20.9	18.7	19.8	18.6	
3. Chhattisgarh	13.1	12.4	11.0	10.8	12.3	13.4	12.9	13.5	14.4	15.6	18.6	17.7	16.3	18.0	20.5	19.4	
4. Goa	11.9	10.5	12.0	12.1	13.9	12.3	13.7	12.3	13.3	14.1	15.4	14.8	15.4	15.7	14.7	14.8	
5. Gujarat	13.6	12.7	13.5	11.2	11.5	12.6	12.7	13.4	11.7	13.8	15.9	15.8	14.3	15.0	14.7	15.0	
6. Haryana	14.6	13.8	13.7	10.2	11.6	13.4	11.9	12.9	15.0	16.3	17.3	16.0	15.4	15.4	17.2	17.4	
7. Jharkhand	-	16.2	19.0	14.2	14.9	15.8	15.2	15.1	18.6	15.4	15.8	15.9	14.8	13.5	14.4	15.8	
8. Karnataka	17.7	16.0	14.8	12.9	12.7	14.0	13.1	14.4	16.1	14.0	15.6	14.7	15.5	15.0	15.8	14.4	
9. Kerala	20.0	19.0	17.6	15.7	16.2	16.6	17.1	15.9	16.7	16.8	17.0	17.7	17.2	17.2	16.2	16.6	
10. Madhya Pradesh	16.3	12.5	12.2	9.9	8.8	10.2	12.4	11.1	12.8	13.0	14.2	12.4	13.2	15.4	15.1	15.9	
11. Maharashtra	22.3	22.1	18.9	15.5	14.0	15.7	16.4	17.2	17.0	19.1	20.8	20.2	20.7	20.5	18.3	19.1	
12. Odisha	15.9	14.6	14.3	12.2	12.6	14.7	12.8	14.3	16.9	18.2	18.3	16.4	15.5	15.0	15.0	14.8	
13. Punjab	13.2	11.7	12.1	10.2	10.1	11.3	8.9	10.3	11.3	12.2	11.7	14.8	15.3	14.2	15.1	15.3	
14. Rajasthan	18.8	18.2	15.5	14.1	13.8	17.2	15.6	14.6	17.9	19.0	19.1	17.8	16.1	16.3	16.4	17.3	
15. Tamil Nadu	18.0	17.3	13.8	12.6	11.2	13.6	12.2	12.7	13.1	15.2	15.2	14.3	14.7	16.0	14.9	14.4	
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	10.8	10.0	
17. Uttar Pradesh	16.8	16.0	14.6	9.1	12.5	15.2	14.7	14.1	13.2	13.8	16.1	17.1	17.3	16.0	14.6	16.9	
18. West Bengal	17.1	16.2	15.9	11.8	14.9	13.7	15.2	15.2	13.1	17.7	19.7	19.1	18.1	17.2	15.8	18.4	
II. Special Category																	
1. Arunachal Pradesh	6.4	13.3	12.1	9.1	10.7	9.9	10.7	10.8	11.4	12.2	10.8	11.4	12.2	11.5	15.1	13.6	
2. Assam	25.5	21.9	22.4	22.3	17.0	20.8	20.4	20.1	18.8	16.4	22.0	20.3	20.6	22.6	20.2	20.5	
3. Himachal Pradesh	17.0	16.2	14.5	12.4	13.5	14.1	14.1	15.4	16.2	16.3	17.9	17.8	17.3	17.8	18.8	18.7	
4. Jammu and Kashmir	11.1	11.6	10.9	11.1	9.7	9.3	10.0	9.2	10.0	11.3	12.7	12.6	12.1	13.0	12.5	12.5	
5. Manipur	20.2	13.7	13.3	13.1	15.3	15.4	11.9	14.2	12.0	11.9	10.7	10.6	11.7	12.8	15.2	13.3	
6. Meghalaya	16.6	17.9	15.3	15.2	15.0	15.5	14.1	15.5	12.8	14.8	16.1	17.3	15.8	16.6	27.8	15.4	
7. Mizoram	16.2	16.0	14.5	12.0	13.8	13.4	13.8	13.2	14.1	14.9	14.9	15.7	15.7	17.1	16.4	15.4	
8. Nagaland	13.8	11.0	11.0	10.8	11.0	11.6	12.3	11.4	11.2	11.3	13.4	12.1	13.2	15.3	15.0	15.9	
9. Sikkim	14.2	8.0	7.6	11.8	8.8	10.4	10.5	9.2	10.6	12.4	17.3	14.0	15.0	15.6	12.8	16.0	
10. Tripura	19.3	18.6	19.2	18.3	20.0	15.3	15.9	15.1	14.4	16.2	17.2	17.0	15.9	16.4	14.5	14.2	
11. Uttarakhand	21.5	21.1	20.0	17.6	18.4	17.2	18.1	17.6	18.2	22.6	23.5	22.1	20.7	20.3	18.1	18.6	
All States	17.4	16.2	15.1	12.6	12.7	14.2	14.0	13.8	14.3	15.3	16.6	16.3	16.4	16.5	15.9	16.4	
All States (Per cent to GDP)	2.8	2.6	2.5	2.3	2.3	2.2	2.2	2.2	2.3	2.4	2.5	2.5	2.5	2.5	2.9	2.8	
<i>Memo item:</i>																	
1. NCT Delhi	15.1	13.7	12.1	10.9	13.1	14.9	15.1	13.3	15.8	16.3	16.3	18.0	18.3	18.1	19.7	23.8	
2. Puducherry	-	-	-	-	-	10.7	9.9	10.0	12.4	13.2	13.2	13.0	14.5	11.9	11.4	12.9	

RE: Revised Estimates. BE: Budget Estimates. -: Not applicable/Not available.

*: Includes expenditure on Sports, Art and Culture under revenue expenditure and capital outlay.

Source: Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

Statement 27: Expenditure on Medical and Public Health and Family Welfare* - As Ratio to Aggregate Expenditure

(Per cent)

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15 (RE)	2015-16 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
I. Non-Special Category																
1. Andhra Pradesh	4.7	4.4	4.0	3.7	3.2	3.4	3.3	3.3	3.6	3.9	4.1	4.4	4.2	4.3	3.9	5.2
2. Bihar	5.9	4.9	4.2	3.8	3.1	4.5	4.2	4.4	3.5	3.5	3.3	3.5	3.5	3.2	4.0	4.1
3. Chhattisgarh	4.1	4.3	4.0	3.3	3.3	3.4	3.5	3.2	3.5	3.7	3.6	3.8	3.7	3.9	5.2	4.9
4. Goa	4.4	3.8	4.0	4.5	4.7	4.9	4.6	4.6	5.4	5.3	5.6	5.8	5.8	5.7	5.6	5.6
5. Gujarat	3.4	2.8	3.2	2.7	2.8	3.1	2.9	3.2	3.1	3.8	4.2	4.2	4.7	4.9	5.7	5.7
6. Haryana	3.3	3.0	3.3	2.4	2.7	3.1	2.5	2.6	2.9	3.4	3.2	3.1	3.4	3.6	4.1	4.2
7. Jharkhand	-	4.9	4.2	4.1	3.7	6.9	6.3	5.0	5.1	4.4	4.1	3.8	3.1	3.8	4.8	5.3
8. Karnataka	5.1	4.9	4.2	3.4	3.0	3.3	3.1	3.8	3.8	3.6	3.9	3.9	4.1	4.1	4.7	4.4
9. Kerala	5.3	5.8	4.8	4.3	4.5	4.7	4.9	4.5	4.8	4.8	5.1	5.4	5.2	5.2	6.1	5.6
10. Madhya Pradesh	5.1	4.1	4.1	3.3	3.1	3.4	3.8	3.5	3.4	3.3	3.6	3.2	4.0	3.8	4.4	4.4
11. Maharashtra	3.9	4.3	3.7	3.2	2.7	3.2	3.1	3.5	3.5	3.3	3.6	3.6	3.9	3.9	4.8	4.2
12. Odisha	4.2	3.7	3.8	3.2	4.0	3.0	3.1	3.3	3.5	3.8	3.5	3.2	3.7	3.5	4.9	4.5
13. Punjab	4.5	3.9	3.5	3.0	2.9	3.4	2.7	2.9	3.0	3.2	3.3	4.3	4.3	4.1	4.7	4.9
14. Rajasthan	5.2	5.2	4.2	4.0	3.7	4.4	4.1	4.0	4.8	4.8	4.8	5.1	4.8	5.0	5.9	6.8
15. Tamil Nadu	4.9	4.9	4.1	3.8	3.2	4.2	3.3	3.3	3.7	4.8	4.8	4.0	4.4	4.5	4.7	4.4
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	4.5
17. Uttar Pradesh	4.0	3.6	3.8	2.7	3.8	5.1	5.7	4.8	4.7	5.0	4.8	4.4	5.0	4.6	5.3	5.5
18. West Bengal	5.6	5.0	4.9	3.7	4.2	3.9	4.1	4.0	3.6	4.8	4.8	4.8	4.2	4.5	4.7	4.5
II. Special Category																
1. Arunachal Pradesh	5.0	4.9	4.5	3.5	4.5	3.1	4.4	3.8	4.3	4.2	4.3	4.4	4.3	4.4	5.7	5.2
2. Assam	4.7	4.2	3.7	3.5	2.9	3.4	4.2	4.3	5.0	5.7	5.2	4.9	4.6	4.6	4.7	4.8
3. Himachal Pradesh	5.6	4.9	4.5	4.3	4.6	4.6	4.4	4.4	4.5	4.8	5.1	4.8	4.9	5.1	5.8	6.0
4. Jammu and Kashmir	4.9	5.5	5.2	5.5	4.9	4.5	5.4	5.3	4.8	5.2	5.1	5.2	5.1	5.4	5.4	5.8
5. Manipur	4.8	3.4	2.9	3.2	2.6	3.0	2.7	4.1	3.5	4.4	5.0	5.7	4.9	5.7	5.6	5.1
6. Meghalaya	5.6	6.6	5.9	5.5	4.9	5.5	5.1	5.4	4.4	6.0	6.2	5.4	6.5	6.6	5.1	6.1
7. Mizoram	5.4	5.4	5.0	5.0	4.3	3.5	3.6	3.9	6.1	7.1	4.2	4.2	4.1	4.7	6.0	5.4
8. Nagaland	5.2	4.1	4.6	4.0	5.7	4.3	4.2	4.3	3.8	3.9	4.3	4.3	4.1	4.2	5.4	4.9
9. Sikkim	3.7	2.2	2.0	2.9	2.6	2.8	2.5	2.6	3.0	3.5	4.4	5.7	6.2	5.7	5.4	6.2
10. Tripura	4.0	3.7	3.8	3.4	3.5	4.7	5.1	5.0	4.8	4.8	4.4	5.3	4.4	5.2	6.9	5.4
11. Uttarakhand	3.1	4.4	3.8	3.4	3.9	4.6	4.8	4.6	4.5	3.9	4.9	4.9	4.9	4.9	5.8	5.5
All States	4.6	4.4	4.0	3.4	3.4	3.9	3.9	3.8	3.9	4.2	4.2	4.2	4.3	4.4	4.9	4.9
All States (per cent to GDP)	0.7	0.7	0.7	0.6	0.6	0.6	0.6	0.6	0.6	0.7	0.6	0.6	0.7	0.7	0.9	0.9
<i>Memo item:</i>																
1. NCT Delhi	7.2	6.7	6.3	6.0	6.6	8.2	8.5	7.2	8.2	8.0	9.3	9.9	9.2	8.7	11.9	11.6
2. Puducherry	-	-	-	-	-	5.4	7.6	7.9	6.1	7.7	7.1	8.9	8.4	7.1	7.5	8.9

RE: Revised Estimates. BE: Budget Estimates. '-': Not applicable/Not available.

*: It includes revenue expenditure and capital outlay.

Source: Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

Statement 28: Outstanding Guarantees of State Governments
(As at end-March)

State	Outstanding Guarantees of State Governments (As at end-March)															
	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15 (RE)	2015-16 (BE)	
1																
1. Andhra Pradesh	102.4	153.4	153.2	177.1	174.0	174.6	168.7	167.5	152.6	116.4	100.5	151.7	312.4	138.5	—	
2. Arunachal Pradesh	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
3. Assam	18.5	11.0	10.2	6.1	12.2	8.6	—	8.0	3.0	2.5	—	1.1	—	—	—	
4. Bihar	10.0	7.9	9.0	11.7	5.9	6.2	5.6	—	—	6.4	6.7	10.9	—	—	—	
5. Chhattisgarh	0.2	2.7	3.0	6.2	14.2	42.0	12.9	17.5	11.2	11.2	22.2	24.7	17.5	7.0	—	
6. Goa	—	—	—	—	—	—	5.0	—	—	—	—	—	—	—	—	
7. Gujarat	187.2	190.0	176.2	156.8	140.8	127.0	115.6	103.4	99.8	88.2	76.2	63.9	—	—	—	
8. Haryana	86.0	76.8	58.7	42.1	56.3	50.7	27.0	45.8	45.4	45.3	56.0	207.3	273.1	—	—	
9. Himachal Pradesh	41.1	21.5	46.1	43.2	35.5	21.3	25.9	19.6	19.5	28.6	27.6	31.2	—	—	—	
10. Jammu and Kashmir	10.3	10.3	36.3	50.7	—	—	97.1	25.4	30.4	—	—	—	—	—	—	
11. Jharkhand	—	—	—	—	—	—	—	—	—	—	—	—	1.6	1.6	1.6	
12. Karnataka	118.5	133.1	141.8	174.5	88.8	97.3	103.9	81.8	69.5	66.2	66.4	66.9	77.8	110.3	—	
13. Kerala	119.4	126.2	140.1	123.2	119.4	94.1	83.2	76.0	75.0	74.3	82.8	91.0	97.6	111.6	119.5	
14. Madhya Pradesh	96.7	96.7	99.7	94.4	136.9	57.0	—	19.1	—	49.8	50.7	56.1	—	130.6	—	
15. Maharashtra	355.2	380.0	670.7	588.2	594.7	429.9	360.9	213.0	173.2	150.4	113.1	93.9	77.1	—	—	
16. Manipur	—	—	—	—	2.2	1.9	2.1	2.2	1.9	—	1.8	19.1	—	—	—	
17. Meghalaya	—	—	—	—	—	—	—	—	—	11.1	—	—	—	—	—	
18. Mizoram	—	—	—	—	—	1.3	—	1.2	1.0	1.0	—	—	—	—	—	
19. Nagaland	—	—	—	—	—	—	—	—	—	0.2	0.5	0.7	—	—	—	
20. Odisha	53.1	55.0	51.8	38.2	35.0	26.5	21.7	13.9	10.3	20.7	25.1	22.5	17.1	16.7	—	
21. Punjab	61.5	186.3	129.9	105.9	92.3	—	110.2	85.0	332.9	—	460.3	624.4	—	—	—	
22. Rajasthan	129.1	148.2	172.4	127.0	131.0	147.1	197.7	277.7	390.7	506.9	607.1	—	—	—	—	
23. Sikkim	—	—	—	—	—	0.8	0.8	—	0.8	—	1.6	1.9	—	—	—	
24. Tamil Nadu	120.0	119.2	108.2	77.8	63.3	58.5	56.1	54.2	59.6	—	221.2	240.7	495.0	—	—	
25. Telangana	—	—	—	—	—	—	—	—	—	—	—	—	—	167.9	167.9	
26. Tripura	—	—	—	—	0.5	0.4	0.4	0.3	0.3	1.0	1.2	1.9	—	—	—	
27. Uttar Pradesh	62.7	36.0	83.6	84.3	110.6	127.4	133.6	209.2	172.2	—	294.5	353.9	693.0	—	—	
28. Uttarakhnd	—	—	—	—	—	17.4	—	—	15.1	—	17.4	15.7	14.7	14.7	18.3	
29. West Bengal	76.4	103.3	110.4	141.5	135.2	131.4	136.8	120.2	103.9	72.3	77.8	67.2	45.5	93.2	—	
Total	1,648.1	1,855.1	2,198.3	2,042.6	1,948.5	1,621.3	1,665.1	1,540.8	1,768.2	1,252.5	2,313.4	2,146.6	2,122.4	792.2	307.3	
Per cent of GDP	7.2	7.6	8.0	6.3	5.3	3.8	3.3	2.7	2.7	1.6	2.5	2.1	1.9	0.5	0.1	
Memo item:																
1. NCT Delhi	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
2. Puducherry	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—

—: Not available.

Source: Information received from the state governments.

Statements

Statement 29: Expenditure on Wages and Salaries

(Amount in ₹ billion)

State	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15 (RE)	2015-16 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1. Andhra Pradesh**	81.7	81.0	87.2	88.3	102.7	119.3	130.0	142.8	174.1	234.4	268.2	257.7	323.5	396.5	310.6
2. Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	20.4	22.3	-	-	-
3. Assam	34.1	36.5	38.8	40.6	44.4	47.2	-	-	-	-	116.5	135.4	-	-	-
4. Bihar\$	52.8	50.7	50.2	50.1	-	-	-	-	-	-	125.0	139.8	-	-	-
5. Chhattisgarh	19.2	19.5	20.6	21.0	22.9	25.0	29.7	36.7	111.4	64.1	74.4	76.9	91.4	106.8	116.5
6. Gujarat	23.1	24.6	25.5	25.7	27.1	28.0	81.2	86.6	102.5	158.7	174.6	186.4	-	-	-
7. Haryana	29.2	31.6	31.4	34.6	37.4	40.3	44.7	63.5	83.1	95.2	96.0	106.2	112.9	147.1	170.6
8. Himachal Pradesh	18.8	20.6	21.5	22.0	24.4	27.8	31.2	34.4	40.8	52.9	54.6	62.9	-	-	-
9. Jharkhand	-	-	-	-	-	25.5	-	-	54.5	-	62.6	64.5	67.7	79.5	91.7
10. Karnataka*	49.7	49.4	53.2	53.9	59.0	65.5	84.1	99.3	103.0	110.9	115.4	160.8	178.1	220.1	225.9
11. Kerala	42.6	47.5	51.4	54.2	56.8	66.6	77.9	91.8	99.3	112.1	162.9	175.6	196.2	223.4	269.5
12. Madhya Pradesh	49.3	53.1	49.9	62.0	60.4	63.4	69.8	85.5	106.1	132.9	150.9	162.2	183.7	223.5	258.3
13. Maharashtra	184.8	185.0	196.3	206.8	228.2	242.2	275.6	321.2	412.9	420.5	458.0	537.1	601.4	667.1	722.1
14. Manipur	6.7	6.8	6.8	7.1	8.7	8.1	9.1	10.9	11.5	-	22.2	23.6	-	-	-
15. Meghalaya	-	-	-	-	-	-	-	-	-	14.9	16.4	-	-	-	-
16. Mizoram	4.7	4.9	5.0	5.6	5.4	6.2	-	-	-	14.3	-	-	-	-	-
17. Nagaland	7.3	7.2	7.7	8.0	9.8	10.5	12.0	12.9	14.9	20.8	23.0	16.7	-	-	-
18. Odisha	37.4	39.3	40.0	40.7	43.5	46.3	53.4	75.0	92.8	107.6	108.0	116.7	129.6	172.0	183.6
19. Punjab	-	-	-	-	-	-	-	-	-	-	124.0	169.8	177.6	205.2	217.3
20. Rajasthan ##	53.0	52.8	57.5	62.6	68.2	72.9	79.9	117.0	140.3	145.7	158.5	176.0	-	-	-
21. Sikkim	4.0	4.3	4.5	4.5	5.0	4.3	-	-	-	-	11.1	11.9	-	-	-
22. Tamil Nadu	82.6	79.8	79.7	85.1	89.8	107.0	121.6	160.0	194.9	238.3	268.0	276.0	318.6	376.0	41.2
23. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	191.3	228.9
24. Tripura	-	-	-	-	-	-	-	-	-	-	23.1	24.7	-	-	-
25. Uttar Pradesh	69.6	74.0	80.4	84.2	90.6	98.7	111.9	238.6	333.5	-	273.2	291.5	300.9	352.3	421.4
26. Uttarakhhand	-	-	-	-	-	22.7	25.3	28.6	48.8	-	60.8	67.1	72.7	89.7	99.1
27. West Bengal	93.0	92.7	94.5	98.0	101.9	108.8	122.1	137.7	213.2	249.5	269.8	283.4	294.3	315.4	336.9
Total	943.5	961.1	1,001.9	1,054.7	1,086.0	1,236.1	1,359.4	1,742.2	2,337.7	2,172.8	3237.6	3545.1	3,048.5	3,766.0	3,694.0
<i>Memo item:</i>															
1. NCT Delhi#	11.1	11.7	12.8	14.4	-	-	-	-	-	-	-	47.6	51.9	58.4	71.5
2. Puduchery	-	2.9	3.5	3.8	4.4	4.7	7.1	9	10.2	-	-	12.2	-	-	-

BE: Budget Estimates. RE: Revised Estimates.

.-: Not available/Not applicable.

\$: Figures since 2001-02 relate to bifurcated Bihar.

*: Relate to salary expenditure

** : Figures in respect of Andhra Pradesh from 2007-08 onwards relate to salary expenditure.

: Figures since 1998-99 relate to compensation of employees.

: Only revenue account

Note: Data in respect of Maharashtra and Uttarakhhand for 2008-09 relates to Revised Estimates while 2009-10 are Budget estimates.

Source: Information received from respective state governments.

Statement 30: Expenditure on Operations and Maintenance

State	(Amount in ₹ billion)															
	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15 (RE)	2015-16 (BE)	
1		2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1. Andhra Pradesh	29.0	31.2	38.3	38.3	38.8	47.1	58.5	90.6	89.7	48.4	84.7	20.8	78.2	52.3	49.5	
2. Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	1.5	-	-	-	-	
3. Assam	3.2	3.3	3.7	5.1	5.4	3.6	-	-	-	-	42.5	35.4	-	-	-	
4. Bihar	-	-	-	-	-	-	-	-	-	-	24.8	54.9	-	-	-	
5. Chhattisgarh	1.2	2.2	2.1	1.9	1.1	3.3	3.8	4.5	5.1	4.0	5.8	7.1	9.1	8.3	7.9	
6. Gujarat	9.1	14.2	21.8	13.8	7.9	6.4	13.0	9.9	23.3	6.2	6.1	8.4	-	-	-	
7. Haryana	2.6	3.2	4.1	3.5	4.6	7.5	9.9	9.2	9.8	8.9	16.4	8.5	18.5	17.2	18.3	
8. Himachal Pradesh\$	3.0	2.7	3.8	3.5	4.8	5.9	6.6	8.1	10.4	15.7	16.9	18.2	-	-	-	
9. Jharkhand	-	-	-	-	-	-	-	-	1.8	-	101.7	113.9	43.1	72.0	39.0	
10. Karnataka	0.9	0.9	2.5	2.8	4.5	8.6	6.7	6.7	6.6	7.9	14.4	19.0	22.7	26.5	28.5	
11. Kerala@	2.9	3.5	3.5	4.3	5.0	5.5	6.5	6.5	6.9	8.0	8.1	8.8	9.2	11.5	10.7	
12. Madhya Pradesh\$	3.7	3.1	2.0	2.5	2.7	4.6	7.2	6.9	6.4	6.8	10.1	14.7	16.9	20.5	19.7	
13. Maharashtra*	74.4	86.3	92.3	123.5	160.0	185.0	184.0	231.9	159.4	64.5	63.3	77.5	93.3	114.7	93.6	
14. Manipur	2.3	3.4	2.5	2.9	3.6	5.0	4.7	5.4	4.9	-	17.7	17.6	-	-	-	
15. Meghalaya	-	-	-	-	-	-	-	-	-	2.0	-	-	-	-	-	
16. Mizoram	0.6	1.2	1.3	1.3	1.7	3.7	-	-	-	26.6	-	-	-	-	-	
17. Nagaland	0.1	0.1	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.4	7.5	2.2	-	-	-	
18. Odisha	4.2	4.4	4.2	4.8	6.7	12.1	16.0	18.2	19.4	22.9	26.1	33.6	39.2	45.0	49.2	
19. Punjab	-	-	-	-	-	-	-	-	-	-	-	-	1.6	1.1	2.3	
20. Rajasthan	8.5	11.2	11.4	12.2	12.7	15.2	16.6	20.2	20.7	21.9	27.3	-	-	-	-	
21. Sikkim	14.0	15.2	17.1	16.5	17.5	22.6	-	-	-	-	0.5	18.3	-	-	-	
22. Tamil Nadu	16.8	21.4	24.7	31.6	39.4	37.2	40.7	41.2	47.3	46.6	63.7	84.9	90.0	108.8	3.6	
23. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	76.5	136.0	
24. Tripura	-	-	-	-	-	-	-	-	-	-	2.1	1.6	-	-	-	
25. Uttar Pradesh	7.5	10.3	11.1	13.8	16.6	26.7	27.7	34.4	35.0	-	37.0	47.2	83.5	57.9	57.3	
26. Uttarakhand	-	-	-	-	-	0.9	3.0	2.9	2.8	-	1.3	8.3	11.8	12.1	9.6	
27. West Bengal	14.2	10.2	10.7	12.3	16.0	21.6	10.7	11.7	12.1	8.9	11.6	12.2	16.7	20.3	21.8	
Total	198.3	228.0	257.3	294.7	349.4	422.6	415.7	508.7	461.7	299.7	591.1	613.1	532.2	643.6	544.8	
<i>Memo item:</i>																
1. NCT Delhi#	1.3	1.4	1.4	1.6	-	-	-	-	-	-	-	-	-	-	-	-
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	0.2	-	-	-	-

BE: Budget Estimates. RE: Revised Estimates.

-. : Not available/Not applicable

\$: Relates to maintenance.

: Data relate to repair and maintenance.

@ : Include Travel Expenses, Office Expenses, Rent, Minor Works, Machinery and Equipment, Materials and Supplies, Maintenance, Motor Vehicles, Fuel charges and Other charges.

* : Include expenditure under maintenance works, tools and plants, machinery and equipment, material and supplies, grants-in-aid non-salary and suspense.

Source: Information received from respective state governments.

Statement 31: Social Sector Expenditure*

(Amount in ₹ billion)

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15 (RE)	2015-16 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
I. Non-Special Category																
1. Andhra Pradesh	100.1	108.8	111.8	133.7	138.2	149.0	186.5	244.7	314.4	302.8	391.3	454.0	494.4	537.4	461.5	524.5
2. Bihar	74.1	57.8	64.7	70.2	61.2	86.6	111.3	138.2	163.4	178.7	193.7	240.5	307.4	349.2	670.8	561.4
3. Chhattisgarh	9.7	24.3	28.2	32.4	36.3	43.0	57.1	69.5	88.7	116.8	118.2	148.1	169.7	210.5	303.5	373.5
4. Goa	5.2	5.4	6.3	6.9	8.0	8.8	10.1	11.2	14.6	17.9	20.9	23.0	25.0	29.2	38.0	46.8
5. Gujarat	96.8	90.3	81.8	89.9	101.3	109.9	131.0	148.9	181.8	231.7	285.9	303.5	380.6	418.8	519.8	579.0
6. Haryana	33.9	36.8	28.1	28.2	35.0	47.4	56.0	73.4	98.1	133.6	136.4	162.7	189.9	181.0	266.7	307.9
7. Jharkhand	0.0	37.3	49.0	43.2	51.3	61.6	73.9	79.8	98.7	100.4	123.0	107.2	120.3	117.1	245.3	273.6
8. Karnataka	75.4	76.4	75.7	83.2	97.6	116.8	144.1	176.4	204.4	251.0	286.9	323.7	378.3	415.9	567.4	574.5
9. Kerala	52.4	49.3	63.4	59.2	73.4	75.2	71.9	90.1	108.6	120.3	136.2	187.4	216.5	239.5	314.0	365.7
10. Madhya Pradesh	71.5	60.1	71.6	67.9	72.7	94.3	106.6	126.0	146.9	176.3	234.5	271.3	333.7	357.4	575.3	592.9
11. Maharashtra	154.3	154.5	157.0	188.8	204.3	242.7	282.8	297.2	365.0	473.6	538.3	611.3	700.3	782.0	1,003.2	1,100.2
12. Odisha	40.6	41.2	42.1	43.6	46.0	53.9	61.3	82.0	110.9	125.2	152.4	180.5	196.6	248.1	349.7	374.4
13. Punjab	38.9	37.3	29.9	35.3	37.5	40.5	47.1	49.9	68.6	71.1	83.5	99.7	125.6	130.8	178.1	185.1
14. Rajasthan	72.2	77.3	80.3	92.3	98.4	109.2	125.8	146.8	194.3	215.8	227.9	278.5	337.0	419.0	599.4	673.7
15. Tamil Nadu	96.2	91.9	96.6	115.9	136.2	143.0	169.2	199.9	268.9	293.5	364.9	419.0	467.5	551.2	682.8	709.8
16. Telangana	—	—	—	—	—	—	—	—	—	—	—	—	—	—	464.4	511.3
17. Uttar Pradesh	121.3	122.8	131.0	130.0	169.3	201.4	240.3	300.1	395.1	472.5	506.7	597.2	674.4	765.6	1,022.4	1,161.7
18. West Bengal	96.2	95.8	84.6	90.1	97.3	114.4	131.4	161.9	194.7	277.0	305.6	356.1	401.0	455.8	592.2	626.3
II. Special Category																
1. Arunachal Pradesh	3.2	4.5	4.2	6.2	6.5	7.4	8.4	9.5	12.8	17.7	15.7	21.6	19.4	25.5	41.5	40.6
2. Assam	30.8	30.4	32.3	37.1	47.8	44.5	52.2	60.6	67.6	91.6	102.4	111.9	123.0	145.1	282.8	278.1
3. Himachal Pradesh	19.6	19.1	19.7	23.5	23.3	28.0	33.3	37.4	45.7	49.1	60.2	60.0	71.0	78.9	95.6	113.2
4. Jammu and Kashmir	20.4	23.2	25.2	24.9	31.0	40.3	43.5	51.1	56.1	69.0	74.3	87.4	91.2	98.1	135.4	142.0
5. Manipur	4.5	5.5	5.6	6.0	8.7	9.4	10.4	11.8	14.5	15.4	19.3	20.2	20.5	21.1	45.2	33.5
6. Meghalaya	5.8	5.6	5.7	6.4	7.4	7.7	8.7	10.4	12.2	14.0	17.5	23.4	23.1	27.2	64.4	37.1
7. Mizoram	5.1	5.4	5.6	6.5	6.5	7.2	8.0	9.4	11.5	14.7	16.0	16.4	21.2	23.0	31.9	29.1
8. Nagaland	5.9	5.4	5.7	6.4	6.3	8.0	9.1	10.5	11.2	11.7	15.8	16.1	19.7	21.5	33.1	38.1
9. Sikkim	2.6	3.1	3.5	4.1	4.8	5.0	5.5	6.6	8.2	10.1	10.6	14.5	13.9	16.9	23.7	20.1
10. Tripura	9.0	9.7	9.7	9.6	11.2	11.2	12.1	14.0	16.8	21.8	21.6	26.9	28.7	32.5	59.7	72.1
11. Uttarakhand	3.5	13.2	17.1	20.3	23.3	27.8	32.3	37.3	41.9	56.2	59.5	73.8	79.7	93.8	153.4	152.0
All States	1,249.2	1,292.5	1,336.5	1,461.6	1,640.8	1,894.3	2,229.9	2,654.7	3,315.4	3,929.4	4,519.4	5,235.7	6,029.4	6,792.0	9,821.5	10,497.8
<i>Memo item:</i>																
1. NCT Delhi	30.0	29.9	34.9	34.6	42.7	45.7	51.4	73.5	89.2	105.1	108.1	132.1	145.7	154.3	177.8	222.3
2. Puducherry	0.0	0.0	0.0	0.0	0.0	8.0	8.3	9.3	10.6	13.7	15.6	17.2	14.1	18.7	23.3	27.3

RE: Revised Estimates. BE: Budget Estimates.

*: Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and advances by the state governments.

Source: Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

Statement 32: Social Sector Expenditure* to Total Expenditure

State	(Percent)																
	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15 (RE)	2015-16 (BE)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	
I. Non-Special Category																	
1. Andhra Pradesh	35.6	35.0	32.5	33.3	29.3	30.8	32.9	32.7	38.9	35.6	38.9	39.2	38.2	39.3	41.6	46.8	
2. Bihar	43.7	38.9	36.4	36.7	30.5	38.4	41.0	43.8	43.9	41.8	38.2	40.0	44.4	43.4	50.7	46.5	
3. Chhattisgarh	50.5	43.3	41.3	36.2	37.7	44.2	47.6	46.2	50.1	54.2	50.2	51.6	48.7	53.4	54.2	56.8	
4. Goa	26.4	23.1	26.1	28.4	31.4	30.9	31.8	31.6	32.2	32.5	33.5	33.1	34.0	35.8	37.5	35.7	
5. Gujarat	35.6	35.2	30.4	27.3	29.0	32.1	33.4	34.9	35.0	38.4	39.9	38.2	38.7	40.0	41.4	42.1	
6. Haryana	37.0	34.3	26.6	18.6	24.2	32.0	28.5	33.3	37.2	41.0	39.6	40.9	40.8	37.0	41.8	43.0	
7. Jharkhand	-	47.0	50.0	44.4	44.1	45.9	47.0	43.5	47.8	44.2	46.4	41.2	39.6	39.0	48.3	49.3	
8. Karnataka	38.3	34.8	31.4	28.4	28.5	33.4	32.7	36.7	37.8	39.9	39.9	37.8	39.2	37.6	42.7	40.9	
9. Kerala	39.9	37.6	37.4	30.0	36.2	35.6	31.0	31.4	33.4	33.6	33.4	34.8	34.9	34.5	37.9	36.8	
10. Madhya Pradesh	42.3	35.4	37.7	28.4	24.7	32.5	35.3	35.7	36.7	35.2	39.0	33.6	40.0	39.8	46.6	43.6	
11. Maharashtra	36.6	36.4	33.3	30.9	28.1	35.3	37.3	37.0	36.8	40.3	41.4	41.1	42.6	41.9	44.0	45.8	
12. Odisha	36.8	34.2	31.7	28.0	28.9	34.2	31.7	35.9	41.6	41.0	42.3	42.9	41.6	44.2	45.9	44.3	
13. Punjab	27.6	23.8	17.2	17.3	17.8	19.8	17.9	18.8	23.8	22.7	22.5	27.1	28.2	27.5	31.6	29.9	
14. Rajasthan	41.3	40.7	37.3	35.7	34.1	40.1	39.5	38.9	45.2	44.3	42.4	42.6	41.5	44.5	47.6	48.9	
15. Tamil Nadu	39.4	37.0	32.0	34.3	32.6	36.9	33.1	35.9	39.7	40.3	40.2	38.3	38.5	41.1	40.8	38.9	
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	46.5	44.4	
17. Uttar Pradesh	33.1	32.2	31.1	18.7	28.6	33.7	32.1	34.4	37.8	39.0	37.7	38.8	38.8	38.1	39.0	39.7	
18. West Bengal	36.0	34.1	30.5	23.4	29.1	28.2	31.9	34.7	31.9	40.7	41.9	42.5	42.1	42.0	45.7	45.3	
II. Special Category																	
1. Arunachal Pradesh	26.9	32.5	30.9	28.3	31.2	30.4	30.2	31.1	29.9	33.7	28.1	32.4	30.5	32.8	36.1	31.9	
2. Assam	40.3	35.5	36.2	35.0	32.4	36.8	38.7	40.0	38.7	36.7	39.5	37.0	36.5	39.0	43.5	43.7	
3. Himachal Pradesh	36.9	33.7	29.8	29.0	29.0	32.7	33.0	35.2	36.6	35.0	37.3	34.6	34.3	37.1	38.4	39.9	
4. Jammu and Kashmir	26.1	28.8	28.8	28.3	27.9	29.9	31.3	30.0	29.9	30.6	29.1	29.3	28.7	29.7	31.9	30.9	
5. Manipur	32.5	26.0	26.0	26.0	33.6	34.2	28.7	31.7	32.9	32.5	31.6	29.4	29.3	29.4	40.5	34.7	
6. Meghalaya	40.6	40.5	35.9	36.2	35.8	38.2	37.6	37.5	35.7	36.6	36.7	39.4	37.7	39.9	54.2	38.7	
7. Mizoram	39.2	40.7	40.0	35.7	35.6	33.3	34.8	36.7	40.1	41.5	38.6	36.6	39.7	40.8	42.4	38.3	
8. Nagaland	31.9	26.9	29.6	27.0	27.6	28.6	29.6	29.5	28.3	25.9	28.3	24.9	27.4	29.8	35.8	36.0	
9. Sikkim	27.3	16.5	16.3	27.5	22.2	23.3	24.3	23.5	27.4	28.8	30.9	36.8	35.4	37.8	35.3	36.3	
10. Tripura	42.0	39.3	38.4	34.8	37.6	34.0	36.5	36.5	37.2	37.9	38.4	41.7	40.9	41.6	48.1	48.2	
11. Uttarakhand	32.0	40.0	35.2	32.7	36.6	36.3	37.9	37.4	38.4	42.3	42.5	45.5	41.5	43.6	48.8	47.7	
All States	36.8	35.1	32.6	28.4	29.6	33.7	33.9	35.3	37.6	38.7	39.0	38.7	39.3	39.8	43.3	42.9	
<i>Memo item:</i>																	
1. NCT Delhi	40.8	34.6	34.2	29.6	33.1	41.0	39.6	40.5	43.8	42.2	42.4	50.0	48.8	45.3	51.1	54.0	
2. Puducherry	-	-	-	-	-	36.7	34.7	35.8	35.9	38.1	38.3	45.9	39.6	37.1	39.4	42.5	

RE: Revised Estimates. BE: Budget Estimates.

*: Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and advances by the state governments.

Source: Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

Statement 33: Revenue Receipts of State Governments

(Per cent)

State	2013-14				2014-15 (BE)				2014-15 (RE)				2015-16 (BE)			
	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
I. Non-Special Category	12.8	7.1	1.3	4.5	16.0	7.7	1.4	6.9	15.4	7.4	1.4	6.6	15.2	7.5	1.5	6.2
1. Andhra Pradesh	12.9	7.5	1.8	3.6	17.7	7.2	1.7	8.8	16.2	7.4	1.7	7.1	15.4	7.6	0.9	6.9
2. Bihar	20.1	5.8	0.4	13.8	25.3	6.4	0.8	18.2	23.8	6.4	0.8	16.7	22.7	6.8	0.7	15.1
3. Chhattisgarh	17.3	7.7	2.7	6.8	23.1	8.5	2.9	11.7	23.3	8.6	3.0	11.7	23.2	8.1	3.5	11.7
4. Goa	13.2	7.3	3.4	2.5	17.1	8.6	5.0	3.5	15.9	8.1	4.7	3.1	19.2	8.3	5.6	5.2
5. Gujarat	10.4	7.4	0.9	2.2	11.6	7.1	1.1	3.4	11.5	7.2	1.1	3.2	11.1	7.0	1.1	3.0
6. Haryana	9.8	6.6	1.3	1.9	10.6	6.8	1.3	2.6	10.4	6.8	1.3	2.3	10.0	6.4	1.3	2.3
7. Jharkhand	15.1	5.4	2.2	7.5	20.3	5.5	2.3	12.5	22.2	6.7	2.9	12.6	21.2	6.5	2.8	11.9
8. Karnataka	14.6	10.2	0.7	3.7	16.2	10.2	0.7	5.4	15.5	9.8	0.6	5.1	15.8	10.4	0.7	4.7
9. Kerala	12.4	8.1	1.4	2.9	13.9	9.1	1.4	3.4	12.8	7.7	1.6	3.5	13.6	8.0	1.6	4.0
10. Madhya Pradesh	17.4	7.7	1.8	7.9	20.4	7.7	1.3	11.4	20.6	7.7	1.9	11.0	19.0	7.2	1.7	10.1
11. Maharashtra	9.9	7.2	0.8	2.0	10.9	7.2	0.8	2.9	10.7	7.1	0.8	2.9	10.5	6.9	1.1	2.5
12. Odisha	17.9	6.2	3.1	8.7	21.6	6.4	2.6	12.6	20.5	6.2	2.4	11.8	20.4	6.1	2.6	11.7
13. Punjab	11.1	7.6	1.0	2.5	12.3	7.8	0.8	3.7	12.2	8.2	0.8	3.2	11.6	7.4	1.0	3.3
14. Rajasthan	14.4	6.5	2.6	5.3	18.4	7.0	2.6	8.8	16.8	6.9	2.3	7.6	17.4	7.3	2.4	7.6
15. Tamil Nadu	12.6	8.6	1.1	2.9	13.0	9.4	0.8	2.8	13.6	8.8	0.9	3.9	12.9	8.7	0.8	3.4
16. Telangana	-	-	-	-	22.1	9.7	3.6	8.7	18.6	8.2	3.1	7.3	18.5	9.1	4.4	4.9
17. Uttar Pradesh	19.5	7.7	1.9	9.9	23.2	8.3	2.1	12.8	22.9	7.8	2.4	12.8	23.0	8.4	2.0	12.5
18. West Bengal	10.3	5.1	0.3	5.0	13.2	5.7	0.2	7.3	12.0	5.0	0.3	6.8	12.0	4.9	0.3	6.8
II. Special Category	23.7	5.6	2.0	16.1	29.8	5.7	2.2	21.9	29.1	5.6	2.0	21.5	29.0	5.8	1.9	21.2
1. Arunachal Pradesh	43.0	3.2	3.0	36.8	56.3	3.5	4.2	48.6	46.9	3.1	3.0	40.8	65.4	2.9	2.8	59.8
2. Assam	20.2	5.6	1.7	12.9	28.7	6.2	2.3	20.2	25.8	5.8	1.6	18.3	28.7	6.5	2.2	20.1
3. Himachal Pradesh	19.0	6.2	2.2	10.7	17.7	5.7	1.5	10.5	20.3	6.1	1.5	12.7	22.4	6.0	1.4	14.9
4. Jammu and Kashmir	31.0	7.2	3.3	20.5	39.2	7.5	3.6	28.1	39.3	7.3	3.6	28.4	39.5	8.4	3.7	27.4
5. Manipur	50.8	3.3	1.8	45.7	53.0	3.7	1.7	47.6	60.9	3.6	1.2	56.0	46.2	3.6	1.2	41.4
6. Meghalaya	28.6	4.3	2.7	21.5	43.9	4.8	2.7	36.5	43.9	4.8	2.7	36.5	29.1	3.6	1.1	24.5
7. Mizoram	46.3	2.2	1.9	42.2	48.6	2.2	2.3	44.1	42.5	2.1	1.9	38.5	50.5	2.3	1.8	46.4
8. Nagaland	36.6	1.9	1.2	33.5	47.5	1.9	1.0	44.5	40.2	1.8	1.6	36.9	37.6	1.8	1.0	34.8
9. Sikkim	35.0	4.2	6.4	24.3	41.6	3.4	7.5	30.8	42.1	3.5	7.5	31.1	27.7	3.2	2.0	22.4
10. Tripura	28.5	4.0	0.9	23.6	35.2	4.2	0.9	30.1	34.7	4.0	0.7	30.0	35.3	3.7	0.9	30.7
11. Uttarakhand	14.1	6.0	1.1	7.0	17.6	5.8	1.3	10.6	19.1	5.9	1.3	11.9	16.5	6.1	1.3	9.1
All States#	12.1	6.3	1.2	4.6	14.4	6.5	1.2	6.7	14.4	6.5	1.3	6.6	14.3	6.6	1.3	6.3
<i>Memo Item:</i>																
1. NCT Delhi	7.2	6.6	0.2	0.4	7.7	6.7	0.2	0.8	7.1	6.1	0.2	0.8	7.4	6.6	0.2	0.5
2. Puducherry	20.4	9.0	5.7	5.7	20.6	8.1	5.3	7.2	19.9	7.9	6.0	6.1	17.9	7.5	4.7	5.8

BE: Budget Estimates. RE: Revised Estimates.

CT: Current Transfers. GSDP: Gross State Domestic Product.

#: Data for all states are as per cent to GDP.

Source: Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

RR: Revenue Receipts. OTR: Own Tax Revenue.

ONTR: Own Non-Tax Revenue.

Statement 34: Revenue Expenditure of the State Governments

(Per cent)

State	2013-14				2014-15 (BE)				2014-15 (RE)				2015-16 (BE)							
	RE/ GSDP	DRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	IP/ GSDP	PN/ GSDP				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
I. Non-Special Category	13.0	8.0	4.6	1.6	1.5	15.6	10.1	5.1	1.7	1.6	15.7	10.2	5.0	1.7	1.6	14.9	9.5	5.0	1.7	1.6
1. Andhra Pradesh	12.9	8.6	4.3	1.5	1.6	18.9	13.0	5.8	1.9	1.9	18.9	13.0	5.9	1.9	1.9	16.6	11.2	5.4	1.9	2.0
2. Bihar	18.2	11.8	6.4	1.6	2.8	22.8	15.8	7.0	1.6	2.9	24.9	17.6	7.3	1.6	2.9	20.0	13.4	6.6	1.6	2.8
3. Chhattisgarh	17.7	12.9	4.2	0.7	1.5	22.0	17.4	4.1	0.9	1.2	22.2	17.6	4.2	0.9	1.2	21.5	16.9	4.3	0.8	1.5
4. Goa	13.9	9.7	4.2	1.8	1.2	17.1	12.3	4.8	2.1	1.1	15.8	11.3	4.5	1.9	1.1	18.4	13.2	5.1	2.1	1.3
5. Gujarat	9.8	6.3	3.5	1.7	1.1	10.9	7.0	3.8	1.7	0.9	10.8	7.1	3.6	1.7	1.0	10.4	6.7	3.6	1.7	0.9
6. Haryana	10.8	7.2	3.5	1.5	1.1	11.7	8.0	3.7	1.6	1.0	12.6	8.4	4.2	1.7	1.1	11.8	7.9	3.8	1.6	1.1
7. Jharkhand	13.6	7.8	5.8	1.5	2.0	18.5	13.0	5.4	1.3	2.0	20.3	14.3	6.0	1.4	2.2	19.1	13.3	5.9	1.5	2.0
8. Karnataka	14.5	9.6	4.1	1.3	1.5	16.2	10.9	4.3	1.4	1.4	15.5	10.6	3.9	1.3	1.4	15.7	10.6	4.2	1.4	1.5
9. Kerala	15.3	7.3	6.7	2.1	2.5	15.5	7.7	6.5	2.1	2.4	14.9	7.5	6.1	1.9	2.3	14.9	7.5	6.3	1.9	2.3
10. Madhya Pradesh	16.1	10.3	4.7	1.5	1.4	19.5	13.8	4.8	1.4	1.2	19.3	13.7	4.6	1.4	1.2	18.1	11.7	5.4	1.3	1.4
11. Maharashtra	10.3	6.5	3.6	1.4	0.9	11.2	7.2	3.8	1.4	0.9	11.5	7.6	3.8	1.4	0.9	10.7	6.7	3.9	1.5	0.9
12. Odisha	16.7	11.4	5.0	1.1	2.2	20.2	14.0	6.0	1.5	2.5	19.4	13.4	5.7	1.4	2.5	18.9	13.0	5.7	1.2	2.5
13. Punjab	13.1	6.6	6.4	2.5	2.0	13.5	7.2	6.0	2.3	1.9	14.0	7.4	6.5	2.5	1.9	13.2	6.9	6.1	2.5	1.8
14. Rajasthan	14.6	10.0	4.5	1.8	1.5	18.3	13.6	4.7	1.8	1.6	17.6	12.6	5.0	1.8	1.7	17.3	12.4	4.9	1.9	1.7
15. Tamil Nadu	12.9	7.6	4.2	1.5	1.7	13.0	7.5	4.3	1.5	1.8	14.0	8.4	4.5	1.5	1.9	13.3	7.8	4.3	1.5	1.8
16. Telangana	-	-	-	-	-	22.0	16.0	5.9	1.6	1.8	18.5	13.5	5.0	1.4	1.5	18.4	13.6	4.7	1.5	1.6
17. Uttar Pradesh	18.3	10.0	7.2	2.0	2.3	20.2	11.5	7.6	1.9	2.6	19.6	11.5	7.0	1.9	2.3	19.8	11.5	7.4	1.9	2.6
18. West Bengal	13.0	7.1	5.8	2.9	1.6	13.2	7.6	5.5	2.7	1.7	13.3	7.9	5.4	2.7	1.6	12.0	7.0	5.0	2.5	1.5
II. Special Category	22.8	13.3	8.7	2.2	2.9	27.0	17.1	9.0	2.2	2.7	28.6	18.4	9.1	2.2	2.7	26.5	16.3	9.5	2.3	3.0
1. Arunachal Pradesh	42.3	29.2	13.1	2.3	2.9	46.1	35.8	10.3	2.3	2.2	54.7	41.5	13.2	2.3	2.6	52.3	35.6	16.7	2.6	4.2
2. Assam	20.1	11.5	6.8	1.4	2.7	26.5	17.2	6.7	1.3	1.9	28.5	18.8	7.1	1.3	2.0	26.0	16.4	7.7	1.3	3.1
3. Himachal Pradesh	21.0	12.5	8.5	3.0	3.5	21.2	12.6	8.6	2.9	3.7	21.9	13.7	8.2	2.9	3.3	22.3	13.8	8.5	2.8	3.8
4. Jammu and Kashmir	30.9	17.9	13.0	3.4	4.1	32.4	18.2	14.2	3.5	4.0	35.3	20.6	14.7	3.9	4.2	36.2	19.5	16.7	4.0	3.8
5. Manipur	39.9	20.5	17.0	3.1	5.4	45.8	27.2	16.3	2.7	5.2	54.9	34.2	17.4	2.8	5.7	42.5	25.3	15.4	2.5	5.1
6. Meghalaya	25.3	16.9	8.4	1.7	2.1	39.1	31.2	7.9	1.6	1.6	39.1	31.2	7.9	1.6	1.6	26.4	18.8	7.6	1.6	1.5
7. Mizoram	47.8	31.4	16.4	2.8	5.1	47.7	33.3	14.4	2.4	3.1	50.2	35.8	14.4	2.4	3.0	42.9	26.9	16.0	3.2	3.9
8. Nagaland	32.4	17.0	15.4	2.8	3.9	39.4	24.5	14.9	2.8	4.1	37.8	22.3	15.5	2.8	4.4	36.7	21.3	15.3	2.8	4.4
9. Sikkim	27.9	15.8	11.9	1.7	2.1	33.0	19.1	13.4	1.6	2.3	33.3	19.1	13.8	1.6	2.3	24.5	16.7	7.7	1.6	2.4
10. Tripura	22.2	12.9	8.7	2.2	2.5	26.4	16.8	9.1	2.1	2.6	27.0	17.3	9.2	2.3	2.6	25.8	16.7	8.4	2.0	2.4
11. Uttarakhand	13.2	7.6	5.0	1.7	1.7	17.2	10.7	5.9	2.1	1.7	17.6	11.1	5.8	1.8	1.9	16.5	10.1	5.7	2.2	1.7
All States#	12.2	7.5	4.3	1.5	1.6	14.0	9.0	4.5	1.5	1.7	14.5	9.5	4.6	1.5	1.7	13.9	8.8	4.7	1.6	1.7
<i>Memo Item:</i>																				
1. NCT Delhi	5.7	4.1	1.4	0.7	0.0	5.8	4.1	1.5	0.7	0.0	5.8	4.1	1.5	0.7	0.0	5.8	4.2	1.4	0.6	0.0
2. Puducherry	21.3	15.4	5.9	2.3	1.8	20.1	14.4	5.7	2.0	1.6	19.6	13.9	5.6	2.1	1.7	17.9	13.6	4.4	1.7	1.4

BE: Budget Estimates. RE: Revised Estimates. NDRE: Non-development Revenue Expenditure. IP: Interest Payment. RE: Revenue Expenditure.

PN: Pension. DRE: Development Revenue Expenditure. GSDP: Gross State Domestic Product.

#: Data for all states are as per cent to GDP.

Source: Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.

Statement 35: Development Expenditure: Select Indicators

(Per cent)

State	2013-14			2014-15 (BE)			2014-15 (RE)			2015-16 (BE)		
	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category	10.2	6.4	2.1	13.0	8.5	2.9	13.0	8.4	2.8	12.2	8.0	2.7
1. Andhra Pradesh	10.7	6.3	1.8	14.5	9.0	1.4	14.5	8.9	1.4	13.0	8.9	1.7
2. Bihar	15.7	10.2	4.1	20.6	15.1	5.3	23.7	16.7	6.9	18.1	12.3	5.5
3. Chhattisgarh	16.0	11.3	2.5	21.4	14.7	4.0	21.4	14.4	3.8	21.2	15.0	4.4
4. Goa	11.3	6.0	2.1	15.5	8.3	3.9	14.2	7.5	3.6	17.6	6.0	2.9
5. Gujarat	9.2	5.5	3.0	10.2	6.4	3.3	10.2	6.1	3.1	9.6	5.9	2.9
6. Haryana	8.3	4.7	1.0	9.4	6.0	1.3	9.8	6.1	1.3	9.2	5.9	1.1
7. Jharkhand	10.6	6.8	2.7	17.0	12.1	3.8	18.5	12.4	3.9	17.4	12.1	3.8
8. Karnataka	12.4	6.8	2.8	13.7	8.3	2.9	13.2	8.1	2.7	13.3	7.8	2.8
9. Kerala	8.7	6.0	1.1	9.2	6.4	1.4	8.7	6.3	1.0	9.2	6.4	1.6
10. Madhya Pradesh	13.9	8.2	2.5	17.2	11.7	2.8	17.6	11.3	2.8	15.3	9.8	3.0
11. Maharashtra	7.9	5.2	1.3	8.8	6.1	1.6	9.0	5.9	1.4	8.1	5.8	1.4
12. Odisha	14.2	9.1	2.8	18.4	11.8	4.4	17.3	11.3	3.9	17.3	10.8	4.4
13. Punjab	7.2	4.1	0.7	8.9	5.2	1.7	8.4	5.1	1.1	8.2	4.6	1.2
14. Rajasthan	12.8	8.1	2.6	17.1	11.4	3.6	15.9	10.4	3.3	15.8	10.5	3.2
15. Tamil Nadu	9.8	6.5	2.0	9.8	6.1	2.4	10.6	7.0	2.1	10.0	6.4	2.2
16. Telangana	-	-	-	20.8	12.8	4.2	17.5	10.8	3.5	17.1	10.0	3.1
17. Uttar Pradesh	13.6	8.9	3.8	17.0	10.6	5.7	17.4	10.5	6.1	17.0	10.7	5.8
18. West Bengal	8.2	6.5	1.0	9.5	7.4	1.9	9.5	7.4	1.7	8.6	6.7	1.7
II. Special Category	17.1	10.2	3.8	21.9	13.8	5.7	24.7	15.1	6.7	21.4	13.4	5.7
1. Arunachal Pradesh	40.3	18.9	12.4	38.4	19.2	13.8	55.2	26.6	15.1	45.4	22.8	16.1
2. Assam	14.0	9.1	2.0	21.3	13.9	4.1	24.4	15.4	5.7	21.3	14.0	4.7
3. Himachal Pradesh	15.3	9.6	2.2	15.0	9.1	2.1	16.8	10.2	2.7	16.9	10.8	2.8
4. Jammu and Kashmir	22.4	11.2	5.1	25.2	14.0	8.9	30.3	15.4	11.4	27.9	14.8	10.1
5. Manipur	28.0	14.7	9.0	34.5	18.4	10.4	43.8	27.7	11.6	31.1	17.8	6.8
6. Meghalaya	21.6	12.4	4.9	37.7	25.4	6.8	37.7	25.4	6.8	24.1	12.9	5.6
7. Mizoram	36.9	22.3	5.8	38.9	22.3	5.9	43.7	25.5	8.7	34.4	20.5	8.4
8. Nagaland	22.8	12.1	6.8	30.6	18.5	11.0	27.8	16.5	6.6	25.3	16.1	5.9
9. Sikkim	21.9	13.7	7.4	28.8	16.0	11.0	29.4	16.2	11.6	22.1	11.6	6.0
10. Tripura	18.2	12.1	6.1	27.0	19.3	12.6	27.5	19.4	11.9	28.2	20.3	15.0
11. Uttarakhand	10.8	7.6	3.0	14.0	10.4	3.3	15.4	11.1	4.2	12.7	9.7	2.6
All States#	9.5	6.0	1.9	11.6	7.6	2.6	12.1	7.8	2.6	11.4	7.4	2.6
<i>Memo Item:</i>												
1. NCT Delhi	6.6	3.9	1.2	5.6	4.1	1.2	5.5	3.9	1.1	5.8	4.2	1.4
2. Puducherry	16.9	8.9	1.7	16.7	9.5	2.7	16.1	9.0	2.5	15.1	8.8	2.0

BE: Budget Estimates. RE: Revised Estimates. DEV: Development Expenditure.

CO: Capital Outlay. SSE: Social Sector Expenditure.

GSDP: Gross State Domestic Product. #: Data for all states are as per cent to GDP.

Source: Based on Budget Documents of state governments.

Appendices I to IV

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature

(₹ Million)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,107,188.3	920,782.2	840,660.5	901,249.9	58,204.3	87,774.8	73,152.9	116,356.8
I. TAX REVENUE (A+B)	862,554.2	542,364.4	553,138.8	670,613.9	14,803.6	17,305.0	15,992.3	77,393.9
A. State's Own Tax Revenue (1 to 3)	641,235.3	373,976.7	384,751.1	444,234.2	4,345.1	5,469.4	4,892.5	5,076.5
1. Taxes on Income (i+ii)	5,199.5	2,661.9	2,661.9	3,021.4	-	-	-	-
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	5,199.5	2,661.9	2,661.9	3,021.4	-	-	-	-
2. Taxes on Property and Capital Transactions (i to iii)	46,470.3	26,429.7	30,823.1	43,063.6	155.7	102.4	99.3	109.2
i) Land Revenue	736.2	657.8	657.8	6,315.6	113.9	62.1	51.3	56.4
ii) Stamps and Registration Fees	43,931.8	24,606.6	29,000.0	35,000.0	41.8	40.3	48.0	52.8
iii) Urban Immovable Property Tax	1,802.3	1,165.3	1,165.3	1,748.0	-	-	-	-
3. Taxes on Commodities and Services (i to vii)	589,565.5	344,885.1	351,266.1	398,149.2	4,189.3	5,367.0	4,793.2	4,967.2
i) Sales Tax (a to e)	487,374.1	287,491.5	287,491.5	328,400.0	2,236.0	3,380.3	1,758.3	1,781.0
a) State Sales Tax/VAT	464,010.2	277,013.7	277,013.7	316,431.2	2,236.0	3,380.3	1,758.3	1,781.0
b) Central Sales Tax	22,523.4	9,994.3	9,994.3	11,416.4	-	-	-	-
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	712.4	383.3	383.3	437.9	-	-	-	-
e) Other Receipts	128.1	100.2	100.2	114.5	-	-	-	-
ii) State Excise	62,502.6	40,267.4	42,295.7	46,800.0	555.0	687.4	580.8	667.0
iii) Taxes on Vehicles	33,351.8	13,837.3	18,190.0	19,768.3	170.8	179.9	165.0	181.4
iv) Taxes on Goods and Passengers	158.4	55.7	55.7	160.4	1,227.5	1,119.4	2,289.1	2,337.8
v) Taxes and Duties on Electricity	3,355.3	1,892.2	1,892.2	1,901.4	-	-	-	-
vi) Entertainment Tax	1,210.4	574.9	574.9	479.8	-	-	-	-
vii) Other Taxes and Duties	1,612.8	766.1	766.1	639.3	-	-	-	-
B. Share in Central Taxes (i to ix)	221,318.9	168,387.7	168,387.7	226,379.7	10,458.5	11,835.6	11,099.8	72,317.4
i) Corporation Tax	74,431.1	57,747.8	57,747.8	74,991.6	3,519.3	3,945.5	3,678.8	23,864.9
ii) Income Tax	49,010.6	38,348.1	38,348.1	55,365.5	2,317.4	2,810.6	2,744.7	17,619.2
iii) Estate Duty	-	-	-	-	-	-	-	-0.7
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	204.4	134.0	134.0	-2.2	9.7	10.8	9.8	-
vi) Customs	36,109.9	26,778.4	26,778.4	34,808.0	1,707.4	1,825.2	1,828.0	11,077.1
vii) Union Excise Duties	25,503.5	17,683.2	17,683.2	22,637.8	1,205.8	1,179.1	1,104.3	7,204.2
viii) Service Tax	36,059.4	27,696.2	27,696.2	38,579.0	1,698.9	2,064.4	1,734.2	12,552.7
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-	-	-	-	-
II. NON-TAX REVENUE (C+D)	244,634.1	378,417.8	287,521.7	230,636.0	43,400.7	70,469.8	57,160.6	38,963.0
C. State's Own Non-Tax Revenue (1 to 6)	154,728.6	90,110.0	89,213.9	53,413.4	4,050.6	6,489.3	4,628.8	4,923.6
1. Interest Receipts	86,463.5	48,130.2	48,130.2	1,535.9	246.6	677.7	136.1	316.1
2. Dividends and Profits	604.1	352.1	352.1	342.2	-	-	-	-

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	7,118.6	5,810.9	5,810.9	4,231.0	427.5	367.2	332.2	377.0
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	18,697.2	2,307.9	2,307.9	12,563.8	368.6	230.9	255.5	278.5
i) Education, Sports, Art and Culture	16,755.5	895.7	895.7	11,359.1	43.0	26.9	30.9	34.0
ii) Medical and Public Health	1,367.7	861.3	861.3	947.4	7.1	6.7	7.4	8.1
iii) Family Welfare	79.3	49.6	49.6	18.0	–	–	–	–
iv) Housing	25.2	12.6	12.6	7.7	0.2	1.4	1.4	1.5
v) Urban Development	9.1	0.3	0.3	0.3	38.2	40.3	39.0	41.0
vi) Labour and Employment	308.3	303.9	303.9	123.1	233.5	5.0	128.7	132.6
vii) Social Security and Welfare	55.6	66.2	66.2	9.5	1.2	1.0	1.1	1.2
viii) Water Supply and Sanitation	57.6	54.5	54.5	57.2	45.2	52.0	46.9	59.8
ix) Others	38.8	63.8	63.8	41.5	0.2	97.6	0.1	0.2
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	41,845.2	33,508.9	32,612.8	34,740.5	3,007.9	5,213.5	3,905.0	3,952.1
i) Crop Husbandry	31.0	18.9	18.9	12.9	14.7	25.3	12.0	13.2
ii) Animal Husbandry	15.0	11.7	11.7	11.4	10.2	6.7	4.2	4.7
iii) Fisheries	37.9	25.4	25.4	24.8	1.2	1.5	1.5	1.6
iv) Forestry and Wildlife	2,036.5	1,292.5	1,292.5	10,718.1	118.9	559.0	75.3	82.9
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	248.4	88.0	88.0	81.4	4.8	3.1	6.1	6.7
vii) Other Agricultural Programmes	0.1	0.4	0.4	0.4	4.7	1.9	2.2	2.4
viii) Major and Medium Irrigation Projects	2,068.2	2,366.6	2,366.6	1,276.8	–	–	–	–
ix) Minor Irrigation	79.8	109.2	109.2	15.1	8.3	0.7	0.4	0.4
x) Power	415.6	9,450.9	9,450.9	276.0	1,454.1	2,894.8	1,836.6	1,841.7
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	36.2	34.8	34.8	51.7	8.3	25.0	10.8	11.9
xiii) Industries@	27,315.7	12,285.2	11,389.1	13,611.5	1,165.7	1,435.9	1,719.1	1,734.9
xiv) Ports and Light Houses	1,293.7	1,409.1	1,409.1	1,550.0	–	–	–	–
xv) Road Transport	–	–	–	–	159.0	202.7	142.0	146.3
xvi) Tourism	49.0	63.0	63.0	1.9	7.4	7.0	14.7	17.3
xvii) Others*	8,217.9	6,353.2	6,353.2	7,108.5	50.7	50.0	80.2	88.1
D. Grants from the Centre (1 to 5)	89,905.6	288,307.8	198,307.8	177,222.6	39,350.1	63,980.5	52,531.8	34,039.4
1. State Plan Schemes	27,581.1	113,130.0	113,130.0	85,000.0	25,433.2	29,279.4	27,159.6	–
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	2,593.5	–	–	–	1,662.3	200.0	–	–
3. Centrally Sponsored Schemes	25,399.1	–	–	–	3,916.8	27,393.5	15,774.6	32,450.0
4. NEC/ Special Plan Scheme	–	–	–	–	901.7	807.0	–	–
5. Non-Plan Grants (a to c)	34,331.9	175,177.8	85,177.8	92,222.6	7,436.2	6,300.6	9,597.6	1,589.4
a) Statutory Grants	17,305.5	152,931.3	72,931.3	78,922.6	–	–	–	–
b) Grants for relief on account of Natural Calamities	5,208.9	2,415.4	2,415.4	3,300.0	382.9	519.4	422.0	470.0
c) Others	11,817.4	19,831.1	9,831.1	10,000.0	7,053.3	5,781.2	9,175.6	1,119.4

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ASSAM				BIHAR			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	322,127.9	526,968.1	473,402.8	570,641.0	689,186.5	1,019,394.6	957,449.3	1,031,890.6
I. TAX REVENUE (A+B)	205,694.4	254,505.1	246,412.1	295,597.0	547,897.9	674,380.0	637,449.8	816,225.8
A. State's Own Tax Revenue (1 to 3)	89,949.2	113,454.3	107,517.9	128,923.9	199,606.8	256,629.5	256,629.5	308,750.0
1. Taxes on Income (i+ii)	2,763.6	3,458.2	3,316.3	3,882.4	476.0	440.0	440.0	550.0
i) Agricultural Income Tax	899.9	1,107.7	1,079.9	1,198.8	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	1,863.6	2,350.5	2,236.4	2,683.6	476.0	440.0	440.0	550.0
2. Taxes on Property and Capital Transactions (i to iii)	4,071.8	7,559.7	4,886.4	5,863.3	29,141.2	38,500.0	38,500.0	43,000.0
i) Land Revenue	1,556.5	2,016.4	1,867.8	2,241.4	2,017.1	2,500.0	2,500.0	3,000.0
ii) Stamps and Registration Fees	2,515.2	5,543.3	3,018.6	3,621.9	27,124.1	36,000.0	36,000.0	40,000.0
iii) Urban Immovable Property Tax	–	–	0.1	0.1	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	83,113.9	102,436.4	99,315.1	119,178.2	169,989.6	217,689.5	217,689.5	265,200.0
i) Sales Tax (a to e)	68,480.1	83,675.0	81,754.6	98,105.5	84,530.1	128,201.5	128,201.5	160,251.8
a) State Sales Tax/VAT	62,794.1	76,490.7	74,931.3	89,917.6	85,025.4	127,451.5	127,451.5	159,314.3
b) Central Sales Tax	5,594.7	7,184.3	6,713.6	8,056.3	352.5	750.0	750.0	937.5
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	6.4	–	–	–
e) Other Receipts	91.4	–	109.6	131.6	-854.2	–	–	–
ii) State Excise	6,102.6	7,637.2	7,323.1	8,787.7	31,677.2	37,000.0	37,000.0	40,000.0
iii) Taxes on Vehicles	3,511.1	4,413.1	4,213.3	5,055.9	8,374.8	10,000.0	10,000.0	12,000.0
iv) Taxes on Goods and Passengers	4,138.9	5,042.7	4,966.6	5,960.0	43,490.0	41,175.0	41,175.0	51,468.8
v) Taxes and Duties on Electricity	405.4	564.4	486.5	583.8	1,413.1	827.0	827.0	1,025.0
vi) Entertainment Tax	26.3	394.4	31.5	37.8	439.8	266.5	266.5	333.1
vii) Other Taxes and Duties	449.6	709.6	539.5	647.4	64.5	219.5	219.5	121.3
B. Share in Central Taxes (i to ix)	115,745.2	141,050.8	138,894.2	166,673.1	348,291.1	417,750.5	380,820.3	507,475.8
i) Corporation Tax	38,926.8	47,003.7	46,712.2	56,054.6	117,134.7	144,600.7	133,618.4	168,361.0
ii) Income Tax	25,632.1	33,483.6	30,758.5	36,910.2	77,129.6	89,505.5	91,352.9	124,299.0
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	106.8	109.0	128.2	153.8	321.6	361.5	328.2	-4.9
vi) Customs	18,885.2	21,744.6	22,662.2	27,194.7	56,827.5	67,505.7	60,842.2	78,146.2
vii) Union Excise Duties	13,338.1	14,040.9	16,005.7	19,206.9	40,135.7	47,529.2	36,755.1	50,823.5
viii) Service Tax	18,856.1	24,669.1	22,627.3	27,152.8	56,742.1	68,248.1	57,923.6	85,851.1
ix) Other Taxes and Duties on Commodities and Services	0.1	-0.1	0.1	0.1	-0.1	-0.1	-0.1	-0.1
II. NON-TAX REVENUE (C+D)	116,433.5	272,463.0	226,990.7	275,044.0	141,288.6	345,014.6	319,999.5	215,664.8
C. State's Own Non-Tax Revenue (1 to 6)	27,050.3	42,982.5	30,025.9	43,258.7	15,448.3	30,816.8	30,966.9	33,958.6
1. Interest Receipts	4,186.1	6,286.3	4,646.5	5,157.6	2,694.8	2,022.2	2,022.2	3,121.3
2. Dividends and Profits	120.5	143.9	133.7	148.4	25.3	28.1	28.1	27.9

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ASSAM				BIHAR			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	1,910.7	1,257.8	2,120.9	2,354.2	4,521.9	18,607.2	18,657.2	17,192.3
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	297.3	375.1	330.0	366.3	547.2	631.0	631.0	621.2
i) Education, Sports, Art and Culture	61.3	108.3	68.1	75.6	144.5	80.8	80.8	153.3
ii) Medical and Public Health	112.9	149.5	125.3	139.1	299.3	432.4	432.4	317.5
iii) Family Welfare	0.5	3.4	0.5	0.6	–	–	–	–
iv) Housing	47.2	63.7	52.4	58.2	16.1	25.7	25.7	25.7
v) Urban Development	20.9	0.1	23.2	25.7	–	–	–	–
vi) Labour and Employment	43.8	41.1	48.6	54.0	48.5	39.1	39.1	51.5
vii) Social Security and Welfare	0.6	2.1	0.6	0.7	-12.6	10.4	10.4	10.4
viii) Water Supply and Sanitation	9.9	6.7	11.0	12.3	49.4	33.8	33.8	52.4
ix) Others	0.2	0.2	0.2	0.2	1.8	8.8	8.8	10.4
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	20,535.8	34,919.4	22,794.8	35,232.1	7,659.2	9,528.3	9,628.4	12,995.9
i) Crop Husbandry	79.2	7.3	87.9	97.6	66.6	76.2	76.2	70.7
ii) Animal Husbandry	6.0	6.5	6.6	7.4	8.4	10.0	10.0	9.0
iii) Fisheries	34.5	30.0	38.3	42.5	107.2	125.0	125.0	135.4
iv) Forestry and Wildlife	1,009.2	1,362.2	1,120.2	1,243.4	195.8	176.1	176.1	215.9
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	6.3	7.1	7.0	7.8	359.9	124.3	124.3	951.6
vii) Other Agricultural Programmes	4.7	4.5	5.2	5.8	–	–	–	–
viii) Major and Medium Irrigation Projects	4.3	4.7	4.8	5.3	195.4	300.0	300.0	340.0
ix) Minor Irrigation	3.6	4.1	4.0	4.4	39.9	53.9	53.9	42.3
x) Power	–	–	–	–	–	–	–	–
xi) Petroleum	17,913.1	32,000.2	19,883.5	32,000.6	–	–	–	–
xii) Village and Small Industries	62.8	18.4	69.7	77.3	0.8	0.8	0.9	1.1
xiii) Industries@	7.2	24.8	8.0	8.9	5,728.1	7,634.4	7,634.4	10,038.8
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	0.8	0.6	0.6	0.8
xvi) Tourism	3.8	35.9	4.2	4.6	23.1	–	–	24.5
xvii) Others*	1,401.1	1,413.7	1,555.3	1,726.3	933.1	1,027.0	1,127.0	1,165.7
D. Grants from the Centre (1 to 5)	89,383.2	229,480.5	196,964.8	231,785.3	125,840.3	314,197.8	289,032.7	181,706.3
1. State Plan Schemes	60,920.9	188,922.7	173,261.9	198,433.6	62,383.9	288,957.9	263,612.3	150,861.4
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	305.9	16,663.9	351.8	404.6	1,366.5	2,093.6	2,274.1	1,364.8
3. Centrally Sponsored Schemes	21,029.0	–	–	–	29,208.6	–	–	–
4. NEC/ Special Plan Scheme	646.0	4,131.0	3,623.9	3,986.3	–	–	–	–
5. Non-Plan Grants (a to c)	6,481.3	19,763.0	19,727.2	28,960.8	32,881.4	23,146.3	23,146.3	29,480.1
a) Statutory Grants	4,060.8	7,219.2	7,219.2	10,000.0	28,177.0	20,047.0	20,047.0	25,260.1
b) Grants for relief on account of Natural Calamities	687.7	2,885.6	2,885.6	–	2,954.1	3,099.3	3,099.3	4,220.0
c) Others	1,732.7	9,658.2	9,622.4	18,960.8	1,750.3	–	–	–

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	CHHATTISGARH				GOA			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	320,502.7	486,542.9	490,414.4	579,564.5	64,497.7	80,900.9	80,001.0	99,371.8
I. TAX REVENUE (A+B)	222,229.3	278,076.5	275,936.5	362,992.0	44,310.1	50,925.8	50,025.9	62,679.1
A. State's Own Tax Revenue (1 to 3)	143,427.1	179,262.5	181,267.5	200,858.4	35,824.7	40,755.8	40,755.8	42,864.7
1. Taxes on Income (i+ii)	75.9	62.5	67.5	72.5	-	-	-	-
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	75.9	62.5	67.5	72.5	-	-	-	-
2. Taxes on Property and Capital Transactions (i to iii)	12,163.0	17,100.0	17,100.0	18,468.0	8,504.5	7,975.9	7,975.9	7,627.1
i) Land Revenue	2,260.6	4,600.0	4,600.0	4,968.0	4,543.6	2,531.9	2,531.9	2,133.7
ii) Stamps and Registration Fees	9,902.4	12,500.0	12,500.0	13,500.0	3,961.0	5,443.9	5,443.9	5,493.5
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
3. Taxes on Commodities and Services (i to vii)	131,188.2	162,100.0	164,100.0	182,317.9	27,320.1	32,780.0	32,780.0	35,237.5
i) Sales Tax (a to e)	79,295.1	98,000.0	98,000.0	109,980.0	17,080.5	23,038.5	23,038.5	23,700.0
a) State Sales Tax/VAT	69,903.2	81,902.3	81,902.3	92,594.5	16,169.5	21,381.0	21,381.0	22,218.0
b) Central Sales Tax	9,281.7	16,095.4	16,095.4	17,383.0	848.3	1,607.5	1,607.5	1,427.0
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	110.2	2.3	2.3	2.5	62.7	50.0	50.0	55.0
ii) State Excise	25,491.5	31,500.0	31,500.0	35,280.0	2,357.6	2,900.0	2,900.0	3,000.0
iii) Taxes on Vehicles	6,510.7	8,000.0	8,000.0	8,640.0	1,539.1	1,695.2	1,695.2	1,705.2
iv) Taxes on Goods and Passengers	9,454.4	13,350.0	13,350.0	14,418.0	3,864.1	2,602.3	2,602.3	3,132.3
v) Taxes and Duties on Electricity	10,204.4	11,000.0	13,000.0	14,000.0	-	-	-	-
vi) Entertainment Tax	232.3	250.0	250.0	-0.1	1,095.9	951.5	951.5	1,500.0
vii) Other Taxes and Duties	-	-	-	-	1,382.9	1,592.5	1,592.5	2,200.0
B. Share in Central Taxes (i to ix)	78,802.2	98,814.0	94,669.0	162,133.6	8,485.4	10,170.0	9,270.1	19,814.4
i) Corporation Tax	26,502.0	34,203.4	32,000.9	53,652.6	2,854.2	3,583.1	3,255.7	6,584.6
ii) Income Tax	17,450.8	21,171.4	21,092.6	39,611.1	1,879.4	1,949.9	2,225.9	4,861.4
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	72.8	85.4	74.2	-1.6	7.8	11.6	0.1	-0.2
vi) Customs	12,857.3	15,967.6	14,842.8	24,903.3	1,384.6	1,879.5	1,482.5	3,056.3
vii) Union Excise Duties	9,080.8	11,242.4	9,823.6	16,196.2	977.8	1,402.2	895.6	1,987.7
viii) Service Tax	12,838.5	16,143.7	16,834.9	27,772.0	1,381.6	1,343.8	1,410.3	3,324.6
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-	-	-	-	-
II. NON-TAX REVENUE (C+D)	98,273.3	208,466.4	214,477.9	216,572.5	20,187.6	29,975.0	29,975.1	36,692.8
C. State's Own Non-Tax Revenue (1 to 6)	51,011.7	61,846.2	63,189.8	86,629.9	16,615.6	23,805.1	23,805.2	29,300.2
1. Interest Receipts	3,809.1	3,234.0	3,281.4	2,606.7	141.2	176.5	176.5	275.3
2. Dividends and Profits	142.1	30.0	30.0	30.0	11.1	33.2	33.2	33.4

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	CHHATTISGARH				GOA			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	932.2	937.7	1,046.0	1,128.5	1,346.1	2,141.4	2,141.4	2,275.4
<i>of which:</i> State Lotteries	–	–	–	–	323.8	404.6	404.6	457.5
4. Social Services (i to ix)	1,226.8	576.5	493.9	503.1	1,924.1	2,559.7	2,559.8	2,815.2
i) Education, Sports, Art and Culture	67.8	46.5	29.9	56.5	227.8	162.5	162.5	184.0
ii) Medical and Public Health	198.4	148.0	153.6	162.2	114.9	232.1	232.1	248.7
iii) Family Welfare	1.1	1.5	1.5	1.5	–	–	–	–
iv) Housing	32.2	45.3	45.3	48.0	9.1	5.0	5.0	7.0
v) Urban Development	–	42.5	42.5	45.0	468.8	707.2	707.2	765.0
vi) Labour and Employment	153.2	110.0	70.4	74.4	59.4	49.9	49.9	70.6
vii) Social Security and Welfare	37.6	0.7	0.7	0.8	4.2	103.9	103.9	82.0
viii) Water Supply and Sanitation	91.7	77.0	45.0	47.0	1,039.7	1,298.9	1,298.9	1,457.5
ix) Others	644.9	105.0	105.0	67.6	0.3	0.3	0.4	0.4
5. Fiscal Services	0.2	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	44,901.3	57,067.9	58,338.4	82,361.6	13,193.1	18,894.3	18,894.3	23,900.9
i) Crop Husbandry	97.8	116.5	116.5	128.5	15.8	18.0	18.0	18.0
ii) Animal Husbandry	84.0	55.6	51.0	58.1	18.4	22.9	22.9	26.4
iii) Fisheries	32.9	26.6	26.6	28.2	23.8	28.5	28.5	28.5
iv) Forestry and Wildlife	4,059.1	5,200.0	5,200.0	5,000.0	31.5	34.8	34.8	38.3
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	108.3	21.0	21.0	21.0	4.8	6.4	6.4	6.4
vii) Other Agricultural Programmes	24.2	10.5	4.9	5.0	0.7	0.7	0.7	0.7
viii) Major and Medium Irrigation Projects	3,486.4	4,215.0	4,215.0	3,925.3	121.1	132.0	132.0	381.6
ix) Minor Irrigation	4,078.1	5,615.0	5,295.0	2,774.7	138.0	163.6	163.6	123.8
x) Power	–	–	–	–	11,879.5	13,679.4	13,679.4	14,971.7
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	32.5	21.0	20.1	22.0	40.9	77.4	77.4	82.4
xiii) Industries@	32,746.3	41,500.0	43,100.0	70,100.0	464.3	4,002.7	4,002.7	7,427.2
xiv) Ports and Light Houses	–	–	–	–	43.7	163.7	163.7	194.2
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	–	–	–	–	39.4	22.3	22.3	69.0
xvii) Others*	151.7	286.8	288.5	298.7	371.1	542.0	542.0	532.7
D. Grants from the Centre (1 to 5)	47,261.7	146,620.3	151,288.1	129,942.6	3,572.1	6,169.9	6,169.9	7,392.5
1. State Plan Schemes	21,214.7	40,740.0	42,305.4	14,999.1	1,858.8	2,247.7	2,247.7	2,367.7
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	433.4	11,242.9	12,378.1	12,487.3	62.8	241.9	241.9	577.5
3. Centrally Sponsored Schemes	14,994.5	76,988.3	77,423.1	84,970.9	516.8	1,500.8	1,500.8	2,088.0
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	10,619.1	17,649.0	19,181.5	17,485.2	1,133.7	2,179.5	2,179.5	2,359.3
a) Statutory Grants	–	–	–	–	–	–	–	–
b) Grants for relief on account of Natural Calamities	–	–	–	–	–	38.5	38.5	38.5
c) Others	10,619.1	17,649.0	19,181.5	17,485.2	1,133.7	2,141.0	2,141.0	2,320.8

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	GUJARAT				HARYANA			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	799,757.4	1,030,534.1	989,849.6	1,092,951.5	380,120.8	476,901.4	454,191.4	523,121.0
I. TAX REVENUE (A+B)	660,743.0	747,042.9	730,670.1	814,164.6	289,098.4	343,847.1	334,027.5	389,294.0
A. State's Own Tax Revenue (1 to 3)	563,723.7	630,675.1	620,670.1	684,164.6	255,666.0	303,747.5	296,027.5	332,494.0
1. Taxes on Income (i+ii)	2,222.2	2,600.0	2,196.5	3,000.0	-	-	-	-
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	2,222.2	2,600.0	2,196.5	3,000.0	-	-	-	-
2. Taxes on Property and Capital Transactions (i to iii)	66,967.2	77,996.3	73,690.6	90,064.6	32,149.0	39,635.0	33,155.0	36,165.0
i) Land Revenue	17,274.1	22,045.0	19,317.2	25,000.0	124.2	135.0	155.0	165.0
ii) Stamps and Registration Fees	47,493.5	54,000.0	52,757.1	59,000.0	32,024.8	39,500.0	33,000.0	36,000.0
iii) Urban Immovable Property Tax	2,199.6	1,951.3	1,616.3	6,064.6	-	-	-	-
3. Taxes on Commodities and Services (i to vii)	494,534.3	550,078.8	544,783.0	591,100.0	223,517.0	264,112.5	262,872.5	296,329.0
i) Sales Tax (a to e)	409,760.7	470,000.0	452,425.9	498,000.0	167,743.3	199,300.0	199,300.0	228,214.0
a) State Sales Tax/VAT	356,792.1	414,985.0	399,410.9	437,517.7	147,888.4	179,667.8	179,667.8	206,618.6
b) Central Sales Tax	52,908.6	54,890.0	52,890.0	60,344.8	17,608.0	19,632.2	19,632.2	21,595.4
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	0.4	-	-	-	-	-	-	-
e) Other Receipts	59.5	125.0	125.0	137.5	2,246.9	-	-	-
ii) State Excise	1,098.2	933.1	1,418.2	1,250.0	36,973.5	43,500.0	43,500.0	45,675.0
iii) Taxes on Vehicles	22,828.1	23,628.4	25,991.5	30,000.0	10,948.6	11,750.0	11,750.0	13,160.0
iv) Taxes on Goods and Passengers	8,335.6	1,102.5	2,156.3	1,350.0	4,974.5	6,500.0	5,200.0	6,000.0
v) Taxes and Duties on Electricity	46,927.7	49,000.0	57,759.6	58,000.0	2,192.0	2,322.5	2,322.5	2,400.0
vi) Entertainment Tax	1,339.2	1,152.8	969.5	948.5	523.7	620.0	715.0	790.0
vii) Other Taxes and Duties	4,244.8	4,262.0	4,062.0	1,551.5	161.5	120.0	85.0	90.0
B. Share in Central Taxes (i to ix)	97,019.3	116,367.7	110,000.0	130,000.0	33,432.4	40,099.6	38,000.0	56,800.0
i) Corporation Tax	32,628.7	41,873.7	35,173.7	40,484.4	11,244.6	13,881.2	12,880.0	19,251.8
ii) Income Tax	21,485.0	24,030.3	24,481.0	28,500.0	7,404.3	8,592.2	8,000.0	11,957.7
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	89.6	882.7	877.7	965.5	30.8	34.7	30.0	45.9
vi) Customs	15,829.6	21,093.8	21,503.8	28,400.0	5,455.3	6,480.3	6,280.0	9,386.8
vii) Union Excise Duties	11,180.1	14,096.2	13,691.2	15,950.3	3,853.0	4,562.7	4,360.0	6,516.9
viii) Service Tax	15,806.3	14,391.0	14,272.6	15,699.8	5,444.4	6,548.5	6,450.0	9,640.9
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-	-	-	-	-
II. NON-TAX REVENUE (C+D)	139,014.4	283,491.2	259,179.5	278,786.9	91,022.3	133,054.3	120,163.9	133,827.0
C. State's Own Non-Tax Revenue (1 to 6)	70,183.1	95,139.6	95,139.5	110,375.3	49,750.6	58,665.7	56,774.5	68,853.9
1. Interest Receipts	12,671.8	12,822.1	14,515.4	16,000.0	10,907.1	11,425.1	12,342.9	12,814.1
2. Dividends and Profits	2,774.4	1,200.0	832.4	2,300.0	64.9	83.0	73.4	74.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	GUJARAT				HARYANA			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	5,149.4	5,388.0	5,015.4	5,819.1	5,855.0	4,113.2	4,451.5	4,344.8
<i>of which:</i> State Lotteries	–	–	–	–	–	–	0.3	0.3
4. Social Services (i to ix)	12,170.9	12,732.1	13,790.8	15,954.9	16,876.6	20,561.9	21,734.5	22,420.0
i) Education, Sports, Art and Culture	4,246.0	4,989.5	4,701.3	6,250.0	3,189.4	5,278.3	6,881.5	5,967.7
ii) Medical and Public Health	1,118.7	1,197.8	2,075.7	2,170.0	1,480.7	1,796.1	1,617.7	2,234.3
iii) Family Welfare	86.0	80.2	73.4	80.0	0.4	1.2	1.2	1.3
iv) Housing	1,387.4	761.6	1,309.1	1,300.0	28.1	32.5	32.5	34.0
v) Urban Development	882.4	773.4	398.6	835.3	11,045.4	12,200.0	12,200.0	13,000.0
vi) Labour and Employment	3,645.4	4,451.7	4,498.0	4,528.8	193.2	229.7	229.7	241.2
vii) Social Security and Welfare	101.3	132.0	116.1	125.0	358.1	489.5	350.0	400.0
viii) Water Supply and Sanitation	14.5	9.1	18.9	18.9	553.9	500.0	400.0	514.0
ix) Others	689.2	336.8	599.7	646.9	27.3	34.6	21.9	27.5
5. Fiscal Services	1.5	1.5	1.2	1.5	–	–	–	–
6. Economic Services (i to xvii)	37,415.1	62,995.9	60,984.3	70,299.8	16,047.0	22,482.5	18,172.3	29,201.0
i) Crop Husbandry	846.9	387.1	777.6	850.0	271.7	90.0	255.7	157.5
ii) Animal Husbandry	950.0	889.2	1,343.4	1,500.0	152.6	15.6	21.0	16.3
iii) Fisheries	140.1	143.8	553.0	700.0	20.7	32.0	32.0	32.5
iv) Forestry and Wildlife	600.4	497.9	491.7	650.0	373.7	400.0	400.0	400.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	248.3	291.8	222.4	300.0	62.9	51.5	52.9	51.0
vii) Other Agricultural Programmes	164.4	74.0	896.2	1,000.0	92.7	13.9	13.9	14.6
viii) Major and Medium Irrigation Projects	8,975.1	9,042.0	10,519.2	12,000.0	950.4	1,565.0	1,565.0	1,567.5
ix) Minor Irrigation	167.1	151.7	177.0	300.0	1.3	1.5	1.5	1.6
x) Power	86.8	98.9	9.8	11.0	82.2	52.0	80.0	–
xi) Petroleum	0.1	0.1	0.1	0.1	0.3	–	–	–
xii) Village and Small Industries	118.2	153.4	455.1	493.5	27.2	20.0	20.0	20.0
xiii) Industries@	15,993.4	41,727.7	35,760.3	41,790.0	791.7	5,001.4	401.8	10,001.0
xiv) Ports and Light Houses	6,368.4	6,487.3	7,299.3	8,000.0	–	–	–	–
xv) Road Transport	–	–	–	–	10,975.4	13,100.0	13,000.0	14,500.0
xvi) Tourism	0.9	0.4	0.4	0.5	35.6	30.0	40.0	20.0
xvii) Others*	2,755.0	3,050.6	2,478.8	2,704.7	2,208.5	2,109.6	2,288.5	2,419.0
D. Grants from the Centre (1 to 5)	68,831.3	188,351.6	164,040.0	168,411.6	41,271.8	74,388.6	63,389.4	64,973.2
1. State Plan Schemes	26,044.6	45,276.7	108,687.4	112,686.8	8,566.6	11,555.3	8,360.0	3,354.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	582.1	1,000.0	1,000.0	1,000.0	629.9	26,675.5	25,175.0	32,526.4
3. Centrally Sponsored Schemes	21,412.5	106,632.4	18,910.1	19,282.4	9,513.6	12,377.9	12,955.5	14,818.3
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	20,792.1	35,442.5	35,442.5	35,442.5	22,561.7	23,779.9	16,899.0	14,274.5
a) Statutory Grants	7,891.4	15,805.0	15,805.0	15,805.0	2,160.1	50.0	–	–
b) Grants for relief on account of Natural Calamities	4,359.5	4,637.5	4,637.5	4,637.5	2,404.7	2,344.8	4,271.8	2,770.0
c) Others	8,541.3	15,000.0	15,000.0	15,000.0	17,997.0	21,385.1	12,627.2	11,504.5

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	157,110.7	165,221.5	189,069.6	235,345.3	271,279.8	392,202.5	345,413.8	378,149.2
I. TAX REVENUE (A+B)	76,124.4	87,023.3	90,625.1	101,845.1	104,148.5	126,869.6	109,156.3	160,938.2
A. State's Own Tax Revenue (1 to 3)	51,209.1	53,383.0	56,984.7	63,408.0	62,727.5	74,958.6	64,384.0	80,059.4
1. Taxes on Income (i+ii)	–	–	–	–	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	–	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	1,974.8	2,242.4	2,242.4	2,310.6	2,766.4	3,657.9	2,573.8	3,663.2
i) Land Revenue	99.8	151.2	151.2	156.6	159.7	418.5	422.2	423.2
ii) Stamps and Registration Fees	1,875.0	2,091.1	2,091.1	2,154.0	2,606.8	3,239.4	2,151.6	3,240.0
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	49,234.3	51,140.6	54,742.4	61,097.5	59,961.0	71,300.7	61,810.2	76,396.2
i) Sales Tax (a to e)	31,411.0	31,956.2	34,700.1	39,370.1	45,788.1	53,440.0	45,300.0	57,440.0
a) State Sales Tax/VAT	25,848.1	27,085.3	29,500.0	–	39,817.0	53,440.0	45,300.0	57,440.0
b) Central Sales Tax	3,946.8	2,909.2	2,920.0	3,212.0	–	–	–	–
c) Surcharge on Sales Tax	–	–	–	–	12.3	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	1,616.0	1,961.7	2,280.1	36,158.1	5,958.8	–	–	–
ii) State Excise	9,519.6	9,407.4	10,458.9	11,377.3	4,400.6	4,620.0	4,620.0	4,850.0
iii) Taxes on Vehicles	2,078.1	2,141.4	2,141.4	2,271.5	1,342.3	1,594.5	1,604.0	1,830.0
iv) Taxes on Goods and Passengers	1,049.5	1,261.8	1,208.9	1,272.7	5,655.3	6,350.0	5,620.0	6,980.0
v) Taxes and Duties on Electricity	1,913.6	2,620.1	2,620.1	3,084.5	2,769.5	5,290.2	4,660.2	5,290.2
vi) Entertainment Tax	6.5	70.9	11.6	11.9	5.2	6.0	6.0	6.0
vii) Other Taxes and Duties	3,256.1	3,682.9	3,601.3	3,709.4	–	–	–	–
B. Share in Central Taxes (i to ix)	24,915.3	33,640.3	33,640.3	38,437.1	41,421.0	51,911.0	44,772.3	80,878.8
i) Corporation Tax	8,379.9	11,645.9	11,645.9	12,820.2	16,641.6	23,148.6	17,692.2	36,066.0
ii) Income Tax	5,517.9	7,208.3	7,208.3	9,169.7	10,958.0	11,574.3	10,897.3	18,033.0
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	23.0	26.8	26.8	-0.4	45.7	93.0	87.6	145.0
vi) Customs	4,065.4	5,436.7	5,436.7	6,265.0	8,073.6	10,416.8	9,807.5	16,229.8
vii) Union Excise Duties	2,871.3	3,827.6	3,827.6	3,849.3	5,702.1	6,678.3	6,287.7	10,405.0
viii) Service Tax	4,057.7	5,495.0	5,495.0	6,333.3	–	–	–	–
ix) Other Taxes and Duties on Commodities and Services	0.1	–	–	–	–	–	–	–
II. NON-TAX REVENUE (C+D)	80,986.4	78,198.2	98,444.6	133,500.2	167,131.4	265,333.0	236,257.5	217,211.0
C. State's Own Non-Tax Revenue (1 to 6)	17,845.3	13,887.9	13,991.0	15,072.0	28,696.9	35,605.7	31,536.6	35,091.8
1. Interest Receipts	1,186.1	699.6	699.6	709.3	128.0	229.1	231.9	228.1
2. Dividends and Profits	1,034.3	1,009.0	1,009.0	1,010.6	1,288.8	1,300.0	500.0	550.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	1,192.8	1,445.3	1,445.6	1,579.0	1,127.9	1,193.0	1,408.4	1,194.0
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	2,249.4	2,084.9	2,084.9	2,666.3	727.3	834.0	813.0	874.4
i) Education, Sports, Art and Culture	1,567.8	1,286.8	1,286.8	1,870.5	44.6	49.4	22.0	25.8
ii) Medical and Public Health	50.4	118.6	118.6	86.7	157.0	236.1	237.7	242.1
iii) Family Welfare	0.3	0.2	0.2	0.4	0.1	–	–	–
iv) Housing	37.2	37.5	37.5	39.4	27.3	22.7	27.6	28.6
v) Urban Development	93.5	61.7	61.7	65.1	5.3	2.8	2.8	2.9
vi) Labour and Employment	67.7	84.5	84.5	74.1	82.4	27.5	27.5	27.5
vii) Social Security and Welfare	48.4	55.9	55.9	55.9	28.9	0.5	0.5	0.5
viii) Water Supply and Sanitation	373.8	416.1	416.1	457.7	380.3	495.0	495.0	547.0
ix) Others	10.3	23.4	23.4	16.4	1.4	0.1	–	0.1
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	12,182.7	8,649.1	8,751.9	9,106.8	25,424.9	32,049.6	28,583.3	32,245.3
i) Crop Husbandry	88.6	83.2	83.2	87.3	79.3	93.3	81.5	93.5
ii) Animal Husbandry	8.5	6.7	6.7	8.8	67.7	70.3	71.6	76.5
iii) Fisheries	25.6	17.6	17.6	21.1	49.9	53.2	47.2	53.2
iv) Forestry and Wildlife	3,578.3	731.6	731.6	731.6	679.0	695.2	708.0	773.4
v) Plantations	–	0.1	0.1	0.1	–	–	–	–
vi) Co-operation	153.0	36.6	139.3	29.0	1.3	2.0	2.0	2.0
vii) Other Agricultural Programmes	3.5	4.9	4.9	5.0	3.9	5.7	5.7	6.0
viii) Major and Medium Irrigation Projects	3.7	8.1	8.1	8.9	8,441.6	462.5	462.5	462.5
ix) Minor Irrigation	7.0	14.2	14.2	14.6	100.8	127.3	147.3	167.3
x) Power	6,962.9	6,050.0	6,050.0	6,500.0	15,330.9	29,796.0	26,299.0	29,796.0
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	4.9	4.8	4.8	4.8	40.2	31.6	30.4	36.6
xiii) Industries@	1,163.7	1,467.5	1,467.5	1,467.5	533.5	601.0	604.0	651.0
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	10.6	9.9	9.9	8.1	–	–	–	–
xvi) Tourism	5.8	13.6	13.6	14.6	21.6	27.0	35.0	37.7
xvii) Others*	166.6	200.5	200.5	205.3	75.3	84.4	89.1	89.8
D. Grants from the Centre (1 to 5)	63,141.1	64,310.2	84,453.6	118,428.2	138,434.5	229,727.2	204,720.9	182,119.1
1. State Plan Schemes	37,648.8	51,025.1	53,311.7	10,443.9	90,080.8	149,720.0	103,754.9	6,010.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	169.7	306.7	306.7	280.0	1,195.1	2,209.4	2,209.4	–
3. Centrally Sponsored Schemes	5,074.3	3,000.1	15,408.7	23,260.8	7,067.1	40,038.3	60,060.7	60,068.0
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	20,248.3	9,978.3	15,426.5	84,443.5	40,091.5	37,759.5	38,695.9	116,041.1
a) Statutory Grants	17,432.3	8,417.1	8,417.1	82,237.5	30,778.5	4,263.0	4,263.0	4,992.6
b) Grants for relief on account of Natural Calamities	1,402.4	1,470.6	1,470.6	2,120.0	4,239.3	1,926.6	1,926.6	2,290.0
c) Others	1,413.6	90.6	5,538.8	86.0	5,073.7	31,569.9	32,506.3	108,758.5

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	JHARKHAND				KARNATAKA			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	261,367.9	434,437.5	439,036.8	480,273.0	895,425.3	1,110,386.2	1,089,077.4	1,163,603.2
I. TAX REVENUE (A+B)	183,191.1	226,912.9	231,986.3	267,010.5	764,118.1	864,297.6	839,640.9	1,012,351.8
A. State's Own Tax Revenue (1 to 3)	93,797.9	118,126.8	133,140.0	147,007.8	626,035.4	698,697.5	685,540.9	764,453.9
1. Taxes on Income (i+ii)	499.1	800.0	613.8	800.0	8,142.9	9,730.0	8,848.8	10,090.0
i) Agricultural Income Tax	—	—	—	—	213.2	280.0	202.1	230.0
ii) Taxes on Professions, Trades, Callings and Employment	499.1	800.0	613.8	800.0	7,929.8	9,450.0	8,646.7	9,860.0
2. Taxes on Property and Capital Transactions (i to iii)	7,324.5	8,452.8	9,806.2	11,000.0	63,882.6	76,827.5	72,998.2	84,206.6
i) Land Revenue	2,298.4	2,101.2	3,001.4	3,000.0	1,994.9	2,327.5	1,998.2	2,206.6
ii) Stamps and Registration Fees	5,026.0	6,351.5	6,804.8	8,000.0	61,887.6	74,500.0	71,000.0	82,000.0
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	85,974.3	108,874.0	122,720.0	135,207.8	554,009.9	612,140.0	603,693.9	670,157.3
i) Sales Tax (a to e)	73,050.8	89,552.0	92,679.5	111,800.2	337,193.5	372,500.0	369,248.0	413,290.0
a) State Sales Tax/VAT	61,176.5	76,857.6	77,614.6	94,440.0	309,141.8	357,500.0	352,606.8	394,320.0
b) Central Sales Tax	11,882.8	12,691.8	15,075.8	17,372.7	28,051.7	15,000.0	16,641.2	18,970.0
c) Surcharge on Sales Tax	0.1	—	0.1	0.1	—	—	—	—
d) Receipts of Turnover Tax	0.4	—	0.5	0.5	—	—	—	—
e) Other Receipts	-9.0	2.6	-11.4	-13.2	—	—	—	—
ii) State Excise	6,279.3	8,500.0	19,318.4	12,000.0	128,283.6	144,300.0	137,507.9	152,000.0
iii) Taxes on Vehicles	4,947.9	7,104.4	8,363.3	9,007.6	39,115.0	43,500.0	43,500.0	48,000.0
iv) Taxes on Goods and Passengers	10.8	1,500.0	1.5	50.0	26,256.6	28,900.0	30,288.7	31,010.0
v) Taxes and Duties on Electricity	1,457.9	1,867.6	1,938.2	2,000.0	8,965.8	9,350.0	9,814.8	11,507.4
vi) Entertainment Tax	226.9	21.5	417.8	348.9	1,462.2	2,290.0	1,927.4	2,200.0
vii) Other Taxes and Duties	0.7	328.5	1.3	1.1	12,733.2	11,300.0	11,407.1	12,149.9
B. Share in Central Taxes (i to ix)	89,393.2	108,786.2	98,846.3	120,002.7	138,082.7	165,600.1	154,100.0	247,897.9
i) Corporation Tax	30,064.3	41,984.7	32,346.2	46,314.1	46,437.6	57,318.8	53,338.3	82,098.9
ii) Income Tax	19,796.5	20,650.1	23,090.6	22,778.7	30,577.7	35,479.9	33,016.0	60,612.7
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	82.6	79.0	82.6	87.1	127.5	143.2	133.3	-2.4
vi) Customs	14,585.5	17,503.8	15,581.7	19,308.3	22,529.0	26,758.5	24,900.3	38,106.9
vii) Union Excise Duties	10,301.4	13,418.5	10,290.1	14,802.1	15,911.6	18,840.9	17,532.5	24,783.4
viii) Service Tax	14,562.9	15,150.0	17,455.1	16,712.4	22,499.3	27,058.8	25,179.7	42,298.4
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	—	—	—	—
II. NON-TAX REVENUE (C+D)	78,176.8	207,524.6	207,050.5	213,262.5	131,307.2	246,088.6	249,436.5	151,251.4
C. State's Own Non-Tax Revenue (1 to 6)	37,527.1	49,669.9	56,930.1	63,041.3	40,318.9	44,734.3	44,653.3	52,061.7
1. Interest Receipts	694.8	1,450.0	2,433.6	900.0	6,931.7	4,500.0	7,314.9	7,541.6
2. Dividends and Profits	180.0	300.0	180.0	275.0	554.9	700.0	764.3	764.4

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	JHARKHAND				KARNATAKA			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	941.5	3,421.3	959.1	1,496.1	6,116.6	7,341.4	5,600.3	8,151.2
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	1,197.8	1,303.3	2,720.1	1,686.7	4,914.9	6,991.9	5,887.1	7,148.2
i) Education, Sports, Art and Culture	239.1	340.0	1,382.2	305.0	1,200.9	2,881.8	2,059.7	2,168.7
ii) Medical and Public Health	198.6	200.0	185.5	250.0	2,075.4	2,348.6	2,251.3	3,238.3
iii) Family Welfare	0.7	1.0	11.2	5.0	1.1	1.6	2.7	2.9
iv) Housing	9.3	12.0	19.2	22.4	549.1	601.1	579.2	618.0
v) Urban Development	90.9	2.0	368.7	154.1	13.9	23.5	23.5	44.5
vi) Labour and Employment	427.0	100.0	476.4	500.0	429.9	428.1	428.1	465.5
vii) Social Security and Welfare	52.4	240.9	36.2	100.0	547.5	574.0	155.5	197.2
viii) Water Supply and Sanitation	138.0	237.8	178.6	250.0	2.8	5.0	5.0	5.0
ix) Others	41.8	169.6	62.0	100.1	94.3	128.3	381.9	408.1
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	34,513.1	43,195.3	50,637.2	58,683.4	21,800.8	25,200.9	25,086.7	28,456.3
i) Crop Husbandry	123.0	80.0	149.7	168.0	534.1	381.7	386.8	441.7
ii) Animal Husbandry	40.2	50.0	27.0	51.0	118.6	55.9	89.1	108.9
iii) Fisheries	44.3	100.0	49.0	100.0	67.0	97.1	169.9	181.0
iv) Forestry and Wildlife	51.7	64.3	41.8	103.9	1,611.4	1,926.3	1,804.6	1,884.9
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	45.8	50.0	331.3	100.0	504.5	545.7	545.7	453.2
vii) Other Agricultural Programmes	1.8	3.3	2.1	3.5	0.5	1.0	0.3	3.0
viii) Major and Medium Irrigation Projects	868.9	1,500.0	210.8	1,500.0	376.6	381.3	358.1	487.5
ix) Minor Irrigation	31.1	30.5	33.8	88.0	56.2	175.0	500.0	540.5
x) Power	62.6	93.2	137.7	100.0	395.4	600.0	642.0	639.8
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	5.9	65.2	38.1	10.0	950.8	971.0	455.3	497.2
xiii) Industries@	32,303.4	40,272.1	47,015.5	55,006.0	14,829.8	17,606.3	17,821.9	20,594.4
xiv) Ports and Light Houses	–	–	–	–	29.8	33.0	29.2	33.6
xv) Road Transport	1.0	5.5	0.1	5.5	–	–	–	0.1
xvi) Tourism	25.8	–	10.5	40.0	4.3	5.5	14.5	15.7
xvii) Others*	907.5	881.2	2,589.9	1,407.4	2,321.8	2,421.0	2,269.3	2,574.8
D. Grants from the Centre (1 to 5)	40,649.7	157,854.7	150,120.4	150,221.2	90,988.2	201,354.3	204,783.2	99,189.7
1. State Plan Schemes	15,658.3	52,031.5	42,031.5	32,876.1	35,155.5	157,451.1	149,030.8	70,513.5
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	282.8	5,109.6	6,455.1	5,612.6	1,917.0	4,424.2	4,363.3	1,616.9
3. Centrally Sponsored Schemes	11,509.6	79,740.1	79,649.3	90,488.9	24,261.8	10,340.1	11,858.2	6,339.5
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	13,199.1	20,973.6	21,984.5	21,243.6	29,653.9	29,138.9	39,530.9	20,719.8
a) Statutory Grants	11,317.9	10,660.8	18,851.1	18,215.8	390.9	–	–	–
b) Grants for relief on account of Natural Calamities	1,126.3	–	1,876.0	1,812.7	1,437.5	1,507.4	1,507.4	2,070.0
c) Others	754.9	10,312.8	1,257.4	1,215.0	27,825.5	27,631.5	38,023.5	18,649.8

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	KERALA				MADHYA PRADESH			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	491,769.3	648,423.5	635,883.2	774,272.0	757,492.4	1,034,931.6	1,046,211.0	1,144,228.9
I. TAX REVENUE (A+B)	394,637.0	518,328.5	462,110.0	585,498.0	562,674.3	666,711.1	664,787.9	738,973.4
A. State's Own Tax Revenue (1 to 3)	319,950.2	424,674.9	382,847.1	454,280.3	335,521.6	389,898.8	391,898.8	434,476.9
1. Taxes on Income (i+ii)	215.5	263.5	241.1	283.3	2,751.2	2,800.0	2,800.0	5,000.0
i) Agricultural Income Tax	215.5	263.5	241.1	283.3	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	2,751.2	2,800.0	2,800.0	5,000.0
2. Taxes on Property and Capital Transactions (i to iii)	27,582.0	39,933.8	40,326.9	45,612.9	44,331.9	54,001.0	56,001.0	60,000.0
i) Land Revenue	887.8	1,695.7	1,461.3	1,384.6	3,662.3	7,001.0	7,001.0	5,000.0
ii) Stamps and Registration Fees	25,932.9	37,336.7	37,887.5	43,113.3	34,000.0	40,000.0	42,000.0	47,000.0
iii) Urban Immovable Property Tax	761.4	901.4	978.1	1,115.0	6,669.5	7,000.0	7,000.0	8,000.0
3. Taxes on Commodities and Services (i to vii)	292,152.6	384,477.7	342,279.2	408,384.1	288,438.6	333,097.8	333,097.8	369,476.9
i) Sales Tax (a to e)	248,852.5	319,134.7	291,354.1	347,122.8	166,498.5	195,000.0	195,000.0	213,000.0
a) State Sales Tax/VAT	244,363.4	312,024.4	286,207.4	340,833.2	157,063.7	185,000.0	185,000.0	202,000.0
b) Central Sales Tax	3,314.9	4,590.4	3,826.4	4,739.1	9,434.8	10,000.0	10,000.0	11,000.0
c) Surcharge on Sales Tax	0.5	–	0.5	0.5	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	1,173.6	2,519.9	1,319.9	1,550.0	–	–	–	–
ii) State Excise	19,417.2	32,083.6	19,771.1	26,006.6	59,073.9	67,300.0	67,300.0	78,000.0
iii) Taxes on Vehicles	21,610.9	27,998.2	27,422.0	30,873.5	15,989.3	20,000.0	20,000.0	23,000.0
iv) Taxes on Goods and Passengers	–	–	–	–	25,787.4	29,000.0	29,000.0	32,000.0
v) Taxes and Duties on Electricity	422.5	3,091.4	1,590.0	1,890.6	19,722.0	20,500.0	20,500.0	22,000.0
vi) Entertainment Tax	3.5	5.8	4.8	5.4	541.9	596.0	596.0	650.0
vii) Other Taxes and Duties	1,846.0	2,163.9	2,137.1	2,485.2	825.5	701.8	701.8	826.9
B. Share in Central Taxes (i to ix)	74,686.8	93,653.6	79,262.9	131,217.7	227,152.7	276,812.3	272,889.1	304,496.5
i) Corporation Tax	25,117.9	32,417.1	27,810.7	43,549.2	76,394.6	92,245.4	92,245.4	101,469.9
ii) Income Tax	16,539.4	20,065.7	19,013.8	32,151.8	50,303.6	65,711.9	60,801.3	72,283.1
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	-2.7	–	–
v) Taxes on Wealth	68.9	81.1	68.3	-1.3	209.8	214.0	214.0	235.4
vi) Customs	12,185.8	15,133.6	12,663.5	20,213.7	37,062.4	42,674.0	42,785.6	46,941.4
vii) Union Excise Duties	8,606.6	10,655.2	7,650.0	13,146.3	26,176.4	27,555.4	28,317.5	30,310.9
viii) Service Tax	12,168.2	15,300.9	12,056.5	22,158.0	37,006.0	48,414.4	48,525.4	53,255.8
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	-0.1	-0.1	-0.1	-0.1
II. NON-TAX REVENUE (C+D)	97,132.4	130,095.0	173,773.2	188,774.0	194,818.1	368,220.5	381,423.1	405,255.5
C. State's Own Non-Tax Revenue (1 to 6)	55,750.3	63,374.7	78,834.5	89,311.2	77,049.9	67,588.6	95,976.4	101,242.8
1. Interest Receipts	1,494.6	1,794.5	1,783.7	2,007.0	3,178.5	11,336.0	3,496.5	3,833.7
2. Dividends and Profits	1,005.8	1,459.5	1,430.0	1,700.0	3,787.2	422.6	601.2	325.7

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	KERALA				MADHYA PRADESH			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	42,288.5	47,638.5	62,166.3	69,613.5	5,982.8	4,045.6	6,559.3	5,573.9
<i>of which:</i> State Lotteries	37,957.0	42,350.0	56,915.5	63,667.0	–	–	–	–
4. Social Services (i to ix)	4,222.8	4,137.8	4,793.1	5,524.9	21,973.7	3,482.8	33,236.1	34,388.5
i) Education, Sports, Art and Culture	3,081.3	2,531.5	3,127.1	3,697.1	20,084.9	1,577.4	30,406.7	31,921.8
ii) Medical and Public Health	917.6	1,288.1	1,306.2	1,402.6	577.6	562.5	852.2	1,015.6
iii) Family Welfare	1.7	1.2	1.5	1.4	1.6	2.0	2.0	2.0
iv) Housing	14.6	20.2	20.2	22.6	171.9	200.1	200.0	220.1
v) Urban Development	20.5	35.0	32.2	34.0	357.2	372.9	372.9	413.0
vi) Labour and Employment	164.9	178.3	236.3	286.6	171.7	160.1	151.5	152.5
vii) Social Security and Welfare	10.6	39.0	39.0	42.0	82.3	117.6	415.4	132.2
viii) Water Supply and Sanitation	–	–	–	0.1	103.3	102.5	102.5	128.4
ix) Others	11.5	44.5	30.6	38.5	423.2	387.8	732.8	403.0
5. Fiscal Services	–	–	–	–	0.4	–	–	–
6. Economic Services (i to xvii)	6,738.6	8,344.4	8,661.4	10,465.7	42,127.3	48,301.5	52,083.4	57,120.9
i) Crop Husbandry	115.0	134.9	136.4	144.8	277.6	282.1	282.1	285.8
ii) Animal Husbandry	59.4	60.8	64.8	70.4	49.0	36.4	36.7	36.7
iii) Fisheries	77.5	96.5	99.3	108.6	37.4	42.7	42.7	42.7
iv) Forestry and Wildlife	3,299.5	3,761.7	3,832.3	4,687.3	10,368.0	12,502.2	12,503.2	12,503.1
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	1,123.6	1,111.2	1,194.8	1,241.1	122.4	99.7	100.2	100.2
vii) Other Agricultural Programmes	3.7	3.5	1.8	2.1	34.1	55.0	55.0	55.0
viii) Major and Medium Irrigation Projects	118.8	268.4	206.5	292.3	1,384.8	1,200.9	1,691.8	1,860.9
ix) Minor Irrigation	63.6	93.3	88.6	94.1	2,193.7	2,815.4	2,890.3	3,142.5
x) Power	–	–	–	–	3,786.6	5,841.2	6,996.4	6,621.4
xi) Petroleum	0.1	0.1	0.1	0.2	–	–	–	–
xii) Village and Small Industries	41.7	99.4	108.6	128.9	17.7	27.0	28.8	28.9
xiii) Industries@	599.6	830.8	810.3	1,408.8	23,612.2	25,220.0	27,250.0	32,230.0
xiv) Ports and Light Houses	207.3	673.9	805.2	564.5	–	–	–	–
xv) Road Transport	499.4	510.5	592.5	615.0	–	–	–	–
xvi) Tourism	61.9	75.7	77.7	80.2	–	–	–	–
xvii) Others*	467.6	623.7	642.5	1,027.4	243.9	179.1	206.1	213.7
D. Grants from the Centre (1 to 5)	41,382.1	66,720.2	94,938.7	99,462.8	117,768.2	300,631.9	285,446.7	304,012.7
1. State Plan Schemes	11,542.3	27,304.2	19,262.0	536.5	55,357.8	232,218.0	219,767.3	254,649.9
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	865.8	686.6	699.4	106.7	1,527.1	20,943.9	18,209.4	19,091.1
3. Centrally Sponsored Schemes	12,180.0	26,118.7	61,000.7	43,185.4	25,480.9	–	–	–
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	16,794.0	12,610.7	13,976.7	55,634.2	35,402.5	47,470.0	47,470.0	30,271.7
a) Statutory Grants	14,465.5	11,219.9	12,585.9	54,254.2	26,395.4	42,240.4	42,240.4	25,000.0
b) Grants for relief on account of Natural Calamities	1,215.1	1,195.0	1,195.0	1,380.0	3,410.0	3,730.4	3,730.4	4,117.5
c) Others	1,113.4	195.8	195.8	–	5,597.1	1,499.2	1,499.2	1,154.2

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MAHARASHTRA				MANIPUR			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,498,218.0	1,803,201.6	1,807,939.0	1,982,305.0	72,827.9	88,264.2	99,632.7	86,578.6
I. TAX REVENUE (A+B)	1,252,283.9	1,388,535.2	1,366,149.1	1,596,966.6	19,115.2	23,741.9	23,420.9	39,092.4
A. State's Own Tax Revenue (1 to 3)	1,085,980.0	1,185,890.3	1,189,565.3	1,305,762.2	4,727.3	6,208.3	5,887.3	6,711.6
1. Taxes on Income (i+ii)	21,654.8	21,384.0	21,384.0	23,094.7	248.8	446.9	283.7	323.4
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	21,654.8	21,384.0	21,384.0	23,094.7	248.8	446.9	283.7	323.4
2. Taxes on Property and Capital Transactions (i to iii)	197,648.3	212,932.9	212,940.2	242,001.5	90.2	83.8	102.8	117.2
i) Land Revenue	10,888.5	18,672.9	18,732.9	32,001.5	11.2	12.4	12.7	14.5
ii) Stamps and Registration Fees	186,759.8	194,260.0	194,207.3	210,000.0	79.0	71.4	90.1	102.7
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	866,676.9	951,573.4	955,241.1	1,040,666.0	4,388.3	5,677.6	5,500.8	6,270.9
i) Sales Tax (a to e)	625,300.4	690,896.0	690,896.0	746,167.7	3,957.4	5,000.0	5,000.0	5,700.0
a) State Sales Tax/VAT	576,224.9	642,954.7	642,954.7	687,301.0	3,957.4	5,000.0	5,000.0	5,700.0
b) Central Sales Tax	47,693.0	46,469.1	46,469.1	47,298.1	—	—	—	—
c) Surcharge on Sales Tax	136.3	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	1,246.1	1,472.2	1,472.2	11,568.6	—	—	—	—
ii) State Excise	101,011.2	115,000.0	115,000.0	135,000.0	92.0	145.2	104.9	119.6
iii) Taxes on Vehicles	50,959.2	52,500.0	52,441.7	56,936.7	187.3	223.1	223.1	254.3
iv) Taxes on Goods and Passengers	12,406.8	10,978.0	10,978.0	11,500.0	12.4	20.7	14.1	16.1
v) Taxes and Duties on Electricity	60,839.0	65,010.0	68,736.0	71,500.0	0.5	5.0	0.5	0.6
vi) Entertainment Tax	7,356.3	5,783.1	5,783.1	6,581.3	138.7	283.6	158.2	180.3
vii) Other Taxes and Duties	8,804.1	11,406.3	11,406.3	12,980.3	—	—	—	—
B. Share in Central Taxes (i to ix)	166,303.9	202,644.9	176,583.8	291,204.5	14,387.9	17,533.6	17,533.6	32,380.8
i) Corporation Tax	55,783.0	67,357.3	58,344.4	96,173.9	4,839.0	5,843.1	5,843.1	10,747.9
ii) Income Tax	36,731.4	47,982.6	43,505.0	71,004.1	3,186.4	4,162.4	4,162.4	7,935.1
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	153.1	156.2	156.3	-2.8	13.3	13.5	13.5	-0.3
vi) Customs	27,062.9	31,160.4	28,974.8	44,640.0	2,347.7	2,703.1	2,703.1	4,988.7
vii) Union Excise Duties	19,113.5	20,120.9	17,503.9	29,032.2	1,658.0	1,745.4	1,745.4	3,244.5
viii) Service Tax	27,021.9	35,353.5	27,585.4	49,772.1	2,343.5	3,066.1	3,066.1	5,464.9
ix) Other Taxes and Duties on Commodities and Services	438.1	514.0	514.0	585.0	—	—	—	—
II. NON-TAX REVENUE (C+D)	245,934.1	414,666.3	441,789.8	385,338.4	53,712.7	64,522.3	76,211.8	47,486.2
C. State's Own Non-Tax Revenue (1 to 6)	113,519.7	135,090.2	135,197.0	206,648.7	2,606.7	2,840.6	2,031.7	2,194.2
1. Interest Receipts	39,338.1	29,737.0	29,737.0	29,737.0	331.0	335.2	357.5	386.1
2. Dividends and Profits	196.8	1,121.5	1,121.5	1,122.6	—	—	—	—

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MAHARASHTRA				MANIPUR			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	11,135.1	16,381.2	16,437.9	36,937.7	1,159.7	2,105.2	1,252.5	1,352.7
<i>of which:</i> State Lotteries	824.0	1,648.7	1,658.7	1,741.6	1,108.3	1,841.2	1,196.9	1,292.7
4. Social Services (i to ix)	17,790.6	26,352.7	27,514.5	72,913.8	63.0	216.0	234.4	253.1
i) Education, Sports, Art and Culture	3,191.6	3,784.3	3,784.3	3,973.2	20.5	14.8	22.1	23.9
ii) Medical and Public Health	3,195.5	2,798.1	2,798.3	3,409.7	2.9	1.3	3.1	3.3
iii) Family Welfare	296.7	323.1	410.7	373.1	—	—	—	—
iv) Housing	314.1	643.5	643.5	10,675.7	17.0	9.3	18.3	19.8
v) Urban Development	5,441.6	15,000.9	15,448.5	50,001.4	—	—	—	—
vi) Labour and Employment	1,352.3	804.2	1,059.7	930.6	0.5	0.6	0.5	0.5
vii) Social Security and Welfare	2,503.2	1,964.9	2,048.3	2,150.5	—	0.1	—	0.1
viii) Water Supply and Sanitation	267.5	249.2	249.2	274.2	21.1	189.1	189.1	204.2
ix) Others	1,228.0	784.6	1,072.0	1,125.6	1.1	0.8	1.1	1.2
5. Fiscal Services	0.3	—	—	—	0.1	—	0.1	0.1
6. Economic Services (i to xvii)	45,058.7	61,497.9	60,386.2	65,937.7	1,052.9	184.2	187.3	202.3
i) Crop Husbandry	1,122.7	1,163.5	1,163.5	1,221.6	2.4	3.6	2.6	2.8
ii) Animal Husbandry	349.1	436.6	442.5	464.6	1.2	1.6	1.3	1.4
iii) Fisheries	81.6	194.1	194.1	203.8	1.0	1.5	1.1	1.2
iv) Forestry and Wildlife	1,888.1	3,560.2	3,560.2	3,738.2	37.1	41.8	40.1	43.3
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	920.6	1,492.0	1,492.0	1,566.6	2.2	3.4	2.4	2.6
vii) Other Agricultural Programmes	20.3	57.5	57.5	63.3	0.5	—	0.5	0.6
viii) Major and Medium Irrigation Projects	4,969.1	7,985.3	7,985.3	9,389.0	24.2	114.6	114.6	123.8
ix) Minor Irrigation	999.2	581.8	581.8	610.9	1.4	2.5	2.5	2.7
x) Power	6,175.0	8,500.0	8,500.0	8,280.0	962.3	—	—	—
xi) Petroleum	0.3	—	—	—	—	—	—	—
xii) Village and Small Industries	52.2	44.3	55.8	46.5	1.8	2.9	2.0	2.2
xiii) Industries@	21,496.2	27,827.9	27,827.8	30,165.7	11.1	1.6	12.0	13.0
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	14.3	—	—	—	2.8	0.9	3.0	3.3
xvii) Others*	6,970.0	9,654.6	8,525.7	10,187.4	4.8	9.7	5.1	5.5
D. Grants from the Centre (1 to 5)	132,414.4	279,576.1	306,592.8	178,689.7	51,106.0	61,681.8	74,180.1	45,292.0
1. State Plan Schemes	36,835.7	69,874.0	69,874.0	570.3	26,744.1	41,090.2	52,315.6	22,099.5
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	6,482.5	43,025.7	31,642.6	19,693.2	136.4	1,651.0	1,366.7	1,343.7
3. Centrally Sponsored Schemes	33,770.4	108,336.3	119,067.7	99,494.7	6,526.8	3,428.8	3,475.8	630.6
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	55,325.8	58,340.1	86,008.5	58,931.5	17,698.7	15,511.7	17,022.1	21,218.2
a) Statutory Grants	32,205.2	2,500.0	1,000.0	2,000.0	17,323.1	14,714.7	16,189.8	21,048.2
b) Grants for relief on account of Natural Calamities	9,589.4	19,189.2	19,189.2	23,523.6	85.2	79.0	120.1	170.0
c) Others	13,531.1	36,650.9	65,819.3	33,407.9	290.3	718.0	712.2	—

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MEGHALAYA				MIZORAM			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	62,667.3	111,276.0	111,276.0	84,030.2	47,648.5	58,794.7	53,172.1	71,754.5
I. TAX REVENUE (A+B)	22,512.6	27,929.5	27,929.5	44,064.1	10,878.6	13,012.4	11,771.9	27,402.7
A. State's Own Tax Revenue (1 to 3)	9,493.0	12,063.1	12,063.1	10,355.7	2,297.8	2,703.9	2,665.3	3,265.5
1. Taxes on Income (i+ii)	35.2	41.9	41.9	47.3	147.4	166.4	140.4	176.4
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	35.2	41.9	41.9	47.3	147.4	166.4	140.4	176.4
2. Taxes on Property and Capital Transactions (i to iii)	132.5	208.8	208.8	173.6	60.7	52.7	147.8	120.3
i) Land Revenue	34.7	42.2	42.2	47.7	45.4	52.0	110.6	119.0
ii) Stamps and Registration Fees	97.8	166.6	166.6	125.9	15.2	0.7	37.2	1.2
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	9,325.2	11,812.4	11,812.4	10,134.8	2,089.8	2,484.8	2,377.0	2,968.9
i) Sales Tax (a to e)	7,236.5	9,149.0	9,149.0	7,663.6	1,833.4	2,180.8	2,119.5	2,326.6
a) State Sales Tax/VAT	5,920.3	6,499.0	6,499.0	5,018.0	1,833.3	2,175.0	2,115.0	2,320.0
b) Central Sales Tax	1,231.1	2,540.1	2,540.1	2,540.1	—	0.8	1.1	1.6
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	85.1	110.0	110.0	105.5	—	5.0	3.4	5.0
ii) State Excise	1,626.6	2,051.6	2,051.6	1,941.5	31.1	34.7	49.1	356.8
iii) Taxes on Vehicles	367.2	500.0	500.0	413.0	194.2	222.4	170.3	235.7
iv) Taxes on Goods and Passengers	49.2	60.0	60.0	57.8	26.3	40.0	25.6	42.4
v) Taxes and Duties on Electricity	18.9	17.2	17.2	19.8	—	—	—	—
vi) Entertainment Tax	3.2	20.9	20.9	16.2	4.8	6.9	12.6	7.3
vii) Other Taxes and Duties	23.6	13.7	13.7	22.9	—	—	—	—
B. Share in Central Taxes (i to ix)	13,019.6	15,866.4	15,866.4	33,708.4	8,580.8	10,308.5	9,106.6	24,137.2
i) Corporation Tax	4,377.7	5,286.0	5,286.0	11,183.4	2,886.2	3,485.1	3,180.5	8,013.1
ii) Income Tax	2,882.5	3,765.5	3,765.5	8,256.6	1,900.5	2,297.1	2,271.2	5,915.9
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	12.0	12.3	12.3	-0.3	7.9	8.1	8.6	-0.2
vi) Customs	2,123.8	2,445.4	2,445.4	5,190.9	1,400.3	1,616.5	1,473.0	3,719.3
vii) Union Excise Duties	1,500.0	1,579.0	1,579.0	3,376.0	989.0	1,069.9	831.8	2,418.9
viii) Service Tax	2,123.6	2,778.2	2,778.2	5,701.8	1,396.9	1,831.8	1,341.5	4,070.2
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	—	—	—	—
II. NON-TAX REVENUE (C+D)	40,154.7	83,346.5	83,346.5	39,966.1	36,769.9	45,782.3	41,400.2	44,351.7
C. State's Own Non-Tax Revenue (1 to 6)	5,981.5	6,794.6	6,794.6	3,121.7	1,942.6	2,784.8	2,414.2	2,528.1
1. Interest Receipts	335.7	316.1	316.1	347.7	179.3	239.4	198.8	200.0
2. Dividends and Profits	1.3	1.0	1.0	1.4	—	—	—	—

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MEGHALAYA				MIZORAM			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	292.9	445.7	445.7	512.6	189.9	185.6	215.9	192.1
<i>of which:</i> State Lotteries	10.6	165.3	165.3	187.5	95.1	105.4	117.1	111.7
4. Social Services (i to ix)	94.5	280.0	280.0	246.4	236.7	259.6	276.1	300.9
i) Education, Sports, Art and Culture	19.1	21.2	21.2	22.9	13.4	24.6	16.5	26.1
ii) Medical and Public Health	20.0	19.8	19.8	21.2	2.3	1.1	2.9	1.2
iii) Family Welfare	—	—	—	—	—	0.1	—	0.1
iv) Housing	3.5	3.9	3.9	4.1	9.5	10.0	9.8	10.6
v) Urban Development	0.1	6.6	6.6	8.5	0.8	0.6	1.2	0.6
vi) Labour and Employment	16.0	19.9	19.9	21.7	0.6	0.2	0.1	0.2
vii) Social Security and Welfare	0.3	7.8	7.8	8.5	12.6	14.3	9.3	9.9
viii) Water Supply and Sanitation	35.6	198.4	198.4	156.9	195.4	206.6	234.7	250.0
ix) Others	0.1	2.4	2.4	2.6	2.0	2.1	1.5	2.2
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	5,257.0	5,751.8	5,751.8	2,013.6	1,336.6	2,100.2	1,723.4	1,835.1
i) Crop Husbandry	49.2	55.6	55.6	62.8	8.6	6.0	9.3	6.4
ii) Animal Husbandry	18.3	22.7	22.7	25.9	3.8	4.4	6.2	4.7
iii) Fisheries	0.3	1.6	1.6	1.2	2.4	4.2	3.1	4.5
iv) Forestry and Wildlife	601.2	408.3	408.3	684.4	29.8	19.7	52.0	20.9
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	0.6	11.1	11.1	14.5	3.2	2.3	37.9	2.4
vii) Other Agricultural Programmes	6.6	22.0	22.0	25.1	16.4	14.5	18.2	15.4
viii) Major and Medium Irrigation Projects	—	—	—	—	—	—	—	—
ix) Minor Irrigation	2.1	2.1	2.1	2.1	0.2	0.7	—	0.7
x) Power	6.4	20.0	20.0	22.6	1,090.5	1,686.4	1,443.6	1,616.7
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	6.7	6.8	6.8	7.6	3.3	4.1	2.7	4.3
xiii) Industries@	4,557.5	5,160.0	5,160.0	1,122.1	45.1	70.5	37.3	39.5
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	19.0	20.1	23.6	21.3
xvi) Tourism	0.5	0.5	0.5	0.8	23.9	19.5	22.3	20.7
xvii) Others*	7.6	41.1	41.1	44.5	90.3	247.8	67.1	77.7
D. Grants from the Centre (1 to 5)	34,173.2	76,551.9	76,551.9	36,844.5	34,827.3	42,997.5	38,986.0	41,823.6
1. State Plan Schemes	20,462.8	34,863.4	34,863.4	25,489.1	19,047.9	23,251.8	19,451.2	7,379.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	316.5	3,900.0	3,900.0	—	—	—	—	—
3. Centrally Sponsored Schemes	3,484.0	25,379.8	25,379.8	3,040.0	3,690.7	7,374.2	7,374.2	11,245.0
4. NEC/ Special Plan Scheme	695.8	1,125.0	1,125.0	1,620.0	554.2	1,226.4	1,226.4	1,524.2
5. Non-Plan Grants (a to c)	9,214.1	11,283.7	11,283.7	6,695.4	11,534.5	11,145.1	10,934.2	21,675.4
a) Statutory Grants	7,338.6	5,961.6	5,961.6	6,400.0	10,163.0	9,419.7	9,857.8	21,390.0
b) Grants for relief on account of Natural Calamities	—	—	—	—	141.5	103.6	103.6	150.0
c) Others	1,875.5	5,322.1	5,322.1	295.4	1,230.0	1,621.8	972.8	135.4

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NAGALAND				ODISHA			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	64,979.0	95,379.7	80,886.4	88,919.4	489,468.5	671,469.6	636,492.9	709,405.0
I. TAX REVENUE (A+B)	13,346.6	15,896.1	14,231.7	28,456.2	321,388.3	381,521.1	367,536.6	408,603.7
A. State's Own Tax Revenue (1 to 3)	3,333.9	3,867.8	3,604.8	4,344.6	168,915.9	198,626.5	192,736.6	212,803.7
1. Taxes on Income (i+ii)	283.0	319.0	319.0	319.0	1,497.0	1,760.0	1,760.0	1,860.0
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	283.0	319.0	319.0	319.0	1,497.0	1,760.0	1,760.0	1,860.0
2. Taxes on Property and Capital Transactions (i to iii)	24.7	24.8	26.1	28.7	10,367.4	11,220.0	11,423.2	21,273.7
i) Land Revenue	7.0	8.1	8.1	8.9	4,312.6	4,400.0	4,400.0	4,650.0
ii) Stamps and Registration Fees	17.7	16.7	18.0	19.8	6,054.8	6,820.0	7,023.2	16,623.7
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	3,026.2	3,524.0	3,259.7	3,996.9	157,051.5	185,646.5	179,553.4	189,670.0
i) Sales Tax (a to e)	2,502.1	2,943.6	2,700.0	3,327.8	107,285.5	131,100.0	124,352.8	128,005.6
a) State Sales Tax/VAT	2,502.1	2,943.6	2,700.0	3,327.8	98,807.4	118,871.6	115,043.4	118,433.1
b) Central Sales Tax	—	—	—	—	8,465.2	9,195.4	9,295.9	9,555.9
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	—	—	—	—	12.9	3,033.0	13.5	16.7
ii) State Excise	48.6	44.7	49.0	49.0	17,801.3	19,837.5	20,000.0	23,000.0
iii) Taxes on Vehicles	361.5	460.0	400.0	460.0	8,596.7	9,720.0	9,720.0	10,692.0
iv) Taxes on Goods and Passengers	107.9	75.0	110.0	121.0	16,134.5	17,234.0	17,400.0	19,140.0
v) Taxes and Duties on Electricity	0.4	0.5	0.5	0.5	6,701.1	7,040.0	7,680.0	8,448.0
vi) Entertainment Tax	—	—	—	—	124.1	314.9	199.2	196.0
vii) Other Taxes and Duties	5.8	0.2	0.2	38.6	408.2	400.1	201.5	188.4
B. Share in Central Taxes (i to ix)	10,012.7	12,028.3	10,626.9	24,111.6	152,472.4	182,894.6	174,800.0	195,800.0
i) Corporation Tax	3,369.0	4,068.1	3,843.2	8,002.7	51,276.5	65,695.7	62,780.0	70,313.0
ii) Income Tax	2,218.4	2,681.4	2,627.5	5,908.4	33,764.2	39,330.8	37,590.2	42,101.0
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	1.5	—	—	—
v) Taxes on Wealth	9.2	9.4	9.4	-0.2	140.9	110.6	116.0	129.9
vi) Customs	1,634.5	1,886.9	1,750.0	3,714.6	24,876.7	30,391.9	29,036.8	32,520.0
vii) Union Excise Duties	1,154.4	1,248.8	1,057.2	2,415.8	17,569.8	20,654.4	19,740.0	22,100.0
viii) Service Tax	1,627.2	2,133.7	1,339.6	4,070.3	24,842.9	26,711.2	25,537.0	28,636.1
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	-0.1	—	—	—
II. NON-TAX REVENUE (C+D)	51,632.4	79,483.7	66,654.7	60,463.2	168,080.2	289,948.5	268,956.3	300,801.3
C. State's Own Non-Tax Revenue (1 to 6)	2,165.7	2,058.2	3,172.7	2,306.0	83,786.0	80,240.0	76,051.5	90,135.6
1. Interest Receipts	76.2	30.0	40.0	44.0	12,411.8	4,089.8	4,089.8	5,000.0
2. Dividends and Profits	—	—	—	32.9	4,524.0	3,881.7	5,666.4	5,550.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NAGALAND				ODISHA			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	139.7	210.0	273.2	197.9	2,879.0	1,515.4	1,895.5	2,119.2
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	768.6	124.4	1,157.1	533.6	2,071.3	1,490.6	1,660.3	1,829.3
i) Education, Sports, Art and Culture	678.3	4.6	1,029.5	402.1	758.6	176.9	276.9	300.0
ii) Medical and Public Health	5.5	3.9	5.6	6.2	287.1	248.1	308.1	340.0
iii) Family Welfare	0.1	–	–	–	3.7	0.8	0.8	2.0
iv) Housing	51.3	87.8	87.8	87.8	143.6	150.4	150.4	159.3
v) Urban Development	0.9	1.0	1.0	1.1	53.7	61.1	61.1	71.0
vi) Labour and Employment	0.5	0.3	0.3	0.3	97.8	98.1	100.7	101.8
vii) Social Security and Welfare	11.7	6.5	12.0	13.2	1.8	5.8	4.6	4.7
viii) Water Supply and Sanitation	19.5	19.4	20.0	22.0	619.9	686.7	686.7	759.0
ix) Others	0.9	0.9	0.9	1.0	105.1	62.7	71.0	91.5
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	1,181.2	1,693.8	1,702.3	1,497.6	61,899.9	69,262.5	62,739.6	75,637.1
i) Crop Husbandry	2.7	2.0	3.0	3.3	67.4	58.0	68.8	74.0
ii) Animal Husbandry	5.3	8.5	8.5	9.3	13.3	8.5	8.5	11.5
iii) Fisheries	0.1	0.4	0.4	0.5	10.7	16.7	16.7	18.0
iv) Forestry and Wildlife	88.1	130.7	130.7	143.7	951.1	317.3	317.3	350.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	24.5	1.0	1.0	1.0	33.4	24.7	24.7	39.7
vii) Other Agricultural Programmes	0.9	0.7	1.0	1.1	20.0	19.1	19.6	20.0
viii) Major and Medium Irrigation Projects	–	–	–	–	4,363.1	4,284.2	4,236.3	5,450.0
ix) Minor Irrigation	–	0.3	0.3	0.4	151.2	118.3	118.3	160.0
x) Power	883.1	1,250.0	1,250.0	1,000.0	47.0	66.4	419.5	397.7
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	3.3	5.0	5.0	5.4	2.1	2.4	2.4	2.2
xiii) Industries@	12.5	10.5	13.8	15.2	55,190.4	63,471.2	56,602.0	67,994.0
xiv) Ports and Light Houses	–	–	–	–	1.2	10.8	10.8	11.5
xv) Road Transport	121.7	156.9	156.9	172.6	–	–	–	–
xvi) Tourism	1.5	4.6	4.6	5.1	7.6	21.6	21.6	20.9
xvii) Others*	37.5	123.3	127.2	139.9	1,041.5	843.3	873.0	1,087.6
D. Grants from the Centre (1 to 5)	49,466.7	77,425.5	63,482.0	58,157.2	84,294.2	209,708.5	192,904.8	210,665.7
1. State Plan Schemes	24,294.4	38,397.9	37,920.9	24,964.9	34,294.6	175,206.1	158,333.0	178,528.9
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	3,840.7	19,322.7	2,647.4	–	1,216.7	6,094.2	6,145.9	3,495.5
3. Centrally Sponsored Schemes	–	–	–	–	21,491.1	91.5	103.8	319.1
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	21,331.6	19,704.8	22,913.7	33,192.3	27,291.9	28,316.7	28,322.2	28,322.2
a) Statutory Grants	16,658.3	15,950.0	15,950.0	32,030.0	14,024.4	21,174.4	21,175.2	21,175.2
b) Grants for relief on account of Natural Calamities	427.8	61.8	61.8	90.0	4,249.9	3,569.8	3,569.8	3,569.8
c) Others	4,245.4	3,693.0	6,901.9	1,072.3	9,017.6	3,572.5	3,577.2	3,577.2

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	PUNJAB				RAJASTHAN			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	351,035.4	448,936.8	427,423.6	462,292.5	744,703.7	1,061,246.7	966,683.3	1,113,616.6
I. TAX REVENUE (A+B)	285,106.6	338,803.2	339,608.9	373,502.8	521,507.7	634,105.0	596,040.2	760,208.8
A. State's Own Tax Revenue (1 to 3)	240,791.9	284,800.0	285,605.7	293,519.3	334,777.0	406,549.6	397,868.8	470,960.5
1. Taxes on Income (i+ii)	–	–	–	–	0.7	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	0.7	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	25,419.6	28,180.0	28,180.0	27,602.8	34,763.2	46,507.6	38,746.9	46,500.0
i) Land Revenue	424.6	580.0	580.0	602.8	3,379.8	4,007.6	3,246.9	4,000.0
ii) Stamps and Registration Fees	24,995.0	27,600.0	27,600.0	27,000.0	31,253.3	42,000.0	35,000.0	42,000.0
iii) Urban Immovable Property Tax	–	–	–	–	130.1	500.0	500.0	500.0
3. Taxes on Commodities and Services (i to vii)	215,372.4	256,620.0	257,425.7	265,916.5	300,013.1	360,042.0	359,121.8	424,460.4
i) Sales Tax (a to e)	148,467.1	177,600.0	177,600.0	178,509.6	212,155.1	256,250.0	256,250.0	305,000.0
a) State Sales Tax/VAT	143,216.9	171,922.9	171,922.9	172,822.4	194,904.1	236,395.2	–	–
b) Central Sales Tax	5,250.2	5,677.1	5,677.1	5,687.2	13,807.9	15,950.0	15,050.0	17,160.0
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	–	–	–	–	3,443.1	3,904.8	241,200.0	287,840.0
ii) State Excise	37,647.2	46,000.0	46,805.7	51,000.0	49,815.9	53,187.5	53,300.0	63,000.0
iii) Taxes on Vehicles	11,457.0	13,500.0	13,500.0	15,000.0	24,989.0	29,500.0	28,000.0	33,000.0
iv) Taxes on Goods and Passengers	–	–	–	–	2,879.2	3,450.0	3,600.0	4,320.0
v) Taxes and Duties on Electricity	17,104.6	18,600.0	18,600.0	20,504.1	9,489.3	16,971.8	16,971.8	17,820.4
vi) Entertainment Tax	271.5	680.0	680.0	390.5	138.9	0.1	400.0	660.0
vii) Other Taxes and Duties	425.0	240.0	240.0	512.4	545.8	682.6	600.0	660.0
B. Share in Central Taxes (i to ix)	44,314.7	54,003.2	54,003.2	79,983.5	186,730.7	227,555.4	198,171.4	289,248.3
i) Corporation Tax	14,903.4	17,995.6	17,995.6	26,557.7	62,800.2	75,830.4	69,203.0	95,721.0
ii) Income Tax	9,813.4	12,819.4	12,819.4	19,607.3	41,352.0	54,018.5	49,417.6	70,669.7
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	1.7	–
v) Taxes on Wealth	40.9	41.7	41.7	-0.8	172.4	175.9	186.9	-2.8
vi) Customs	7,230.3	8,325.0	8,325.0	12,327.0	30,467.3	35,080.2	32,050.2	44,429.8
vii) Union Excise Duties	5,106.6	5,375.6	5,375.6	8,017.1	21,518.3	22,651.9	18,097.6	28,895.5
viii) Service Tax	7,220.1	9,445.9	9,445.9	13,475.3	30,420.5	39,798.6	29,214.5	49,535.2
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	-0.1	-0.1	-0.1
II. NON-TAX REVENUE (C+D)	65,928.8	110,133.6	87,814.7	88,789.6	223,196.0	427,141.7	370,643.1	353,407.9
C. State's Own Non-Tax Revenue (1 to 6)	31,914.9	27,830.0	29,730.5	38,035.1	135,752.5	149,386.1	134,684.9	154,960.0
1. Interest Receipts	1,746.8	1,801.3	1,799.2	1,799.2	21,424.9	20,467.1	19,598.3	17,909.8
2. Dividends and Profits	14.6	8.0	16.6	18.2	246.0	402.9	590.7	590.7

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	PUNJAB				RAJASTHAN			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	19,397.1	12,495.3	16,214.8	23,680.9	13,440.1	13,724.7	13,717.7	15,642.5
<i>of which:</i> State Lotteries	825.0	840.0	840.0	840.0	—	—	—	—
4. Social Services (i to ix)	4,854.4	6,247.8	5,647.5	5,946.0	7,079.9	6,931.4	7,620.5	9,561.8
i) Education, Sports, Art and Culture	964.5	1,000.0	1,706.9	1,807.6	959.4	750.0	782.3	817.7
ii) Medical and Public Health	1,519.7	2,650.0	1,563.7	1,719.4	656.1	707.1	1,050.7	951.2
iii) Family Welfare	366.1	3.7	0.3	0.6	1.2	2.1	2.2	2.4
iv) Housing	46.2	52.0	—	—	67.1	72.3	72.3	76.6
v) Urban Development	1,285.0	1,500.0	1,543.8	1,543.8	52.7	9.3	79.9	72.5
vi) Labour and Employment	111.6	100.9	97.1	101.9	2,633.8	2,122.6	2,291.8	2,491.4
vii) Social Security and Welfare	93.1	110.0	72.9	73.2	113.6	92.5	112.6	88.6
viii) Water Supply and Sanitation	359.4	660.0	550.5	597.2	2,548.5	3,120.0	3,000.0	5,000.0
ix) Others	108.9	171.2	112.2	102.3	47.5	55.5	228.7	61.3
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	5,902.0	7,277.7	6,052.3	6,590.8	93,561.6	107,859.9	93,157.8	111,255.1
i) Crop Husbandry	206.6	432.5	404.9	437.6	32.2	65.5	34.2	35.7
ii) Animal Husbandry	157.0	58.0	68.4	75.2	18.0	14.0	17.9	17.6
iii) Fisheries	20.7	0.3	20.3	21.3	243.8	242.0	242.9	266.1
iv) Forestry and Wildlife	206.9	250.0	511.7	359.0	775.2	874.4	802.0	979.2
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	34.4	41.3	175.1	4.5	188.0	118.6	165.2	185.1
vii) Other Agricultural Programmes	399.9	353.4	303.4	303.4	64.4	75.2	94.5	98.7
viii) Major and Medium Irrigation Projects	659.3	989.1	358.0	393.8	806.2	1,152.2	909.0	1,460.0
ix) Minor Irrigation	4.5	10.9	6.8	7.5	118.7	205.5	221.4	268.8
x) Power	—	—	—	—	120.6	247.7	124.8	249.5
xi) Petroleum	—	—	—	—	59,537.1	65,750.0	54,000.0	65,750.0
xii) Village and Small Industries	4.7	0.6	0.3	0.6	75.3	73.5	80.0	20.8
xiii) Industries@	468.7	1,057.0	900.0	1,000.0	30,892.0	38,606.6	35,668.7	41,359.0
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	1,996.8	2,290.0	1,774.0	2,300.0	—	—	—	—
xvi) Tourism	—	—	—	—	7.2	5.0	9.0	9.5
xvii) Others*	1,742.4	1,794.7	1,529.5	1,687.8	683.1	429.7	788.0	555.0
D. Grants from the Centre (1 to 5)	34,013.8	82,303.6	58,084.2	50,754.5	87,443.6	277,755.6	235,958.2	198,447.9
1. State Plan Schemes	3,524.3	71,058.6	51,540.4	39,608.0	29,932.1	222,688.2	182,462.9	158,304.6
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	60.1	1,182.6	524.1	793.7	1,348.7	3,134.9	3,262.8	3,655.3
3. Centrally Sponsored Schemes	125.3	415.2	129.4	318.8	20,658.6	—	—	—
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	30,304.1	9,647.2	5,890.2	10,034.0	35,504.2	51,932.5	50,232.5	36,488.0
a) Statutory Grants	30,304.1	9,507.9	5,702.1	9,906.6	25,021.6	42,620.0	40,920.0	24,187.2
b) Grants for relief on account of Natural Calamities	—	—	—	—	5,215.0	5,476.0	5,476.0	8,272.5
c) Others	—	139.3	188.1	127.4	5,267.6	3,836.5	3,836.5	4,028.3

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	SIKKIM				TAMIL NADU			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	43,264.4	61,133.1	61,792.1	48,019.1	1,080,364.2	1,273,898.2	1,331,886.1	1,426,813.3
I. TAX REVENUE (A+B)	12,875.4	14,535.4	14,302.0	24,850.7	895,708.7	1,108,495.8	1,025,967.4	1,172,330.3
A. State's Own Tax Revenue (1 to 3)	5,249.2	4,973.9	5,140.2	5,603.8	737,181.1	918,353.5	857,727.1	960,831.4
1. Taxes on Income (i+ii)	86.8	80.1	80.1	85.1	-24.3	-	-	-
i) Agricultural Income Tax	-	-	-	-	-24.3	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	86.8	80.1	80.1	85.1	-	-	-	-
2. Taxes on Property and Capital Transactions (i to iii)	98.5	145.9	145.9	145.3	85,356.0	106,598.4	95,268.7	106,068.0
i) Land Revenue	33.9	68.9	68.9	68.9	2,728.3	1,715.7	1,787.7	2,034.1
ii) Stamps and Registration Fees	64.5	77.0	77.0	76.4	82,512.5	104,701.8	93,300.1	103,852.9
iii) Urban Immovable Property Tax	-	-	-	-	115.2	180.9	180.9	180.9
3. Taxes on Commodities and Services (i to vii)	5,063.9	4,747.9	4,914.2	5,373.4	651,849.5	811,755.2	762,458.4	854,763.4
i) Sales Tax (a to e)	2,863.2	2,594.5	2,730.0	3,000.0	535,321.7	652,020.6	615,656.5	688,745.7
a) State Sales Tax/VAT	2,651.7	2,314.5	2,450.0	2,640.0	504,254.1	617,624.5	581,017.1	650,292.3
b) Central Sales Tax	211.9	280.0	280.0	360.0	31,067.6	34,396.1	34,639.4	38,453.4
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	-0.4	-	-	-	-	-	-	-
ii) State Excise	1,206.4	1,209.3	1,240.0	1,350.0	50,349.1	64,830.4	63,760.4	72,966.7
iii) Taxes on Vehicles	185.2	188.2	188.2	210.7	36,835.8	51,471.4	42,795.3	48,825.4
iv) Taxes on Goods and Passengers	-	-	-	-	18,427.6	30,758.9	24,767.5	27,491.9
v) Taxes and Duties on Electricity	-	-	-	-	7,435.7	8,132.8	11,386.9	12,193.4
vi) Entertainment Tax	13.3	5.0	5.0	6.0	467.2	656.4	855.5	958.2
vii) Other Taxes and Duties	795.7	751.0	751.0	806.6	3,012.4	3,884.7	3,236.4	3,582.1
B. Share in Central Taxes (i to ix)	7,626.2	9,561.4	9,161.8	19,246.9	158,527.6	190,142.3	168,240.3	211,498.9
i) Corporation Tax	2,564.4	3,309.0	3,096.4	6,393.0	53,315.3	65,816.7	58,751.0	70,079.3
ii) Income Tax	1,688.6	2,048.6	2,040.9	4,719.9	35,106.5	40,739.5	41,953.8	51,738.7
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	7.0	8.3	7.2	-0.2	146.4	164.6	158.6	-2.0
vi) Customs	1,244.1	1,545.0	1,436.2	2,967.4	25,865.7	30,726.0	27,209.5	32,527.9
vii) Union Excise Duties	878.7	1,087.0	950.6	1,929.9	18,268.3	21,633.5	15,364.3	21,155.0
viii) Service Tax	1,243.4	1,563.5	1,630.5	3,236.9	25,825.4	31,062.1	24,801.7	36,000.1
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-	-	-0.1	1.4	-0.1
II. NON-TAX REVENUE (C+D)	30,389.0	46,597.7	47,490.1	23,168.4	184,655.5	165,402.4	305,918.6	254,483.0
C. State's Own Non-Tax Revenue (1 to 6)	7,944.9	10,989.2	11,010.3	3,503.6	93,432.7	80,839.7	88,675.8	90,715.0
1. Interest Receipts	670.2	310.5	376.3	312.1	33,472.7	21,892.7	24,499.1	26,785.9
2. Dividends and Profits	5.5	15.0	4.8	10.0	755.0	510.1	900.2	720.8

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	SIKKIM				TAMIL NADU			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	5,585.8	8,653.9	8,666.6	1,195.2	6,834.0	10,251.4	9,792.8	9,851.4
<i>of which:</i> State Lotteries	4,329.0	7,512.3	7,512.3	15.5	1.0	–	1.5	1.5
4. Social Services (i to ix)	90.9	89.6	90.6	90.5	34,370.9	33,723.6	35,846.4	35,466.0
i) Education, Sports, Art and Culture	13.8	13.4	13.4	11.7	16,932.9	16,063.2	21,939.6	19,854.0
ii) Medical and Public Health	21.9	25.0	25.0	25.0	5,039.5	5,086.7	4,242.2	4,093.5
iii) Family Welfare	–	–	–	–	747.4	636.4	698.8	865.1
iv) Housing	5.4	5.5	5.5	5.5	608.2	651.7	1,048.3	916.0
v) Urban Development	9.9	3.5	3.9	4.1	9,728.7	9,936.6	6,336.3	8,132.7
vi) Labour and Employment	4.9	1.0	1.0	2.0	688.6	740.1	868.2	877.9
vii) Social Security and Welfare	–	0.1	–	–	491.2	460.3	556.0	560.5
viii) Water Supply and Sanitation	31.7	39.1	39.8	39.9	2.5	2.0	19.3	19.7
ix) Others	3.3	2.1	2.1	2.3	131.9	146.4	137.9	146.6
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	1,592.5	1,920.1	1,872.0	1,895.8	18,000.2	14,461.9	17,637.3	17,890.9
i) Crop Husbandry	14.6	9.1	8.1	9.1	2,137.7	931.6	1,396.8	1,450.6
ii) Animal Husbandry	8.5	9.0	9.0	9.7	102.0	81.6	97.9	102.6
iii) Fisheries	0.7	0.8	0.6	0.5	95.3	57.6	98.3	104.2
iv) Forestry and Wildlife	142.7	153.5	111.5	120.6	1,938.7	448.6	1,361.6	1,430.2
v) Plantations	36.2	50.0	45.0	51.8	0.1	–	19.2	–
vi) Co-operation	0.2	–	–	–	223.5	178.0	274.8	263.0
vii) Other Agricultural Programmes	–	–	–	–	335.1	290.2	416.5	441.0
viii) Major and Medium Irrigation Projects	–	–	–	–	390.6	269.4	810.0	306.3
ix) Minor Irrigation	2.2	3.0	3.0	2.2	23.1	13.7	21.0	21.6
x) Power	989.3	1,211.0	1,211.0	1,251.0	–	–	–	–
xi) Petroleum	–	–	–	–	0.1	0.1	0.1	0.1
xii) Village and Small Industries	0.8	2.5	2.5	2.5	407.2	97.0	236.3	223.1
xiii) Industries@	6.5	6.6	6.6	6.6	9,625.1	10,942.9	11,355.1	12,080.2
xiv) Ports and Light Houses	–	–	–	–	29.2	51.0	32.1	35.3
xv) Road Transport	341.0	430.0	430.0	393.5	–	–	–	–
xvi) Tourism	26.5	28.0	28.0	31.4	14.7	20.0	20.0	20.0
xvii) Others*	23.5	16.6	16.6	17.0	2,677.8	1,080.3	1,497.6	1,412.9
D. Grants from the Centre (1 to 5)	22,444.1	35,608.5	36,479.8	19,664.8	91,222.8	84,562.7	217,242.8	163,768.0
1. State Plan Schemes	18,032.0	23,554.3	23,796.4	8,408.8	33,485.5	28,842.0	139,427.5	112,110.2
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	2.0	66.1	66.1	97.7	2,638.7	2,200.3	5,254.6	8,050.6
3. Centrally Sponsored Schemes	2,331.7	9,539.1	10,162.0	9,616.2	23,153.6	23,814.6	9,567.7	3,158.2
4. NEC/ Special Plan Scheme	595.8	1,127.1	1,133.4	1,024.1	–	–	–	–
5. Non-Plan Grants (a to c)	1,482.6	1,322.0	1,322.0	517.9	31,945.0	29,705.8	62,993.1	40,448.9
a) Statutory Grants	–	–	–	–	23,796.5	28,182.3	47,117.3	22,469.4
b) Grants for relief on account of Natural Calamities	982.0	286.7	286.7	280.0	4,538.7	–	–	–
c) Others	500.7	1,035.3	1,035.3	237.9	3,609.8	1,523.5	15,875.8	17,979.5

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	TELANGANA				TRIPURA			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	-	800,903.3	800,903.3	941,315.1	76,501.8	107,948.1	106,634.5	125,247.4
I. TAX REVENUE (A+B)	-	451,276.0	451,276.0	593,180.0	27,041.6	31,133.7	30,410.0	32,100.0
A. State's Own Tax Revenue (1 to 3)	-	353,785.9	353,785.9	464,952.0	10,739.1	12,783.7	12,410.0	13,200.0
1. Taxes on Income (i+ii)	-	2,720.6	2,720.6	3,948.2	358.6	371.2	371.0	401.4
i) Agricultural Income Tax	-	-	-	-	8.3	1.2	1.0	1.4
ii) Taxes on Professions, Trades, Callings and Employment	-	2,720.6	2,720.6	3,948.2	350.3	370.0	370.0	400.0
2. Taxes on Property and Capital Transactions (i to iii)	-	27,294.8	27,294.8	37,805.9	473.4	674.7	600.4	700.6
i) Land Revenue	-	728.9	728.9	134.6	80.7	248.7	200.0	250.0
ii) Stamps and Registration Fees	-	25,838.8	25,838.8	37,000.0	392.4	425.4	400.0	450.0
iii) Urban Immovable Property Tax	-	727.1	727.1	671.3	0.3	0.6	0.4	0.6
3. Taxes on Commodities and Services (i to vii)	-	323,770.5	323,770.5	423,197.9	9,907.2	11,737.8	11,438.6	12,098.0
i) Sales Tax (a to e)	-	269,633.0	269,633.0	354,633.9	8,370.9	9,500.0	9,400.0	9,800.0
a) State Sales Tax/VAT	-	259,930.0	259,930.0	341,872.5	8,370.9	9,500.0	9,400.0	9,800.0
b) Central Sales Tax	-	9,255.2	9,255.2	12,172.4	-	-	-	-
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	355.0	355.0	466.9	-	-	-	-
e) Other Receipts	-	92.8	92.8	122.1	-	-	-	-
ii) State Excise	-	28,235.4	28,235.4	39,164.3	1,151.8	1,794.6	1,640.0	1,800.0
iii) Taxes on Vehicles	-	22,268.6	22,268.6	25,000.0	367.9	400.0	365.0	450.0
iv) Taxes on Goods and Passengers	-	90.5	90.5	89.1	-	-	-	-
v) Taxes and Duties on Electricity	-	1,630.9	1,630.9	1,630.9	0.2	0.7	0.5	0.7
vi) Entertainment Tax	-	659.6	659.6	1,010.3	6.3	-	-	-
vii) Other Taxes and Duties	-	1,252.5	1,252.5	1,669.4	10.1	42.5	33.1	47.2
B. Share in Central Taxes (i to ix)	-	97,490.1	97,490.1	128,228.0	16,302.5	18,350.0	18,000.0	18,900.0
i) Corporation Tax	-	32,126.8	32,126.8	42,253.2	5,482.8	6,632.1	5,804.0	6,701.1
ii) Income Tax	-	20,890.5	20,890.5	27,475.2	3,610.3	3,899.5	4,180.0	4,029.5
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	-	74.5	74.5	98.0	15.1	35.8	16.0	35.8
vi) Customs	-	14,907.6	14,907.6	19,606.5	2,659.9	3,298.2	2,900.0	3,348.2
vii) Union Excise Duties	-	9,906.5	9,906.5	13,029.0	1,878.7	2,128.6	1,900.0	2,158.6
viii) Service Tax	-	19,587.7	19,587.7	25,770.7	2,655.7	2,355.8	3,200.0	2,626.8
ix) Other Taxes and Duties on Commodities and Services	-	-3.5	-3.5	-4.5	-	-	-	-
II. NON-TAX REVENUE (C+D)	-	349,627.3	349,627.3	348,135.1	49,460.1	76,814.4	76,224.5	93,147.4
C. State's Own Non-Tax Revenue (1 to 6)	-	132,420.2	132,420.2	224,132.7	2,465.2	2,900.0	2,229.0	3,100.0
1. Interest Receipts	-	26,382.0	26,382.0	27,939.5	864.7	800.0	815.0	840.0
2. Dividends and Profits	-	197.3	197.3	197.3	-	9.0	6.0	10.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	TELANGANA				TRIPURA			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	-	67,158.5	67,158.5	138,138.1	708.0	826.7	473.8	884.8
<i>of which:</i> State Lotteries	-	-	-	-	-	-	-	-
4. Social Services (i to ix)	-	13,672.4	13,672.4	13,822.4	143.0	108.5	63.5	113.3
i) Education, Sports, Art and Culture	-	8,267.2	8,267.2	8,417.2	13.2	30.0	15.0	30.0
ii) Medical and Public Health	-	421.7	421.7	421.7	28.4	37.5	35.0	37.0
iii) Family Welfare	-	21.3	21.3	21.3	-	-	-	-
iv) Housing	-	10.4	10.4	10.4	18.0	22.8	7.5	25.7
v) Urban Development	-	4,658.3	4,658.3	4,658.3	-	0.5	0.2	0.6
vi) Labour and Employment	-	186.1	186.1	186.1	4.6	4.9	1.6	5.5
vii) Social Security and Welfare	-	24.6	24.6	24.6	3.2	0.7	0.2	0.8
viii) Water Supply and Sanitation	-	47.0	47.0	47.0	73.2	10.7	3.5	12.1
ix) Others	-	35.9	35.9	35.9	2.4	1.5	0.5	1.7
5. Fiscal Services	-	-	-	-	-	-	-	-
6. Economic Services (i to xvii)	-	25,010.0	25,010.0	44,035.4	749.5	1,155.8	870.7	1,251.9
i) Crop Husbandry	-	88.9	88.9	88.9	24.8	25.0	25.0	28.0
ii) Animal Husbandry	-	11.2	11.2	11.2	21.3	14.7	4.9	16.6
iii) Fisheries	-	9.2	9.2	9.2	8.0	9.3	3.1	10.5
iv) Forestry and Wildlife	-	799.1	799.1	1,250.0	77.0	80.0	80.0	90.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	-	99.5	99.5	99.5	0.8	33.7	11.1	38.1
vii) Other Agricultural Programmes	-	0.2	0.2	0.2	-	-	-	-
viii) Major and Medium Irrigation Projects	-	960.1	960.1	960.1	-	-	-	-
ix) Minor Irrigation	-	52.3	52.3	52.3	0.7	5.8	1.9	6.5
x) Power	-	126.0	126.0	126.0	-	-	-	-
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	-	17.3	17.3	17.3	0.5	0.7	0.2	0.8
xiii) Industries@	-	18,784.9	18,784.9	33,009.7	599.1	850.0	700.0	900.0
xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
xv) Road Transport	-	-	-	-	-	-	-	-
xvi) Tourism	-	31.9	31.9	31.9	-	-	-	-
xvii) Others*	-	4,029.3	4,029.3	8,379.0	17.3	136.6	44.5	161.4
D. Grants from the Centre (1 to 5)	-	217,207.1	217,207.1	124,002.4	46,995.0	73,914.4	73,995.5	90,047.4
1. State Plan Schemes	-	117,812.5	117,812.5	64,972.4	30,047.8	58,600.0	55,295.4	69,387.2
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	352.0	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	4,240.4	3,403.6	6,518.9	10,410.2
4. NEC/ Special Plan Scheme	-	-	-	-	848.5	656.2	750.0	900.0
5. Non-Plan Grants (a to c)	-	99,394.6	99,394.6	59,030.0	11,506.2	11,254.6	11,431.2	9,350.0
a) Statutory Grants	-	76,572.0	76,572.0	38,555.7	10,712.6	6,221.2	6,221.2	6,700.0
b) Grants for relief on account of Natural Calamities	-	1,612.1	1,612.1	2,474.3	-	-	-	-
c) Others	-	21,210.5	21,210.5	18,000.0	793.7	5,033.4	5,210.0	2,650.0

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	UTTARAKHAND				UTTAR PRADESH			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	173,205.3	244,744.6	265,085.7	257,776.7	1,682,137.5	2,264,187.7	2,239,974.6	2,498,802.3
I. TAX REVENUE (A+B)	109,287.2	121,572.6	123,302.6	149,895.7	1,293,587.7	1,575,015.5	1,513,913.1	1,786,441.1
A. State's Own Tax Revenue (1 to 3)	73,553.4	80,232.6	81,962.6	94,634.9	665,820.7	810,000.0	759,746.9	919,150.0
1. Taxes on Income (i+ii)	178.2	160.0	160.0	230.0	395.7	480.0	457.6	500.0
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	178.2	160.0	160.0	230.0	395.7	480.0	457.6	500.0
2. Taxes on Property and Capital Transactions (i to iii)	7,083.6	7,178.4	7,178.4	7,943.4	102,929.2	135,920.0	126,616.3	154,360.0
i) Land Revenue	216.5	90.5	90.5	171.2	7,720.0	8,693.4	4,008.2	6,000.0
ii) Stamps and Registration Fees	6,867.1	7,087.9	7,087.9	7,772.2	95,209.2	127,226.7	122,608.1	148,360.0
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	66,291.6	72,894.2	74,624.2	86,461.5	562,495.8	673,600.0	632,673.0	764,290.0
i) Sales Tax (a to e)	49,029.0	54,590.1	54,590.1	62,098.1	396,454.5	475,000.0	448,282.0	526,730.0
a) State Sales Tax/VAT	42,604.5	50,020.0	50,020.0	62,030.0	362,061.7	440,763.3	415,971.1	488,764.8
b) Central Sales Tax	6,151.1	4,500.0	4,500.0	—	17,933.3	34,215.6	32,291.0	37,941.8
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	273.4	70.1	70.1	68.1	16,459.6	21.1	19.9	23.3
ii) State Excise	12,692.9	13,454.0	15,184.0	17,993.3	116,438.4	145,000.0	132,173.5	175,000.0
iii) Taxes on Vehicles	3,688.3	3,600.0	3,600.0	4,350.0	34,414.2	39,500.0	38,497.1	46,580.0
iv) Taxes on Goods and Passengers	—	—	—	—	6.0	—	—	—
v) Taxes and Duties on Electricity	646.6	1,000.0	1,000.0	1,750.0	10,485.0	8,500.0	8,500.0	10,000.0
vi) Entertainment Tax	234.7	245.0	245.0	265.0	4,656.7	5,401.9	5,035.7	5,768.5
vii) Other Taxes and Duties	—	5.1	5.1	5.1	41.0	198.1	184.7	211.5
B. Share in Central Taxes (i to ix)	35,733.8	41,340.0	41,340.0	55,260.8	627,767.0	765,015.5	754,166.2	867,291.1
i) Corporation Tax	12,017.1	14,000.0	14,000.0	18,325.5	211,125.8	254,931.7	254,931.7	293,171.4
ii) Income Tax	7,912.9	9,000.0	9,000.0	13,529.5	139,020.0	181,603.0	168,031.9	193,236.7
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	33.0	40.0	40.0	-0.5	579.6	591.3	591.3	680.0
vi) Customs	5,830.1	6,800.0	6,800.0	8,505.9	102,426.8	117,934.9	118,243.4	135,979.9
vii) Union Excise Duties	4,117.6	4,700.0	4,700.0	5,532.0	72,341.5	76,152.7	78,259.0	89,997.8
viii) Service Tax	5,823.1	6,800.0	6,800.0	9,368.4	102,273.1	133,802.2	134,109.2	154,225.6
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	0.2	-0.3	-0.3	-0.3
II. NON-TAX REVENUE (C+D)	63,918.1	123,172.0	141,783.1	107,881.1	388,549.7	689,172.2	726,061.5	712,361.2
C. State's Own Non-Tax Revenue (1 to 6)	13,165.4	18,074.6	18,122.3	20,680.6	164,498.0	202,319.5	229,676.0	216,363.2
1. Interest Receipts	511.2	331.0	331.0	510.0	16,193.5	14,349.0	23,000.0	10,000.0
2. Dividends and Profits	3.0	2.0	2.0	1,000.0	52.3	76.3	86.3	80.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	UTTARAKHAND				UTTAR PRADESH			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	3,754.1	8,994.6	8,994.6	7,106.0	39,070.2	48,863.1	71,293.1	57,158.1
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	1,077.7	834.9	834.9	1,118.1	71,585.8	81,167.8	73,191.6	86,211.6
i) Education, Sports, Art and Culture	399.1	387.4	387.4	427.5	64,140.9	68,871.8	59,250.3	76,000.0
ii) Medical and Public Health	440.4	245.2	245.2	379.5	1,277.9	1,450.0	2,060.0	1,750.0
iii) Family Welfare	0.1	0.4	0.4	0.4	10.2	33.5	7.5	33.5
iv) Housing	27.6	18.0	18.0	30.0	186.5	193.7	359.5	280.0
v) Urban Development	39.7	30.0	30.0	40.0	987.1	29.1	1,500.0	30.0
vi) Labour and Employment	26.4	22.8	22.8	32.9	400.0	450.0	1,029.0	600.0
vii) Social Security and Welfare	52.7	60.1	60.1	116.7	2,494.9	7,621.6	4,877.5	5,000.0
viii) Water Supply and Sanitation	38.6	30.0	30.0	40.0	1.0	12.5	–	12.5
ix) Others	53.1	41.0	41.0	51.0	2,087.3	2,505.6	4,107.8	2,505.6
5. Fiscal Services	–	0.1	0.1	0.1	0.3	–	0.1	0.4
6. Economic Services (i to xvii)	7,819.3	7,912.1	7,959.8	10,946.5	37,595.9	57,863.3	62,104.8	62,913.1
i) Crop Husbandry	63.2	32.6	32.6	41.4	558.3	560.0	508.0	600.0
ii) Animal Husbandry	84.6	11.8	11.8	31.0	425.6	405.6	791.2	500.0
iii) Fisheries	1.1	0.4	0.4	1.2	55.2	67.5	54.6	67.5
iv) Forestry and Wildlife	3,627.0	3,420.6	3,420.6	4,158.6	3,545.6	4,000.0	5,188.6	4,250.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	97.8	20.1	20.1	25.0	103.5	49.5	102.7	156.8
vii) Other Agricultural Programmes	0.4	0.3	0.3	0.5	102.6	126.8	133.7	130.0
viii) Major and Medium Irrigation Projects	67.5	24.2	58.9	57.5	4,796.3	5,452.5	5,050.5	5,452.4
ix) Minor Irrigation	21.2	33.1	33.1	50.0	699.6	547.6	787.1	547.5
x) Power	1,211.1	1,225.5	1,225.5	1,430.0	10,608.1	27,000.0	27,000.0	27,000.0
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	4.3	4.3	4.3	0.9	17.0	19.6	15.4	19.6
xiii) Industries@	2,499.9	3,012.5	3,012.5	5,011.5	9,128.5	11,003.5	14,097.4	15,003.7
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	11.7	6.0	6.0	8.0	47.3	50.0	66.8	50.0
xvi) Tourism	4.8	39.0	39.0	40.0	126.0	150.0	12.6	150.0
xvii) Others*	124.6	81.7	94.7	90.9	7,382.3	8,430.9	8,296.2	8,985.6
D. Grants from the Centre (1 to 5)	50,752.7	105,097.4	123,660.8	87,200.4	224,051.7	486,852.7	496,385.6	495,998.0
1. State Plan Schemes	36,064.3	76,644.7	75,922.5	37,568.1	65,952.3	106,812.2	100,973.4	92,987.7
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	130.1	1,663.0	2,419.0	1,437.2	2,259.0	586.3	586.3	204.9
3. Centrally Sponsored Schemes	5,234.2	19,414.2	36,096.9	42,037.7	76,502.6	301,050.7	314,786.3	321,059.3
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	9,324.1	7,375.4	9,222.4	6,157.4	79,337.9	78,403.5	80,039.5	81,746.1
a) Statutory Grants	4,427.3	5,025.2	5,833.4	3,818.3	72,498.8	71,870.3	73,506.3	74,777.5
b) Grants for relief on account of Natural Calamities	1,490.0	1,287.2	2,200.0	1,890.0	3,396.0	3,563.3	3,563.3	3,510.0
c) Others	3,406.8	1,063.0	1,189.0	449.1	3,443.1	2,969.9	2,969.9	3,458.6

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	WEST BENGAL			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5
TOTAL REVENUE (I+II)	728,817.9	1,059,782.0	964,661.1	1,131,002.2
I. TAX REVENUE (A+B)	590,055.8	732,107.5	683,040.5	784,631.3
A. State's Own Tax Revenue (1 to 3)	358,305.6	454,139.6	400,622.1	464,968.2
1. Taxes on Income (i+ii)	4,828.9	4,999.9	4,975.7	5,286.8
i) Agricultural Income Tax	176.0	150.0	90.0	108.0
ii) Taxes on Professions, Trades, Callings and Employment	4,652.8	4,849.9	4,885.7	5,178.8
2. Taxes on Property and Capital Transactions (i to iii)	63,066.1	82,282.2	66,233.2	76,295.3
i) Land Revenue	22,535.4	28,291.3	23,662.2	30,318.5
ii) Stamps and Registration Fees	40,530.7	53,990.6	42,571.1	45,976.7
iii) Urban Immovable Property Tax	0.1	0.4	–	–
3. Taxes on Commodities and Services (i to vii)	290,410.6	366,857.4	329,413.2	383,386.1
i) Sales Tax (a to f)	219,310.9	274,726.6	249,922.0	291,159.1
a) State Sales Tax/VAT	204,614.8	252,669.5	233,231.2	271,714.3
b) Central Sales Tax	14,693.8	22,046.4	16,688.0	19,441.6
d) Surcharge on Sales Tax	0.3	1.2	0.3	0.4
e) Receipts of Turnover Tax	1.0	6.7	1.1	1.3
f) Other Receipts	1.2	2.8	1.3	1.6
ii) State Excise	30,176.6	38,104.1	36,513.6	44,181.5
iii) Taxes on Vehicles	13,506.6	16,679.6	14,587.1	15,900.0
iv) Taxes on Goods and Passengers	9,995.8	16,515.4	8,697.1	9,764.7
v) Taxes and Duties on Electricity	12,133.0	14,037.4	14,189.9	16,602.2
vi) Entertainment Tax	703.8	764.5	781.9	821.0
vii) Other Taxes and Duties	4,583.9	6,029.9	4,721.5	4,957.6
B. Share in Central Taxes (i to ix)	231,750.2	277,967.9	282,418.4	319,663.1
i) Corporation Tax	77,939.7	96,215.0	94,111.1	110,647.3
ii) Income Tax	51,320.9	59,555.5	67,040.9	68,488.8
iii) Estate Duty	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–
v) Taxes on Wealth	213.9	240.5	218.3	276.6
vi) Customs	37,812.0	44,917.2	43,537.1	51,654.8
vii) Union Excise Duties	26,705.6	31,625.2	28,112.7	36,369.0
viii) Service Tax	37,758.2	45,414.6	49,398.4	52,226.8
ix) Other Taxes and Duties on Commodities and Services	-0.1	-0.1	-0.1	-0.1
II. NON-TAX REVENUE (C+D)	138,762.1	327,674.6	281,620.6	346,370.9
C. State's Own Non-Tax Revenue (1 to 6)	20,227.2	19,903.5	22,015.7	23,798.9
1. Interest Receipts	9,862.9	7,754.5	10,675.3	11,529.3
2. Dividends and Profits	83.5	28.3	90.2	97.4

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	WEST BENGAL			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5
3. General Services	5,089.1	5,626.4	5,557.0	6,001.6
<i>of which:</i> State Lotteries	1,696.9	1,923.3	1,832.6	1,979.2
4. Social Services (i to ix)	2,122.4	2,470.4	2,332.2	2,525.6
i) Education, Sports, Art and Culture	631.9	463.8	682.4	737.0
ii) Medical and Public Health	914.4	1,259.2	987.6	1,066.6
iii) Family Welfare	0.6	1.0	0.6	0.7
iv) Housing	118.3	138.4	167.7	187.9
v) Urban Development	234.3	318.3	253.1	273.3
vi) Labour and Employment	57.7	72.7	62.3	67.3
vii) Social Security and Welfare	28.1	51.0	30.3	32.7
viii) Water Supply and Sanitation	90.5	118.9	97.7	105.5
ix) Others	46.7	47.3	50.4	54.5
5. Fiscal Services	-	-	-	-
6. Economic Services (i to xvii)	3,069.3	4,023.8	3,361.0	3,645.0
i) Crop Husbandry	66.9	96.6	72.3	78.1
ii) Animal Husbandry	30.1	38.7	32.5	35.1
iii) Fisheries	12.7	22.6	13.7	14.8
iv) Forestry and Wildlife	1,237.6	1,374.7	1,336.6	1,443.5
v) Plantations	0.2	0.1	0.2	0.2
vi) Co-operation	78.8	216.6	80.0	86.4
vii) Other Agricultural Programmes	2.8	1.9	3.0	3.3
viii) Major and Medium Irrigation Projects	123.1	120.0	133.0	143.6
ix) Minor Irrigation	178.1	228.1	192.3	207.7
x) Power	0.1	0.1	0.1	0.1
xi) Petroleum	0.2	0.2	0.2	0.2
xii) Village and Small Industries	21.3	19.0	23.0	24.8
xiii) Industries@	462.8	446.0	499.8	539.8
xiv) Ports and Light Houses	1.3	2.8	1.5	1.6
xv) Road Transport	-	-	-	-
xvi) Tourism	9.1	10.6	1.1	1.2
xvii) Others*	844.3	1,445.7	971.9	1,064.8
D. Grants from the Centre (1 to 5)	118,534.9	307,771.1	259,604.9	322,572.0
1. State Plan Schemes	41,491.1	225,845.9	198,304.6	247,299.9
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	-	-	-	-
2. Central Plan Schemes	1,873.7	-	3,991.7	5,190.6
3. Centrally Sponsored Schemes	37,269.5	-	-	-
4. NEC/ Special Plan Scheme	-	-	-	-
5. Non-Plan Grants (a to c)	37,900.6	81,925.2	57,308.6	70,081.5
a) Statutory Grants	17,016.9	30,970.7	29,718.9	29,968.3
b) Grants for relief on account of Natural Calamities	2,646.5	2,778.8	2,778.8	2,778.8
c) Others	18,237.3	48,175.7	24,810.9	37,334.4

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	All STATES			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5
TOTAL REVENUE (I+II)	13,691,870.4	18,566,568.2	18,058,257.0	20,118,896.7
I. TAX REVENUE (A+B)	10,306,920.1	12,256,270.6	11,830,860.0	14,177,303.7
A. State's Own Tax Revenue (1 to 3)	7,124,185.5	8,398,689.1	8,168,699.2	9,322,115.9
1. Taxes on Income (i+ii)	52,036.5	55,746.1	53,879.8	62,972.0
i) Agricultural Income Tax	1,488.6	1,802.4	1,614.0	1,821.5
ii) Taxes on Professions, Trades, Callings and Employment	50,547.9	53,943.7	52,265.8	61,150.4
2. Taxes on Property and Capital Transactions (i to iii)	874,998.4	1,059,719.3	1,005,292.5	1,172,290.4
i) Land Revenue	90,147.9	115,855.9	103,396.3	136,472.8
ii) Stamps and Registration Fees	773,172.0	931,436.4	889,728.0	1,017,537.0
iii) Urban Immovable Property Tax	11,678.5	12,427.0	12,168.3	18,280.6
3. Taxes on Commodities and Services (i to vii)	6,197,150.6	7,283,223.7	7,109,526.8	8,086,853.5
i) Sales Tax (a to f)	4,539,381.7	5,367,853.8	5,218,532.8	5,943,323.2
a) State Sales Tax/VAT	4,194,153.2	5,013,763.3	4,637,999.9	5,237,462.5
b) Central Sales Tax	312,253.5	339,870.9	332,833.3	367,066.4
d) Surcharge on Sales Tax	149.5	1.2	0.9	0.9
e) Receipts of Turnover Tax	720.5	745.0	739.9	906.5
f) Other Receipts	32,105.0	13,473.4	246,958.9	337,886.8
ii) State Excise	813,821.5	959,565.0	941,601.2	1,092,616.3
iii) Taxes on Vehicles	358,428.4	416,575.6	410,292.0	463,801.3
iv) Taxes on Goods and Passengers	194,448.9	217,182.0	203,657.0	228,683.0
v) Taxes and Duties on Electricity	224,603.5	249,271.7	266,125.3	284,153.5
vi) Entertainment Tax	21,233.3	22,022.2	21,559.3	24,171.9
vii) Other Taxes and Duties	45,233.2	50,753.3	47,759.2	50,104.2
B. Share in Central Taxes (i to ix)	3,182,734.6	3,857,581.6	3,662,160.8	4,855,187.8
i) Corporation Tax	1,072,957.4	1,324,192.2	1,249,443.0	1,639,847.3
ii) Income Tax	706,510.3	865,376.1	842,328.0	1,128,769.5
iii) Estate Duty	—	—	—	-0.7
iv) Other Taxes on Income and Expenditure	1.5	-2.7	1.7	—
v) Taxes on Wealth	2,945.7	3,949.4	3,845.3	2,829.9
vi) Customs	520,540.6	614,936.9	589,187.3	770,158.2
vii) Union Excise Duties	367,644.2	414,391.3	379,347.7	507,491.8
viii) Service Tax	511,696.9	634,228.8	597,496.5	805,512.0
ix) Other Taxes and Duties on Commodities and Services	438.0	509.6	511.4	579.8
II. NON-TAX REVENUE (C+D)	3,384,950.3	6,310,297.5	6,227,397.1	5,941,593.0
C. State's Own Non-Tax Revenue (1 to 6)	1,325,430.2	1,559,187.4	1,609,892.6	1,868,757.8
1. Interest Receipts	272,152.8	233,619.0	243,426.7	190,387.3
2. Dividends and Profits	17,475.4	13,314.5	14,650.5	17,013.1

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	All STATES			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5
3. General Services	194,586.3	301,146.5	340,103.9	426,300.8
<i>of which:</i> State Lotteries	47,170.6	56,790.9	70,645.0	70,294.6
4. Social Services (i to ix)	229,744.2	232,779.5	262,059.7	338,744.4
i) Education, Sports, Art and Culture	139,691.2	120,128.5	149,330.2	176,920.0
ii) Medical and Public Health	22,087.8	24,532.4	24,225.9	26,688.2
iii) Family Welfare	1,598.9	1,164.4	1,286.5	1,412.4
iv) Housing	3,971.4	3,911.1	4,970.8	14,922.7
v) Urban Development	30,880.5	45,817.4	44,196.5	80,263.8
vi) Labour and Employment	11,424.4	10,833.1	12,513.7	12,202.3
vii) Social Security and Welfare	7,122.5	12,253.9	9,167.7	9,241.3
viii) Water Supply and Sanitation	7,164.4	8,878.0	8,472.2	11,147.4
ix) Others	5,803.2	5,260.8	7,896.2	5,946.3
5. Fiscal Services	2.7	1.6	1.4	2.0
6. Economic Services (i to xvii)	611,468.7	778,326.4	749,650.3	896,310.2
i) Crop Husbandry	6,998.7	5,324.9	6,356.2	6,709.9
ii) Animal Husbandry	2,826.1	2,425.0	3,300.9	3,301.8
iii) Fisheries	1,233.7	1,447.9	1,916.0	2,224.6
iv) Forestry and Wildlife	43,159.0	45,082.7	46,532.4	58,094.6
v) Plantations	36.5	50.2	64.5	52.1
vi) Co-operation	4,705.7	4,730.1	5,339.0	5,836.7
vii) Other Agricultural Programmes	1,309.0	1,141.4	2,063.9	2,206.0
viii) Major and Medium Irrigation Projects	43,194.7	42,798.1	42,656.2	47,845.0
ix) Minor Irrigation	9,170.7	11,161.0	11,502.8	9,250.3
x) Power	62,550.0	109,889.5	106,502.3	102,131.3
xi) Petroleum	77,451.2	97,750.7	73,884.0	97,751.1
xii) Village and Small Industries	1,988.4	1,849.8	1,808.6	1,844.9
xiii) Industries@	292,249.8	380,861.5	373,662.6	474,329.9
xiv) Ports and Light Houses	7,974.7	8,831.5	9,750.8	10,390.7
xv) Road Transport	14,183.8	16,782.2	16,202.4	18,221.2
xvi) Tourism	517.6	611.9	489.6	660.9
xvii) Others*	41,919.0	47,587.9	47,618.2	55,459.2
D. Grants from the Centre (1 to 5)	2,059,520.1	4,751,110.1	4,617,504.5	4,072,835.2
1. State Plan Schemes	899,656.0	2,704,401.5	2,644,216.2	2,032,411.3
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—
2. Central Plan Schemes	34,251.1	174,625.2	135,471.2	119,030.2
3. Centrally Sponsored Schemes	450,043.3	886,378.3	887,204.1	878,282.1
4. NEC/ Special Plan Scheme	4,242.0	9,072.7	7,858.7	9,054.6
5. Non-Plan Grants (a to c)	671,327.7	976,632.4	942,754.2	1,034,057.0
a) Statutory Grants	441,865.5	613,543.6	558,085.5	629,114.3
b) Grants for relief on account of Natural Calamities	61,590.3	63,778.0	68,437.5	75,935.3
c) Others	167,871.8	299,310.8	316,231.3	329,007.5

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	279,806.9	364,041.0	321,400.0	385,650.0	43,076.1	53,166.2	51,470.0	56,000.0
I. TAX REVENUE (A+B)	259,186.9	315,710.0	276,700.0	346,610.0	19,045.1	21,000.0	20,300.0	23,400.0
A. State's Own Tax Revenue (1 to 3)	259,186.9	315,710.0	276,700.0	346,610.0	19,045.1	21,000.0	20,300.0	23,400.0
1. Taxes on Income (i+ii)	–	–	–	–	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	–	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	29,690.8	48,000.0	30,000.0	39,000.0	839.3	968.0	998.0	1,167.5
i) Land Revenue	0.1	0.2	618.5	0.2	11.4	8.0	8.0	17.5
ii) Stamps and Registration Fees	29,690.7	47,999.8	29,381.5	38,999.8	827.9	960.0	990.0	1,150.0
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	229,496.1	267,710.0	246,700.0	307,610.0	18,205.8	20,032.0	19,302.0	22,232.5
i) Sales Tax (a to e)	179,257.1	210,000.0	190,000.0	240,000.0	12,567.1	13,800.0	13,200.0	15,100.0
a) State Sales Tax/VAT	161,766.8	188,490.0	169,799.0	216,799.0	12,567.1	13,800.0	13,200.0	15,100.0
b) Central Sales Tax	17,486.7	21,507.5	20,200.0	23,200.0	–	–	–	–
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	3.7	2.5	1.0	1.0	–	–	–	–
ii) State Excise	31,516.3	36,000.0	35,500.0	41,000.0	5,117.2	5,600.0	5,400.0	6,300.0
iii) Taxes on Vehicles	14,092.8	16,000.0	16,000.0	19,000.0	519.5	630.0	700.0	830.0
iv) Taxes on Goods and Passengers	–	–	–	–	–	–	–	–
v) Taxes and Duties on Electricity	–	–	–	–	–	–	–	–
vi) Entertainment Tax	887.2	1,320.0	1,040.0	1,900.0	–	–	–	–
vii) Other Taxes and Duties	3,742.8	4,390.0	4,160.0	5,710.0	2.0	2.0	2.0	2.5
B. Share in Central Taxes (i to ix)	–	–	–	–	–	–	–	–
i) Corporation Tax	–	–	–	–	–	–	–	–
ii) Income Tax	–	–	–	–	–	–	–	–
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	–	–	–	–	–	–	–	–
vi) Customs	–	–	–	–	–	–	–	–
vii) Union Excise Duties	–	–	–	–	–	–	–	–
viii) Service Tax	–	–	–	–	–	–	–	–
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
II. NON-TAX REVENUE (C+D)	20,620.0	48,331.0	44,700.0	39,040.0	24,031.0	32,166.2	31,170.0	32,600.0
C. State's Own Non-Tax Revenue (1 to 6)	6,591.4	11,610.1	9,640.0	11,270.0	11,925.9	13,600.0	15,400.0	14,600.0
1. Interest Receipts	3,793.5	7,783.0	6,040.0	7,400.0	621.3	743.0	1,596.1	849.1
2. Dividends and Profits	119.5	250.0	250.0	250.0	63.1	73.2	78.4	83.7

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Concl.)

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	1,332.0	1,900.9	1,624.3	1,812.5	240.3	137.2	147.0	156.8
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	955.2	1,177.3	1,071.2	1,158.2	198.5	243.9	261.3	278.7
i) Education, Sports, Art and Culture	187.7	250.0	182.0	182.5	9.1	10.0	10.7	11.4
ii) Medical and Public Health	630.5	750.0	730.0	806.0	94.6	109.7	117.5	125.4
iii) Family Welfare	–	0.1	0.2	0.2	–	–	–	–
iv) Housing	74.0	90.0	87.0	95.5	5.5	6.1	6.5	7.0
v) Urban Development	–	0.1	0.1	0.1	0.1	0.1	0.1	0.1
vi) Labour and Employment	62.0	85.0	65.7	67.7	21.8	23.9	25.6	27.3
vii) Social Security and Welfare	0.8	1.8	6.0	6.0	2.3	2.5	2.7	2.9
viii) Water Supply and Sanitation	–	–	–	–	59.7	85.7	91.8	97.9
ix) Others	0.1	0.3	0.2	0.2	5.3	5.9	6.3	6.8
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	391.2	499.0	654.5	649.3	10,802.7	12,402.7	13,317.1	13,231.6
i) Crop Husbandry	2.6	2.2	2.8	2.8	3.8	4.1	4.4	4.7
ii) Animal Husbandry	3.3	4.4	4.2	3.0	1.0	1.1	1.2	1.3
iii) Fisheries	0.5	0.8	0.8	0.8	16.8	3.5	3.8	4.0
iv) Forestry and Wildlife	3.3	3.8	6.0	6.0	1.7	1.9	2.0	2.2
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	7.5	2.0	6.0	6.0	3.2	3.6	3.8	4.1
vii) Other Agricultural Programmes	0.5	0.6	0.5	0.5	0.1	0.1	0.1	0.1
viii) Major and Medium Irrigation Projects	87.4	100.0	250.0	200.0	–	–	–	–
ix) Minor Irrigation	–	0.1	0.1	0.1	1.0	1.2	1.2	1.3
x) Power	184.6	240.1	240.1	260.1	10,551.5	12,200.0	13,100.0	13,000.0
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	1.8	3.0	2.5	3.0	0.9	1.0	1.1	1.2
xiii) Industries@	0.2	1.2	0.5	0.6	94.3	43.8	46.9	50.1
xiv) Ports and Light Houses	–	–	–	–	103.1	109.6	117.4	125.2
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	2.6	3.0	2.2	2.5	6.3	6.9	7.4	7.9
xvii) Others*	97.0	137.8	138.8	163.9	19.0	25.9	27.8	29.6
D. Grants from the Centre (1 to 5)	14,028.6	36,720.9	35,060.0	27,770.0	12,105.1	18,566.2	15,770.0	18,000.0
1. State Plan Schemes	7,178.1	28,445.9	17,500.0	8,182.5	6,636.9	8,182.3	8,120.0	7,440.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	3,581.4	–	9,000.0	8,000.0	333.2	5,253.9	2,520.0	3,500.0
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	3,269.1	8,275.0	8,560.0	11,587.5	5,135.0	5,130.0	5,130.0	7,060.0
a) Statutory Grants	3,250.0	3,250.0	3,250.0	3,250.0	5,130.0	5,130.0	5,130.0	5,560.0
b) Grants for relief on account of Natural Calamities	–	–	–	–	–	–	–	–
c) Others	19.1	5,025.0	5,310.0	8,337.5	5.0	–	–	1,500.0

– : Nil/Negligible/Not available.

@ : Include Non-Ferrous Mining and Metallurgical Industries and Other Industries.

* : Include receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc.

Also see notes to Appendices.

Note: Data pertaining to Jammu and Kashmir for 2013-14 is taken from Finance Accounts of the State published by CAG.

Source: Budget documents of state governments.

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature
ANDHRA PRADESH**

Item	2013-14 (Accounts)												2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	2013-14 (Accounts)		2014-15 (Budget Estimates)		2014-15 (Budget Estimates)		2014-15 (Revised Estimates)		2014-15 (Revised Estimates)		2015-16 (Budget Estimates)		2015-16 (Budget Estimates)		2015-16 (Budget Estimates)						
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL						
1	2	3	4	5	6	7	8	9	10	11	12	13									
TOTAL EXPENDITURE (+II+III)	241,372.9	862,372.0	1,103,744.9	191,653.6	789,764.6	981,418.2	151,646.2	831,440.1	983,086.3	242,010.9	732,236.9	974,247.8									
I. DEVELOPMENTAL EXPENDITURE (A + B)	240,717.6	491,866.5	732,584.1	190,871.6	485,427.4	676,299.0	150,864.2	526,693.9	677,558.1	241,353.9	416,688.2	658,042.1									
A. Social Services (1 to 12)	180,963.0	268,595.9	449,558.9	85,563.2	273,161.7	358,724.8	85,555.8	267,535.5	353,091.3	174,156.9	258,702.7	432,859.7									
1. Education, Sports, Art and Culture	33,253.8	151,543.7	184,797.5	14,141.9	136,610.1	150,752.0	14,145.0	130,619.3	144,764.3	24,525.0	154,438.9	178,964.0									
2. Medical and Public Health	12,213.7	35,860.5	48,074.2	1,524.9	33,375.8	34,900.7	1,524.9	33,121.7	34,646.6	769.5	38,356.0	39,125.5									
3. Family Welfare	9,625.5	67.6	9,693.2	6,618.2	83.2	6,701.5	6,618.2	82.8	6,701.0	14,487.2	25.4	14,512.6									
4. Water Supply and Sanitation	3,712.0	2,810.0	6,522.0	7,722.2	2,347.1	10,069.3	7,711.7	2,009.9	9,721.6	6,563.8	2,279.5	8,843.2									
5. Housing	6,021.6	134.0	6,155.6	2,000.0	984.3	2,984.3	2,000.0	980.4	2,980.4	4,486.5	1,027.8	5,514.3									
6. Urban Development	7,091.1	7,238.4	14,329.5	11,153.2	17,194.6	28,347.9	11,153.2	17,147.9	28,301.1	11,024.0	13,604.7	24,628.7									
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	55,107.8	16,669.2	71,776.9	23,567.8	36,449.4	60,017.2	23,567.8	35,952.5	59,520.3	48,276.2	18,292.0	66,568.1									
8. Labour and Welfare	315.7	1,787.7	2,103.5	736.0	1,948.4	2,684.4	736.0	1,880.5	2,616.5	633.3	1,349.5	1,982.8									
9. Social Security and Welfare	42,290.8	1,806.6	44,097.4	9,503.7	18,586.6	28,090.3	9,503.7	20,267.7	29,771.4	55,681.1	989.5	56,670.5									
10. Nutrition	9,276.3	31,491.2	40,767.5	7,825.2	20,657.6	28,482.8	7,825.2	20,621.7	28,446.9	7,110.5	23,020.0	30,130.5									
11. Relief on account of Natural Calamities	-	17,686.8	17,686.8	-	3,716.0	3,716.0	-	3,698.7	3,698.7	-	4,423.6	4,423.6									
12. Others*	2,054.6	1,500.2	3,554.8	769.8	1,208.7	1,978.5	769.8	1,152.6	1,922.4	600.0	895.9	1,495.9									
B. Economic Services (1 to 9)	59,754.6	223,270.6	283,025.2	105,308.4	212,265.8	317,574.2	65,308.4	259,158.3	324,466.8	67,196.9	157,985.5	225,182.4									
1. Agriculture and Allied Activities (i to xii)	21,025.4	18,345.1	39,370.5	53,886.6	33,991.3	87,877.9	13,886.6	73,806.7	87,693.3	17,580.6	67,846.6	85,365.2									
i) Crop Husbandry	18,768.9	289.0	19,057.9	9,950.7	19,634.3	29,584.9	9,950.7	19,601.6	29,522.2	12,014.7	53,787.3	65,802.1									
ii) Soil and Water Conservation	24.0	289.0	313.0	120.0	348.9	468.9	120.0	341.8	461.7	53.6	263.1	316.7									
iii) Animal Husbandry	626.4	4,801.0	5,427.4	1,460.0	5,273.2	6,733.2	1,460.0	5,211.1	6,671.1	1,290.0	4,897.4	6,187.4									
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-									
v) Fisheries	261.6	394.2	655.9	131.2	469.6	600.7	131.2	469.5	600.6	1,571.9	365.0	1,936.9									
vi) Forestry and Wild Life	861.5	3,121.7	3,983.3	754.2	3,207.5	3,961.7	754.2	2,860.2	3,614.4	732.5	1,968.3	2,700.8									
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-									
viii) Food Storage and Warehousing	95.6	-	95.6	318.7	-	318.7	318.7	-	318.7	641.0	-	641.0									
ix) Agricultural Research and Education	375.0	5,420.4	5,795.4	1,151.8	3,363.3	4,515.2	1,151.8	3,951.1	5,102.9	1,251.8	5,252.3	6,504.1									
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-									
xi) Co-operation	12.3	1,354.5	1,366.9	-	1,568.7	1,568.7	-	1,284.8	1,284.8	25.1	1,126.1	1,151.2									
xii) Other Agricultural Programmes	-	112.6	112.6	40,000.0	125.9	40,125.9	-	86.7	86.7	-	-	125.1									
2. Rural Development	20,989.8	25,783.2	46,773.0	42,783.0	36,894.6	79,677.6	42,783.0	36,502.2	79,285.2	36,019.1	29,029.8	65,048.8									
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-									
4. Irrigation and Flood Control	4,089.7	84,520.7	88,610.4	772.4	51,896.8	52,669.2	772.4	51,047.4	51,819.8	878.0	5,583.2	6,461.3									
of which:																					
i) Major and Medium Irrigation	1,217.5	82,483.7	83,701.2	619.3	50,234.4	50,853.7	619.3	49,405.6	50,024.9	698.7	4,749.4	5,448.1									
ii) Minor Irrigation	2,594.0	950.0	3,544.0	10.0	945.0	955.0	10.0	924.4	934.4	46.8	824.2	871.0									
iii) Flood Control and Drainage	-	1,087.0	1,087.0	-	717.4	717.4	-	717.4	717.4	-	-	9.7									
5. Energy	753.3	73,371.2	74,124.5	111.1	71,140.5	71,251.6	111.1	71,136.2	71,247.3	84.9	42,664.7	42,749.6									
of which: Power	723.3	73,351.2	74,074.5	63.6	71,128.9	71,192.5	63.6	71,124.6	71,188.2	64.9	42,652.0	42,716.9									
6. Industry and Minerals (i to iii)	6,107.0	1,835.7	7,942.7	4,081.3	2,882.9	6,964.2	4,081.3	11,448.7	15,530.0	4,657.2	1,933.1	6,590.3									
i) Village and Small Industries	4,037.8	1,130.6	5,168.4	1,343.0	1,805.7	3,148.7	1,343.0	6,308.4	7,651.4	984.9	1,118.8	2,103.7									
ii) Industries@	2,019.4	705.1	2,724.5	2,489.5	1,077.2	3,566.7	2,489.5	5,140.3	7,629.8	3,632.2	814.3	4,446.5									
iii) Others**	49.7	-	49.7	248.8	-	248.8	248.8	-	248.8	40.1	-	40.1									

State Finances : A Study of Budgets of 2015-16

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature with (Contd.)
ANDHRA PRADESH**

(₹ Million)

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)						
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		
	2	3	4	5	6	7	8	9	10	11	12	13							
1																			
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	2,429.2	16,924.7	19,353.9	50.0	11,975.7	12,025.7	50.0	11,964.1	12,014.1	150.0	8,950.6	9,100.6	2,299.2	14,620.6	16,919.8	-	7,578.6	7,578.6	
8. Science, Technology and Environment i) General Economic Services (i to iv) ii) Secretariat - Economic Services iii) Tourism iv) Civil Supplies v) Others ++	130.0	2,304.1	2,434.1	50.0	1,527.4	1,577.7	50.0	1,519.4	1,569.4	150.0	1,372.0	1,522.0	141.3	29.6	170.9	51.4	22.7	74.3	74.3
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others ++	4,219.0	2,460.4	6,679.4	3,572.6	3,457.7	7,030.3	3,572.6	3,226.8	6,799.4	7,775.6	2,016.6	9,792.2	2,788.9	755.9	3,544.8	1,239.4	4,588.0	5,172.4	5,172.4
	558.9	76.3	635.2	280.6	50.2	330.7	280.6	49.8	330.3	2,245.4	44.3	2,289.7	449.9	789.5	1,239.4	1,337.9	810.5	653.6	1,464.1
	421.2	838.8	1,260.0	714.7	853.8	1,568.5	714.7	843.9	1,558.6	131.7	734.3	866.0							
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	655.3	366,330.1	368,985.4	782.0	303,375.9	304,157.9	782.0	303,784.9	304,566.9	657.0	314,888.7	315,545.7	143.0	10,017.4	10,160.4	17.5	9,416.7	9,434.2	7,434.0
A. Organs of State	172.0	10,611.8	10,783.9	133.7	8,394.4	8,528.0	133.7	8,866.3	9,999.9	120.0	8,627.1	8,747.1	172.0	10,611.8	10,783.9	133.7	9,866.3	9,999.9	8,627.1
B. Fiscal Services (i + ii)	172.0	10,611.8	10,783.9	133.7	8,394.4	8,528.0	133.7	8,866.3	9,999.9	120.0	8,627.1	8,747.1	172.0	10,611.8	10,783.9	133.7	9,866.3	9,999.9	8,627.1
C. Interest Payments and Servicing of Debt (1 + 2)	-	538.7	538.7	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
1. Appropriation for Reduction or Avoidance of Debt	-	7,789.2	7,789.2	-	5,102.3	5,102.3	-	5,102.3	5,102.3	-	5,102.3	5,102.3	-	7,789.2	7,789.2	-	7,789.2	7,789.2	5,102.3
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	-	129,106.4	129,106.4	-	96,762.3	96,762.3	-	96,762.3	96,762.3	-	96,762.3	96,762.3	-	129,106.4	129,106.4	-	129,106.4	129,106.4	111,981.9
D. Administrative Services (i to v)	340.3	73,438.8	73,779.0	630.8	85,371.2	86,002.0	630.8	84,853.7	85,484.5	487.0	63,515.3	64,002.3	97.2	1,618.5	1,715.7	577.6	33,550.3	34,127.9	6,967.2
i) Secretariat - General Services	97.2	1,618.5	1,715.7	577.6	33,604.8	34,182.4	577.6	33,550.3	34,127.9	402.0	6,565.2	6,967.2	3.3	10,620.4	10,623.4	9.8	10,399.1	10,408.9	12,162.2
ii) District Administration	141.6	50,370.3	50,511.8	9.8	32,013.9	32,013.9	9.8	31,541.5	31,541.5	-	36,420.9	36,420.9	141.6	2,651.9	2,651.9	-	2,669.5	2,669.5	2,024.4
iii) Police	-	2,651.9	2,651.9	-	7,367.8	7,411.2	-	6,693.2	6,736.6	85.0	6,342.6	6,427.6	98.2	8,178.0	8,276.2	43.4	6,932.2	7,027.6	8,178.0
iv) Public Works	-	136,823.1	136,823.1	-	97,780.1	97,780.1	-	97,780.1	97,780.1	-	118,277.1	118,277.1	-	-	-	-	-	-	-
v) Others ++	-	4.7	4.7	-	1.1	1.1	-	3.6	3.6	-	0.8	0.8	-	-	-	-	-	-	-
E. Pensions	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
F. Miscellaneous General Services of which: Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	2,175.4	2,175.4	-	961.3	961.3	-	961.3	961.3	-	660.0	660.0	-	2,175.4	2,175.4	-	2,175.4	2,175.4	660.0

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
ARUNACHAL PRADESH

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
													2
TOTAL EXPENDITURE (I+II+III)	17,738.1	39,575.9	57,314.0	33,657.4	38,135.7	71,793.1	40,402.3	44,825.7	85,228.0	37,120.9	55,903.4	93,024.3	
I. DEVELOPMENTAL EXPENDITURE (A + B)	17,282.5	22,230.8	39,513.3	33,162.3	22,650.0	55,812.2	39,607.0	25,010.7	64,617.7	35,671.8	27,643.4	63,315.2	
A. Social Services (1 to 12)	7,997.8	9,703.7	17,701.6	11,867.5	10,144.3	22,011.8	18,349.0	12,436.7	30,785.7	17,893.7	12,474.5	30,368.3	
1. Education, Sports, Art and Culture	2,218.5	5,566.2	7,784.8	4,685.8	5,771.9	10,457.7	9,345.4	6,191.5	15,536.8	8,944.5	6,786.5	15,731.0	
2. Medical and Public Health	570.3	2,418.1	2,988.4	1,483.5	2,127.8	3,611.3	3,074.2	2,693.5	5,767.7	3,416.7	2,814.3	6,231.0	
3. Family Welfare	130.9	-	130.9	-	258.0	258.0	134.2	258.0	392.1	33.5	125.8	159.3	
4. Water Supply and Sanitation	2,076.5	601.1	2,677.6	3,433.7	591.2	4,024.9	3,414.4	611.2	4,025.6	2,614.2	1,262.9	3,877.2	
5. Housing	186.4	60.7	247.1	256.0	10.0	266.0	222.5	11.3	233.8	203.6	14.2	217.8	
6. Urban Development	218.2	77.8	296.0	165.8	134.7	300.5	249.8	109.9	359.8	390.0	418.3	808.3	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-	
8. Labour and Labour Welfare	57.0	91.6	148.6	250.0	78.6	328.6	250.9	94.6	345.5	568.2	107.3	675.5	
9. Social Security and Welfare	1,093.1	172.1	1,265.2	1,360.3	211.8	1,572.2	1,178.8	196.6	1,375.4	1,247.5	198.1	1,445.6	
10. Nutrition	290.4	0.7	291.0	200.0	1.1	201.1	368.6	0.2	368.8	363.4	1.1	364.5	
11. Relief on account of Natural Calamities	1,109.4	501.6	1,610.9	4.5	773.3	777.8	63.3	2,042.9	2,106.2	12.5	510.0	522.5	
12. Others*	47.1	213.8	261.0	28.0	185.9	213.9	46.9	227.0	274.0	99.7	235.9	335.6	
B. Economic Services (1 to 9)	9,284.6	12,527.1	21,811.7	21,294.7	12,505.7	33,800.4	21,258.0	12,574.1	33,882.0	17,778.0	15,168.9	32,946.9	
1. Agriculture and Allied Activities (i to xii)	1,478.6	4,580.4	6,059.0	1,978.3	5,358.9	7,337.2	2,377.1	4,826.6	7,403.7	1,799.6	5,013.2	6,812.8	
i) Crop Husbandry	630.5	759.5	1,390.0	1,294.1	744.6	2,038.7	1,362.4	844.8	2,207.1	731.0	948.9	1,680.0	
ii) Soil and Water Conservation	84.9	335.1	420.1	77.6	357.4	435.0	99.1	395.7	494.8	19.4	425.6	445.0	
iii) Animal Husbandry	287.1	587.1	874.1	300.3	485.1	785.4	256.9	628.4	885.4	436.3	645.0	1,081.3	
iv) Dairy Development	14.9	8.4	23.3	24.9	9.1	33.9	60.4	8.5	68.9	11.2	9.1	20.3	
v) Fisheries	168.7	115.3	284.0	42.9	103.2	146.1	146.4	119.0	265.4	29.1	113.1	142.2	
vi) Forestry and Wild Life	146.7	1,464.8	1,611.5	209.1	3,257.6	3,466.7	379.9	2,239.0	2,618.8	426.9	2,574.2	3,001.1	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	10.5	1,210.1	1,220.6	3.7	306.6	310.4	52.6	477.5	530.0	127.4	183.9	311.3	
ix) Agricultural Research and Education	97.8	14.4	112.3	8.0	16.7	24.7	148.2	16.8	165.0	-	17.9	17.9	
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	
xi) Co-operation	17.5	79.1	96.6	7.8	73.6	81.5	61.3	91.4	152.7	8.4	89.4	97.8	
xii) Other Agricultural Programmes	20.0	6.5	26.5	10.0	4.9	14.9	10.0	5.6	15.6	10.0	6.0	16.0	
2. Rural Development	535.0	719.5	1,254.5	4,475.7	1,032.9	5,508.6	1,703.4	689.4	2,392.9	2,551.2	2,151.1	4,702.3	
3. Special Area Programmes	708.2	0.7	708.9	1,243.0	0.6	1,243.6	2,031.8	0.7	2,032.5	851.0	3.5	854.4	
4. Irrigation and Flood Control	1,184.5	494.0	1,678.5	1,138.1	409.2	1,547.4	1,830.6	431.0	2,261.6	276.2	716.3	992.5	
of which:													
i) Major and Medium Irrigation	4.8	-	4.8	-	-	-	-	-	-	-	-	-	
ii) Minor Irrigation	927.8	494.0	1,421.8	1,138.1	409.2	1,547.4	1,717.8	431.0	2,148.8	276.2	716.3	992.5	
iii) Flood Control and Drainage	195.0	-	195.0	-	-	-	-	-	-	-	-	-	
5. Energy	1,846.9	2,231.4	4,078.2	1,910.1	1,748.6	3,658.6	2,093.9	2,393.0	4,486.8	1,579.6	2,981.9	4,561.5	
of which: Power	1,774.1	2,231.4	4,005.4	1,836.2	1,748.6	3,584.8	2,020.0	2,393.0	4,413.0	1,258.6	2,981.9	4,240.5	
6. Industry and Minerals (i to iii)	230.5	359.3	589.9	161.8	365.5	527.3	305.9	407.4	713.3	459.8	425.5	885.3	
i) Village and Small Industries	127.7	294.9	422.6	103.8	309.9	413.7	145.3	337.5	482.8	136.6	348.1	484.7	
ii) Industries@	33.0	58.5	91.6	35.4	51.8	87.2	46.9	65.1	112.0	120.9	70.6	191.5	
iii) Others**	69.8	6.0	75.8	22.6	3.7	26.4	113.7	4.8	118.5	202.4	6.9	209.2	

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with (Contd.)
ARUNACHAL PRADESH

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1													
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	1,888.2 1,837.1 51.1	3,768.0 2,901.8 866.2	5,656.2 4,738.9 917.3	12,361.0 11,495.1 865.9	9,146.3 9,100.8 45.5	3,214.7 2,394.3 820.3	12,361.0 11,495.1 865.9	9,158.6 9,059.0 99.5	3,335.1 2,413.8 921.3	12,493.7 11,472.8 1,020.8	4,580.6 4,373.7 206.9	3,418.1 2,241.9 1,176.2	7,998.7 6,615.6 1,383.1
8. Science, Technology and Environment	121.5	1.3	122.8	134.3	133.3	1.0	134.3	239.1	1.2	240.3	124.0	14.8	138.8
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	1,291.3 1,010.7 159.6 34.1 86.9	372.4 8.2 33.9 183.6 146.7	1,663.6 1,018.9 193.4 217.7 233.6	1,482.4 985.7 124.8 166.9 205.0	1,108.0 976.4 83.3 10.0 38.4	374.4 9.4 41.5 156.9 166.6	1,482.4 985.7 124.8 166.9 205.0	1,317.7 996.7 138.2 98.7 84.1	489.7 9.0 103.3 207.8 169.6	1,807.3 1,005.7 241.5 306.5 253.6	5,556.0 5,381.6 144.7 12.7 17.1	444.6 27.8 42.3 188.1 186.4	6,000.6 5,409.4 187.0 200.8 203.4
II. NON-DEVELOPMENTAL EXPENDITURE													
A. Organs of State	455.6	17,345.0	17,800.6	15,980.9	495.1	15,485.8	15,980.9	795.3	19,815.0	20,610.3	1,449.2	28,259.9	29,709.1
B. Fiscal Services (i + ii)	43.3	834.4	834.4	989.5	5.0	984.5	989.5	-	1,515.7	1,515.7	-	626.9	626.9
i) Collection of Taxes and Duties	40.1	220.5	263.8	235.7	39.1	196.6	235.7	82.9	249.1	332.0	323.9	243.6	567.6
ii) Other Fiscal Services	3.2	214.3	254.3	225.9	35.7	190.2	225.9	79.5	241.6	321.1	323.7	235.3	559.0
C. Interest Payments and Servicing of Debt													
(1 + 2)													
1. Appropriation for Reduction or Avoidance of Debt	-	3,325.1	3,325.1	3,898.2	-	3,898.2	3,898.2	-	3,828.3	3,828.3	-	6,543.5	6,543.5
2. Interest Payments (i to iv)	-	200.0	200.0	240.0	-	240.0	240.0	-	200.0	200.0	-	2,000.0	2,000.0
i) Interest on Loans from the Centre	-	3,125.1	3,125.1	3,658.2	-	3,658.2	3,658.2	-	3,628.3	3,628.3	-	4,543.5	4,543.5
ii) Interest on Internal Debt	-	-	-	-	-	-	-	-	-	-	-	-	-
of which:	-	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	-	-	-	-	-	-	-	-	-	-	-	-
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others	-	3,125.1	3,125.1	3,658.2	-	3,658.2	3,658.2	-	3,628.3	3,628.3	-	4,543.5	4,543.5
D. Administrative Services (i to v)	412.4	8,976.9	9,389.3	7,349.7	451.1	6,898.7	7,349.7	712.5	10,218.8	10,931.3	1,125.2	13,445.7	14,570.9
i) Secretariat - General Services	18.9	782.3	801.2	591.6	6.2	585.5	591.6	15.1	861.0	876.2	20.4	805.2	825.6
ii) District Administration	4.9	1,791.4	1,796.3	1,471.6	15.0	1,456.5	1,471.6	156.6	1,652.4	1,809.0	99.7	5,768.0	5,867.7
iii) Police	65.2	4,656.5	4,721.6	4,445.5	98.0	4,347.5	4,445.5	251.4	5,784.8	6,036.2	795.0	4,976.6	5,771.6
iv) Public Works	267.0	1,228.2	1,495.2	435.5	309.4	126.1	435.5	219.3	1,389.4	1,608.7	122.8	1,384.6	1,507.4
v) Others ++	56.4	518.5	574.9	405.5	22.4	383.1	405.5	70.0	531.3	601.3	87.3	511.3	598.6
E. Pensions	-	3,984.0	3,984.0	3,500.0	-	3,500.0	3,500.0	-	4,000.0	4,000.0	-	7,391.9	7,391.9
F. Miscellaneous General Services	-	4.1	4.1	7.7	-	7.7	7.7	-	3.0	3.0	-	8.2	8.2
of which:	-	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions													
of which:													
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
ASSAM

Item	2014-15 (Budget Estimates)										2015-16 (Budget Estimates)		
	2013-14 (Accounts)		2014-15 (Revised Estimates)		2014-15 (Budget Estimates)		2014-15 (Revised Estimates)		2015-16 (Budget Estimates)		2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
1	70,099.7	249,618.4	319,718.1	174,479.1	310,441.4	484,920.6	194,482.6	329,809.2	524,291.8	168,858.8	346,769.7	515,628.5	
TOTAL EXPENDITURE (I+II+III)	62,489.6	121,374.2	183,863.9	159,420.0	155,203.7	314,623.7	178,968.7	165,966.0	344,934.7	158,693.4	167,142.4	325,835.8	
I. DEVELOPMENTAL EXPENDITURE (A + B)	42,737.7	90,422.7	133,160.4	95,876.7	113,452.1	209,328.8	112,157.7	120,981.6	233,139.3	98,690.3	124,904.5	223,594.8	
1. Education, Sports, Art and Culture	15,211.2	68,789.5	84,000.7	35,087.5	89,511.1	124,598.7	39,431.5	92,142.5	131,574.0	35,514.8	95,145.6	130,660.4	
2. Medical and Public Health	5,526.2	9,578.8	15,105.0	14,883.6	11,959.9	26,843.5	15,467.8	12,023.6	27,491.4	14,237.2	13,330.5	27,567.7	
3. Family Welfare	1,754.7	100.0	1,854.7	2,266.8	132.6	2,419.4	2,286.8	132.6	2,419.4	1,509.1	155.7	1,664.8	
4. Water Supply and Sanitation	263.2	3,362.1	3,625.3	239.2	3,948.5	4,187.7	239.2	4,451.0	4,690.2	98.5	4,501.0	4,599.5	
5. Housing	56.0	79.5	135.4	14,044.2	86.6	14,130.8	14,044.2	107.9	14,152.2	14,388.7	27.3	14,416.0	
6. Urban Development	2,482.9	183.5	2,666.4	7,416.7	990.1	8,406.8	8,569.4	1,104.7	9,674.2	2,316.3	235.6	2,551.9	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,993.8	512.5	5,506.3	7,642.5	485.6	8,128.1	12,823.2	615.7	13,438.9	12,646.5	549.7	13,196.2	
8. Labour and Welfare	743.0	699.7	1,442.7	996.0	865.7	1,861.8	1,461.1	867.8	2,328.9	1,525.3	881.8	2,407.1	
9. Social Security and Welfare	8,017.9	856.4	8,874.3	9,371.0	1,405.8	10,776.8	11,835.2	1,699.7	13,535.0	12,253.2	1,941.0	14,194.3	
10. Nutrition	3,607.5	739.7	4,347.2	3,745.5	24.9	3,770.4	5,835.5	24.9	5,860.4	4,054.6	25.0	4,079.6	
11. Relief on account of Natural Calamities	10.0	4,984.0	4,994.0	70.0	3,358.5	3,428.5	70.0	7,026.1	7,096.1	70.0	7,210.4	7,280.4	
12. Others*	71.4	536.9	608.3	93.5	682.8	776.3	93.5	785.1	878.6	76.1	900.9	977.0	
B. Economic Services (1 to 9)	19,751.9	30,951.5	50,703.4	63,543.3	41,751.6	105,294.9	66,811.0	44,984.4	111,795.4	60,003.1	42,237.9	102,241.0	
1. Agriculture and Allied Activities (i to xii)	3,889.7	8,070.1	11,959.8	15,823.3	14,022.5	29,845.8	16,915.0	14,461.0	31,374.0	17,694.6	12,974.8	30,669.4	
i) Crop Husbandry	368.5	269.7	638.2	2,108.6	323.9	2,432.5	2,124.6	325.3	2,449.9	1,626.1	380.9	2,007.0	
ii) Soil and Water Conservation	144.0	1,783.7	1,927.7	666.6	2,365.3	3,031.9	668.6	2,365.3	3,033.9	691.2	2,625.2	3,316.4	
iii) Animal Husbandry	21.5	154.5	176.0	186.5	517.8	704.4	259.0	517.8	776.9	228.5	263.6	492.1	
iv) Dairy Development	436.7	266.6	703.2	514.1	360.2	874.3	585.5	360.2	945.7	610.3	368.9	979.3	
v) Fisheries	1,261.4	2,521.7	3,783.1	1,844.2	3,132.0	4,976.2	2,154.9	3,135.0	5,289.9	2,407.4	3,187.4	5,594.8	
vi) Forestry and Wild Life	1.0	-	1.0	-	-	-	-	-	-	-	-	-	
vii) Plantations	15.2	619.4	634.7	469.5	2,988.7	3,458.2	469.5	3,105.2	3,574.7	365.5	1,454.5	1,820.0	
viii) Food Storage and Warehousing	824.4	1,050.5	1,874.9	793.5	1,176.2	1,969.7	793.5	1,476.5	2,270.0	813.5	1,307.8	2,121.3	
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	
xi) Co-operation	88.1	-106.8	-18.7	451.1	648.5	1,099.6	451.1	651.4	1,102.5	263.3	679.7	943.0	
xii) Other Agricultural Programmes	15.2	47.2	62.4	20.0	59.7	79.7	20.0	59.7	79.7	20.0	75.7	95.7	
2. Rural Development	7,105.9	2,208.7	9,314.6	24,479.0	3,546.3	28,025.3	24,878.1	3,708.5	28,586.5	27,560.8	3,188.9	30,749.7	
3. Special Area Programmes	2,678.1	19.0	2,697.1	7,742.4	42.2	7,784.6	7,798.5	42.2	7,840.6	3,955.3	49.0	4,004.2	
4. Irrigation and Flood Control	-	5,878.0	5,878.0	-	8,289.1	8,289.1	-	8,389.1	8,389.1	-	8,348.5	8,348.5	
of which:	-	-	-	-	-	-	-	-	-	-	-	-	
i) Major and Medium Irrigation	-	727.4	727.4	-	1,203.8	1,203.8	-	1,203.8	1,203.8	-	1,218.9	1,218.9	
ii) Minor Irrigation	-	2,936.7	2,936.7	-	4,328.0	4,328.0	-	4,328.0	4,328.0	-	4,179.0	4,179.0	
iii) Flood Control and Drainage	-	2,213.8	2,213.8	-	2,757.3	2,757.3	-	2,857.3	2,857.3	-	2,950.6	2,950.6	
5. Energy	22.3	1,495.9	1,518.2	2.9	27.7	30.6	2.9	1,138.7	1,141.6	3.8	1,139.2	1,147.6	
of which: Power	21.2	1,493.2	1,514.4	-	24.0	24.0	-	1,135.0	1,135.0	-	1,135.0	1,135.0	
6. Industry and Minerals (i to iii)	1,143.4	1,880.1	3,023.5	1,943.7	2,824.9	4,768.6	2,385.3	2,841.6	5,226.9	2,644.6	3,423.9	6,068.5	
i) Village and Small Industries	901.5	1,438.5	2,339.9	1,696.8	2,091.6	3,788.4	2,120.5	2,106.9	4,227.4	2,158.3	2,245.7	4,404.0	
ii) Industries*	241.9	441.6	683.5	246.9	733.3	980.2	264.8	734.7	999.5	486.3	1,178.2	1,664.5	
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
BIHAR

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II+III)	190,962.0	433,810.3	624,772.3	363,389.2	554,265.1	917,654.3	430,892.4	571,656.5	1,002,548.9	321,535.9	590,545.2	912,081.1
I. DEVELOPMENTAL EXPENDITURE (A + B)	189,741.0	214,808.0	404,549.0	360,324.8	275,733.9	636,058.7	427,285.1	282,388.3	709,673.4	319,128.1	290,321.3	609,449.4
A. Social Services (1 to 12)	137,138.9	126,809.6	263,948.5	266,031.8	170,144.1	436,175.9	315,388.3	172,952.2	488,340.5	219,539.2	161,302.0	380,841.2
1. Education, Sports, Art and Culture	54,865.3	88,570.1	143,435.4	114,267.2	125,623.6	239,890.8	125,153.0	125,659.0	250,812.0	99,634.2	112,033.2	211,667.4
2. Medical and Public Health	-199.1	17,726.0	17,526.9	13,080.9	23,071.7	36,152.6	13,543.9	23,392.0	36,935.9	5,631.7	25,003.6	30,635.3
3. Family Welfare	3,122.1	485.3	3,607.4	4,000.0	694.4	4,694.4	4,000.0	694.4	4,694.4	3,400.0	745.5	4,145.5
4. Water Supply and Sanitation	3,496.8	3,459.7	6,956.5	2,550.0	3,812.2	6,362.2	5,300.0	4,152.0	9,452.0	4,148.4	4,383.9	8,532.3
5. Housing	9,031.4	51.6	9,083.0	37,410.0	150.0	37,560.0	37,410.0	150.0	37,560.0	18,187.9	158.7	18,346.6
6. Urban Development	8,911.2	4,718.9	13,630.1	14,388.1	6,677.0	21,065.1	20,138.1	6,662.0	26,820.1	9,935.7	7,434.5	17,370.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	19,629.4	1,106.6	20,736.0	24,286.1	1,972.8	26,258.9	24,469.6	1,972.8	26,442.4	32,121.5	2,207.6	34,329.0
8. Labour and Welfare	270.5	840.8	1,111.3	1,276.4	1,034.9	2,311.3	1,926.4	1,039.6	2,966.0	1,121.8	1,181.9	2,303.7
9. Social Security and Welfare	26,127.3	851.1	26,978.4	40,915.2	1,370.5	42,285.7	57,927.4	1,385.8	59,313.2	33,348.8	1,591.6	34,940.5
10. Nutrition	12,258.5	-	12,258.5	13,242.8	-	13,242.8	24,104.8	-	24,104.8	10,575.1	-	10,575.1
11. Relief on account of Natural Calamities	124.4	7,900.4	8,024.8	490.7	4,245.4	4,736.1	490.7	6,290.6	6,781.3	499.8	4,811.8	5,311.7
12. Others*	-498.9	1,099.1	600.1	124.4	1,491.7	1,616.1	924.4	1,534.2	2,458.6	934.3	1,749.6	2,683.9
B. Economic Services (1 to 9)	52,602.2	87,998.3	140,600.5	94,292.9	105,589.8	199,882.7	111,896.8	109,436.1	221,332.9	99,588.8	129,019.3	228,608.1
1. Agriculture and Allied Activities (i to xii)	24,947.1	6,985.6	31,932.7	31,932.7	8,728.2	40,660.9	44,868.8	8,884.7	53,753.5	30,245.1	9,730.3	39,973.3
i) Crop Husbandry	15,210.8	1,622.0	16,832.8	21,557.1	2,689.6	24,246.7	29,116.0	2,719.6	31,856.6	16,716.4	2,953.4	19,669.9
ii) Soil and Water Conservation	13.8	47.9	61.7	370.8	58.8	429.6	1,191.3	58.8	1,250.1	450.0	64.5	514.5
iii) Animal Husbandry	1,029.5	1,704.6	2,734.1	1,342.9	1,972.5	3,315.4	1,566.2	1,990.1	3,556.3	914.4	2,093.0	3,007.3
iv) Dairy Development	418.3	79.4	497.7	970.0	94.1	1,064.1	1,493.9	94.5	1,588.4	1,020.0	98.9	1,118.9
v) Fisheries	-55.1	171.8	116.7	650.0	243.2	893.2	848.0	243.2	1,091.3	817.8	268.0	1,085.8
vi) Forestry and Wild Life	1,359.3	935.6	2,294.9	1,033.7	967.1	2,000.8	2,198.4	970.1	3,168.5	1,145.0	1,111.0	2,256.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	2,668.0	-	2,668.0	279.7	-	279.7	466.1	-	466.1	2,169.9	-	2,169.9
ix) Agricultural Research and Education	2,566.9	1,829.6	4,396.5	3,712.7	1,990.9	5,703.5	5,756.3	1,990.9	7,747.1	4,510.0	2,171.2	6,681.2
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	1,714.1	562.0	2,276.0	1,445.7	660.3	2,106.0	2,198.6	775.8	2,974.4	2,501.6	916.2	3,417.9
xii) Other Agricultural Programmes	31.5	32.8	64.3	31.5	41.7	73.2	33.9	41.7	75.6	-	54.0	54.0
2. Rural Development	16,826.0	23,771.8	40,597.8	42,212.9	32,171.5	74,384.4	43,666.5	32,171.5	75,838.0	37,895.3	39,895.3	77,790.7
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control of which:	1,369.1	9,021.2	10,390.3	1,898.8	12,691.8	14,590.6	2,148.8	12,691.8	14,840.6	1,870.3	13,383.9	15,254.2
i) Major and Medium Irrigation	5.2	3,847.3	3,852.5	-	4,571.7	4,571.7	-	4,571.7	4,571.7	-	5,086.8	5,086.8
ii) Minor Irrigation	495.7	2,898.7	3,394.4	888.8	5,579.6	6,468.4	888.8	5,579.6	6,468.4	1,037.6	5,790.9	6,828.5
iii) Flood Control and Drainage	30.0	2,275.2	2,305.2	10.0	2,540.5	2,550.5	10.0	2,540.5	2,550.5	15.2	2,506.3	2,521.5
5. Energy of which: Power	500.0	31,857.4	32,357.4	100.0	30,614.1	30,714.1	200.0	30,614.1	30,814.1	600.0	42,314.7	42,914.7
6. Industry and Minerals (i to iii)	-	31,820.5	31,820.5	-	30,528.7	30,528.7	-	30,528.7	30,528.7	-	42,224.3	42,224.3
i) Village and Small Industries	5,130.0	672.5	5,802.4	8,701.3	1,059.6	9,760.9	10,477.1	1,060.4	11,537.5	8,890.7	940.9	9,831.6
ii) Industries*	141.7	327.6	469.3	1,577.6	525.0	2,102.7	1,613.2	525.0	2,138.3	1,170.9	425.7	1,596.6
iii) Others**	4,988.3	344.9	5,333.2	7,123.7	534.5	7,658.2	8,863.9	535.3	9,399.2	7,719.8	515.2	8,235.0

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
BIHAR

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	33.5 13.5 20.0	13,775.0 13,737.5 37.5	13,808.5 13,751.0 57.5	63.6 43.6 20.0	17,515.8 17,449.7 66.1	17,579.4 17,493.3 86.1	68.6 48.6 20.0	21,074.4 21,008.3 66.1	21,143.0 21,056.9 86.1	18.3 12.3 6.0	20,418.3 20,355.8 62.5	20,436.6 20,368.1 68.5						
8. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-						
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	3,796.5 15.8 52.0 3,076.2 652.4	1,914.9 602.8 92.7 887.3 332.1	5,711.4 618.5 144.7 3,963.6 984.6	9,922.2 140.0 50.0 6,523.6 3,208.6	2,808.7 766.9 63.6 1,386.1 592.1	12,730.9 906.9 113.6 7,909.7 3,800.7	10,467.0 140.0 100.0 6,716.1 3,510.8	2,999.2 820.0 108.2 1,418.7 592.3	13,406.2 960.0 208.2 8,134.8 4,103.1	20,069.2 170.0 80.0 18,469.7 1,349.4	2,535.7 856.3 160.0 806.2 513.2	22,404.9 1,026.3 240.0 19,276.0 1,862.6						
II. NON-DEVELOPMENTAL EXPENDITURE																		
(General Services) (A to F)																		
A. Organs of State	1,221.0	219,963.7	220,184.7	3,064.4	278,490.0	281,554.4	3,607.4	289,226.9	292,834.3	2,407.8	300,178.6	302,586.3						
B. Fiscal Services (i + ii)	40.4	7,642.3	7,682.7	126.8	12,492.1	12,618.9	126.8	12,905.6	13,032.4	70.0	13,258.6	13,328.6						
i) Collection of Taxes and Duties	503.8	6,248.8	6,752.6	984.8	8,830.9	9,815.7	814.8	9,045.5	9,860.3	695.7	9,328.9	10,024.7						
ii) Other Fiscal Services	503.8	6,213.0	6,716.8	984.8	8,795.9	9,780.7	814.8	9,010.5	9,825.3	695.7	9,104.7	9,800.4						
C. Interest Payments and Servicing of Debt	-	35.8	35.8	-	35.0	35.0	-	35.0	35.0	-	224.3	224.3						
(1 + 2)	-	59,953.2	58,953.2	-	70,114.7	70,114.7	-	75,607.7	75,607.7	-	77,126.3	77,126.3						
1. Appropriation for Reduction or Avoidance of Debt	-	4,362.7	4,362.7	-	4,300.1	4,300.1	-	9,752.6	9,752.6	-	4,918.6	4,918.6						
2. Interest Payments (i to iv)	-	54,590.4	54,590.4	-	65,814.6	65,814.6	-	65,855.1	65,855.1	-	72,207.7	72,207.7						
i) Interest on Loans from the Centre	-	4,343.1	4,343.1	-	3,672.3	3,672.3	-	4,038.3	4,038.3	-	3,879.5	3,879.5						
ii) Interest on Internal Debt	-	42,257.2	42,257.2	-	52,036.4	52,036.4	-	51,709.9	51,709.9	-	58,469.4	58,469.4						
of which:																		
(a) Interest on Market Loans	-	20,810.1	20,810.1	-	29,096.0	29,096.0	-	28,551.8	28,551.8	-	34,239.7	34,239.7						
(b) Interest on NSSF	-	19,485.8	19,485.8	-	18,887.3	18,887.3	-	19,064.4	19,064.4	-	19,708.2	19,708.2						
iii) Interest on Small Savings, Provident Funds, etc.	-	7,900.0	7,900.0	-	10,032.5	10,032.5	-	10,032.5	10,032.5	-	9,784.0	9,784.0						
iv) Others	-	90.2	90.2	-	73.4	73.4	-	74.4	74.4	-	74.8	74.8						
D. Administrative Services (i to v)	676.8	51,302.2	51,979.0	1,952.8	70,389.0	72,341.8	2,665.7	75,003.7	77,669.5	1,642.1	70,668.1	72,310.1						
i) Secretariat - General Services	185.0	1,148.9	1,333.9	61.8	1,666.5	1,728.3	600.0	1,752.4	2,352.4	402.1	1,869.8	2,271.9						
ii) District Administration	189.4	3,335.9	3,525.3	375.0	4,850.9	5,202.3	375.0	4,850.9	5,225.9	120.0	5,164.8	5,284.8						
iii) Police	195.0	37,851.7	38,046.6	300.0	50,734.5	51,034.5	300.0	54,286.5	54,586.5	300.0	50,601.3	50,901.3						
iv) Public Works	30.7	3,828.0	3,858.7	26.0	4,792.5	4,818.5	104.6	4,828.4	4,933.0	30.0	5,454.7	5,484.7						
v) Others ++	76.8	5,137.7	5,214.4	1,190.0	8,368.2	9,558.2	1,286.2	9,285.5	10,571.7	790.0	7,577.4	8,367.4						
E. Pensions	-	94,817.3	94,817.3	-	116,663.3	116,663.3	-	116,664.5	116,664.5	-	129,796.7	129,796.7						
F. Miscellaneous General Services	-	-	-	-	-	-	-	-	-	-	-	-						
of which:																		
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-						
III. Grants-in-Aid and Contributions	-	38.5	38.5	-	41.2	41.2	-	41.2	41.2	-	45.3	45.3						
of which:																		
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	38.5	38.5	-	41.2	41.2	-	41.2	41.2	-	45.3	45.3						

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
CHHATTISGARH

Item	2014-15 (Budget Estimates)											2015-16 (Budget Estimates)			
	2013-14 (Accounts)		2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)						
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1															
TOTAL EXPENDITURE (I+II+III)	136,138.2	192,457.6	328,595.7	268,256.8	193,651.0	461,907.8	269,459.6	197,194.7	466,654.3	282,301.7	254,996.5	537,298.1	282,301.7	254,996.5	537,298.1
I. DEVELOPMENTAL EXPENDITURE (A + B)	135,359.3	105,021.1	240,380.3	267,461.2	99,243.0	366,704.2	268,576.0	100,362.3	368,938.3	281,101.5	139,311.9	420,413.4	281,101.5	139,311.9	420,413.4
A. Social Services (1 to 12)	95,928.0	46,893.1	142,821.0	134,025.2	53,490.6	187,515.7	134,133.9	54,498.1	188,572.1	151,209.6	61,646.6	212,856.2	151,209.6	61,646.6	212,856.2
1. Education, Sports, Art and Culture	41,655.6	26,798.9	68,454.6	73,320.7	34,389.4	107,710.2	75,154.2	34,697.0	109,851.2	81,112.5	39,097.8	120,210.3	81,112.5	39,097.8	120,210.3
2. Medical and Public Health	7,757.5	4,994.0	12,751.5	18,268.1	6,085.7	24,353.8	18,210.3	6,132.7	24,343.0	20,234.5	7,013.1	27,247.6	20,234.5	7,013.1	27,247.6
3. Family Welfare	1,534.2	-	1,534.2	1,987.1	1.5	1,988.6	1,987.1	1.5	1,988.6	2,082.7	1.5	2,084.2	2,082.7	1.5	2,084.2
4. Water Supply and Sanitation	2,511.3	1,460.3	3,971.6	5,491.1	1,751.2	7,242.3	5,299.0	1,803.9	7,102.9	7,248.0	2,037.4	9,285.4	7,248.0	2,037.4	9,285.4
5. Housing	1,831.7	346.8	2,178.5	4,753.6	829.4	5,583.1	5,329.6	863.5	6,193.1	5,858.5	929.5	6,788.0	5,858.5	929.5	6,788.0
6. Urban Development	6,873.9	1,323.0	8,197.0	8,942.0	1,647.4	10,589.4	6,407.5	2,535.7	8,943.2	7,435.0	1,961.7	9,396.7	7,435.0	1,961.7	9,396.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,706.7	3,441.6	7,148.3	1,958.9	474.9	2,433.7	2,140.0	447.4	2,587.4	1,833.8	598.2	2,432.0	1,833.8	598.2	2,432.0
8. Labour and Labour Welfare	774.7	633.1	1,407.8	1,344.7	942.8	2,287.4	1,967.8	871.0	2,838.7	4,398.0	973.9	5,371.9	4,398.0	973.9	5,371.9
9. Social Security and Welfare	25,752.4	3,135.5	28,887.9	12,085.3	4,405.6	16,490.8	11,464.1	4,096.4	15,560.5	13,948.4	5,439.4	19,387.8	13,948.4	5,439.4	19,387.8
10. Nutrition	4,826.4	-	4,826.4	5,793.8	-	5,793.8	6,087.9	-	6,087.9	6,958.2	-	6,958.2	6,958.2	-	6,958.2
11. Relief on account of Natural Calamities	-1,359.5	3,981.1	2,621.5	-	2,139.3	2,139.3	2,139.3	2,139.3	2,139.3	2,139.3	2,139.3	2,708.0	2,139.3	2,139.3	2,708.0
12. Others*	63.0	778.7	841.8	80.0	823.4	903.4	86.5	851.7	988.2	100.0	886.2	986.2	100.0	886.2	986.2
B. Economic Services (1 to 9)	39,431.3	58,128.0	97,559.3	133,436.1	45,752.4	179,188.5	134,442.0	45,994.2	180,366.2	129,891.8	77,665.3	207,557.2	129,891.8	77,665.3	207,557.2
1. Agriculture and Allied Activities (i to xii)	17,634.3	33,887.2	51,521.6	83,032.3	17,746.0	100,778.3	76,247.7	17,511.7	93,759.4	69,370.7	45,521.0	114,891.7	69,370.7	45,521.0	114,891.7
i) Crop Husbandry	4,559.2	2,635.3	7,194.5	35,840.3	2,919.3	38,759.6	35,554.2	2,921.0	38,475.2	11,379.5	3,256.3	14,635.8	11,379.5	3,256.3	14,635.8
ii) Soil and Water Conservation	34.1	215.1	249.1	29.5	312.1	341.6	29.5	312.1	341.6	31.4	328.0	359.4	31.4	328.0	359.4
iii) Animal Husbandry	646.9	1,824.8	2,471.6	1,287.8	2,336.0	3,623.8	1,362.3	2,469.3	3,831.6	1,256.5	2,639.9	3,896.4	1,256.5	2,639.9	3,896.4
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	319.7	226.9	546.6	432.6	278.5	711.1	487.1	260.7	747.8	466.5	293.0	759.5	466.5	293.0	759.5
vi) Forestry and Wild Life	4,487.6	5,346.9	9,834.5	4,659.4	6,329.0	10,988.4	5,075.2	6,107.2	11,182.4	5,343.7	6,806.9	12,150.6	5,343.7	6,806.9	12,150.6
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	5,604.3	22,756.7	28,361.0	39,007.3	4,308.2	43,315.4	31,916.0	4,301.3	36,217.2	48,884.0	30,881.7	79,765.8	48,884.0	30,881.7	79,765.8
ix) Agricultural Research and Education	273.9	565.6	839.5	270.0	760.8	1,030.8	270.0	760.2	1,030.2	370.0	882.0	1,252.0	370.0	882.0	1,252.0
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	1,569.8	316.0	1,885.8	1,255.5	502.1	1,757.5	1,303.4	380.0	1,683.4	1,339.1	433.1	1,772.2	1,339.1	433.1	1,772.2
xii) Other Agricultural Programmes	138.8	-	138.8	250.0	-	250.0	250.0	-	250.0	300.0	-	300.0	300.0	-	300.0
2. Rural Development	11,699.4	9,200.6	20,900.0	39,876.5	11,378.2	51,254.6	42,357.2	11,395.5	53,752.7	32,406.2	12,408.1	44,814.3	32,406.2	12,408.1	44,814.3
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	1,954.5	2,208.8	4,163.3	573.0	2,817.0	3,390.0	570.1	2,767.0	3,397.1	550.8	3,144.4	3,695.2	550.8	3,144.4	3,695.2
of which:															
i) Major and Medium Irrigation	1,378.1	1,992.8	3,371.0	-	2,448.0	2,448.0	-	2,378.6	2,378.6	-	2,691.0	2,691.0	-	2,691.0	2,691.0
ii) Minor Irrigation	524.9	216.0	740.9	508.5	345.0	853.5	508.5	388.4	896.9	508.5	429.4	937.9	508.5	429.4	937.9
iii) Flood Control and Drainage	-	-	-	24.0	24.0	24.0	-	-	-	-	24.0	24.0	-	24.0	24.0
5. Energy	4,954.6	-	4,954.6	5,153.6	-	5,153.6	9,793.6	-	9,793.6	21,266.4	-	21,266.4	21,266.4	-	21,266.4
of which: Power	4,850.0	-	4,850.0	4,710.0	-	4,710.0	9,350.0	-	9,350.0	20,690.0	-	20,690.0	20,690.0	-	20,690.0
6. Industry and Minerals (i to iii)	2,207.4	2,467.3	4,674.7	2,903.3	3,942.1	6,845.3	3,214.2	3,549.6	6,763.8	4,553.1	3,509.1	8,062.2	4,553.1	3,509.1	8,062.2
i) Village and Small Industries	753.1	604.9	1,358.0	902.7	756.6	1,659.4	897.7	725.1	1,622.8	1,024.5	830.5	1,855.0	1,024.5	830.5	1,855.0
ii) Industries@	1,454.3	1,859.4	3,313.6	2,000.5	3,132.4	5,133.0	2,316.5	2,772.5	5,089.0	3,528.5	2,626.6	6,155.2	3,528.5	2,626.6	6,155.2
iii) Others**	-	3.0	3.0	-	53.0	53.0	-	52.0	52.0	-	52.0	52.0	-	52.0	52.0

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
CHHATTISGARH

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	470.1	9,879.9	10,349.9	1,133.2	9,376.3	10,509.5	1,460.0	10,181.2	11,641.2	869.8	12,621.3	13,491.1						
8. Science, Technology and Environment General Economic Services (i to iv)	10.0	9,879.9	9,889.9	10.0	9,376.0	9,386.0	20.5	10,180.9	10,201.3	22.6	12,620.9	12,643.5						
9. Secretariat - Economic Services i) Secretariat ii) Tourism iii) Civil Supplies iv) Others +	460.1	-	460.1	1,123.2	0.3	1,123.5	1,439.5	0.3	1,439.9	847.3	0.3	847.6						
	91.4	20.0	111.4	108.0	20.0	128.0	108.0	23.3	131.3	127.5	25.0	152.5						
	419.6	464.3	883.9	656.3	472.8	1,129.1	691.2	495.9	1,187.1	747.3	436.5	1,183.8						
	3.2	95.7	98.9	15.4	147.1	162.6	15.4	147.9	163.3	24.4	155.3	179.7						
	400.2	-	400.2	432.5	-	432.5	462.5	-	462.5	593.6	-	593.6						
	16.2	368.5	384.7	208.3	325.7	534.1	213.3	348.0	561.3	129.3	281.2	410.5						
II. NON-DEVELOPMENTAL EXPENDITURE																		
(General Services) (A to F)																		
A. Organs of State	778.9	77,732.6	78,511.5	795.6	84,601.1	85,396.6	883.6	87,046.0	87,929.7	1,200.2	105,006.8	106,206.9						
B. Fiscal Services (i + ii)	77.9	2,856.3	2,934.2	146.0	4,623.1	4,769.1	146.0	4,696.1	4,842.1	81.1	3,701.8	3,782.9						
i) Collection of Taxes and Duties	105.5	6,367.8	6,473.3	362.0	7,562.4	7,924.5	376.0	7,611.4	7,987.4	694.9	8,888.7	9,583.5						
ii) Other Fiscal Services	105.5	6,361.1	6,466.6	362.0	7,550.7	7,912.8	376.0	7,599.6	7,975.7	694.9	8,876.3	9,571.2						
C. Interest Payments and Servicing of Debt	-	6.7	6.7	-	11.7	11.7	-	11.7	11.7	-	12.4	12.4						
(1 + 2)	-	14,505.3	14,505.3	-	19,222.0	19,222.0	-	19,647.8	19,647.8	-	22,813.0	22,813.0						
1. Appropriation for Reduction or Avoidance of Debt	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	2,000.0	2,000.0						
2. Interest Payments (i to iv)	-	13,505.3	13,505.3	-	18,222.0	18,222.0	-	18,647.8	18,647.8	-	20,813.0	20,813.0						
i) Interest on Loans from the Centre	-	1,665.5	1,665.5	-	1,778.0	1,778.0	-	1,678.0	1,678.0	-	1,538.1	1,538.1						
ii) Interest on Internal Debt	-	8,498.7	8,498.7	-	12,761.3	12,761.3	-	13,287.1	13,287.1	-	15,592.3	15,592.3						
of which:																		
(a) Interest on Market Loans	-	3,061.4	3,061.4	-	6,292.0	6,292.0	-	6,645.4	6,645.4	-	8,816.1	8,816.1						
(b) Interest on NSSF	-	4,819.8	4,819.8	-	5,404.7	5,404.7	-	5,404.7	5,404.7	-	5,400.0	5,400.0						
iii) Interest on Small Savings, Provident Funds, etc.	-	2,601.9	2,601.9	-	2,810.0	2,810.0	-	2,810.0	2,810.0	-	2,810.0	2,810.0						
iv) Others	-	739.2	739.2	-	872.7	872.7	-	872.7	872.7	-	872.7	872.7						
D. Administrative Services (i to v)	595.5	26,482.8	27,078.3	287.5	28,139.6	28,427.1	361.6	29,796.8	30,158.4	424.2	31,793.4	32,217.6						
i) Secretariat - General Services	0.7	701.3	702.0	2.4	972.3	974.7	2.1	953.3	955.4	2.2	935.6	937.8						
ii) District Administration	-	1,668.1	1,668.1	-	2,040.3	2,040.3	-	2,089.0	2,089.0	-	2,208.2	2,208.2						
iii) Police	340.1	19,327.3	19,667.4	260.3	20,514.1	20,774.4	330.2	22,100.4	22,430.6	395.3	23,498.2	23,893.5						
iv) Public Works	249.4	2,218.4	2,467.9	11.4	1,045.7	1,057.1	11.4	1,117.4	1,128.8	11.5	1,327.2	1,338.7						
v) Others ++	5.2	2,567.7	2,573.0	13.5	3,567.1	3,580.5	17.9	3,536.7	3,554.6	15.3	3,824.2	3,839.5						
E. Pensions	-	27,518.7	27,518.7	-	25,051.6	25,051.6	-	25,291.6	25,291.6	-	37,806.4	37,806.4						
F. Miscellaneous General Services	-	1.7	1.7	-	2.4	2.4	-	2.4	2.4	-	3.4	3.4						
of which:																		
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-						
III. Grants-in-Aid and Contributions	-	9,703.9	9,703.9	-	9,807.0	9,807.0	-	9,786.4	9,786.4	-	10,677.8	10,677.8						
of which:																		
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	9,703.9	9,703.9	-	9,807.0	9,807.0	-	9,786.4	9,786.4	-	10,677.8	10,677.8						

(₹ Million)

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
GOA

Item	(₹ Million)											
	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	17,224.4	50,808.4	68,032.8	25,428.0	55,566.7	80,994.7	24,262.1	55,277.5	79,539.6	30,557.3	64,732.8	95,290.2
I. DEVELOPMENTAL EXPENDITURE (A + B)	16,933.7	30,339.6	47,273.3	24,985.1	33,126.5	58,111.6	23,830.3	33,019.5	56,849.8	29,914.7	38,783.1	68,697.8
A. Social Services (1 to 12)	11,608.7	14,732.8	26,341.6	15,416.9	16,000.4	31,417.4	14,495.3	15,990.8	30,486.1	16,427.8	18,819.8	37,247.6
1. Education, Sports, Art and Culture	3,659.8	8,546.8	12,206.7	3,966.3	8,973.2	12,939.5	3,588.8	8,967.9	12,326.7	4,830.7	10,993.7	15,824.3
2. Medical and Public Health	1,431.8	2,913.1	4,344.9	1,802.9	3,235.3	5,038.2	1,788.7	3,231.6	5,020.3	2,335.4	3,995.9	6,331.4
3. Family Welfare	106.1	—	106.1	120.0	—	120.0	120.0	—	120.0	150.0	—	150.0
4. Water Supply and Sanitation	237.8	2,209.6	2,447.4	298.2	2,346.6	2,644.8	298.2	2,346.6	2,644.8	338.0	2,581.6	2,919.5
5. Housing	—	116.5	116.5	—	130.0	130.0	—	130.0	130.0	—	143.0	143.0
6. Urban Development	490.8	115.0	605.7	2,076.7	166.5	2,243.2	1,826.7	166.5	1,993.2	2,191.9	160.9	2,352.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	610.9	6.3	617.1	1,269.1	7.0	1,276.1	1,269.1	7.0	1,276.1	1,281.0	7.0	1,288.0
8. Labour and Welfare	165.3	231.4	396.7	287.9	298.4	586.3	287.9	298.4	586.3	323.8	348.0	671.8
9. Social Security and Welfare	4,726.6	448.0	5,174.6	5,036.8	641.8	5,678.6	4,986.8	641.2	5,628.1	6,340.9	466.3	6,807.1
10. Nutrition	46.5	48.6	95.2	111.4	69.0	180.4	111.4	69.0	180.4	160.4	—	160.4
11. Relief on account of Natural Calamities	—	43.2	43.2	200.0	59.0	259.0	200.0	59.0	259.0	200.0	41.3	241.3
12. Others*	133.1	54.3	187.4	247.6	73.6	321.2	247.6	73.6	321.2	275.7	82.3	358.0
B. Economic Services (1 to 9)	5,325.0	15,606.8	20,931.8	9,568.2	17,126.0	26,694.2	9,335.0	17,028.7	26,363.7	11,486.9	19,963.3	31,450.2
1. Agriculture and Allied Activities (i to xii)	1,888.2	699.0	2,587.3	2,985.0	803.7	3,788.7	2,756.3	769.1	3,525.4	3,257.7	922.7	4,180.5
i) Crop Husbandry	935.3	168.7	1,104.1	1,271.7	201.4	1,473.1	1,271.7	201.4	1,473.1	1,453.7	211.3	1,665.0
ii) Soil and Water Conservation	9.0	11.9	20.9	12.8	15.2	28.0	12.8	15.2	28.0	14.1	16.8	30.9
iii) Animal Husbandry	70.2	160.1	230.4	225.7	173.8	399.5	144.6	173.8	318.4	256.1	225.5	481.6
iv) Dairy Development	274.0	2.5	276.4	647.4	3.0	650.4	532.6	3.0	535.6	691.3	5.0	696.3
v) Fisheries	309.9	52.8	362.7	392.9	63.1	456.0	392.9	63.1	456.0	419.4	71.1	490.5
vi) Forestry and Wild Life	237.0	203.3	440.3	272.5	203.5	476.0	272.5	203.5	476.0	269.8	231.4	501.1
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	0.9	21.0	22.0	30.4	36.0	66.5	30.4	20.3	50.7	30.4	40.0	70.5
ix) Agricultural Research and Education	5.9	13.9	19.8	24.3	15.6	39.9	24.3	15.6	39.9	14.3	18.9	33.2
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	46.1	54.4	100.5	107.3	75.9	183.1	74.5	62.5	137.0	108.6	85.5	194.0
xii) Other Agricultural Programmes	—	10.4	10.4	16.2	16.2	16.2	—	10.6	10.6	0.2	17.2	17.4
2. Rural Development	554.1	389.3	943.4	763.2	592.6	1,355.8	763.2	592.6	1,355.8	1,066.2	647.9	1,714.1
3. Special Area Programmes	55.8	—	55.8	107.6	—	107.6	107.6	—	107.6	120.0	—	120.0
4. Irrigation and Flood Control	253.4	659.6	913.0	346.1	711.3	1,057.5	346.1	711.3	1,057.5	764.1	887.4	1,651.5
of which:												
i) Major and Medium Irrigation	99.3	249.2	348.5	115.2	324.4	439.5	115.2	324.4	439.5	491.5	408.1	899.6
ii) Minor Irrigation	37.5	308.7	346.2	58.7	306.1	364.8	58.7	306.1	364.8	87.4	376.1	463.5
iii) Flood Control and Drainage	52.5	93.9	146.4	87.0	71.0	158.0	87.0	71.0	158.0	85.0	92.0	177.0
5. Energy	332.4	11,447.9	11,780.3	394.7	12,233.2	12,627.9	394.7	12,233.2	12,627.9	446.7	14,182.0	14,628.7
of which: Power	331.9	11,447.9	11,779.8	375.7	12,233.2	12,608.9	375.7	12,233.2	12,608.9	427.7	14,181.9	14,609.6
6. Industry and Minerals (i to iii)	1,380.4	83.0	1,463.4	3,043.9	133.2	3,177.1	3,039.4	106.6	3,146.0	2,782.2	204.6	2,986.9
i) Village and Small Industries	201.6	58.5	260.1	849.6	75.2	924.8	849.6	75.2	924.8	854.0	123.1	977.2
ii) Industries@	1,158.6	24.5	1,183.1	2,193.3	58.0	2,197.3	2,134.8	31.4	2,166.2	1,873.2	81.5	1,954.7
iii) Others**	20.2	—	20.2	55.0	—	55.0	55.0	—	55.0	55.0	—	55.0

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
GOA

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	382.5 -	2,116.4 1,381.5	2,499.0 1,381.5	874.9 1.0	2,365.6 1,586.6	3,240.5 1,587.6	874.9 1.0	2,365.6 1,586.6	3,240.5 1,587.6	960.3 1.1	2,768.7 1,572.6	3,728.9 1,573.7
8. Science, Technology and Environment i) Secretariat - Economic Services	41.8 436.3	-0.4 211.9	41.4 648.2	90.3 962.4	- 286.5	90.3 1,248.9	90.3 962.4	- 250.3	90.3 1,212.7	145.1 1,944.4	- 350.0	145.1 2,294.4
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	2.0 391.7 0.4 42.3	54.6 61.3 37.0 59.0	56.5 453.0 37.4 101.3	100.0 567.3 85.6 209.5	66.5 74.6 49.8 95.5	166.5 641.9 135.4 305.0	100.0 567.3 85.6 209.5	66.5 74.6 40.6 68.6	166.5 641.9 126.2 278.1	200.0 1,515.6 120.6 108.2	77.2 111.8 53.8 107.1	277.2 1,627.4 174.4 215.3
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	290.8	20,468.8	20,759.5	442.9	22,440.2	22,883.1	431.8	22,258.0	22,689.8	642.6	25,949.7	26,592.4
A. Organs of State	20.4	701.4	721.7	30.9	1,001.8	1,032.7	30.9	992.3	1,023.2	40.7	1,004.8	1,045.5
B. Fiscal Services (i + ii)	35.6	420.0	455.5	67.4	572.8	640.2	56.3	502.4	558.8	84.1	640.8	725.0
i) Collection of Taxes and Duties	35.6	420.0	455.5	67.4	571.6	639.0	56.3	501.2	557.5	84.1	639.6	723.7
ii) Other Fiscal Services	-	-	-	-	1.3	1.3	-	1.3	1.3	-	1.3	1.3
C. Interest Payments and Servicing of Debt (1 + 2)	-	9,206.7	9,206.7	-	10,015.6	10,015.6	-	10,015.6	10,015.6	-	11,062.0	11,062.0
1. Appropriation for Reduction or Avoidance of Debt	-	300.0	300.0	-	300.0	300.0	-	300.0	300.0	-	300.0	300.0
2. Interest Payments (i to iv)	-	8,906.7	8,906.7	-	9,715.6	9,715.6	-	9,715.6	9,715.6	-	10,762.0	10,762.0
i) Interest on Loans from the Centre	-	228.0	228.0	-	303.3	303.3	-	303.3	303.3	-	303.3	303.3
ii) Interest on Internal Debt of which:	-	6,563.6	6,563.6	-	7,501.4	7,501.4	-	7,501.4	7,501.4	-	8,228.3	8,228.3
(a) Interest on Market Loans	-	3,252.6	3,252.6	-	3,978.6	3,978.6	-	3,978.6	3,978.6	-	4,705.4	4,705.4
(b) Interest on NSSF	-	2,920.0	2,920.0	-	2,994.0	2,994.0	-	2,994.0	2,994.0	-	2,994.0	2,994.0
iii) Interest on Small Savings, Provident Funds, etc.	-	1,402.2	1,402.2	-	1,236.0	1,236.0	-	1,236.0	1,236.0	-	1,536.6	1,536.6
iv) Others	-	712.9	712.9	-	674.9	674.9	-	674.9	674.9	-	693.8	693.8
D. Administrative Services (i to v)	166.4	4,406.0	4,572.4	298.5	5,279.3	5,577.8	298.5	5,192.5	5,490.9	327.7	6,359.8	6,687.5
i) Secretariat - General Services	29.4	299.8	329.2	31.0	336.2	367.2	31.0	336.2	367.2	31.0	415.5	446.5
ii) District Administration	-	323.2	323.2	-	359.8	359.8	-	359.8	359.8	-	418.1	418.1
iii) Police	-	2,403.1	2,403.1	2.0	2,809.3	2,811.3	2.0	2,809.3	2,811.3	4.0	3,572.0	3,576.0
iv) Public Works	25.7	759.0	784.7	33.6	906.2	939.7	33.6	906.2	939.7	38.8	977.2	1,015.9
v) Others ++	111.3	620.9	732.2	231.9	867.8	1,099.8	231.9	781.0	1,012.9	254.0	977.1	1,231.0
E. Pensions	-	5,650.0	5,650.0	-	5,361.0	5,361.0	-	5,361.0	5,361.0	-	6,593.7	6,593.7
F. Miscellaneous General Services of which:	66.4	84.8	153.3	46.1	209.6	255.7	46.1	194.1	240.2	190.1	288.5	478.6
Payment on account of State Lotteries	-	4.1	4.1	-	25.5	25.5	-	10.0	10.0	-	25.5	25.5
III. Grants-in-Aid and Contributions of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
GUJARAT

(₹ Million)

Item	2013-14 (Accounts)		2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	199,562.3	553,023.2	752,585.5	345,071.0	617,094.8	962,165.8	310,646.7	615,332.2	925,978.9	363,553.9	656,312.9	1,019,866.8	343,484.2	311,905.6	655,389.8
TOTAL EXPENDITURE (I+II+III)	190,397.7	290,727.4	481,125.0	327,486.7	294,941.7	622,428.4	295,917.8	315,814.1	611,731.8	343,484.2	311,905.6	655,389.8	220,436.2	208,711.1	429,147.3
I. DEVELOPMENTAL EXPENDITURE (A + B)	122,048.1	127,825.3	249,873.4	127,825.3	144,869.6	272,694.9	127,825.3	144,869.6	272,694.9	127,825.3	144,869.6	272,694.9	127,825.3	144,869.6	272,694.9
A. Social Services (1 to 12)	14,405.8	3,160.8	17,566.6	14,405.8	3,160.8	17,566.6	14,405.8	3,160.8	17,566.6	14,405.8	3,160.8	17,566.6	14,405.8	3,160.8	17,566.6
1. Education, Sports, Art and Culture	17,244.3	127,825.3	144,869.6	38,468.2	27,792.5	66,260.7	27,792.5	140,445.8	168,238.3	36,148.8	147,201.8	183,348.6	36,148.8	147,201.8	183,348.6
2. Medical and Public Health	14,405.8	14,386.5	28,792.3	26,871.1	15,451.5	42,322.7	25,963.5	16,788.0	42,751.5	31,371.6	16,125.0	47,496.6	31,371.6	16,125.0	47,496.6
3. Family Welfare	2,604.8	3,160.8	5,765.6	7,997.8	16.9	8,014.8	7,551.7	16.9	7,568.6	8,125.9	16.5	8,142.4	8,125.9	16.5	8,142.4
4. Water Supply and Sanitation	760.9	1,144.4	1,905.3	823.5	1,094.4	1,917.9	1,369.5	1,101.4	2,470.9	4,707.2	1,124.1	5,831.3	4,707.2	1,124.1	5,831.3
5. Housing	19,615.3	1,459.9	21,075.2	21,525.1	1,692.5	23,217.5	19,541.4	1,910.5	21,451.9	19,665.7	1,701.1	21,366.8	19,665.7	1,701.1	21,366.8
6. Urban Development	32,848.0	25,241.7	58,089.6	52,399.0	27,824.6	80,223.6	46,785.3	27,944.1	74,729.4	47,769.4	28,065.8	75,835.2	47,769.4	28,065.8	75,835.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	15,821.1	5,081.6	20,902.7	23,753.9	2,205.5	25,959.4	23,614.1	2,236.8	25,850.9	26,353.4	2,268.1	28,621.5	26,353.4	2,268.1	28,621.5
8. Labour and Welfare	2,486.7	2,452.4	4,939.1	7,197.0	2,732.3	9,929.3	6,542.1	2,735.1	9,277.2	7,792.1	2,821.6	10,613.7	7,792.1	2,821.6	10,613.7
9. Social Security and Welfare	4,998.3	1,312.0	6,310.4	6,599.1	1,509.5	8,108.6	6,516.2	1,395.8	7,912.0	7,346.4	1,426.5	8,773.0	7,346.4	1,426.5	8,773.0
10. Nutrition	10,104.5	13,103.6	23,208.1	30,680.6	128.7	30,809.3	26,199.2	38.3	26,237.4	30,223.7	59.2	30,282.9	30,223.7	59.2	30,282.9
11. Relief on account of Natural Calamities	-	5,994.2	5,994.2	6,357.3	-	6,357.3	-	6,429.8	6,429.8	-	6,913.2	6,913.2	-	6,913.2	6,913.2
12. Others*	1,158.3	807.5	1,965.8	1,049.0	976.5	2,025.5	1,045.9	844.2	1,890.1	934.1	988.1	1,922.2	934.1	988.1	1,922.2
B. Economic Services (1 to 9)	68,349.6	88,957.6	157,307.2	110,122.4	97,168.4	207,290.8	102,996.4	113,927.3	216,923.7	123,048.0	103,194.5	226,242.5	123,048.0	103,194.5	226,242.5
1. Agriculture and Allied Activities (i to xii)	27,910.9	11,668.1	39,579.0	35,985.3	11,436.3	47,421.6	35,906.9	13,053.6	48,960.5	38,485.2	12,051.1	50,536.4	38,485.2	12,051.1	50,536.4
i) Crop Husbandry	16,127.0	2,181.9	18,308.9	22,643.9	1,852.6	24,496.5	19,267.3	1,816.4	21,083.7	22,125.0	1,742.3	23,867.3	22,125.0	1,742.3	23,867.3
ii) Soil and Water Conservation	1,639.7	280.4	1,920.1	1,222.2	284.9	1,507.1	1,089.1	286.9	1,376.0	1,434.8	317.7	1,752.5	1,434.8	317.7	1,752.5
iii) Animal Husbandry	1,890.3	1,400.8	3,291.1	2,895.6	1,430.6	4,326.2	2,657.0	1,396.1	4,053.1	3,365.0	1,494.6	4,859.6	3,365.0	1,494.6	4,859.6
iv) Dairy Development	76.5	5.3	81.8	754.8	4.5	759.3	709.1	-	709.1	912.1	4.5	916.6	912.1	4.5	916.6
v) Fisheries	422.4	1,098.6	1,521.0	688.3	999.6	1,688.0	636.1	1,477.4	2,113.5	712.5	994.8	1,707.2	712.5	994.8	1,707.2
vi) Forestry and Wild Life	838.9	2,797.5	3,636.4	1,330.6	2,753.4	4,083.9	1,260.4	3,905.9	5,166.3	1,506.6	3,107.2	4,613.8	1,506.6	3,107.2	4,613.8
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	856.6	292.7	1,149.3	957.2	384.4	1,341.6	753.6	259.3	1,012.9	824.8	348.9	1,173.7	824.8	348.9	1,173.7
ix) Agricultural Research and Education	3,007.5	2,792.4	5,799.9	3,567.7	2,852.8	6,420.6	3,561.9	3,041.1	6,603.0	3,472.0	3,144.5	6,616.6	3,472.0	3,144.5	6,616.6
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	2,980.3	780.0	3,760.3	1,835.2	831.3	2,666.4	5,862.8	829.2	6,691.9	3,960.8	852.0	4,812.7	3,960.8	852.0	4,812.7
xii) Other Agricultural Programmes	71.5	38.6	110.1	109.7	42.3	152.0	109.7	41.3	150.9	171.7	44.7	216.4	171.7	44.7	216.4
2. Rural Development	7,077.9	9,934.2	17,012.1	27,489.1	10,928.7	38,417.8	19,187.2	11,406.2	30,593.3	28,869.7	11,651.1	40,520.8	28,869.7	11,651.1	40,520.8
3. Special Area Programmes	144.5	494.9	639.4	167.7	516.0	683.6	165.4	593.8	749.3	199.9	548.8	748.7	199.9	548.8	748.7
4. Irrigation and Flood Control	3,872.0	5,941.5	9,813.5	4,847.6	6,932.4	11,780.1	4,372.1	6,388.2	10,760.3	4,838.3	6,759.5	11,597.8	4,838.3	6,759.5	11,597.8
of which:															
i) Major and Medium Irrigation	140.5	5,121.5	5,262.0	1,005.6	6,134.9	7,140.4	780.3	5,606.8	6,387.1	876.0	5,962.7	6,838.7	876.0	5,962.7	6,838.7
ii) Minor Irrigation	3,203.8	790.8	3,994.6	3,323.1	766.9	4,090.1	3,200.6	754.9	3,955.5	3,291.5	765.6	4,057.1	3,291.5	765.6	4,057.1
iii) Flood Control and Drainage	356.9	29.1	386.0	330.9	30.5	361.4	264.0	26.4	290.4	522.3	31.2	553.5	522.3	31.2	553.5
5. Energy	3,966.2	34,026.5	37,992.7	2,647.1	39,206.5	41,853.6	2,552.7	51,286.5	53,819.2	3,241.7	44,706.2	47,947.9	3,241.7	44,706.2	47,947.9
6. Industry and Minerals (i to iii)	3,724.2	34,026.5	37,750.7	2,343.5	39,206.5	41,550.0	2,256.1	51,286.5	53,522.6	2,941.5	44,706.2	47,647.7	2,941.5	44,706.2	47,647.7
i) Village and Small Industries	7,286.6	1,360.5	8,647.1	13,605.3	1,687.0	15,292.3	13,040.1	2,496.3	15,536.4	20,746.5	2,637.1	23,383.6	20,746.5	2,637.1	23,383.6
ii) Industries@	4,147.8	449.4	4,597.3	7,013.0	567.5	7,580.5	6,286.4	523.3	6,809.7	8,358.0	546.3	8,904.2	8,358.0	546.3	8,904.2
iii) Others**	3,138.8	911.0	4,049.8	6,592.4	1,119.5	7,711.8	6,753.7	1,973.0	8,726.6	12,388.6	2,090.9	14,479.4	12,388.6	2,090.9	14,479.4

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
GUJARAT

(₹ Million)

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	15,179.6	22,382.5	37,562.1	21,004.8	23,222.6	44,227.4	22,424.9	24,914.6	22,424.9	24,914.6	47,339.4	21,550.0	20,966.4	42,516.4		
8. Science, Technology and Environment	1,705.4	11.0	1,716.4	1,687.8	13.6	1,701.4	1,622.8	13.5	1,622.8	13.5	1,636.3	1,836.0	15.0	1,851.0		
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	1,216.6	3,138.4	4,355.0	2,687.7	3,225.3	5,913.0	3,724.3	3,804.6	3,724.3	3,804.6	7,529.0	3,280.5	3,859.2	7,139.7		
	274.4	727.3	1,001.7	477.8	914.3	1,392.2	424.4	721.5	424.4	721.5	1,145.9	399.5	861.8	1,261.3		
	180.6	3.3	183.9	290.0	2.4	292.4	270.5	2.8	270.5	2.8	273.3	865.0	3.1	868.1		
	368.3	1,964.1	2,332.4	1,157.8	1,499.8	2,657.6	1,204.0	2,597.2	1,204.0	2,597.2	3,801.2	1,232.2	2,466.1	3,698.2		
	393.3	443.7	837.0	762.0	808.7	1,570.8	1,825.5	483.1	1,825.5	483.1	2,308.6	783.8	528.3	1,312.1		
II. NON-DEVELOPMENTAL EXPENDITURE																
(General Services) (A to F)	9,164.6	259,039.2	268,203.8	17,584.3	320,209.9	337,794.3	14,729.0	294,131.6	14,729.0	294,131.6	308,860.6	20,069.7	338,183.7	358,253.4		
A. Organs of State	890.5	6,308.6	7,199.1	1,392.3	9,465.4	10,857.7	1,176.2	9,845.5	1,176.2	9,845.5	11,021.7	3,102.2	7,982.8	11,085.0		
B. Fiscal Services (i + ii) i) Collection of Taxes and Duties ii) Other Fiscal Services	1,200.8	4,504.9	5,705.7	3,862.4	5,061.9	8,924.3	2,061.8	4,995.5	2,061.8	4,995.5	6,997.3	3,064.5	4,934.7	7,999.2		
	4.1	241.4	245.5	0.5	324.9	324.9	0.5	297.3	0.5	297.3	297.8	—	260.2	260.2		
	1,196.7	4,263.4	5,460.2	3,861.9	4,737.5	8,599.4	2,061.3	4,638.2	2,061.3	4,638.2	6,699.5	3,064.5	4,674.5	7,739.0		
C. Interest Payments and Servicing of Debt (1 + 2)	—	133,320.2	133,320.2	—	158,344.1	158,344.1	—	155,114.3	—	155,114.3	155,114.3	—	168,117.1	168,117.1		
1. Appropriation for Reduction or Avoidance of Debt	—	—	—	—	7,000.0	7,000.0	—	—	—	—	5,000.0	—	5,000.0	5,000.0		
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	—	133,320.2	133,320.2	—	151,344.1	151,344.1	—	150,114.3	—	150,114.3	150,114.3	—	163,117.1	163,117.1		
	—	6,161.2	6,161.2	—	5,651.7	5,651.7	—	5,651.7	—	5,651.7	5,651.7	—	5,449.9	5,449.9		
	—	113,223.1	113,223.1	—	131,949.7	131,949.7	—	127,525.2	—	127,525.2	127,525.2	—	142,409.0	142,409.0		
	—	62,241.4	62,241.4	—	81,266.4	81,266.4	—	76,020.1	—	76,020.1	76,020.1	—	90,874.8	90,874.8		
	—	46,906.2	46,906.2	—	45,533.1	45,533.1	—	46,399.6	—	46,399.6	46,399.6	—	46,040.8	46,040.8		
	—	7,282.4	7,282.4	—	7,328.6	7,328.6	—	7,770.6	—	7,770.6	7,770.6	—	8,097.0	8,097.0		
	—	6,653.4	6,653.4	—	6,414.1	6,414.1	—	9,166.9	—	9,166.9	9,166.9	—	7,161.3	7,161.3		
	7,073.2	32,032.5	39,105.7	12,329.7	33,112.8	45,442.5	11,491.0	34,606.4	11,491.0	34,606.4	46,097.4	13,903.1	36,579.0	50,482.1		
D. Administrative Services (i to v) i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	735.5	1,010.8	1,746.2	2,439.9	1,313.7	3,753.5	2,304.7	1,191.3	2,304.7	1,191.3	3,496.0	2,707.7	1,237.6	3,945.2		
	820.1	2,163.9	2,984.0	1,499.4	2,461.9	3,961.2	1,163.5	2,164.8	1,163.5	2,164.8	3,328.3	1,291.3	2,639.3	3,930.6		
	4,721.8	21,581.4	26,303.2	7,392.0	23,328.4	30,720.4	7,168.7	23,132.1	7,168.7	23,132.1	30,300.8	8,918.2	24,710.6	33,628.8		
	0.2	2,676.7	2,676.9	0.2	1,511.5	1,511.7	0.2	3,308.6	0.2	3,308.6	3,308.8	0.2	3,100.4	3,100.6		
	795.7	4,599.7	5,395.4	998.3	4,497.4	5,495.6	853.9	4,809.6	853.9	4,809.6	5,663.4	985.7	4,891.1	5,876.8		
E. Pensions	—	82,699.9	82,699.9	—	78,853.3	78,853.3	—	89,302.8	—	89,302.8	89,302.8	—	85,333.2	85,333.2		
F. Miscellaneous General Services of which: Payment on account of State Lotteries	—	173.1	173.1	—	35,372.4	35,372.4	—	327.1	—	327.1	327.1	—	35,236.9	35,236.9		
	—	—	—	—	—	—	—	—	—	—	—	—	—	—		
	—	3,256.7	3,256.7	—	1,943.1	1,943.1	—	5,386.5	—	5,386.5	5,386.5	—	6,223.6	6,223.6		
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	—	—	—	—	—	—	—	—	—	—	—	—	—		
	—	3,256.7	3,256.7	—	1,943.1	1,943.1	—	5,386.5	—	5,386.5	5,386.5	—	6,223.6	6,223.6		

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
HARYANA

Item	2014-15 (Budget Estimates)												2015-16 (Budget Estimates)		
	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)					
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL			
1	2	3	4	5	6	7	8	9	10	11	12	13			
TOTAL EXPENDITURE (I+II+III)	101,520.9	317,350.1	418,871.0	159,251.8	367,775.3	527,027.1	157,782.5	391,408.4	549,190.9	186,610.0	432,086.2	618,696.2			
I. DEVELOPMENTAL EXPENDITURE (A + B)	100,605.1	180,931.0	281,536.1	157,445.8	201,250.4	358,696.2	156,253.8	209,189.3	365,443.1	184,499.8	231,140.4	415,640.1			
A. Social Services (1 to 12)	72,456.8	81,677.3	154,134.1	115,932.8	99,046.8	214,979.6	119,870.9	98,275.7	216,146.6	136,444.6	113,703.9	250,148.9			
1. Education, Sports, Art and Culture	22,985.2	50,749.8	73,735.0	39,520.5	62,095.9	101,616.4	45,048.9	62,718.3	107,767.2	48,460.1	73,514.7	121,974.7			
2. Medical and Public Health	7,245.4	8,457.3	15,702.7	14,057.3	11,301.9	25,359.3	13,930.6	10,014.6	23,945.1	16,258.9	11,827.3	28,086.2			
3. Family Welfare	1,323.7	—	1,323.7	1,641.9	—	1,641.9	1,573.6	—	1,573.6	1,806.9	—	1,806.9			
4. Water Supply and Sanitation	652.0	11,639.8	12,291.8	758.0	13,319.9	14,077.9	933.0	13,628.9	14,561.9	957.8	15,215.5	16,173.3			
5. Housing	—	227.7	227.7	—	230.4	230.4	—	230.2	230.2	—	248.8	248.8			
6. Urban Development	14,234.4	2,047.9	16,282.3	20,246.8	1,820.3	22,067.1	18,172.4	1,804.6	19,977.0	21,211.6	2,632.1	23,843.7			
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,869.4	1,348.8	3,218.2	2,101.8	1,549.1	3,650.9	1,963.8	1,519.1	3,482.9	2,094.3	1,557.6	3,651.9			
8. Labour and Welfare	803.8	1,573.3	2,377.1	1,187.1	2,060.4	3,247.5	1,336.8	1,983.7	3,320.5	1,421.3	2,262.3	3,683.6			
9. Social Security and Welfare	21,271.5	2,161.8	23,433.3	33,224.4	3,323.7	36,548.1	34,046.8	3,384.3	37,431.1	41,031.8	3,436.1	44,467.8			
10. Nutrition	1,480.0	12.8	1,492.7	2,195.0	17.2	2,212.2	2,195.0	16.7	2,211.7	2,508.5	18.8	2,527.3			
11. Relief on account of Natural Calamities	2.3	3,042.3	3,044.6	—	2,804.3	2,804.3	—	2,492.3	2,492.3	2,386.6	—	2,386.6			
12. Others*	589.0	415.9	1,004.9	1,000.0	523.7	1,523.7	670.0	483.2	1,153.2	693.9	604.1	1,298.0			
B. Economic Services (1 to 9)	28,148.3	99,253.7	127,401.9	41,512.9	102,203.6	143,716.5	36,382.9	110,913.6	147,296.5	48,054.8	117,436.5	165,491.3			
1. Agriculture and Allied Activities (i to xii)	9,593.9	8,870.6	18,464.5	14,044.8	11,578.5	25,623.3	12,232.0	11,470.3	23,702.3	16,524.5	10,916.2	27,440.7			
i) Crop Husbandry	3,951.9	1,367.6	5,319.5	7,106.0	1,753.5	8,869.5	5,193.0	1,535.8	6,728.8	6,695.1	1,766.0	8,461.1			
ii) Soil and Water Conservation	163.7	274.8	438.5	222.0	347.9	569.9	222.0	350.8	572.8	270.0	403.3	673.3			
iii) Animal Husbandry	655.1	3,412.6	4,067.7	1,343.0	4,205.0	5,548.0	1,296.0	4,190.0	5,486.0	1,713.0	4,934.2	6,647.2			
iv) Dairy Development	—	9.3	9.3	—	13.7	13.7	—	11.5	11.5	—	14.6	14.6			
v) Fisheries	35.9	199.0	235.0	66.9	241.8	308.7	66.2	243.0	309.2	141.0	319.8	460.8			
vi) Forestry and Wild Life	1,606.6	862.6	2,469.2	2,032.7	981.8	3,014.5	2,187.9	1,123.3	3,311.1	2,556.0	1,248.5	3,804.5			
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—			
viii) Food Storage and Warehousing	—	980.4	980.4	—	1,796.5	1,796.5	—	1,922.7	1,922.7	1,620.0	316.8	1,936.8			
ix) Agricultural Research and Education	1,631.6	971.6	2,603.2	1,900.9	1,126.6	3,027.5	1,900.9	1,001.7	2,902.6	2,102.0	1,142.5	3,244.5			
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—			
xi) Co-operation	1,549.0	778.8	2,327.7	1,373.3	1,092.8	2,466.1	1,366.1	1,073.4	2,439.5	1,427.4	748.3	2,175.7			
xii) Other Agricultural Programmes	—	13.9	13.9	—	18.9	18.9	—	18.2	18.2	—	22.2	22.2			
2. Rural Development	11,721.7	5,552.3	17,274.0	17,068.8	6,193.5	23,262.3	16,109.5	6,631.1	22,740.6	20,146.5	7,371.8	27,518.2			
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—			
4. Irrigation and Flood Control of which:	2,736.6	8,881.7	11,618.3	4,693.5	12,001.6	16,695.1	4,827.9	11,893.8	16,721.7	4,935.3	12,780.0	17,715.3			
i) Major and Medium Irrigation	1,095.9	8,806.2	9,902.2	3,000.0	11,902.0	14,902.0	3,000.0	11,807.1	14,807.1	2,850.0	12,687.0	15,537.0			
ii) Minor Irrigation	—	75.5	75.5	—	99.7	99.7	—	86.8	86.8	—	93.1	93.1			
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—			
5. Energy of which: Power	47.7	52,072.9	52,120.5	66.5	45,034.8	45,101.3	66.5	53,473.8	53,540.3	175.0	56,294.1	56,469.1			
6. Industry and Minerals (i to iii)	—	52,042.0	52,042.0	—	45,000.0	45,000.0	—	53,432.2	53,432.2	—	56,249.2	56,249.2			
i) Village and Small Industries	617.6	353.1	970.6	804.7	378.9	1,183.7	1,185.2	404.3	1,589.5	1,467.5	455.7	1,923.2			
ii) Industries*	397.1	54.4	451.5	532.6	58.8	591.4	687.5	58.2	745.7	721.4	61.8	783.2			
iii) Others**	220.5	298.6	519.1	272.2	320.1	592.3	497.7	346.1	843.8	746.1	393.9	1,140.0			

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
HIMACHAL PRADESH

Item	2014-15 (Budget Estimates)													2015-16 (Budget Estimates)		
	2013-14 (Accounts)		2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL				
1	2	3	4	5	6	7	8	9	10	11	12	13				
TOTAL EXPENDITURE (I+II+III)	23,869.9	149,654.9	173,524.8	21,275.5	176,560.5	197,836.0	32,985.5	171,464.8	204,450.3	37,662.4	197,214.5	234,876.9				
I. DEVELOPMENTAL EXPENDITURE (A + B)	23,459.3	79,506.4	102,965.7	20,757.9	96,505.9	117,263.8	32,410.2	95,230.9	127,641.1	37,157.8	108,523.0	145,680.8				
A. Social Services (1 to 12)	14,683.1	52,378.1	67,061.2	12,532.6	60,512.2	73,044.8	18,367.7	59,636.7	78,004.4	22,327.7	69,661.8	91,989.4				
1. Education, Sports, Art and Culture	6,108.1	30,058.8	36,166.9	5,234.1	37,589.5	42,823.6	7,840.8	37,798.7	45,579.5	9,813.1	40,944.3	50,757.4				
2. Medical and Public Health	1,172.2	7,494.1	8,666.3	1,589.2	9,080.3	10,669.5	2,002.0	8,838.4	10,840.3	1,863.4	9,876.5	11,739.9				
3. Family Welfare	533.1	813.5	1,346.6	511.2	897.7	1,509.0	1,992.6	997.7	2,990.3	3,363.5	1,085.4	4,448.9				
4. Water Supply and Sanitation	772.8	6,764.2	7,537.1	55.8	7,357.8	7,413.6	464.5	6,885.3	7,349.8	253.9	8,488.0	8,741.8				
5. Housing	347.2	90.5	437.6	303.9	81.1	385.0	511.5	85.3	596.8	706.2	237.9	944.1				
6. Urban Development	1,762.8	1,020.1	2,782.9	846.0	1,100.7	1,946.7	1,007.9	1,047.9	2,055.8	1,022.2	1,326.4	2,348.6				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	456.1	100.4	556.5	496.5	138.9	635.4	495.5	126.0	621.5	536.1	153.1	689.2				
8. Labour and Welfare	56.5	599.4	655.9	36.2	1,504.8	1,541.0	124.7	918.8	1,043.5	94.7	1,558.2	1,652.9				
9. Social Security and Welfare	2,837.3	2,051.9	4,889.1	2,816.2	2,184.9	5,001.1	3,228.1	2,478.6	5,706.7	3,887.8	3,156.6	7,044.4				
10. Nutrition	599.3	—	599.3	567.0	—	567.0	606.0	—	606.0	602.9	—	602.9				
11. Relief on account of Natural Calamities	—	2,967.2	2,967.2	—	40.0	40.0	—	54.2	54.2	—	2,360.0	2,360.0				
12. Others*	37.8	418.0	455.8	76.5	436.4	512.9	94.1	465.8	559.9	183.9	475.4	659.3				
B. Economic Services (1 to 9)	8,776.2	27,128.3	35,904.5	8,225.3	35,993.7	44,219.0	14,042.5	35,594.2	49,636.7	14,830.1	38,861.2	53,691.4				
1. Agriculture and Allied Activities (i to xii)	5,745.1	8,479.9	14,224.9	5,069.5	9,826.1	14,895.5	6,310.5	9,072.5	15,383.0	6,157.8	10,808.1	16,965.9				
i) Crop Husbandry	1,772.2	952.9	2,725.1	2,070.4	1,599.0	3,689.5	2,326.3	1,506.1	3,832.4	3,112.7	1,888.8	5,001.5				
ii) Soil and Water Conservation	142.4	266.4	408.8	109.9	355.5	465.4	112.9	307.7	420.6	141.7	366.7	508.4				
iii) Animal Husbandry	435.2	1,806.6	2,241.8	434.6	2,170.2	2,604.7	563.3	2,173.4	2,736.7	437.7	2,462.8	2,900.5				
iv) Dairy Development	5.0	137.2	142.2	140.0	4.8	144.8	140.0	14.6	154.6	150.3	45.2	195.5				
v) Fisheries	92.7	93.1	185.8	35.3	122.9	158.2	44.4	101.8	146.2	46.7	114.0	160.7				
vi) Forestry and Wild Life	1,721.0	2,470.5	4,191.5	1,179.9	2,979.6	4,159.5	1,555.0	2,700.5	4,255.5	1,107.5	3,219.9	4,327.4				
vii) Plantations	2.5	8.7	11.2	1.5	12.6	14.1	1.5	9.8	11.3	2.5	13.7	16.2				
viii) Food Storage and Warehousing	3.7	2,514.9	2,518.6	3.0	2,285.2	2,288.2	3.9	1,958.7	1,962.6	3.0	2,157.9	2,160.9				
ix) Agricultural Research and Education	1,544.6	—	1,544.6	1,088.0	—	1,088.0	1,483.0	—	1,483.0	1,148.0	120.0	1,268.0				
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—				
xi) Co-operation	25.8	229.5	255.3	6.9	296.4	303.3	80.1	299.8	379.9	7.8	319.1	326.9				
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	100.0	100.0				
2. Rural Development	1,249.5	3,119.9	4,369.4	1,671.1	3,933.0	5,604.1	6,016.0	4,119.9	10,135.9	7,362.6	4,471.1	11,833.7				
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—				
4. Irrigation and Flood Control of which:	76.3	2,953.8	3,030.1	8.0	3,496.2	3,504.2	17.6	3,100.3	3,118.0	—	3,697.0	3,697.0				
i) Major and Medium Irrigation	17.9	229.4	247.3	—	229.0	229.0	—	198.4	198.4	—	201.3	201.3				
ii) Minor Irrigation	46.8	2,718.0	2,764.8	8.0	3,265.0	3,273.0	17.6	2,861.7	2,879.3	—	3,452.6	3,452.6				
iii) Flood Control and Drainage	11.6	6.4	18.0	2.2	2.2	2.2	40.3	40.3	40.3	—	43.1	43.1				
5. Energy of which: Power	189.4	76.0	265.4	126.4	3,377.3	3,503.7	2.4	3,933.9	3,936.3	1.0	4,456.6	4,457.6				
6. Industry and Minerals (i to iii)	185.4	44.6	230.0	125.9	3,339.3	3,465.2	—	3,899.9	3,899.9	—	4,415.2	4,415.2				
i) Village and Small Industries	289.6	355.8	645.4	455.8	429.9	885.8	435.0	377.8	812.8	398.0	467.5	865.5				
ii) Industries@	255.3	247.8	503.2	342.4	302.5	644.9	422.3	258.7	680.9	379.5	335.2	714.7				
iii) Others**	34.2	108.0	142.2	113.4	127.4	240.8	12.7	119.1	131.8	18.5	132.2	150.7				

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
JAMMU AND KASHMIR

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
TOTAL EXPENDITURE (I+II+III)	18,385.2	252,192.5	270,577.7	33,680.7	290,930.2	324,610.8	31,091.3	279,414.6	310,505.9	-	-	347,140.8						
I. DEVELOPMENTAL EXPENDITURE (A + B)	18,093.7	138,456.6	156,550.3	33,490.4	148,903.3	182,393.7	30,933.6	150,341.3	181,275.0	-	-	187,200.8						
A. Social Services (1 to 12)	15,768.4	63,194.2	78,962.6	22,211.1	73,154.9	95,366.0	19,934.8	71,199.4	91,134.3	-	-	98,058.3						
1. Education, Sports, Art and Culture	8,122.4	29,498.2	37,620.7	15,797.1	36,807.5	52,604.5	13,110.5	34,836.1	47,946.6	-	-	52,442.2						
2. Medical and Public Health	1,175.9	13,655.3	14,831.1	2,237.5	16,074.3	18,311.8	1,753.7	15,034.3	16,788.0	-	-	18,798.2						
3. Family Welfare	455.9	226.6	682.6	-	315.6	315.6	-	267.1	267.1	-	-	316.5						
4. Water Supply and Sanitation	127.9	8,202.8	8,330.6	26.1	9,478.4	9,504.5	26.1	8,807.2	8,833.3	-	-	9,833.1						
5. Housing	-	550.8	550.8	1.0	639.8	640.8	1.0	613.1	614.1	-	-	621.6						
6. Urban Development	33.0	3,676.8	3,709.8	57.5	4,582.0	4,639.5	57.5	6,018.2	6,075.7	-	-	6,138.6						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	478.7	175.4	654.1	673.7	171.8	845.5	715.7	159.5	875.2	-	-	511.0						
8. Labour and Welfare	1,019.6	505.0	1,524.5	155.1	478.3	633.4	155.5	463.0	618.5	-	-	697.6						
9. Social Security and Welfare	3,894.7	1,352.6	5,247.3	1,531.9	1,459.9	2,991.9	1,704.8	1,866.5	3,571.3	-	-	3,764.9						
10. Nutrition	328.0	237.9	565.9	1,701.2	316.2	2,017.4	2,380.0	306.8	2,686.8	-	-	1,965.6						
11. Relief on account of Natural Calamities	-	4,534.2	4,534.2	-	2,142.2	2,142.2	-	2,142.1	2,142.1	-	-	2,153.4						
12. Others*	132.2	578.6	710.8	30.0	688.9	718.9	30.0	685.7	715.7	-	-	815.6						
B. Economic Services (1 to 9)	2,325.2	75,262.5	77,587.7	11,279.3	75,748.4	87,027.8	10,998.8	79,141.9	90,140.7	-	-	89,142.5						
1. Agriculture and Allied Activities (i to xii)	486.8	13,436.1	13,922.9	590.1	16,695.8	17,285.9	393.3	15,674.0	16,067.2	-	-	18,888.1						
i) Crop Husbandry	239.1	2,513.1	2,752.2	342.1	3,199.8	3,541.9	342.1	2,847.4	3,189.5	-	-	3,950.0						
ii) Soil and Water Conservation	0.3	527.6	527.8	1.6	696.8	698.4	1.9	630.0	631.9	-	-	706.7						
iii) Animal Husbandry	66.2	3,150.5	3,216.7	2.5	3,632.1	3,634.6	3.0	3,459.0	3,462.0	-	-	4,021.6						
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-						
v) Fisheries	2.2	507.2	509.4	8.4	528.8	537.2	8.4	555.0	563.4	-	-	595.3						
vi) Forestry and Wild Life	21.9	4,672.9	4,694.8	8.9	6,097.3	6,106.3	9.9	5,764.8	5,774.8	-	-	6,711.9						
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-						
viii) Food Storage and Warehousing	-	17.8	17.8	200.0	13.8	213.8	-	14.3	14.3	-	-	14.5						
ix) Agricultural Research and Education	152.4	1,527.3	1,679.7	24.5	1,870.1	1,894.6	26.7	1,817.5	1,844.2	-	-	2,174.5						
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-						
xi) Co-operation	4.7	312.4	317.1	-	402.2	402.2	-	342.9	342.9	-	-	443.0						
xii) Other Agricultural Programmes	0.1	207.4	207.4	2.1	255.0	257.1	1.3	242.9	244.2	-	-	270.7						
2. Rural Development	199.7	3,181.9	3,381.6	677.9	3,839.2	4,517.0	415.2	3,801.5	4,216.7	-	-	3,653.9						
3. Special Area Programmes	159.5	4,529.3	4,688.8	-	300.2	300.2	-	295.8	295.8	-	-	314.9						
4. Irrigation and Flood Control	4.2	4,139.3	4,143.5	27.1	5,480.4	5,507.5	29.2	4,995.7	5,024.9	-	-	5,597.2						
of which:																		
i) Major and Medium Irrigation	3.6	625.3	628.9	26.5	791.5	818.0	28.6	783.7	812.3	-	-	866.1						
ii) Minor Irrigation	-	2,563.9	2,563.9	-	3,482.4	3,482.4	-	3,144.7	3,144.7	-	-	3,511.8						
iii) Flood Control and Drainage	-	714.5	714.5	-	908.4	908.4	-	807.4	807.4	-	-	914.6						
5. Energy	47.3	42,983.6	43,030.9	105.0	43,056.3	43,161.3	115.0	48,314.0	48,429.0	-	-	45,394.0						
of which: Power	47.3	42,983.6	43,030.9	105.0	43,056.3	43,161.3	115.0	48,314.0	48,429.0	-	-	45,394.0						
6. Industry and Minerals (i to iii)	130.5	2,546.0	2,676.4	175.9	3,237.2	3,413.1	185.0	2,943.8	3,128.7	-	-	2,866.7						
i) Village and Small Industries	127.6	2,251.5	2,379.2	172.9	2,785.9	2,958.8	182.5	2,530.2	2,712.6	-	-	2,191.8						
ii) Industries*	2.8	294.4	297.3	3.0	451.3	454.3	2.5	413.6	416.1	-	-	474.9						
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-						

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
JAMMU AND KASHMIR

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL			
															2	3	4
1																	
7.	2.1	1,694.0	1,694.1	1,694.1	27.9	1,237.9	1,265.8	1,265.7	28.8	1,237.9	1,265.7	-	-	821.1	-	-	821.1
	2.1	1,694.0	1,694.1	1,694.1	27.9	1,237.9	1,265.8	1,265.7	28.8	1,237.9	1,265.7	-	-	821.1	-	-	821.1
	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
	124.6	235.3	359.9	359.9	17.6	304.4	322.0	323.3	17.6	265.7	283.3	-	-	345.6	-	-	345.6
8.	1,170.5	2,517.0	3,687.6	3,687.6	9,657.9	1,597.0	11,254.8	11,428.4	9,814.8	1,613.6	11,428.4	-	-	11,460.9	-	-	11,460.9
9.	920.3	1,248.7	2,169.0	2,168.9	1,700.0	457.0	2,157.0	2,157.0	2,157.4	469.2	2,626.5	-	-	2,657.2	-	-	2,657.2
	145.1	679.9	825.1	825.1	149.7	783.5	933.2	934.6	151.2	783.4	934.6	-	-	961.9	-	-	961.9
	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
	105.2	588.4	693.6	693.6	7,808.2	356.5	8,164.7	7,867.2	7,506.2	361.0	7,867.2	-	-	7,841.8	-	-	7,841.8
II. NON-DEVELOPMENTAL EXPENDITURE																	
(General Services) (A to F)	291.5	113,735.8	114,027.4	114,027.4	190.2	142,026.9	142,217.1	142,217.1	157.7	129,073.3	129,231.0	-	-	159,940.0	-	-	159,940.0
A. Organs of State	-	2,053.7	2,053.7	2,053.7	5.5	3,616.2	3,621.7	3,617.7	5.5	3,612.3	3,617.7	-	-	2,959.5	-	-	2,959.5
B. Fiscal Services (i + ii)	68.3	1,652.7	1,721.0	1,721.0	17.5	2,120.9	2,138.4	2,138.4	21.4	1,935.2	1,956.6	-	-	3,797.1	-	-	3,797.1
i) Collection of Taxes and Duties	68.3	1,652.7	1,719.9	1,719.9	17.5	2,111.8	2,129.3	2,129.3	21.4	1,922.9	1,944.3	-	-	3,596.0	-	-	3,596.0
ii) Other Fiscal Services	-	1.1	1.1	1.1	-	9.0	9.0	9.0	-	12.3	12.3	-	-	201.1	-	-	201.1
C. Interest Payments and Servicing of Debt (1 + 2)	-	30,306.8	30,306.8	30,306.8	-	35,054.1	35,054.1	35,054.1	-	34,554.1	34,554.1	-	-	38,351.8	-	-	38,351.8
1. Appropriation for Reduction or Avoidance of Debt	-	297.6	297.6	297.6	-	357.3	357.3	357.3	-	357.3	357.3	-	-	398.1	-	-	398.1
2. Interest Payments (i to iv)	-	30,009.2	30,009.2	30,009.2	-	34,696.8	34,696.8	34,696.8	-	34,196.8	34,196.8	-	-	37,953.7	-	-	37,953.7
i) Interest on Loans from the Centre	-	910.0	910.0	910.0	-	953.5	953.5	953.5	-	953.5	953.5	-	-	1,019.4	-	-	1,019.4
ii) Interest on Internal Debt	-	19,724.7	19,724.7	19,724.7	-	23,367.5	23,367.5	23,367.5	-	22,867.5	22,867.5	-	-	25,019.4	-	-	25,019.4
of which:																	
(a) Interest on Market Loans	-	12,888.9	12,888.9	12,888.9	-	3,947.8	3,947.8	3,947.8	-	3,447.8	3,447.8	-	-	4,304.8	-	-	4,304.8
(b) Interest on NSSF	-	3,216.1	3,216.1	3,216.1	-	3,369.7	3,369.7	3,369.7	-	3,369.7	3,369.7	-	-	3,613.8	-	-	3,613.8
iii) Interest on Small Savings, Provident Funds, etc.	-	8,910.0	8,910.0	8,910.0	-	8,333.3	8,333.3	8,333.3	-	8,333.3	8,333.3	-	-	10,543.9	-	-	10,543.9
iv) Others	-	464.6	464.6	464.6	-	2,042.5	2,042.5	2,042.5	-	2,042.5	2,042.5	-	-	1,371.0	-	-	1,371.0
D. Administrative Services (i to v)	223.2	43,795.5	44,018.8	44,018.8	167.3	61,424.8	61,592.0	61,591.5	130.9	51,660.6	51,791.5	-	-	78,620.1	-	-	78,620.1
i) Secretariat - General Services	16.4	634.6	650.9	650.9	29.9	843.8	873.7	847.5	2.0	845.5	847.5	-	-	902.2	-	-	902.2
ii) District Administration	130.6	941.3	1,071.9	1,071.9	-	916.4	916.4	916.4	-	1,117.1	1,117.1	-	-	1,692.7	-	-	1,692.7
iii) Police	-	33,526.9	33,526.9	33,526.9	1.6	42,141.3	42,142.9	39,653.1	1.7	39,651.4	39,653.1	-	-	42,457.8	-	-	42,457.8
iv) Public Works	24.2	4,552.0	4,576.3	4,576.3	19.2	5,289.8	5,309.0	5,162.3	18.7	5,143.6	5,162.3	-	-	5,721.6	-	-	5,721.6
v) Others ++	52.0	4,140.7	4,192.7	4,192.7	116.5	12,233.0	12,350.0	12,350.0	108.5	4,903.0	5,011.5	-	-	27,845.8	-	-	27,845.8
E. Pensions	-	35,915.4	35,915.4	35,915.4	-	39,800.0	39,800.0	39,800.0	-	37,300.0	37,300.0	-	-	36,200.0	-	-	36,200.0
F. Miscellaneous General Services of which:	-	11.7	11.7	11.7	-	10.9	10.9	11.1	-	11.1	11.1	-	-	11.6	-	-	11.6
Payment on account of State Lotteries	-	1.0	1.0	1.0	-	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions of which:	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
JHARKHAND

Item	2013-14 (Accounts)													2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	2013-14 (Accounts)		2014-15 (Budget Estimates)		2014-15 (Budget Estimates)		2014-15 (Revised Estimates)		2014-15 (Revised Estimates)		2015-16 (Budget Estimates)		2015-16 (Budget Estimates)		2015-16 (Budget Estimates)							
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL				
1	62,874.7	171,439.2	234,313.9	179,408.4	215,471.0	394,879.4	179,130.7	221,602.6	400,733.3	223,560.4	209,872.1	433,432.4	209,872.1	209,872.1	433,432.4	209,872.1	209,872.1	433,432.4				
TOTAL EXPENDITURE (I+II+III)	60,198.0	74,522.3	134,720.3	175,598.4	103,100.7	278,699.1	175,224.9	106,943.0	282,167.8	211,655.8	88,670.7	300,326.5	211,655.8	88,670.7	300,326.5	211,655.8	88,670.7	300,326.5				
I. DEVELOPMENTAL EXPENDITURE (A + B)	39,158.0	42,995.4	82,153.4	104,991.2	68,839.6	173,830.8	97,012.5	57,821.9	154,834.4	128,980.5	58,494.8	187,475.3	128,980.5	58,494.8	187,475.3	128,980.5	58,494.8	187,475.3				
1. Education, Sports, Art and Culture	10,459.7	28,761.9	39,221.6	38,024.8	46,674.4	84,699.1	35,820.6	35,271.3	71,091.8	43,990.8	41,918.0	85,908.8	43,990.8	41,918.0	85,908.8	43,990.8	41,918.0	85,908.8				
2. Medical and Public Health	3,048.7	5,938.3	8,987.0	12,833.7	8,158.6	20,992.2	11,938.7	7,895.9	19,834.6	15,312.4	8,358.1	23,670.5	15,312.4	8,358.1	23,670.5	15,312.4	8,358.1	23,670.5				
3. Family Welfare	677.5	106.4	783.9	1,270.4	110.8	1,381.2	1,270.4	110.8	1,381.2	1,299.9	63.4	1,363.3	1,299.9	63.4	1,363.3	1,299.9	63.4	1,363.3				
4. Water Supply and Sanitation	871.9	2,073.8	2,945.7	7,301.0	1,847.3	9,148.3	6,926.0	1,863.3	8,789.3	12,532.1	2,286.8	14,818.9	12,532.1	2,286.8	14,818.9	12,532.1	2,286.8	14,818.9				
5. Housing	9.4	172.8	182.2	30.0	200.0	230.0	30.0	228.0	258.0	265.0	200.0	465.0	265.0	200.0	465.0	265.0	200.0	465.0				
6. Urban Development	3,213.0	763.1	3,976.1	12,880.0	4,020.8	16,900.8	6,275.6	4,514.1	10,789.8	13,040.0	373.9	13,413.9	13,040.0	373.9	13,413.9	13,040.0	373.9	13,413.9				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	5,323.2	925.1	6,248.4	7,956.6	1,360.4	9,317.0	8,810.9	1,268.1	10,079.0	9,677.4	1,639.2	11,316.5	9,677.4	1,639.2	11,316.5	9,677.4	1,639.2	11,316.5				
8. Labour and Welfare	821.4	456.1	1,277.4	1,414.5	803.6	2,218.1	2,256.0	686.2	2,942.1	2,034.7	795.5	2,830.3	2,034.7	795.5	2,830.3	2,034.7	795.5	2,830.3				
9. Social Security and Welfare	10,678.9	261.7	10,940.6	17,713.0	268.6	17,981.6	18,117.0	279.0	18,395.9	22,467.7	304.8	22,772.5	22,467.7	304.8	22,772.5	22,467.7	304.8	22,772.5				
10. Nutrition	3,928.1	-	3,928.1	5,271.8	-	5,271.8	5,271.8	-	5,271.8	8,016.0	-	8,016.0	8,016.0	-	8,016.0	8,016.0	-	8,016.0				
11. Relief on account of Natural Calamities	-	2,925.5	2,925.5	50.0	4,668.2	4,718.2	50.0	4,829.6	4,879.6	1.0	1,676.5	1,677.5	4,879.6	1.0	1,676.5	4,879.6	1.0	1,676.5				
12. Others*	126.1	610.8	736.9	245.5	727.0	972.5	245.5	875.8	1,121.3	343.5	875.5	1,222.0	343.5	875.5	1,222.0	343.5	875.5	1,222.0				
B. Economic Services (1 to 9)	21,040.0	31,526.9	52,566.9	70,607.3	34,261.1	104,868.4	78,212.4	49,121.0	127,333.4	82,675.3	30,175.9	112,851.1	82,675.3	30,175.9	112,851.1	82,675.3	30,175.9	112,851.1				
1. Agriculture and Allied Activities (i to xii)	5,563.9	4,186.3	9,750.2	11,937.2	5,233.6	17,170.7	12,373.3	5,640.8	18,014.1	12,887.0	5,161.6	18,048.6	12,887.0	5,161.6	18,048.6	12,887.0	5,161.6	18,048.6				
i) Crop Husbandry	2,167.9	583.5	2,751.4	6,695.0	710.9	7,405.9	7,188.1	712.0	7,900.1	6,809.7	740.5	7,550.2	6,809.7	740.5	7,550.2	6,809.7	740.5	7,550.2				
ii) Soil and Water Conservation	356.9	138.6	495.5	200.0	182.2	382.2	200.0	182.4	382.4	164.0	197.4	361.4	164.0	197.4	361.4	164.0	197.4	361.4				
iii) Animal Husbandry	351.1	883.3	1,234.4	539.6	1,061.9	1,595.5	473.8	1,061.9	1,595.7	625.4	1,087.4	1,712.8	625.4	1,087.4	1,712.8	625.4	1,087.4	1,712.8				
iv) Dairy Development	616.3	71.8	688.1	1,046.9	103.3	1,150.2	1,046.9	103.3	1,150.2	1,074.3	93.4	1,167.6	1,074.3	93.4	1,167.6	1,074.3	93.4	1,167.6				
v) Fisheries	274.8	82.5	357.3	301.4	105.4	406.8	304.2	105.4	409.6	296.3	114.9	411.2	296.3	114.9	411.2	296.3	114.9	411.2				
vi) Forestry and Wild Life	1,044.8	1,640.0	2,684.8	2,086.8	2,349.5	4,436.3	2,086.8	2,504.7	4,591.5	2,862.3	2,027.0	4,889.4	2,862.3	2,027.0	4,889.4	2,862.3	2,027.0	4,889.4				
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-				
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-				
ix) Agricultural Research and Education	442.6	378.0	820.6	570.0	250.3	820.3	570.0	500.3	1,070.3	510.0	404.3	914.3	510.0	404.3	914.3	510.0	404.3	914.3				
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-				
xi) Co-operation	309.1	390.4	699.5	463.4	449.7	913.1	463.4	450.4	913.8	515.0	476.1	991.1	515.0	476.1	991.1	515.0	476.1	991.1				
xii) Other Agricultural Programmes	0.2	18.4	18.6	40.0	20.4	60.4	40.0	20.4	60.4	30.0	20.7	50.7	30.0	20.7	50.7	30.0	20.7	50.7				
2. Rural Development	8,194.4	5,696.3	13,890.6	41,895.0	9,448.2	51,343.2	49,884.0	12,628.2	62,512.2	48,946.0	6,828.7	55,774.7	48,946.0	6,828.7	55,774.7	48,946.0	6,828.7	55,774.7				
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-				
4. Irrigation and Flood Control of which:	6.9	3,033.9	3,040.8	20.0	4,312.8	4,332.8	20.0	4,143.1	4,163.1	20.0	4,445.3	4,465.3	4,163.1	4,445.3	4,465.3	4,163.1	4,445.3	4,465.3				
i) Major and Medium Irrigation	-	2,403.6	2,403.6	-	3,172.7	3,172.7	-	3,045.8	3,045.8	-	3,506.1	3,506.1	3,045.8	-	3,506.1	3,045.8	-	3,506.1				
ii) Minor Irrigation	-	630.3	630.3	-	1,130.1	1,130.1	-	1,087.4	1,087.4	-	929.2	929.2	1,087.4	-	929.2	1,087.4	-	929.2				
iii) Flood Control and Drainage	-	-	-	-	10.0	10.0	-	10.0	10.0	-	10.0	10.0	10.0	-	10.0	10.0	-	10.0				
5. Energy of which: Power	184.1	15,023.6	15,207.7	2,500.5	10,022.9	12,523.4	2,500.5	21,089.2	23,589.7	3,871.0	10,024.9	13,895.9	3,871.0	10,024.9	13,895.9	3,871.0	10,024.9	13,895.9				
6. Industry and Minerals (i to iii)	65.4	15,023.6	15,089.0	2,000.5	10,022.9	12,023.4	2,000.5	21,089.2	23,089.7	3,071.0	10,024.9	13,095.9	3,071.0	10,024.9	13,095.9	3,071.0	10,024.9	13,095.9				
i) Village and Small Industries	1,420.9	440.0	1,860.9	2,761.0	522.9	3,283.9	2,761.0	522.6	3,283.6	3,430.0	502.6	3,932.6	3,430.0	502.6	3,932.6	3,430.0	502.6	3,932.6				
ii) Industries@	882.9	218.0	1,100.9	1,732.5	232.4	1,964.9	1,732.5	230.6	1,963.1	1,551.0	233.7	1,784.7	1,551.0	233.7	1,784.7	1,551.0	233.7	1,784.7				
iii) Others**	538.0	222.0	760.0	1,028.5	290.6	1,319.1	1,028.5	292.0	1,320.5	1,879.0	268.8	2,147.8	1,879.0	268.8	2,147.8	1,879.0	268.8	2,147.8				

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
JHARKHAND

(₹ Million)

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	73.1 73.1 -	2,443.2 2,285.5 157.6	2,516.3 2,358.7 157.6	4	1,065.9 104.1 961.8	3,737.2 3,732.4 4.8	4,803.0 3,836.4 966.6	7	1,065.9 104.1 961.8	4,109.3 4,034.3 74.9	5,175.1 4,138.4 1,036.7	10	1,026.5 118.0 908.5	2,232.7 2,200.2 32.5	3,259.2 2,318.2 941.0	13
8. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	5,596.7 - 58.9 5,501.1 36.8	703.6 327.1 13.4 212.7 150.3	6,300.3 327.1 72.3 5,713.8 187.1	4	10,427.7 - 66.5 9,896.9 464.3	983.6 430.8 14.9 301.7 236.1	11,411.3 430.8 81.4 10,198.6 700.4	7	9,607.7 - 66.5 9,052.4 488.8	987.9 434.7 15.0 302.1 236.1	10,595.6 434.7 81.5 9,354.5 724.9	10	12,494.8 - 354.0 11,996.1 144.6	980.1 467.1 14.9 310.1 188.1	13,474.9 467.1 368.9 12,306.2 332.7	13
II. NON-DEVELOPMENTAL EXPENDITURE																
(General Services) (A to F)	2,676.7	96,916.9	99,593.6		3,809.9	112,368.8	116,178.7		3,905.8	114,658.2	118,564.0		11,904.6	121,201.3	133,105.9	
A. Organs of State	-	3,233.8	3,233.8		-	5,216.9	5,216.9		-	6,655.3	6,655.3		-	4,352.0	4,352.0	
B. Fiscal Services (i + ii)	105.0	2,535.9	2,640.8		651.6	3,099.4	3,751.0		651.6	3,229.5	3,881.1		929.0	3,176.1	4,105.1	
i) Collection of Taxes and Duties	105.0	2,513.3	2,618.3		651.6	3,075.6	3,727.2		651.6	3,205.7	3,857.3		929.0	3,152.2	4,081.2	
ii) Other Fiscal Services	-	22.5	22.5		-	23.8	23.8		-	23.8	23.8		-	23.9	23.9	
C. Interest Payments and Servicing of Debt (1 + 2)	-	26,144.3	26,144.3		-	27,291.2	27,291.2		-	27,624.7	27,624.7		-	34,469.4	34,469.4	
1. Appropriation for Reduction or Avoidance of Debt	-	-	-		-	350.0	350.0		-	350.0	350.0		-	200.0	200.0	
2. Interest Payments (i to iv)	-	26,144.3	26,144.3		-	26,941.2	26,941.2		-	27,274.7	27,274.7		-	34,269.4	34,269.4	
i) Interest on Loans from the Centre	-	1,473.7	1,473.7		-	1,651.0	1,651.0		-	1,651.0	1,651.0		-	1,201.0	1,201.0	
ii) Interest on Internal Debt	-	22,291.8	22,291.8		-	23,215.0	23,215.0		-	23,443.5	23,443.5		-	30,406.3	30,406.3	
of which:																
(a) Interest on Market Loans	-	9,481.9	9,481.9		-	9,500.0	9,500.0		-	9,500.0	9,500.0		-	15,400.0	15,400.0	
(b) Interest on NSSF	-	9,257.6	9,257.6		-	10,000.0	10,000.0		-	10,000.0	10,000.0		-	9,500.0	9,500.0	
iii) Interest on Small Savings, Provident Funds, etc.	-	2,359.6	2,359.6		-	2,030.0	2,030.0		-	2,030.0	2,030.0		-	2,532.0	2,532.0	
iv) Others	-	19.3	19.3		-	45.2	45.2		-	150.2	150.2		-	130.1	130.1	
D. Administrative Services (i to v)	2,571.7	30,159.9	32,731.6		3,156.3	33,884.8	37,043.1		3,254.2	34,272.2	37,526.4		10,975.6	34,277.7	45,253.3	
i) Secretariat - General Services	-	2,624.8	2,624.8		2.5	1,977.6	1,980.1		-	2,006.7	2,006.7		0.1	917.6	917.7	
ii) District Administration	1,025.3	1,033.1	2,058.4		2,350.8	1,185.8	3,536.6		2,449.2	1,187.8	3,637.0		10,915.5	1,457.7	12,373.2	
iii) Police	1,534.7	23,563.6	25,098.3		745.0	27,196.3	27,941.3		745.0	27,105.0	27,850.0		50.0	27,763.3	27,763.3	
iv) Public Works	1.0	855.8	856.8		50.0	1,242.2	1,292.2		50.0	1,236.3	1,286.3		50.0	1,229.2	1,279.2	
v) Others ++	10.7	2,082.6	2,093.3		10.0	2,282.9	2,292.9		10.0	2,736.4	2,746.4		10.0	2,910.0	2,920.0	
E. Pensions	-	34,843.1	34,843.1		-	42,876.4	42,876.4		-	42,876.4	42,876.4		-	44,926.1	44,926.1	
F. Miscellaneous General Services of which:	-	-	-		-	-	-		-	-	-		-	-	-	
Payment on account of State Lotteries	-	-	-		-	-	-		-	-	-		-	-	-	
III. Grants-in-Aid and Contributions of which:	-	-	-		-	1.5	1.5		-	1.5	1.5		-	0.1	0.1	
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-		-	1.5	1.5		-	1.5	1.5		-	0.1	0.1	

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
KARNATAKA

Item	2014-15 (Budget Estimates)													2015-16 (Budget Estimates)		
	2013-14 (Accounts)			2014-15 (Revised Estimates)			2014-15 (Budget Estimates)			2015-16 (Budget Estimates)			2015-16 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
1	2	3	4	5	6	7	8	9	10	11	12	13				
TOTAL EXPENDITURE (I+II+III)	269,698.4	622,197.3	891,895.7	374,329.7	733,243.7	1,107,573.4	377,818.9	709,657.3	1,087,476.2	402,233.1	752,263.7	1,154,496.8				
I. DEVELOPMENTAL EXPENDITURE (A + B)	246,590.7	345,556.6	592,147.2	344,144.4	401,011.1	745,155.5	348,167.8	393,728.2	741,895.9	375,856.0	403,181.2	779,037.2				
A. Social Services (1 to 12)	148,085.7	178,133.2	326,218.9	223,968.5	197,199.2	421,167.7	230,181.6	199,789.5	429,971.0	246,375.0	208,909.1	457,284.1				
1. Education, Sports, Art and Culture	45,736.2	115,919.2	161,655.5	73,694.4	128,660.1	202,354.5	75,369.9	127,524.6	202,894.5	67,005.8	128,959.0	195,964.8				
2. Medical and Public Health	13,424.0	22,468.1	35,892.1	25,618.0	22,279.2	47,897.1	28,372.9	22,254.3	50,627.2	26,422.2	22,420.1	48,842.3				
3. Family Welfare	4,761.7	276.9	5,038.5	5,609.6	306.3	5,915.8	5,611.3	307.8	5,919.0	6,637.2	271.5	6,908.7				
4. Water Supply and Sanitation	4,923.5	327.2	5,250.8	12,204.6	347.1	12,551.7	11,623.3	347.1	11,970.4	21,986.3	285.3	22,271.6				
5. Housing	11,906.1	2,136.0	14,042.1	22,052.2	2,221.5	24,273.7	22,052.2	2,121.5	24,173.7	33,090.0	3,427.7	36,517.7				
6. Urban Development	6,366.1	1,042.7	7,408.8	8,436.5	1,103.1	9,539.6	6,691.2	1,105.1	7,796.2	7,573.4	1,227.7	8,801.1				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	27,333.6	9,868.0	37,201.6	38,590.1	9,938.4	48,528.4	42,017.3	9,942.6	51,959.9	43,275.3	11,469.4	54,744.7				
8. Labour and Welfare	1,824.0	1,062.8	2,886.8	4,692.3	1,207.1	5,899.4	4,774.6	1,280.5	6,055.1	4,540.6	1,251.5	5,792.1				
9. Social Security and Welfare	26,590.4	13,361.8	39,952.2	25,684.3	18,805.5	44,489.8	26,244.1	18,804.6	45,048.8	30,749.7	26,627.2	57,376.9				
10. Nutrition	4,257.2	4,245.3	8,502.5	5,685.5	7,100.8	12,786.3	5,718.7	7,100.8	12,819.5	6,244.2	7,184.5	13,428.7				
11. Relief on account of Natural Calamities	119.5	5,301.0	5,420.5	750.0	3,027.5	3,777.5	750.0	3,027.5	3,777.5	—	3,762.3	3,762.3				
12. Others*	843.5	2,124.1	2,967.6	951.1	2,202.8	3,153.9	956.1	2,363.8	3,319.9	850.3	2,022.9	2,873.2				
B. Economic Services (1 to 9)	98,505.0	167,423.4	265,928.3	120,175.9	203,811.9	323,987.8	117,986.2	193,938.7	311,924.9	127,481.0	194,272.1	321,753.1				
1. Agriculture and Allied Activities (i to xii)	69,418.9	56,479.3	125,898.2	59,848.1	68,086.3	127,934.3	56,188.4	54,105.8	110,294.2	61,289.5	48,323.0	109,612.5				
i) Crop Husbandry	19,201.0	4,671.2	23,872.3	28,910.3	4,431.4	33,341.7	27,484.3	4,431.4	31,915.7	30,745.1	4,419.1	35,164.2				
ii) Soil and Water Conservation	1,631.8	718.1	2,349.9	8,392.8	776.5	9,169.2	5,127.9	782.5	5,910.3	2,926.0	706.0	6,632.0				
iii) Animal Husbandry	3,396.8	3,530.6	6,927.4	3,624.1	3,907.4	7,531.5	3,653.3	3,909.4	7,562.7	2,797.9	5,291.7	8,089.6				
iv) Dairy Development	8,496.3	—	8,496.3	8,930.0	—	8,930.0	8,930.0	—	8,930.0	9,922.7	—	9,922.7				
v) Fisheries	686.3	280.7	967.0	781.4	288.0	1,069.4	731.4	288.0	1,019.4	1,677.3	281.6	1,958.9				
vi) Forestry and Wild Life	3,154.8	12,461.4	15,616.1	2,620.4	10,094.5	12,714.9	3,466.1	11,414.4	14,880.5	1,497.6	11,731.8	13,229.4				
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—				
viii) Food Storage and Warehousing	—	31,066.5	31,066.5	—	44,384.3	44,384.3	—	—	29,075.9	—	20,804.1	20,804.1				
ix) Agricultural Research and Education	2,066.2	2,920.0	4,926.2	2,762.3	3,319.8	6,082.1	2,762.3	3,319.8	6,082.1	1,674.2	4,225.9	5,900.1				
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—				
xi) Co-operation	30,845.8	830.7	31,676.6	3,826.9	884.5	4,711.4	4,033.2	884.5	4,917.7	10,048.7	862.8	10,911.5				
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—				
2. Rural Development	9,638.4	13,189.9	22,828.3	28,816.1	22,621.3	51,437.4	28,589.7	27,603.2	56,192.9	27,363.7	20,299.4	47,663.1				
3. Special Area Programmes	1,523.9	—	1,523.9	3,049.7	—	3,049.7	3,049.7	—	3,049.7	7,184.7	—	7,184.7				
4. Irrigation and Flood Control of which:	2,303.6	5,019.6	7,323.2	4,382.1	9,061.1	13,443.2	3,937.1	8,081.1	12,018.2	3,951.8	12,116.2	16,068.0				
i) Major and Medium Irrigation	101.9	3,325.8	3,427.7	157.8	7,213.8	7,371.6	97.8	6,233.8	6,331.6	34.1	9,951.4	9,985.5				
ii) Minor Irrigation	420.5	1,755.6	2,176.1	686.9	1,841.8	2,528.8	711.9	1,841.8	2,553.8	697.7	2,159.0	2,856.7				
iii) Flood Control and Drainage of which: Power	—	5.3	5.3	—	5.5	5.5	—	5.5	5.5	—	5.8	5.8				
5. Energy	327.3	59,629.8	59,957.1	361.1	67,030.0	67,391.1	462.1	67,030.0	67,492.1	373.4	80,511.2	80,884.6				
6. Industry and Minerals (i to iii)	200.0	59,629.8	59,829.8	200.0	67,030.0	67,230.0	200.0	67,030.0	67,230.0	200.0	80,511.2	80,711.2				
i) Village and Small Industries	5,588.8	3,251.7	8,820.5	6,479.7	4,639.4	11,119.1	6,607.5	4,512.1	11,119.6	6,719.3	4,050.3	10,769.6				
ii) Industries*	3,439.4	2,900.2	6,339.6	4,356.3	4,092.7	8,449.0	4,593.0	3,986.1	8,579.2	4,659.5	3,499.0	8,158.5				
iii) Others**	2,129.4	351.5	2,480.9	2,123.4	546.7	2,670.2	2,014.4	526.0	2,540.4	2,059.8	551.3	2,611.1				

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
KARNATAKA

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	5,200.4 5,190.2 10.2	20,400.5 13,293.6 7,107.0	25,600.9 18,483.8 7,117.1	11,517.4 11,500.4 17.0	20,457.8 13,731.6 6,726.2	31,975.2 25,232.1 6,743.1	12,118.8 12,101.8 17.0	20,689.6 14,053.4 6,646.2	32,818.4 26,155.3 6,663.1	16,109.9 16,088.5 21.4	17,345.0 9,643.0 7,702.0	33,454.9 25,731.5 7,723.4
8. Science, Technology and Environment	608.4	0.1	608.5	706.8	0.1	706.9	806.8	0.1	806.9	690.6	0.1	690.7
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	3,915.2 1,098.1 1,055.4 1.0 1,760.7	9,452.4 649.1 37.1 274.5 8,491.7	13,367.6 1,747.2 1,092.6 275.5 10,252.4	5,014.8 2,724.1 1,182.3 3.5 1,104.9	11,916.0 934.8 41.1 135.4 10,804.7	16,930.8 3,658.9 1,223.4 138.9 11,909.6	6,226.0 2,823.3 1,282.3 3.5 2,116.9	11,906.8 935.6 41.1 125.4 10,804.7	18,132.8 3,758.9 1,323.4 128.9 12,921.6	3,798.1 1,820.9 1,269.1 1.8 706.3	11,626.9 717.1 45.6 114.9 10,749.3	15,425.0 2,538.0 1,314.7 116.7 11,455.6
II. NON-DEVELOPMENTAL EXPENDITURE												
A. Organs of State	1,603.8	247,940.3	249,544.1	2,958.3	292,743.6	295,701.9	2,994.2	273,909.4	276,903.6	2,391.4	307,579.0	309,970.4
B. Fiscal Services (i + ii)	173.2	9,930.8	10,104.0	308.6	11,887.1	12,195.7	308.6	11,589.1	11,897.6	320.8	9,415.6	9,736.4
i) Collection of Taxes and Duties	22.7	18,491.8	18,514.5	54.3	11,779.3	11,833.6	63.2	11,379.7	11,442.9	109.3	10,428.1	10,537.4
ii) Other Fiscal Services	-	81.9	81.9	-	92.7	92.7	-	92.7	11,350.2	109.3	10,343.7	10,453.0
C. Interest Payments and Servicing of Debt												
(1 + 2)												
1. Appropriation for Reduction or Avoidance of Debt	-	-	78,373.3	-	102,000.0	102,000.0	-	95,638.7	95,638.7	-	112,026.7	112,026.7
2. Interest Payments (i to iv)	-	-	78,373.3	-	5,000.0	5,000.0	-	2,500.0	2,500.0	-	5,350.0	5,350.0
i) Interest on Loans from the Centre	-	-	7,548.6	-	97,000.0	97,000.0	-	93,138.7	93,138.7	-	106,676.7	106,676.7
ii) Interest on Internal Debt	-	55,977.4	55,977.4	-	8,639.8	8,639.8	-	7,555.2	7,555.2	-	8,130.4	8,130.4
of which:												
(a) Interest on Market Loans	-	33,694.0	33,694.0	-	50,640.5	50,640.5	-	48,272.7	48,272.7	-	63,977.9	63,977.9
(b) Interest on NSSF	-	19,452.0	19,452.0	-	18,955.7	18,955.7	-	19,097.3	19,097.3	-	18,595.6	18,595.6
iii) Interest on Small Savings, Provident Funds, etc.	-	14,846.4	14,846.4	-	15,596.4	15,596.4	-	15,096.4	15,096.4	-	12,666.8	12,666.8
iv) Others	-	0.8	0.8	-	1.4	1.4	-	26.4	26.4	-	1.4	1.4
D. Administrative Services (i to v)	1,407.9	48,896.5	50,304.4	2,595.5	72,874.0	75,469.5	2,612.3	58,028.3	60,640.6	1,961.3	67,919.1	69,880.4
i) Secretariat - General Services	14.5	1,367.4	1,381.9	8.9	2,011.6	2,026.1	8.9	2,059.8	2,068.7	9.8	1,746.2	1,756.0
ii) District Administration	35.5	3,987.0	4,022.5	198.5	5,482.8	5,681.3	198.5	5,443.9	5,642.4	50.0	4,689.3	4,739.3
iii) Police	806.4	29,373.2	30,179.6	1,658.3	34,976.3	36,634.6	1,658.3	34,228.6	35,886.9	1,124.5	31,932.0	33,056.5
iv) Public Works	85.3	7,466.9	7,552.2	110.0	8,423.2	8,533.2	110.0	7,849.7	7,959.7	118.8	8,792.5	8,911.3
v) Others ++	466.2	6,702.2	7,168.4	619.7	21,980.1	22,599.9	636.5	8,446.4	9,082.9	658.2	20,759.1	21,417.3
E. Pensions	-	91,518.2	91,518.2	-	93,500.0	93,500.0	-	97,000.0	97,000.0	-	107,135.5	107,135.5
F. Miscellaneous General Services	-	647.8	647.8	-	703.2	703.2	10.2	273.6	283.8	-	654.0	654.0
of which:												
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	21,503.9	28,700.5	50,204.4	27,227.0	39,489.0	66,716.0	26,657.0	42,019.8	68,676.8	23,985.7	41,503.5	65,489.2
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	21,503.9	28,700.5	50,204.4	27,227.0	39,489.0	66,716.0	26,657.0	42,019.8	68,676.8	23,985.7	41,503.5	65,489.2

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
KERALA

Item	2013-14 (Accounts)												2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	2013-14 (Accounts)		2014-15 (Budget Estimates)		2014-15 (Budget Estimates)		2014-15 (Revised Estimates)		2014-15 (Revised Estimates)		2015-16 (Budget Estimates)		2015-16 (Budget Estimates)		2015-16 (Budget Estimates)						
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL						
1	70,412.0	534,443.0	604,855.0	108,859.3	610,881.1	719,740.4	128,123.8	610,399.2	738,523.1	145,392.6	707,198.6	852,591.2	707,198.6	707,198.6	852,591.2						
TOTAL EXPENDITURE (+II+III)																					
I. DEVELOPMENTAL EXPENDITURE (A + B)																					
A. Social Services (1 to 12)																					
1. Education, Sports, Art and Culture	9,987.6	107,110.9	117,098.4	12,834.7	124,300.3	137,135.0	12,832.7	118,324.0	131,156.6	19,954.9	141,308.6	161,263.5	19,954.9	141,308.6	161,263.5						
2. Medical and Public Health	4,602.8	26,930.9	31,533.6	5,162.3	32,131.1	37,293.4	10,228.3	31,535.6	41,763.9	9,567.1	37,949.4	47,516.5	9,567.1	37,949.4	47,516.5						
3. Family Welfare	2,670.8	871.0	3,541.8	4,481.4	973.4	5,454.8	4,481.4	969.0	5,450.4	4,481.4	1,310.2	5,791.6	4,481.4	1,310.2	5,791.6						
4. Water Supply and Sanitation	3,701.5	2,104.5	5,806.0	5,978.0	2,377.7	8,355.7	5,972.0	2,397.7	8,369.7	7,272.7	2,600.5	9,873.2	7,272.7	2,600.5	9,873.2						
5. Housing	123.5	1,020.8	1,144.3	262.2	955.8	1,218.0	200.9	815.5	1,016.4	194.0	589.9	783.9	194.0	589.9	783.9						
6. Urban Development	1,183.0	954.5	2,137.5	12,284.2	361.6	12,645.8	7,072.9	357.9	7,430.7	8,441.4	394.5	8,835.9	8,441.4	394.5	8,835.9						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	13,772.7	2,625.4	16,398.1	18,556.4	3,146.8	21,703.2	19,660.7	3,147.3	22,807.9	20,496.5	3,364.8	23,861.3	20,496.5	3,364.8	23,861.3						
8. Labour and Welfare	3,668.1	2,659.6	6,327.7	5,799.0	2,828.1	8,627.1	5,162.3	2,962.3	8,124.6	5,504.4	3,039.7	8,544.1	5,504.4	3,039.7	8,544.1						
9. Social Security and Welfare	6,679.8	15,372.4	22,052.2	10,287.6	16,874.4	27,162.1	12,569.4	17,166.1	29,735.5	14,457.2	21,767.4	36,224.6	14,457.2	21,767.4	36,224.6						
10. Nutrition	-	26.1	26.1	-	37.7	37.7	-	35.9	35.9	-	45.3	45.3	-	45.3	45.3						
11. Relief on account of Natural Calamities	-	2,611.6	2,611.6	-	1,663.8	1,663.8	-	1,725.1	1,725.1	281.6	1,910.5	2,192.1	281.6	1,910.5	2,192.1						
12. Others*	100.8	1,020.7	1,121.5	225.5	1,127.1	1,352.6	174.0	1,205.0	1,379.0	225.5	1,285.8	1,511.3	225.5	1,285.8	1,511.3						
B. Economic Services (1 to 9)																					
1. Agriculture and Allied Activities (i to xii)	22,655.0	56,635.5	79,290.5	31,505.7	62,670.6	94,176.3	48,057.7	65,593.0	113,650.7	52,793.2	66,207.4	119,000.6	52,793.2	66,207.4	119,000.6						
i) Crop Husbandry	12,792.3	26,136.7	38,929.0	18,090.1	26,826.3	44,916.5	15,097.3	27,736.9	42,834.3	18,234.3	27,468.7	45,702.9	18,234.3	27,468.7	45,702.9						
ii) Soil and Water Conservation	5,879.6	4,648.9	10,528.4	8,849.2	5,169.0	14,018.2	6,772.5	5,042.1	11,814.6	9,031.4	5,757.2	14,788.6	9,031.4	5,757.2	14,788.6						
iii) Animal Husbandry	253.4	419.2	672.5	429.5	485.7	915.2	421.2	466.9	888.1	479.5	524.9	1,004.4	479.5	524.9	1,004.4						
iv) Dairy Development	1,334.3	2,869.6	4,203.9	1,862.0	3,211.0	5,073.0	1,580.5	3,062.6	4,643.1	1,722.6	3,719.9	5,442.5	1,722.6	3,719.9	5,442.5						
v) Fisheries	1,014.0	374.9	1,388.8	1,125.0	482.5	1,607.5	1,076.2	462.4	1,538.6	1,359.4	534.5	1,893.9	1,359.4	534.5	1,893.9						
vi) Forestry and Wild Life	1,516.1	963.9	2,480.0	2,223.2	742.1	2,965.3	1,837.3	1,192.6	3,029.9	2,174.6	825.5	3,000.1	2,174.6	825.5	3,000.1						
vii) Plantations	816.0	2,967.4	3,783.4	1,272.6	3,272.3	4,544.9	1,086.8	3,220.5	4,307.3	1,160.6	3,478.5	4,639.1	1,160.6	3,478.5	4,639.1						
viii) Food Storage and Warehousing	58.6	9,259.8	9,318.5	85.4	8,641.4	8,726.8	69.1	9,153.9	9,222.9	78.5	7,270.0	7,348.5	78.5	7,270.0	7,348.5						
ix) Agricultural Research and Education	1,109.1	2,328.0	3,437.2	1,533.0	2,791.1	4,324.1	1,531.0	2,788.3	4,319.3	1,527.5	3,025.5	4,553.0	1,527.5	3,025.5	4,553.0						
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-						
xi) Co-operation	366.3	2,285.8	2,652.1	443.2	2,014.9	2,458.1	362.5	2,331.3	2,693.8	442.7	2,311.8	2,754.4	442.7	2,311.8	2,754.4						
xii) Other Agricultural Programmes	445.0	19.3	464.3	267.0	16.3	283.3	360.3	16.3	376.6	257.5	20.8	278.3	257.5	20.8	278.3						
2. Rural Development	2,550.2	3,856.8	6,407.0	2,749.0	5,764.5	8,513.5	2,242.4	6,296.2	28,438.6	22,363.7	7,787.4	30,151.1	22,363.7	7,787.4	30,151.1						
3. Special Area Programmes	1,027.8	-1.0	1,026.8	2,058.6	-	2,058.6	1,601.5	-	1,601.5	2,158.6	-	2,158.6	2,158.6	-	2,158.6						
4. Irrigation and Flood Control of which:	244.8	4,272.8	4,517.6	283.4	4,159.1	4,442.5	352.4	4,385.3	4,737.6	285.4	4,902.3	5,187.7	285.4	4,902.3	5,187.7						
i) Major and Medium Irrigation	24.5	2,370.8	2,395.3	36.3	2,183.9	2,220.2	36.3	2,150.9	2,187.2	41.3	2,794.5	2,835.8	41.3	2,794.5	2,835.8						
ii) Minor Irrigation	140.4	1,502.2	1,642.6	127.1	1,667.4	1,794.5	196.1	1,642.4	1,838.4	124.1	1,876.2	2,000.3	124.1	1,876.2	2,000.3						
iii) Flood Control and Drainage	-	398.4	398.4	-	305.0	305.0	-	589.7	589.7	-	228.3	228.3	-	228.3	228.3						
5. Energy of which: Power	331.4	1,925.6	2,257.0	704.8	565.3	1,270.1	604.8	1,066.6	1,671.4	738.3	589.6	1,327.9	738.3	589.6	1,327.9						
6. Industry and Minerals (i to iii)	90.0	2,033.3	2,123.3	170.0	534.6	704.6	170.0	1,035.9	1,205.9	180.0	559.9	735.9	180.0	559.9	735.9						
i) Village and Small Industries	1,868.7	1,622.6	3,491.3	2,416.3	1,550.4	3,966.7	3,003.9	1,557.3	4,561.1	2,670.0	1,747.8	4,417.8	2,670.0	1,747.8	4,417.8						
ii) Industries@	1,771.2	1,468.5	3,239.7	2,203.0	1,352.1	3,555.0	2,824.7	1,362.1	4,186.8	2,430.7	1,522.3	3,953.0	2,430.7	1,522.3	3,953.0						
iii) Others**	97.5	154.1	251.6	113.3	198.3	311.6	102.3	195.2	297.5	130.8	225.5	356.3	130.8	225.5	356.3						
	-	-	-	100.0	-	100.0	76.9	-	76.9	108.5	-	108.5	76.9	-	108.5						

State Finances : A Study of Budgets of 2015-16

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
KERALA**

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	
																2
1																
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	836.8	16,665.9	17,502.7	21,332.4	245.9	21,086.6	21,332.4	702.5	21,896.4	22,598.9	301.5	20,676.2	20,977.7	18,997.8	2,079.9	
8. Science, Technology and Environment	720.6	400.6	1,121.2	1,179.3	119.7	1,001.5	1,179.3	90.4	1,091.9	1,181.3	175.3	1,904.7	1,798.5	1,206.2	565.3	
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	2,282.4	1,755.5	4,037.9	3,698.0	2,146.3	2,251.7	5,949.7	3,480.7	2,190.2	5,670.8	4,745.1	2,533.4	7,278.5	3,420.0	3,858.5	
	843.4	341.9	1,185.3	1,438.7	894.3	602.0	2,748.3	2,104.9	569.0	2,673.8	2,736.6	683.4	3,420.0	2,142.7	1,277.3	
	938.9	499.8	1,438.7	1,533.0	202.0	1,336.7	1,533.0	798.8	591.4	1,390.2	1,489.8	652.9	2,042.7	308.3	1,734.4	
	492.6	762.6	1,255.1	1,343.6	455.4	888.2	1,343.6	414.2	859.6	1,273.7	417.2	990.3	1,407.5	1,407.5	0.0	
II. NON-DEVELOPMENTAL EXPENDITURE																
(General Services) (A to F)																
A. Organs of State	1,266.5	264,784.4	266,050.9	300,543.4	1,482.4	299,061.0	300,543.4	1,711.7	299,414.6	301,126.2	1,722.7	360,494.2	362,216.9	8,947.5	14,332.2	
B. Fiscal Services (i + ii)	20.0	6,087.7	6,107.7	7,647.1	53.1	7,594.0	7,647.1	43.1	7,957.7	8,000.8	73.2	8,874.3	8,947.5	14,332.2	13,240.5	
i) Collection of Taxes and Duties	121.3	9,187.0	9,308.3	12,761.1	321.5	12,439.6	12,761.1	279.0	12,230.8	12,509.8	336.5	12,904.0	13,240.5	1,091.7	1,091.7	
ii) Other Fiscal Services	-	1,157.1	1,157.1	1,682.3	-	1,078.8	1,682.3	-	1,326.1	1,326.1	-	1,091.7	1,091.7	-	-	
C. Interest Payments and Servicing of Debt (1 + 2)																
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Interest Payments (i to iv)	-	82,653.8	82,653.8	95,981.5	-	95,981.5	95,981.5	-	95,355.1	95,355.1	-	109,521.0	109,521.0	3,684.7	81,312.5	
i) Interest on Loans from the Centre	-	3,813.1	3,813.1	3,882.4	-	3,882.4	3,882.4	-	3,775.7	3,775.7	-	3,684.7	3,684.7	-	-	
ii) Interest on Internal Debt	-	57,816.4	57,816.4	70,354.6	-	70,354.6	70,354.6	-	69,289.9	69,289.9	-	81,312.5	81,312.5	-	-	
of which:																
(a) Interest on Market Loans	-	42,335.6	42,335.6	54,534.7	-	54,534.7	54,534.7	-	53,881.5	53,881.5	-	66,190.4	66,190.4	-	-	
(b) Interest on NSSF	-	10,915.0	10,915.0	10,581.9	-	10,581.9	10,581.9	-	10,863.3	10,863.3	-	10,388.7	10,388.7	-	-	
iii) Interest on Small Savings, Provident Funds, etc.	-	21,024.4	21,024.4	21,744.4	-	21,744.4	21,744.4	-	22,289.5	22,289.5	-	24,523.8	24,523.8	-	-	
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
D. Administrative Services (i to v)	1,125.3	32,304.2	33,429.4	40,341.7	1,107.8	39,233.9	40,341.7	1,389.6	37,586.9	38,976.5	1,313.0	45,968.6	47,281.6	2,222.8	3,579.3	
i) Secretariat - General Services	-	1,719.5	1,719.5	1,959.5	-	1,959.5	1,959.5	-	1,909.4	1,909.4	-	2,222.8	2,222.8	-	-	
ii) District Administration	158.7	2,446.3	2,605.0	3,126.7	168.5	2,958.2	3,126.7	323.8	2,845.8	3,169.6	134.0	3,445.3	3,579.3	-	-	
iii) Police	434.9	20,269.5	20,704.4	25,587.0	485.0	25,102.0	25,587.0	531.5	24,288.7	24,820.2	570.0	29,616.4	30,186.4	-	-	
iv) Public Works	-	1,375.3	1,375.3	1,560.3	-	1,560.3	1,560.3	-	1,658.2	1,658.2	-	2,126.7	2,126.7	-	-	
v) Others ++	531.7	6,493.6	7,025.2	8,108.1	454.3	7,653.8	8,108.1	534.3	6,894.8	7,419.1	609.0	8,557.5	9,166.5	-	-	
E. Pensions	-	99,712.7	99,712.7	113,701.4	-	113,701.4	113,701.4	-	115,147.2	115,147.2	-	131,719.3	131,719.3	-	-	
F. Miscellaneous General Services	-	33,681.8	33,681.8	30,110.8	-	30,110.8	30,110.8	-	31,136.7	31,136.7	-	50,415.4	50,415.4	-	-	
of which:																
Payment on account of State Lotteries	-	32,026.6	32,026.6	29,893.8	-	29,893.8	29,893.8	-	29,903.1	29,903.1	-	40,140.8	40,140.8	-	-	
III. Grants-in-Aid and Contributions																
of which:																
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	49,714.7	49,714.7	62,371.5	-	62,371.5	62,371.5	-	64,750.2	64,750.2	-	64,930.5	64,930.5	-	-	

(₹ Million)

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
MADHYA PRADESH

Item	(₹ Million)											
	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (+II-III)	194,262.7	504,434.9	698,697.6	370,479.1	619,659.0	990,138.1	363,704.0	618,792.0	982,496.0	407,289.6	681,059.6	1,088,349.2
I. DEVELOPMENTAL EXPENDITURE (A + B)	185,530.7	261,864.7	447,395.5	358,727.3	340,159.8	698,887.0	351,855.8	345,813.9	697,669.7	374,747.4	329,231.8	703,979.3
A. Social Services (1 to 12)	123,023.8	154,658.3	277,682.1	207,260.3	213,664.6	420,924.9	200,454.1	202,653.2	403,107.3	227,174.4	204,996.4	432,170.7
1. Education, Sports, Art and Culture	35,584.9	101,386.4	136,971.3	66,758.2	125,992.5	192,750.8	63,891.9	118,275.3	182,167.2	73,347.8	135,059.8	208,407.5
2. Medical and Public Health	5,745.3	23,183.6	28,928.9	18,272.7	34,180.8	52,453.5	18,027.4	29,870.3	47,897.7	19,967.7	33,113.3	53,081.0
3. Family Welfare	3,885.6	21.5	3,907.1	5,940.8	—	5,940.8	4,336.5	—	4,336.5	4,433.0	—	4,433.0
4. Water Supply and Sanitation	3,942.2	5,109.9	9,052.1	11,350.6	6,296.6	17,647.2	8,350.6	6,293.6	14,644.2	8,960.4	6,619.3	15,579.7
5. Housing	2,250.2	1,229.8	3,480.0	9,022.6	1,265.1	10,287.7	10,919.6	1,759.2	12,678.8	10,344.3	2,426.6	12,770.9
6. Urban Development	12,988.7	2,893.7	15,882.4	16,241.2	7,388.5	23,629.8	18,181.9	7,388.5	25,570.4	16,603.8	424.2	17,028.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	20,850.9	3,308.8	24,159.7	29,401.2	5,222.5	34,623.7	30,058.1	5,129.9	35,188.0	34,552.9	5,222.2	39,775.1
8. Labour and Welfare	572.6	1,643.7	2,216.3	1,778.7	1,907.7	3,686.4	1,796.9	2,027.8	3,824.8	2,148.2	2,195.6	4,343.8
9. Social Security and Welfare	26,275.5	1,640.7	27,916.2	35,000.9	1,981.8	36,982.7	31,754.8	1,658.7	33,413.5	42,832.3	1,928.6	44,760.9
10. Nutrition	10,818.3	24.9	10,843.2	13,375.3	30.1	13,405.4	13,018.4	28.6	13,047.0	13,860.9	31.3	13,892.2
11. Relief on account of Natural Calamities	—	11,422.1	11,422.1	—	26,220.1	26,220.1	—	27,089.5	27,089.5	—	14,480.0	14,480.0
12. Others*	109.6	2,793.1	2,902.7	118.0	3,178.8	3,296.8	118.0	3,131.8	3,249.8	123.0	3,495.6	3,618.6
B. Economic Services (1 to 9)	62,506.9	107,206.4	169,713.4	151,467.0	126,495.2	277,962.2	151,407.7	143,160.7	294,562.4	147,573.1	124,235.4	271,808.5
1. Agriculture and Allied Activities (i to xii)	24,023.9	38,115.6	62,139.5	53,764.9	45,510.8	99,275.7	51,686.5	47,036.9	98,723.3	48,035.2	36,791.9	84,827.1
i) Crop Husbandry	8,891.6	3,795.8	12,687.4	30,932.7	4,652.4	35,585.1	29,333.8	4,625.2	33,959.0	25,535.8	5,270.6	30,806.4
ii) Soil and Water Conservation	124.5	523.5	648.0	159.7	675.8	835.5	159.2	672.1	831.2	170.0	622.0	792.1
iii) Animal Husbandry	2,056.9	3,983.4	6,040.3	3,196.1	5,254.5	8,450.6	3,232.8	4,826.4	8,059.2	3,150.9	5,111.7	8,262.6
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	282.8	294.6	577.4	392.6	482.8	875.4	389.8	378.0	767.7	371.2	435.7	806.9
vi) Forestry and Wild Life	8,066.3	10,838.2	18,904.5	11,647.8	13,659.3	25,307.2	11,001.6	13,280.0	24,281.6	11,595.0	13,299.3	24,894.3
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	247.2	17,186.3	17,433.5	1,632.1	19,000.4	20,632.5	1,775.0	21,550.7	23,325.7	1,303.3	10,474.3	11,777.6
ix) Agricultural Research and Education	711.9	668.2	1,380.1	950.6	671.1	1,621.7	955.6	669.2	1,624.8	1,022.5	484.4	1,506.9
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	3,642.7	825.5	4,468.2	4,853.3	1,114.4	5,967.8	4,838.7	1,035.3	5,874.0	4,886.4	1,093.8	5,980.2
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	22,814.5	11,241.1	34,055.6	78,513.5	16,361.6	94,875.0	79,876.8	16,142.0	96,018.7	77,324.4	3,842.8	81,167.2
3. Special Area Programmes	2,307.4	5,522.3	7,829.7	1,086.6	7,155.9	8,242.5	1,100.2	6,812.0	7,912.2	276.7	6,828.0	7,104.7
4. Irrigation and Flood Control of which:	—	—	—	—	—	—	—	—	—	—	—	—
i) Major and Medium Irrigation	2,156.5	4,435.4	6,591.9	829.9	5,821.4	6,651.3	840.9	5,548.3	6,389.2	—	5,521.0	5,521.0
ii) Minor Irrigation	113.8	1,087.0	1,200.8	138.9	1,334.5	1,473.4	138.9	1,263.7	1,402.6	160.4	1,307.0	1,467.4
iii) Flood Control and Drainage	37.1	—	37.1	117.8	—	117.8	120.3	—	120.3	116.3	—	116.3
5. Energy of which: Power	5,945.7	27,459.0	33,404.8	4,792.9	34,482.7	39,275.6	4,747.2	46,684.4	51,431.5	4,555.3	52,351.1	56,906.4
6. Industry and Minerals (i to iii)	5,519.9	27,445.2	32,965.1	4,370.9	34,450.0	38,820.9	4,622.7	46,652.7	51,275.4	4,324.2	52,317.2	56,641.4
i) Village and Small Industries	4,746.8	9,946.3	14,693.1	8,020.3	8,986.7	17,007.0	9,388.5	11,314.9	20,703.4	13,489.8	11,006.3	24,496.1
ii) Industries*	2,056.2	817.8	2,874.0	3,070.9	1,157.1	4,228.0	3,023.8	1,050.0	4,073.8	3,016.9	1,185.4	4,202.3
iii) Others**	2,690.6	9,128.5	11,819.1	4,949.4	7,829.7	12,779.1	6,364.7	10,264.9	16,629.6	10,472.8	9,821.0	20,293.8

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
MADHYA PRADESH

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	6.4 6.0 0.4	14,115.8 14,113.8 2.0	14,122.1 14,119.8 2.3	5.0 - 5.0	12,648.6 12,646.1 2.5	12,653.6 12,646.1 7.5	5.0 - 5.0	13,955.8 13,953.3 2.5	13,960.8 13,953.3 7.5	- - -	12,177.5 12,175.0 2.5	13						
8. Science, Technology and Environment	1,139.8	66.3	1,206.1	1,732.0	79.6	1,811.6	1,725.5	79.6	1,805.0	2,067.7	89.3	2,157.0						
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	1,522.5 41.4 720.7 754.5 5.9	740.0 223.7 3.7 366.4 146.1	2,282.5 265.2 724.4 1,120.9 152.0	3,551.7 397.0 855.5 2,279.2 20.0	1,269.4 355.7 7.8 670.8 235.1	4,821.1 752.7 863.3 2,949.9 255.1	2,872.2 323.0 831.0 1,690.2 28.0	1,135.1 264.9 4.6 668.1 197.6	4,007.4 587.9 835.6 2,358.3 225.6	1,824.0 82.2 807.5 912.6 21.7	1,148.7 324.3 5.2 588.1 231.0	2,972.7 406.5 812.7 1,500.7 252.7						
II. NON-DEVELOPMENTAL EXPENDITURE																		
A. Organs of State	1,115.7	204,793.6	205,909.3	4,135.6	238,300.0	242,435.6	2,364.0	231,603.1	233,967.1	22,842.1	303,419.4	326,261.5						
B. Fiscal Services (i + ii)	46.4	8,331.0	8,377.4	72.5	15,087.6	15,160.1	72.5	14,746.0	14,818.5	72.5	9,766.6	9,839.1						
i) Collection of Taxes and Duties	176.7	25,660.1	25,836.8	453.1	29,824.9	30,278.0	412.7	28,813.0	29,225.7	268.7	30,659.8	30,928.4						
ii) Other Fiscal Services	176.7	25,660.1	25,836.8	453.1	29,792.6	30,245.7	412.7	28,792.5	29,195.2	268.7	30,629.1	30,887.8						
C. Interest Payments and Servicing of Debt (1 + 2)	-	21.2	21.2	-	32.3	32.3	-	30.5	30.5	-	30.6	30.6						
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	69,294.8	69,294.8	-	68,748.7	68,748.7	-	80,577.2	80,577.2						
2. Interest Payments (i to iv)	-	63,913.2	63,913.2	-	69,294.8	69,294.8	-	68,748.7	68,748.7	-	80,577.2	80,577.2						
i) Interest on Loans from the Centre	-	6,377.7	6,377.7	-	7,298.1	7,298.1	-	7,298.1	7,298.1	-	7,241.0	7,241.0						
ii) Interest on Internal Debt	-	46,617.3	46,617.3	-	52,356.0	52,356.0	-	52,510.0	52,510.0	-	62,442.3	62,442.3						
of which:																		
(a) Interest on Market Loans	-	25,797.2	25,797.2	-	29,052.3	29,052.3	-	30,216.2	30,216.2	-	36,613.6	36,613.6						
(b) Interest on NSSF	-	16,390.1	16,390.1	-	17,500.0	17,500.0	-	16,500.0	16,500.0	-	18,000.0	18,000.0						
iii) Interest on Small Savings, Provident Funds, etc.	-	8,460.5	8,460.5	-	7,726.7	7,726.7	-	7,726.7	7,726.7	-	8,868.8	8,868.8						
iv) Others	-	2,457.8	2,457.8	-	1,913.9	1,913.9	-	1,213.9	1,213.9	-	2,025.2	2,025.2						
D. Administrative Services (i to v)	892.6	47,443.7	48,336.3	3,609.9	60,320.0	63,930.0	1,878.9	55,667.9	57,566.8	22,500.9	99,462.6	121,963.6						
i) Secretariat - General Services	223.7	1,213.1	1,436.8	379.0	1,626.6	2,005.6	267.0	1,300.6	1,567.6	467.5	1,500.1	1,967.6						
ii) District Administration	44.8	4,142.3	4,187.0	298.7	5,815.5	6,114.2	199.8	5,552.5	5,752.3	851.1	6,167.7	7,018.7						
iii) Police	545.3	32,359.1	32,904.4	2,636.1	40,328.1	42,964.2	1,190.2	36,597.3	37,787.5	5,883.8	41,916.5	47,800.3						
iv) Public Works	-	3,633.7	3,633.7	19.9	4,616.7	4,636.6	-	4,894.1	4,894.1	21.7	5,481.5	5,503.2						
v) Others ++	78.8	6,095.5	6,174.3	276.2	7,933.1	8,209.4	221.8	7,343.4	7,565.2	15,276.9	44,396.9	59,673.7						
E. Pensions	-	59,317.4	59,317.4	-	63,343.3	63,343.3	-	63,343.3	63,343.3	-	82,611.7	82,611.7						
F. Miscellaneous General Services of which:	-	128.2	128.2	-	429.4	429.4	-	264.1	264.1	-	341.5	341.5						
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-						
III. Grants-in-Aid and Contributions of which:	7,616.3	37,776.6	45,392.9	7,616.3	41,199.2	48,815.5	9,484.2	41,375.1	50,859.2	9,700.1	48,408.4	58,108.4						
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	7,616.3	37,776.6	45,392.9	7,616.3	41,199.2	48,815.5	9,484.2	41,375.1	50,859.2	9,700.1	48,408.4	58,108.4						

(₹ Million)

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
MAHARASHTRA

Item	2014-15 (Budget Estimates)										2015-16 (Budget Estimates)		
	2013-14 (Accounts)		2014-15 (Budget Estimates)		2014-15 (Revised Estimates)		2014-15 (Revised Estimates)		2014-15 (Revised Estimates)		2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	PLAN	NON-PLAN	PLAN	NON-PLAN	PLAN	NON-PLAN	PLAN	NON-PLAN	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13	
TOTAL EXPENDITURE (I+II+III)	259,067.4	1,289,956.8	1,549,024.2	430,693.1	1,413,539.7	1,844,232.8	405,936.9	1,540,836.2	1,946,773.1	474,789.5	1,545,089.5	2,019,879.0	
I. DEVELOPMENTAL EXPENDITURE (A + B)	253,152.0	735,552.0	988,704.0	425,175.5	773,155.9	1,198,331.4	397,782.3	885,659.3	1,283,441.6	468,540.2	789,231.8	1,257,772.0	
A. Social Services (1 to 12)	167,573.2	541,217.6	708,790.8	245,290.3	526,554.1	771,844.4	258,720.4	613,984.6	872,705.0	269,231.3	580,209.6	849,441.0	
1. Education, Sports, Art and Culture	18,726.3	363,651.8	382,378.1	35,286.2	377,510.9	412,797.1	33,145.3	381,757.9	414,903.2	39,455.4	415,497.3	454,952.7	
2. Medical and Public Health	17,126.7	44,843.7	61,970.4	40,017.6	49,558.5	89,576.1	46,044.1	50,187.8	96,231.8	39,831.3	54,319.5	94,150.8	
3. Family Welfare	5,642.7	546.4	6,189.1	6,197.4	655.1	6,852.5	6,192.6	649.0	6,841.6	23.0	723.9	746.8	
4. Water Supply and Sanitation	8,670.3	1,713.2	10,383.5	14,319.1	2,000.7	16,319.8	24,108.5	1,981.0	26,089.6	38,333.9	2,137.8	40,471.7	
5. Housing	10,731.5	4,406.5	15,138.0	15,310.2	3,720.8	19,031.0	15,846.1	3,961.5	19,807.6	8,108.7	3,655.2	11,763.9	
6. Urban Development	28,587.6	15,406.0	43,993.6	28,745.7	21,807.7	50,553.5	34,098.9	27,580.8	61,679.7	33,816.2	24,799.9	58,616.0	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	47,903.2	31,610.6	79,513.8	64,655.5	30,053.8	94,709.2	55,804.6	34,457.5	90,262.1	70,404.3	32,029.5	102,433.8	
8. Labour and Welfare	1,847.7	5,826.4	7,674.0	4,356.5	6,211.2	10,587.7	4,572.7	6,346.3	10,918.9	3,554.6	6,615.8	10,170.4	
9. Social Security and Welfare	7,905.6	21,515.1	29,420.7	10,291.2	20,127.3	30,418.5	10,559.5	23,710.8	34,270.3	9,116.7	27,930.2	37,046.9	
10. Nutrition	19,959.3	4,701.6	24,660.9	24,716.9	5,359.4	30,076.3	26,158.6	5,359.4	31,518.0	25,290.3	4,897.7	30,187.9	
11. Relief on account of Natural Calamities	154.6	45,719.9	45,874.5	595.0	8,040.8	8,635.8	526.5	7,659.6	77,086.0	253.9	6,000.8	6,254.8	
12. Others*	317.6	1,276.4	1,594.0	799.0	1,507.9	2,306.9	1,663.2	1,432.9	3,086.1	1,043.1	1,602.0	2,645.1	
B. Economic Services (1 to 9)	85,578.8	194,334.4	279,913.2	179,885.2	246,601.8	426,487.0	139,061.8	271,674.7	410,736.6	199,308.8	209,022.2	408,331.0	
1. Agriculture and Allied Activities (i to xii)	27,800.8	50,411.5	78,212.3	33,759.3	52,280.5	86,039.8	45,135.0	49,649.6	94,784.6	30,523.6	55,617.3	86,140.9	
i) Crop Husbandry	17,601.1	11,503.7	29,104.9	21,629.5	11,564.9	33,194.4	30,627.2	11,532.3	42,159.5	16,725.3	13,565.7	30,291.0	
ii) Soil and Water Conservation	224.1	152.8	376.9	373.5	178.0	551.5	304.1	173.8	477.9	230.8	195.5	426.3	
iii) Animal Husbandry	2,851.2	5,814.4	8,665.6	3,416.7	6,282.8	9,699.6	3,405.6	6,456.3	9,862.0	3,689.6	6,890.4	10,580.0	
iv) Dairy Development	29.4	6,294.2	6,323.6	98.3	5,384.4	5,482.7	59.1	3,617.5	3,676.7	64.7	3,617.8	3,682.5	
v) Fisheries	90.1	1,240.6	1,330.7	110.3	995.9	1,106.2	90.9	1,020.8	1,111.6	110.5	1,011.2	1,121.7	
vi) Forestry and Wild Life	3,300.9	10,873.9	14,174.8	4,052.3	12,827.9	16,880.2	4,696.4	12,089.9	16,786.4	6,077.4	12,859.0	18,936.4	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	268.0	2,123.8	2,126.1	2.3	2,196.3	2,196.6	2.3	2,214.2	2,216.5	2.3	2,376.7	2,379.0	
ix) Agricultural Research and Education	-	6,483.9	6,751.9	167.5	7,314.9	7,482.4	308.6	7,272.2	7,580.8	200.0	7,636.6	7,836.6	
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	
xi) Co-operation	2,546.5	5,924.2	8,470.7	3,126.0	5,535.3	8,661.3	3,459.2	5,272.6	8,731.8	2,570.2	7,464.4	10,034.6	
xii) Other Agricultural Programmes	887.1	-	887.1	782.8	-	782.8	2,181.6	-	2,181.6	852.8	-	852.8	
2. Rural Development	22,169.7	9,130.1	31,299.8	106,162.3	18,197.4	124,359.7	47,134.9	26,326.8	73,461.7	111,949.1	16,278.3	128,227.4	
3. Special Area Programmes	328.6	5.0	333.5	438.4	7.3	445.7	438.4	7.3	445.7	438.4	8.2	52.0	
4. Irrigation and Flood Control of which:	6,139.9	21,278.2	27,418.0	5,680.0	20,318.1	25,998.1	5,748.8	21,127.6	26,876.4	7,239.1	21,238.7	28,477.8	
i) Major and Medium Irrigation	2,172.1	17,245.8	19,417.9	616.3	15,646.6	16,262.9	684.8	16,572.2	17,257.1	166.2	16,490.2	16,656.5	
ii) Minor Irrigation	3,714.7	3,650.3	7,364.9	4,798.4	4,216.6	9,015.0	4,846.1	4,140.0	8,986.1	7,032.3	4,261.3	11,293.7	
iii) Flood Control and Drainage	248.9	136.6	385.4	261.1	157.4	418.4	213.4	147.6	360.9	37.2	170.7	208.0	
5. Energy of which: Power	3,541.8	53,719.5	57,261.2	3,746.2	90,424.9	94,171.0	3,886.7	105,389.7	109,276.4	13,038.2	50,022.3	63,060.6	
6. Industry and Minerals (i to iii)	2,467.5	53,717.7	56,185.2	2,768.1	90,424.9	93,193.0	2,996.5	105,389.7	108,386.2	11,845.1	50,022.3	61,867.5	
i) Village and Small Industries	882.0	24,633.6	25,485.6	1,686.8	28,389.1	30,076.0	1,515.6	28,432.4	29,947.9	1,613.5	35,582.8	37,196.3	
ii) Industries*	840.1	709.5	1,549.6	1,664.2	767.3	2,431.5	1,493.2	824.3	2,317.5	1,590.5	853.4	2,443.9	
iii) Others**	12.0	23,924.1	23,936.1	22.6	27,621.8	27,644.4	22.3	27,608.1	27,630.4	23.0	34,729.4	34,752.4	

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
MANIPUR

Item	(₹ Million)											
	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	12,129.4	45,058.9	57,188.3	27,488.2	48,788.0	76,276.2	37,197.1	52,704.2	89,901.3	29,175.2	50,475.6	79,650.8
I. DEVELOPMENTAL EXPENDITURE (A + B)	11,154.6	18,268.0	29,422.6	26,314.2	19,045.3	45,359.5	35,515.8	20,526.8	56,042.6	27,595.6	19,820.8	47,416.5
A. Social Services (1 to 12)	6,199.1	9,897.4	16,096.5	7,213.0	11,375.6	18,588.7	15,898.2	11,427.2	27,325.4	11,889.0	10,959.7	22,848.7
1. Education, Sports, Art and Culture	1,993.9	6,796.8	8,790.7	3,101.4	7,824.1	10,925.5	7,507.7	7,633.4	15,141.1	4,509.6	7,885.3	12,394.9
2. Medical and Public Health	1,025.5	1,747.5	2,773.0	873.3	1,944.2	2,817.4	2,420.4	2,008.9	4,429.3	2,396.3	2,028.0	4,424.3
3. Family Welfare	189.6	—	189.6	201.1	—	201.1	210.7	—	210.7	210.7	—	210.7
4. Water Supply and Sanitation	1.6	566.7	568.3	2.2	566.4	568.5	2.4	625.0	627.4	531.9	2.0	533.9
5. Housing	—	69.0	69.0	—	105.9	105.9	—	105.9	105.9	—	105.9	105.9
6. Urban Development	248.5	119.6	368.1	141.2	297.4	438.6	229.8	315.0	544.9	149.8	320.9	470.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,213.6	108.6	1,322.2	1,411.2	120.2	1,531.4	1,948.3	121.1	2,069.5	1,347.5	124.3	1,471.8
8. Labour and Welfare	36.2	103.9	140.1	32.0	117.6	149.6	52.8	107.5	160.3	52.8	111.9	164.7
9. Social Security and Welfare	1,389.2	277.0	1,666.2	743.1	323.2	1,066.3	2,203.6	358.5	2,562.1	2,134.6	310.7	2,445.3
10. Nutrition	27.0	2.4	29.4	687.2	2.6	689.8	1,286.7	2.6	1,289.3	534.9	2.7	537.7
11. Relief on account of Natural Calamities	4.8	50.2	55.0	6.9	20.4	27.3	22.0	72.1	94.1	6.4	13.2	19.6
12. Others*	9.1	35.9	45.0	13.5	53.7	67.2	13.8	77.2	91.0	14.5	54.7	69.2
B. Economic Services (1 to 9)	5,015.5	8,370.6	13,386.1	19,101.2	7,669.7	26,770.8	19,617.6	9,099.6	28,717.1	15,706.6	8,861.2	24,567.8
1. Agriculture and Allied Activities (i to xii)	1,178.1	2,296.2	3,474.3	2,002.2	2,823.5	4,825.7	2,605.4	2,786.5	5,391.9	2,581.8	2,379.6	4,961.4
i) Crop Husbandry	618.5	456.5	1,075.0	1,000.4	523.9	1,524.2	1,544.2	490.2	2,034.4	1,101.5	512.4	1,613.8
ii) Soil and Water Conservation	271.4	136.3	407.7	122.4	163.2	285.6	167.3	154.4	321.6	344.7	162.1	506.8
iii) Animal Husbandry	64.2	514.1	578.3	39.3	835.1	868.4	177.5	786.9	964.4	91.4	820.6	912.0
iv) Dairy Development	2.0	11.0	13.0	2.5	25.8	28.3	81.8	22.6	104.4	2.5	23.7	26.2
v) Fisheries	67.5	196.9	264.4	76.1	219.5	295.6	76.5	200.9	277.5	60.0	200.4	260.4
vi) Forestry and Wild Life	110.6	682.7	793.3	733.1	735.6	1,468.7	293.1	831.7	1,124.7	946.1	352.7	1,298.8
vii) Plantations	0.6	—	0.6	0.6	—	0.6	0.6	—	0.6	0.8	—	0.8
viii) Food Storage and Warehousing	12.0	136.0	148.0	11.4	137.5	148.9	11.4	125.4	136.8	11.4	131.3	142.7
ix) Agricultural Research and Education	17.9	19.8	37.7	5.5	22.9	28.5	218.1	20.6	238.6	5.2	21.7	26.9
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	13.0	143.0	156.0	16.1	160.0	176.1	34.2	153.9	188.1	17.5	154.9	172.4
xii) Other Agricultural Programmes	0.4	—	0.4	0.8	—	0.8	0.8	—	0.8	0.8	—	0.8
2. Rural Development	1,126.8	428.2	1,555.0	7,370.3	504.1	7,874.4	10,726.6	504.1	11,230.7	6,158.2	750.8	6,909.0
3. Special Area Programmes	730.8	—	730.8	1,027.1	—	1,027.1	1,022.5	—	1,022.5	1,379.3	—	1,379.3
4. Irrigation and Flood Control	323.9	468.4	792.4	275.9	572.8	848.7	441.4	554.7	996.1	407.4	577.8	985.1
of which:												
i) Major and Medium Irrigation	193.4	183.1	376.5	140.0	229.4	369.4	305.0	223.1	528.1	245.0	232.8	477.8
ii) Minor Irrigation	0.6	97.6	98.2	0.9	115.1	116.0	2.9	111.7	114.6	2.4	116.7	119.1
iii) Flood Control and Drainage	—	151.9	151.9	—	186.4	186.4	—	178.0	178.0	—	186.3	186.3
5. Energy	35.0	3,211.3	3,246.3	952.0	1,512.5	2,464.5	1,718.4	3,017.4	4,735.8	1,664.0	3,156.4	4,820.4
of which: Power	—	3,211.3	3,211.3	922.0	1,512.5	2,434.5	1,688.4	3,017.4	4,705.8	1,634.0	3,156.4	4,790.4
6. Industry and Minerals (i to iii)	497.0	445.9	942.8	542.2	543.4	1,085.6	1,014.4	517.4	1,531.8	574.4	519.8	1,094.2
i) Village and Small Industries	491.1	415.2	906.3	525.2	495.3	1,020.5	955.2	481.1	1,436.3	508.5	481.7	990.1
ii) Industries*	5.8	30.6	36.5	17.0	48.1	65.1	59.2	36.3	95.5	65.9	38.1	104.0
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MANIPUR

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	-	1,240.7	1,240.7	-	1,381.7	1,381.7	-	1,381.7	1,381.7	-	1,147.7	1,147.7
8. Science, Technology and Environment	407.0	28.5	435.6	202.2	32.1	234.3	737.4	34.9	772.3	445.2	36.4	481.6
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	717.0	251.4	968.4	6,729.3	299.6	7,028.9	1,351.5	302.9	1,654.4	2,496.4	292.8	2,789.2
	626.9	73.2	700.1	6,677.8	88.5	6,766.3	1,258.7	90.2	1,349.0	2,372.7	90.9	2,463.7
	29.2	32.3	61.6	22.6	35.0	57.6	57.0	31.5	88.4	95.0	32.2	127.2
	60.9	145.8	206.7	28.8	176.1	204.9	35.8	181.2	216.9	28.7	169.7	198.4
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)	60.6	24,350.1	24,410.7	49.0	27,055.5	27,104.5	156.3	28,369.0	28,525.3	53.4	28,829.8	28,883.2
A. Organs of State	-	927.6	927.6	-	980.3	980.3	-	1,086.7	1,086.7	-	1,140.3	1,140.3
B. Fiscal Services (i + ii) i) Collection of Taxes and Duties ii) Other Fiscal Services	-	444.3	444.3	11.0	507.6	518.6	11.0	513.6	524.6	17.0	519.4	536.4
	-	440.8	440.8	11.0	503.3	514.3	11.0	509.5	520.5	17.0	515.2	532.2
	-	3.5	3.5	-	4.3	4.3	-	4.0	4.0	-	4.2	4.2
C. Interest Payments and Servicing of Debt (1 + 2)	-	4,752.2	4,752.2	-	4,799.5	4,799.5	-	4,881.8	4,881.8	-	5,020.1	5,020.1
1. Appropriation for Reduction or Avoidance of Debt	-	303.0	303.0	-	349.4	349.4	-	349.4	349.4	-	381.7	381.7
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	-	4,449.2	4,449.2	-	4,450.1	4,450.1	-	4,532.4	4,532.4	-	4,638.4	4,638.4
	-	410.4	410.4	-	375.7	375.7	-	375.6	375.6	-	340.8	340.8
	-	2,946.8	2,946.8	-	3,030.0	3,030.0	-	3,039.4	3,039.4	-	3,100.2	3,100.2
	-	1,914.6	1,914.6	-	2,028.5	2,028.5	-	2,028.5	2,028.5	-	2,129.9	2,129.9
	-	805.6	805.6	-	737.0	737.0	-	737.9	737.9	-	696.4	696.4
	-	1,092.0	1,092.0	-	1,044.2	1,044.2	-	1,117.1	1,117.1	-	1,197.1	1,197.1
	-	-	-	-	0.2	0.2	-	0.2	0.2	-	0.2	0.2
D. Administrative Services (i to v) i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	60.6	10,503.0	10,563.6	38.0	12,172.6	12,210.6	145.3	12,470.2	12,615.5	36.4	12,513.5	12,549.9
	-	472.9	472.9	-	606.0	606.0	3.9	593.0	596.9	-	589.0	589.0
	-	290.3	290.3	-	371.0	371.0	-	378.9	378.9	-	396.4	396.4
	-	8,832.8	8,832.8	-	10,096.5	10,096.5	60.9	10,398.1	10,459.0	-	10,422.5	10,422.5
	15.0	264.9	279.9	-	362.4	362.4	-	375.9	375.9	-	367.0	367.0
	45.6	642.2	687.8	38.0	736.7	774.7	80.5	724.3	804.8	36.4	738.5	774.9
E. Pensions	-	7,714.8	7,714.8	-	8,588.2	8,588.2	-	9,407.8	9,407.8	-	9,636.6	9,636.6
F. Miscellaneous General Services of which: Payment on account of State Lotteries	-	8.2	8.2	-	7.2	7.2	-	8.8	8.8	-	-	-
	-	8.2	8.2	-	7.2	7.2	-	8.8	8.8	-	-	-
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	914.2	2,440.8	3,355.0	1,125.0	2,687.2	3,812.2	1,525.0	3,808.4	5,333.4	1,526.2	1,824.9	3,351.1
	914.2	2,440.8	3,355.0	1,125.0	2,687.2	3,812.2	1,525.0	3,808.4	5,333.4	1,526.2	1,824.9	3,351.1

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
MEGHALAYA

Item	(₹ Million)											
	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	18,487.9	37,028.0	55,515.9	57,088.5	41,939.3	99,027.8	57,088.5	41,939.3	99,027.8	35,374.6	40,840.2	76,214.8
I. DEVELOPMENTAL EXPENDITURE (A + B)	18,321.8	18,810.4	37,132.3	56,700.0	22,414.1	79,114.1	56,700.0	22,414.1	79,114.1	35,042.0	19,194.0	54,236.0
A. Social Services (1 to 12)	8,028.5	11,709.2	19,737.7	35,781.0	14,294.6	50,075.5	35,781.0	14,294.6	50,075.5	12,483.3	11,839.0	24,322.3
1. Education, Sports, Art and Culture	4,109.0	6,977.7	11,086.7	25,943.2	6,654.6	32,597.8	25,943.2	6,654.6	32,597.8	7,155.7	7,053.6	14,209.3
2. Medical and Public Health	1,279.5	1,933.3	3,212.9	2,825.3	1,838.2	4,663.5	2,825.3	1,838.2	4,663.5	2,820.6	1,948.5	4,769.1
3. Family Welfare	240.8	83.1	323.9	279.1	70.0	349.1	279.1	70.0	349.1	-	72.7	72.7
4. Water Supply and Sanitation	48.7	1,536.0	1,584.7	51.7	1,486.1	1,537.8	51.7	1,486.1	1,537.8	45.5	1,535.7	1,581.2
5. Housing	50.3	275.5	325.8	474.6	302.5	777.1	474.6	302.5	777.1	474.6	307.8	782.4
6. Urban Development	106.5	257.4	364.0	199.0	753.6	952.6	199.0	753.6	952.6	141.0	170.3	311.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	11.3	48.5	59.8	75.0	2,466.9	2,541.9	75.0	2,466.9	2,541.9	75.0	31.0	106.0
8. Labour and Welfare	47.0	163.4	210.4	236.6	170.6	407.3	236.6	170.6	407.3	227.2	188.4	415.6
9. Social Security and Welfare	1,112.6	110.0	1,222.6	4,290.4	95.4	4,385.8	4,290.4	95.4	4,385.8	1,317.7	84.2	1,401.9
10. Nutrition	945.0	5.8	950.8	1,305.0	22.9	1,327.9	1,305.0	22.9	1,327.9	125.0	23.5	148.5
11. Relief on account of Natural Calamities	5.6	187.9	193.5	6.0	262.8	268.8	6.0	262.8	268.8	6.0	241.9	247.9
12. Others*	72.2	130.5	202.7	95.0	170.9	265.9	95.0	170.9	265.9	95.0	181.4	276.4
B. Economic Services (1 to 9)	10,293.3	7,101.3	17,394.5	20,919.1	8,119.5	29,038.6	20,919.1	8,119.5	29,038.6	22,558.7	7,355.0	29,913.7
1. Agriculture and Allied Activities (i to xii)	3,208.8	2,726.6	5,935.4	7,183.1	3,591.6	10,774.7	7,183.1	3,591.6	10,774.7	6,622.0	2,749.1	9,371.1
i) Crop Husbandry	1,137.1	505.2	1,642.3	2,998.2	463.1	3,461.3	2,998.2	463.1	3,461.3	2,182.3	501.4	2,683.7
ii) Soil and Water Conservation	785.1	393.9	1,179.0	2,893.8	449.0	3,342.8	2,893.8	449.0	3,342.8	2,884.8	460.4	3,345.2
iii) Animal Husbandry	394.1	518.2	912.2	433.7	565.8	999.5	433.7	565.8	999.5	469.4	591.8	1,061.2
iv) Dairy Development	274.7	48.8	323.4	55.2	56.4	111.6	55.2	56.4	111.6	55.2	60.0	115.2
v) Fisheries	190.6	106.4	297.0	142.7	124.2	266.9	142.7	124.2	266.9	142.7	130.7	273.4
vi) Forestry and Wild Life	281.0	911.5	1,192.5	450.1	1,679.7	2,129.8	450.1	1,679.7	2,129.8	714.0	751.7	1,465.7
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	22.1	87.4	109.5	46.8	92.9	139.7	46.8	92.9	139.7	28.5	84.5	113.0
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	34.3	121.0	155.3	67.4	122.4	189.8	67.4	122.4	189.8	50.0	128.4	178.4
xii) Other Agricultural Programmes	89.9	34.3	124.2	95.2	38.1	133.3	95.2	38.1	133.3	95.2	40.2	135.4
2. Rural Development	3,064.6	439.2	3,503.8	6,128.1	588.0	6,716.1	6,128.1	588.0	6,716.1	5,488.7	622.7	6,111.4
3. Special Area Programmes	192.3	-	192.3	616.9	-	616.9	616.9	-	616.9	1,094.4	-	1,094.4
4. Irrigation and Flood Control	128.8	233.3	362.1	832.5	307.0	1,139.5	832.5	307.0	1,139.5	817.2	307.2	1,124.4
of which:												
i) Major and Medium Irrigation	-	-	-	0.3	-	0.3	0.3	-	0.3	0.3	-	0.3
ii) Minor Irrigation	127.7	224.5	352.2	822.2	296.6	1,118.8	822.2	296.6	1,118.8	806.9	296.1	1,103.0
iii) Flood Control and Drainage	1.1	8.8	9.9	10.0	10.4	20.4	10.0	10.4	20.4	10.0	11.1	21.1
5. Energy	1,389.7	173.0	1,562.8	1,095.5	188.3	1,283.8	1,095.5	188.3	1,283.8	1,095.5	196.8	1,292.3
of which: Power	1,327.3	173.0	1,500.4	1,014.0	188.3	1,202.3	1,014.0	188.3	1,202.3	1,014.0	196.8	1,210.8
6. Industry and Minerals (i to iii)	467.9	1,634.5	2,102.4	1,116.3	1,269.6	2,385.9	1,116.3	1,269.6	2,385.9	654.7	1,335.6	1,990.3
i) Village and Small Industries	404.6	425.6	830.2	983.9	389.1	1,373.1	983.9	389.1	1,373.1	549.0	408.8	957.8
ii) Industries*	63.3	1,208.9	1,272.2	132.4	880.5	1,012.9	132.4	880.5	1,012.9	105.7	926.9	1,032.6
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
MEGHALAYA

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	7.8 7.8	1,456.2 1,456.2	1,463.9 1,463.9	- -	1,539.9 1,539.9	1,539.9 1,539.9	- -	1,539.9 1,539.9	1,539.9 1,539.9	- -	1,490.3 1,490.3	1,490.3 1,490.3
8. Science, Technology and Environment	-	5.0	5.0	-	6.5	6.5	-	6.5	6.5	-	7.7	7.7
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	1,833.4 1,509.7 206.3 68.1 49.4	433.4 162.9 33.2 110.2 127.1	2,266.8 1,672.6 239.4 178.4 176.4	3,946.6 3,602.5 228.9 89.9 25.3	628.6 190.3 64.8 132.0 241.6	4,575.2 3,792.8 293.7 221.9 266.9	3,946.6 3,602.5 228.9 89.9 25.3	628.6 190.3 64.8 132.0 241.6	4,575.2 3,792.8 293.7 221.9 266.9	6,786.1 5,698.9 1,048.9 13.0 25.3	645.6 214.4 69.1 141.8 220.3	7,431.7 5,913.3 1,118.0 154.8 245.6
II. NON-DEVELOPMENTAL EXPENDITURE												
A. Organs of State	166.1	18,217.5	18,383.7	388.5	19,525.2	19,913.7	388.5	19,525.2	19,913.7	332.6	21,646.2	21,978.8
B. Fiscal Services (i + ii)	22.8	603.8	626.6	78.0	603.4	681.4	78.0	603.4	681.4	48.0	674.9	722.9
i) Collection of Taxes and Duties ii) Other Fiscal Services	22.8 -	600.9 2.9	623.6 2.9	78.0 -	599.6 3.9	677.6 3.9	78.0 -	599.6 3.9	677.6 3.9	48.0 -	670.7 4.2	718.7 4.2
C. Interest Payments and Servicing of Debt (1 + 2)	-	3,931.8	3,931.8	-	4,270.4	4,270.4	-	4,270.4	4,270.4	-	5,024.3	5,024.3
1. Appropriation for Reduction or Avoidance of Debt	-	216.8	216.8	-	241.4	241.4	-	241.4	241.4	-	313.8	313.8
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	- - - - - - - -	3,715.0 204.9 2,685.4 1,895.3 541.0 808.1 16.6	3,715.0 204.9 2,685.4 1,895.3 541.0 808.1 16.6	- - - - - - -	4,029.0 199.8 3,097.9 2,165.7 633.2 730.0 1.3	4,029.0 199.8 3,097.9 2,165.7 633.2 730.0 1.3	- - - - - - -	4,029.0 199.8 3,097.9 2,165.7 633.2 730.0 1.3	4,029.0 199.8 3,097.9 2,165.7 633.2 730.0 1.3	- - - - - - -	4,710.5 183.6 3,547.5 2,538.2 699.4 977.8 1.6	4,710.5 183.6 3,547.5 2,538.2 699.4 977.8 1.6
D. Administrative Services (i to v)	143.3	7,791.7	7,935.1	310.5	9,326.9	9,637.3	310.5	9,326.9	9,637.3	284.6	9,911.8	10,196.5
i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	- - - 54.2 89.2	649.3 285.7 4,057.4 1,405.3 1,394.0	649.3 285.7 4,057.4 1,459.4 1,483.2	- - 6.0 118.4 186.1	689.1 370.2 5,162.6 1,658.8 1,446.2	689.1 370.2 5,168.6 1,777.2 1,632.2	- - 6.0 118.4 186.1	689.1 370.2 5,162.6 1,658.8 1,446.2	689.1 370.2 5,168.6 1,777.2 1,632.2	- - 6.0 106.2 172.4	- - 5,460.1 1,875.4 1,550.2	733.5 398.8 5,466.1 1,722.6 4,463.2
E. Pensions	-	4,508.7	4,508.7	-	4,003.1	4,003.1	-	4,003.1	4,003.1	-	4,463.2	4,463.2
F. Miscellaneous General Services of which: Payment on account of State Lotteries	-	9.2	9.2	-	98.2	98.2	-	98.2	98.2	-	123.1	123.1
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
MIZORAM

Item	2013-14 (Accounts)												2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	2013-14 (Accounts)		2014-15 (Budget Estimates)		2014-15 (Budget Estimates)		2014-15 (Revised Estimates)		2014-15 (Revised Estimates)		2015-16 (Budget Estimates)		2015-16 (Budget Estimates)		2015-16 (Budget Estimates)						
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL						
1	2	3	4	5	6	7	8	9	10	11	12	13									
TOTAL EXPENDITURE (I+II+III)	17,968.5	31,201.4	49,169.8	24,257.7	33,388.4	57,646.1	26,418.1	36,266.9	62,685.1	21,809.0	39,103.8	60,912.9									
I. DEVELOPMENTAL EXPENDITURE (A + B)	17,057.7	15,246.0	32,303.7	23,582.3	16,683.8	40,266.0	25,377.1	19,313.4	44,690.5	20,916.6	17,221.2	38,137.8									
A. Social Services (1 to 12)	9,937.1	8,299.4	18,236.5	10,649.6	9,323.4	19,973.0	12,950.9	11,033.7	23,984.6	12,093.9	9,887.8	21,981.7									
1. Education, Sports, Art and Culture	5,203.7	4,157.2	9,360.9	5,807.2	4,728.8	10,536.0	6,709.3	5,374.9	12,084.1	6,719.8	4,847.5	11,567.3									
2. Medical and Public Health	1,102.2	1,080.8	2,183.0	1,897.7	1,345.0	3,242.8	2,471.2	1,504.0	3,975.3	2,008.4	1,661.6	3,670.0									
3. Family Welfare	292.9	4.2	297.1	19.3	5.6	24.9	371.2	5.6	376.8	268.8	6.5	275.2									
4. Water Supply and Sanitation	594.9	774.4	1,369.3	280.0	677.3	957.3	380.0	1,148.0	1,528.0	630.5	751.6	1,382.1									
5. Housing	4.0	60.8	64.8	2.4	67.0	69.4	2.4	67.0	69.4	6.2	66.3	72.5									
6. Urban Development	382.3	342.1	724.4	387.6	382.4	770.0	393.4	619.0	1,012.4	366.5	228.1	594.6									
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	943.3	1,508.2	2,451.5	832.5	1,672.0	2,504.5	1,142.3	1,855.9	2,998.2	775.6	1,818.0	2,593.6									
8. Labour and Welfare	34.6	44.5	79.1	114.7	53.0	167.7	147.3	58.8	206.1	140.0	54.0	193.9									
9. Social Security and Welfare	890.8	137.0	1,027.7	1,129.8	165.0	1,294.8	1,154.4	166.4	1,320.8	1,143.3	167.6	1,311.0									
10. Nutrition	406.2	5.2	411.4	23.4	6.3	29.7	23.4	6.3	29.7	23.4	5.0	28.4									
11. Relief on account of Natural Calamities	55.6	96.8	152.4	139.0	114.0	253.0	139.0	114.0	253.0	—	170.0	170.0									
12. Others*	26.7	88.3	115.0	16.0	107.0	123.0	17.0	113.6	130.6	11.4	111.7	123.1									
B. Economic Services (1 to 9)	7,120.6	6,946.7	14,067.2	12,932.7	7,360.4	20,293.0	12,426.2	8,279.8	20,705.9	8,822.7	7,333.4	16,156.1									
1. Agriculture and Allied Activities (i to xii)	4,301.5	2,343.9	6,645.4	5,009.1	2,586.9	7,596.0	5,044.6	2,843.1	7,883.7	3,141.7	2,317.7	5,459.4									
i) Crop Husbandry	2,809.9	371.7	2,632.5	2,652.1	497.7	3,149.8	2,369.1	514.4	2,883.5	2,419.7	527.3	2,947.0									
ii) Soil and Water Conservation	380.8	140.2	521.0	352.7	169.4	522.1	352.7	172.7	525.4	381.0	171.4	209.5									
iii) Animal Husbandry	1,074.8	285.8	1,360.7	1,369.2	324.2	1,693.4	1,412.4	331.2	1,743.6	152.9	367.1	520.0									
iv) Dairy Development	4.0	8.3	12.4	38.9	11.3	50.2	40.6	11.3	51.9	35.7	12.6	48.2									
v) Fisheries	220.1	53.8	273.9	225.8	59.9	285.7	254.7	62.4	317.1	69.9	63.6	133.4									
vi) Forestry and Wild Life	190.5	734.2	924.6	225.9	881.2	1,108.1	377.4	941.9	1,319.2	267.4	553.4	820.9									
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—									
viii) Food Storage and Warehousing	6.1	622.4	628.5	5.7	494.4	500.1	5.7	645.0	650.7	8.1	461.6	469.7									
ix) Agricultural Research and Education	92.3	28.2	120.6	73.5	35.9	109.4	167.7	36.3	204.0	70.4	37.3	107.6									
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—									
xi) Co-operation	55.5	70.0	125.5	48.8	79.8	128.7	48.8	91.8	140.7	65.6	88.9	154.4									
xii) Other Agricultural Programmes	16.5	29.3	45.8	15.5	33.1	48.6	15.5	36.0	51.5	14.0	34.7	48.7									
2. Rural Development	389.5	187.4	576.9	2,806.8	238.5	3,045.3	1,938.3	233.1	2,171.5	2,957.3	248.5	3,205.8									
3. Special Area Programmes	378.7	—	378.7	405.2	—	405.2	405.2	—	405.2	481.2	—	481.2									
4. Irrigation and Flood Control	56.8	45.8	102.6	67.7	61.6	129.3	69.8	62.7	132.5	54.6	63.9	118.5									
of which:																					
i) Major and Medium Irrigation	0.1	—	0.1	0.1	—	0.1	0.1	—	0.1	—	—	—									
ii) Minor Irrigation	56.8	45.8	102.6	67.7	61.6	129.3	69.8	62.7	132.5	54.6	63.9	118.5									
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—									
5. Energy	445.4	2,725.7	3,171.1	362.7	2,513.6	2,876.3	384.4	3,066.6	3,451.1	476.9	2,627.1	3,104.0									
of which: Power	444.9	2,725.7	3,170.6	358.5	2,513.6	2,872.1	380.2	3,066.6	3,446.9	476.9	2,627.1	3,104.0									
6. Industry and Minerals (i to iii)	905.1	328.2	1,233.3	921.5	373.2	1,294.7	1,122.8	419.9	1,542.7	353.4	400.0	753.4									
i) Village and Small Industries	895.7	281.6	1,177.2	912.0	316.9	1,228.9	1,103.8	363.6	1,467.4	348.5	337.5	686.1									
ii) Industries*	9.4	46.6	56.0	9.5	56.3	65.8	19.0	56.3	75.3	4.9	62.5	67.4									
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—									

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MIZORAM

(₹ Million)

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	406.4 243.5 162.9	1,037.9 788.8 249.0	1,444.2 1,032.3 411.9	2,088.4 1,605.8 482.6	864.6 690.6 174.0	1,223.8 915.3 308.6	2,088.4 1,605.8 482.6	952.9 748.2 204.8	1,279.5 952.9 326.6	2,232.5 1,701.1 531.4	1,031.1 830.0 201.1	1,302.8 963.0 339.8	2,333.9 1,793.0 540.9
8. Science, Technology and Environment	24.2	5.5	29.7	24.8	19.0	5.8	24.8	29.8	9.6	39.4	34.9	6.1	41.0
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	213.1 97.9 37.7 27.3 50.1	272.3 22.8 23.3 117.5 108.7	485.4 120.7 61.0 144.8 158.8	2,833.0 2,433.4 53.9 185.2 160.6	2,476.1 2,406.6 30.0 12.4 27.1	356.9 26.8 23.9 172.8 133.5	2,833.0 2,433.4 53.9 185.2 160.6	2,478.3 2,318.0 32.5 54.7 73.0	365.2 26.8 30.1 172.8 135.4	2,843.4 2,344.8 62.6 227.6 208.5	291.7 108.6 44.3 42.9 96.0	367.3 30.7 24.3 176.4 135.8	658.9 139.3 68.5 219.3 231.9
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	910.8	15,955.4	16,866.2	17,380.0	675.4	16,704.6	17,380.0	1,041.1	16,953.5	17,994.5	892.4	21,882.6	22,775.1
A. Organs of State	10.7	919.9	930.6	608.4	9.0	599.4	608.4	9.2	698.6	707.8	10.3	604.1	614.4
B. Fiscal Services (i + ii)	27.9	574.1	602.0	694.1	8.5	685.6	694.1	19.6	765.5	785.0	19.8	762.4	782.1
i) Collection of Taxes and Duties	27.9	561.9	589.8	680.1	8.5	671.6	680.1	19.6	751.2	770.8	19.8	747.9	767.7
ii) Other Fiscal Services	-	12.2	12.2	14.0	-	14.0	14.0	-	14.2	14.2	-	14.5	14.5
C. Interest Payments and Servicing of Debt (1 + 2)	-	3,074.0	3,074.0	3,146.9	-	3,146.9	3,146.9	-	3,224.4	3,224.4	-	4,802.6	4,802.6
1. Appropriation for Reduction or Avoidance of Debt	-	229.0	229.0	249.2	-	249.2	249.2	-	249.2	249.2	-	302.5	302.5
2. Interest Payments (i to iv)	-	2,845.0	2,845.0	2,897.7	-	2,897.7	2,897.7	-	2,975.2	2,975.2	-	4,500.1	4,500.1
i) Interest on Loans from the Centre	-	231.6	231.6	220.0	-	220.0	220.0	-	220.0	220.0	-	216.5	216.5
ii) Interest on Internal Debt of which:	-	1,773.4	1,773.4	1,837.7	-	1,837.7	1,837.7	-	1,915.2	1,915.2	-	3,443.6	3,443.6
(a) Interest on Market Loans	-	1,568.8	1,568.8	1,668.5	-	1,668.5	1,668.5	-	1,735.0	1,735.0	-	3,274.3	3,274.3
(b) Interest on NSSF	-	194.3	194.3	165.0	-	165.0	165.0	-	165.0	165.0	-	165.0	165.0
iii) Interest on Small Savings, Provident Funds, etc.	-	840.0	840.0	840.0	-	840.0	840.0	-	840.0	840.0	-	840.0	840.0
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v)	528.1	6,465.5	6,993.6	9,148.2	657.9	8,490.2	9,148.2	1,012.3	8,443.3	9,455.6	862.3	10,087.9	10,950.3
i) Secretariat - General Services	21.4	814.6	835.9	1,546.0	341.0	1,205.0	1,546.0	561.0	986.8	1,527.8	341.0	3,100.4	3,441.4
ii) District Administration	66.7	316.3	383.0	386.7	16.3	370.3	386.7	29.3	379.1	408.4	67.2	385.7	452.9
iii) Police	154.3	3,835.4	3,989.6	4,790.4	55.2	4,735.2	4,790.4	131.1	4,752.8	4,883.9	242.8	4,719.4	4,962.2
iv) Public Works	146.0	338.9	484.9	522.9	122.0	400.9	522.9	152.1	429.8	581.9	105.4	444.6	550.0
v) Others ++	139.7	1,160.4	1,300.1	1,902.2	123.4	1,778.8	1,902.2	138.8	1,914.9	2,053.7	105.9	1,437.9	1,543.8
E. Pensions	344.2	4,901.6	5,245.8	3,758.7	-	3,758.7	3,758.7	-	3,796.2	3,796.2	-	5,600.0	5,600.0
F. Miscellaneous General Services of which:	-	20.3	20.3	23.7	-	23.7	23.7	-	25.5	25.5	-	25.6	25.6
Payment on account of State Lotteries	-	20.3	20.3	23.7	-	23.7	23.7	-	25.5	25.5	-	25.6	25.6
III. Grants-in-Aid and Contributions of which:	-	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
NAGALAND

Item	(₹ Million)											
	2013-14 (Accounts)		2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1			4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (+II+III)	8,450.2	49,053.3	57,503.5	22,862.4	56,251.6	79,114.0	19,623.4	56,432.2	76,055.6	21,097.6	65,518.7	86,616.2
I. DEVELOPMENTAL EXPENDITURE (A + B)	8,283.7	21,911.0	30,194.7	22,396.2	26,828.8	49,225.0	19,221.1	25,593.8	44,814.9	20,697.8	29,724.5	50,422.3
A. Social Services (1 to 12)	4,404.6	12,611.0	17,015.6	8,338.4	15,436.0	23,774.4	8,923.4	13,636.4	22,559.8	9,796.0	16,674.1	26,470.1
1. Education, Sports, Art and Culture	2,076.4	8,223.9	10,300.2	3,442.0	10,812.8	14,254.8	4,572.7	8,738.7	13,311.4	5,267.5	11,210.9	16,478.4
2. Medical and Public Health	60.3	2,562.6	2,622.9	1,520.3	2,807.9	4,328.2	1,590.1	2,823.4	4,413.5	1,594.6	3,280.1	4,874.7
3. Family Welfare	258.6	0.6	259.1	262.2	20.6	282.8	262.2	20.5	282.8	238.7	20.5	259.2
4. Water Supply and Sanitation	1.0	522.6	523.6	44.6	591.9	636.5	—	590.7	580.7	81.2	730.8	812.0
5. Housing	79.3	66.8	146.1	800.0	106.9	906.9	103.9	110.2	214.1	220.0	135.4	355.4
6. Urban Development	19.8	138.3	158.2	64.5	292.8	357.3	—	307.5	307.5	—	263.1	263.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	219.8	—	219.8	530.4	—	530.4	525.5	—	525.5	310.9	—	310.9
8. Labour and Welfare	56.5	197.9	254.5	177.3	217.8	395.1	94.8	222.5	317.3	470.1	245.1	715.2
9. Social Security and Welfare	903.4	182.1	1,085.5	1,020.9	184.0	1,204.9	1,402.9	212.5	1,615.4	1,063.6	248.5	1,312.1
10. Nutrition	703.3	0.5	703.9	450.0	2.8	452.8	371.3	—	371.3	549.5	2.8	552.3
11. Relief on account of Natural Calamities	—	422.2	422.2	—	60.4	60.4	—	283.5	283.5	—	117.9	117.9
12. Others*	26.2	293.4	319.6	26.2	338.2	364.4	—	336.7	336.7	—	419.0	419.0
B. Economic Services (1 to 9)	3,879.1	9,300.0	13,179.1	14,057.8	11,392.8	25,450.6	10,297.7	11,957.5	22,255.2	10,901.8	13,050.4	23,952.2
1. Agriculture and Allied Activities (i to xii)	1,109.8	2,302.7	3,412.6	2,569.2	2,879.6	5,448.8	2,129.8	2,884.5	5,014.4	2,016.0	2,761.1	4,777.1
i) Crop Husbandry	538.4	591.7	1,130.1	1,784.3	644.8	2,429.1	1,771.7	648.6	2,420.4	1,345.2	682.9	2,028.1
ii) Soil and Water Conservation	100.7	265.4	366.1	110.7	291.0	401.7	68.3	289.9	358.2	55.0	311.3	366.3
iii) Animal Husbandry	149.1	478.3	627.3	192.4	539.0	731.4	63.3	552.9	616.2	205.6	599.4	805.0
iv) Dairy Development	—	6.7	6.7	50.0	13.4	63.4	76.9	13.4	90.3	57.9	13.4	71.3
v) Fisheries	215.8	110.1	325.9	135.0	113.6	248.6	20.0	116.4	136.4	155.4	134.1	289.5
vi) Forestry and Wild Life	19.3	463.8	483.1	196.8	852.1	1,048.9	120.3	829.7	950.0	160.5	579.6	740.1
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	0.5	154.6	155.1	34.3	168.8	203.1	—	170.9	170.9	5.6	183.9	189.5
ix) Agricultural Research and Education	15.4	119.4	134.7	12.3	135.3	147.6	—	136.3	136.3	3.5	109.6	113.1
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	70.7	112.8	183.5	53.4	121.6	175.0	9.2	126.4	135.6	27.3	147.0	174.3
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	512.0	342.9	854.8	6,475.1	1,213.7	7,688.8	4,201.9	1,221.5	5,423.3	5,522.7	1,670.6	7,193.3
3. Special Area Programmes	609.5	65.2	674.7	1,896.4	65.3	1,961.7	1,397.8	64.3	1,462.1	1,212.6	55.8	1,268.4
4. Irrigation and Flood Control	628.5	217.3	845.8	1,648.1	253.9	1,902.0	1,335.5	257.9	1,593.4	5.2	243.8	249.0
of which:												
i) Major and Medium Irrigation	—	—	—	—	—	—	—	—	—	—	—	—
ii) Minor Irrigation	628.5	217.3	845.8	1,648.1	253.9	1,902.0	1,335.5	257.9	1,593.4	5.2	243.8	249.0
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	8.9	2,964.2	2,973.1	12.0	3,137.7	3,149.7	—	3,416.8	3,416.8	—	3,540.1	3,540.1
of which: Power	—	2,938.3	2,938.3	4.0	3,109.0	3,113.0	—	3,385.2	3,385.2	—	3,508.6	3,508.6
6. Industry and Minerals (i to iii)	117.0	562.1	679.1	391.9	599.3	991.2	175.2	602.6	777.8	162.5	866.3	1,028.8
i) Village and Small Industries	98.5	417.2	515.7	373.4	439.4	812.8	175.2	438.6	613.8	162.5	649.1	811.6
ii) Industries*	18.5	144.9	163.3	18.5	159.9	178.4	—	164.0	164.0	—	217.2	217.2
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
NAGALAND

(₹ Million)

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	1.0	2,232.0	2,233.0	4	1.0	2,555.0	2,556.0	7	-	2,822.0	2,822.0	10	2.0	3,142.1	3,144.1	13
8. Science, Technology and Environment	47.5	20.0	67.5	4	618.9	619.9	619.9	7	-	670.1	670.1	10	2.0	706.8	708.8	13
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	845.0	593.7	1,438.7	4	76.7	22.5	99.2	7	141.9	23.5	165.4	10	1,861.5	739.3	2,600.8	13
	725.2	258.8	984.0	4	901.2	291.8	1,193.0	7	813.8	277.2	1,091.0	10	1,731.0	341.5	2,072.5	13
	52.0	56.8	108.8	4	27.0	52.6	79.6	7	60.0	55.7	115.7	10	60.0	66.3	126.3	13
	67.8	278.2	346.0	4	59.2	321.6	380.8	7	41.9	331.5	373.4	10	70.5	331.4	401.9	13
II. NON-DEVELOPMENTAL EXPENDITURE																
A. Organs of State	166.4	27,142.4	27,308.8	4	466.2	29,422.8	29,889.0	7	402.3	30,838.4	31,240.7	10	399.8	35,794.2	36,194.0	13
B. Fiscal Services (i + ii)	5.0	830.7	835.7	4	5.0	713.5	718.5	7	16.5	727.5	744.0	10	5.0	690.4	695.4	13
i) Collection of Taxes and Duties	102.2	467.9	570.1	4	65.0	521.4	586.4	7	-	546.9	546.9	10	9.8	590.1	599.9	13
ii) Other Fiscal Services	102.2	467.9	570.1	4	65.0	521.4	586.4	7	-	546.9	546.9	10	9.8	590.1	599.9	13
C. Interest Payments and Servicing of Debt																
(1 + 2)																
1. Appropriation for Reduction or Avoidance of Debt	-	5,058.5	5,058.5	4	-	6,110.8	6,110.8	7	-	6,013.5	6,013.5	10	-	8,614.2	8,614.2	13
2. Interest Payments (i to iv)	-	120.0	120.0	4	-	410.0	410.0	7	-	410.0	410.0	10	-	2,000.0	2,000.0	13
i) Interest on Loans from the Centre	-	4,938.5	4,938.5	4	-	5,700.8	5,700.8	7	-	5,603.5	5,603.5	10	-	6,614.2	6,614.2	13
ii) Interest on Internal Debt	-	189.2	189.2	4	-	193.3	193.3	7	-	183.0	183.0	10	-	185.3	185.3	13
of which:	-	4,260.1	4,260.1	4	-	4,977.4	4,977.4	7	-	4,991.0	4,991.0	10	-	5,917.4	5,917.4	13
(a) Interest on Market Loans	-	3,197.7	3,197.7	4	-	3,858.4	3,858.4	7	-	3,861.8	3,861.8	10	-	4,753.5	4,753.5	13
(b) Interest on NSSF	-	133.1	133.1	4	-	150.0	150.0	7	-	150.0	150.0	10	-	160.0	160.0	13
iii) Interest on Small Savings, Provident Funds, etc.	-	489.2	489.2	4	-	530.1	530.1	7	-	489.5	489.5	10	-	511.5	511.5	13
iv) Others	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-	13
D. Administrative Services (i to v)	59.2	13,797.8	13,857.0	4	396.2	13,889.0	14,285.2	7	385.8	14,604.3	14,990.1	10	385.0	15,421.4	15,806.4	13
i) Secretariat - General Services	3.0	852.3	855.3	4	3.0	975.3	978.3	7	-	950.4	950.4	10	-	1,056.3	1,056.3	13
ii) District Administration	12.3	9,862.8	9,875.1	4	10.0	1,093.3	1,103.3	7	-	1,099.3	1,099.3	10	-	1,179.6	1,179.6	13
iii) Police	-	872.3	872.3	4	352.3	9,653.6	10,005.9	7	385.8	10,294.6	10,680.3	10	385.0	10,492.4	10,877.4	13
iv) Public Works	-	872.3	872.3	4	6.0	886.5	892.5	7	-	857.2	857.2	10	-	1,183.1	1,183.1	13
v) Others ++	43.9	1,199.8	1,243.7	4	24.9	1,280.2	1,305.1	7	-	1,402.8	1,402.8	10	-	1,510.0	1,510.0	13
E. Pensions	-	6,951.1	6,951.1	4	-	8,150.0	8,150.0	7	-	8,910.1	8,910.1	10	-	10,438.8	10,438.8	13
F. Miscellaneous General Services	-	36.5	36.5	4	-	38.0	38.0	7	-	36.3	36.3	10	-	39.2	39.2	13
of which:	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-	13
Payment on account of State Lotteries	-	22.4	22.4	4	-	22.7	22.7	7	-	22.7	22.7	10	-	23.1	23.1	13
III. Grants-in-Aid and Contributions	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-	13
of which:	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-	13
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	4	-	-	-	7	-	-	-	10	-	-	-	13

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
PUNJAB

Item	(₹ Million)											
	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	29,088.2	387,318.4	416,406.7	67,146.4	424,316.7	491,463.1	59,506.9	430,320.4	489,827.4	65,543.0	460,689.1	526,232.0
I. DEVELOPMENTAL EXPENDITURE (A + B)	28,974.6	180,213.6	209,188.2	66,192.2	198,243.5	264,435.8	58,021.7	199,310.5	257,332.2	65,146.9	208,292.3	273,439.2
A. Social Services (1 to 12)	21,837.1	91,353.9	113,190.9	47,483.4	102,428.1	149,911.5	44,909.7	111,687.1	156,596.8	49,712.6	119,205.3	168,917.9
1. Education, Sports, Art and Culture	9,290.6	54,938.7	64,229.3	16,053.7	61,944.5	77,998.3	14,631.5	67,255.3	81,886.9	16,135.7	74,813.3	90,949.0
2. Medical and Public Health	2,198.8	14,923.4	17,122.2	7,290.1	16,225.2	23,515.3	6,511.8	17,738.6	24,250.5	9,147.6	19,651.3	28,798.9
3. Family Welfare	1,327.1	415.8	1,742.9	1,615.4	482.2	2,097.6	1,810.1	383.0	2,193.1	756.7	484.0	1,240.8
4. Water Supply and Sanitation	-	3,043.8	3,043.8	-	4,719.3	4,719.3	-	4,329.4	4,329.4	-	4,677.4	4,677.4
5. Housing	-	1,768.8	1,768.8	-	4,280.0	4,280.0	-	4,666.8	4,666.8	-	4,987.8	4,987.8
6. Urban Development	-	817.2	817.2	642.6	2,176.9	2,819.5	227.6	4,174.8	4,402.4	130.3	341.0	471.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,296.7	4,455.2	6,751.9	6,552.4	1,293.8	7,846.2	8,537.4	1,486.7	10,024.1	8,591.6	1,880.0	10,471.6
8. Labour and Welfare	103.6	1,471.5	1,575.2	262.3	1,681.9	1,944.2	190.2	1,719.1	1,909.3	218.0	1,865.7	2,083.7
9. Social Security and Welfare	6,028.8	5,879.4	11,908.2	12,284.6	3,279.1	15,563.8	11,006.6	3,920.8	14,927.4	12,581.2	4,060.5	16,641.7
10. Nutrition	399.7	-	399.7	2,704.8	-	2,704.8	1,759.9	-	1,759.9	1,720.0	-	1,720.0
11. Relief on account of Natural Calamities	-	3,209.1	3,209.1	1.0	5,843.8	5,844.8	-	5,509.2	5,509.2	-	5,912.5	5,912.5
12. Others*	191.7	431.0	622.8	76.5	501.3	577.8	234.5	503.3	737.8	431.5	531.9	963.4
B. Economic Services (1 to 9)	7,137.5	88,959.7	95,997.2	18,708.8	95,815.5	114,524.3	13,112.0	87,623.4	100,735.4	15,434.3	89,087.0	104,521.3
1. Agriculture and Allied Activities (i to xii)	5,879.7	8,349.3	14,229.1	10,245.5	54,736.0	64,981.5	8,889.4	34,769.8	43,659.1	7,137.3	35,899.8	43,027.1
i) Crop Husbandry	2,685.9	1,874.0	4,560.0	6,977.3	46,929.0	53,906.3	5,886.7	26,596.7	32,183.4	4,135.2	27,336.1	31,471.2
ii) Soil and Water Conservation	507.9	478.2	986.2	914.5	511.9	1,426.4	768.8	519.6	1,288.4	1,290.2	522.7	1,812.9
iii) Animal Husbandry	44.9	2,997.1	3,042.0	323.0	3,125.9	3,448.9	271.3	3,458.9	3,730.2	81.3	3,728.4	3,809.7
iv) Dairy Development	58.2	97.7	156.0	121.0	116.6	237.6	144.9	104.1	249.0	11.0	112.7	123.7
v) Fisheries	3.0	155.8	158.8	1.6	165.5	167.1	1.1	163.2	164.3	5.8	179.3	185.0
vi) Forestry and Wild Life	179.7	861.2	1,040.9	208.1	942.3	1,150.4	216.5	1,006.2	1,222.6	13.9	1,045.0	1,058.9
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	2,400.0	956.0	3,356.0	1,700.0	1,964.6	3,664.6	1,900.0	1,962.8	3,862.8	1,600.0	1,963.8	3,563.8
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	-	860.2	860.2	-	903.5	903.5	-	884.9	884.9	-	921.2	921.2
xii) Other Agricultural Programmes	-	69.1	69.1	-	76.8	76.8	-	73.5	73.5	-	80.7	80.7
2. Rural Development	288.5	6,756.7	7,045.2	3,506.5	7,536.4	11,042.9	2,605.4	6,292.4	8,897.8	2,816.8	1,652.5	4,469.4
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control of which:	-	13,419.0	13,419.0	-	12,623.3	12,623.3	-	12,944.4	12,944.4	1.0	13,288.6	13,289.6
i) Major and Medium Irrigation	-	10,735.3	10,735.3	-	9,930.7	9,930.7	-	10,062.5	10,062.5	-	10,304.2	10,304.2
ii) Minor Irrigation	-	1,507.7	1,507.7	-	1,462.0	1,462.0	-	1,610.1	1,610.1	-	1,594.4	1,594.4
iii) Flood Control and Drainage	-	1,175.9	1,175.9	-	1,230.6	1,230.6	-	1,271.9	1,271.9	1.0	1,391.1	1,391.1
5. Energy of which: Power	-	48,157.8	48,157.8	0.3	8,009.4	8,009.7	-	25,057.9	25,057.9	7.0	29,850.2	29,857.2
6. Industry and Minerals (i to iii)	46.3	531.8	578.1	1.5	1,560.5	1,562.0	-	25,048.6	25,048.6	-	29,840.0	29,840.0
i) Village and Small Industries	13.3	470.2	483.5	1.5	704.2	705.7	1.5	1,416.3	1,417.8	1,000.0	1,465.9	2,465.9
ii) Industries*	33.0	61.6	94.6	-	856.3	856.3	-	890.0	890.0	-	862.6	862.6
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
PUNJAB

(₹ Million)

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
																2
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	-	6,717.3	6,717.3	-	9,348.9	9,348.9	-	5,196.8	5,196.8	-	4,929.5	4,929.5	-	1,500.0	1,500.0	
8. Science, Technology and Environment	-	3,685.4	3,685.4	-	5,932.2	5,932.2	-	1,808.6	1,808.6	-	3,429.5	3,429.5	-	3,429.5	3,429.5	
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	40.0	25.3	65.3	65.1	37.9	103.0	24.7	37.9	62.7	24.7	39.9	64.6	24.7	39.9	64.6	
	883.0	4,902.5	5,785.5	4,889.9	1,963.1	6,853.1	1,591.0	1,908.0	3,499.0	4,447.5	1,970.7	6,418.2	4,447.5	1,970.7	6,418.2	
	703.1	130.9	834.0	115.8	164.6	280.3	129.1	140.6	269.7	128.6	159.6	288.2	128.6	159.6	288.2	
	12.5	15.0	27.5	20.0	17.5	37.5	16.5	19.0	35.5	11.5	17.7	29.2	11.5	17.7	29.2	
	49.9	4,521.1	4,571.1	4,610.6	1,370.3	5,980.9	1,406.0	1,371.5	2,777.5	4,173.1	1,493.6	5,666.7	4,173.1	1,493.6	5,666.7	
	117.4	235.4	352.9	143.6	410.8	554.3	39.3	376.9	416.3	134.3	299.8	434.1	134.3	299.8	434.1	
II. NON-DEVELOPMENTAL EXPENDITURE																
A. Organs of State	113.6	201,808.3	201,921.9	954.2	219,194.5	220,148.7	1,485.2	226,332.4	227,817.6	396.1	243,580.8	243,976.9	396.1	243,580.8	243,976.9	
B. Fiscal Services (i + ii)	-	5,155.9	5,155.9	-	6,605.6	6,605.6	-	7,388.9	7,388.9	100.0	7,390.8	7,490.8	100.0	7,390.8	7,490.8	
i) Collection of Taxes and Duties	-	3,793.5	3,793.5	128.2	4,841.2	4,969.5	131.7	4,964.1	5,095.8	131.8	4,689.8	4,821.6	131.8	4,689.8	4,821.6	
ii) Other Fiscal Services	-	3,746.8	3,746.8	128.2	4,818.8	4,947.0	131.7	4,902.4	5,034.1	131.8	4,667.2	4,799.0	131.8	4,667.2	4,799.0	
C. Interest Payments and Servicing of Debt	-	46.7	46.7	-	22.5	22.5	-	61.7	61.7	-	22.7	22.7	-	22.7	22.7	
(1 + 2)	-	76,202.1	76,202.1	-	84,720.3	84,720.3	-	88,827.2	88,827.2	-	99,001.4	99,001.4	-	99,001.4	99,001.4	
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	920.0	920.0	-	-	-	-	-	-	-	-	-	
2. Interest Payments (i to iv)	-	78,202.1	78,202.1	-	83,800.3	83,800.3	-	88,827.2	88,827.2	-	99,001.4	99,001.4	-	99,001.4	99,001.4	
i) Interest on Loans from the Centre	-	1,781.2	1,781.2	-	2,574.8	2,574.8	-	1,831.3	1,831.3	-	2,809.9	2,809.9	-	2,809.9	2,809.9	
ii) Interest on Internal Debt	-	60,046.5	60,046.5	-	62,633.9	62,633.9	-	67,958.2	67,958.2	-	75,110.7	75,110.7	-	75,110.7	75,110.7	
of which:	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
(a) Interest on Market Loans	-	37,208.0	37,208.0	-	41,545.2	41,545.2	-	44,601.5	44,601.5	-	52,010.0	52,010.0	-	52,010.0	52,010.0	
(b) Interest on NSSF	-	20,933.6	20,933.6	-	19,138.3	19,138.3	-	20,862.7	20,862.7	-	20,544.7	20,544.7	-	20,544.7	20,544.7	
iii) Interest on Small Savings, Provident Funds, etc.	-	13,265.4	13,265.4	-	15,104.3	15,104.3	-	15,212.9	15,212.9	-	16,621.2	16,621.2	-	16,621.2	16,621.2	
iv) Others	-	3,108.9	3,108.9	-	3,487.3	3,487.3	-	3,824.9	3,824.9	-	4,459.6	4,459.6	-	4,459.6	4,459.6	
D. Administrative Services (i to v)	113.6	51,412.0	51,525.6	825.9	53,519.8	54,345.7	1,353.5	56,869.0	58,222.5	164.3	60,022.0	60,186.2	164.3	60,022.0	60,186.2	
i) Secretariat - General Services	52.0	1,378.9	1,431.0	237.5	1,554.3	1,791.8	139.5	1,618.7	1,758.3	129.0	1,702.1	1,831.1	129.0	1,702.1	1,831.1	
ii) District Administration	-	2,425.4	2,425.4	-	2,621.4	2,621.4	-	2,824.3	2,824.3	-	2,711.5	2,711.5	-	2,711.5	2,711.5	
iii) Police	50.9	38,476.0	38,526.9	550.0	39,142.2	39,692.2	1,191.0	42,202.7	43,393.7	10.3	45,018.3	45,028.6	10.3	45,018.3	45,028.6	
iv) Public Works	-	3,800.7	3,800.7	-	4,436.2	4,436.2	-	4,114.4	4,114.4	-	4,309.2	4,309.2	-	4,309.2	4,309.2	
v) Others ++	10.7	5,330.9	5,341.6	38.4	5,765.7	5,804.2	23.0	6,108.9	6,131.9	25.0	6,280.9	6,305.9	25.0	6,280.9	6,305.9	
E. Pensions	-	62,772.6	62,772.6	-	68,860.9	68,860.9	-	67,701.6	67,701.6	-	71,821.1	71,821.1	-	71,821.1	71,821.1	
F. Miscellaneous General Services	-	472.2	472.2	-	646.7	646.7	-	581.7	581.7	-	655.7	655.7	-	655.7	655.7	
of which:	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
Payment on account of State Lotteries	-	445.5	445.5	-	617.0	617.0	-	551.0	551.0	-	617.4	617.4	-	617.4	617.4	
III. Grants-in-Aid and Contributions	-	5,296.6	5,296.6	-	6,878.7	6,878.7	-	4,677.5	4,677.5	-	8,816.0	8,816.0	-	8,816.0	8,816.0	
of which:	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	5,296.6	5,296.6	-	6,878.7	6,878.7	-	4,677.5	4,677.5	-	8,816.0	8,816.0	-	8,816.0	8,816.0	

State Finances : A Study of Budgets of 2015-16

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
RAJASTHAN**

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	5,122.1 4,963.4 158.7	10,980.6 9,342.7 1,637.9	16,102.7 14,306.1 1,796.6	6,391.7 4,851.7 1,540.0	12,784.7 11,255.3 1,529.4	19,176.4 16,107.0 3,069.4	7,317.6 5,360.4 1,957.2	11,176.3 9,346.8 1,829.4	18,493.9 14,707.2 3,786.6	10,055.0 8,630.0 1,425.0	10,066.4 8,466.4 1,600.0	20,121.5 17,096.4 3,025.0
8. Science, Technology and Environment	132.7	57.5	190.3	801.3	65.9	867.3	740.7	60.6	801.3	658.5	66.2	724.7
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	7,611.7 798.4 190.5 5,835.0 787.7	3,674.4 197.9 68.2 3,071.7 336.6	11,286.1 996.3 258.7 8,906.7 1,124.4	20,215.8 1,316.0 247.6 7,531.5 11,120.7	1,155.8 238.1 78.7 435.4 403.7	21,371.7 1,554.2 326.2 7,966.9 11,524.4	18,352.4 1,150.0 246.5 8,150.4 8,805.4	1,159.2 258.8 74.5 433.9 392.0	19,511.6 1,408.8 321.1 8,584.3 9,197.4	10,191.7 1,848.2 508.2 3,769.0 4,066.3	1,159.4 287.6 83.1 4,241.3 316.4	11,351.1 2,135.8 591.3 4,241.3 4,382.7
II. NON-DEVELOPMENTAL EXPENDITURE												
A. Organs of State	3,411.3	229,980.9	233,392.2	4,507.7	264,377.4	268,885.1	6,117.9	279,305.4	285,423.2	4,992.1	307,994.8	312,986.9
B. Fiscal Services (i + ii)	131.8	7,859.6	7,991.4	146.9	9,080.8	9,227.6	146.5	9,304.9	9,451.4	158.1	7,952.4	8,110.6
i) Collection of Taxes and Duties	2,864.9	8,369.8	11,234.7	3,946.4	9,836.0	13,782.4	5,560.4	10,088.3	15,628.7	4,481.6	10,942.4	15,424.1
ii) Other Fiscal Services	0.1	8,352.7	11,217.6	3,946.4	9,815.4	13,761.8	5,560.4	10,049.1	15,609.4	4,481.6	10,921.3	15,402.9
C. Interest Payments and Servicing of Debt (1 + 2)												
1. Appropriation for Reduction or Avoidance of Debt												
2. Interest Payments (i to iv)												
i) Interest on Loans from the Centre												
ii) Interest on Internal Debt												
of which:												
(a) Interest on Market Loans												
(b) Interest on NSSF												
iii) Interest on Small Savings, Provident Funds, etc.												
iv) Others												
D. Administrative Services (i to v)	414.6	40,875.2	41,289.8	414.4	46,108.7	46,523.1	411.0	49,534.3	49,945.3	352.4	51,940.5	52,292.9
i) Secretariat - General Services	0.8	1,494.0	1,494.8	1.0	1,620.6	1,621.6	0.9	1,647.9	1,648.9	0.9	1,808.8	1,809.8
ii) District Administration		3,239.1	3,239.1		3,835.4	3,835.4		3,715.3	3,715.3		4,136.3	4,136.3
iii) Police	330.2	30,251.9	30,582.1	177.6	34,537.9	34,715.5	172.6	37,505.6	37,678.2	130.0	38,818.3	38,948.4
iv) Public Works		793.9	793.9	12.6	623.7	636.4	12.6	619.7	632.4	10.0	1,163.1	1,173.1
v) Others ++	83.6	5,096.3	5,179.9	223.2	5,491.1	5,714.2	224.8	6,045.7	6,270.5	211.4	6,013.9	6,225.4
E. Pensions												
F. Miscellaneous General Services												
of which:												
Payment on account of State Lotteries												
III. Grants-in-Aid and Contributions	2,485.0	1.9	2,486.9	0.1	805.3	805.4	0.1	2.8	2.9		5.4	5.4
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2,485.0	1.9	2,486.9	0.1	805.3	805.4	0.1	2.8	2.9		5.4	5.4

(₹ Million)

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
SIKKIM

(₹ Million)

Item	2013-14 (Accounts)		2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	10,531.3	24,048.2	34,579.6	18,258.3	30,131.3	48,389.6	18,192.1	30,762.3	48,954.4	17,556.6	25,028.5	42,585.1
I. DEVELOPMENTAL EXPENDITURE (A + B)	9,780.5	9,765.0	19,545.4	17,756.0	10,246.5	28,002.4	17,734.0	10,261.5	27,995.5	17,257.7	11,730.6	28,988.3
A. Social Services (1 to 12)	6,249.8	6,513.8	12,763.6	8,535.4	6,501.5	15,036.9	8,554.5	6,510.1	15,064.6	7,000.6	7,180.6	14,181.3
1. Education, Sports, Art and Culture	2,464.5	3,995.9	6,460.4	3,222.2	4,641.3	7,863.4	3,234.4	4,641.3	7,875.7	3,139.0	5,156.2	8,295.3
2. Medical and Public Health	573.7	872.0	1,445.8	1,606.2	976.7	2,582.9	1,606.2	981.7	2,587.9	901.1	1,076.0	1,977.1
3. Family Welfare	168.0	-	168.0	171.4	-	171.4	171.4	-	171.4	231.5	-	231.5
4. Water Supply and Sanitation	96.5	125.4	221.9	212.0	139.7	351.7	212.0	141.8	353.8	216.6	191.7	408.4
5. Housing	1,643.2	57.2	1,700.4	1,902.9	52.4	1,955.3	1,822.9	52.4	1,875.3	572.0	53.1	625.1
6. Urban Development	343.7	59.2	402.9	333.7	79.2	412.8	333.7	79.2	412.8	275.9	82.3	358.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	215.0	44.9	259.9	353.2	42.5	395.7	421.0	42.6	463.6	471.7	47.4	519.2
8. Labour and Welfare	36.3	22.2	58.5	44.1	25.6	69.7	44.1	27.0	71.1	41.6	27.8	69.4
9. Social Security and Welfare	367.3	73.1	440.4	512.2	97.0	609.2	512.2	97.0	609.2	998.9	91.6	1,090.5
10. Nutrition	76.9	11.1	87.9	102.0	12.3	114.3	121.0	12.3	133.3	137.0	13.3	150.4
11. Relief on account of Natural Calamities	1.4	1,030.8	1,032.2	-	312.5	312.5	-	312.5	312.5	-	321.5	321.5
12. Others*	263.4	221.9	485.3	75.7	122.2	197.9	75.7	122.2	197.9	15.2	119.7	134.9
B. Economic Services (1 to 9)	3,530.6	3,251.2	6,781.9	9,220.6	3,745.0	12,965.5	9,179.5	3,751.4	12,930.9	10,257.1	4,549.9	14,807.0
1. Agriculture and Allied Activities (i to xii)	1,123.5	1,232.5	2,356.0	2,844.6	1,366.8	4,211.5	2,920.3	1,367.6	4,287.9	2,338.9	1,560.0	3,898.9
i) Crop Husbandry	261.6	293.3	554.9	968.9	357.9	1,326.8	1,018.6	358.7	1,377.3	1,129.6	435.9	1,565.5
ii) Soil and Water Conservation	8.4	61.9	70.4	229.2	66.3	295.5	229.2	66.3	295.5	39.6	79.7	119.2
iii) Animal Husbandry	118.7	212.9	331.7	127.3	224.3	351.6	127.3	224.3	351.6	154.4	269.3	423.6
iv) Dairy Development	11.9	5.5	17.4	14.2	6.4	20.6	34.1	6.4	40.5	100.0	4.3	104.3
v) Fisheries	5.2	40.0	45.1	6.8	45.7	52.6	6.8	45.7	52.6	3.6	47.7	51.3
vi) Forestry and Wild Life	467.1	310.7	777.8	1,161.4	338.6	1,500.0	1,161.4	338.6	1,500.0	628.6	372.9	1,001.6
vii) Plantations	4.0	43.0	47.0	4.0	42.6	46.6	4.0	42.6	46.6	7.0	64.7	71.7
viii) Food Storage and Warehousing	71.3	178.6	250.0	87.8	188.0	275.9	93.8	188.0	281.9	37.0	185.8	222.8
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	23.1	86.5	109.6	13.2	97.0	110.2	13.2	97.0	110.2	19.5	99.7	119.1
xii) Other Agricultural Programmes	152.2	-	152.2	231.8	-	231.8	231.8	-	231.8	219.8	-	219.8
2. Rural Development	910.5	21.3	931.9	2,466.8	28.9	2,495.7	2,321.2	28.9	2,350.1	1,746.0	32.9	1,778.9
3. Special Area Programmes	9.9	-	9.9	20.0	-	20.0	20.0	-	20.0	20.0	-	20.0
4. Irrigation and Flood Control	375.0	22.9	397.8	1,449.3	36.3	1,485.6	1,449.4	36.3	1,485.8	1,008.8	29.6	1,038.4
of which:												
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	-	-	-
ii) Minor Irrigation	355.0	21.9	376.8	1,429.3	35.3	1,464.6	1,429.4	35.3	1,464.8	908.8	28.6	937.4
iii) Flood Control and Drainage	20.0	1.0	21.0	20.0	1.0	21.0	20.0	1.0	21.0	100.0	1.0	101.0
5. Energy	397.0	807.4	1,204.4	411.1	935.5	1,346.6	412.1	935.5	1,346.6	504.8	1,734.0	2,238.7
of which: Power	386.2	807.4	1,193.6	396.1	935.5	1,331.6	396.1	935.5	1,331.6	489.8	1,734.0	2,223.7
6. Industry and Minerals (i to iii)	199.5	99.5	299.1	537.5	114.3	651.8	563.8	114.9	678.7	250.5	122.4	372.9
i) Village and Small Industries	118.5	75.1	193.6	221.5	85.2	306.7	221.5	85.8	307.3	165.0	92.3	257.3
ii) Industries@	81.0	24.5	105.5	316.0	29.1	345.1	342.3	29.1	371.4	85.5	30.1	115.6
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

State Finances : A Study of Budgets of 2015-16

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
SIKKIM

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	
																2
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	299.7	977.8	1,277.4	1,490.0	340.9	1,149.1	1,490.0	1,495.1	340.9	1,154.2	1,495.1	1,495.1	375.6	962.6	1,338.1	
8. Science, Technology and Environment	43.2	624.5	880.9	992.0	256.7	735.4	992.0	994.6	256.7	738.0	994.6	994.6	331.0	549.4	880.4	
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	22.4	353.3	396.5	497.9	84.2	413.7	497.9	500.4	84.2	416.2	500.4	500.4	44.5	413.2	457.7	
	193.1	89.8	282.9	85.3	85.3	85.3	85.3	85.3	85.3	85.3	85.3	85.3	56.3	—	56.3	
	56.9	5.4	62.3	1,179.1	1,065.1	114.0	1,180.5	1,180.5	1,065.1	114.0	1,180.5	1,180.5	3,956.2	108.6	4,064.7	
	69.0	50.7	119.7	218.2	162.6	55.6	218.2	218.2	162.6	55.6	218.2	218.2	154.8	69.6	3,600.6	
	—	4.9	4.9	6.2	—	6.2	6.2	6.2	—	6.2	6.2	6.2	7.4	7.4	7.4	
	67.2	28.8	96.0	184.7	139.0	45.7	184.7	186.1	140.4	45.7	186.1	186.1	208.1	24.2	232.4	
II. NON-DEVELOPMENTAL EXPENDITURE																
(General Services) (A to F)																
A. Organs of State	750.9	13,929.2	14,680.0	19,739.9	502.3	19,237.6	19,739.9	20,311.7	458.2	19,853.5	20,311.7	20,311.7	298.8	12,978.1	13,277.0	
B. Fiscal Services (i + ii)	—	593.5	593.5	991.4	16.9	974.5	991.4	1,003.8	16.9	986.9	1,003.8	1,003.8	—	784.8	784.8	
i) Collection of Taxes and Duties	48.2	841.6	889.8	987.6	22.7	964.9	987.6	1,573.5	22.7	1,550.8	1,573.5	1,573.5	—	1,014.1	1,014.1	
ii) Other Fiscal Services	—	—	—	—	—	—	—	—	—	—	—	—	—	1,014.1	1,014.1	
C. Interest Payments and Servicing of Debt																
(1 + 2)																
1. Appropriation for Reduction or Avoidance of Debt	—	2,211.6	2,211.6	2,519.0	—	2,519.0	2,519.0	2,519.0	—	2,519.0	2,519.0	2,519.0	—	2,852.7	2,852.7	
2. Interest Payments (i to iv)	—	120.0	120.0	120.0	—	120.0	120.0	120.0	—	120.0	120.0	120.0	—	120.0	120.0	
i) Interest on Loans from the Centre	—	2,091.6	2,091.6	2,399.0	—	2,399.0	2,399.0	2,399.0	—	2,399.0	2,399.0	2,399.0	—	2,732.7	2,732.7	
ii) Interest on Internal Debt	—	117.6	117.6	125.0	—	125.0	125.0	125.0	—	125.0	125.0	125.0	—	117.2	117.2	
of which:	—	1,474.7	1,474.7	1,848.7	—	1,848.7	1,848.7	1,848.7	—	1,848.7	1,848.7	1,848.7	—	2,069.4	2,069.4	
(a) Interest on Market Loans	—	1,064.4	1,064.4	1,359.7	—	1,359.7	1,359.7	1,359.7	—	1,359.7	1,359.7	1,359.7	—	1,563.5	1,563.5	
(b) Interest on NSSF	—	149.5	149.5	163.1	—	163.1	163.1	163.1	—	163.1	163.1	163.1	—	186.0	186.0	
iii) Interest on Small Savings, Provident Funds, etc.	—	499.4	499.4	425.3	—	425.3	425.3	425.3	—	425.3	425.3	425.3	—	546.0	546.0	
iv) Others	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
D. Administrative Services (i to v)	702.7	3,262.3	3,964.9	4,299.4	462.7	3,836.7	4,299.4	4,271.3	418.6	3,852.7	4,271.3	4,271.3	298.8	3,990.5	4,289.4	
i) Secretariat - General Services	10.0	338.8	348.8	381.5	16.8	364.7	381.5	389.2	16.8	372.4	389.2	389.2	—	377.7	377.7	
ii) District Administration	2.8	95.2	98.1	128.1	7.0	121.1	128.1	128.1	7.0	121.1	128.1	128.1	5.6	157.9	163.5	
iii) Police	25.9	2,193.2	2,219.0	2,736.7	118.3	2,618.4	2,736.7	2,737.3	118.3	2,619.0	2,737.3	2,737.3	43.1	2,629.0	2,672.1	
iv) Public Works	267.8	148.0	415.7	252.7	99.5	153.2	252.7	255.6	99.5	156.2	255.6	255.6	45.3	208.7	254.0	
v) Others ++	396.2	487.1	883.3	800.4	221.1	579.2	800.4	761.0	177.0	584.0	761.0	761.0	204.9	617.2	822.1	
E. Pensions	—	2,606.3	2,606.3	3,308.7	—	3,308.7	3,308.7	3,310.2	—	3,310.2	3,310.2	3,310.2	—	4,180.4	4,180.4	
F. Miscellaneous General Services	—	4,413.8	4,413.8	7,633.9	—	7,633.9	7,633.9	7,633.9	—	7,633.9	7,633.9	7,633.9	—	155.6	155.6	
of which:																
Payment on account of State Lotteries	—	4,329.0	4,329.0	7,512.3	—	7,512.3	7,512.3	7,512.3	—	7,512.3	7,512.3	7,512.3	—	15.5	15.5	
III. Grants-in-Aid and Contributions																
of which:																
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	354.1	354.1	647.3	—	647.3	647.3	647.3	—	647.3	647.3	647.3	—	319.8	319.8	

(₹ Million)

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
TAMIL NADU

Item	2014-15 (Budget Estimates)										2015-16 (Budget Estimates)		
	2013-14 (Accounts)		2014-15 (Revised Estimates)		2014-15 (Budget Estimates)		2014-15 (Revised Estimates)		2014-15 (Budget Estimates)		2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
1	2	3	4	5	6	7	8	9	10	11	12	13	
TOTAL EXPENDITURE (+II+III)	265,382.5	832,864.2	1,098,246.7	301,190.7	969,814.0	1,271,004.7	391,655.2	975,598.5	1,367,253.8	393,046.9	1,079,926.6	1,472,973.5	
I. DEVELOPMENTAL EXPENDITURE (A + B)	256,249.4	392,954.1	649,203.5	282,036.7	448,046.9	730,083.5	373,976.4	444,102.5	818,078.9	373,034.9	496,028.4	869,063.4	
A. Social Services (1 to 12)	221,730.4	231,028.6	452,759.0	236,754.2	479,684.7	722,346.3	279,008.2	249,221.8	526,229.9	266,780.9	272,608.9	541,389.8	
1. Education, Sports, Art and Culture	44,310.8	167,247.6	211,558.4	48,608.1	173,738.1	222,346.3	64,849.0	177,995.8	242,844.7	64,405.0	191,529.8	255,934.8	
2. Medical and Public Health	11,010.0	33,855.2	44,865.1	11,238.0	40,644.5	51,882.5	12,627.8	42,024.8	54,652.6	11,481.5	45,864.4	57,345.9	
3. Family Welfare	8,438.5	1,004.3	9,442.7	8,786.5	1,090.5	9,877.0	16,988.5	1,067.1	18,055.6	17,687.4	1,117.9	18,805.3	
4. Water Supply and Sanitation	5,674.0	714.3	6,388.3	3,124.6	275.7	3,400.4	7,408.9	338.5	7,747.3	5,654.2	490.4	6,144.6	
5. Housing	2,169.8	804.7	2,974.5	5,367.2	529.1	5,896.3	16,802.6	654.9	17,457.5	19,343.8	553.3	19,897.1	
6. Urban Development	18,733.5	942.2	19,675.7	20,615.3	1,862.7	22,478.0	23,619.0	1,872.5	25,491.6	8,192.9	1,731.4	9,924.4	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	21,078.5	7,259.1	28,337.6	19,782.1	8,389.6	28,171.7	20,369.4	8,594.4	28,963.8	19,568.6	10,739.6	30,308.2	
8. Labour and Welfare	1,388.3	2,338.6	3,726.9	2,355.5	3,065.7	5,421.2	1,830.7	2,786.0	4,616.7	2,803.4	3,005.6	5,809.0	
9. Social Security and Welfare	82,661.7	6,825.1	89,486.8	88,766.3	7,903.9	96,670.1	84,094.6	9,140.4	93,235.1	89,645.0	9,007.7	98,652.7	
10. Nutrition	25,586.7	326.4	25,913.0	27,370.2	367.9	27,738.0	29,827.4	291.8	30,119.2	29,650.9	302.9	29,953.7	
11. Relief on account of Natural Calamities	—	7,957.4	7,957.4	—	3,625.1	3,625.1	—	2,697.3	2,697.3	—	6,797.3	6,797.3	
12. Others*	678.5	1,754.0	2,432.5	740.3	1,437.6	2,178.0	590.4	1,758.2	2,348.6	348.1	1,468.7	1,816.8	
B. Economic Services (1 to 9)	34,519.1	161,925.4	196,444.5	45,282.5	205,116.4	250,398.9	94,968.2	194,880.8	289,849.0	104,254.1	223,419.5	327,673.6	
1. Agriculture and Allied Activities (i to xii)	23,149.6	44,839.2	67,988.8	23,712.2	48,612.9	72,325.1	24,917.2	52,916.7	77,873.9	25,967.0	59,403.3	85,370.4	
i) Crop Husbandry	12,261.7	31,120.9	43,382.6	11,738.2	32,757.1	44,495.2	12,654.4	35,243.8	47,898.2	13,819.7	40,956.3	54,776.0	
ii) Soil and Water Conservation	526.5	401.2	927.6	479.4	411.8	891.2	894.7	431.0	1,325.7	500.0	442.2	942.3	
iii) Animal Husbandry	3,810.8	3,601.1	7,411.9	4,413.9	3,695.7	8,109.6	3,852.4	4,205.4	8,057.8	3,823.9	4,554.3	8,378.1	
iv) Dairy Development	190.3	244.4	434.7	277.6	257.7	535.3	431.0	282.1	713.1	117.4	302.9	420.3	
v) Fisheries	2,090.8	371.5	2,462.3	2,360.4	403.6	2,764.0	2,801.7	482.6	3,284.3	3,526.9	454.9	3,981.8	
vi) Forestry and Wild Life	714.3	2,059.1	2,773.4	327.8	3,123.8	3,451.6	505.6	3,340.0	3,845.6	614.9	3,766.3	4,381.2	
vii) Plantations	—	0.3	0.3	—	0.4	0.4	—	0.4	0.4	—	0.6	0.6	
viii) Food Storage and Warehousing	104.1	—	104.1	164.4	—	164.4	106.9	—	106.9	164.4	—	164.4	
ix) Agricultural Research and Education	2,286.4	2,801.2	5,087.6	1,794.1	3,637.7	5,431.8	1,539.9	3,633.9	5,373.8	1,288.8	4,071.9	5,360.7	
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—	
xi) Co-operation	1,150.9	3,110.4	4,261.3	2,147.3	3,209.4	5,356.7	2,146.8	3,855.0	6,001.8	2,111.0	3,607.4	5,718.4	
xii) Other Agricultural Programmes	13.9	1,129.2	1,143.1	9.3	1,115.6	1,124.9	23.9	1,242.3	1,266.1	0.1	1,246.6	1,246.6	
2. Rural Development	3,061.5	6,671.9	9,733.4	11,507.2	7,649.4	19,156.6	60,292.5	8,053.3	68,345.9	62,812.0	8,610.4	71,422.4	
3. Special Area Programmes	37.5	10.5	48.0	34.1	20.1	54.2	53.0	18.7	71.7	10.0	22.9	33.0	
4. Irrigation and Flood Control	542.9	12,192.4	12,735.3	560.1	11,261.4	11,821.5	667.0	12,853.7	13,520.7	315.0	13,680.9	13,995.9	
of which:													
i) Major and Medium Irrigation	308.9	10,186.4	10,495.3	322.0	9,110.4	9,432.5	473.9	10,729.4	11,203.2	174.7	11,476.5	11,651.2	
ii) Minor Irrigation	48.6	848.7	897.3	12.1	954.9	967.0	5.7	928.2	933.9	—	1,008.3	1,008.3	
iii) Flood Control and Drainage	—	1,157.3	1,157.3	—	1,196.1	1,196.1	—	1,196.1	1,196.1	—	1,196.1	1,196.1	
5. Energy	27.2	18,656.6	18,683.8	305.5	43,104.2	43,409.7	301.8	34,951.8	35,253.5	3,958.9	50,989.8	54,948.7	
of which: Power	—	18,656.6	18,656.6	—	43,104.2	43,409.7	—	34,951.8	34,951.8	3,823.2	50,989.8	54,813.0	
6. Industry and Minerals (i to iii)	5,888.7	9,588.0	15,476.7	7,314.9	19,806.1	27,121.0	6,177.9	11,159.3	17,337.1	5,641.0	21,076.5	26,717.5	
i) Village and Small Industries	5,142.6	4,337.4	9,480.0	4,911.1	4,594.9	9,506.1	4,579.0	4,915.8	9,494.8	4,378.3	5,810.7	10,188.9	
ii) Industries@	746.1	5,250.7	5,996.7	2,403.8	15,211.2	17,614.9	1,598.9	6,243.4	7,842.3	1,262.8	15,265.8	16,528.6	
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—	

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
TAMIL NADU

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	586.1 384.2 201.9	18,886.3 13,659.3 5,227.0	19,472.4 14,043.4 5,429.0	397.5 397.4 —	19,339.8 14,105.9 5,233.9	19,737.3 14,503.4 5,233.9	205.6 191.6 14.0	20,542.5 14,308.5 6,237.9	20,748.1 14,500.1 6,247.9	103.0 89.0 14.0	14,129.6 8,895.7 5,233.9	14,232.6 8,984.7 5,247.9
8. Science, Technology and Environment	87.5	39.8	127.3	48.8	115.6	164.4	50.3	114.4	164.8	70.8	85.0	155.8
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	1,138.1 107.4 4.7 794.3	51,040.8 510.4 75.9 719.3	52,178.8 742.1 183.2 1,513.6	1,402.2 317.8 160.5 423.9	55,206.8 552.1 185.5 746.8	56,609.0 869.9 346.0 1,170.7	2,282.9 356.9 151.2 1,018.2	54,270.4 547.8 192.6 805.7	56,533.3 904.7 343.8 1,823.9	5,376.3 87.5 29.5 4,101.5	55,421.2 567.6 201.9 877.9	60,797.4 655.1 231.4 4,979.4
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	654.7	356,637.7	357,292.4	2,921.1	418,121.9	421,043.0	2,003.1	433,493.7	435,496.9	2,635.1	475,795.4	478,430.5
A. Organs of State	207.4	7,961.2	8,168.7	172.8	10,801.8	10,974.6	156.3	11,720.0	11,876.3	—	10,041.1	10,041.1
B. Fiscal Services (i + ii)	59.4	8,493.4	8,552.7	604.4	10,841.1	11,445.4	701.0	10,495.2	11,196.2	318.2	11,500.5	11,818.7
i) Collection of Taxes and Duties	59.4	8,324.1	8,383.5	604.4	10,737.0	11,341.4	701.0	10,388.7	11,089.7	318.2	11,418.5	11,736.7
ii) Other Fiscal Services	—	169.2	169.2	—	104.1	104.1	—	106.5	106.5	—	82.0	82.0
C. Interest Payments and Servicing of Debt (1 + 2)	—	126,929.8	126,929.8	—	151,350.2	151,350.2	—	151,230.5	151,230.5	—	174,945.5	174,945.5
1. Appropriation for Reduction or Avoidance of Debt	—	2,882.1	2,882.1	—	4,000.0	4,000.0	—	3,380.0	3,380.0	—	3,545.9	3,545.9
2. Interest Payments (i to iv)	—	124,047.8	124,047.8	—	147,350.2	147,350.2	—	147,850.5	147,850.5	—	171,399.6	171,399.6
i) Interest on Loans from the Centre	—	5,014.6	5,014.6	—	5,012.7	5,012.7	—	4,904.3	4,904.3	—	4,895.5	4,895.5
ii) Interest on Internal Debt of which:	—	97,687.2	97,687.2	—	122,418.4	122,418.4	—	121,796.3	121,796.3	—	143,475.2	143,475.2
(a) Interest on Market Loans	—	67,276.3	67,276.3	—	88,376.2	88,376.2	—	86,617.6	86,617.6	—	110,384.5	110,384.5
(b) Interest on NSSF	—	22,527.9	22,527.9	—	21,994.8	21,994.8	—	23,260.8	23,260.8	—	21,332.4	21,332.4
iii) Interest on Small Savings, Provident Funds, etc.	—	19,875.9	19,875.9	—	18,417.8	18,417.8	—	19,460.0	19,460.0	—	21,403.3	21,403.3
iv) Others	—	1,470.0	1,470.0	—	1,501.2	1,501.2	—	1,689.8	1,689.8	—	1,625.7	1,625.7
D. Administrative Services (i to v)	367.1	62,127.7	62,494.7	2,143.9	67,596.4	69,740.3	1,145.8	73,000.9	74,146.6	2,316.8	75,964.3	78,281.2
i) Secretariat - General Services	170.0	1,489.8	1,659.8	2,000.0	1,559.3	3,559.3	750.0	1,738.9	2,488.9	2,000.0	1,791.0	3,791.0
ii) District Administration	—	9,263.5	9,263.5	—	10,580.7	10,580.7	—	11,159.3	11,159.3	—	11,635.8	11,635.8
iii) Police	—	39,599.1	39,599.1	—	42,406.6	42,406.6	204.4	46,376.1	46,580.5	—	48,190.4	48,190.4
iv) Public Works	—	3,253.8	3,253.8	—	4,065.4	4,065.4	—	4,063.6	4,063.6	—	4,348.9	4,348.9
v) Others ++	197.1	8,521.5	8,718.6	143.9	8,984.4	9,128.4	191.4	9,662.9	9,854.3	316.8	9,998.1	10,315.0
E. Pensions	—	148,603.0	148,603.0	—	171,672.0	171,672.0	—	183,368.4	183,368.4	—	199,334.0	199,334.0
F. Miscellaneous General Services of which:	20.8	2,522.7	2,543.4	—	5,860.4	5,860.4	—	3,678.8	3,678.8	—	4,010.0	4,010.0
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions of which:	8,478.4	83,272.4	91,750.8	16,233.0	103,645.2	119,878.2	15,675.7	98,002.3	113,678.0	17,376.9	108,102.8	125,479.7
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	8,478.4	83,272.4	91,750.8	16,233.0	103,645.2	119,878.2	15,675.7	98,002.3	113,678.0	17,376.9	108,102.8	125,479.7

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
TELANGANA

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II+III)	-	-	-	-	311,128.9	486,764.2	797,893.1	797,893.1	311,333.3	486,764.2	798,097.6	798,097.6	343,035.8	592,966.3	936,002.1
I. DEVELOPMENTAL EXPENDITURE (A + B)	-	-	-	-	304,215.0	277,330.7	581,545.7	581,545.7	304,419.5	277,330.7	581,750.2	581,750.2	339,900.5	354,952.6	694,853.1
A. Social Services (1 to 12)	-	-	-	-	194,795.0	122,953.5	317,748.5	317,748.5	194,895.5	122,953.5	317,849.0	317,849.0	228,516.8	173,796.1	402,313.0
1. Education, Sports, Art and Culture	-	-	-	-	32,770.4	71,189.1	103,959.5	103,959.5	32,770.4	71,189.1	103,959.5	103,959.5	13,690.0	97,841.6	111,531.6
2. Medical and Public Health	-	-	-	-	7,299.7	18,335.7	25,635.4	25,635.4	7,299.7	18,335.7	25,635.4	25,635.4	6,529.3	26,292.5	32,821.8
3. Family Welfare	-	-	-	-	9,707.1	47.7	9,754.8	9,754.8	9,707.1	47.7	9,754.8	9,754.8	12,312.2	61.6	12,373.8
4. Water Supply and Sanitation	-	-	-	-	9,067.9	1,019.4	10,087.4	10,087.4	9,120.7	1,019.4	10,140.1	10,140.1	46,469.8	1,463.9	47,933.7
5. Housing	-	-	-	-	9,999.9	80.9	10,080.8	10,080.8	9,999.9	80.9	10,080.8	10,080.8	10,386.4	94.7	10,481.1
6. Urban Development	-	-	-	-	20,121.1	11,034.5	31,155.6	31,155.6	20,121.1	11,034.5	31,155.6	31,155.6	14,106.8	6,710.0	20,816.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	60,351.6	9,384.3	69,735.8	69,735.8	60,484.8	9,384.3	69,869.1	69,869.1	61,761.4	12,711.3	74,472.7
8. Labour and Welfare	-	-	-	-	1,829.8	1,224.5	3,054.3	3,054.3	1,829.8	1,224.5	3,054.3	3,054.3	1,279.6	1,747.7	3,027.2
9. Social Security and Welfare	-	-	-	-	30,184.8	776.5	30,961.3	30,961.3	30,099.3	776.5	30,875.8	30,875.8	51,880.3	1,042.4	52,922.7
10. Nutrition	-	-	-	-	12,019.7	7,025.8	19,045.5	19,045.5	12,019.7	7,025.8	19,045.5	19,045.5	8,101.1	22,031.0	30,132.1
11. Relief on account of Natural Calamities	-	-	-	-	-	2,169.8	2,169.8	2,169.8	-	2,169.8	2,169.8	2,169.8	-	2,757.8	2,757.8
12. Others*	-	-	-	-	1,443.0	665.3	2,108.3	2,108.3	1,443.0	665.3	2,108.3	2,108.3	2,000.0	1,041.8	3,041.8
B. Economic Services (1 to 9)	-	-	-	-	109,420.0	154,377.2	263,797.2	263,797.2	109,524.0	154,377.2	263,901.1	263,901.1	111,383.6	181,156.5	292,540.1
1. Agriculture and Allied Activities (i to xii)	-	-	-	-	30,731.5	53,844.6	84,576.1	84,576.1	30,797.3	53,844.6	84,641.9	84,641.9	24,306.5	57,652.0	81,958.4
i) Crop Husbandry	-	-	-	-	20,471.1	1,917.6	22,388.7	22,388.7	20,471.1	1,917.6	22,388.7	22,388.7	18,023.3	2,534.9	20,558.2
ii) Soil and Water Conservation	-	-	-	-	2,785.6	184.6	2,970.3	2,970.3	2,785.6	184.6	2,970.3	2,970.3	731.4	237.4	968.8
iii) Animal Husbandry	-	-	-	-	1,870.5	2,984.6	4,855.1	4,855.1	1,870.5	2,984.6	4,855.1	4,855.1	828.6	4,019.3	4,847.9
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
v) Fisheries	-	-	-	-	649.6	266.5	916.1	916.1	649.6	266.5	916.1	916.1	540.1	379.9	919.9
vi) Forestry and Wild Life	-	-	-	-	3,903.6	1,897.3	5,800.9	5,800.9	3,969.4	1,897.3	5,866.7	5,866.7	3,561.0	2,834.4	6,395.4
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	-	-	-	-	434.0	-	434.0	434.0	434.0	-	434.0	434.0	5.0	-	5.0
ix) Agricultural Research and Education	-	-	-	-	-	3,106.0	3,106.0	3,106.0	-	3,106.0	3,106.0	3,106.0	-	3,738.2	3,738.2
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
xi) Co-operation	-	-	-	-	617.1	914.0	1,531.1	1,531.1	617.1	914.0	1,531.1	1,531.1	617.1	1,325.9	1,942.9
xii) Other Agricultural Programmes	-	-	-	-	-	42,573.9	42,573.9	42,573.9	-	42,573.9	42,573.9	42,573.9	-	42,582.0	42,582.0
2. Rural Development	-	-	-	-	57,149.2	27,024.2	84,173.4	84,173.4	57,234.7	27,024.2	84,258.9	84,258.9	52,920.4	17,498.1	70,418.5
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Irrigation and Flood Control	-	-	-	-	1,140.0	28,679.5	29,819.4	29,819.4	1,157.8	28,679.5	29,837.3	29,837.3	14,937.6	31,911.5	46,849.1
of which:	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
i) Major and Medium Irrigation	-	-	-	-	960.6	28,213.2	29,173.7	29,173.7	978.5	28,213.2	29,191.6	29,191.6	979.2	31,206.2	32,185.4
ii) Minor Irrigation	-	-	-	-	17.0	465.8	482.8	482.8	17.0	465.8	482.8	482.8	13,798.8	704.8	14,503.6
iii) Flood Control and Drainage	-	-	-	-	-	0.5	0.5	0.5	-	0.5	0.5	0.5	-	0.6	0.6
5. Energy	-	-	-	-	2,637.4	32,683.7	35,321.2	35,321.2	2,637.4	32,683.7	35,321.2	35,321.2	2,637.4	60,517.7	63,155.1
of which: Power	-	-	-	-	234.0	32,675.7	32,909.7	32,909.7	234.0	32,675.7	32,909.7	32,909.7	234.0	60,506.5	60,740.4
6. Industry and Minerals (i to iii)	-	-	-	-	11,209.0	1,352.7	12,561.7	12,561.7	11,209.0	1,352.7	12,561.7	12,561.7	11,302.2	1,916.2	13,218.4
i) Village and Small Industries	-	-	-	-	6,051.7	712.1	6,763.8	6,763.8	6,051.7	712.1	6,763.8	6,763.8	4,975.0	1,029.7	6,004.7
ii) Industries@	-	-	-	-	4,903.8	640.6	5,544.5	5,544.5	4,903.8	640.6	5,544.5	5,544.5	6,228.7	886.5	7,115.2
iii) Others**	-	-	-	-	253.5	-	253.5	253.5	253.5	-	253.5	253.5	98.5	-	98.5

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
TELANGANA

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	-	-	-	52.5	9,189.5	9,242.0	52.5	9,189.5	9,242.0	57.5	9,437.3	9,494.8
8. Science, Technology and Environment	-	-	-	52.5	8,123.1	8,123.1	-	8,123.1	8,123.1	-	8,262.8	8,262.8
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	-	-	-	132.2	1,066.4	1,118.9	52.5	1,066.4	1,118.9	57.5	1,174.5	1,232.0
	-	-	-	6,368.2	1,588.4	7,956.6	6,368.2	1,588.4	7,956.6	5,105.0	2,203.5	7,308.5
	-	-	-	1,845.1	424.3	2,269.4	1,845.1	424.3	2,269.4	4,071.8	600.8	4,672.6
	-	-	-	1,085.1	37.9	1,122.9	1,085.1	37.9	1,122.9	485.1	51.5	536.6
	-	-	-	3,178.4	607.8	3,786.2	3,178.4	607.8	3,786.2	525.0	816.7	1,341.7
	-	-	-	259.6	518.4	778.1	259.6	518.4	778.1	23.1	734.4	757.5
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)	-	-	-	6,913.8	208,389.2	215,303.0	6,913.8	208,389.2	215,303.0	3,135.4	236,396.2	239,531.6
A. Organs of State	-	-	-	35.8	7,446.4	7,482.2	35.8	7,446.4	7,482.2	35.8	8,984.9	9,020.8
B. Fiscal Services (i + ii) i) Collection of Taxes and Duties ii) Other Fiscal Services	-	-	-	2,784.7	6,213.8	8,998.5	2,784.7	6,213.8	8,998.5	293.0	8,338.0	8,631.1
C. Interest Payments and Servicing of Debt (1 + 2)	-	-	-	2,784.7	6,213.8	8,998.5	2,784.7	6,213.8	8,998.5	293.0	8,338.0	8,631.1
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	-	-	-	-	62,917.2	62,917.2	-	62,917.2	62,917.2	-	79,562.4	79,562.4
	-	-	-	-	3,666.6	3,666.6	-	3,666.6	3,666.6	-	4,033.3	4,033.3
	-	-	-	-	59,250.6	59,250.6	-	59,250.6	59,250.6	-	75,549.1	75,549.1
	-	-	-	-	3,926.0	3,926.0	-	3,926.0	3,926.0	-	7,796.0	7,796.0
	-	-	-	-	50,937.1	50,937.1	-	50,937.1	50,937.1	-	62,927.7	62,927.7
	-	-	-	-	40,000.0	40,000.0	-	40,000.0	40,000.0	-	50,000.0	50,000.0
	-	-	-	-	-	-	-	-	-	-	-	-
	-	-	-	-	4,387.5	4,387.5	-	4,387.5	4,387.5	-	4,825.4	4,825.4
	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v) i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	-	-	-	4,093.3	66,006.0	70,099.2	4,093.3	66,006.0	70,099.2	2,806.5	57,130.9	59,937.4
	-	-	-	1,750.0	26,514.4	28,264.4	1,750.0	26,514.4	28,264.4	1,500.0	1,869.6	3,369.6
	-	-	-	102.1	7,971.3	8,073.4	102.1	7,971.3	8,073.4	17.0	9,543.6	9,560.6
	-	-	-	1,185.1	25,685.9	26,871.0	1,185.1	25,685.9	26,871.0	250.0	36,670.7	36,920.7
	-	-	-	-	1,581.8	1,581.8	-	1,581.8	1,581.8	-	2,245.4	2,245.4
	-	-	-	1,056.1	4,252.5	5,308.6	1,056.1	4,252.5	5,308.6	1,039.5	6,801.5	7,841.0
E. Pensions	-	-	-	-	65,804.6	65,804.6	-	65,804.6	65,804.6	-	82,358.7	82,358.7
F. Miscellaneous General Services of which: Payment on account of State Lotteries	-	-	-	-	1.3	1.3	-	1.3	1.3	-	1.4	1.4
	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	1,044.4	1,044.4	-	1,044.4	1,044.4	-	1,617.4	1,617.4
	-	-	-	-	1,044.4	1,044.4	-	1,044.4	1,044.4	-	1,617.4	1,617.4

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
TRIPURA

Item	(₹ Million)											
	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	13,999.4	45,490.2	59,489.6	25,503.5	55,671.2	81,174.7	24,895.8	58,134.9	83,030.7	30,608.9	60,646.6	91,255.5
I. DEVELOPMENTAL EXPENDITURE (A + B)	13,851.3	20,710.5	34,561.8	25,299.2	26,222.3	51,521.6	24,680.8	28,338.5	53,019.3	30,375.0	28,770.3	59,145.3
A. Social Services (1 to 12)	11,012.2	13,066.7	24,078.9	19,710.4	16,927.0	36,637.3	18,977.4	17,732.8	36,710.2	23,116.2	17,888.5	41,006.7
1. Education, Sports, Art and Culture	1,563.6	9,804.5	11,368.1	5,001.8	12,019.6	17,021.4	4,055.1	11,822.6	15,877.6	6,411.3	13,092.6	19,503.8
2. Medical and Public Health	1,141.3	1,564.9	2,706.2	1,108.8	2,019.4	3,128.2	1,437.8	2,012.4	3,450.2	1,685.1	2,292.7	3,977.7
3. Family Welfare	252.1	78.7	330.8	1,528.6	500.0	2,028.6	1,922.9	1,530.1	3,453.0	2,091.2	—	2,091.2
4. Water Supply and Sanitation	653.9	223.4	877.3	583.1	427.1	1,010.2	663.2	449.6	1,112.8	720.4	535.4	1,255.7
5. Housing	—	24.6	24.6	—	25.0	25.0	—	30.0	30.0	—	35.0	35.0
6. Urban Development	1,137.8	61.6	1,199.4	2,547.0	140.2	2,687.2	1,945.6	143.8	2,089.4	1,062.4	194.3	1,256.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,606.8	137.4	2,744.2	3,543.3	182.0	3,725.3	3,279.1	199.2	3,478.4	3,905.6	249.9	4,155.4
8. Labour and Welfare	76.8	134.1	210.9	280.3	183.6	463.9	276.1	159.0	435.1	221.0	175.6	396.7
9. Social Security and Welfare	2,866.3	663.7	3,550.0	4,366.0	989.1	5,355.1	4,694.6	914.9	5,609.5	6,303.0	1,110.5	7,413.5
10. Nutrition	600.8	10.1	610.9	663.6	10.2	673.8	607.2	10.1	617.3	624.6	11.1	635.8
11. Relief on account of Natural Calamities	—	214.2	214.2	—	244.7	244.7	0.5	270.5	271.0	—	—	—
12. Others*	92.8	149.6	242.3	87.8	186.1	273.9	95.4	190.6	286.0	93.6	191.6	285.2
B. Economic Services (1 to 9)	2,839.1	7,643.8	10,482.9	5,588.9	9,295.4	14,884.2	5,703.4	10,605.7	16,309.1	7,256.8	10,881.8	18,138.6
1. Agriculture and Allied Activities (i to xii)	1,824.7	2,425.1	4,249.8	3,723.3	2,687.6	6,410.9	3,896.3	2,911.2	6,801.5	4,465.9	3,109.9	7,575.8
i) Crop Husbandry	1,135.3	1,051.5	2,186.7	2,773.1	1,042.0	3,815.1	2,721.5	1,094.7	3,816.2	3,373.0	1,243.7	4,616.7
ii) Soil and Water Conservation	7.0	60.6	67.6	9.0	55.4	64.5	9.3	61.3	70.5	—	63.3	76.3
iii) Animal Husbandry	195.2	384.1	579.3	259.1	430.3	689.4	219.1	434.5	653.6	306.6	521.8	828.4
iv) Dairy Development	2.2	10.3	12.5	12.5	13.1	25.6	65.1	10.0	75.1	60.4	12.0	72.4
v) Fisheries	205.7	177.9	383.6	127.0	222.0	349.0	262.6	270.8	533.3	219.4	289.0	508.4
vi) Forestry and Wild Life	233.2	485.8	719.1	488.4	615.6	1,104.0	543.0	725.1	1,268.1	417.1	648.2	1,065.3
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	7.0	137.5	144.5	7.8	155.9	163.7	12.7	174.8	187.4	16.4	178.9	195.4
ix) Agricultural Research and Education	4.5	—	4.5	4.8	—	4.8	7.7	—	7.7	12.8	—	12.8
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	32.6	117.4	150.1	39.5	153.4	192.8	53.3	140.1	193.3	45.1	153.0	198.1
xii) Other Agricultural Programmes	2.0	—	2.0	2.0	—	2.0	2.0	—	2.0	2.0	—	2.0
2. Rural Development	549.0	982.9	1,531.9	1,287.4	1,862.8	3,150.3	892.9	2,088.0	2,980.9	1,936.8	2,167.7	4,104.5
3. Special Area Programmes	77.7	—	77.7	77.4	—	77.4	88.0	—	88.0	92.1	—	92.1
4. Irrigation and Flood Control	13.9	394.6	408.5	17.0	543.3	560.3	47.0	523.8	570.7	37.5	578.7	616.1
of which:												
i) Major and Medium Irrigation	1.4	—	1.4	2.4	—	2.4	2.5	—	2.5	2.9	—	2.9
ii) Minor Irrigation	10.8	338.6	349.4	11.1	431.8	442.9	11.3	412.0	423.3	11.3	444.9	456.3
iii) Flood Control and Drainage	1.7	56.0	57.7	3.5	111.5	115.0	33.1	111.8	144.9	23.2	133.7	157.0
5. Energy	11.5	426.3	437.8	13.0	431.7	444.7	31.9	734.9	766.8	14.6	731.6	746.2
of which: Power	—	416.3	416.3	—	416.4	416.4	20.0	719.6	739.6	—	713.1	713.1
6. Industry and Minerals (i to iii)	289.0	239.9	528.9	376.5	297.5	674.0	398.3	266.9	665.2	453.5	317.9	771.4
i) Village and Small Industries	132.2	236.8	369.0	215.0	291.4	506.5	244.1	261.9	506.0	283.7	312.9	596.6
ii) Industries*	—	—	—	—	—	—	—	—	—	—	—	—
iii) Others**	136.8	3.1	139.9	161.5	6.0	167.5	154.2	5.0	159.2	169.8	5.0	174.8

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
TRIPURA

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	2.9 0.2 2.7	2,481.3 2,131.9 349.3	2,484.2 2,132.1 352.0	3.1 0.3 2.8	2,955.0 2,515.7 439.3	2,958.1 2,516.0 442.1	134.3 130.3 4.0	3,094.4 2,630.4 464.0	3,228.7 2,760.7 468.0	83.8 80.3 3.5	2,984.5 2,501.7 484.4	3,068.3 2,580.4 487.9
8. Science, Technology and Environment	38.4	12.2	50.6	33.7	15.9	49.6	34.4	16.8	51.2	41.6	20.2	61.8
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	51.9 2.0 12.6 18.0 19.3	681.5 25.2 6.5 577.9 71.9	733.5 27.3 19.1 595.9 91.2	57.4 2.9 22.1 17.8 14.5	501.6 34.2 10.1 356.8 100.5	559.0 37.2 32.2 374.6 115.0	180.5 4.8 69.3 85.7 20.6	969.6 28.3 11.8 827.9 101.6	1,150.1 33.2 81.1 913.6 122.2	131.0 5.1 83.8 26.8 15.5	971.4 31.0 10.1 838.3 92.0	1,102.4 36.0 93.9 865.1 107.4
II. NON-DEVELOPMENTAL EXPENDITURE												
A. Organs of State	148.1	23,304.8	23,452.9	204.2	27,800.7	28,004.9	215.0	27,988.2	28,213.2	233.8	29,640.7	29,874.5
B. Fiscal Services (i + ii)	5.0	796.2	801.2	3.0	1,061.5	1,064.5	3.0	1,062.6	1,065.6	-	1,027.6	1,027.6
i) Collection of Taxes and Duties	4.4	368.8	373.2	-	518.1	518.1	5.0	590.9	595.9	5.0	622.4	627.4
ii) Other Fiscal Services	4.4	349.6	354.0	-	491.6	491.6	5.0	563.5	568.5	5.0	594.0	598.9
C. Interest Payments and Servicing of Debt (1 + 2)	-	19.2	19.2	-	26.5	26.5	-	27.5	27.5	-	28.5	28.5
1. Appropriation for Reduction or Avoidance of Debt	-	500.0	500.0	-	500.0	500.0	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	5,909.6	5,909.6	-	6,305.7	6,305.7	-	6,965.9	6,965.9	-	7,214.8	7,214.8
i) Interest on Loans from the Centre	-	295.0	295.0	-	28.0	28.0	-	276.6	276.6	-	287.5	287.5
ii) Interest on Internal Debt of which:	-	3,470.9	3,470.9	-	4,177.3	4,177.3	-	4,377.0	4,377.0	-	4,514.5	4,514.5
(a) Interest on Market Loans	-	1,855.1	1,855.1	-	2,000.0	2,000.0	-	2,140.0	2,140.0	-	2,240.0	2,240.0
(b) Interest on NSSF	-	1,180.8	1,180.8	-	1,300.0	1,300.0	-	1,250.0	1,250.0	-	1,300.0	1,300.0
iii) Interest on Small Savings, Provident Funds, etc.	-	2,143.7	2,143.7	-	2,098.8	2,098.8	-	2,310.7	2,310.7	-	2,411.2	2,411.2
iv) Others	-	-	-	-	1.6	1.6	-	1.6	1.6	-	1.6	1.6
D. Administrative Services (i to v)	138.7	8,957.7	9,096.4	201.2	11,415.4	11,616.6	207.0	11,388.2	11,595.2	228.9	12,398.3	12,627.2
i) Secretariat - General Services	-	382.3	382.3	-	498.2	498.2	-	505.2	505.2	-	543.3	543.3
ii) District Administration	36.1	404.9	441.0	43.9	443.6	487.5	44.2	423.5	467.7	49.6	463.4	513.0
iii) Police	1.0	6,647.4	6,648.4	1.9	8,689.9	8,691.8	7.3	8,520.3	8,520.3	10.2	9,247.7	9,257.9
iv) Public Works	21.3	614.9	636.2	36.6	643.5	680.2	63.0	709.8	772.8	70.8	770.4	841.2
v) Others ++	80.3	908.1	988.4	118.8	1,140.1	1,258.9	92.5	1,229.4	1,321.9	98.3	1,373.5	1,471.8
E. Pensions	-	6,772.5	6,772.5	-	8,000.0	8,000.0	-	7,990.5	7,990.5	-	8,377.5	8,377.5
F. Miscellaneous General Services of which:	-	-	-	-	-	-	-	0.1	0.1	-	0.1	0.1
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions of which:	-	1,474.9	1,474.9	-	1,648.2	1,648.2	-	1,798.2	1,798.2	-	2,235.6	2,235.6
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	1,474.9	1,474.9	-	1,648.2	1,648.2	-	1,798.2	1,798.2	-	2,235.6	2,235.6

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
UTTARAKHAND

Item	2014-15 (Budget Estimates)										2015-16 (Budget Estimates)		
	2013-14 (Accounts)		2014-15 (Budget Estimates)		2014-15 (Revised Estimates)		2014-15 (Revised Estimates)		2014-15 (Revised Estimates)		2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
1	2	3	4	5	6	7	8	9	10	11	12	13	
TOTAL EXPENDITURE (I+II+III)	27,669.8	134,494.4	162,164.1	68,774.7	169,145.6	237,920.3	76,246.6	167,278.2	243,524.8	74,601.7	182,791.6	257,393.3	
I. DEVELOPMENTAL EXPENDITURE (A + B)	27,633.0	66,026.8	93,659.8	68,692.8	79,573.5	148,266.3	75,550.2	78,957.5	154,507.7	73,979.7	83,839.1	157,818.8	
A. Social Services (1 to 12)	22,233.9	50,746.1	72,980.0	49,112.4	56,439.8	105,552.2	50,694.9	54,419.0	105,113.8	52,472.8	61,401.9	113,874.7	
1. Education, Sports, Art and Culture	5,955.2	34,720.1	40,675.3	8,869.9	42,090.4	50,960.3	10,979.6	39,825.1	50,804.7	10,269.8	44,182.1	54,452.0	
2. Medical and Public Health	2,135.7	5,879.4	8,015.1	3,576.8	7,723.7	11,300.5	6,609.0	7,640.9	14,249.9	6,679.4	8,993.9	15,673.4	
3. Family Welfare	977.3	—	977.3	1,282.9	—	1,282.9	1,260.7	—	1,260.7	1,489.1	—	1,489.1	
4. Water Supply and Sanitation	2,623.2	2,152.5	4,775.7	4,098.1	1,050.0	5,148.1	4,801.0	1,050.0	5,851.0	3,213.3	1,050.0	4,263.3	
5. Housing	—	19.3	19.3	—	23.6	23.6	—	23.6	23.6	—	26.6	26.6	
6. Urban Development	570.8	109.9	680.8	1,682.0	135.8	1,817.8	915.9	142.4	1,058.3	1,433.9	166.3	1,600.2	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,581.5	937.3	2,518.8	2,116.8	1,143.8	3,260.5	2,263.0	1,117.6	3,380.6	2,683.2	1,036.4	3,719.6	
8. Labour and Welfare	257.2	723.2	980.5	365.4	1,065.2	1,430.5	382.2	1,049.1	1,431.4	607.4	1,141.0	1,748.4	
9. Social Security and Welfare	5,850.3	914.2	6,764.5	10,796.6	1,317.5	12,114.1	11,620.8	1,504.6	13,125.5	11,194.0	1,398.6	12,592.6	
10. Nutrition	—	—	—	—	—	—	—	—	—	—	—	—	
11. Relief on account of Natural Calamities	2,000.6	4,702.3	6,703.0	15,519.6	1,415.2	16,934.8	10,942.6	1,415.2	12,357.8	14,069.0	3,010.0	17,079.0	
12. Others*	281.9	588.0	869.8	804.3	474.7	1,279.0	920.0	650.5	1,570.5	833.6	397.0	1,230.6	
B. Economic Services (1 to 9)	5,399.1	15,280.7	20,679.8	19,580.4	23,133.7	42,714.1	24,855.3	24,538.5	49,393.8	21,506.9	22,437.2	43,944.1	
1. Agriculture and Allied Activities (i to xii)	2,598.0	7,536.1	10,134.1	4,581.0	11,597.3	16,178.4	5,534.6	12,825.9	18,360.5	6,461.1	12,308.1	18,769.2	
i) Crop Husbandry	1,220.1	1,738.4	2,958.5	3,203.4	2,045.3	5,248.8	3,191.2	2,221.1	5,412.3	4,292.9	2,137.1	6,430.0	
ii) Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—	
iii) Animal Husbandry	223.8	1,028.4	1,252.1	208.3	1,291.3	1,499.5	281.9	1,239.3	1,521.2	272.3	1,372.7	1,644.9	
iv) Dairy Development	87.8	51.5	139.3	60.1	67.2	127.3	285.7	67.2	352.9	242.9	75.9	318.8	
v) Fisheries	15.0	59.1	74.1	25.5	83.7	109.2	22.5	83.7	106.2	45.2	99.3	144.5	
vi) Forestry and Wild Life	666.3	3,065.8	3,732.0	540.1	4,431.8	4,971.9	1,170.6	4,826.1	5,996.7	1,132.6	3,936.5	5,069.1	
vii) Plantations	—	6.0	6.0	—	6.0	6.0	—	6.0	6.0	—	6.0	6.0	
viii) Food Storage and Warehousing	—	213.5	213.5	—	2,166.5	2,166.5	—	2,896.0	2,896.0	—	3,179.3	3,179.3	
ix) Agricultural Research and Education	169.0	1,207.1	1,376.1	283.5	1,287.0	1,570.5	284.5	1,287.0	1,571.5	289.6	1,281.2	1,570.8	
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—	
xi) Co-operation	216.0	166.4	382.5	260.2	218.5	478.7	298.2	199.5	497.7	185.7	220.1	405.8	
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—	
2. Rural Development	1,519.7	2,045.6	3,565.3	13,109.4	3,199.2	16,308.6	17,521.4	2,986.7	20,508.2	13,624.3	3,154.3	16,778.6	
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—	
4. Irrigation and Flood Control of which:	28.8	3,164.2	3,193.0	1.8	4,166.8	4,168.6	5.3	3,961.4	3,966.7	11.8	3,919.1	3,930.9	
i) Major and Medium Irrigation	—	2,397.5	2,397.5	1.1	3,335.1	3,336.2	4.6	3,073.4	3,078.0	11.1	3,135.1	3,146.2	
ii) Minor Irrigation	28.8	727.1	755.9	0.7	781.7	782.4	0.7	838.0	838.7	0.7	744.0	744.7	
iii) Flood Control and Drainage	—	39.7	39.7	—	50.0	50.0	—	50.0	50.0	—	40.0	40.0	
5. Energy of which: Power	36.9	36.8	73.7	44.2	237.4	281.6	42.7	237.4	280.2	36.4	37.4	73.8	
6. Industry and Minerals (i to iii)	250.1	293.7	543.9	326.3	369.3	695.6	238.1	335.0	573.1	336.6	358.6	695.2	
i) Village and Small Industries	247.3	245.5	492.9	239.5	304.0	543.5	198.5	274.1	472.7	200.8	283.7	484.5	
ii) Industries@	2.8	48.2	51.0	86.7	65.3	152.1	39.5	60.9	100.4	135.7	74.9	210.6	
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—	

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
UTTAR PRADESH

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	316,574.0	1,264,894.7	1,581,468.7	437,204.8	1,537,044.0	1,974,248.8	452,476.1	1,463,426.3	1,915,902.3	503,451.6	1,654,110.2	2,157,561.8
I. DEVELOPMENTAL EXPENDITURE (A + B)	315,745.6	548,924.4	864,670.1	436,516.3	684,097.0	1,120,613.3	451,779.0	671,415.8	1,123,194.8	502,939.3	743,623.5	1,246,562.8
A. Social Services (1 to 12)	270,029.0	337,533.8	607,562.8	354,887.1	399,900.7	754,787.8	362,128.0	361,237.0	723,365.0	402,310.0	447,389.0	849,699.0
1. Education, Sports, Art and Culture	88,853.1	225,398.7	314,251.7	119,318.0	278,718.1	398,036.1	119,383.5	244,440.2	363,823.7	149,698.1	317,307.0	467,005.2
2. Medical and Public Health	3,641.8	51,067.7	54,709.5	6,322.6	63,162.1	69,484.7	8,458.1	58,840.1	67,298.1	9,904.7	69,896.1	79,800.8
3. Family Welfare	25,231.8	35.0	25,266.8	41,749.2	39.4	41,788.6	40,302.4	39.4	40,341.8	58,249.1	39.4	58,288.5
4. Water Supply and Sanitation	1,299.1	41.0	1,340.1	6,240.0	41.0	6,281.0	8,557.9	41.0	8,598.9	8,157.5	41.0	8,198.5
5. Housing	-	655.7	655.7	-	655.1	655.1	-	693.1	693.1	-	826.7	826.7
6. Urban Development	13,941.2	11,220.8	25,162.0	24,434.6	14,328.2	38,762.8	27,558.6	14,305.3	41,863.9	15,554.5	16,704.8	32,259.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	32,687.8	22,777.4	55,465.3	34,460.0	14,397.0	48,857.1	34,555.4	14,238.1	48,793.5	34,736.2	14,535.7	49,271.9
8. Labour and Welfare	14,800.0	5,034.5	19,834.6	7,908.1	4,912.5	12,820.6	8,150.0	4,494.0	12,644.0	8,181.5	5,049.8	13,231.3
9. Social Security and Welfare	89,564.6	15,431.5	104,996.2	114,433.7	16,146.8	130,580.5	115,141.3	16,642.7	131,784.0	117,811.9	15,495.5	133,307.5
10. Nutrition	-	-	-	-	-	-	-	-	-	-	-	-
11. Relief on account of Natural Calamities	-	4,548.2	4,548.2	-	4,941.9	4,941.9	-	4,941.9	4,941.9	-	4,785.0	4,785.0
12. Others*	9.5	1,323.2	1,332.7	20.8	2,558.7	2,579.5	20.8	2,561.3	2,582.1	16.5	2,708.0	2,724.5
B. Economic Services (1 to 9)	45,716.6	211,390.6	257,107.2	81,629.2	284,196.2	365,825.5	89,651.0	310,178.8	399,829.8	100,629.3	296,234.4	396,863.7
1. Agriculture and Allied Activities (i to xii)	14,148.9	31,999.1	46,048.0	22,710.2	38,158.1	60,868.3	26,027.1	36,090.3	62,117.4	27,693.7	33,675.1	61,368.8
i) Crop Husbandry	5,978.4	8,939.8	14,918.1	13,886.1	9,925.3	23,811.5	16,151.6	9,329.3	25,481.0	17,158.4	10,513.3	27,671.7
ii) Soil and Water Conservation	5,525.9	1,669.7	7,195.6	5,937.5	1,939.6	7,877.1	5,937.5	1,758.1	7,695.6	5,211.1	2,072.6	7,283.7
iii) Animal Husbandry	750.6	4,618.7	5,369.3	914.5	6,124.2	7,038.8	1,265.2	5,628.9	6,894.2	2,159.1	6,846.1	9,005.3
iv) Dairy Development	810.3	175.3	985.6	623.5	222.3	845.8	673.0	201.8	874.8	712.2	241.7	954.0
v) Fisheries	120.4	433.8	554.2	232.8	551.5	784.2	372.9	504.1	877.0	394.5	629.2	1,023.7
vi) Forestry and Wild Life	237.1	4,596.7	4,833.9	323.4	5,483.2	5,806.6	333.0	5,082.4	5,415.4	293.2	6,097.9	6,391.1
vii) Plantations	-	51.6	51.6	-	53.9	53.9	-	49.3	49.3	-	59.1	59.1
viii) Food Storage and Warehousing	-	-	-	-	1,605.4	1,605.4	-	1,460.0	1,460.0	-	2,191.3	2,191.3
ix) Agricultural Research and Education	126.0	1,452.7	1,578.7	112.6	1,441.2	1,553.8	114.3	1,452.3	1,566.6	184.6	1,506.1	1,690.7
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	600.1	9,841.6	10,441.7	679.7	10,653.9	11,333.6	1,179.5	10,481.4	11,660.9	1,580.5	3,350.5	4,931.0
xii) Other Agricultural Programmes	-	119.2	119.2	-	157.5	157.5	-	142.8	142.8	-	167.2	167.2
2. Rural Development	19,657.8	46,301.6	65,959.4	36,542.3	47,183.9	83,726.3	41,338.0	45,967.6	87,305.7	46,394.3	51,974.2	98,368.5
3. Special Area Programmes	2,828.9	-	2,828.9	9,092.3	-	9,092.3	9,089.2	-	9,089.2	8,733.8	-	8,733.8
4. Irrigation and Flood Control	6,522.3	41,058.9	47,581.2	8,813.3	55,958.7	64,772.1	8,299.7	59,714.9	68,014.6	9,470.5	60,104.7	69,575.2
of which:												
i) Major and Medium Irrigation	3,105.8	30,272.4	33,378.2	4,098.2	44,952.4	49,050.7	3,723.1	44,091.4	47,814.5	4,622.4	48,100.0	52,722.3
ii) Minor Irrigation	1,627.8	9,712.6	11,340.4	1,714.9	10,106.3	11,821.3	1,714.5	13,873.5	15,587.9	1,742.8	11,014.7	12,757.5
iii) Flood Control and Drainage	-	1,073.9	1,073.9	-	900.0	900.0	-	1,750.0	1,750.0	-	990.0	990.0
5. Energy	414.8	52,152.1	52,566.9	486.6	103,553.6	104,040.2	767.9	122,653.6	123,421.5	1,643.8	94,154.1	95,797.8
of which: Power	-	51,886.3	51,886.3	10.0	103,324.4	103,324.4	10.0	122,424.4	122,424.4	-	93,903.0	93,903.0
6. Industry and Minerals (i to iii)	1,213.1	3,653.0	4,866.0	3,137.2	5,262.6	8,399.9	3,176.9	8,254.0	11,430.9	5,431.7	14,819.9	20,251.7
i) Village and Small Industries	907.5	1,537.5	2,445.0	2,048.1	1,897.4	3,945.5	2,087.7	1,787.3	3,875.1	3,345.1	3,467.6	6,812.8
ii) Industries@	305.6	2,108.0	2,413.6	881.2	3,355.4	4,236.5	881.2	6,456.8	7,338.0	1,891.6	11,341.5	13,233.1
iii) Others**	-	7.4	7.4	208.0	9.9	217.9	208.0	9.9	217.9	195.0	10.8	205.8

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
UTTAR PRADESH

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	32.0	33,719.3	33,751.3	112.2	26,339.7	26,451.9	116.9	29,863.2	29,980.1	337.5	32,648.2	32,985.7
8. Science, Technology and Environment	191.4	1,155.2	1,187.3	112.2	24,920.8	24,920.8	—	28,420.8	28,420.8	—	31,234.5	31,234.5
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	707.4	2,441.5	3,148.9	538.6	7,556.8	8,095.4	588.9	7,454.8	8,043.7	617.5	8,657.0	9,274.4
	11.3	923.5	934.8	23.6	1,160.7	1,184.3	23.2	1,062.7	1,085.9	10.7	1,190.4	1,201.1
	40.0	156.9	196.9	136.0	227.7	363.7	166.0	213.0	379.0	221.0	243.6	464.6
	—	260.5	260.5	0.6	285.4	286.0	0.6	344.6	345.2	0.2	360.8	361.0
	656.1	1,100.6	1,756.7	378.4	5,882.9	6,261.3	399.1	5,894.5	6,233.6	385.6	6,862.2	7,247.8
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)												
A. Organs of State	828.4	619,006.5	619,834.9	688.5	742,563.3	743,251.8	697.1	681,626.8	682,323.8	512.3	808,720.3	809,232.5
B. Fiscal Services (i + ii)	370.5	25,885.8	26,256.3	500.0	31,734.8	32,234.8	500.0	29,136.5	29,636.5	400.0	34,382.7	34,782.7
i) Collection of Taxes and Duties	370.5	25,697.7	26,068.3	500.0	31,471.3	31,971.3	500.0	28,894.0	29,394.0	400.0	34,081.7	34,481.7
ii) Other Fiscal Services	—	188.1	188.1	—	263.5	263.5	—	242.5	242.5	—	301.0	301.0
C. Interest Payments and Servicing of Debt												
(1 + 2)												
1. Appropriation for Reduction or Avoidance of Debt	—	257,766.9	257,766.9	—	265,842.8	265,842.8	—	252,357.4	252,357.4	—	286,852.2	286,852.2
2. Interest Payments (i to iv)	—	83,642.5	83,642.5	—	76,989.4	76,989.4	—	65,989.4	65,989.4	—	75,682.5	75,682.5
i) Interest on Loans from the Centre	—	174,124.4	174,124.4	—	188,853.4	188,853.4	—	186,368.0	186,368.0	—	211,169.7	211,169.7
ii) Interest on Internal Debt	—	12,251.4	12,251.4	—	11,216.8	11,216.8	—	11,234.6	11,234.6	—	10,245.6	10,245.6
of which:	—	127,356.5	127,356.5	—	139,567.1	139,567.1	—	137,063.9	137,063.9	—	157,819.2	157,819.2
(a) Interest on Market Loans	—	69,452.7	69,452.7	—	78,033.2	78,033.2	—	74,708.2	74,708.2	—	93,092.0	93,092.0
(b) Interest on NSSF	—	51,551.8	51,551.8	—	54,543.7	54,543.7	—	55,336.3	55,336.3	—	57,784.5	57,784.5
iii) Interest on Small Savings, Provident Funds, etc.	—	33,862.0	33,862.0	—	37,416.0	37,416.0	—	37,416.0	37,416.0	—	42,451.4	42,451.4
iv) Others	—	654.4	654.4	—	653.5	653.5	—	653.5	653.5	—	653.5	653.5
D. Administrative Services (i to v)	457.9	123,636.2	124,094.1	143.0	164,042.0	164,185.0	150.7	151,358.0	151,508.6	112.3	176,727.2	176,839.5
i) Secretariat - General Services	—	3,375.9	3,375.9	—	4,318.8	4,318.8	—	4,018.7	4,018.7	—	4,727.3	4,727.3
ii) District Administration	—	5,883.8	5,883.8	—	7,929.4	7,929.4	—	7,293.5	7,293.5	—	7,811.3	7,811.3
iii) Police	—	90,725.7	90,725.7	—	112,921.0	112,921.0	—	103,243.1	103,243.1	—	120,670.4	120,670.4
iv) Public Works	19.5	6,565.9	6,585.4	24.7	18,925.8	18,950.6	32.6	17,616.5	17,649.1	46.1	20,719.4	20,765.5
v) Others ++	438.4	17,084.9	17,523.3	118.2	19,946.9	20,065.1	118.1	19,186.0	19,304.1	66.2	22,798.9	22,865.1
E. Pensions	—	195,212.1	195,212.1	—	257,993.6	257,993.6	—	226,737.8	226,737.8	—	288,052.3	288,052.3
F. Miscellaneous General Services	—	313.0	313.0	—	432.9	432.9	3.0	432.4	435.4	—	398.9	398.9
of which:												
Payment on account of State Lotteries	—	—	—	—	0.1	0.1	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	—	96,963.7	96,963.7	—	110,383.7	110,383.7	—	110,383.7	110,383.7	—	101,766.5	101,766.5
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	96,963.7	96,963.7	—	110,383.7	110,383.7	—	110,383.7	110,383.7	—	101,766.5	101,766.5

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
WEST BENGAL

Item	(₹ Million)											
	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	207,976.8	709,995.9	917,972.7	276,832.4	782,949.6	1,059,782.0	308,631.8	759,648.0	1,068,279.8	337,287.6	793,714.6	1,131,002.2
I. DEVELOPMENTAL EXPENDITURE (A + B)	205,934.3	297,518.1	503,452.4	274,037.3	338,441.9	612,479.2	305,349.1	324,599.8	629,948.9	334,202.7	322,187.8	656,390.5
A. Social Services (1 to 12)	146,397.6	236,220.9	382,618.5	162,079.4	260,131.7	422,211.0	161,585.3	249,952.4	411,537.7	211,822.7	246,097.6	457,920.3
1. Education, Sports, Art and Culture	41,486.4	139,484.0	180,970.4	62,229.9	150,189.3	212,419.1	54,316.4	144,180.7	198,497.1	94,809.5	152,115.1	246,924.6
2. Medical and Public Health	6,819.2	30,354.6	37,173.8	5,072.5	34,157.6	39,230.1	15,122.6	32,893.7	47,956.3	9,745.6	35,135.7	44,881.3
3. Family Welfare	4,141.5	1,448.9	5,590.4	3,719.8	1,558.1	5,277.9	3,236.4	1,304.4	4,540.8	4,097.2	1,383.5	5,480.7
4. Water Supply and Sanitation	5,677.4	4,835.5	10,512.9	11,775.1	3,813.0	15,588.0	9,165.2	3,385.4	12,550.6	12,747.9	3,643.5	16,391.4
5. Housing	1,002.5	1,081.1	2,083.6	73.0	1,605.5	1,678.5	78.0	1,419.5	1,497.5	145.0	1,471.8	1,616.8
6. Urban Development	24,659.9	16,717.6	41,377.5	22,096.8	20,441.9	42,538.7	15,172.1	19,394.3	34,566.4	23,838.2	20,258.0	44,096.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	6,292.3	1,990.6	8,282.9	7,147.1	2,850.5	9,997.6	8,622.7	2,865.3	11,488.0	8,680.5	2,610.8	11,291.3
8. Labour and Welfare	134.6	1,269.8	1,404.4	345.9	1,837.7	2,183.6	1,982.1	1,375.6	3,357.7	730.2	1,465.0	2,195.2
9. Social Security and Welfare	46,129.4	32,403.5	78,532.9	43,157.6	36,363.3	79,520.9	42,911.0	35,945.3	78,856.3	45,238.6	20,561.0	65,799.6
10. Nutrition	8,558.2	10.5	8,568.7	4,858.5	8.3	4,866.8	8,727.9	7.6	8,735.5	9,814.5	8.3	9,822.8
11. Relief on account of Natural Calamities	3.2	3,530.8	3,534.0	53.5	3,804.7	3,858.2	3.5	3,853.9	3,857.4	6.5	3,890.0	3,896.5
12. Others*	1,493.0	3,093.9	4,586.9	1,549.7	3,501.8	5,051.5	2,247.4	3,386.8	5,634.2	1,969.0	3,554.7	5,523.7
B. Economic Services (1 to 9)	59,536.7	61,297.3	120,834.0	111,955.0	78,310.2	190,265.2	143,763.8	74,647.4	218,411.2	123,380.0	76,090.3	198,470.3
1. Agriculture and Allied Activities (i to xii)	6,788.1	13,524.4	20,312.5	14,156.5	18,342.8	32,499.3	13,728.3	15,289.4	29,017.7	21,442.3	16,432.5	37,874.8
i) Crop Husbandry	3,214.3	2,799.8	6,014.1	7,741.2	3,975.1	11,716.3	8,053.2	3,040.5	11,093.7	12,064.3	3,279.5	15,343.8
ii) Soil and Water Conservation	70.1	205.7	275.8	119.5	307.9	427.4	130.5	22.7	355.2	649.0	241.5	890.5
iii) Animal Husbandry	584.9	2,401.8	2,986.7	1,491.0	3,188.6	4,679.6	1,019.0	2,626.3	3,645.3	2,073.8	2,801.3	4,875.1
iv) Dairy Development	90.0	867.4	957.4	270.0	1,464.8	1,734.8	180.9	1,274.8	1,455.7	497.0	1,375.9	1,872.9
v) Fisheries	571.3	567.3	1,138.6	838.6	710.2	1,548.7	962.8	614.9	1,577.7	986.1	655.1	1,641.2
vi) Forestry and Wild Life	1,451.4	2,787.3	4,238.7	2,079.5	3,387.4	5,466.8	1,920.6	3,102.3	5,022.9	2,195.9	3,381.2	5,577.1
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	29.0	1,563.3	1,592.3	65.1	2,191.8	2,256.9	62.6	1,787.2	1,849.8	121.0	1,911.2	2,032.2
ix) Agricultural Research and Education	73.9	1,222.3	1,296.2	87.0	1,450.6	1,537.5	88.5	1,306.6	1,395.1	864.5	1,393.0	2,257.5
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	386.6	991.2	1,377.8	818.4	1,515.0	2,333.3	668.4	1,180.8	1,849.2	851.7	1,253.9	2,105.6
xii) Other Agricultural Programmes	316.6	118.2	434.8	646.4	151.4	797.8	641.8	131.2	773.0	1,139.0	140.0	1,279.0
2. Rural Development	26,694.7	15,740.8	42,435.5	69,019.0	22,883.9	91,902.9	104,461.2	23,437.3	127,898.5	73,951.9	24,110.1	98,062.0
3. Special Area Programmes	8,095.1	5,115.4	13,210.5	10,261.8	4,739.6	15,001.5	9,635.6	5,392.9	15,028.5	9,672.9	5,002.4	14,675.3
4. Irrigation and Flood Control	980.0	8,889.7	9,869.7	1,499.9	12,348.1	13,847.9	1,558.4	9,191.9	10,750.3	1,537.4	8,991.9	10,529.3
of which:												
i) Major and Medium Irrigation	281.4	2,455.4	2,736.8	431.7	4,575.7	5,007.4	388.9	2,896.9	3,285.8	382.3	2,571.8	2,954.1
ii) Minor Irrigation	76.0	4,682.8	4,758.8	177.2	5,973.6	6,150.8	264.0	4,552.2	4,816.2	160.1	4,545.7	4,705.8
iii) Flood Control and Drainage	541.1	1,751.5	2,292.6	781.0	1,798.8	2,579.8	795.5	1,742.8	2,538.3	885.0	1,874.4	2,759.4
5. Energy	6,896.8	3,407.7	10,304.5	750.0	6,016.1	6,766.1	1,750.0	6,015.8	7,765.8	1,120.0	6,016.9	7,136.9
of which: Power	6,814.3	3,392.7	10,207.0	750.0	5,880.0	6,630.0	1,630.0	6,000.0	7,630.0	1,000.0	6,000.0	7,000.0
6. Industry and Minerals (i to iii)	5,951.7	1,556.2	7,507.9	11,830.8	-55.7	11,775.2	8,723.7	1,849.5	10,573.2	10,600.7	1,963.4	12,564.1
i) Village and Small Industries	1,923.0	1,339.3	3,262.3	4,933.5	647.2	5,580.7	2,953.9	1,609.7	4,563.6	4,400.1	1,713.9	6,114.0
ii) Industries*	4,028.7	216.9	4,245.6	6,897.3	-702.8	6,194.5	5,769.8	239.8	6,009.6	6,200.6	249.5	6,450.1
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
WEST BENGAL

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	2,895.6 1,130.9 1,764.7	11,520.2 5,013.2 6,507.0	14,415.8 6,144.1 8,271.7	2,089.7 325.0 1,764.7	11,729.4 6,300.7 5,428.6	13,819.1 6,625.7 7,193.4	2,095.5 330.8 1,764.7	11,518.1 5,969.0 5,549.1	13,613.6 6,299.0 7,313.8	1,385.8 355.6 1,030.2	11,683.4 6,260.7 5,422.7	13,069.2 6,616.3 6,452.9
8. Science, Technology and Environment	294.0	4.0	298.0	586.0	24.7	610.7	528.9	15.4	544.3	834.3	13.7	848.0
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Secretariat iii) Tourism iv) Civil Supplies v) Others +	940.7 21.1 351.8 204.3 363.5	1,539.0 814.6 55.2 317.7 351.5	2,479.7 835.7 407.0 522.0 715.0	1,764.2 44.4 530.0 236.2 953.6	2,281.3 1,053.2 77.3 456.2 694.6	4,045.5 1,097.6 607.3 692.4 1,648.2	1,282.2 41.5 530.0 245.7 465.0	1,937.1 910.1 71.8 410.4 544.8	3,219.3 951.6 601.8 656.1 1,009.8	1,834.7 54.4 790.0 347.2 643.1	1,876.1 979.0 76.7 421.4 399.0	3,710.8 1,033.4 866.7 768.6 1,042.1
II. NON-DEVELOPMENTAL EXPENDITURE												
A. Organs of State	1,629.6	406,709.2	408,338.8	2,145.1	438,250.0	440,395.1	2,610.2	428,675.1	431,285.3	2,384.9	464,832.8	467,217.7
B. Fiscal Services (i + ii)	274.3	6,216.5	6,490.8	30.5	8,364.6	8,395.1	90.7	9,446.4	9,537.1	70.5	8,915.8	8,986.3
i) Collection of Taxes and Duties	467.6	19,816.6	20,284.2	959.4	13,264.3	14,223.6	821.8	10,656.2	11,478.0	978.4	11,445.1	12,423.5
ii) Other Fiscal Services	467.6	19,650.9	20,118.5	959.4	12,873.8	13,833.1	821.8	10,345.1	11,166.9	978.4	11,108.1	12,086.5
C. Interest Payments and Servicing of Debt (1 + 2)	-	165.7	165.7	-	390.5	390.5	-	311.1	311.1	-	337.0	337.0
1. Appropriation for Reduction or Avoidance of Debt	-	1,000.0	1,000.0	-	3,000.0	3,000.0	-	3,000.0	3,000.0	-	4,000.0	4,000.0
2. Interest Payments (i to iv)	-	207,568.1	207,568.1	-	215,051.9	215,051.9	-	217,405.0	217,405.0	-	236,728.6	236,728.6
i) Interest on Loans from the Centre	-	8,447.4	8,447.4	-	9,849.7	9,849.7	-	10,755.9	10,755.9	-	10,755.9	10,755.9
ii) Interest on Internal Debt	-	183,267.8	183,267.8	-	190,623.4	190,623.4	-	189,815.5	189,815.5	-	208,765.6	208,765.6
of which:												
(a) Interest on Market Loans	-	103,454.8	103,454.8	-	111,482.5	111,482.5	-	108,145.9	108,145.9	-	126,710.7	126,710.7
(b) Interest on NSSF	-	74,749.9	74,749.9	-	74,309.0	74,309.0	-	76,898.1	76,898.1	-	77,006.0	77,006.0
iii) Interest on Small Savings, Provident Funds, etc.	-	8,205.1	8,205.1	-	7,443.2	7,443.2	-	8,503.9	8,503.9	-	8,506.7	8,506.7
iv) Others	-	7,647.8	7,647.8	-	7,135.6	7,135.6	-	8,329.7	8,329.7	-	8,700.4	8,700.4
D. Administrative Services (i to v)	890.5	55,282.8	56,173.3	1,155.2	62,258.1	63,413.4	1,697.7	60,712.9	62,410.6	1,336.0	64,811.7	66,147.7
i) Secretariat - General Services	186.5	1,602.4	1,788.9	403.0	2,146.9	2,549.8	776.0	1,922.3	2,698.3	311.0	1,954.0	2,265.0
ii) District Administration	-	1,593.8	1,593.8	-	1,922.0	1,922.0	-	1,551.0	1,551.0	-	1,657.0	1,657.0
iii) Police	216.3	39,174.5	39,390.8	80.0	40,738.3	40,818.3	50.0	42,085.1	42,115.1	246.0	45,253.7	45,499.7
iv) Public Works	277.0	4,018.2	4,295.2	245.0	6,356.5	6,601.5	279.2	5,039.3	5,318.5	298.4	5,381.9	5,680.3
v) Others ++	210.7	8,894.0	9,104.7	427.3	11,094.4	11,521.7	592.5	10,135.1	10,727.6	480.6	10,565.1	11,045.7
E. Pensions	-2.8	116,378.5	116,375.7	-	135,682.8	135,682.8	-	126,826.8	126,826.8	-	138,247.9	138,247.9
F. Miscellaneous General Services	-	446.6	446.6	-	628.3	628.3	-	627.8	627.8	-	663.7	663.7
of which:												
Payment on account of State Lotteries	-	438.1	438.1	-	605.1	605.1	-	605.1	605.1	-	659.6	659.6
III. Grants-in-Aid and Contributions	412.9	5,768.7	6,181.6	650.0	6,257.8	6,907.8	672.5	6,373.1	7,045.6	700.0	6,694.0	7,394.0
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	412.9	5,768.7	6,181.6	650.0	6,257.8	6,907.8	672.5	6,373.1	7,045.6	700.0	6,694.0	7,394.0

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
ALL STATES

Item	(₹ Million)											
	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	3,125,167.0	10,672,335.1	13,797,502.2	5,332,332.5	12,691,186.2	18,023,518.7	5,434,764.6	12,806,853.5	18,241,618.1	5,797,975.9	13,436,621.1	19,581,737.8
I. DEVELOPMENTAL EXPENDITURE (A + B)	3,038,989.0	5,416,320.9	8,455,309.9	5,197,862.7	6,438,791.8	11,636,654.6	5,297,098.4	6,599,860.9	11,896,959.3	5,641,786.6	6,609,684.2	12,438,671.7
A. Social Services (1 to 12)	2,132,180.4	3,369,027.6	5,501,208.1	3,288,971.0	3,892,678.0	7,181,649.0	3,371,952.3	3,920,465.5	7,292,417.8	3,636,962.1	4,096,603.5	7,831,623.9
1. Education, Sports, Art and Culture	593,056.7	2,142,292.5	2,735,349.2	1,036,241.4	2,514,712.9	3,550,954.4	1,041,091.2	2,448,584.1	3,489,675.3	1,112,055.1	2,690,219.8	3,864,717.1
2. Medical and Public Health	137,714.2	426,177.1	563,891.4	279,708.5	515,454.9	795,163.5	307,726.3	507,707.0	815,433.4	306,591.1	553,186.0	878,575.3
3. Family Welfare	91,223.4	10,174.2	101,397.6	149,982.8	8,921.3	158,904.0	152,115.1	9,481.5	161,596.7	179,619.7	8,281.2	188,217.4
4. Water Supply and Sanitation	56,931.9	89,611.8	146,543.7	114,395.5	97,983.8	212,379.2	135,621.8	98,883.4	234,505.2	208,899.8	98,022.1	316,755.0
5. Housing	67,109.4	19,966.5	87,075.8	145,741.0	24,632.8	170,373.7	157,543.3	25,888.6	183,411.9	146,696.9	27,745.8	175,064.4
6. Urban Development	200,936.5	114,369.5	315,306.0	312,697.6	167,897.9	480,595.6	296,070.1	177,525.4	473,595.4	267,679.9	151,233.6	425,052.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	303,043.5	123,867.9	426,911.5	402,593.1	143,955.2	546,548.2	407,953.8	148,120.2	556,074.1	466,230.5	134,423.4	601,165.0
8. Labour and Welfare	33,559.7	35,982.6	69,542.4	47,966.7	43,106.7	91,073.3	51,998.1	42,242.1	94,240.2	53,790.5	45,010.4	99,498.5
9. Social Security and Welfare	495,905.4	159,529.8	655,435.1	579,567.6	196,716.2	776,283.8	590,412.5	209,529.1	799,941.6	676,360.9	194,038.4	874,164.2
10. Nutrition	139,855.3	55,846.5	195,701.8	182,604.6	42,190.5	224,795.1	197,144.3	41,970.3	239,114.7	182,299.4	56,699.6	242,964.6
11. Relief on account of Natural Calamities	3,531.9	165,832.6	169,364.5	26,059.3	108,748.9	134,808.2	20,714.6	181,534.5	202,249.1	23,757.8	186,523.8	132,435.0
12. Others*	9,312.5	25,376.6	34,689.1	11,413.0	28,357.0	39,769.9	13,561.1	29,019.1	42,580.2	12,980.5	29,219.3	43,015.3
B. Economic Services (1 to 9)	906,808.6	2,047,293.3	2,954,101.9	1,908,891.7	2,546,113.9	4,455,055.6	1,925,146.1	2,679,395.4	4,604,541.4	2,004,824.5	2,513,080.7	4,607,047.8
1. Agriculture and Allied Activities (i to xii)	367,923.0	446,825.8	814,748.8	616,447.6	610,292.1	1,226,739.7	591,072.2	619,898.0	1,210,970.7	573,596.8	623,530.5	1,216,015.4
i) Crop Husbandry	178,137.9	97,359.6	275,497.6	325,729.9	171,822.7	497,546.6	334,661.9	191,565.4	526,227.3	298,011.0	197,090.9	499,051.9
ii) Soil and Water Conservation	13,798.8	9,082.3	22,881.1	10,890.0	40,500.2	51,390.2	29,180.7	10,537.5	39,718.1	22,880.3	10,615.1	39,102.0
iii) Animal Husbandry	25,833.1	60,372.8	86,205.9	37,906.1	73,531.0	111,437.1	36,650.3	72,847.7	109,498.0	36,226.0	77,658.4	117,906.0
iv) Dairy Development	14,150.7	8,706.2	22,856.9	16,316.7	8,879.9	25,196.6	17,384.4	6,890.3	24,274.7	17,830.6	6,927.1	24,757.7
v) Fisheries	9,140.2	8,780.7	17,920.9	12,148.4	9,570.2	21,716.6	12,870.1	10,399.2	23,269.3	16,426.1	9,449.7	26,471.1
vi) Forestry and Wild Life	37,496.9	87,464.4	124,961.3	51,745.9	105,157.3	156,903.2	54,933.4	104,966.5	159,899.8	54,773.2	100,958.9	162,444.0
vii) Plantations	8.1	109.5	117.7	6.1	115.5	121.6	6.1	108.1	114.3	10.3	144.0	154.3
viii) Food Storage and Warehousing	9,869.2	104,125.2	113,994.4	44,028.1	106,998.3	151,026.4	36,799.4	98,341.1	135,140.5	57,197.1	99,092.4	156,304.0
ix) Agricultural Research and Education	20,705.7	36,882.7	57,588.4	23,441.5	42,670.9	66,112.4	26,279.5	43,847.1	70,126.6	23,771.4	46,176.7	72,122.6
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	56,548.2	31,576.0	88,124.3	32,980.4	35,778.3	68,758.7	38,260.8	35,478.7	73,739.5	43,357.3	30,493.6	74,294.0
xii) Other Agricultural Programmes	2,234.0	2,119.8	4,353.9	42,542.3	44,878.1	87,420.4	4,046.0	44,916.4	48,962.4	3,113.7	44,923.6	48,308.0
2. Rural Development	255,541.1	232,194.1	487,735.2	841,831.2	337,039.7	1,178,870.9	881,004.6	353,541.1	1,234,545.7	909,075.5	319,645.8	1,232,375.2
3. Special Area Programmes	19,596.4	10,238.8	29,835.2	38,252.1	5,691.3	43,943.4	37,529.7	6,405.7	43,935.3	37,223.2	5,690.5	43,228.6
4. Irrigation and Flood Control	40,056.3	270,711.5	310,767.8	48,779.8	304,229.8	353,009.6	45,462.8	303,942.5	349,405.3	61,804.0	267,968.1	335,369.3
of which:												
i) Major and Medium Irrigation	12,701.7	209,861.6	222,563.3	12,867.1	234,285.6	247,152.7	12,643.9	231,045.3	243,689.2	12,115.8	201,711.2	214,683.1
ii) Minor Irrigation	17,702.2	46,261.0	63,963.2	21,011.6	54,465.5	75,477.0	19,579.6	56,285.2	75,864.8	34,573.5	51,983.9	90,079.2
iii) Flood Control and Drainage	1,495.8	13,841.4	15,337.2	1,621.2	14,650.3	16,271.5	1,553.3	15,851.5	17,404.8	1,795.2	13,697.1	16,407.0
5. Energy	38,272.3	606,833.0	645,105.3	36,198.0	749,777.9	786,975.9	42,612.5	835,606.3	878,218.8	69,844.9	751,086.2	866,325.2
6. Industry and Minerals (i to iii)	34,533.0	606,389.3	640,922.3	27,547.9	749,019.6	776,567.5	34,091.7	834,988.3	869,060.0	59,556.4	750,392.6	855,343.0
i) Village and Small Industries	57,709.1	73,591.3	131,300.5	99,096.4	95,383.2	194,479.6	99,685.3	102,853.3	202,538.6	115,908.4	116,319.9	234,895.1
ii) Industries@	31,981.4	23,801.6	55,783.1	50,930.0	28,942.4	79,581.4	49,416.7	33,907.2	83,323.9	51,108.5	29,691.7	82,991.9
iii) Others**	25,382.0	49,770.2	75,152.2	47,286.6	66,388.2	113,656.8	48,829.0	68,874.5	117,703.6	63,418.7	84,305.5	148,199.1
	345.7	19.5	365.2	1,168.8	72.6	1,241.4	1,439.5	71.6	1,511.1	1,381.2	2,322.8	3,704.0

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
ALL STATES

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	54,095.0	310,838.0	364,933.0	79,535.2	333,436.4	412,971.6	89,181.2	347,529.2	436,710.4	84,911.2	319,674.1	405,406.4						
8. Science, Technology and Environment	45,901.1	254,488.7	300,389.8	68,165.3	272,003.3	340,168.6	76,534.5	294,111.3	360,645.8	74,983.4	257,879.3	333,683.9						
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	8,193.9	56,349.3	64,543.3	11,369.9	61,433.1	72,803.0	12,646.7	63,417.9	76,064.6	9,927.8	61,794.7	71,722.5						
10. Secretariat - General Services	7,944.0	1,394.6	9,338.6	10,117.0	1,738.8	11,856.4	10,461.0	1,690.9	12,152.0	11,335.1	1,517.4	13,198.1						
11. Public Works	65,671.4	94,666.1	160,337.6	138,634.6	108,524.5	247,159.0	128,136.3	107,928.3	236,064.6	141,125.4	107,648.3	260,294.6						
12. Other Public Services	29,688.9	11,122.1	41,091.0	57,915.8	13,935.5	71,851.3	47,767.8	13,364.5	61,132.3	63,677.6	13,475.1	79,809.9						
13. Miscellaneous General Services	11,133.9	2,375.9	13,509.8	12,927.8	2,911.0	15,838.9	13,053.7	3,012.3	16,066.0	18,753.2	2,429.6	22,144.7						
14. Interest on Market Loans	16,703.5	63,776.7	80,480.2	37,819.4	63,960.0	101,779.3	34,514.1	64,433.1	98,947.2	44,017.9	64,260.1	108,278.0						
15. Interest on NSSF	7,865.1	17,391.4	25,256.5	29,971.5	27,717.9	57,689.5	32,800.8	27,118.4	59,919.2	14,676.8	27,483.5	50,002.1						
16. Interest on Small Savings, Provident Funds, etc.	40,094.5	4,869,151.5	4,909,245.9	71,745.3	5,785,167.0	5,856,912.2	73,432.2	5,730,994.7	5,804,366.8	92,956.0	6,350,974.0	6,603,870.1						
17. Interest on Internal Debt	2,178.9	138,476.4	140,655.3	3,168.2	198,244.0	201,412.2	3,007.6	209,736.2	212,743.7	4,891.6	180,568.0	188,419.1						
18. Interest on Market Loans	8,202.3	197,490.5	205,692.8	18,819.5	219,062.5	237,882.1	18,836.1	216,163.0	234,999.1	15,580.5	225,408.7	244,786.4						
19. Interest on NSSF	5,998.1	185,703.2	191,701.3	14,120.9	205,975.5	220,096.4	15,938.1	202,776.4	218,714.5	12,149.3	211,652.4	227,397.7						
20. Interest on Small Savings, Provident Funds, etc.	2,204.1	11,787.3	13,991.5	4,698.6	13,087.1	17,785.7	2,898.1	13,386.6	16,284.6	3,431.2	13,756.3	17,388.7						
21. Interest on Internal Debt	-	1,809,284.3	1,809,284.3	-	2,076,794.3	2,076,794.3	-	2,058,068.8	2,058,068.8	-	2,303,358.8	2,341,710.6						
22. Interest on Market Loans	-	120,309.3	120,309.3	-	144,811.5	144,811.5	-	129,483.5	129,483.5	-	149,823.5	150,221.6						
23. Interest on NSSF	-	1,688,975.0	1,688,975.0	-	1,931,982.8	1,931,982.8	-	1,928,585.3	1,928,585.3	-	2,153,535.3	2,191,489.0						
24. Interest on Small Savings, Provident Funds, etc.	-	88,611.1	88,611.1	-	94,510.2	94,510.2	-	92,910.8	92,910.8	-	92,196.2	93,215.6						
25. Interest on Internal Debt	-	1,303,123.2	1,303,123.2	-	1,502,921.5	1,502,921.5	-	1,498,675.7	1,498,675.7	-	1,713,028.7	1,738,048.1						
26. Interest on Market Loans	-	760,317.4	760,317.4	-	924,242.2	924,242.2	-	915,698.1	915,698.1	-	1,139,395.2	1,143,700.0						
27. Interest on NSSF	-	459,924.6	459,924.6	-	449,288.1	449,288.1	-	459,229.6	459,229.6	-	454,488.9	458,102.7						
28. Interest on Small Savings, Provident Funds, etc.	-	264,818.3	264,818.3	-	297,992.3	297,992.3	-	296,585.5	296,585.5	-	307,942.7	318,486.6						
29. Interest on Internal Debt	-	32,422.5	32,422.5	-	36,558.8	36,558.8	-	40,413.4	40,413.4	-	40,367.7	41,738.7						
30. Interest on Market Loans	28,292.1	1,044,738.9	1,073,031.0	49,711.4	1,330,308.2	1,380,019.7	51,524.2	1,312,571.4	1,364,095.6	72,293.8	1,397,471.8	1,548,385.6						
31. Interest on NSSF	5,661.2	38,815.0	44,476.2	13,975.8	103,734.5	117,710.3	13,955.5	100,157.6	114,113.1	9,344.1	59,950.8	70,197.1						
32. Interest on Small Savings, Provident Funds, etc.	4,737.3	98,027.3	102,764.7	6,636.3	120,256.4	126,892.8	8,690.2	122,020.0	130,710.2	15,968.4	137,507.8	155,168.9						
33. Interest on Internal Debt	10,136.7	705,083.1	715,219.8	18,017.6	828,228.1	846,245.7	17,537.8	835,387.2	852,925.0	21,529.3	869,016.7	933,003.8						
34. Interest on Market Loans	2,650.0	81,862.7	84,512.7	2,754.5	108,131.2	110,885.7	2,641.4	105,832.7	108,474.1	2,682.7	110,846.3	119,250.6						
35. Interest on NSSF	5,107.8	120,950.9	126,058.6	8,327.2	169,958.0	178,285.2	8,699.3	149,173.9	157,873.2	22,769.2	220,150.2	270,765.2						
36. Interest on Small Savings, Provident Funds, etc.	341.4	1,630,556.4	1,630,897.8	-	1,868,726.3	1,868,726.3	-	1,866,218.7	1,866,218.7	-	2,123,544.0	2,159,744.0						
37. Interest on Internal Debt	1,079.9	48,604.9	49,684.8	46.1	92,031.6	92,077.7	64.3	68,176.6	68,240.8	190.1	120,622.7	120,824.4						
38. Interest on Market Loans	-	38,027.5	38,027.5	-	40,165.5	40,165.5	-	40,093.3	40,093.3	-	42,813.5	42,813.5						
39. Interest on NSSF	46,083.6	386,862.7	432,946.3	62,724.5	467,227.4	529,951.9	64,234.1	476,057.9	540,292.0	63,233.3	475,962.8	539,196.1						
40. Interest on Small Savings, Provident Funds, etc.	46,083.6	389,656.1	435,739.6	62,724.5	467,227.4	529,951.9	64,234.1	476,058.0	540,292.0	63,233.3	475,962.8	539,196.1						

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

Item	2014-15 (Budget Estimates)												2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	2013-14 (Accounts)		2014-15 (Budget Estimates)		2014-15 (Revised Estimates)		2014-15 (Budget Estimates)		2014-15 (Revised Estimates)		2015-16 (Budget Estimates)		2015-16 (Budget Estimates)					
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL			
1	2	3	4	5	6	7	8	9	10	11	12	13						
TOTAL EXPENDITURE (I+II+III)	74,798.3	148,867.0	223,665.2	102,016.1	173,392.7	275,408.8	93,266.7	167,111.1	260,377.8	101,014.4	203,006.5	304,020.9						
I. DEVELOPMENTAL EXPENDITURE (A + B)	73,278.4	86,367.0	159,645.4	99,186.1	94,698.7	193,884.8	90,997.8	92,738.6	183,736.4	97,593.7	121,657.3	219,251.0						
A. Social Services (1 to 12)	63,318.4	59,826.9	123,145.4	89,172.6	72,317.4	161,490.1	81,153.4	66,851.9	148,005.2	86,736.6	87,626.3	174,362.9						
1. Education, Sports, Art and Culture	15,391.9	41,155.1	56,547.1	20,323.7	49,650.2	69,973.9	19,146.9	44,190.0	63,336.9	25,121.9	52,451.1	77,572.9						
2. Medical and Public Health	12,053.1	13,554.0	25,607.1	20,732.0	15,659.0	36,391.0	19,250.5	15,445.9	34,696.4	19,747.8	17,176.3	36,924.1						
3. Family Welfare	638.8	-	638.8	925.0	-	925.0	1,231.7	-	1,231.7	967.0	-	967.0						
4. Water Supply and Sanitation	4,477.0	-	4,477.0	11,145.3	-	11,145.3	8,147.8	208.3	8,356.1	6,110.0	2,500.0	8,610.0						
5. Housing	3,678.4	674.0	4,352.4	4,400.0	802.9	5,202.9	2,250.0	846.2	3,096.2	1,780.0	909.5	2,689.5						
6. Urban Development	9,904.3	1,893.4	11,797.7	10,767.0	3,190.0	13,957.0	11,400.5	3,085.8	14,486.3	11,410.8	5,621.2	17,032.0						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,311.3	8.2	2,319.5	3,006.0	163.1	3,169.1	2,789.5	191.0	2,980.5	3,190.0	190.0	3,380.0						
8. Labour and Welfare	129.0	792.3	921.3	266.4	1,081.1	1,347.5	299.0	942.6	1,241.6	1,079.0	1,001.7	2,080.7						
9. Social Security and Welfare	11,563.2	1,265.0	12,828.3	13,162.5	1,312.0	14,474.5	12,399.5	1,506.9	13,906.4	13,625.0	1,558.3	15,183.3						
10. Nutrition	3,077.8	-0.2	3,077.6	4,309.7	-	4,309.7	4,108.0	-	4,108.0	3,500.0	-	3,500.0						
11. Relief on account of Natural Calamities	93.6	93.7	187.2	135.0	110.4	245.4	130.0	88.8	218.8	205.1	828.9	1,034.0						
12. Others*	-	391.4	391.4	348.7	348.7	348.7	-	346.3	346.3	-	5,389.4	5,389.4						
B. Economic Services (1 to 9)	9,960.0	26,540.1	36,500.1	10,013.5	22,381.2	32,394.7	9,844.5	25,886.7	35,731.2	10,857.1	34,031.0	44,888.1						
1. Agriculture and Allied Activities (i to xii)	102.5	766.2	868.7	140.2	853.9	994.1	105.3	814.6	920.0	150.0	960.5	1,110.5						
i) Crop Husbandry	20.8	175.8	196.6	29.0	226.9	255.9	7.5	211.9	219.4	28.5	260.8	289.3						
ii) Soil and Water Conservation	-	2.0	2.0	-	3.5	3.5	-	3.1	3.1	-	4.7	4.7						
iii) Animal Husbandry	3.4	141.4	144.8	13.5	167.7	181.2	15.0	175.0	190.0	19.5	207.6	227.1						
iv) Dairy Development	-	105.0	105.0	-	50.0	50.0	-	50.0	50.0	-	60.0	60.0						
v) Fisheries	-	4.0	4.0	-	5.8	5.8	-	6.5	6.5	-	5.1	5.1						
vi) Forestry and Wild Life	78.3	208.9	287.3	97.7	239.0	336.7	82.8	231.8	314.6	102.0	260.0	362.0						
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-						
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-						
ix) Agricultural Research and Education	-	16.3	16.3	-	18.3	18.3	-	18.7	18.7	-	19.7	19.7						
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-						
xi) Co-operation	-	93.5	93.5	-	119.6	119.6	-	98.8	98.8	-	120.2	120.2						
xii) Other Agricultural Programmes	19.2	19.2	19.2	23.3	23.3	23.3	23.1	18.9	18.9	33.2	100.0	133.2						
2. Rural Development	19.2	72.1	91.3	29.8	91.9	121.7	23.1	86.5	109.6	33.2	100.0	133.2						
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-						
4. Irrigation and Flood Control of which:	2.8	1,122.0	1,124.9	5.2	1,332.3	1,337.5	1.0	1,399.8	1,400.8	6.0	1,504.7	1,510.7						
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	-	-	-						
ii) Minor Irrigation	0.3	122.2	122.5	1.0	155.0	156.0	1.0	146.0	147.0	2.0	158.5	160.5						
iii) Flood Control and Drainage	2.6	999.8	1,002.4	4.2	1,177.3	1,181.5	-	1,253.8	1,253.8	4.0	1,346.2	1,350.2						
5. Energy of which: Power	44.1	10,649.3	10,693.4	2,105.0	6,797.5	8,902.5	2,061.0	7,227.8	9,288.8	2,430.0	14,580.7	17,010.7						
6. Industry and Minerals (i to iii)	30.2	10,649.3	10,679.6	2,060.0	6,797.5	8,857.5	2,026.0	7,227.8	9,253.8	2,430.0	14,580.7	17,010.7						
i) Village and Small Industries	210.9	93.8	304.7	263.5	137.6	401.1	293.9	103.6	397.5	356.3	133.8	490.1						
ii) Industries*	210.9	92.7	303.6	253.5	136.2	389.7	292.9	102.4	395.3	348.3	132.5	480.8						
iii) Others**	-	1.0	1.0	10.0	1.4	11.4	1.0	1.2	2.2	8.0	1.3	9.3						

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	7,976.4	12,729.9	20,706.3	5,600.1	11,390.0	16,990.1	6,430.7	14,730.0	21,160.7	6,420.1	14,840.0	21,260.1
8. Science, Technology and Environment	2,181.8	2,998.5	5,180.3	2,800.0	3,000.0	5,800.0	2,590.0	3,900.0	6,490.0	2,400.0	4,000.0	6,400.0
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	5,794.6	9,731.4	15,526.0	2,800.1	8,390.0	11,190.1	3,840.7	10,830.0	14,670.7	4,020.1	10,840.0	14,860.1
	201.7	12.6	214.3	360.0	14.8	374.8	244.8	16.7	261.5	207.8	20.4	228.2
	1,402.3	1,094.3	2,496.5	1,509.7	1,763.3	3,273.0	684.7	1,507.7	2,192.3	1,253.7	1,890.9	3,144.6
	6.7	58.3	65.0	8.0	81.1	89.1	4.0	65.6	69.6	4.7	82.9	87.6
	94.1	4.6	98.7	444.4	8.4	452.8	376.5	8.6	385.1	409.0	9.3	418.3
	999.2	851.2	1,850.4	381.0	1,468.4	1,849.4	21.0	1,278.5	1,299.5	40.0	1,601.3	1,641.3
	302.2	180.2	482.4	676.3	205.4	881.7	283.2	154.9	438.1	800.0	197.4	997.4
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)	1,519.9	54,454.9	55,974.8	2,830.0	67,664.1	70,494.1	2,268.9	65,362.6	67,631.5	3,420.7	71,438.3	74,859.0
A. Organs of State	284.3	6,536.8	6,821.1	445.0	7,559.4	8,004.4	449.2	9,298.4	9,747.6	460.0	9,206.5	9,666.5
B. Fiscal Services (i + ii) i) Collection of Taxes and Duties ii) Other Fiscal Services	99.1	11,462.8	11,562.0	116.6	15,824.7	15,941.3	127.6	14,342.8	14,470.4	1,155.8	15,922.5	17,078.3
	-	0.4	0.4	-	1.2	1.2	-	6.4	6.4	-	1.2	1.2
C. Interest Payments and Servicing of Debt (1 + 2)	-	28,242.9	28,242.9	-	32,795.3	32,795.3	-	30,740.6	30,740.6	-	32,277.4	32,277.4
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
	-	-	-	-	-	-	-	-	-	-	-	-
	-	-	-	-	-	-	-	-	-	-	-	-
	-	-	-	-	-	-	-	-	-	-	-	-
	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v) i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	1,136.5	8,217.4	9,353.9	2,268.4	10,226.5	12,494.9	1,692.1	9,732.5	11,424.6	1,804.9	12,686.8	14,491.7
	70.2	518.2	588.4	92.3	657.2	749.5	69.2	589.4	658.6	70.8	842.9	913.7
	389.4	554.0	943.5	950.0	715.1	1,665.1	516.5	631.4	1,147.9	398.3	766.5	1,164.8
	88.0	70.3	158.4	390.0	88.1	478.1	348.8	72.2	421.0	479.8	102.1	581.9
	-	4,432.2	4,432.2	-	5,207.2	5,207.2	-	4,994.9	4,994.9	-	5,862.6	5,862.6
	588.8	2,642.7	3,231.4	836.1	3,559.0	4,395.0	757.6	3,444.6	4,202.2	856.0	5,112.7	5,968.7
E. Pensions	-	2.9	2.9	-	1,160.0	1,160.0	-	1,160.0	1,160.0	-	1,250.0	1,250.0
F. Miscellaneous General Services of which: Payment on account of State Lotteries	-	-7.9	-7.9	-	97.0	97.0	-	81.8	81.8	-	95.0	95.0
	-	-	-	-	-	-	-	-	-	-	-	-
	-	8,045.0	8,045.0	-	11,029.9	11,029.9	-	9,009.9	9,009.9	-	9,910.9	9,910.9
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	8,045.0	8,045.0	-	11,029.9	11,029.9	-	9,009.9	9,009.9	-	9,910.9	9,910.9

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
PUDUCHERRY

Item	(₹ Million)												
	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
1	2	3	4	5	6	7	8	9	10	11	12	13	
TOTAL EXPENDITURE (I+II+III)	13,446.7	31,380.7	44,827.4	17,146.9	34,680.8	51,827.7	16,401.6	34,150.6	50,552.2	20,805.3	35,178.0	55,983.3	
I. DEVELOPMENTAL EXPENDITURE (A + B)	13,010.0	19,420.6	32,430.6	16,569.7	20,549.4	37,119.1	15,824.8	20,156.5	35,981.3	20,108.4	22,219.4	42,327.9	
A. Social Services (1 to 12)	10,063.6	6,547.3	16,610.9	12,744.2	7,108.0	19,852.2	11,446.3	7,312.4	18,758.7	15,546.1	8,204.6	23,750.7	
1. Education, Sports, Art and Culture	2,469.9	3,379.6	5,849.5	2,702.9	3,816.2	6,519.1	2,829.3	3,762.4	6,591.7	3,930.1	4,200.1	8,130.2	
2. Medical and Public Health	1,792.0	1,642.4	3,434.4	2,251.7	1,738.3	3,990.0	2,251.5	1,990.5	4,242.0	3,265.1	2,171.2	5,436.3	
3. Family Welfare	67.7	6.6	74.3	66.9	6.8	73.7	79.1	7.6	86.7	81.8	12.2	94.0	
4. Water Supply and Sanitation	231.5	456.5	688.0	176.4	430.7	607.1	360.4	426.3	786.7	203.2	523.6	726.8	
5. Housing	375.8	7.5	383.3	672.5	11.4	683.9	429.4	11.6	441.0	764.2	15.5	779.7	
6. Urban Development	1,240.5	97.5	1,338.0	3,019.1	57.1	3,076.2	1,382.4	50.3	1,432.7	1,432.1	56.9	1,489.0	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,362.6	165.2	1,527.8	1,315.8	216.8	1,532.6	1,244.0	191.4	1,435.4	1,637.8	215.9	1,853.7	
8. Labour and Welfare	116.1	132.5	248.6	129.4	143.1	272.5	118.9	140.5	259.4	149.4	165.4	314.8	
9. Social Security and Welfare	2,073.2	489.3	2,562.5	2,150.6	518.2	2,668.8	2,423.3	586.3	3,009.6	3,777.9	608.3	4,386.2	
10. Nutrition	264.8	66.7	331.5	204.1	77.5	281.6	273.8	74.8	348.6	252.6	128.6	381.2	
11. Relief on account of Natural Calamities	38.4	51.5	89.9	22.8	28.7	51.5	22.2	7.8	30.0	17.9	27.5	45.4	
12. Others*	31.1	52.0	83.1	32.0	63.2	95.2	32.0	62.9	94.9	34.0	79.4	113.4	
B. Economic Services (1 to 9)	2,946.4	12,873.3	15,819.6	3,825.5	13,441.4	17,266.9	4,378.5	12,844.1	17,222.6	4,562.3	14,014.8	18,577.2	
1. Agriculture and Allied Activities (i to xii)	1,410.0	1,168.5	2,578.5	1,673.1	1,285.0	2,958.1	1,528.1	1,452.5	2,980.6	1,746.4	1,844.7	3,591.1	
i) Crop Husbandry	508.5	185.8	694.3	669.6	215.2	884.8	562.4	209.0	771.4	667.6	230.3	897.9	
ii) Soil and Water Conservation	-	20.4	20.4	25.4	25.4	25.4	-	20.2	20.2	-	22.6	22.6	
iii) Animal Husbandry	199.3	105.9	305.2	210.0	138.4	348.4	212.5	122.5	335.0	250.0	160.6	410.6	
iv) Dairy Development	33.6	9.0	42.6	33.5	10.5	44.0	33.5	9.6	43.1	44.0	10.7	54.7	
v) Fisheries	399.0	65.5	464.5	401.9	74.8	476.7	387.9	73.0	460.9	321.5	83.0	404.5	
vi) Forestry and Wild Life	18.8	28.3	47.1	29.0	34.1	63.1	27.0	31.1	58.1	30.0	40.7	70.7	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	45.0	697.0	742.0	12.5	722.2	734.7	10.0	922.2	932.2	17.5	1,221.2	1,238.7	
ix) Agricultural Research and Education	138.1	-	138.1	216.0	-	216.0	212.4	-	212.4	283.0	-	283.0	
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	
xi) Co-operation	7.4	52.4	59.8	21.1	59.6	80.7	21.1	60.4	81.5	25.3	71.7	97.0	
xii) Other Agricultural Programmes	60.3	4.2	64.5	79.5	4.8	84.3	61.3	4.5	65.8	107.5	3.9	111.4	
2. Rural Development	104.9	191.8	296.7	440.9	130.1	571.0	326.4	104.6	431.0	410.9	91.1	502.0	
3. Special Area Programmes	46.3	-	46.3	61.3	-	61.3	78.7	-	78.7	236.4	-	236.4	
4. Irrigation and Flood Control of which:	117.1	118.0	235.1	105.6	136.4	242.0	115.0	137.0	252.0	124.0	164.4	288.4	
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Minor Irrigation	96.2	118.0	214.2	91.7	136.4	228.1	98.6	137.0	235.6	107.6	164.4	272.0	
iii) Flood Control and Drainage	20.9	-	20.9	13.9	-	13.9	16.4	-	16.4	16.4	-	16.4	
5. Energy of which: Power	97.2	11,061.3	11,158.5	60.2	11,524.4	11,584.6	52.8	10,800.0	10,852.8	82.6	11,532.0	11,614.6	
6. Industry and Minerals (i to iii)	515.5	32.8	548.3	581.6	39.4	621.0	1,407.2	35.2	1,442.4	780.1	42.5	822.6	
i) Village and Small Industries	229.7	32.6	262.3	275.1	39.1	314.2	540.7	35.0	575.7	334.0	42.2	376.2	
ii) Industries*	285.8	0.2	286.0	306.5	0.3	306.8	866.5	0.2	866.7	446.1	0.3	446.4	
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Concl.)
PUDUCHERRY

Item	2013-14 (Accounts)						2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1															
7. Transport and Communications (i + ii)	172.5	176.6	349.1	243.0	162.8	405.8	320.5	161.1	481.6	306.2	189.8	496.0			
i) Roads and Bridges	172.5	110.0	282.5	226.0	137.4	363.4	298.0	135.9	433.9	214.7	161.4	376.1			
ii) Others @@	-	66.6	66.6	17.0	25.4	42.4	22.5	25.3	47.8	91.5	28.4	119.9			
8. Science, Technology and Environment	29.8	2.5	32.3	27.7	3.6	31.3	2.6	23.2	25.8	30.5	4.0	34.5			
9. General Economic Services (i to iv)	453.1	121.7	574.8	632.2	159.6	791.8	547.2	130.4	677.6	845.2	146.4	991.6			
i) Secretariat - Economic Services	44.4	35.4	79.8	131.0	34.6	165.6	110.5	34.1	144.6	305.7	36.1	341.8			
ii) Tourism	352.9	18.2	371.1	428.0	19.6	447.6	354.3	20.0	374.3	389.5	20.2	409.7			
iii) Civil Supplies	31.7	37.0	68.7	67.6	41.9	109.5	53.7	40.7	94.4	86.5	48.7	135.2			
iv) Others +	24.1	31.1	55.2	5.6	63.5	69.1	28.7	35.6	64.3	63.5	41.4	104.9			
II. NON-DEVELOPMENTAL EXPENDITURE															
A. Organs of State	436.7	11,912.4	12,349.1	577.2	14,053.5	14,630.7	576.8	13,917.1	14,493.9	696.9	12,893.2	13,590.1			
B. Fiscal Services (i + ii)	23.9	344.3	368.2	35.0	418.6	453.6	18.3	432.3	450.6	47.2	409.5	456.7			
i) Collection of Taxes and Duties	51.5	319.3	370.8	113.5	333.0	446.5	109.0	350.7	459.7	115.5	376.0	491.5			
ii) Other Fiscal Services	51.5	319.3	370.8	113.5	333.0	446.5	109.0	350.7	459.7	115.5	376.0	491.5			
C. Interest Payments and Servicing of Debt															
1. Appropriation for Reduction or Avoidance of Debt	-	5,273.7	5,273.7	-	6,786.0	6,786.0	-	6,325.0	6,325.0	-	5,220.0	5,220.0			
2. Interest Payments (i to iv)	-	500.0	500.0	-	1,610.0	1,610.0	-	805.0	805.0	-	5,220.0	5,220.0			
i) Interest on Loans from the Centre	-	4,773.7	4,773.7	-	5,176.0	5,176.0	-	5,520.0	5,520.0	-	5,220.0	5,220.0			
ii) Interest on Internal Debt	-	1,817.6	1,817.6	-	1,737.8	1,737.8	-	1,717.1	1,717.1	-	1,624.6	1,624.6			
of which:	-	2,599.8	2,599.8	-	3,032.0	3,032.0	-	3,347.0	3,347.0	-	3,137.3	3,137.3			
(a) Interest on Market Loans	-	2,231.6	2,231.6	-	2,632.0	2,632.0	-	2,832.0	2,832.0	-	2,622.3	2,622.3			
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-			
iii) Interest on Small Savings, Provident Funds, etc.	-	346.3	346.3	-	356.0	356.0	-	396.0	396.0	-	397.0	397.0			
iv) Others	-	10.0	10.0	-	50.2	50.2	-	60.0	60.0	-	61.1	61.1			
D. Administrative Services (i to v)	361.3	2,122.9	2,484.2	428.7	2,330.4	2,759.1	449.5	2,452.0	2,901.5	534.2	2,575.3	3,109.5			
i) Secretariat - General Services	8.2	186.4	194.6	9.2	218.6	227.8	8.3	217.1	225.4	9.5	232.6	242.1			
ii) District Administration	6.6	33.7	40.3	8.7	36.3	45.0	10.6	36.7	47.3	12.8	42.4	55.2			
iii) Police	159.0	1,093.2	1,252.2	230.0	1,219.7	1,449.7	246.9	1,355.6	1,602.5	250.0	1,430.5	1,680.5			
iv) Public Works	8.6	267.1	275.7	4.3	307.2	311.5	7.7	327.9	335.6	17.9	265.4	283.3			
v) Others ++	178.9	542.5	721.4	176.5	548.6	725.1	176.0	514.8	690.8	244.0	604.4	848.4			
E. Pensions	-	3,840.8	3,840.8	-	4,166.5	4,166.5	-	4,313.8	4,313.8	-	4,291.4	4,291.4			
F. Miscellaneous General Services	-	11.5	11.5	-	19.1	19.1	-	43.3	43.3	-	21.0	21.0			
of which:	-	-	-	-	-	-	-	-	-	-	-	-			
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-			
III. Grants-in-Aid and Contributions	-	47.7	47.7	-	77.9	77.9	-	77.0	77.0	-	65.3	65.3			
of which:	-	-	-	-	-	-	-	-	-	-	-	-			
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	47.7	47.7	-	77.9	77.9	-	77.0	77.0	-	65.3	65.3			

- : Nil/Negligible/Not available.

@ : Include expenditure on Non-Ferrous Mining and Metallurgical Industries.

@@ : Include expenditure on Port and Light Houses, Civil Aviation, Road Transport, Inland Water Transport, etc.

+ : Include expenditure on Foreign Trade and Export Promotion, Census Survey and Statistics and Other General Economic Services.

++ : Include expenditure on Public Service Commission, Treasury and Accounts, Administration, Jails, Supplies and Disposal, Stationery and Printing, Other Administrative Services, etc.

Also see notes to Appendices.

Note: 1. Data pertaining to Jammu and Kashmir for 2013-14 are taken from Finance Accounts of the State published by CAG.

2. All states plan-non plan break up for 2015-16 (BE) will not add up as the break up is not given by Jammu & Kashmir.

Source : Budget documents of state governments.

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature

(₹ Million)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	2,606,297.6	574,918.8	654,918.8	622,942.2	181,205.9	42,916.4	298,648.6	307,391.5
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	288,601.6	172,890.1	252,890.1	217,274.9	16,405.9	2,853.9	28,826.8	-39,812.1
I. Internal Debt (1 to 8)	239,498.4	145,269.9	225,269.9	204,664.6	5,800.6	9,130.6	8,505.9	10,679.0
1. Market Loans	224,116.4	105,329.5	185,329.5	185,770.7	2,300.0	3,500.0	3,060.5	2,180.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	7,791.5	8,085.4	8,085.4	8,893.9	670.0	1,150.0	936.4	3,622.1
5. Loans from National Co-operative Development Corporation	1,227.8	-	-	-	-	-	-	-
6. WMA from RBI	-	10,000.0	10,000.0	10,000.0	-	1,380.0	1,475.0	1,475.0
7. Special Securities issued to NSSF	6,362.7	-	-	-	2,753.8	2,830.6	2,951.7	2,851.9
8. Others@	-	21,855.0	21,855.0	-	76.8	270.0	82.3	550.0
of which: Land Compensation and other Bonds	-	21,855.0	21,855.0	-	-	-	-	-
II. Loans and Advances from the Centre (1 to 6)	13,422.9	9,782.7	9,782.7	12,600.0	-	-	-	-
1. State Plan Schemes	13,422.9	9,782.7	9,782.7	12,600.0	-	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	-	-	-	-
(i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
(ii) Others	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
III. Recovery of Loans and Advances (1 to 12)	5,749.4	19,215.5	19,215.5	2,526.1	34.2	-	254.9	280.4
1. Housing	20.6	8.6	8.6	-	-	-	-	-
2. Urban Development	-	0.5	0.5	-	-	-	-	-
3. Crop Husbandry	-	16.3	16.3	-	-	-	-	-
4. Food Storage and Warehousing	-	0.1	0.1	-	-	-	-	-
5. Co-operation	45.3	14.6	14.6	-	6.3	-	226.0	248.6
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	3,888.4	18,120.8	18,120.8	1,778.5	-	-	-	-
8. Village and Small Industries	-	41.3	41.3	-	-	-	-	-
9. Industries and Minerals	5.5	41.7	41.7	-	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	1,637.1	750.1	750.1	747.6	27.9	-	28.9	31.8
12. Others**	152.5	221.6	221.6	-	-	-	-	-
IV. Inter-State Settlement	-	-	-	-	-	-	-	-
V. Contingency Fund	20.5	-	-	-	-	-	-	-
VI. State Provident Funds, etc. (1 + 2)	36,732.9	23,854.9	23,854.9	26,241.6	3,083.7	697.7	2,090.9	2,195.5
1. State Provident Funds	28,621.1	19,322.5	19,322.5	19,146.0	2,995.1	686.8	2,059.8	2,162.8
2. Others	8,111.8	4,532.4	4,532.4	7,095.6	88.5	10.9	31.1	32.6
VII. Reserve Funds (1 to 4)	38,982.5	24,221.3	24,221.3	23,935.0	625.4	642.0	622.0	2,475.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	14,680.7	9,366.3	9,366.3	8,802.9	200.0	240.0	200.0	2,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	24,301.8	14,855.1	14,855.1	15,132.1	425.4	402.0	422.0	475.0
VIII. Deposits and Advances (1 to 4)	529,924.2	352,574.4	352,574.4	352,974.9	13,707.5	988.1	14,680.8	5,642.9
1. Civil Deposits	285,460.4	177,144.5	177,144.5	189,972.1	12,884.8	871.7	14,201.6	5,139.8
2. Deposits of Local Funds	132,871.5	83,905.0	83,905.0	73,641.1	-	-	-	-
3. Civil Advances	1,527.2	1,014.7	1,014.7	1,071.8	581.6	42.7	79.8	83.8
4. Others	110,065.1	90,510.2	90,510.2	88,289.8	241.1	73.7	399.4	419.3
IX. Suspense and Miscellaneous (1 to 4)	1,565,373.2	-	-	-	127,956.5	29,376.5	265,691.7	278,976.3
1. Suspense	2280.16	-	-	-	9639.8	-3.3	8968.8	9417.3
2. Cash Balance Investment Accounts	1,329,471.9	-	-	-	118,058.4	29,372.4	41,204.7	43,264.9
3. Deposits with RBI	-	-	-	-	-	-	215,509.9	226,285.4
4. Others	233,621.2	-	-	-	258.3	7.4	8.2	8.7
X. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-
XI. Miscellaneous Capital Receipts	86.0	-	-	-	-	-	-	-
of which: Disinvestment	-	-	-	-	-	-	-	-
XII. Remittances	176,507.7	-	-	-	29,998.1	2,081.5	6,802.4	7,142.5

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ASSAM				BIHAR			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	1,543,406.3	2,858,256.0	1,776,151.8	1,932,281.4	1,657,529.9	272,820.7	279,246.4	316,810.3
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	25,944.3	61,443.1	55,925.5	64,444.9	134,927.7	151,381.1	151,381.1	175,446.9
I. Internal Debt (1 to 8)	11,474.6	43,911.4	43,911.4	72,133.2	93,574.3	128,781.5	128,781.5	149,201.3
1. Market Loans	—	29,261.4	29,261.4	30,833.2	65,000.0	96,364.5	91,364.5	111,136.6
2. Loans from LIC	-1.1	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	2,380.7	4,150.0	4,150.0	6,000.0	14,228.1	21,659.0	21,659.0	21,000.0
5. Loans from National Co-operative Development Corporation	—	—	—	—	480.7	758.0	758.0	564.7
6. WMA from RBI	—	500.0	500.0	25,400.0	—	—	—	—
7. Special Securities issued to NSSF	9,093.9	10,000.0	10,000.0	9,900.0	13,864.9	10,000.0	15,000.0	16,500.0
8. Others@	1.1	—	—	—	0.7	—	—	—
of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	486.1	2,179.6	1,470.0	5,549.2	5,496.6	18,491.9	18,491.9	27,886.8
1. State Plan Schemes	486.1	2,079.6	1,370.0	5,449.2	5,496.6	18,491.9	18,491.9	27,886.8
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	—	—	—	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	100.0	100.0	100.0	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	60.7	54.9	66.8	73.5	150.3	159.7	159.7	165.2
1. Housing	—	—	—	—	0.2	—	—	—
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	1.1	2.3	1.2	1.3	6.6	11.1	11.1	12.1
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	—	—	—	—
8. Village and Small Industries	0.2	0.1	0.2	0.2	2.7	—	—	—
9. Industries and Minerals	—	—	—	—	0.1	6.3	6.3	0.1
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	31.5	52.5	34.6	38.1	140.8	142.3	142.3	153.1
12. Others**	28.0	—	30.8	33.9	—	—	—	—
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	—	500.0	1,000.0	1,000.0	—	—	—	—
VI. State Provident Funds, etc. (1 + 2)	14,547.0	15,468.2	16,001.7	17,601.9	10,723.0	16,445.0	16,445.0	12,974.9
1. State Provident Funds	13,472.2	14,087.6	14,819.4	16,301.4	9,988.3	12,107.1	12,107.1	12,085.8
2. Others	1,074.8	1,380.6	1,182.3	1,300.5	734.8	4,337.9	4,337.9	889.1
VII. Reserve Funds (1 to 4)	5,434.4	14,560.7	6,403.3	7,157.5	8,234.8	7,392.6	13,818.3	9,608.6
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	2,868.8	11,091.9	3,174.5	3,607.3	4,362.7	3,326.9	9,752.6	4,918.6
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	2,565.6	3,468.9	3,228.7	3,550.3	3,872.1	4,065.7	4,065.7	4,690.0
VIII. Deposits and Advances (1 to 4)	84,315.9	84,709.5	92,749.3	102,024.3	186,093.7	101,550.0	101,550.0	116,973.5
1. Civil Deposits	52,286.1	54,059.6	57,514.7	63,266.1	39,136.7	43,200.0	43,200.0	47,000.0
2. Deposits of Local Funds	—	—	—	—	76,417.0	56,300.0	56,300.0	68,000.0
3. Civil Advances	29,966.1	29,537.8	32,962.7	36,259.0	1,631.0	2,050.0	2,050.0	1,973.5
4. Others	2,063.7	1,112.1	2,271.9	2,499.1	68,909.0	—	—	—
IX. Suspense and Miscellaneous (1 to 4)	1,382,101.0	2,648,098.9	1,565,095.1	1,672,342.2	1,229,521.2	—	—	—
1. Suspense	198.61	1,080.3	218.5	240.3	5,790.5	—	—	—
2. Cash Balance Investment Accounts	1,381,644.5	2,646,705.3	1,564,592.9	1,671,789.8	1,220,234.1	—	—	—
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	257.9	313.3	283.7	312.1	3,496.6	—	—	—
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	44,986.6	48,772.7	49,454.2	54,399.7	123,735.8	—	—	—

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	CHHATTISGARH				GOA			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	1,173,124.0	992,523.7	992,373.2	1,003,467.0	142,514.0	208,119.3	208,119.3	218,077.7
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	80,200.1	69,691.8	68,994.2	77,952.2	17,143.8	18,937.7	16,937.7	18,962.1
I. Internal Debt (1 to 8)	39,173.0	63,950.0	63,950.0	72,950.0	11,989.5	12,005.0	12,005.0	12,580.3
1. Market Loans	30,000.0	44,000.0	44,000.0	53,000.0	9,900.0	10,000.0	10,000.0	10,500.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	6,743.9	14,500.0	14,500.0	14,500.0	1,066.0	1,000.0	1,000.0	1,050.0
5. Loans from National Co-operative Development Corporation	2.3	100.0	100.0	100.0	-	5.0	5.0	5.3
6. WMA from RBI	-	2,850.0	2,850.0	2,850.0	526.9	500.0	500.0	500.0
7. Special Securities issued to NSSF	2,426.8	2,500.0	2,500.0	2,500.0	496.6	500.0	500.0	525.0
8. Others@ of which: Land Compensation and other Bonds	-	-	-	-	-	-	-	-
II. Loans and Advances from the Centre (1 to 6)	145.9	460.0	460.0	460.0	1,498.4	2,251.2	2,251.2	2,363.8
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	119.3	400.0	400.0	400.0	1,503.7	2,250.0	2,250.0	2,362.5
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	25.0	25.0	25.0	-5.4	-	-	-
4. Non-Plan (i + ii)	26.7	35.0	35.0	35.0	-	1.2	1.2	1.3
(i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
(ii) Others	26.7	35.0	35.0	35.0	-	1.2	1.2	1.3
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
III. Recovery of Loans and Advances (1 to 12)	16,372.7	2,947.7	2,250.0	2,208.1	125.7	176.8	176.8	193.1
1. Housing	-	-	-	-	-	9.4	9.4	9.4
2. Urban Development	402.5	795.0	795.0	771.4	-	-	-	-
3. Crop Husbandry	1,300.3	301.0	301.0	2.0	-	-	-	-
4. Food Storage and Warehousing	11,154.2	50.0	50.0	135.7	-	-	-	-
5. Co-operation	647.2	362.0	362.3	557.1	6.1	6.7	6.7	7.5
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	583.5	731.7	731.7	731.7	-	-	-	-
8. Village and Small Industries	1.7	0.4	1.5	1.7	0.1	0.1	0.1	0.1
9. Industries and Minerals	46.0	-	-	-	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	-1.0	7.5	7.5	7.5	113.2	147.4	147.4	163.0
12. Others**	2,238.3	700.0	1.0	1.0	6.4	13.1	13.1	13.1
IV. Inter-State Settlement	51.4	0.1	0.1	0.1	-	-	-	-
V. Contingency Fund	-	400.0	467.1	400.0	-	-	-	-
VI. State Provident Funds, etc. (1 + 2)	8,824.1	10,040.0	10,040.0	10,140.0	3,467.5	3,706.2	3,706.2	3,491.6
1. State Provident Funds	7,886.3	9,140.0	9,140.0	9,140.0	3,416.7	3,657.2	3,657.2	3,440.1
2. Others	937.8	900.0	900.0	1,000.0	50.8	49.1	49.1	51.5
VII. Reserve Funds (1 to 4)	8,275.5	10,342.3	10,342.3	10,925.2	1,570.1	1,315.7	1,315.7	1,381.5
1. Depreciation/Renewal Reserve Funds	-	0.1	0.1	0.1	-	-	-	-
2. Sinking Funds	1,000.0	1,000.0	1,000.0	2,000.0	412.5	414.5	414.5	435.2
3. Famine Relief Fund	117.5	3.2	3.2	3.2	-	-	-	-
4. Others	7,158.1	9,339.0	9,339.0	8,921.9	1,157.6	901.2	901.2	946.3
VIII. Deposits and Advances (1 to 4)	52,387.9	35,771.2	36,251.2	37,771.2	5,030.3	3,401.0	3,401.0	3,541.1
1. Civil Deposits	44,902.0	25,700.4	25,700.4	25,700.4	3,706.1	2,416.1	2,416.1	2,506.9
2. Deposits of Local Funds	0.1	0.8	0.8	0.8	-	-	-	-
3. Civil Advances	5,703.7	4,500.0	4,500.0	4,500.0	125.6	139.2	139.2	146.1
4. Others	1,782.0	5,570.0	6,050.0	7,570.0	1,198.7	845.8	845.8	888.1
IX. Suspense and Miscellaneous (1 to 4)	952,215.0	796,412.2	796,412.2	796,412.2	86,852.0	148,289.7	148,289.7	155,704.1
1. Suspense	232.54	97.1	97.1	97.1	407.7	4,653.3	4,653.3	4,886.0
2. Cash Balance Investment Accounts	448,610.5	539,815.0	539,815.0	539,815.0	43,584.7	106,081.9	106,081.9	111,386.0
3. Deposits with RBI	209,874.8	1,400.0	1,400.0	1,400.0	-	-	-	-
4. Others	293,497.1	255,100.1	255,100.1	255,100.1	42,859.6	37,554.5	37,554.5	39,432.2
X. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-
XI. Miscellaneous Capital Receipts	76.4	-	-	-	-	-	-	-
of which: Disinvestment	-	-	-	-	-	-	-	-
XII. Remittances	95,602.1	72,200.2	72,200.2	72,200.2	31,980.7	36,973.7	36,973.7	38,822.4

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	GUJARAT				HARYANA			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	2,627,032.5	1,694,133.4	1,690,914.9	1,702,078.1	869,456.7	780,770.8	955,330.8	1,116,770.9
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	218,613.3	290,138.7	282,619.3	283,485.4	137,812.4	138,794.0	167,353.2	210,960.7
I. Internal Debt (1 to 8)	191,820.1	242,510.0	211,010.0	242,160.0	173,714.8	246,121.9	208,326.4	257,036.7
1. Market Loans	154,925.5	204,500.0	170,000.0	204,500.0	114,461.8	139,511.7	138,000.0	170,190.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	43,000.0	73,500.0	36,500.0	65,000.0
4. Loans from National Bank for Agriculture and Rural Development	-	-	-	-	3,988.5	5,876.9	5,515.5	4,926.2
5. Loans from National Co-operative Development Corporation	-	-	-	-	787.5	458.3	475.9	285.5
6. WMA from RBI	-	10.0	10.0	10.0	1,087.9	20,000.0	20,010.0	10,010.0
7. Special Securities issued to NSSF	19,120.6	20,000.0	20,000.0	16,650.0	5,666.0	2,000.0	4,000.0	4,000.0
8. Others@	17,774.0	18,000.0	21,000.0	21,000.0	4,723.1	4,775.0	3,825.0	2,625.0
of which: Land Compensation and other Bonds	-	-	-	-	-	-	-	-
II. Loans and Advances from the Centre (1 to 6)	1,610.3	6,468.5	6,468.5	6,358.9	3,414.7	3,528.2	1,010.0	6,010.0
1. State Plan Schemes	1,610.3	6,468.5	6,468.5	6,358.9	3,391.8	3,500.2	1,000.0	6,000.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-86.0	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-171.0	18.0	-	-
4. Non-Plan (i + ii)	-	-	-	-	280.0	10.0	10.0	10.0
(i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
(ii) Others	-	-	-	-	280.0	10.0	10.0	10.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
III. Recovery of Loans and Advances (1 to 12)	1,406.9	2,394.9	2,394.9	2,599.9	2,618.5	3,417.7	3,894.0	3,921.0
1. Housing	2.5	43.2	43.2	47.5	0.5	0.3	0.2	0.2
2. Urban Development	-	126.9	126.9	139.6	-	0.2	-	-
3. Crop Husbandry	11.8	0.8	0.8	0.8	-	-	-	-
4. Food Storage and Warehousing	0.9	5.9	5.9	6.5	-	-	-	-
5. Co-operation	2.0	108.0	108.0	118.8	290.1	146.4	857.2	169.6
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	570.5	810.0	810.0	962.8	79.4	105.9	352.6	806.8
8. Village and Small Industries	0.5	12.4	12.4	13.7	138.0	250.0	200.0	150.0
9. Industries and Minerals	-	172.8	172.8	180.1	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	406.5	648.0	648.0	644.6	2,078.9	2,371.0	2,417.8	2,600.4
12. Others**	412.2	466.9	466.9	485.5	31.7	543.9	66.2	194.0
IV. Inter-State Settlement	-	0.1	0.1	0.1	-	-	-	-
V. Contingency Fund	-	9.9	405.8	-	-	-	-	-
VI. State Provident Funds, etc. (1 + 2)	20,537.3	27,111.2	27,731.9	29,817.2	24,988.1	27,100.0	27,600.0	30,400.0
1. State Provident Funds	18,640.4	25,428.7	25,428.7	27,685.2	24,255.0	27,000.0	27,000.0	29,700.0
2. Others	1,896.9	1,682.5	2,303.2	2,132.0	733.0	100.0	600.0	700.0
VII. Reserve Funds (1 to 4)	11,522.9	22,679.8	19,998.0	19,938.0	5,115.0	7,710.8	18,582.2	9,313.9
1. Depreciation/Renewal Reserve Funds	13.7	15.0	15.0	15.0	621.0	647.4	676.9	748.9
2. Sinking Funds	-	7,000.0	5,000.0	5,000.0	850.1	4,044.3	6,993.8	5,250.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	11,509.2	15,664.8	14,983.0	14,923.0	3,644.0	3,019.1	10,911.5	3,315.0
VIII. Deposits and Advances (1 to 4)	345,101.5	320,801.7	336,751.8	338,918.4	156,455.0	102,487.0	125,374.9	169,943.3
1. Civil Deposits	64,439.5	58,491.8	66,837.9	68,656.5	36,972.2	17,993.0	25,500.0	22,500.0
2. Deposits of Local Funds	270,457.6	254,245.9	259,275.6	260,010.8	195.3	344.0	150.0	170.0
3. Civil Advances	4,934.4	3,100.8	3,100.8	3,100.8	244.3	540.0	210.0	190.0
4. Others	5,270.0	4,963.2	7,537.5	7,150.3	119,043.3	83,610.0	99,514.9	147,083.3
IX. Suspense and Miscellaneous (1 to 4)	1,899,350.4	1,028,244.7	1,028,260.7	1,028,273.0	427,839.5	312,409.0	487,689.7	549,018.0
1. Suspense	-25.10	21.9	21.9	34.2	3,432.3	105,257.0	6100.0	8900.0
2. Cash Balance Investment Accounts	1,907,761.5	10,000.0	10,000.0	10,000.0	424,012.4	205,815.4	481,155.9	539,702.7
3. Deposits with RBI	-	480,631.5	480,631.5	480,631.5	-	-	-	-
4. Others	-8,386.0	537,591.3	537,607.3	537,607.3	394.8	1,336.6	433.8	415.3
X. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-
XI. Miscellaneous Capital Receipts	-	10,000.0	23,980.6	100.0	98.9	260.3	123.6	125.0
of which: Disinvestment	-	-	-	-	98.9	260.3	123.6	125.0
XII. Remittances	155,683.1	33,912.6	33,912.6	33,912.6	75,212.2	77,736.0	82,730.0	91,003.0

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	272,927.3	79,624.4	144,282.2	77,817.8	384,126.0	81,937.5	157,060.1	151,641.2
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	37,235.8	49,847.5	56,347.5	48,040.9	68,126.9	43,214.3	42,646.4	42,876.7
I. Internal Debt (1 to 8)	39,914.5	35,840.5	95,195.4	38,375.3	59,868.2	28,390.0	99,087.8	99,572.6
1. Market Loans	23,669.9	29,338.1	27,624.1	34,375.0	20,800.0	27,140.0	26,680.0	28,414.8
2. Loans from LIC	—	—	—	—	2,560.0	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	3,500.0	3,000.0	4,000.0	4,000.0	2,773.1	—	—	—
5. Loans from National Co-operative Development Corporation	289.9	2.3	413.4	0.2	—	—	—	—
6. WMA from RBI	6,285.7	0.1	58,157.9	0.1	28,499.0	—	71,157.8	71,157.8
7. Special Securities issued to NSSF	6,168.9	3,500.0	5,000.0	—	3,159.9	1,250.0	1,250.0	—
8. Others@	—	—	—	—	2,076.2	—	—	—
of which: Land Compensation and other Bonds	—	—	—	—	2,016.7	—	—	—
II. Loans and Advances from the Centre (1 to 6)	592.5	499.1	1,302.0	498.8	152.8	—	—	—
1. State Plan Schemes	590.4	499.1	1,300.0	498.8	152.8	—	—	—
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	2.0	—	—	—	—	—
4. Non-Plan (i + ii)	2.1	—	—	—	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	2.1	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	167.5	257.9	258.0	166.9	41.3	45.4	45.4	45.2
1. Housing	3.0	2.6	2.6	2.6	0.9	0.7	0.7	0.7
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	0.1	0.2	0.2	0.2	0.3	0.3	0.3	0.3
4. Food Storage and Warehousing	0.3	0.5	0.5	—	—	—	—	—
5. Co-operation	46.2	45.9	45.9	34.0	—	—	—	—
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	12.2	12.2	12.2	—	—	—	—
8. Village and Small Industries	1.2	1.0	1.0	1.0	0.1	—	—	—
9. Industries and Minerals	—	—	—	—	25.0	25.0	25.0	25.0
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	103.3	195.0	195.0	116.6	10.8	18.0	18.0	18.0
12. Others**	13.5	0.5	0.5	0.4	4.2	1.5	1.5	1.2
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	—	—	—	—	—	—	—	—
VI. State Provident Funds, etc. (1 + 2)	27,722.8	22,250.0	22,250.0	22,000.0	38,198.9	37,841.2	37,841.2	37,841.2
1. State Provident Funds	27,487.8	21,750.0	21,750.0	21,750.0	36,509.4	37,163.0	37,163.0	37,163.0
2. Others	235.0	500.0	500.0	250.0	1,689.5	678.2	678.2	678.2
VII. Reserve Funds (1 to 4)	1,525.9	10.2	10.2	10.2	6,369.3	2,736.5	2,711.9	3,246.5
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	—	—	—	—	297.6	357.3	357.3	398.1
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	1,525.9	10.2	10.2	10.2	6,071.7	2,379.2	2,354.6	2,848.4
VIII. Deposits and Advances (1 to 4)	19,729.9	5,738.8	5,738.8	3,738.8	31,376.2	7,172.2	6,424.5	5,781.6
1. Civil Deposits	16,296.7	2,798.7	2,798.7	798.7	15,460.7	110.0	110.0	110.0
2. Deposits of Local Funds	606.4	2,150.0	2,150.0	2,150.0	9,846.0	6,942.2	6,194.5	5,551.6
3. Civil Advances	1,206.1	725.0	725.0	725.0	3,207.4	120.0	120.0	120.0
4. Others	1,620.6	65.1	65.1	65.1	2,862.1	—	—	—
IX. Suspense and Miscellaneous (1 to 4)	134,239.3	8,224.1	8,224.1	8,224.1	151,995.3	4,422.2	9,619.3	3,824.3
1. Suspense	5053.49	1,710.0	1,710.0	1,710.0	6,328.4	3,822.2	3019.3	3224.3
2. Cash Balance Investment Accounts	129,280.2	1,500.0	1,500.0	1,500.0	145,303.8	360.0	6,360.0	360.0
3. Deposits with RBI	—	5,000.0	5,000.0	5,000.0	—	—	—	—
4. Others	-94.3	14.1	14.1	14.1	363.1	240.0	240.0	240.0
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	2,000.0	6,500.0	—	—	—	—	—
of which: Disinvestment	—	2,000.0	6,500.0	—	—	—	—	—
XII. Remittances	49,034.9	4,803.7	4,803.7	4,803.7	96,124.0	1,330.0	1,330.0	1,330.0

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	JHARKHAND				KARNATAKA			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (1 to XII)	514,123.5	504,189.4	559,841.9	579,648.7	2,755,497.0	2,848,880.4	2,820,430.3	3,093,111.7
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	47,006.5	84,658.0	73,572.4	78,951.6	252,251.4	249,430.1	240,980.0	237,833.4
I. Internal Debt (1 to 8)	45,967.5	68,900.0	66,900.0	69,160.0	161,322.4	233,123.3	208,920.0	212,250.0
1. Market Loans	29,500.0	68,900.0	66,900.0	53,500.0	149,973.0	191,420.0	191,420.0	183,750.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	7,500.0	—	—	9,000.0	4,858.8	11,703.3	7,500.0	8,500.0
5. Loans from National Co-operative Development Corporation	365.1	—	—	200.0	—	—	—	—
6. WMA from RBI	3,155.8	—	—	—	—	20,000.0	—	20,000.0
7. Special Securities issued to NSSF	2,996.2	—	—	2,960.0	6,490.7	10,000.0	10,000.0	—
8. Others@	2,450.4	—	—	3,500.0	—	—	—	—
of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	1,061.5	—	2,000.0	5,000.0	11,545.6	17,299.3	13,375.3	17,249.3
1. State Plan Schemes	1,061.5	—	2,000.0	5,000.0	11,587.1	17,189.3	13,265.3	17,189.3
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	-41.4	50.0	50.0	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	—	—	—	—	60.0	60.0	60.0
(i) Relief for Natural Calamities	—	—	—	—	—	60.0	60.0	60.0
(ii) Others	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	231.6	539.5	458.7	496.5	1,092.8	927.3	604.5	912.1
1. Housing	—	—	—	—	27.5	77.5	77.5	—
2. Urban Development	—	30.0	25.5	27.6	—	—	—	—
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	9.9	—	—	—
5. Co-operation	0.7	—	—	—	19.7	—	—	—
6. Minor Irrigation	—	—	—	—	0.2	0.5	0.5	0.5
7. Power Projects	—	—	—	—	164.3	162.0	162.0	162.0
8. Village and Small Industries	0.5	15.0	12.8	13.8	2.9	12.2	0.7	1.1
9. Industries and Minerals	—	24.5	20.9	22.6	175.8	134.0	142.5	95.5
10. Road Transport	—	—	—	—	0.1	—	—	—
11. Government Servants, etc.+	221.4	250.0	212.5	230.0	40.5	52.2	52.1	46.7
12. Others**	9.0	220.0	187.0	202.4	652.1	488.9	169.1	606.3
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	1,500.0	1,500.0	1,500.0	1,500.0	—	50.0	50.0	50.0
VI. State Provident Funds, etc. (1 + 2)	7,602.0	7,097.0	7,982.1	8,221.6	45,081.2	43,003.7	43,003.7	47,801.0
1. State Provident Funds	7,526.4	7,003.7	7,902.7	8,139.8	25,576.4	24,849.0	24,849.0	27,830.9
2. Others	75.6	93.2	79.4	81.8	19,504.8	18,154.6	18,154.6	19,970.1
VII. Reserve Funds (1 to 4)	2,931.9	3,825.2	3,428.4	3,370.8	20,323.9	17,891.5	17,891.5	19,680.4
1. Depreciation/Renewal Reserve Funds	—	—	—	—	0.2	0.2	0.2	—
2. Sinking Funds	—	350.0	350.0	200.0	—	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	2,931.9	3,475.2	3,078.4	3,170.8	20,323.7	17,891.3	17,891.3	19,680.4
VIII. Deposits and Advances (1 to 4)	72,038.4	107,387.9	75,640.3	77,909.5	343,029.8	333,978.1	333,978.1	367,375.9
1. Civil Deposits	13,719.0	22,390.4	14,405.0	14,837.1	66,732.8	60,489.9	60,489.9	66,538.9
2. Deposits of Local Funds	26,139.4	39,351.3	27,446.3	28,269.7	211,944.3	213,240.4	213,240.4	234,564.5
3. Civil Advances	1,194.7	1,799.3	1,254.4	1,292.0	2.4	25.9	25.9	28.5
4. Others	30,985.3	43,847.0	32,534.6	33,510.6	64,350.2	60,221.9	60,221.9	66,244.0
IX. Suspense and Miscellaneous (1 to 4)	322,022.6	257,356.1	338,123.7	348,267.4	2,171,950.2	2,196,870.0	2,196,870.0	2,421,557.1
1. Suspense	-587.73	2,975.1	-617.1	-635.6	4,729.4	2,694.4	2,694.4	2,963.9
2. Cash Balance Investment Accounts	320,507.5	252,712.2	336,532.8	346,628.8	1,373,396.6	1,467,960.2	1,467,960.2	1,614,756.3
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	2,102.9	1,668.9	2,208.0	2,274.2	793,824.2	726,215.3	726,215.3	803,836.9
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	879.4	750.0	750.0	750.0
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	60,768.1	57,583.8	63,808.6	65,722.9	271.6	4,987.2	4,987.2	5,485.9

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	KERALA				MADHYA PRADESH			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	1,901,058.3	1,877,200.0	1,918,261.3	2,046,353.6	2,875,194.0	3,078,105.8	2,258,637.7	2,407,760.9
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	176,709.3	178,835.7	193,489.0	218,678.4	115,435.8	178,346.6	169,430.0	197,212.9
I. Internal Debt (1 to 8)	140,691.7	267,733.1	267,733.1	300,052.7	83,283.8	172,962.7	135,342.9	203,207.1
1. Market Loans	128,000.0	141,873.0	145,703.0	176,322.6	50,000.0	103,462.9	103,462.9	130,000.0
2. Loans from LIC	—	3,430.0	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	5,012.5	5,250.0	5,250.0	6,000.0	12,500.0	12,500.0	15,000.0	15,000.0
5. Loans from National Co-operative Development Corporation	840.0	530.0	530.0	630.0	819.8	500.0	500.0	900.0
6. WMA from RBI	1,189.3	110,250.0	110,250.0	110,250.0	—	40,000.0	100.0	40,000.0
7. Special Securities issued to NSSF	5,651.4	6,000.0	6,000.0	6,000.0	19,964.0	16,000.0	16,000.0	17,000.0
8. Others@	-1.5	400.1	0.1	850.1	—	499.8	280.0	307.1
of which: Land Compensation and other Bonds	-1.5	0.1	0.1	0.1	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	3,920.2	11,409.1	11,409.1	14,822.0	12,124.4	26,567.1	26,567.1	20,800.0
1. State Plan Schemes	3,920.2	11,395.9	11,395.9	14,807.8	12,124.4	26,567.1	26,567.1	20,800.0
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	12.2	12.2	12.2	—	—	—	—
4. Non-Plan (i + ii)	—	1.0	1.0	2.0	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	1.0	1.0	2.0	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	1,037.5	1,481.6	1,679.6	1,723.0	932.2	1,223.5	274.1	308.4
1. Housing	0.4	0.9	0.8	0.9	—	—	—	—
2. Urban Development	42.4	19.6	47.9	50.1	718.1	924.4	103.9	138.1
3. Crop Husbandry	-1.6	1.2	1.0	1.1	1.1	1.6	1.6	1.7
4. Food Storage and Warehousing	29.2	27.4	35.9	39.1	62.3	4.0	4.6	4.6
5. Co-operation	62.9	225.1	249.6	264.5	119.7	129.4	128.9	128.7
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	—	—	—	—
8. Village and Small Industries	94.6	122.1	159.7	169.2	2.0	0.9	2.0	2.0
9. Industries and Minerals	21.5	162.0	182.2	192.9	5.7	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	598.7	718.5	765.7	757.1	1.3	28.7	1.9	2.1
12. Others**	189.3	204.6	237.0	248.1	22.1	134.6	31.2	31.2
IV. Inter-State Settlement	—	—	—	—	24.4	—	—	—
V. Contingency Fund	—	10.0	10.0	10.0	—	2,000.0	5,000.0	5,000.0
VI. State Provident Funds, etc. (1 + 2) \$	294,725.5	254,990.2	288,115.6	293,567.8	27,840.3	25,456.8	26,653.3	27,984.6
1. State Provident Funds	54,477.4	52,255.1	55,585.0	57,590.0	24,522.1	24,150.0	24,150.0	25,360.0
2. Others	240,248.1	202,735.2	232,530.7	235,977.9	3,318.2	1,306.8	2,503.3	2,624.6
VII. Reserve Funds (1 to 4)	4,945.4	1,680.1	3,860.2	2,983.2	16,120.1	21,511.5	22,128.8	17,708.4
1. Depreciation/Renewal Reserve Funds	—	—	—	—	2.0	—	—	—
2. Sinking Funds	2,190.6	—	2,178.1	1,055.5	—	—	—	—
3. Famine Relief Fund	—	—	—	—	1.4	1.0	1.0	1.1
4. Others	2,754.8	1,680.1	1,682.1	1,927.7	16,116.6	21,510.5	22,127.8	17,707.3
VIII. Deposits and Advances (1 to 4)	98,656.3	110,189.4	113,055.1	115,537.0	103,688.5	164,228.8	176,658.8	172,228.5
1. Civil Deposits	36,549.0	36,579.1	37,793.5	38,664.3	47,144.1	56,443.2	66,443.2	35,175.0
2. Deposits of Local Funds	61,398.7	73,004.1	74,343.7	75,972.0	160.8	48.7	48.7	51.1
3. Civil Advances	2.5	1.0	1.0	1.0	6,036.6	4,008.9	6,504.0	6,829.0
4. Others	706.1	605.3	916.9	899.7	50,346.9	103,728.0	103,662.9	130,173.4
IX. Suspense and Miscellaneous (1 to 4)	1,267,663.9	1,122,242.6	1,137,335.2	1,222,267.1	2,474,798.8	2,527,523.9	1,729,381.2	1,817,060.8
1. Suspense	189,148.99	144,152.0	195,160.3	195,160.3	411.7	7,280.1	-331.0	1050.0
2. Cash Balance Investment Accounts	510,332.4	432,000.0	360,000.0	432,000.0	1,342,965.0	1,945,238.8	916,850.0	962,482.5
3. Deposits with RBI	—	—	—	—	485,985.0	5,000.0	82,687.2	86,821.6
4. Others	568,182.5	546,090.6	582,174.9	595,106.8	645,437.0	570,005.0	730,175.0	766,706.7
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	191.9	250.3	250.2	260.2	359.7	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	89,226.0	107,213.5	94,813.2	95,130.7	156,021.7	136,631.5	136,631.5	143,463.1

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MAHARASHTRA				MANIPUR			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	5,054,627.0	4,641,371.2	4,322,233.5	4,858,599.5	165,254.5	230,348.0	233,325.0	236,006.1
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	327,749.6	398,585.8	456,603.2	446,026.9	4,758.9	6,018.2	6,877.9	9,888.4
I. Internal Debt (1 to 8)	269,226.6	310,483.0	360,493.0	345,067.0	6,572.0	6,947.1	7,290.8	10,059.4
1. Market Loans	235,999.9	250,833.0	250,843.0	267,413.0	3,500.0	6,569.8	6,913.5	9,682.1
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	6,654.0	10,000.0	10,000.0	10,000.0	198.3	277.3	277.3	277.3
5. Loans from National Co-operative Development Corporation	782.0	—	—	—	—	—	—	—
6. WMA from RBI	11,523.3	30,000.0	30,000.0	30,000.0	2,745.1	—	—	—
7. Special Securities issued to NSSF	14,249.1	19,650.0	19,650.0	19,650.0	128.5	—	—	—
8. Others@	18.3	—	50,000.0	18,004.0	—	100.0	100.0	100.0
of which: Land Compensation and other Bonds	7.9	—	—	—	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	9,644.7	27,225.0	30,730.0	45,449.5	—	—	—	—
1. State Plan Schemes	9,644.7	27,200.0	27,200.0	27,200.0	—	—	—	—
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	25.0	3,530.0	18,249.5	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	25.0	3,530.0	18,249.5	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	7,280.3	10,358.2	10,349.0	10,984.5	12.3	37.0	38.0	38.0
1. Housing	727.1	949.0	949.0	996.5	—	0.1	—	—
2. Urban Development	115.9	95.2	80.5	108.4	—	—	—	—
3. Crop Husbandry	21.7	0.8	0.8	0.8	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	1,176.3	1,329.1	1,329.1	1,395.5	0.5	0.7	0.7	0.7
6. Minor Irrigation	0.1	0.1	0.1	0.1	—	—	—	—
7. Power Projects	2,154.0	4,039.2	4,039.2	4,241.2	—	—	—	—
8. Village and Small Industries	31.7	21.6	21.7	22.7	—	—	0.1	0.1
9. Industries and Minerals	27.2	104.1	104.1	109.3	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	2,383.7	2,770.5	2,770.5	3,019.5	11.8	11.0	12.0	12.0
12. Others**	642.7	1,048.6	1,054.2	1,090.5	—	25.2	25.2	25.2
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	8,596.2	—	—	—	—	—	—	—
VI. State Provident Funds, etc. (1 + 2)	48,684.5	58,613.7	60,151.7	56,329.8	2,822.4	2,020.7	2,020.7	2,521.0
1. State Provident Funds	44,729.4	53,405.3	55,117.3	50,711.2	2,801.7	2,000.0	2,000.0	2,500.0
2. Others	3,955.1	5,208.3	5,034.4	5,618.6	20.7	20.7	20.7	21.0
VII. Reserve Funds (1 to 4)	55,400.3	27,357.2	35,438.3	37,007.7	484.5	437.2	469.5	381.7
1. Depreciation/Renewal Reserve Funds	—	0.5	0.5	0.5	—	—	—	—
2. Sinking Funds	31,226.3	18,900.0	18,900.0	22,200.0	365.4	253.7	253.7	274.0
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	24,174.0	8,456.7	16,537.8	14,807.2	119.1	183.5	215.8	107.7
VIII. Deposits and Advances (1 to 4)	323,472.3	283,336.1	303,653.2	321,372.1	8,533.0	6,900.0	7,000.0	7,000.0
1. Civil Deposits	304,042.6	270,765.3	292,031.2	307,060.9	3,966.7	3,500.0	3,000.0	3,000.0
2. Deposits of Local Funds	-9.9	—	—	—	—	—	—	—
3. Civil Advances	4,853.1	4,332.2	4,332.2	5,096.3	245.4	200.0	200.0	200.0
4. Others	14,586.4	8,238.6	7,289.8	9,214.9	4,320.9	3,200.0	3,800.0	3,800.0
IX. Suspense and Miscellaneous (1 to 4)	4,079,241.3	3,653,892.0	3,344,240.1	3,856,352.0	121,250.1	189,506.0	192,006.0	192,006.0
1. Suspense	593.33	444.2	635.0	666.7	1,370.0	700.0	700.0	700.0
2. Cash Balance Investment Accounts	4,105,761.9	3,609,347.8	3,100,000.0	3,600,000.0	118,989.4	188,200.0	190,700.0	190,700.0
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	-27,114.0	44,100.0	243,605.1	255,685.4	890.7	606.0	606.0	606.0
X. Appropriation to Contingency Fund	13,500.0	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	239,580.8	270,106.0	177,178.2	186,036.8	25,580.1	24,500.0	24,500.0	24,000.0

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MEGHALAYA				MIZORAM			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	185,562.8	200,853.9	201,286.2	212,807.3	90,634.0	258,660.6	267,720.2	260,083.6
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	13,929.5	7,714.3	11,126.2	10,686.4	11,564.3	5,361.2	4,752.1	7,130.9
I. Internal Debt (1 to 8)	6,324.3	6,993.4	6,993.4	9,853.3	11,230.5	4,560.7	13,781.9	3,692.2
1. Market Loans	3,400.0	4,947.2	4,947.2	7,473.3	2,600.6	2,810.7	2,300.4	2,500.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	516.5	785.0	785.0	850.0	507.9	544.0	281.1	595.0
5. Loans from National Co-operative Development Corporation	—	32.3	32.3	30.0	7.9	56.0	82.4	56.7
6. WMA from RBI	1,570.9	405.0	405.0	1,500.0	7,345.3	1,000.0	10,668.7	300.0
7. Special Securities issued to NSSF	836.8	823.9	823.9	—	148.8	150.0	303.1	—
8. Others@ of which: Land Compensation and other Bonds	—	—	—	—	620.1	—	146.2	240.5
II. Loans and Advances from the Centre (1 to 6)	0.8	130.5	130.5	126.5	1.6	210.5	48.9	206.7
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	0.8	128.0	128.0	124.0	1.6	210.5	48.9	206.7
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	2.5	2.5	2.5	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	2.5	2.5	2.5	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	204.8	282.2	282.2	310.4	331.1	400.0	400.0	400.0
1. Housing	0.8	1.4	1.4	1.6	172.9	227.0	227.0	227.0
2. Urban Development	—	0.3	0.3	0.3	—	0.1	0.1	0.1
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	0.6	1.0	1.0	1.0	3.9	1.0	1.0	1.0
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	—	—	—	—
8. Village and Small Industries	—	—	—	—	—	0.1	0.1	0.1
9. Industries and Minerals	—	0.2	0.2	0.2	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	203.4	279.3	279.3	307.3	154.1	171.6	171.6	171.6
12. Others**	—	—	—	—	0.1	0.2	0.2	0.2
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	1,050.0	1,050.0	1,050.0	1,050.0	—	—	—	—
VI. State Provident Funds, etc. (1 + 2)	2,380.4	3,085.0	2,835.0	3,051.5	6,552.0	3,370.0	3,370.0	5,612.0
1. State Provident Funds	2,380.4	3,085.0	2,835.0	3,051.5	6,479.3	3,300.0	3,300.0	5,542.0
2. Others	—	—	—	—	72.8	70.0	70.0	70.0
VII. Reserve Funds (1 to 4)	397.6	438.3	438.3	533.8	325.8	319.2	319.2	372.5
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	224.0	250.2	250.2	313.8	209.0	229.2	229.2	282.5
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	173.6	188.1	188.1	220.0	116.8	90.0	90.0	90.0
VIII. Deposits and Advances (1 to 4)	19,369.5	4,777.5	5,394.0	8,418.9	11,062.0	7,200.0	7,200.0	7,200.0
1. Civil Deposits	18,216.8	4,105.5	4,522.0	7,213.9	10,716.4	7,000.0	7,000.0	7,000.0
2. Deposits of Local Funds	—	—	—	—	—	—	—	—
3. Civil Advances	1,075.9	672.0	872.0	1,124.4	245.3	200.0	200.0	200.0
4. Others	76.8	—	—	80.6	100.3	—	—	—
IX. Suspense and Miscellaneous (1 to 4)	133,119.5	161,002.2	161,002.2	165,438.4	45,949.4	227,600.1	227,600.1	227,600.1
1. Suspense	-803.56	257.9	257.9	42.1	1,233.3	2,500.0	2,500.0	2,500.0
2. Cash Balance Investment Accounts	133,853.5	160,725.0	160,725.0	165,322.3	44,509.7	15,000.0	15,000.0	15,000.0
3. Deposits with RBI	—	—	—	—	—	210,000.0	210,000.0	210,000.0
4. Others	69.6	19.4	19.4	73.9	206.3	100.1	100.1	100.1
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	22,715.9	23,094.7	23,160.5	24,024.5	15,181.5	15,000.1	15,000.1	15,000.1

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NAGALAND				ODISHA			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	106,346.5	109,393.3	111,995.0	117,105.9	1,448,425.0	1,443,412.5	1,442,607.9	1,688,129.2
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	9,509.1	-352.6	8,498.4	3,819.4	38,200.9	81,288.5	76,144.8	182,500.6
I. Internal Debt (1 to 8)	19,764.1	25,760.6	25,329.2	31,374.4	17,396.6	85,767.2	94,918.6	103,663.8
1. Market Loans	5,350.0	5,579.3	5,300.0	10,109.4	—	60,897.2	55,748.6	73,563.8
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	545.8	500.0	317.3	700.0	10,019.4	21,770.0	21,770.0	27,000.0
5. Loans from National Co-operative Development Corporation	43.5	60.0	50.0	15.0	46.8	—	—	—
6. WMA from RBI	13,572.5	20,000.0	13,736.6	20,000.0	—	—	14,300.0	—
7. Special Securities issued to NSSF	31.4	100.0	100.0	250.0	7,330.3	3,000.0	3,000.0	3,000.0
8. Others@	220.9	-478.7	5,825.3	300.0	—	100.0	100.0	100.0
of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	—	111.1	40.0	105.1	5,506.0	21,190.0	21,190.0	16,340.0
1. State Plan Schemes	—	—	—	—	5,460.8	21,190.0	21,190.0	16,340.0
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	111.1	40.0	105.1	12.8	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	111.1	40.0	105.1	12.8	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	32.4	—	—	—
III. Recovery of Loans and Advances (1 to 12)	10.1	24.5	18.7	19.4	2,571.8	2,402.9	2,403.0	2,402.9
1. Housing	0.2	3.0	0.1	—	16.3	0.8	0.8	0.8
2. Urban Development	—	—	—	—	1.0	5.6	5.6	5.1
3. Crop Husbandry	—	—	—	—	—	—	—	0.1
4. Food Storage and Warehousing	—	—	—	—	—	0.1	0.1	0.1
5. Co-operation	2.2	10.5	10.5	11.5	61.9	3.5	2.1	0.6
6. Minor Irrigation	—	—	—	—	0.8	0.5	0.5	0.5
7. Power Projects	—	—	—	—	2.1	1,103.0	1,103.0	1,103.0
8. Village and Small Industries	—	1.0	0.1	0.1	190.1	0.4	0.4	10.4
9. Industries and Minerals	—	—	—	—	87.3	0.7	0.7	0.7
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	7.7	10.0	8.0	7.8	573.3	1,081.3	1,081.3	1,220.0
12. Others**	—	—	—	—	1,639.1	207.0	208.6	61.8
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	—	—	—	—	—	4,000.0	4,000.0	4,000.0
VI. State Provident Funds, etc. (1 + 2)	2,873.7	2,086.1	2,846.0	2,596.0	33,323.3	32,504.6	32,504.6	34,009.6
1. State Provident Funds	2,827.9	2,050.0	2,800.0	2,550.0	33,321.6	32,502.5	32,502.5	34,005.5
2. Others	45.8	36.1	46.0	46.0	1.7	2.1	2.1	4.1
VII. Reserve Funds (1 to 4)	542.2	660.0	660.0	2,250.0	17,604.7	29,831.4	19,882.2	23,366.2
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	116.6	400.0	400.0	1,990.0	—	10,000.0	—	10,000.1
3. Famine Relief Fund	—	—	—	—	—	—	—	0.1
4. Others	425.6	260.0	260.0	260.0	17,604.7	19,831.4	19,882.2	13,366.0
VIII. Deposits and Advances (1 to 4)	9,344.5	250.0	2,600.0	260.0	70,188.1	123,430.4	123,428.4	108,463.4
1. Civil Deposits	8,942.0	100.0	2,450.0	100.0	49,248.4	47,376.4	47,376.4	35,920.1
2. Deposits of Local Funds	—	—	—	—	15,764.8	12,236.2	12,234.2	16,234.4
3. Civil Advances	184.8	100.0	100.0	100.0	2,278.3	1,505.3	1,505.3	2,505.3
4. Others	217.7	50.0	50.0	60.0	2,896.6	62,312.5	62,312.5	53,803.6
IX. Suspense and Miscellaneous (1 to 4)	55,402.2	65,500.0	65,500.0	65,500.0	1,198,423.2	1,126,329.8	1,126,325.0	1,306,174.3
1. Suspense	130.57	500.0	500.0	500.0	1,229.1	226.3	226.3	40.8
2. Cash Balance Investment Accounts	50,610.8	60,000.0	60,000.0	60,000.0	1,096,112.3	1,124,849.8	1,124,845.0	1,204,519.8
3. Deposits with RBI	—	—	—	—	—	—	—	0.1
4. Others	4,660.8	5,000.0	5,000.0	5,000.0	101,081.9	1,253.7	1,253.7	101,613.6
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	0.3	—	—	—
of which: Disinvestment	—	—	—	—	0.3	—	—	—
XII. Remittances	18,409.7	15,001.0	15,001.0	15,001.0	103,411.0	17,956.1	17,956.1	89,709.0

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	PUNJAB				RAJASTHAN			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	699,324.5	1,618,382.7	734,148.9	754,134.6	2,388,063.7	3,035,091.1	3,222,173.3	3,252,107.4
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	129,303.0	137,590.0	136,845.3	155,332.7	165,495.5	221,513.3	224,157.9	263,957.7
I. Internal Debt (1 to 8)	237,625.2	262,520.0	290,750.0	310,350.0	142,327.1	171,385.1	172,252.8	196,980.1
1. Market Loans	90,000.0	100,000.0	89,500.0	120,500.0	87,999.8	134,149.2	130,000.0	148,886.6
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	4,950.0	5,000.0	4,000.0	6,850.0	15,490.8	19,000.0	19,000.0	20,900.0
5. Loans from National Co-operative Development Corporation	—	—	—	—	476.5	175.9	175.9	193.5
6. WMA from RBI	134,675.3	150,000.0	185,000.0	175,000.0	—	—	—	—
7. Special Securities issued to NSSF	8,000.0	7,520.0	12,250.0	8,000.0	4,959.9	—	—	—
8. Others@	—	—	—	—	33,400.0	18,060.0	23,076.9	27,000.0
of which: Land Compensation and other Bonds	—	—	—	—	—	18,060.0	23,060.0	27,000.0
II. Loans and Advances from the Centre (1 to 6)	3,779.6	3,961.4	6,600.0	7,300.0	2,587.3	18,906.6	11,861.1	24,589.9
1. State Plan Schemes	3,779.6	3,961.4	6,600.0	7,300.0	3,854.1	18,906.6	11,861.1	24,589.9
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	-4.0	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	-1,262.8	—	—	—
4. Non-Plan (i + ii)	—	—	—	—	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	1,123.0	2,100.4	1,183.9	911.2	3,155.3	1,514.3	10,206.6	9,035.4
1. Housing	0.4	0.4	0.4	0.4	54.5	9.3	1,000.0	2,000.0
2. Urban Development	0.7	—	—	—	62.9	43.8	341.3	2,124.0
3. Crop Husbandry	8.4	—	—	—	499.1	446.6	256.3	289.5
4. Food Storage and Warehousing	—	—	—	—	17.0	15.9	—	—
5. Co-operation	345.8	—	445.6	157.7	913.8	217.8	503.1	548.6
6. Minor Irrigation	—	—	—	—	44.9	—	—	—
7. Power Projects	56.8	—	—	—	566.1	566.1	—	3,640.9
8. Village and Small Industries	—	—	—	—	0.7	—	—	—
9. Industries and Minerals	1.2	—	—	—	27.4	26.7	61.3	41.3
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	708.8	2,100.0	736.9	752.1	2.0	2.0	1.0	0.5
12. Others**	0.8	0.1	1.0	1.0	966.9	186.1	8,043.5	390.5
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	—	—	—	—	—	—	3,000.0	—
VI. State Provident Funds, etc. (1 + 2)	33,409.6	36,743.6	42,278.0	40,613.0	63,114.9	65,118.5	69,386.8	73,617.9
1. State Provident Funds	32,866.3	36,146.0	37,074.6	35,008.2	38,393.3	38,706.8	41,930.0	43,390.5
2. Others	543.3	597.6	5,203.4	5,604.7	24,721.6	26,411.6	27,456.8	30,227.4
VII. Reserve Funds (1 to 4)	5,768.1	12,988.1	6,449.6	7,880.0	25,815.9	24,660.2	41,446.7	40,833.2
1. Depreciation/Renewal Reserve Funds	76.4	76.4	70.0	70.0	—	—	—	—
2. Sinking Funds	—	500.0	—	—	—	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	5,691.7	12,411.6	6,379.6	7,810.0	25,815.9	24,660.2	41,446.7	40,833.2
VIII. Deposits and Advances (1 to 4)	38,601.2	38,601.2	11,886.3	11,886.3	894,360.0	1,635,795.1	1,609,578.4	1,639,610.0
1. Civil Deposits	31,765.2	31,765.2	6,200.0	6,200.0	162,325.8	169,425.2	169,418.7	169,418.7
2. Deposits of Local Funds	0.3	0.3	0.3	0.3	636,221.6	1,325,106.9	1,327,580.0	1,327,580.0
3. Civil Advances	20.6	20.6	—	—	92.5	350.7	50.7	50.7
4. Others	6,815.1	6,815.1	5,686.0	5,686.0	95,720.1	140,912.4	112,529.0	142,560.6
IX. Suspense and Miscellaneous (1 to 4)	379,401.3	1,261,856.6	374,275.9	374,468.9	1,157,526.5	1,028,240.9	1,194,970.6	1,157,970.6
1. Suspense	7818.90	7,818.9	139,820.0	139,820.0	906.5	1,316.2	1316.3	1316.3
2. Cash Balance Investment Accounts	88,913.5	88,913.5	666.1	859.1	1,156,568.2	1,026,838.6	1,193,568.2	1,156,568.2
3. Deposits with RBI	—	882,455.3	—	—	—	—	—	—
4. Others	282,668.9	282,668.9	233,789.8	233,789.8	51.8	86.1	86.1	86.1
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	5.1	—	—	—	102.7	80.0	80.0	80.0
of which: Disinvestment	—	—	—	—	102.7	80.0	80.0	80.0
XII. Remittances	-388.6	-388.6	725.2	725.2	99,074.0	89,390.4	109,390.4	109,390.4

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	SIKKIM				TAMIL NADU			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	74,410.5	61,518.3	62,772.2	77,841.3	4,409,194.2	2,970,642.7	3,903,030.9	3,603,374.3
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	3,478.4	4,589.6	5,063.4	7,237.9	236,883.5	315,327.7	320,788.2	375,966.3
I. Internal Debt (1 to 8)	2,940.1	4,419.6	4,419.6	6,943.8	228,032.2	292,783.8	302,733.3	340,506.6
1. Market Loans	2,150.0	3,319.6	3,319.6	6,102.8	207,491.5	248,408.2	267,873.8	301,800.0
2. Loans from LIC	100.0	100.0	100.0	100.0	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	470.0	800.0	800.0	500.0	14,107.9	16,230.0	16,240.0	17,120.0
5. Loans from National Co-operative Development Corporation	—	—	—	41.0	1,210.0	1,500.0	1,357.5	1,529.4
6. WMA from RBI	—	—	—	—	—	—	—	—
7. Special Securities issued to NSSF	212.1	200.0	200.0	200.0	5,180.3	6,583.6	7,200.0	—
8. Others@	8.0	—	—	—	42.6	20,062.0	10,062.0	20,057.2
of which: Land Compensation and other Bonds	—	—	—	—	—	20,000.0	10,000.0	20,000.0
II. Loans and Advances from the Centre (1 to 6)	23.1	145.0	145.0	63.1	20,113.4	17,221.3	18,183.8	25,195.5
1. State Plan Schemes	20.2	145.0	145.0	62.4	20,113.4	16,621.3	17,931.9	25,075.5
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	2.8	—	—	0.7	—	600.0	252.0	120.0
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	2.8	—	—	0.7	—	600.0	252.0	120.0
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	9.2	7.8	7.8	7.8	6,199.7	2,042.7	3,382.4	3,005.1
1. Housing	—	—	—	—	0.1	—	—	—
2. Urban Development	—	—	—	—	430.3	179.4	177.5	188.9
3. Crop Husbandry	—	—	—	—	1,194.4	—	—	—
4. Food Storage and Warehousing	—	—	—	—	-6.9	—	—	—
5. Co-operation	7.5	7.5	7.5	7.5	176.7	84.8	85.5	58.6
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	232.3	158.0	158.0	148.4
8. Village and Small Industries	—	—	—	—	88.7	1.2	37.9	3.7
9. Industries and Minerals	—	—	—	—	57.4	0.1	28.3	0.3
10. Road Transport	—	—	—	—	576.8	—	—	—
11. Government Servants, etc.+	1.7	—	—	—	1,425.1	1,349.5	1,525.0	1,568.5
12. Others**	—	0.3	0.3	0.3	2,024.8	269.6	1,370.2	1,036.7
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	—	10.0	10.0	—	—	—	—	—
VI. State Provident Funds, etc. (1 + 2)	2,425.4	2,137.9	2,530.6	2,635.1	64,851.4	67,137.2	64,596.7	70,137.8
1. State Provident Funds	2,387.9	2,080.0	2,480.0	2,584.5	63,728.8	66,042.3	63,504.5	69,045.6
2. Others	37.6	57.9	50.6	50.6	1,122.6	1,094.9	1,092.2	1,092.2
VII. Reserve Funds (1 to 4)	2,291.5	1,106.7	1,967.9	1,180.0	45,354.5	50,349.1	39,169.1	38,040.2
1. Depreciation/Renewal Reserve Funds	—	—	—	—	13.6	5.2	6.1	6.1
2. Sinking Funds	272.3	120.0	395.2	120.0	3,056.9	4,857.6	6,517.2	3,594.6
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	2,019.3	986.7	1,572.7	1,060.0	42,283.9	45,486.3	32,645.8	34,439.5
VIII. Deposits and Advances (1 to 4)	889.0	1,058.0	1,058.0	8,979.2	340,602.6	517,484.6	558,137.5	797,816.0
1. Civil Deposits	594.2	688.0	688.0	8,454.2	239,124.7	203,601.5	270,625.5	265,988.1
2. Deposits of Local Funds	—	—	—	—	23,099.3	17,914.3	25,249.9	25,249.9
3. Civil Advances	—	—	—	—	1,050.9	343.3	1,034.4	1,035.2
4. Others	294.7	370.0	370.0	525.0	77,327.7	295,625.5	261,227.7	505,542.8
IX. Suspense and Miscellaneous (1 to 4)	50,363.4	40,272.4	40,272.4	42,563.4	3,654,771.9	1,981,842.8	2,864,718.6	2,276,563.5
1. Suspense	12.50	25.5	25.5	12.6	53,448.7	-48,271.2	-55628.8	-55628.8
2. Cash Balance Investment Accounts	24,200.0	16,400.0	16,400.0	16,400.0	2,621,423.4	1,089,766.6	1,862,070.5	1,221,002.8
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	26,150.9	23,846.8	23,846.8	26,150.9	979,899.8	940,347.4	1,058,276.9	1,111,189.6
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	15,468.8	12,361.1	12,361.1	15,468.8	49,268.5	41,781.2	52,109.6	52,109.6

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	TELANGANA				TRIPURA			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	-	473,200.6	473,200.6	549,119.9	519,553.4	555,113.6	358,556.3	491,887.2
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	-	198,731.5	198,731.5	209,245.6	12,479.0	12,709.3	12,666.9	17,525.5
I. Internal Debt (1 to 8)	-	138,800.0	138,800.0	188,300.0	7,832.5	9,000.0	8,850.0	11,800.0
1. Market Loans	-	127,000.0	127,000.0	167,000.0	5,500.3	6,500.0	6,250.0	9,100.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	-	5,500.0	5,500.0	15,000.0	1,500.0	2,000.0	2,100.0	2,100.0
5. Loans from National Co-operative Development Corporation	-	-	-	-	88.2	-	-	-
6. WMA from RBI	-	6,300.0	6,300.0	6,300.0	-	-	-	-
7. Special Securities issued to NSSF	-	-	-	-	744.1	500.0	500.0	600.0
8. Others@ of which: Land Compensation and other Bonds	-	-	-	-	-	-	-	-
II. Loans and Advances from the Centre (1 to 6)	-	18,332.0	18,332.0	8,000.0	37.3	30.0	30.0	30.0
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	-	18,332.0	18,332.0	8,000.0	37.3	30.0	30.0	30.0
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
III. Recovery of Loans and Advances (1 to 12)	-	745.6	745.6	8,745.6	9.6	20.0	20.0	20.0
1. Housing	-	5.2	5.2	5.2	0.9	-	-	-
2. Urban Development	-	0.3	0.3	8,000.3	-	-	-	-
3. Crop Husbandry	-	9.8	9.8	9.8	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	-	8.7	8.7	8.7	0.2	-	-	-
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	175.5	175.5	175.5	-	-	-	-
8. Village and Small Industries	-	24.8	24.8	24.8	-	-	-	-
9. Industries and Minerals	-	25.0	25.0	25.0	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	-	363.7	363.7	363.7	8.5	20.0	20.0	20.0
12. Others**	-	132.6	132.6	132.6	-	-	-	-
IV. Inter-State Settlement	-	-	-	-	-	-	-	-
V. Contingency Fund	-	-	-	-	-	-	-	-
VI. State Provident Funds, etc. (1 + 2)	-	16,981.6	16,981.6	20,000.0	8,129.5	13,275.0	8,929.0	12,681.0
1. State Provident Funds	-	13,233.2	13,233.2	16,698.0	7,966.2	13,050.0	8,760.0	12,510.0
2. Others	-	3,748.4	3,748.4	3,302.0	163.3	225.0	169.0	171.0
VII. Reserve Funds (1 to 4)	-	21,268.8	21,268.8	19,294.7	721.5	955.5	231.9	203.0
1. Depreciation/Renewal Reserve Funds	-	6,622.8	6,622.8	7,285.1	-	-	-	-
2. Sinking Funds	-	6,782.5	6,782.5	7,460.7	500.0	500.0	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	-	7,863.5	7,863.5	4,548.8	221.5	455.5	231.9	203.0
VIII. Deposits and Advances (1 to 4)	-	277,072.6	277,072.6	304,779.6	2,943.7	7,130.6	2,561.1	2,772.7
1. Civil Deposits	-	158,309.9	158,309.9	174,140.9	2,698.4	2,050.0	2,300.0	2,500.0
2. Deposits of Local Funds	-	61,133.1	61,133.1	67,246.2	-	5,000.0	-	-
3. Civil Advances	-	705.6	705.6	776.1	244.3	79.0	260.0	271.5
4. Others	-	56,924.0	56,924.0	62,616.4	1.0	1.6	1.1	1.2
IX. Suspense and Miscellaneous (1 to 4)	-	-	-	-	486,163.4	513,762.5	325,386.8	451,130.5
1. Suspense	-	-	-	-	800.6	1,290.0	820.0	870.0
2. Cash Balance Investment Accounts	-	-	-	-	485,105.9	512,220.7	324,305.6	450,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	256.9	251.8	261.2	260.5
X. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-
XI. Miscellaneous Capital Receipts of which: Disinvestment	-	-	-	-	-	-	-	-
XII. Remittances	-	-	-	-	13,715.8	10,940.0	12,547.5	13,250.0

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	UTTRAKHAND				UTTAR PRADESH			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	525,135.8	216,137.7	207,098.8	233,277.2	9,531,381.7	3,785,186.3	4,248,648.6	4,641,161.6
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	46,905.8	49,507.0	46,007.0	59,323.9	213,552.5	327,238.9	425,682.3	474,732.3
I. Internal Debt (1 to 8)	40,035.2	52,550.0	52,550.0	64,050.0	145,105.5	431,629.4	336,635.4	459,796.2
1. Market Loans	25,000.0	30,000.0	30,000.0	39,000.0	80,000.0	209,878.1	209,878.1	233,984.4
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	5,450.0	6,500.0	6,500.0	8,000.0	13,425.9	20,000.0	15,000.0	20,000.0
5. Loans from National Co-operative Development Corporation	25.3	50.0	50.0	50.0	287.5	50.0	56.0	110.5
6. WMA from RBI	1,653.1	8,000.0	8,000.0	8,000.0	80.7	100,000.0	10,000.0	100,000.0
7. Special Securities issued to NSSF	7,906.8	8,000.0	8,000.0	9,000.0	50,086.4	46,000.0	46,000.0	50,000.0
8. Others@ of which: Land Compensation and other Bonds	—	—	—	—	1,225.0	55,701.3	55,701.3	55,701.3
II. Loans and Advances from the Centre (1 to 6)	349.6	500.0	500.0	900.0	3,899.0	5,000.0	5,000.0	6,000.0
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	349.6	500.0	500.0	900.0	3,899.0	4,996.0	5,000.0	6,000.0
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	—	—	—	—	—	4.0	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	552.3	457.0	457.0	373.9	5,895.7	4,909.6	5,406.8	2,634.0
1. Housing	—	—	—	—	—	200.0	200.0	—
2. Urban Development	—	—	—	—	9.3	40.0	40.0	—
3. Crop Husbandry	15.0	100.0	100.0	10.0	1.5	1.5	1.5	—
4. Food Storage and Warehousing	—	—	—	—	0.6	0.4	0.4	—
5. Co-operation	28.5	12.1	12.1	17.0	125.6	50.0	50.0	—
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	472.6	302.6	302.6	310.0	4,222.5	1,183.2	2,180.3	—
8. Village and Small Industries	0.2	—	—	0.2	41.7	20.0	20.0	—
9. Industries and Minerals	—	—	—	—	541.8	820.0	820.0	320.0
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	36.0	42.3	42.3	36.7	902.2	1,090.0	1,090.0	1,214.0
12. Others**	—	—	—	—	50.6	1,504.5	1,004.5	1,100.0
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	4,120.0	2,500.0	2,500.0	2,000.0	2,623.2	2,759.8	2,723.5	2,000.0
VI. State Provident Funds, etc. (1 + 2)	13,131.7	12,269.7	6,809.4	9,870.7	96,599.1	151,483.4	151,483.4	160,370.0
1. State Provident Funds	12,825.1	12,038.4	6,599.1	9,627.8	94,872.6	146,213.4	146,213.4	155,100.0
2. Others	306.6	231.3	210.3	242.9	1,726.6	5,270.0	5,270.0	5,270.0
VII. Reserve Funds (1 to 4)	4,683.1	1,785.2	1,933.9	2,343.4	129,753.6	129,887.6	119,007.6	125,830.3
1. Depreciation/Renewal Reserve Funds	—	—	—	—	101.1	—	—	—
2. Sinking Funds	—	1,542.2	1,602.0	2,088.2	83,642.5	76,989.4	65,989.4	75,682.5
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	4,683.1	243.0	331.9	255.1	46,010.1	52,898.1	53,018.1	50,147.7
VIII. Deposits and Advances (1 to 4)	30,868.4	28,847.1	23,735.9	30,289.4	177,773.3	169,339.5	164,304.5	157,717.5
1. Civil Deposits	18,957.9	20,433.2	18,567.1	21,454.8	124,371.0	118,359.5	116,824.5	118,027.5
2. Deposits of Local Funds	10,570.3	7,203.9	3,468.8	7,564.1	42,468.7	45,500.0	42,000.0	32,350.0
3. Civil Advances	1,200.3	1,210.0	1,100.0	1,270.5	2,560.3	—	—	—
4. Others	140.0	—	600.0	—	8,373.3	5,480.0	5,480.0	7,340.0
IX. Suspense and Miscellaneous (1 to 4)	381,424.5	88,660.6	90,600.5	92,453.2	8,734,531.2	2,855,577.0	3,429,487.6	3,692,213.7
1. Suspense	-3217.95	660.6	600.5	693.6	235858.5	9,125.0	9125.0	7595.5
2. Cash Balance Investment Accounts	218,510.1	—	—	—	2,387,121.3	2,200,000.0	2,604,032.5	2,864,435.8
3. Deposits with RBI	—	—	—	—	4,695,985.5	—	—	—
4. Others	166,132.3	88,000.0	90,000.0	91,759.7	1,415,565.9	646,452.0	816,330.1	820,182.4
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	1,804.0	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	48,166.9	28,568.1	28,012.1	30,996.5	235,201.1	34,600.0	34,600.0	34,600.0

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	WEST BENGAL			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	3,481,374.5	2,896,452.8	3,666,837.9	3,669,637.9
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	358,374.9	330,652.9	321,031.0	327,656.8
I. Internal Debt (1 to 8)	465,447.3	565,824.3	581,365.1	596,759.8
1. Market Loans	210,000.0	250,544.0	224,115.1	231,509.8
2. Loans from LIC	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	—	30.0	—	—
5. Loans from National Co-operative Development Corporation	199.4	250.0	250.0	250.0
6. WMA from RBI	200,176.0	270,000.0	300,000.0	300,000.0
7. Special Securities issued to NSSF	43,072.0	30,000.0	45,000.0	50,000.0
8. Others@	12,000.0	15,000.3	12,000.0	15,000.0
of which: Land Compensation and other Bonds	—	0.3	—	—
II. Loans and Advances from the Centre (1 to 6)	7,290.2	19,874.6	15,000.0	1,500.0
1. State Plan Schemes	7,290.2	19,874.6	15,000.0	1,500.0
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—
2. Central Plan Schemes	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—
4. Non-Plan (i + ii)	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—
(ii) Others	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—
6. Loans for Special Schemes	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	11,578.3	3,085.1	3,785.7	3,974.9
1. Housing	0.6	1.5	0.6	0.7
2. Urban Development	—	—	—	—
3. Crop Husbandry	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—
5. Co-operation	674.2	12.9	707.9	735.0
6. Minor Irrigation	—	—	—	—
7. Power Projects	10,674.8	2,844.8	2,838.6	2,987.0
8. Village and Small Industries	11.6	28.7	12.2	12.8
9. Industries and Minerals	35.2	26.3	35.4	38.8
10. Road Transport	—	2.4	—	—
11. Government Servants, etc.+	111.5	162.7	117.0	122.9
12. Others**	70.4	5.8	73.9	77.6
IV. Inter-State Settlement	—	—	—	—
V. Contingency Fund	—	—	16.2	—
VI. State Provident Funds, etc. (1 + 2)	31,380.2	33,800.0	32,960.0	36,200.0
1. State Provident Funds	31,199.6	33,600.0	32,760.0	36,000.0
2. Others	180.6	200.0	200.0	200.0
VII. Reserve Funds (1 to 4)	22,807.1	27,192.6	24,498.2	31,345.5
1. Depreciation/Renewal Reserve Funds	—	—	—	—
2. Sinking Funds	5,391.0	3,000.0	3,000.0	4,000.0
3. Famine Relief Fund	—	—	—	—
4. Others	17,416.1	24,192.6	21,498.2	27,345.5
VIII. Deposits and Advances (1 to 4)	408,791.6	420,722.2	427,080.7	447,870.7
1. Civil Deposits	71,003.5	56,715.5	74,359.2	78,662.6
2. Deposits of Local Funds	98,019.8	86,200.0	97,023.4	103,576.0
3. Civil Advances	1,340.6	1,258.6	1,358.5	1,056.3
4. Others	238,427.6	276,548.1	254,339.6	264,575.8
IX. Suspense and Miscellaneous (1 to 4)	2,443,221.1	1,752,777.3	2,495,147.7	2,474,172.6
1. Suspense	-349.61	3,870.4	3,674.4	3,767.7
2. Cash Balance Investment Accounts	342,805.2	213,040.0	355,980.0	307,041.1
3. Deposits with RBI	1,491,800.1	973,370.0	1,495,000.0	1,505,000.0
4. Others	608,965.4	562,496.9	640,493.3	658,363.9
X. Appropriation to Contingency Fund	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—
of which: Disinvestment	—	—	—	—
XII. Remittances	90,858.6	73,176.7	86,984.3	77,814.4

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ALL STATES			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	48,182,781.0	38,390,161.8	38,169,852.6	40,221,426.0
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	3,188,599.9	3,786,938.2	4,056,369.3	4,383,340.1
I. Internal Debt (1 to 8)	2,897,952.6	4,068,054.1	4,172,102.3	4,623,219.3
1. Market Loans	1,961,638.6	2,636,037.4	2,646,795.2	3,003,098.1
2. Loans from LIC	2,658.9	3,530.0	100.0	100.0
3. Loans from SBI and other Banks	43,000.0	73,500.0	36,500.0	65,000.0
4. Loans from National Bank for Agriculture and Rural Development	146,849.4	197,810.9	190,167.1	232,384.5
5. Loans from National Co-operative Development Corporation	7,980.4	4,527.8	4,836.4	4,961.6
6. WMA from RBI	414,086.9	791,195.1	853,421.0	932,752.9
7. Special Securities issued to NSSF	247,102.6	207,108.1	236,228.7	219,586.9
8. Others@	74,635.8	154,344.8	204,054.0	165,335.2
of which: Land Compensation and other Bonds	2,023.1	59,915.4	54,915.1	47,000.1
II. Loans and Advances from the Centre (1 to 6)	108,704.4	231,774.7	222,379.1	255,405.1
1. State Plan Schemes	109,918.2	230,719.7	218,258.3	236,681.8
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—
2. Central Plan Schemes	-131.5	50.0	50.0	—
3. Centrally Sponsored Schemes	-1,439.2	55.2	39.2	37.2
4. Non-Plan (i + ii)	324.4	849.8	3,931.7	18,586.1
(i) Relief for Natural Calamities	—	60.0	60.0	60.0
(ii) Others	324.4	789.8	3,871.7	18,526.1
5. Ways and Means Advances from Centre	—	100.0	100.0	100.0
6. Loans for Special Schemes	32.4	—	—	—
III. Recovery of Loans and Advances (1 to 12)	68,955.1	61,229.7	70,419.6	58,482.3
1. Housing	1,029.4	1,540.9	2,527.5	3,293.5
2. Urban Development	1,783.1	2,261.3	1,745.2	11,553.9
3. Crop Husbandry	3,052.1	880.2	689.7	316.2
4. Food Storage and Warehousing	11,267.6	104.2	97.4	185.9
5. Co-operation	4,771.5	2,791.2	5,176.4	4,485.6
6. Minor Irrigation	46.0	1.1	1.1	1.1
7. Power Projects	23,667.3	30,315.1	30,986.5	17,060.1
8. Village and Small Industries	608.9	553.2	548.7	427.5
9. Industries and Minerals	1,057.0	1,569.3	1,666.4	1,051.7
10. Road Transport	576.8	2.4	—	—
11. Government Servants, etc.+	11,940.7	14,835.2	13,640.5	14,373.3
12. Others**	9,154.6	6,375.6	13,340.1	5,733.5
IV. Inter-State Settlement	75.8	0.2	0.2	0.2
V. Contingency Fund	17,909.9	14,789.7	21,732.6	17,010.0
VI. State Provident Funds, etc. (1 + 2)	973,752.5	1,015,688.9	1,053,000.1	1,100,524.2
1. State Provident Funds	662,154.8	736,053.5	736,044.0	775,819.7
2. Others	311,597.7	279,635.4	316,956.1	324,704.5
VII. Reserve Funds (1 to 4)	443,927.3	465,757.3	458,515.3	462,596.3
1. Depreciation/Renewal Reserve Funds	828.0	7,367.6	7,391.7	8,125.8
2. Sinking Funds	151,866.8	161,515.9	143,106.4	161,674.1
3. Famine Relief Fund	118.9	4.2	4.2	4.4
4. Others	291,113.6	296,869.5	308,013.0	292,792.1
VIII. Deposits and Advances (1 to 4)	4,378,334.5	5,252,923.2	5,299,519.6	5,724,796.5
1. Civil Deposits	1,781,663.9	1,652,883.4	1,768,228.0	1,786,007.7
2. Deposits of Local Funds	1,616,172.1	2,289,827.1	2,291,744.8	2,328,182.4
3. Civil Advances	71,756.2	58,582.7	64,406.2	70,006.8
4. Others	908,742.3	1,251,630.0	1,175,140.7	1,540,599.7
IX. Suspense and Miscellaneous (1 to 4)	37,114,667.8	26,026,290.1	25,642,525.9	26,676,534.0
1. Suspense	526,071.8	254,204.0	326,267.7	329,944.1
2. Cash Balance Investment Accounts	23,569,648.5	17,942,863.2	16,840,346.3	17,525,535.2
3. Deposits with RBI	6,883,645.4	2,557,856.9	2,490,228.6	2,515,138.6
4. Others	6,135,302.0	5,271,366.0	5,985,683.4	6,305,916.0
X. Appropriation to Contingency Fund	13,500.0	—	—	—
XI. Miscellaneous Capital Receipts	3,604.4	13,340.6	31,684.4	1,315.2
of which: Disinvestment	201.9	2,340.3	6,703.6	205.0
XII. Remittances	2,161,396.8	1,240,313.3	1,197,973.4	1,301,542.9

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Concl'd.)

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	49,658.1	6,997.1	18,190.0	14,191.3	67,454.7	177,835.3	181,482.6	199,459.8
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	49,658.1	6,997.1	18,190.0	14,191.3	12,696.1	8,617.8	7,236.5	7,789.0
I. Internal Debt (1 to 8)	—	—	—	—	6,633.9	6,903.8	6,900.0	7,120.0
1. Market Loans	—	—	—	—	5,000.0	4,703.8	4,700.0	4,500.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	—	—	—	—	457.0	602.7	602.7	1,120.0
5. Loans from National Co-operative Development Corporation	—	—	—	—	—	—	—	—
6. WMA from RBI	—	—	—	—	—	—	—	—
7. Special Securities issued to NSSF	—	—	—	—	—	—	—	—
8. Others@ of which: Land Compensation and other Bonds	—	—	—	—	1,176.9	1,597.3	1,597.3	1,500.0
II. Loans and Advances from the Centre (1 to 6)	41,628.9	—	12,000.0	10,381.3	869.7	780.0	780.0	1,160.0
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	50.1	60.0	60.0	40.0
2. Central Plan Schemes	—	—	—	—	99.6	—	—	400.0
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	41,628.9	—	12,000.0	10,381.3	720.0	720.0	720.0	720.0
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	8,029.1	6,997.1	6,190.0	3,810.0	30.1	30.0	30.0	30.0
1. Housing	—	—	—	—	30.1	30.0	30.0	30.0
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	—	—	—	—	—	—	—	—
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	—	—	—	—
8. Village and Small Industries	—	—	—	—	—	—	—	—
9. Industries and Minerals	—	—	—	—	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	18.6	22.3	20.6	22.1	—	—	—	—
12. Others**	8,010.6	6,974.8	6,169.4	3,787.9	—	—	—	—
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	—	—	—	—	—	—	—	—
VI. State Provident Funds, etc. (1 + 2)	—	—	—	—	2,672.1	2,747.0	2,799.0	3,078.9
1. State Provident Funds	—	—	—	—	2,626.2	2,700.0	2,750.0	3,025.0
2. Others	—	—	—	—	45.8	47.0	49.0	53.9
VII. Reserve Funds (1 to 4)	—	—	—	—	500.0	1,600.0	8.1	8.9
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	—	—	—	—	500.0	1,600.0	8.1	8.9
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	—	—	—	—	—	—	—	—
VIII. Deposits and Advances (1 to 4)	—	—	—	—	2,698.1	2,390.0	2,518.0	2,769.8
1. Civil Deposits	—	—	—	—	2,151.9	1,680.0	1,750.0	1,925.0
2. Deposits of Local Funds	—	—	—	—	536.2	640.0	690.0	759.0
3. Civil Advances	—	—	—	—	8.0	10.0	13.0	14.3
4. Others	—	—	—	—	2.1	60.0	65.0	71.5
IX. Suspense and Miscellaneous (1 to 4)	—	—	—	—	50,856.4	160,384.5	165,397.5	181,937.3
1. Suspense	—	—	—	—	3271.6	127.0	132.0	145.2
2. Cash Balance Investment Accounts	—	—	—	—	—	160,000.0	165,000.0	181,500.0
3. Deposits with RBI	—	—	—	—	47305.7	1.5	2.5	2.8
4. Others	—	—	—	—	279.1	256.0	263.0	289.3
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	—	—	—	—	3,194.4	3,000.0	3,050.0	3,355.0

— : Nil/Negligible/Not available.

* : Sum of Items I to XII where Items IV to X, XII and I(3) are on a net basis while Items I(6) and IX(2 and 3) are excluded. Items I (6) and IX (2 and 3) have been taken as financing items for overall surplus/deficit.

@ : Include Land Compensation Bonds, loans from Khadi and Village Industries Commission, CWC, etc.

+ : Comprises recovery of loans and advances from Government Servants for housing, purchase of conveyance, festivals, marriages, etc.

** : Include recovery of loans and advances for Education, Art and Culture, Social Security and Welfare, Fisheries and Animal Husbandry, etc.

\$: State Provident Funds also includes other savings deposits.

Also see Notes to Appendices.

Note: Data pertaining to Jammu and Kashmir for 2013-14 are taken from Finance Accounts of the State published by CAG.

Source : Budget documents of state governments.

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature
ANDHRA PRADESH**

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	180,480.5	2,424,577.5	2,605,058.0	75,075.1	453,774.1	528,849.2	75,842.9	453,774.1	529,617.0	102,113.8	449,795.5	551,909.3
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	180,480.5	82,067.3	262,547.8	75,075.1	51,745.4	126,820.5	75,842.9	51,745.4	127,588.3	102,113.8	44,128.2	146,242.1
I. Total Capital Outlay (1 + 2)	152,799.7	1.7	152,801.4	70,697.5	-	70,697.5	71,465.4	-	71,465.4	98,187.1	-	98,187.1
1. Development (a + b)	149,705.2	1.7	149,706.8	68,582.9	-	68,582.9	69,350.7	-	69,350.7	94,631.6	-	94,631.6
(a) Social Services (1 to 9)	13,781.3	-	13,781.3	22,854.7	-	22,854.7	22,862.1	-	22,862.1	22,268.5	-	22,268.5
1. Education, Sports, Art and Culture	2,271.4	-	2,271.4	3,081.6	-	3,081.6	3,078.5	-	3,078.5	2,267.7	-	2,267.7
2. Medical and Public Health	1,617.8	-	1,617.8	2,249.6	-	2,249.6	2,249.6	-	2,249.6	4,641.4	-	4,641.4
3. Family Welfare	2.3	-	2.3	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	2,195.2	-	2,195.2	2,326.9	-	2,326.9	2,337.4	-	2,337.4	526.3	-	526.3
5. Housing	329.4	-	329.4	49.8	-	49.8	49.8	-	49.8	59.3	-	59.3
6. Urban Development	-	-	-	200.0	-	200.0	200.0	-	200.0	6,032.6	-	6,032.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	5,553.9	-	5,553.9	12,742.3	-	12,742.3	12,742.3	-	12,742.3	7,307.4	-	7,307.4
8. Social Security and Welfare	166.6	-	166.6	1,981.4	-	1,981.4	1,981.4	-	1,981.4	1,058.9	-	1,058.9
9. Others *	1,644.5	-	1,644.5	223.2	-	223.2	223.2	-	223.2	375.0	-	375.0
(b) Economic Services (1 to 10)	135,923.8	1.7	135,925.5	45,728.2	-	45,728.2	46,488.6	-	46,488.6	72,363.1	-	72,363.1
1. Agriculture and Allied Activities (i to xi)	260.8	-	260.8	588.7	-	588.7	588.7	-	588.7	1,078.3	-	1,078.3
i) Crop Husbandry	6.2	-	6.2	87.6	-	87.6	87.6	-	87.6	200.0	-	200.0
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	232.2	-	232.2	500.0	-	500.0	500.0	-	500.0	540.0	-	540.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	-	-	-	-	-	-	300.0	-	300.0
vi) Forestry and Wild Life	10.5	-	10.5	1.1	-	1.1	1.1	-	1.1	5.7	-	5.7
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	12.0	-	12.0	-	-	-	-	-	-	32.6	-	32.6
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	97,610.2	-	97,610.2	31,035.6	-	31,035.6	31,796.0	-	31,796.0	45,803.1	-	45,803.1
5. Energy	469.7	1.7	471.4	241.7	-	241.7	241.7	-	241.7	35.3	-	35.3
6. Industry and Minerals (i to iv)	717.7	-	717.7	190.1	-	190.1	190.1	-	190.1	1,567.1	-	1,567.1
i) Village and Small Industries	0.2	-	0.2	0.1	-	0.1	0.1	-	0.1	0.1	-	0.1
ii) Iron and Steel Industries	22.2	-	22.2	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	695.3	-	695.3	190.0	-	190.0	190.0	-	190.0	1,567.0	-	1,567.0
7. Transport (i + ii)	26,956.2	-	26,956.2	13,442.1	-	13,442.1	13,442.1	-	13,442.1	18,446.4	-	18,446.4
i) Roads and Bridges	26,887.1	-	26,887.1	13,357.9	-	13,357.9	13,357.9	-	13,357.9	18,331.4	-	18,331.4
ii) Others **	69.1	-	69.1	84.2	-	84.2	84.2	-	84.2	115.0	-	115.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ANDHRA PRADESH

Item	2013-14 (Accounts)						2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)				
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN	TOTAL		PLAN		NON-PLAN	TOTAL		
	2	3	4	5	6	7	8	9	10	11	12	13					
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
10. General Economic Services (i + ii)	9,909.2	-	9,909.2	230.0	-	230.0	230.0	-	230.0	-	230.0	5,433.0	-	-	5,433.0	-	
i) Tourism	196.4	-	196.4	30.0	-	30.0	30.0	-	30.0	-	30.0	433.0	-	-	433.0	-	
ii) Others @	9,712.7	-	9,712.7	200.0	-	200.0	200.0	-	200.0	-	200.0	5,000.0	-	-	5,000.0	-	
2. Non-Development (General Services)	3,094.5	-	3,094.5	2,114.6	-	2,114.6	2,114.6	-	2,114.6	-	2,114.6	3,555.5	-	-	3,555.5	-	
II. Discharge of Internal Debt (1 to 8)	-	60,570.6	60,570.6	-	51,047.4	51,047.4	-	51,047.4	51,047.4	-	44,342.2	44,342.2	-	-	44,342.2	-	
1. Market Loans	-	27,260.6	27,260.6	-	23,002.9	23,002.9	-	23,002.9	23,002.9	-	15,647.5	15,647.5	-	-	15,647.5	-	
2. Loans from LIC	-	1,062.6	1,062.6	-	338.1	338.1	-	338.1	338.1	-	555.7	555.7	-	-	555.7	-	
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
5. Loans from National Co-operative Development Corporation	-	9,399.8	9,399.8	-	5,686.2	5,686.2	-	5,686.2	5,686.2	-	6,250.0	6,250.0	-	-	6,250.0	-	
6. WMA from RBI	-	374.4	374.4	-	288.7	288.7	-	288.7	288.7	-	285.1	285.1	-	-	285.1	-	
7. Special Securities issued to NSSF	-	-	-	-	10,000.0	10,000.0	-	10,000.0	10,000.0	-	10,000.0	10,000.0	-	-	10,000.0	-	
8. Others	-	12,314.7	12,314.7	-	7,724.2	7,724.2	-	7,724.2	7,724.2	-	7,724.2	7,724.2	-	-	7,724.2	-	
III. Repayment of Loans to the Centre (1 to 7)	-	10,158.5	10,158.5	-	4,007.3	4,007.3	-	4,007.3	4,007.3	-	3,879.7	3,879.7	-	-	3,879.7	-	
1. State Plan Schemes	-	2,436.1	2,436.1	-	1,420.7	1,420.7	-	1,420.7	1,420.7	-	1,420.7	1,420.7	-	-	1,420.7	-	
of which: Advance release of Plan Assistance for Natural Calamities	-	12,283.8	12,283.8	-	6,550.1	6,550.1	-	6,550.1	6,550.1	-	6,529.2	6,529.2	-	-	6,529.2	-	
Central Plan Schemes	-	12,220.7	12,220.7	-	6,514.4	6,514.4	-	6,514.4	6,514.4	-	6,491.9	6,491.9	-	-	6,491.9	-	
Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
Non-Plan (i + ii)	-	63.1	63.1	-	35.8	35.8	-	35.8	35.8	-	37.3	37.3	-	-	37.3	-	
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Others	-	63.1	63.1	-	35.8	35.8	-	35.8	35.8	-	37.3	37.3	-	-	37.3	-	
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
IV. Loans and Advances by State Governments (1+2)	27,680.9	9,211.2	36,892.0	4,377.5	4,147.9	8,525.4	4,377.5	4,147.9	8,525.4	3,926.7	3,256.8	7,183.6	3,926.7	3,256.8	7,183.6	3,926.7	3,256.8
1. Development Purposes (a + b)	27,674.1	4,711.1	32,385.2	4,377.5	3,638.4	8,015.9	4,377.5	3,638.4	8,015.9	3,926.7	2,699.9	6,626.6	3,926.7	2,699.9	6,626.6	3,926.7	2,699.9
a) Social Services (1 to 7)	24,259.6	2,889.4	27,149.0	3,301.2	2,638.4	5,939.6	3,301.2	2,638.4	5,939.6	2,014.5	1,699.9	3,714.4	2,014.5	1,699.9	3,714.4	2,014.5	1,699.9
1. Education, Sports, Art and Culture	104.1	-	104.1	29.7	-	29.7	29.7	-	29.7	1.0	-	1.0	1.0	-	1.0	-	-
2. Medical and Public Health	249.4	495.0	744.4	45.0	384.9	429.9	45.0	384.9	429.9	-	150.0	150.0	-	150.0	-	-	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	2,929.6	-	2,929.6	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	12,807.0	1,986.9	14,793.9	3,191.7	2,000.0	5,191.7	3,191.7	2,000.0	5,191.7	2,013.5	1,500.0	3,513.5	2,013.5	1,500.0	3,513.5	2,013.5	1,500.0
6. Government Servants (Housing)	-	237.5	237.5	34.8	253.5	253.5	34.8	253.5	253.5	-	49.9	49.9	-	49.9	-	-	
7. Others	8,169.5	170.0	8,339.5	34.8	34.8	34.8	34.8	34.8	34.8	-	-	-	-	-	-	-	
b) Economic Services (1 to 10)	3,414.5	1,821.7	5,236.2	1,076.3	1,000.0	2,076.3	1,076.3	1,000.0	2,076.3	1,912.2	1,000.0	2,912.2	1,912.2	1,000.0	2,912.2	1,912.2	1,000.0
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	3.0	-	3.0	-	-	-	-	-	-	21.2	-	21.2	-	-	21.2	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	2,027.0	-	2,027.0	810.0	-	810.0	810.0	-	810.0	941.2	-	941.2	941.2	-	941.2	-	941.2

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ANDHRA PRADESH

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	175.6	-	175.6	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	1,208.8	1,821.7	3,030.5	266.3	1,000.0	1,266.3	266.3	1,000.0	1,266.3	949.8	1,000.0	1,949.8
2. Non-Development Purposes (a + b)	6.8	4,500.0	4,506.8	-	509.5	509.5	-	509.5	509.5	-	556.9	556.9
a) Government Servants (other than Housing)	-	4,500.0	4,500.0	-	509.5	509.5	-	509.5	509.5	-	556.9	556.9
b) Miscellaneous	6.8	-	6.8	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	34.5	34.5	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	26,006.9	26,006.9	-	15,232.9	15,232.9	-	15,232.9	15,232.9	-	16,757.4	16,757.4
1. State Provident Funds	-	23,004.3	23,004.3	-	11,674.2	11,674.2	-	11,674.2	11,674.2	-	13,084.4	13,084.4
2. Others	-	3,002.6	3,002.6	-	3,558.7	3,558.7	-	3,558.7	3,558.7	-	3,673.0	3,673.0
VIII. Reserve Funds (1 to 4)	-	35,192.2	35,192.2	-	19,803.6	19,803.6	-	19,803.6	19,803.6	-	21,287.0	21,287.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	14,671.0	14,671.0	-	9,366.2	9,366.2	-	9,366.2	9,366.2	-	10,296.1	10,296.1
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	20,521.3	20,521.3	-	10,437.4	10,437.4	-	10,437.4	10,437.4	-	10,990.9	10,990.9
IX. Deposits and Advances (1 to 4)	-	517,984.8	517,984.8	-	356,992.2	356,992.2	-	356,992.2	356,992.2	-	357,622.9	357,622.9
1. Civil Deposits	-	280,960.2	280,960.2	-	169,310.2	169,310.2	-	169,310.2	169,310.2	-	192,036.5	192,036.5
2. Deposits of Local Funds	-	124,437.7	124,437.7	-	97,569.2	97,569.2	-	97,569.2	97,569.2	-	76,571.1	76,571.1
3. Civil Advances	-	1,576.8	1,576.8	-	1,177.4	1,177.4	-	1,177.4	1,177.4	-	1,168.8	1,168.8
4. Others	-	111,010.1	111,010.1	-	88,935.5	88,935.5	-	88,935.5	88,935.5	-	87,846.5	87,846.5
X. Suspense and Miscellaneous (1 to 4)	-	1,587,303.5	1,587,303.5	-	-	-	-	-	-	-	-	-
1. Suspense	-	2,184.6	2,184.6	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	1,354,286.1	1,354,286.1	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	230,832.8	230,832.8	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	175,988.3	175,988.3	-	-	-	-	-	-	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	3,443.4	3,443.4	-	-	-60,635.9	-	-	-142,425.7	-	-	-72,997.9
B. Surplus (+)/Deficit(-) on Capital Account	-	26,053.8	26,053.8	-	-	46,069.6	-	-	125,301.8	-	-	71,032.8
C. Overall Surplus (+)/Deficit (-) (A+B)	-	29,497.2	29,497.2	-	-	-14,566.3	-	-	-17,123.9	-	-	-1,965.0
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	29,497.2	29,497.2	-	-	-14,566.3	-	-	-17,123.9	-	-	-1,965.0
i. Increase (+)/Decrease (-) in Cash Balances	-	4,683.0	4,683.0	-	-	-14,566.3	-	-	-17,123.9	-	-	-1,965.0
a) Opening Balance	-	-5,592.9	-5,592.9	-	-	-1,761.5	-	-	-910.0	-	-	-18,033.9
b) Closing Balance	-	-910.0	-910.0	-	-	-16,327.8	-	-	-18,033.9	-	-	-19,998.9
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	24,814.2	24,814.2	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ARUNACHAL PRADESH

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
TOTAL CAPITAL DISBURSEMENTS (I to XII)	16,706.1	166,645.7	183,351.8	21,390.7	43,644.9	65,035.6	23,533.8	282,122.8	305,656.5	28,710.6	348,446.7	377,156.2						
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	16,706.1	3,796.2	20,502.3	21,390.7	4,015.8	25,406.5	23,533.8	6,063.3	29,597.1	28,710.6	5,394.3	34,104.8						
I. Total Capital Outlay (1 + 2)	16,547.7	249.3	16,797.0	21,382.7	52.3	21,435.0	23,413.9	180.4	23,594.4	28,650.6	9.1	28,659.7						
1. Development (a + b)	14,719.6	199.3	14,918.9	3,930.1	52.3	3,982.4	21,120.9	180.4	21,301.3	17,437.6	9.1	17,446.7						
(a) Social Services (1 to 9)	5,033.7	4.3	5,038.0	1,974.2	41.8	2,016.0	7,448.8	169.9	7,618.7	5,131.0	-	5,131.0						
1. Education, Sports, Art and Culture	1,135.6	-	1,135.6	133.2	-	133.2	1,807.3	-	1,807.3	1,522.7	-	1,522.7						
2. Medical and Public Health	278.1	4.3	282.4	41.8	-	41.8	380.1	41.8	421.9	161.4	-	161.4						
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-						
4. Water Supply and Sanitation	286.2	-	286.2	-	-	-	937.6	-	937.6	1,023.0	-	1,023.0						
5. Housing	136.6	-	136.6	-	-	-	744.1	-	744.1	159.5	-	159.5						
6. Urban Development	2,517.5	-	2,517.5	1,183.6	-	1,183.6	2,840.1	128.1	2,968.2	850.0	-	850.0						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-						
8. Social Security and Welfare	665.1	-	665.1	649.5	-	649.5	551.7	-	551.7	1,404.1	-	1,404.1						
9. Others *	14.6	-	14.6	7.8	-	7.8	18.0	-	18.0	10.3	-	10.3						
(b) Economic Services (1 to 10)	9,685.9	195.0	9,880.9	1,955.9	10.5	1,966.4	13,842.1	10.5	13,852.6	12,306.6	9.1	12,315.7						
1. Agriculture and Allied Activities (i to xi)	181.7	7.8	189.4	17.3	10.5	27.8	102.2	10.5	112.7	1,496.9	9.1	1,506.0						
i) Crop Husbandry	76.8	-	76.8	3.8	-	3.8	26.5	-	26.5	1,215.5	-	1,215.5						
ii) Soil and Water Conservation	10.6	-	10.6	-	-	-	3.1	-	3.1	18.5	-	18.5						
iii) Animal Husbandry	34.4	-	34.4	-	-	-	-	-	-	-	-	-						
iv) Dairy Development	-	-	-	-	-	-	9.5	-	9.5	122.0	-	122.0						
v) Fisheries	14.5	-	14.5	5.0	-	5.0	20.0	-	20.0	119.9	-	119.9						
vi) Forestry and Wild Life	1.8	-	1.8	-	-	-	-	-	-	-	-	-						
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-						
viii) Food Storage and Warehousing	-	7.8	7.8	-	10.5	10.5	17.8	10.5	28.3	10.0	9.1	19.1						
ix) Agricultural Research and Education	5.6	-	5.6	-	-	-	-	-	-	-	-	-						
x) Co-operation	37.9	-	37.9	8.5	-	8.5	25.4	-	25.4	1.0	-	1.0						
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-						
2. Rural Development	215.2	-	215.2	-	-	-	317.0	-	317.0	79.0	-	10.0						
3. Special Area Programmes	909.6	-	909.6	741.7	-	741.7	989.6	-	989.6	889.9	-	889.9						
4. Major and Medium Irrigation and Flood Control	203.0	-	203.0	-	-	-	447.6	-	447.6	2,658.2	-	2,658.2						
5. Energy	1,197.4	-	1,197.4	384.5	-	384.5	1,526.4	-	1,526.4	1,139.3	-	1,139.3						
6. Industry and Minerals (i to iv)	132.3	-	132.3	32.5	-	32.5	77.9	-	77.9	143.4	-	143.4						
i) Village and Small Industries	117.9	-	117.9	32.5	-	32.5	46.1	-	46.1	64.0	-	64.0						
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iii) Non-Ferrous Mining and Metallurgical Industries	14.4	-	14.4	-	-	-	31.8	-	31.8	49.9	-	49.9						
iv) Others #	-	-	-	-	-	-	-	-	-	29.5	-	29.5						
7. Transport (i + ii)	6,458.1	187.2	6,645.3	467.1	-	467.1	9,732.1	-	9,732.1	5,607.4	-	5,607.4						
i) Roads and Bridges	6,458.1	-	6,458.1	414.9	-	414.9	9,580.4	-	9,580.4	5,570.9	-	5,570.9						
ii) Others **	-	187.2	187.2	52.2	-	52.2	151.6	-	151.6	36.5	-	36.5						
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ARUNACHAL PRADESH

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN	PLAN		NON-PLAN	PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	11	12	TOTAL
1														
9. Science, Technology and Environment														
10. General Economic Services (i + ii)														
i) Tourism	388.6	-	388.6		313.0	-	313.0		649.2	-	649.2		292.6	292.6
ii) Others @@	328.1	-	328.1		295.2	-	295.2		562.2	-	562.2		205.1	205.1
	60.5	-	60.5		17.8	-	17.8		87.0	-	87.0		87.5	87.5
2. Non-Development (General Services)	1,828.1	50.0	1,878.1		17,452.6	-	17,452.6		2,293.0	-	2,293.0		11,212.9	11,212.9
Discharge of Internal Debt (1 to 8)		3,242.7	3,242.7		3,650.2	-	3,650.2			5,565.9			5,083.2	5,083.2
1. Market Loans														
2. Loans from LIC														
3. Loans from SBI and other Banks														
4. Loans from NABARD														
5. Loans from National Co-operative Development Corporation														
6. WMA from RBI														
7. Special Securities issued to NSSF		1,829.2	1,829.2		1,250.0	-	1,250.0			1,335.7			1,503.0	1,503.0
8. Others		1,413.5	1,413.5		2,400.2	-	2,400.2			4,230.2			3,580.2	3,580.2
of which: Land Compensation Bonds														
III. Repayment of Loans to the Centre (1 to 7)														
1. State Plan Schemes		277.3	277.3		277.3	-	277.3			266.0			266.0	266.0
of which: Advance release of Plan Assistance for Natural Calamities		277.3	277.3		277.3	-	277.3			266.0			266.0	266.0
2. Central Plan Schemes														
3. Centrally Sponsored Schemes														
4. Non-Plan (i + ii)														
i) Relief for Natural Calamities														
ii) Others														
5. Ways and Means Advances from Centre														
6. Loans for Special Schemes														
7. Others														
IV. Loans and Advances by State Governments (1+2)														
1. Development Purposes (a + b)	158.5	26.9	185.3		8.0	36.0	44.0		119.8	51.0	170.8		60.0	96.0
a) Social Services (1 to 7)	158.5	-	158.5		8.0	-	8.0		119.8	-	119.8		60.0	60.0
1. Education, Sports, Art and Culture	98.1	-	98.1		-	-	-		-	-	-		-	-
2. Medical and Public Health	-	-	-		-	-	-		-	-	-		-	-
3. Family Welfare	-	-	-		-	-	-		-	-	-		-	-
4. Water Supply and Sanitation	-	-	-		-	-	-		-	-	-		-	-
5. Housing	-	-	-		-	-	-		-	-	-		-	-
6. Government Servants (Housing)	-	-	-		-	-	-		-	-	-		-	-
7. Others	98.1	-	98.1		-	-	-		-	-	-		-	-
b) Economic Services (1 to 10)	60.3	-	60.3		8.0	-	8.0		119.8	-	119.8		60.0	60.0
1. Crop Husbandry	-	-	-		-	-	-		-	-	-		-	-
2. Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-
3. Food Storage and Warehousing	-	-	-		-	-	-		-	-	-		-	-
4. Co-operation	60.3	-	60.3		8.0	-	8.0		119.8	-	119.8		60.0	60.0
5. Major and Medium Irrigation, etc.	-	-	-		-	-	-		-	-	-		-	-
6. Power Projects	-	-	-		-	-	-		-	-	-		-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ARUNACHAL PRADESH

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1													
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)		26.9	26.9			36.0	36.0		51.0		36.0	36.0	
a) Government Servants (other than Housing)	-	26.9	26.9	-	-	36.0	36.0	-	51.0	-	36.0	36.0	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement													
VI. Contingency Fund													
VII. State Provident Funds, etc. (1+2)		1,648.3	1,648.3			544.7	544.7		1,435.9		1,507.7	1,507.7	
1. State Provident Funds	-	1,604.3	1,604.3	-	-	528.7	528.7	-	1,385.0	-	1,454.3	1,454.3	-
2. Others	-	44.1	44.1	-	-	16.0	16.0	-	50.9	-	53.4	53.4	-
VIII. Reserve Funds (1 to 4)		200.0	200.0			240.0	240.0		200.0		200.0	200.0	
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	200.0	200.0	-	-	240.0	240.0	-	200.0	-	200.0	200.0	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)		13,265.3	13,265.3			4,470.1	4,470.1		2,998.9		67,123.4	67,123.4	
1. Civil Deposits	-	12,112.0	12,112.0	-	-	3,617.7	3,617.7	-	2,935.2	-	67,056.4	67,056.4	-
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	1,153.3	1,153.3	-	-	852.4	852.4	-	63.2	-	66.3	66.3	-
4. Others	-	-	-	-	-	-	-	-	0.6	-	0.6	0.6	-
X. Suspense and Miscellaneous (1 to 4)		116,858.6	116,858.6			30,711.3	30,711.3		264,497.1		266,946.5	266,946.5	
1. Suspense	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	116,107.9	116,107.9	-	-	30,319.1	30,319.1	-	48,917.4	-	51,363.3	51,363.3	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	215,509.9	-	215,509.9	215,509.9	-
4. Others	-	750.7	750.7	-	-	392.3	392.3	-	69.8	-	73.3	73.3	-
XI. Appropriation to Contingency Fund													
XII. Remittances		30,877.3	30,877.3			3,663.0	3,663.0		6,927.4		7,273.8	7,273.8	
A. Surplus (+)/Deficit (-) on Revenue Account			890.3			15,981.7	15,981.7		-12,075.1		23,332.6	23,332.6	
B. Surplus (+)/Deficit(-) on Capital Account			-4,096.4			-22,552.6	-22,552.6		-770.3		-73,916.9	-73,916.9	
C. Overall Surplus (+)/Deficit (-) (A+B)			-3,206.1			-6,570.9	-6,570.9		-12,845.4		-50,584.3	-50,584.3	
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			-3,206.1			-6,570.9	-6,570.9		-12,845.4		-50,584.4	-50,584.4	
i. Increase (+)/Decrease (-) in Cash Balances			-1,255.6			-6,137.6	-6,137.6		-19,083.1		-46,432.2	-46,432.2	
a) Opening Balance			1,592.7			1,592.7	1,592.7		-4,558.2		-7,294.3	-7,294.3	
b) Closing Balance			337.1			-4,544.9	-4,544.9		-23,641.3		-53,726.5	-53,726.5	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)						946.7	946.7		7,712.7		-2,677.2	-2,677.2	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-1,950.5			-1,380.0	-1,380.0		-1,475.0		-1,475.0	-1,475.0	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ASSAM

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL CAPITAL DISBURSEMENTS (I to XII)	34,222.8	1,508,760.8	1,542,983.6	72,720.0	3,422,730.3	3,495,450.3	100,803.5	1,626,163.9	1,726,967.4	95,467.8	1,875,728.4	1,971,196.2
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	34,222.8	17,843.1	52,065.9	72,720.0	22,904.9	95,624.9	100,803.5	24,704.3	125,507.8	95,467.8	24,925.4	120,393.2
I. Total Capital Outlay (1 + 2)	31,062.7	1,010.5	32,073.2	70,325.6	5,658.5	75,984.1	98,169.0	5,861.1	104,030.2	91,831.0	2,297.7	94,128.7
1. Development (a + b)	29,907.1	849.8	30,756.9	67,708.5	1,264.4	68,972.9	93,788.2	1,464.4	95,252.6	87,617.2	1,064.1	88,681.2
(a) Social Services (1 to 9)	1,644.8	199.5	1,844.3	12,871.2	352.2	13,223.4	16,771.4	352.2	17,123.6	21,272.3	433.7	21,706.1
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	118.5	6.7	125.2	427.1	2.0	429.1	566.1	2.0	568.1	1,313.1	31.0	1,344.1
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	1,068.7	-	1,068.7	11,752.0	-	11,752.0	15,509.8	-	15,509.8	15,291.4	-	15,291.4
5. Housing	58.0	79.7	137.8	167.5	149.2	316.7	170.9	149.2	320.1	300.0	167.4	467.4
6. Urban Development	395.1	113.0	508.1	515.2	200.0	715.2	515.2	200.0	715.2	4,345.0	235.3	4,580.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4.5	-	4.5	7.9	-	7.9	7.9	-	7.9	5.4	-	5.4
8. Social Security and Welfare	-	-	-	-	1.0	1.0	-	1.0	1.0	-	-	-
9. Others *	-	-	-	1.5	-	1.5	1.5	-	1.5	17.4	-	17.4
(b) Economic Services (1 to 10)	28,262.3	650.3	28,912.6	54,837.3	912.2	55,749.5	77,016.8	1,112.2	78,129.0	66,344.8	630.4	66,975.2
1. Agriculture and Allied Activities (i to xi)	72.1	-	72.1	7.5	370.0	377.5	86.2	370.0	456.2	2,019.0	-	2,019.0
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	1,259.2	-	1,259.2
ii) Soil and Water Conservation	-	-	-	-	70.0	70.0	-	70.0	70.0	31.5	-	31.5
iii) Animal Husbandry	6.8	-	6.8	-	300.0	300.0	-	300.0	300.0	660.4	-	660.4
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	7.8	-	7.8	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	57.5	-	57.5	7.5	-	7.5	86.2	-	86.2	67.9	-	67.9
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes	10,260.0	5.3	10,265.3	22,874.2	17.5	22,891.7	24,486.5	17.5	24,504.0	12,689.3	20.2	12,709.5
of which: Hill Areas	7,037.0	1.4	7,038.4	5,891.4	-	5,891.4	7,503.7	-	7,503.7	3,563.2	0.2	3,563.3
4. Major and Medium Irrigation and Flood Control	5,250.7	-0.1	5,250.6	10,979.5	-	10,979.5	25,668.0	-	25,668.0	25,905.3	-	25,905.3
5. Energy	4,171.7	-	4,171.7	5,286.0	-	5,286.0	5,288.0	-	5,288.0	4,806.7	-	4,806.7
6. Industry and Minerals (i to iv)	1,077.0	127.9	1,204.9	1,485.9	-	1,485.9	1,641.0	-	1,641.0	1,598.6	-	1,598.6
i) Village and Small Industries	87.6	-	87.6	94.5	-	94.5	94.5	-	94.5	83.6	-	83.6
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	127.9	127.9	-	-	-	-	-	-	15.6	-	15.6
iv) Others #	989.4	-	989.4	1,391.4	-	1,391.4	1,546.5	-	1,546.5	1,499.4	-	1,499.4
7. Transport (i + ii)	7,356.6	493.5	7,850.1	13,963.9	484.7	14,448.6	19,577.4	684.7	20,262.1	18,956.5	568.2	19,524.7
i) Roads and Bridges	6,806.4	493.5	7,300.0	13,413.9	484.7	13,898.6	18,285.8	684.7	18,970.5	17,181.5	568.2	17,749.7
ii) Others **	552.2	-	552.2	550.0	-	550.0	1,291.6	-	1,291.6	1,775.0	-	1,775.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ASSAM

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	72.2	23.6	95.8	240.2	40.0	280.2	269.7	40.0	309.7	369.4	42.0	411.4	369.4	42.0	401.4	10.0	5,447.5	42,424.5
i) Tourism	72.2	23.6	95.8	240.2	40.0	280.2	269.7	40.0	309.7	369.4	42.0	411.4	369.4	42.0	401.4	10.0	12,532.5	1,928.5
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	1,155.6	160.7	1,316.3	2,617.1	4,394.1	7,011.2	4,380.9	4,396.8	8,777.6	4,213.8	1,233.6	5,447.5	4,213.8	1,233.6	5,447.5	42,424.5	12,532.5	1,928.5
II. Discharge of Internal Debt (1 to 8)	-	-	10,153.2	-	12,790.3	12,790.3	-	12,790.3	12,790.3	-	42,424.5	42,424.5	-	42,424.5	42,424.5	-	-	-
1. Market Loans	-	5,856.6	5,856.6	-	7,970.7	7,970.7	-	7,970.7	7,970.7	-	12,532.5	12,532.5	-	12,532.5	12,532.5	-	-	-
2. Loans from LIC	-	1.5	1.5	-	1.2	1.2	-	1.2	1.2	-	1.2	1.2	-	1.2	1.2	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	1,843.6	1,843.6	-	1,810.0	1,810.0	-	1,810.0	1,810.0	-	1,928.5	1,928.5	-	1,928.5	1,928.5	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	2,408.2	2,408.2	-	500.0	500.0	-	500.0	500.0	-	25,400.0	25,400.0	-	25,400.0	25,400.0	-	-	-
8. Others	-	43.2	43.2	-	2,465.9	2,465.9	-	2,465.9	2,465.9	-	2,547.3	2,547.3	-	2,547.3	2,547.3	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	-	1,619.2	-	1,415.1	1,415.1	-	1,415.1	1,415.1	-	1,479.5	1,479.5	-	1,479.5	1,479.5	-	-	-
1. State Plan Schemes	-	1,287.0	1,287.0	-	1,314.1	1,314.1	-	1,314.1	1,314.1	-	1,379.4	1,379.4	-	1,379.4	1,379.4	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	12.3	12.3	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	319.9	319.9	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	0.9	0.9	-	0.9	0.9	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	0.9	0.9	-	0.9	0.9	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	100.0	100.0	-	100.0	100.0	-	100.0	100.0	-	100.0	100.0	-	-	-
6. Loans for Special Schemes	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	3,160.1	5,060.3	8,220.3	2,394.4	3,541.0	5,935.4	2,634.4	5,137.8	7,772.2	3,636.8	4,123.6	7,760.4	3,636.8	4,123.6	7,760.4	-	-	-
1. Development Purposes (a + b)	3,160.1	5,050.8	8,210.8	2,394.4	3,525.9	5,920.2	2,634.4	5,122.6	7,757.1	3,636.8	4,117.3	7,754.1	3,636.8	4,117.3	7,754.1	-	-	-
a) Social Services (1 to 7)	63.1	0.8	63.8	76.0	5.9	81.9	330.8	5.9	336.7	135.8	4.9	140.7	135.8	4.9	140.7	-	-	-
1. Education, Sports, Art and Culture	-	-	-	-	2.0	2.0	-	2.0	2.0	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	19.5	-	19.5	18.1	-	18.1	22.9	-	22.9	61.0	-	61.0	61.0	-	61.0	-	-	-
6. Government Servants (Housing)	-	0.8	0.8	-	3.9	3.9	-	3.9	3.9	-	4.9	4.9	-	4.9	4.9	-	-	-
7. Others	43.5	-	43.5	57.9	-	57.9	307.9	-	307.9	74.8	-	74.8	74.8	-	74.8	-	-	-
b) Economic Services (1 to 10)	3,097.0	5,050.0	8,147.0	2,318.4	3,520.0	5,838.4	2,303.6	5,116.8	7,420.4	3,501.0	4,112.5	7,613.5	3,501.0	4,112.5	7,613.5	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	50.0	50.0	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	2,849.6	-	2,849.6	2,228.5	2,520.0	4,748.5	2,228.5	3,880.0	6,108.5	2,378.0	3,966.9	6,344.9	2,378.0	3,966.9	6,344.9	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ASSAM

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	33.1	-	33.1	33.1	-	33.1	33.1	-	33.1	38.0	-	38.0
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	214.3	5,000.0	5,214.3	56.8	1,000.0	1,056.8	42.0	1,236.8	1,278.8	1,085.0	145.6	1,230.6
10. Others	-	9.5	9.5	-	15.2	15.2	-	15.2	15.2	-	6.3	6.3
2. Non-Development Purposes (a + b)												
a) Government Servants (other than Housing)	-	9.5	9.5	-	15.2	15.2	-	15.2	15.2	-	6.3	6.3
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement												
VI. Contingency Fund												
VII. State Provident Funds, etc. (1+2)												
1. State Provident Funds	-	6,175.3	6,175.3	-	5,939.7	5,939.7	-	5,939.7	6,792.9	-	7,472.2	7,472.2
2. Others	-	5,250.0	5,250.0	-	5,939.7	5,939.7	-	5,775.0	5,775.0	-	6,352.5	6,352.5
VIII. Reserve Funds (1 to 4)												
1. Depreciation/Renewal Reserve Funds	-	2,877.8	2,877.8	-	14,408.1	14,408.1	-	6,403.3	6,403.3	-	7,157.5	7,157.5
2. Sinking Funds	-	2,868.8	2,868.8	-	11,091.9	11,091.9	-	3,174.5	3,174.5	-	3,607.3	3,607.3
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	9.0	9.0	-	3,316.2	3,316.2	-	3,228.7	3,228.7	-	3,550.2	3,550.2
IX. Deposits and Advances (1 to 4)												
1. Civil Deposits	-	82,741.2	82,741.2	-	78,892.0	78,892.0	-	91,015.4	91,015.4	-	100,116.9	100,116.9
2. Deposits of Local Funds	-	52,377.0	52,377.0	-	48,564.1	48,564.1	-	57,614.7	57,614.7	-	63,376.2	63,376.2
3. Civil Advances	-	29,190.0	29,190.0	-	29,868.1	29,868.1	-	32,109.0	32,109.0	-	35,319.9	35,319.9
4. Others	-	1,174.2	1,174.2	-	459.8	459.8	-	1,291.6	1,291.6	-	1,420.8	1,420.8
X. Suspense and Miscellaneous (1 to 4)												
1. Suspense	-	1,354,240.0	1,354,240.0	-	3,250,135.8	3,250,135.8	-	1,446,015.0	1,446,015.0	-	1,654,964.0	1,654,964.0
2. Cash Balance Investment Accounts	-	-1,031.8	-1,031.8	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	1,355,100.2	1,355,100.2	-	3,249,717.8	3,249,717.8	-	1,445,826.2	1,445,826.2	-	1,654,756.3	1,654,756.3
4. Others	-	171.5	171.5	-	418.0	418.0	-	188.8	188.8	-	207.7	207.7
XI. Appropriation to Contingency Fund												
XII. Remittances												
A. Surplus (+)/Deficit (-) on Revenue Account			2,409.8			42,047.6			-50,889.0			55,012.5
B. Surplus (+)/Deficit(-) on Capital Account			-26,121.6			-34,181.8			-69,582.3			-55,948.3
C. Overall Surplus (+)/Deficit (-) (A+B)			-23,711.7			7,865.7			-120,471.3			-935.8
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			-23,711.7			7,865.8			-120,471.3			-935.8
i. Increase (+)/Decrease (-) in Cash Balances			2,832.6			-595,146.7			-1,704.6			16,097.7
a) Opening Balance			-19,878.9			-13,525.7			-17,046.3			-18,751.0
b) Closing Balance			-17,046.3			-608,672.4			-18,751.0			-2,653.2
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-26,544.3			603,012.5			-118,766.7			-17,033.5
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-			-			-			-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
BIHAR

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
													PLAN
1	2	3	4	5	6	7	8	9	10	11	12	13	
TOTAL CAPITAL DISBURSEMENTS (I to XII)	145,813.5	1,575,712.3	1,721,525.8	213,162.1	159,484.9	372,647.0	279,118.5	168,066.8	447,185.3	252,721.4	183,414.1	436,135.5	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	145,813.5	33,465.9	179,279.4	213,162.1	38,045.3	251,207.4	279,118.5	40,201.5	319,320.0	252,721.4	42,050.7	294,772.1	
I. Total Capital Outlay (1 + 2)	138,838.1	1,171.9	140,010.0	210,003.5	1,510.0	211,513.5	274,551.2	1,557.5	276,108.7	247,080.5	1,449.5	248,530.0	
1. Development (a + b)	126,623.2	61.5	126,684.7	188,379.1	161.5	188,540.6	238,317.9	161.5	238,479.4	207,218.0	161.5	207,379.5	
(a) Social Services (1 to 9)	18,529.7	49.1	18,578.8	35,035.6	161.5	35,197.1	40,705.6	161.5	40,867.1	40,282.2	161.5	40,443.7	
1. Education, Sports, Art and Culture	7,036.4	-	7,036.4	10,367.2	-	10,367.2	11,037.2	-	11,037.2	12,922.6	-	12,922.6	
2. Medical and Public Health	4,612.2	-10.5	4,601.7	7,186.4	-	7,186.4	11,336.4	-	11,336.4	14,706.6	-	14,706.6	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	6,157.5	24.0	6,181.5	13,768.3	-	13,768.3	14,868.3	-	14,868.3	10,559.4	-	10,559.4	
5. Housing	152.3	32.7	185.1	539.7	161.5	701.2	559.7	161.5	721.2	465.8	161.5	627.3	
6. Urban Development	10.0	-	10.0	10.0	-	10.0	10.0	-	10.0	0.1	-	0.1	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	60.7	-	60.7	180.0	-	180.0	180.0	-	180.0	265.1	-	265.1	
8. Social Security and Welfare	-328.6	2.9	-325.7	655.0	-	655.0	845.0	-	845.0	543.0	-	543.0	
9. Others *	829.1	-	829.1	2,329.0	-	2,329.0	1,869.0	-	1,869.0	819.6	-	819.6	
(b) Economic Services (1 to 10)	108,093.5	12.4	108,105.9	153,343.5	-	153,343.5	197,612.2	-	197,612.2	166,935.8	-	166,935.8	
1. Agriculture and Allied Activities (i to xi)	4,769.7	-	4,769.7	8,242.4	-	8,242.4	8,640.3	-	8,640.3	5,646.7	-	5,646.7	
i) Crop Husbandry	101.8	-	101.8	717.0	-	717.0	954.9	-	954.9	4,102.0	-	4,102.0	
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	432.2	-	432.2	
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-	
vi) Forestry and Wild Life	221.3	-	221.3	90.0	-	90.0	246.3	-	246.3	20.0	-	20.0	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	4,040.5	-	4,040.5	7,000.0	-	7,000.0	7,000.0	-	7,000.0	746.6	-	746.6	
ix) Agricultural Research and Education	406.1	-	406.1	435.4	-	435.4	439.0	-	439.0	345.9	-	345.9	
x) Co-operation	-	-	-	-	-	-	-	-	-	-	-	-	
xi) Others @	19,335.1	-	19,335.1	54,365.7	-	54,365.7	58,261.3	-	58,261.3	59,338.0	-	59,338.0	
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	
4. Major and Medium Irrigation and Flood Control	17,985.7	3.5	17,989.1	19,278.3	-	19,278.3	27,107.9	-	27,107.9	16,474.1	-	16,474.1	
5. Energy	18,974.8	-	18,974.8	28,900.0	-	28,900.0	48,410.7	-	48,410.7	35,754.3	-	35,754.3	
6. Industry and Minerals (i to iv)	5,350.0	-	5,350.0	233.0	-	233.0	233.0	-	233.0	299.5	-	299.5	
i) Village and Small Industries	50.0	-	50.0	5.3	-	5.3	5.3	-	5.3	-	-	-	
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	
iii) Non-Ferrous Mining and Metalurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	
iv) Others #	5,300.0	-	5,300.0	227.7	-	227.7	227.7	-	227.7	299.5	-	299.5	
7. Transport (i + ii)	40,893.2	9.3	40,902.6	40,224.4	-	40,224.4	53,169.4	-	53,169.4	48,778.0	-	48,778.0	
i) Roads and Bridges	40,823.2	9.3	40,832.5	39,956.4	-	39,956.4	52,901.4	-	52,901.4	48,549.9	-	48,549.9	
ii) Others **	70.1	-	70.1	268.0	-	268.0	268.0	-	268.0	228.1	-	228.1	
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
BIHAR

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)												
i) Tourism	785.0	-0.4	784.6	2,099.6	-	2,099.6	1,789.6	-	1,789.6	645.1	-	645.1
ii) Others @	529.0	-	529.0	1,410.5	-	1,410.5	1,080.5	-	1,080.5	330.1	-	330.1
	256.0	-0.4	255.6	689.1	-	689.1	709.1	-	709.1	315.0	-	315.0
2. Non-Development (General Services)	12,214.9	1,110.4	13,325.3	21,624.4	1,348.5	22,972.9	36,233.4	1,396.0	37,629.4	39,862.5	1,288.0	41,150.5
Discharge of Internal Debt (1 to 8)												
1. Market Loans		25,588.3	25,588.3		29,730.6	29,730.6		29,774.4	29,774.4		31,766.3	31,766.3
2. Loans from LIC		11,532.3	11,532.3		14,337.7	14,337.7		14,337.7	14,337.7		12,671.9	12,671.9
3. Loans from SBI and other Banks												
4. Loans from NABARD		4,350.6	4,350.6					5,225.1	5,225.1		6,435.9	6,435.9
5. Loans from National Co-operative Development Corporation												
6. WMA from RBI		77.3	77.3		125.0	125.0		168.8	168.8		190.0	190.0
7. Special Securities issued to NSSF		7,549.7	7,549.7		7,946.2	7,946.2		7,946.2	7,946.2		10,372.0	10,372.0
8. Others		2,078.3	2,078.3		2,096.6	2,096.6		2,096.6	2,096.6		2,096.6	2,096.6
of which: Land Compensation Bonds		2,078.3	2,078.3		2,096.6	2,096.6		2,096.6	2,096.6		2,096.6	2,096.6
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes		5,607.3	5,607.3		5,898.3	5,898.3		6,289.0	6,289.0		7,186.5	7,186.5
of which: Advance release of Plan Assistance for Natural Calamities			5,589.3		5,868.7	5,868.7		6,259.3	6,259.3		7,157.0	7,157.0
2. Central Plan Schemes			-2.5									
3. Centrally Sponsored Schemes			-9.0									
4. Non-Plan (i + ii)			29.5		29.7	29.7		29.7	29.7		29.4	29.4
i) Relief for Natural Calamities												
ii) Others			29.5		29.7	29.7		29.7	29.7		29.4	29.4
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)												
a) Social Services (1 to 7)												
1. Education, Sports, Art and Culture	6,975.5	1,098.3	8,073.8	3,158.6	906.3	4,064.9	4,567.3	2,580.6	7,147.9	5,640.9	1,648.4	7,289.3
2. Medical and Public Health	6,975.5	1,034.3	8,009.8	3,158.6	781.3	3,939.9	4,567.3	2,440.6	7,007.9	5,640.9	1,523.4	7,164.3
3. Family Welfare		45.1	45.1		75.0	75.0		60.0	60.0	1.0	77.5	78.5
4. Water Supply and Sanitation										1.0	2.5	3.5
5. Housing												
6. Government Servants (Housing)		45.1	45.1		75.0	75.0		60.0	60.0		75.0	75.0
7. Others												
b) Economic Services (1 to 10)												
1. Crop Husbandry	6,975.5	989.2	7,964.7	3,158.6	706.3	3,864.9	4,567.3	2,380.6	6,947.9	5,639.9	1,445.9	7,085.8
2. Soil and Water Conservation								4.4	4.4			
3. Food Storage and Warehousing												
4. Co-operation	245.0		245.0	157.4		157.4	1,176.8		1,176.8	1,308.2		1,308.2
5. Major and Medium Irrigation, etc.												
6. Power Projects	6,630.4	617.4	7,247.9	2,899.2	700.0	3,599.2	3,288.5	700.0	3,988.5	4,231.7	1,440.0	5,671.7

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
BIHAR

Item	2013-14 (Accounts)						2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
1																		
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	55.0	55.0	2.0	-	2.0	2.0	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	100.0	316.8	416.8	100.0	6.3	106.3	100.0	1,676.2	1,776.2	100.0	5.9	105.9	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	64.0	64.0	-	125.0	125.0	-	140.0	140.0	-	125.0	125.0	-	-	-	-	-	-
a) Government Servants (other than Housing)	-	64.0	64.0	-	125.0	125.0	-	140.0	140.0	-	125.0	125.0	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	13,702.0	13,702.0	-	14,087.0	14,087.0	-	14,087.0	14,087.0	-	16,591.7	16,591.7	-	-	-	-	-	-
1. State Provident Funds	-	11,217.8	11,217.8	-	8,751.6	8,751.6	-	8,751.6	8,751.6	-	13,585.8	13,585.8	-	-	-	-	-	-
2. Others	-	2,484.2	2,484.2	-	5,335.4	5,335.4	-	5,335.4	5,335.4	-	3,005.9	3,005.9	-	-	-	-	-	-
VIII. Reserve Funds (1 to 4)	-	5,611.7	5,611.7	-	7,392.6	7,392.6	-	13,818.3	13,818.3	-	9,608.6	9,608.6	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	4,362.7	4,362.7	-	3,326.9	3,326.9	-	9,752.6	9,752.6	-	4,918.6	4,918.6	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,249.0	1,249.0	-	4,065.7	4,065.7	-	4,065.7	4,065.7	-	4,690.0	4,690.0	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)	-	149,409.7	149,409.7	-	99,960.0	99,960.0	-	99,960.0	99,960.0	-	115,163.1	115,163.1	-	-	-	-	-	-
1. Civil Deposits	-	23,029.2	23,029.2	-	42,800.0	42,800.0	-	42,800.0	42,800.0	-	40,000.0	40,000.0	-	-	-	-	-	-
2. Deposits of Local Funds	-	56,097.8	56,097.8	-	55,750.0	55,750.0	-	55,750.0	55,750.0	-	73,000.0	73,000.0	-	-	-	-	-	-
3. Civil Advances	-	1,787.7	1,787.7	-	1,410.0	1,410.0	-	1,410.0	1,410.0	-	2,163.1	2,163.1	-	-	-	-	-	-
4. Others	-	68,495.0	68,495.0	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	1,249,597.1	1,249,597.1	-	1,249,597.1	1,249,597.1	-	1,249,597.1	1,249,597.1	-	1,249,597.1	1,249,597.1	-	-	-	-	-	-
1. Suspense	-	6,239.1	6,239.1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	1,239,878.4	1,239,878.4	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	3,479.6	3,479.6	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	123,925.9	123,925.9	-	123,925.9	123,925.9	-	123,925.9	123,925.9	-	123,925.9	123,925.9	-	-	-	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	64,414.2	-	-	64,414.2	-	-	101,740.3	-	-	-	-	-	-	-	-	119,809.6
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-44,351.7	-	-	-44,351.7	-	-	-99,826.3	-	-	-	-	-	-	-	-	-119,325.2
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	20,062.5	-	-	20,062.5	-	-	1,914.0	-	-	-	-	-	-	-	-	484.3
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	20,062.5	-	-	20,062.5	-	-	1,914.0	-	-	-	-	-	-	-	-	484.3
i. Increase (+)/Decrease (-) in Cash Balances	-	-	418.2	-	-	418.2	-	-	1,914.0	-	-	-	-	-	-	-	-	484.3
a) Opening Balance	-	-	1,862.1	-	-	1,862.1	-	-	500.0	-	-	-	-	-	-	-	-	500.0
b) Closing Balance	-	-	2,300.3	-	-	2,300.3	-	-	2,414.0	-	-	-	-	-	-	-	-	984.3
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	19,644.3	-	-	19,644.3	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
CHHATTISGARH

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	58,838.7	1,088,988.2	1,147,826.9	1,147,826.9	84,964.5	932,688.9	1,017,653.4	83,377.2	933,326.0	1,016,703.2	112,693.5	933,815.1	1,046,508.6
TOTAL CAPITAL DISBURSEMENTS (I to XII)													
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	58,838.7	6,985.0	65,823.7	65,823.7	84,964.5	9,672.0	94,636.5	83,377.2	9,761.9	93,139.2	112,693.5	8,115.4	120,808.9
I. Total Capital Outlay (1 + 2)	45,749.3	-7.4	45,741.9	45,741.9	83,349.5	123.2	83,472.7	79,063.2	123.2	79,186.4	109,879.3	123.2	110,002.5
1. Development (a + b)	43,925.1	-7.4	43,917.7	43,917.7	80,839.0	0.7	80,839.7	76,122.3	0.7	76,123.0	106,539.5	0.7	106,540.2
(a) Social Services (1 to 9)	6,919.6	-	6,919.6	6,919.6	20,504.9	0.7	20,505.6	19,422.9	0.7	19,423.6	24,945.4	0.7	24,846.1
1. Education, Sports, Art and Culture	2,533.4	-	2,533.4	2,533.4	4,365.0	-	4,365.0	4,672.1	-	4,672.1	7,169.3	-	7,169.3
2. Medical and Public Health	1,269.9	-	1,269.9	1,269.9	2,946.0	-	2,946.0	2,583.7	-	2,583.7	3,035.5	-	3,035.5
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	39.7	-	39.7	39.7	372.6	-	372.6	552.6	-	552.6	1,745.4	-	1,745.4
5. Housing	277.5	-	277.5	277.5	1,038.7	-	1,038.7	1,154.2	-	1,154.2	351.7	-	351.7
6. Urban Development	532.4	-	532.4	532.4	6,735.0	-	6,735.0	5,175.0	-	5,175.0	8,211.4	-	8,211.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	819.3	-	819.3	819.3	2,955.2	0.5	2,955.7	3,091.4	0.5	3,091.9	2,967.2	0.5	2,967.7
8. Social Security and Welfare	1,062.7	-	1,062.7	1,062.7	1,472.4	-	1,472.4	1,464.9	-	1,464.9	526.0	-	526.0
9. Others *	384.8	-	384.8	384.8	620.1	0.2	620.3	729.0	0.2	729.2	838.9	0.2	839.1
(b) Economic Services (1 to 10)	37,005.5	-7.4	36,998.1	36,998.1	60,334.1	-	60,334.1	56,699.4	-	56,699.4	81,694.1	-	81,694.1
1. Agriculture and Allied Activities (i to xi)	896.4	-7.4	889.0	889.0	1,338.1	-	1,338.1	816.5	-	816.5	1,662.5	-	1,662.5
i) Crop Husbandry	2.7	-	2.7	2.7	2.0	-	2.0	2.0	-	2.0	0.1	-	0.1
ii) Soil and Water Conservation	210.6	-	210.6	210.6	100.0	-	100.0	100.0	-	100.0	200.0	-	200.0
iii) Animal Husbandry	59.8	-	59.8	59.8	656.0	-	656.0	248.5	-	248.5	479.0	-	479.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	7.5	-	7.5	7.5	7.5	-	7.5	7.5	-	7.5	22.5	-	22.5
vi) Forestry and Wild Life	344.4	-	344.4	344.4	410.0	-	410.0	425.9	-	425.9	328.3	-	328.3
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	200.2	-7.4	192.8	192.8	103.1	-	103.1	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	71.3	-	71.3	71.3	59.5	-	59.5	32.6	-	32.6	600.0	-	600.0
xi) Others @	907.1	-	907.1	907.1	4,483.0	-	4,483.0	4,151.0	-	4,151.0	8,972.5	-	8,972.5
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	16,843.5	-	16,843.5	16,843.5	19,923.1	-	19,923.1	17,667.6	-	17,667.6	22,643.6	-	22,643.6
5. Energy	220.0	-	220.0	220.0	650.0	-	650.0	650.0	-	650.0	1,300.0	-	1,300.0
6. Industry and Minerals (i to iv)	81.1	-	81.1	81.1	392.7	-	392.7	380.5	-	380.5	1,024.5	-	1,024.5
i) Village and Small Industries	81.1	-	81.1	81.1	342.7	-	342.7	330.5	-	330.5	874.5	-	874.5
ii) Iron and Steel Industries	-	-	-	-	50.0	-	50.0	50.0	-	50.0	150.0	-	150.0
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	18,013.5	-	18,013.5	18,013.5	33,318.2	-	33,318.2	32,794.8	-	32,794.8	45,833.0	-	45,833.0
i) Roads and Bridges	17,971.7	-	17,971.7	17,971.7	33,217.0	-	33,217.0	32,708.6	-	32,708.6	45,173.8	-	45,173.8
ii) Others **	41.8	-	41.8	41.8	101.2	-	101.2	86.2	-	86.2	659.2	-	659.2
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
CHHATTISGARH

Item	2013-14 (Accounts)						2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
9. Science, Technology and Environment	-	-	-	49.0	-	49.0	59.0	-	59.0	98.0	-	98.0						
10. General Economic Services (i + ii)	44.0	-	44.0	180.0	-	180.0	180.0	-	180.0	160.0	-	160.0						
i) Tourism	44.0	-	44.0	180.0	-	180.0	180.0	-	180.0	160.0	-	160.0						
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-						
2. Non-Development (General Services)	1,824.2	-	1,824.2	2,510.4	122.5	2,632.9	2,940.9	122.5	3,063.4	3,339.9	122.5	3,462.4						
II. Discharge of Internal Debt (1 to 8)	-	5,405.6	5,405.6	10,781.7	3,923.5	10,781.7	-	10,781.9	10,781.9	-	9,273.2	9,273.2						
1. Market Loans	-	1,560.1	1,560.1	3,923.5	3,923.5	3,923.5	-	3,923.5	3,923.5	-	1,832.5	1,832.5						
2. Loans from LIC	-	-	-	50.0	50.0	50.0	-	50.0	50.0	-	50.0	50.0						
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-						
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-						
5. Loans from National Co-operative Development Corporation	-	941.8	941.8	1,012.9	1,012.9	1,012.9	-	1,012.9	1,012.9	-	1,470.4	1,470.4						
6. WMA from RBI	-	3.4	3.4	1.8	1.8	1.8	-	2.1	2.1	-	1.0	1.0						
7. Special Securities issued to NSSF	-	2,412.6	2,412.6	2,850.0	2,850.0	2,850.0	-	2,850.0	2,850.0	-	2,850.0	2,850.0						
8. Others	-	487.7	487.7	487.7	487.7	487.7	-	487.5	487.5	-	487.4	487.4						
III. Repayment of Loans to the Centre (1 to 7)	-	1,491.0	1,491.0	1,513.6	1,513.6	1,513.6	-	1,518.4	1,518.4	-	1,555.4	1,555.4						
1. State Plan Schemes	-	1,477.9	1,477.9	1,482.6	1,482.6	1,482.6	-	1,487.4	1,487.4	-	1,548.3	1,548.3						
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-						
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-						
3. Centrally Sponsored Schemes	-	-	-	17.9	17.9	17.9	-	17.9	17.9	-	0.1	0.1						
4. Non-Plan (i + ii)	-	13.1	13.1	13.1	13.1	13.1	-	13.1	13.1	-	7.1	7.1						
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-						
ii) Others	-	13.1	13.1	13.1	13.1	13.1	-	13.1	13.1	-	7.1	7.1						
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-						
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-						
7. Others	-	-	-	-	-	-	-	-	-	-	-	-						
IV. Loans and Advances by State Governments (1+2)	13,089.5	95.8	13,185.3	1,615.0	103.5	1,718.5	4,314.1	188.5	4,502.6	2,814.2	13.5	2,827.7						
1. Development Purposes (a + b)	13,089.5	95.8	13,185.3	1,615.0	102.0	1,717.0	4,314.1	187.0	4,501.1	2,814.2	12.0	2,826.2						
a) Social Services (1 to 7)	65.2	95.8	161.0	485.0	100.0	585.0	485.0	50.0	535.0	1,232.0	10.0	1,242.0						
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-						
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-						
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-						
4. Water Supply and Sanitation	65.2	-	65.2	420.0	-	420.0	420.0	-	420.0	467.0	-	467.0						
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-						
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-						
7. Others	-	95.8	95.8	65.0	100.0	165.0	65.0	50.0	115.0	765.0	10.0	775.0						
b) Economic Services (1 to 10)	13,024.2	-	13,024.2	1,130.0	2.0	1,132.0	3,829.1	137.0	3,966.1	1,582.2	2.0	1,584.2						
1. Crop Husbandry	2,380.1	-	2,380.1	300.0	2.0	302.0	-	137.0	137.0	-	2.0	2.0						
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-						
3. Food Storage and Warehousing	10,284.1	-	10,284.1	378.0	-	378.0	875.1	-	875.1	1,025.1	-	1,025.1						
4. Co-operation	360.0	-	360.0	451.0	-	451.0	453.9	-	453.9	557.0	-	557.0						
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-						
6. Power Projects	-	-	-	-	-	-	2,500.0	-	2,500.0	-	-	-						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
CHHATTISGARH

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	1.0	-	1.0	0.1	-	-	-	-	0.1
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	-	-	-	1.5	1.5	-	-	-	-	-	-
a) Government Servants (other than Housing)	-	-	-	-	1.5	1.5	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	53.0	53.0	-	1.0	1.0	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	400.0	400.0	-	-	467.1	-	-	400.0
VII. State Provident Funds, etc. (1+2)	-	6,170.1	6,170.1	-	6,540.0	6,540.0	-	-	6,540.0	-	-	6,540.0
1. State Provident Funds	-	5,613.3	5,613.3	-	5,740.0	5,740.0	-	-	5,740.0	-	-	5,740.0
2. Others	-	556.8	556.8	-	800.0	800.0	-	-	800.0	-	-	900.0
VIII. Reserve Funds (1 to 4)	-	5,223.9	5,223.9	-	8,967.4	8,967.4	-	-	8,967.4	-	-	9,550.3
1. Depreciation/Renewal Reserve Funds	-	-	-	-	0.1	0.1	-	-	0.1	-	-	0.1
2. Sinking Funds	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	-	1,000.0	-	-	2,000.0
3. Famine Relief Fund	-	-	-	-	3.2	3.2	-	-	3.2	-	-	3.2
4. Others	-	4,223.9	4,223.9	-	7,964.1	7,964.1	-	-	7,964.1	-	-	7,547.0
IX. Deposits and Advances (1 to 4)	-	34,198.1	34,198.1	-	35,461.1	35,461.1	-	-	35,941.1	-	-	37,461.1
1. Civil Deposits	-	26,706.7	26,706.7	-	25,390.4	25,390.4	-	-	25,390.4	-	-	25,390.4
2. Deposits of Local Funds	-	-	-	-	0.7	0.7	-	-	0.7	-	-	0.7
3. Civil Advances	-	5,704.6	5,704.6	-	4,500.0	4,500.0	-	-	4,500.0	-	-	4,500.0
4. Others	-	1,786.8	1,786.8	-	5,570.0	5,570.0	-	-	6,050.0	-	-	7,570.0
X. Suspense and Miscellaneous (1 to 4)	-	944,323.4	944,323.4	-	796,597.2	796,597.2	-	-	796,597.2	-	-	796,597.2
1. Suspense	-	45.2	45.2	-	97.1	97.1	-	-	97.1	-	-	97.1
2. Cash Balance Investment Accounts	-	437,689.8	437,689.8	-	540,000.0	540,000.0	-	-	540,000.0	-	-	540,000.0
3. Deposits with RBI	-	209,874.8	209,874.8	-	1,400.0	1,400.0	-	-	1,400.0	-	-	1,400.0
4. Others	-	296,713.6	296,713.6	-	255,100.1	255,100.1	-	-	255,100.1	-	-	255,100.1
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	92,034.7	92,034.7	-	72,200.2	72,200.2	-	-	72,200.2	-	-	72,200.2
A. Surplus (+)/Deficit (-) on Revenue Account			-8,093.1			24,635.1			23,760.1			42,266.3
B. Surplus (+)/Deficit(-) on Capital Account			14,376.4			-24,944.7			-24,145.0			-42,856.6
C. Overall Surplus (+)/Deficit (-) (A+B)			6,283.3			-309.6			-384.9			-590.3
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			6,283.3			-309.6			-384.9			-590.3
i. Increase (+)/Decrease (-) in Cash Balances			17,204.0			-494.6			-569.9			-775.3
a) Opening Balance			-17,671.1			-19,154.1			-467.1			-1,037.0
b) Closing Balance			-467.1			-19,648.7			-1,037.0			-1,812.3
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-10,920.7			185.0			185.0			185.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-			-			-			-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GOA

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
TOTAL CAPITAL DISBURSEMENTS (I to XII)	10,097.7	128,730.5	138,828.2		18,436.7	191,869.4	210,306.1		18,032.7	193,869.4	211,902.1		31,338.1	202,408.4	233,746.5
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	10,097.7	3,364.6	13,462.2		18,436.7	3,741.7	22,178.4		18,032.7	3,741.7	21,774.5		31,338.1	4,399.3	35,737.5
I. Total Capital Outlay (1 + 2)	10,096.1	-	10,096.1		18,312.7	-	18,312.7		17,919.5	-	17,919.5		31,210.2	-	31,210.2
1. Development (a + b)	8,145.8	-	8,145.8		14,870.6	-	14,870.6		14,527.5	-	14,527.5		22,217.6	-	22,217.6
(a) Social Services (1 to 9)	1,725.2	-	1,725.2		5,930.9	-	5,930.9		5,695.7	-	5,695.7		7,314.5	-	7,314.5
1. Education, Sports, Art and Culture	625.2	-	625.2		2,760.7	-	2,760.7		2,572.9	-	2,572.9		3,623.0	-	3,623.0
2. Medical and Public Health	173.7	-	173.7		547.2	-	547.2		508.2	-	508.2		903.8	-	903.8
3. Family Welfare	-	-	-		-	-	-		-	-	-		-	-	-
4. Water Supply and Sanitation	914.9	-	914.9		1,917.9	-	1,917.9		1,917.9	-	1,917.9		2,054.4	-	2,054.4
5. Housing	-	-	-		3.1	-	3.1		3.1	-	3.1		3.4	-	3.4
6. Urban Development	4.4	-	4.4		18.4	-	18.4		18.4	-	18.4		18.5	-	18.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-		658.4	-	658.4		650.0	-	650.0		668.4	-	668.4
8. Social Security and Welfare	6.9	-	6.9		22.0	-	22.0		22.0	-	22.0		40.0	-	40.0
9. Others *	-	-	-		3.2	-	3.2		3.2	-	3.2		3.1	-	3.1
(b) Economic Services (1 to 10)	6,420.6	-	6,420.6		8,939.8	-	8,939.8		8,831.8	-	8,831.8		14,903.1	-	14,903.1
1. Agriculture and Allied Activities (i to xi)	271.2	-	271.2		433.4	-	433.4		325.4	-	325.4		587.3	-	587.3
i) Crop Husbandry	25.1	-	25.1		108.0	-	108.0		108.0	-	108.0		138.1	-	138.1
ii) Soil and Water Conservation	95.5	-	95.5		90.0	-	90.0		90.0	-	90.0		93.0	-	93.0
iii) Animal Husbandry	8.4	-	8.4		24.5	-	24.5		16.5	-	16.5		59.5	-	59.5
iv) Dairy Development	-	-	-		-	-	-		-	-	-		-	-	-
v) Fisheries	10.0	-	10.0		75.5	-	75.5		75.5	-	75.5		210.7	-	210.7
vi) Forestry and Wild Life	3.2	-	3.2		7.7	-	7.7		7.7	-	7.7		30.1	-	30.1
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-
viii) Food Storage and Warehousing	100.8	-	100.8		-14.9	-	-14.9		-14.9	-	-14.9		-	-	-
ix) Agricultural Research and Education	-	-	-		1.9	-	1.9		1.9	-	1.9		2.0	-	2.0
x) Co-operation	28.3	-	28.3		140.7	-	140.7		40.7	-	40.7		53.9	-	53.9
xi) Others @	-	-	-		-	-	-		-	-	-		-	-	-
2. Rural Development	40.3	-	40.3		304.0	-	304.0		304.0	-	304.0		305.5	-	305.5
3. Special Area Programmes of which: Hill Areas	4.5	-	4.5		33.0	-	33.0		33.0	-	33.0		23.3	-	23.3
4. Major and Medium Irrigation and Flood Control	1,495.0	-	1,495.0		1,768.9	-	1,768.9		1,768.9	-	1,768.9		1,778.8	-	1,778.8
5. Energy	1,447.3	-	1,447.3		2,094.5	-	2,094.5		2,094.5	-	2,094.5		6,111.5	-	6,111.5
6. Industry and Minerals (i to iv)	54.2	-	54.2		133.5	-	133.5		133.5	-	133.5		230.5	-	230.5
i) Village and Small Industries	50.0	-	50.0		130.5	-	130.5		130.5	-	130.5		229.0	-	229.0
ii) Iron and Steel Industries	-	-	-		-	-	-		-	-	-		-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-
iv) Others #	4.2	-	4.2		3.0	-	3.0		3.0	-	3.0		1.5	-	1.5
7. Transport (i + ii)	2,364.1	-	2,364.1		3,399.0	-	3,399.0		3,399.0	-	3,399.0		4,593.8	-	4,593.8
i) Roads and Bridges	2,297.1	-	2,297.1		3,017.5	-	3,017.5		3,017.5	-	3,017.5		3,450.3	-	3,450.3
ii) Others **	66.9	-	66.9		381.5	-	381.5		381.5	-	381.5		1,143.5	-	1,143.5
8. Communications	-	-	-		-	-	-		-	-	-		-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GOA

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1															
9. Science, Technology and Environment	30.4	-	30.4	-	-	-	-	-	-	-	-	-	310.0	-	310.0
10. General Economic Services (i + ii)	713.7	-	713.7	-	773.5	-	773.5	-	756.5	-	756.5	-	962.5	-	962.5
i) Tourism	713.7	-	713.7	-	756.5	-	756.5	-	756.5	-	756.5	-	962.5	-	962.5
ii) Others @	-	-	-	-	17.0	-	17.0	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	1,950.3	-	1,950.3	-	3,442.0	-	3,442.0	-	3,392.0	-	3,392.0	-	8,992.6	-	8,992.6
Discharge of Internal Debt (1 to 8)	-	3,591.7	3,591.7	-	-	3,918.1	3,918.1	-	-	3,918.1	3,918.1	-	4,556.9	4,556.9	4,556.9
1. Market Loans	-	1,086.6	1,086.6	-	-	1,329.6	1,329.6	-	-	1,329.6	1,329.6	-	1,653.7	1,653.7	1,653.7
2. Loans from LIC	-	19.9	19.9	-	-	17.0	17.0	-	-	17.0	17.0	-	16.5	16.5	16.5
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	505.7	505.7	-	-	530.2	530.2	-	-	530.2	530.2	-	808.2	808.2	808.2
5. Loans from National Co-operative Development Corporation	-	1.4	1.4	-	-	3.5	3.5	-	-	3.5	3.5	-	1.7	1.7	1.7
6. WMA from RBI	-	526.9	526.9	-	-	500.0	500.0	-	-	500.0	500.0	-	500.0	500.0	500.0
7. Special Securities issued to NSSF	-	1,329.9	1,329.9	-	-	1,379.2	1,379.2	-	-	1,379.2	1,379.2	-	1,466.8	1,466.8	1,466.8
8. Others	-	121.2	121.2	-	-	158.6	158.6	-	-	158.6	158.6	-	110.0	110.0	110.0
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	258.9	258.9	-	-	289.6	289.6	-	-	289.6	289.6	-	291.1	291.1	291.1
1. State Plan Schemes	-	247.8	247.8	-	-	277.5	277.5	-	-	277.5	277.5	-	279.0	279.0	279.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	0.1	0.1	-	-	0.1	0.1	-	0.1	0.1	0.1
3. Centrally Sponsored Schemes	-	-	-	-	-	1.0	1.0	-	-	1.0	1.0	-	1.0	1.0	1.0
4. Non-Plan (i + ii)	-	11.1	11.1	-	-	11.0	11.0	-	-	11.0	11.0	-	11.0	11.0	11.0
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	11.1	11.1	-	-	11.0	11.0	-	-	11.0	11.0	-	11.0	11.0	11.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	-	40.9	42.5	-	-	34.0	34.0	-	-	34.0	34.0	-	51.3	51.3	51.3
1. Development Purposes (a + b)	1.6	15.0	16.6	-	124.0	10.2	134.2	-	113.2	113.2	127.9	-	127.9	10.2	138.1
a) Social Services (1 to 7)	-	15.0	15.0	-	100.0	10.2	110.2	-	100.0	10.2	110.2	-	100.0	10.2	110.2
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	100.0	-	100.0	-	100.0	-	100.0	-	100.0	-	100.0
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	15.0	15.0	-	-	10.0	10.0	-	-	10.0	10.0	-	10.0	10.0	10.0
7. Others	-	-	-	-	-	0.2	0.2	-	-	0.2	0.2	-	0.2	0.2	0.2
b) Economic Services (1 to 10)	1.6	-	1.6	-	24.0	-	24.0	-	13.2	-	13.2	-	27.9	-	27.9
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	1.6	-	1.6	-	13.4	-	13.4	-	2.6	-	2.6	-	17.7	-	17.7
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GOA

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)						
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		
	2	3	4	5	6	7	8	9	10	11	12	13							
1																			
7. Village and Small Industries	-	-	-	0.6	-	0.6	-	0.6	-	-	-	-	-	0.2	-	-	-	0.2	
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
10. Others	-	-	-	10.0	-	10.0	-	10.0	-	-	-	-	-	10.0	-	-	-	10.0	
2. Non-Development Purposes (a + b)	-	25.9	25.9	23.8	23.8	23.8	23.8	23.8	23.8	23.8	23.8	23.8	23.8	41.1	41.1	41.1	41.1	41.1	
a) Government Servants (other than Housing)	-	25.9	25.9	23.8	23.8	23.8	23.8	23.8	23.8	23.8	23.8	23.8	23.8	41.1	41.1	41.1	41.1	41.1	
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
VII. State Provident Funds, etc. (1+2)	-	2,316.6	2,316.6	1,740.1	1,740.1	1,740.1	1,740.1	1,740.1	1,740.1	1,740.1	1,740.1	1,740.1	1,740.1	2,327.1	2,327.1	2,327.1	2,327.1	2,327.1	
1. State Provident Funds	-	2,298.5	2,298.5	1,725.0	1,725.0	1,725.0	1,725.0	1,725.0	1,725.0	1,725.0	1,725.0	1,725.0	1,725.0	2,311.2	2,311.2	2,311.2	2,311.2	2,311.2	
2. Others	-	18.1	18.1	15.1	15.1	15.1	15.1	15.1	15.1	15.1	15.1	15.1	15.1	15.9	15.9	15.9	15.9	15.9	
VIII. Reserve Funds (1 to 4)	-	1,089.0	1,089.0	1,231.5	1,231.5	1,231.5	1,231.5	1,231.5	1,231.5	1,231.5	1,231.5	1,231.5	1,231.5	1,293.1	1,293.1	1,293.1	1,293.1	1,293.1	
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Sinking Funds	-	412.5	412.5	414.5	414.5	414.5	414.5	414.5	414.5	414.5	414.5	414.5	414.5	435.2	435.2	435.2	435.2	435.2	
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	676.5	676.5	817.0	817.0	817.0	817.0	817.0	817.0	817.0	817.0	817.0	817.0	857.8	857.8	857.8	857.8	857.8	
IX. Deposits and Advances (1 to 4)	-	1,669.8	1,669.8	1,579.6	1,579.6	1,579.6	1,579.6	1,579.6	1,579.6	1,579.6	1,579.6	1,579.6	1,579.6	1,658.6	1,658.6	1,658.6	1,658.6	1,658.6	
1. Civil Deposits	-	1,416.2	1,416.2	1,308.1	1,308.1	1,308.1	1,308.1	1,308.1	1,308.1	1,308.1	1,308.1	1,308.1	1,308.1	1,373.5	1,373.5	1,373.5	1,373.5	1,373.5	
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
3. Civil Advances	-	125.6	125.6	139.2	139.2	139.2	139.2	139.2	139.2	139.2	139.2	139.2	139.2	146.1	146.1	146.1	146.1	146.1	
4. Others	-	128.0	128.0	132.3	132.3	132.3	132.3	132.3	132.3	132.3	132.3	132.3	132.3	138.9	138.9	138.9	138.9	138.9	
X. Suspense and Miscellaneous (1 to 4)	-	88,639.3	88,639.3	146,059.4	146,059.4	146,059.4	146,059.4	146,059.4	146,059.4	146,059.4	146,059.4	146,059.4	146,059.4	153,362.4	153,362.4	153,362.4	153,362.4	153,362.4	
1. Suspense	-	2,055.0	2,055.0	2,619.9	2,619.9	2,619.9	2,619.9	2,619.9	2,619.9	2,619.9	2,619.9	2,619.9	2,619.9	2,750.9	2,750.9	2,750.9	2,750.9	2,750.9	
2. Cash Balance Investment Accounts	-	43,580.5	43,580.5	105,027.9	105,027.9	105,027.9	105,027.9	105,027.9	105,027.9	105,027.9	105,027.9	105,027.9	105,027.9	110,279.3	110,279.3	110,279.3	110,279.3	110,279.3	
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	43,003.8	43,003.8	38,411.6	38,411.6	38,411.6	38,411.6	38,411.6	38,411.6	38,411.6	38,411.6	38,411.6	38,411.6	40,332.2	40,332.2	40,332.2	40,332.2	40,332.2	
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
XII. Remittances	-	31,124.3	31,124.3	37,017.1	37,017.1	37,017.1	37,017.1	37,017.1	37,017.1	37,017.1	37,017.1	37,017.1	37,017.1	38,867.9	38,867.9	38,867.9	38,867.9	38,867.9	
A. Surplus (+)/Deficit (-) on Revenue Account	-	-3,535.1	-3,535.1	-93.8	-93.8	-93.8	-93.8	-93.8	-93.8	-93.8	-93.8	-93.8	-93.8	4,081.8	4,081.8	4,081.8	4,081.8	4,081.8	
B. Surplus (+)/Deficit(-) on Capital Account	-	3,681.6	3,681.6	-3,240.7	-3,240.7	-3,240.7	-3,240.7	-3,240.7	-3,240.7	-3,240.7	-3,240.7	-3,240.7	-3,240.7	-16,775.4	-16,775.4	-16,775.4	-16,775.4	-16,775.4	
C. Overall Surplus (+)/Deficit (-) (A+B)	-	146.5	146.5	-3,334.5	-3,334.5	-3,334.5	-3,334.5	-3,334.5	-3,334.5	-3,334.5	-3,334.5	-3,334.5	-3,334.5	-12,693.6	-12,693.6	-12,693.6	-12,693.6	-12,693.6	
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	146.5	146.5	-3,334.5	-3,334.5	-3,334.5	-3,334.5	-3,334.5	-3,334.5	-3,334.5	-3,334.5	-3,334.5	-3,334.5	-12,693.6	-12,693.6	-12,693.6	-12,693.6	-12,693.6	
i. Increase (+)/Decrease (-) in Cash Balances	-	150.7	150.7	-2,280.6	-2,280.6	-2,280.6	-2,280.6	-2,280.6	-2,280.6	-2,280.6	-2,280.6	-2,280.6	-2,280.6	-11,587.0	-11,587.0	-11,587.0	-11,587.0	-11,587.0	
a) Opening Balance	-	45.2	45.2	-7,806.6	-7,806.6	-7,806.6	-7,806.6	-7,806.6	-7,806.6	-7,806.6	-7,806.6	-7,806.6	-7,806.6	-3,125.5	-3,125.5	-3,125.5	-3,125.5	-3,125.5	
b) Closing Balance	-	195.9	195.9	-10,087.1	-10,087.1	-10,087.1	-10,087.1	-10,087.1	-10,087.1	-10,087.1	-10,087.1	-10,087.1	-10,087.1	-14,712.5	-14,712.5	-14,712.5	-14,712.5	-14,712.5	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-4.2	-4.2	-1,053.9	-1,053.9	-1,053.9	-1,053.9	-1,053.9	-1,053.9	-1,053.9	-1,053.9	-1,053.9	-1,053.9	-1,106.6	-1,106.6	-1,106.6	-1,106.6	-1,106.6	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GUJARAT

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL CAPITAL DISBURSEMENTS (I to XII)	227,842.4	2,460,852.5	2,688,694.9	296,261.3	1,460,531.5	1,756,792.9	272,645.0	1,464,574.1	1,737,219.2	294,834.9	1,479,078.1	1,773,913.0
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	227,842.4	66,777.9	294,620.3	296,261.3	56,536.8	352,798.2	272,645.0	56,278.6	328,923.6	294,834.9	60,485.6	355,320.5
I. Total Capital Outlay (1 + 2)	222,330.6	4,443.1	226,773.7	289,685.3	1,009.1	290,694.4	268,258.7	838.5	269,097.3	288,795.9	840.5	289,636.4
1. Development (a + b)	216,894.8	1,713.9	218,608.7	276,876.9	206.3	277,083.2	258,757.8	205.4	258,963.2	277,596.1	186.2	277,782.3
(a) Social Services (1 to 9)	64,818.1	1,683.0	66,501.1	99,699.8	200.2	99,899.9	80,749.2	200.0	80,949.2	93,175.9	185.0	93,360.9
1. Education, Sports, Art and Culture	11,460.7	342.3	11,803.0	32,168.1	-	32,168.1	16,323.7	-	16,323.7	23,042.4	-	23,042.4
2. Medical and Public Health	16,068.2	-	16,068.2	20,544.3	-	20,544.3	20,529.3	-	20,529.3	21,965.1	-	21,965.1
3. Family Welfare	208.8	-	208.8	303.1	-	303.1	303.1	-	303.1	162.7	-	162.7
4. Water Supply and Sanitation	14,207.5	-	14,207.5	23,287.8	-	23,287.8	23,525.0	-	23,525.0	21,905.0	-	21,905.0
5. Housing	2,057.1	286.8	2,343.9	6,024.0	200.0	6,224.0	4,910.1	200.0	5,110.1	5,643.8	185.0	5,828.8
6. Urban Development	12,862.5	-	12,862.5	4,690.2	-	4,690.2	4,796.8	-	4,796.8	8,840.0	-	8,840.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,205.6	202.0	2,407.7	5,387.0	-	5,387.0	4,448.3	-	4,448.3	5,088.3	-	5,088.3
8. Social Security and Welfare	23.0	-	23.0	81.5	-	81.5	92.6	-	92.6	90.8	-	90.8
9. Others *	5,724.6	851.9	6,576.5	7,213.8	0.2	7,214.0	5,820.4	-	5,820.4	6,437.7	-	6,437.7
(b) Economic Services (1 to 10)	152,076.7	30.9	152,107.6	177,177.1	6.1	177,183.2	178,008.6	5.4	178,014.0	184,420.2	1.2	184,421.4
1. Agriculture and Allied Activities (i to xi)	8,511.8	35.6	8,547.3	10,697.8	-	10,697.8	7,235.2	-	7,235.2	11,214.0	-	11,214.0
i) Crop Husbandry	156.2	-	156.2	2,211.1	-	2,211.1	302.7	-	302.7	1,096.7	-	1,096.7
ii) Soil and Water Conservation	1,775.6	-	1,775.6	915.7	-	915.7	860.4	-	860.4	1,117.6	-	1,117.6
iii) Animal Husbandry	106.9	-	106.9	361.0	-	361.0	133.8	-	133.8	521.0	-	521.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-0.1	-	-0.1	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	6,209.8	34.7	6,244.5	5,656.0	-	5,656.0	5,499.1	-	5,499.1	6,215.1	-	6,215.1
vii) Plantations	-	-	-	1,326.5	-	1,326.5	198.0	-	198.0	1,546.8	-	1,546.8
viii) Food Storage and Warehousing	100.0	0.9	100.9	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	25.2	-	25.2	0.2	-	0.2	13.8	-	13.8	0.2	-	0.2
xi) Others @	138.1	-	138.1	227.4	-	227.4	227.3	-	227.3	716.6	-	716.6
2. Rural Development	9,915.6	-7.1	9,908.5	11,705.0	-	11,705.0	11,683.4	-	11,683.4	11,692.5	-	11,692.5
3. Special Area Programmes of which: Hill Areas	269.8	-	269.8	249.0	-	249.0	346.5	-	346.5	261.5	-	261.5
4. Major and Medium Irrigation and Flood Control	67,844.4	-	67,844.4	86,125.6	-	86,125.6	89,924.8	-	89,924.8	90,358.8	-	90,358.8
5. Energy	19,258.4	-	19,258.4	19,026.8	-	19,026.8	21,896.8	-	21,896.8	29,592.4	-	29,592.4
6. Industry and Minerals (i to iv)	7,951.8	1.6	7,953.4	11,614.5	4.9	11,619.4	9,158.7	4.9	9,163.6	2,363.4	-	2,363.4
i) Village and Small Industries	36.8	1.6	38.4	89.6	4.9	94.5	48.2	4.9	53.1	58.2	-	58.2
ii) Iron and Steel Industries	250.0	-	250.0	2,939.4	-	2,939.4	525.0	-	525.0	1,100.0	-	1,100.0
iii) Non-Ferrous Mining and Metallurgical Industries	109.5	-	109.5	60.3	-	60.3	60.3	-	60.3	55.1	-	55.1
iv) Others #	7,555.5	-	7,555.5	8,525.2	-	8,525.2	8,525.1	-	8,525.1	1,150.1	-	1,150.1
7. Transport (i + ii)	33,745.1	-	33,745.1	31,431.1	-	31,431.1	32,741.4	-	32,741.4	34,179.4	-	34,179.4
i) Roads and Bridges	26,034.6	-	26,034.6	24,541.2	-	24,541.2	26,043.8	-	26,043.8	27,504.7	-	27,504.7
ii) Others **	7,710.5	-	7,710.5	6,889.9	-	6,889.9	6,697.5	-	6,697.5	6,674.6	-	6,674.6
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GUJARAT

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
9. Science, Technology and Environment	80.8	-	80.8	-	-	100	-	100	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	4,499.1	0.8	4,499.9	6,317.3	1.2	6,318.5	5,011.8	0.5	5,012.3	4,758.3	1.2	4,759.5	4,655.0	-	4,655.0	-	4,655.0	-
i) Tourism	4,494.4	-	4,494.4	6,210.0	-	6,210.0	5,006.5	-	5,006.5	4,655.0	-	4,655.0	-	-	-	-	-	-
ii) Others @	4.7	0.8	5.5	107.3	1.2	108.5	5.3	0.5	5.8	103.3	1.2	104.5	-	-	-	-	-	-
2. Non-Development (General Services)	5,435.8	2,729.2	8,165.0	12,808.4	802.8	13,611.2	9,500.9	633.1	10,134.0	11,199.8	654.3	11,854.1	52,580.9	16,954.1	16,954.1	52,580.9	16,954.1	16,954.1
II. Discharge of Internal Debt (1 to 8)	-	55,476.2	55,476.2	-	48,522.0	48,522.0	-	48,522.0	16,749.7	16,749.7	-	16,749.7	-	-	-	-	-	-
1. Market Loans	-	24,457.8	24,457.8	-	16,749.7	16,749.7	-	16,749.7	-	-	-	-	-	-	-	-	-	-
2. Loans from LIC	-	-	-	-	224.7	224.7	-	224.7	-	-	-	223.4	-	-	223.4	-	-	-
3. Loans from SBI and other Banks	-	224.7	224.7	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	0.2	0.2	-	0.2	0.2	-	0.2	-	-	-	0.2	-	-	0.2	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	10.0	10.0	-	10.0	-	-	-	10.0	-	-	10.0	-	-	-
7. Special Securities issued to NSSF	-	22,655.6	22,655.6	-	22,991.1	22,991.1	-	22,991.1	-	-	-	24,905.4	-	-	24,905.4	-	-	-
8. Others	-	8,137.9	8,137.9	-	8,546.3	8,546.3	-	8,546.3	-	-	-	10,487.9	-	-	10,487.9	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	6,562.8	6,562.8	-	6,597.6	6,597.6	-	6,597.6	6,562.1	6,562.1	-	6,597.6	6,562.1	6,562.1	6,597.6	6,562.1	6,562.1	6,562.1
1. State Plan Schemes	-	6,525.4	6,525.4	-	6,562.1	6,562.1	-	6,562.1	-	-	-	6,562.1	-	-	6,562.1	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	37.3	37.3	-	35.5	35.5	-	35.5	-	-	-	35.5	-	-	35.5	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	37.3	37.3	-	35.5	35.5	-	35.5	-	-	-	35.5	-	-	35.5	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	5,511.8	520.5	6,032.3	6,576.0	642.8	7,218.9	4,386.3	555.1	4,941.4	6,039.0	603.5	6,642.6	6,039.0	6,039.0	6,642.6	6,039.0	6,039.0	6,039.0
1. Development Purposes (a + b)	5,511.8	93.2	5,605.0	6,576.0	193.7	6,769.8	4,386.3	122.1	4,508.4	6,039.0	161.0	6,200.0	6,039.0	6,039.0	6,200.0	6,039.0	6,039.0	6,039.0
a) Social Services (1 to 7)	196.9	93.2	290.1	386.9	193.7	580.6	399.8	122.1	521.9	1,374.0	161.0	1,535.0	1,374.0	1,374.0	1,535.0	1,374.0	1,374.0	1,374.0
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	93.2	93.2	386.9	193.7	193.7	399.8	122.1	399.8	1,374.0	161.0	1,535.0	1,374.0	1,374.0	1,535.0	1,374.0	1,374.0	1,374.0
7. Others	196.9	-	196.9	6,189.1	-	6,189.1	3,986.5	-	3,986.5	4,665.0	-	4,665.0	-	-	4,665.0	-	-	-
b) Economic Services (1 to 10)	5,314.9	-	5,314.9	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	95.1	-	95.1	1,138.7	-	1,138.7	1,287.0	-	1,287.0	1,050.0	-	1,050.0	-	-	1,050.0	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GUJARAT

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	0.1	-	0.1	0.4	-	0.4	-	-	-	0.5	-	0.5
8. Other Industries and Minerals	196.3	-	196.3	50.0	-	50.0	50.0	-	50.0	10.0	-	10.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	5,023.4	-	5,023.4	5,000.0	-	5,000.0	2,600.0	-	2,600.0	3,560.0	-	3,560.0
2. Non-Development Purposes (a + b)			427.3			427.3			433.1			442.5
a) Government Servants (other than Housing)	-	1.7	1.7	-	12.0	12.0	-	449.1	15.5	-	431.6	10.9
b) Miscellaneous	-	425.6	425.6	-	437.1	437.1	-	417.5	417.5	-	431.6	431.6
V. Inter-State Settlement												
1.1	-	-	-	-	0.1	0.1	-	0.1	-	-	0.1	0.1
VI. Contingency Fund												
1.1	-	1.1	1.1	-	9.9	9.9	-	405.8	-	-	-	-
VII. State Provident Funds, etc. (1+2)												
1. State Provident Funds	-	15,470.1	15,470.1	-	20,881.2	20,881.2	-	20,881.2	-	-	23,137.7	23,137.7
2. Others	-	14,389.3	14,389.3	-	19,198.7	19,198.7	-	19,198.7	-	-	21,455.2	21,455.2
VIII. Reserve Funds (1 to 4)												
1. Depreciation/Renewal Reserve Funds	-	1,080.8	1,080.8	-	1,682.5	1,682.5	-	1,682.5	-	-	1,682.5	1,682.5
2. Sinking Funds	-	6,502.4	6,502.4	-	22,508.8	22,508.8	-	19,998.0	-	-	19,998.0	19,998.0
3. Famine Relief Fund	-	0.1	0.1	-	15.0	15.0	-	15.0	-	-	15.0	15.0
4. Others	-	6,502.3	6,502.3	-	7,000.0	7,000.0	-	5,000.0	-	-	5,000.0	5,000.0
IX. Deposits and Advances (1 to 4)												
1. Civil Deposits	-	322,681.1	322,681.1	-	15,493.8	15,493.8	-	14,983.0	-	-	14,923.0	14,923.0
2. Deposits of Local Funds	-	56,725.7	56,725.7	-	305,449.7	305,449.7	-	304,602.5	-	-	313,097.8	313,097.8
3. Civil Advances	-	255,734.0	255,734.0	-	51,323.2	51,323.2	-	49,323.2	-	-	56,913.9	56,913.9
4. Others	-	4,934.4	4,934.4	-	246,062.5	246,062.5	-	247,215.7	-	-	245,932.9	245,932.9
X. Suspense and Miscellaneous (1 to 4)												
1. Suspense	-	52.0	52.0	-	4,963.2	4,963.2	-	4,962.8	-	-	7,150.2	7,150.2
2. Cash Balance Investment Accounts	-	1,893,417.0	1,893,417.0	-	1,028,245.0	1,028,245.0	-	1,028,260.7	-	-	1,028,273.0	1,028,273.0
3. Deposits with RBI	-	1,849.9	1,849.9	-	21.9	21.9	-	21.9	-	-	34.2	34.2
4. Others	-	153,876.4	153,876.4	-	10,000.0	10,000.0	-	10,000.0	-	-	10,000.0	10,000.0
XI. Appropriation to Contingency Fund												
1,849.9	-	1,849.9	1,849.9	-	480,631.5	480,631.5	-	480,631.5	-	-	480,631.5	480,631.5
XII. Remittances												
153,876.4	-	153,876.4	153,876.4	-	537,591.6	537,591.6	-	537,607.3	-	-	537,607.3	537,607.3
A. Surplus (+)/Deficit (-) on Revenue Account												
47,172.0	-	47,172.0	47,172.0	-	26,665.3	26,665.3	-	33,912.6	-	-	33,912.6	33,912.6
B. Surplus (+)/Deficit(-) on Capital Account												
-76,007.0	-	-76,007.0	-76,007.0	-	68,368.1	68,368.1	-	63,870.8	-	-	73,084.7	73,084.7
C. Overall Surplus (+)/Deficit (-) (A+B)												
-28,835.0	-	-28,835.0	-28,835.0	-	-62,659.6	-62,659.6	-	-46,304.1	-	-	-71,835.1	-71,835.1
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)												
-14,490.6	-	-14,490.6	-14,490.6	-	5,708.6	5,708.6	-	17,566.6	-	-	1,249.6	1,249.6
i. Increase (+)/Decrease (-) in Cash Balances	-	-2,819.7	-2,819.7	-	5,708.5	5,708.5	-	17,566.6	-	-	1,249.5	1,249.5
a) Opening Balance	-	-17,310.3	-17,310.3	-	2,290.7	2,290.7	-	-17,310.3	-	-	256.3	256.3
b) Closing Balance	-	-14,344.5	-14,344.5	-	7,999.2	7,999.2	-	256.3	-	-	1,505.8	1,505.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
HARYANA

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
TOTAL CAPITAL DISBURSEMENTS (I to XII)	55,600.7	783,278.7	838,879.4	63,256.6	667,508.4	730,765.0	63,313.2	792,519.8	855,833.0	70,824.6	950,566.9	1,021,393.6						
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	55,600.7	14,814.8	70,415.5	63,256.6	28,967.0	92,223.7	63,313.2	25,220.2	88,533.4	70,824.6	27,227.2	98,051.8						
I. Total Capital Outlay (1 + 2)	50,667.2	-11,321.2	39,346.0	57,273.8	197.3	57,471.1	57,722.9	-2,037.2	55,685.7	61,576.0	-2,539.0	59,039.0						
1. Development (a + b)	47,845.6	-11,321.2	36,524.5	54,201.8	197.3	54,399.1	54,502.4	-2,037.2	52,465.2	58,031.4	-2,539.0	55,492.4						
(a) Social Services (1 to 9)	18,239.5	-	18,239.5	24,560.7	-	24,560.7	23,876.3	-	23,876.3	28,548.8	-	28,548.8						
1. Education, Sports, Art and Culture	1,589.9	-	1,589.9	2,192.3	-	2,192.3	2,151.1	-	2,151.1	2,543.5	-	2,543.5						
2. Medical and Public Health	498.3	-	498.3	1,043.0	-	1,043.0	943.0	-	943.0	393.0	-	393.0						
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-						
4. Water Supply and Sanitation	10,773.8	-	10,773.8	10,002.0	-	10,002.0	11,067.0	-	11,067.0	10,342.2	-	10,342.2						
5. Housing	358.9	-	358.9	300.0	-	300.0	265.0	-	265.0	1,300.0	-	1,300.0						
6. Urban Development	3,873.6	-	3,873.6	8,000.0	-	8,000.0	5,410.0	-	5,410.0	10,250.0	-	10,250.0						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	12.5	-	12.5	32.2	-	32.2	32.2	-	32.2	36.0	-	36.0						
8. Social Security and Welfare	19.3	-	19.3	1,739.6	-	1,739.6	2,226.6	-	2,226.6	2,268.1	-	2,268.1						
9. Others *	1,113.3	-	1,113.3	1,251.6	-	1,251.6	1,781.5	-	1,781.5	1,416.1	-	1,416.1						
(b) Economic Services (1 to 10)	29,606.1	-11,321.2	18,285.0	29,641.1	197.3	29,838.4	30,626.0	-2,037.2	28,588.9	29,482.6	-2,539.0	26,943.6						
1. Agriculture and Allied Activities (i to xi)	568.5	-11,325.5	-10,757.0	1,114.4	192.8	1,307.2	1,008.9	-2,041.7	-1,032.7	946.1	-2,543.5	-1,597.4						
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-						
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-						
iii) Animal Husbandry	49.5	-	49.5	200.0	-	200.0	200.0	-	200.0	200.0	-	200.0						
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-						
v) Fisheries	-	-	-	2.5	-	2.5	2.3	-	2.3	18.5	-	18.5						
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-						
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-						
viii) Food Storage and Warehousing	71.2	-11,325.5	-11,254.3	500.0	192.8	692.8	30.0	-2,041.7	-2,011.7	200.0	-2,543.5	-2,343.5						
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-						
x) Co-operation	447.9	-	447.9	411.9	-	411.9	776.6	-	776.6	527.6	-	527.6						
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-						
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-						
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-						
4. Major and Medium Irrigation and Flood Control	9,083.0	-	9,083.0	5,602.4	-	5,602.4	5,570.9	-	5,570.9	6,002.0	-	6,002.0						
5. Energy	1,000.8	-	1,000.8	5,000.0	-	5,000.0	4,000.0	-	4,000.0	3,000.0	-	3,000.0						
6. Industry and Minerals (i to iv)	60.5	-	60.5	12.3	-	12.3	12.2	-	12.2	76.5	-	76.5						
i) Village and Small Industries	50.0	-	50.0	10.0	-	10.0	10.0	-	10.0	74.0	-	74.0						
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iv) Others #	10.5	-	10.5	2.3	-	2.3	2.2	-	2.2	2.5	-	2.5						
7. Transport (i + ii)	18,690.5	4.3	18,694.8	17,597.0	4.5	17,601.5	19,719.0	4.5	19,723.5	19,139.0	4.5	19,143.5						
i) Roads and Bridges	17,435.8	-	17,435.8	15,931.5	-	15,931.5	18,016.5	-	18,016.5	17,200.0	-	17,200.0						
ii) Others **	1,254.7	4.3	1,259.0	1,665.5	4.5	1,670.0	1,702.5	4.5	1,707.0	1,939.0	4.5	1,943.5						
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
HARYANA

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (1 + ii)	202.9	-	202.9	202.9	315.0	-	315.0	315.0	315.0	-	315.0	315.0	319.0	-	319.0
i) Tourism	202.9	-	202.9	202.9	315.0	-	315.0	315.0	315.0	-	315.0	315.0	319.0	-	319.0
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	2,821.6	-	2,821.6	2,821.6	3,072.0	-	3,072.0	3,072.0	3,220.5	-	3,220.5	3,220.5	3,546.6	-	3,546.6
Discharge of Internal Debt (1 to 8)	-	79,088.7	79,088.7	79,088.7	-	136,165.9	136,165.9	136,165.9	-	105,215.2	105,215.2	105,215.2	99,099.7	-	99,099.7
1. Market Loans	-	8,248.2	8,248.2	8,248.2	-	8,270.1	8,270.1	8,270.1	-	8,270.1	8,270.1	8,270.1	9,316.8	-	9,316.8
2. Loans from LIC	-	19.0	19.0	19.0	-	11.1	11.1	11.1	-	10.8	10.8	10.8	7.8	-	7.8
3. Loans from SBI and other Banks	-	56,371.4	56,371.4	56,371.4	-	93,760.0	93,760.0	93,760.0	-	63,228.6	63,228.6	63,228.6	65,000.0	-	65,000.0
4. Loans from NABARD	-	2,374.8	2,374.8	2,374.8	-	2,385.0	2,385.0	2,385.0	-	2,492.7	2,492.7	2,492.7	2,645.7	-	2,645.7
5. Loans from National Co-operative Development Corporation	-	90.3	90.3	90.3	-	205.3	205.3	205.3	-	181.1	181.1	181.1	231.1	-	231.1
6. WMA from RBI	-	1,087.9	1,087.9	1,087.9	-	20,000.0	20,000.0	20,000.0	-	20,010.0	20,010.0	20,010.0	10,010.0	-	10,010.0
7. Special Securities issued to NSSF	-	5,385.3	5,385.3	5,385.3	-	5,438.9	5,438.9	5,438.9	-	5,438.6	5,438.6	5,438.6	5,841.6	-	5,841.6
8. Others	-	5,511.9	5,511.9	5,511.9	-	6,095.6	6,095.6	6,095.6	-	5,583.3	5,583.3	5,583.3	6,046.6	-	6,046.6
of which: Land Compensation Bonds	-	2,022.3	2,022.3	2,022.3	-	2,022.3	2,022.3	2,022.3	-	2,022.3	2,022.3	2,022.3	2,022.3	-	2,022.3
III. Repayment of Loans to the Centre (1 to 7)	-	1,683.9	1,683.9	1,683.9	-	2,332.6	2,332.6	2,332.6	-	1,249.7	1,249.7	1,249.7	1,255.3	-	1,255.3
1. State Plan Schemes	-	1,641.0	1,641.0	1,641.0	-	2,329.4	2,329.4	2,329.4	-	1,229.9	1,229.9	1,229.9	1,236.6	-	1,236.6
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	43.0	43.0	43.0	-	3.2	3.2	3.2	-	19.8	19.8	19.8	18.7	-	18.7
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	43.0	43.0	43.0	-	3.2	3.2	3.2	-	19.8	19.8	19.8	18.7	-	18.7
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	4,933.5	2,822.6	7,756.1	7,756.1	5,982.8	4,031.2	10,014.0	10,014.0	5,590.3	4,031.2	9,621.5	9,621.5	9,246.6	4,421.1	13,667.7
1. Development Purposes (a + b)	4,933.5	1,615.4	6,548.9	6,548.9	5,982.8	1,880.0	7,862.8	7,862.8	5,590.3	1,960.0	7,550.3	7,550.3	9,246.6	2,100.0	11,346.6
a) Social Services (1 to 7)	-	1,615.4	1,615.4	1,615.4	90.0	1,880.0	1,970.0	1,970.0	90.0	1,960.0	2,050.0	2,050.0	10.0	2,100.0	2,110.0
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	1,615.4	1,615.4	1,615.4	90.0	1,880.0	1,970.0	1,970.0	90.0	1,960.0	2,050.0	2,050.0	10.0	2,100.0	2,110.0
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	4,933.5	-	4,933.5	4,933.5	5,892.8	-	5,892.8	5,892.8	5,500.3	-	5,500.3	5,500.3	9,236.6	-	9,236.6
1. Crop Husbandry	57.4	-	57.4	57.4	0.1	-	0.1	0.1	-	-	-	-	0.1	-	0.1
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	357.9	-	357.9	357.9	332.5	-	332.5	332.5	1,190.3	-	1,190.3	1,190.3	116.5	-	116.5
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	2,908.8	-	2,908.8	2,908.8	3,500.2	-	3,500.2	3,500.2	2,250.0	-	2,250.0	2,250.0	6,000.0	-	6,000.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
HARYANA

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
1	100.0	-	100.0	150.0	-	150.0	150.0	-	150.0	200.0	-	200.0	-	-	-	200.0	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	9.4	-	9.4	10.0	-	10.0	10.0	-	10.0	20.0	-	20.0	-	-	-	20.0	-	-
10. Others	1,500.0	-	1,500.0	1,900.0	-	1,900.0	1,900.0	-	1,900.0	2,900.0	-	2,900.0	-	-	-	2,900.0	-	-
2. Non-Development Purposes (a + b)	-	1,207.2	1,207.2	-	2,151.2	2,151.2	-	2,071.2	2,071.2	-	2,321.1	2,321.1	-	-	-	2,321.1	-	-
a) Government Servants (other than Housing)	-	1,207.2	1,207.2	-	2,151.2	2,151.2	-	2,071.2	2,071.2	-	2,321.1	2,321.1	-	-	-	2,321.1	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	17,778.2	17,778.2	-	24,330.0	24,330.0	-	21,050.0	21,050.0	-	23,780.0	23,780.0	-	-	-	23,780.0	-	-
1. State Provident Funds	-	17,480.4	17,480.4	-	24,000.0	24,000.0	-	20,720.0	20,720.0	-	23,417.0	23,417.0	-	-	-	23,417.0	-	-
2. Others	-	297.8	297.8	-	330.0	330.0	-	330.0	330.0	-	363.0	363.0	-	-	-	363.0	-	-
VIII. Reserve Funds (1 to 4)	-	5,092.1	5,092.1	-	7,383.1	7,383.1	-	18,198.1	18,198.1	-	8,757.5	8,757.5	-	-	-	8,757.5	-	-
1. Depreciation/Renewal Reserve Funds	-	600.0	600.0	-	322.0	322.0	-	295.0	295.0	-	195.0	195.0	-	-	-	195.0	-	-
2. Sinking Funds	-	850.1	850.1	-	4,044.3	4,044.3	-	6,993.8	6,993.8	-	5,250.0	5,250.0	-	-	-	5,250.0	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	3,642.0	3,642.0	-	3,016.8	3,016.8	-	10,909.3	10,909.3	-	3,312.5	3,312.5	-	-	-	3,312.5	-	-
IX. Deposits and Advances (1 to 4)	-	145,590.7	145,590.7	-	97,287.0	97,287.0	-	95,750.5	95,750.5	-	161,316.3	161,316.3	-	-	-	161,316.3	-	-
1. Civil Deposits	-	26,227.4	26,227.4	-	28,483.0	28,483.0	-	24,934.7	24,934.7	-	16,970.0	16,970.0	-	-	-	16,970.0	-	-
2. Deposits of Local Funds	-	101.5	101.5	-	364.0	364.0	-	182.0	182.0	-	199.3	199.3	-	-	-	199.3	-	-
3. Civil Advances	-	244.3	244.3	-	540.0	540.0	-	300.0	300.0	-	330.0	330.0	-	-	-	330.0	-	-
4. Others	-	119,017.5	119,017.5	-	67,900.0	67,900.0	-	70,333.8	70,333.8	-	143,817.0	143,817.0	-	-	-	143,817.0	-	-
X. Suspense and Miscellaneous (1 to 4)	-	467,329.0	467,329.0	-	320,139.3	320,139.3	-	467,062.3	467,062.3	-	563,975.0	563,975.0	-	-	-	563,975.0	-	-
1. Suspense	-	6,138.4	6,138.4	-	116,419.0	116,419.0	-	6,190.0	6,190.0	-	6,308.9	6,308.9	-	-	-	6,308.9	-	-
2. Cash Balance Investment Accounts	-	460,831.9	460,831.9	-	202,380.0	202,380.0	-	460,477.9	460,477.9	-	557,234.2	557,234.2	-	-	-	557,234.2	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	358.7	358.7	-	1,340.3	1,340.3	-	394.5	394.5	-	431.9	431.9	-	-	-	431.9	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	75,214.6	75,214.6	-	75,642.0	75,642.0	-	82,000.0	82,000.0	-	90,503.0	90,503.0	-	-	-	90,503.0	-	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-38,750.2	-	-	-50,125.7	-	-	-94,999.6	-	-	-95,575.2	-	-	-	-95,575.2	-	-
B. Surplus (+)/Deficit(-) on Capital Account	-	-	67,396.9	-	46,570.3	46,570.3	-	-	78,819.8	-	-	112,908.9	-	-	-	112,908.9	-	-
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	28,646.7	-	-3,555.4	-3,555.4	-	-	-16,179.8	-	-	17,333.7	-	-	-	17,333.7	-	-
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	28,646.7	-	-3,555.4	-3,555.4	-	-	-16,179.8	-	-	17,333.7	-	-	-	17,333.7	-	-
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-8,172.8	-	-119.9	-119.9	-	-	4,498.3	-	-	-197.8	-	-	-	-197.8	-	-
a) Opening Balance	-	-	1,649.7	-	-306.3	-306.3	-	-	-6,523.1	-	-	-2,024.8	-	-	-	-2,024.8	-	-
b) Closing Balance	-	-	-6,523.1	-	-426.2	-426.2	-	-	-2,024.8	-	-	-2,222.7	-	-	-	-2,222.7	-	-
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	36,819.5	-	-3,435.5	-3,435.5	-	-	-20,678.0	-	-	17,531.5	-	-	-	17,531.5	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
HIMACHAL PRADESH

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)			2015-16 (Budget Estimates)						
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
1																		
TOTAL CAPITAL DISBURSEMENTS (I to XII)	23,272.5	244,380.4	267,652.9	22,854.5	45,219.9	68,074.4	29,005.5	103,425.1	132,430.5	30,550.3	47,735.9	78,286.2						
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	23,272.5	15,914.5	39,187.0	22,854.5	15,443.0	38,297.5	29,005.5	15,490.4	44,495.8	30,550.3	17,959.0	48,509.3						
I. Total Capital Outlay (1 + 2)	18,146.2	412.4	18,558.6	19,243.7	274.0	19,517.7	24,773.6	503.0	25,276.6	26,736.7	2,770.1	29,506.8						
1. Development (a + b)	17,388.4	360.0	17,748.4	18,612.4	230.0	18,842.4	23,983.3	459.0	24,442.3	26,006.6	2,694.1	28,700.7						
(a) Social Services (1 to 9)	4,774.5	-	4,774.5	4,193.9	30.0	4,223.9	5,329.7	42.7	5,372.4	5,985.5	1,089.1	7,075.6						
1. Education, Sports, Art and Culture	1,742.2	-	1,742.2	1,224.7	-	1,224.7	1,309.0	-	1,309.0	1,642.7	720.0	2,362.7						
2. Medical and Public Health	729.1	-	729.1	659.8	-	659.8	685.0	12.7	697.7	762.4	-	762.4						
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-						
4. Water Supply and Sanitation	1,907.9	-	1,907.9	1,963.9	-	1,963.9	2,933.9	-	2,933.9	3,205.3	200.0	3,405.3						
5. Housing	188.0	-	188.0	197.3	-	197.3	199.3	-	199.3	188.7	159.1	347.8						
6. Urban Development	9.7	-	9.7	15.0	-	15.0	15.0	-	15.0	11.9	-	11.9						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	140.1	-	140.1	91.0	-	91.0	119.4	-	119.4	77.6	-	77.6						
8. Social Security and Welfare	50.5	-	50.5	36.5	20.0	56.5	64.1	20.0	84.1	86.0	10.0	96.0						
9. Others *	7.0	-	7.0	5.8	10.0	15.8	4.0	10.0	14.0	12.0	-	12.0						
(b) Economic Services (1 to 10)	12,613.9	360.0	12,973.9	14,418.4	200.0	14,618.4	18,653.6	416.3	19,069.9	20,020.1	1,605.0	21,625.1						
1. Agriculture and Allied Activities (i to xi)	361.9	107.6	469.5	352.0	-	352.0	398.3	-	398.3	510.4	-	510.4						
i) Crop Husbandry	54.1	7.6	61.7	43.6	-	43.6	38.7	-	38.7	35.8	-	35.8						
ii) Soil and Water Conservation	202.1	-	202.1	220.6	-	220.6	202.0	-	202.0	328.7	-	328.7						
iii) Animal Husbandry	41.4	-	41.4	35.1	-	35.1	102.5	-	102.5	52.5	-	52.5						
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-						
v) Fisheries	18.4	-	18.4	13.7	-	13.7	13.0	-	13.0	9.4	-	9.4						
vi) Forestry and Wild Life	42.2	-	42.2	35.4	-	35.4	38.5	-	38.5	40.5	-	40.5						
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-						
viii) Food Storage and Warehousing	1.7	100.0	101.7	1.8	-	1.8	1.8	-	1.8	41.8	-	41.8						
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-						
x) Co-operation	2.0	-	2.0	1.8	-	1.8	1.8	-	1.8	1.8	-	1.8						
xi) Others @	-	-	-	6.3	-	6.3	6.3	-	6.3	5.0	-	5.0						
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-						
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-						
4. Major and Medium Irrigation and Flood Control	1,942.2	-	1,942.2	2,478.2	-	2,478.2	5,044.4	-	5,044.4	4,395.0	250.0	4,645.0						
5. Energy	2,197.5	-	2,197.5	2,786.6	-	2,786.6	3,212.5	-	3,212.5	2,650.0	-	2,650.0						
6. Industry and Minerals (i to iv)	164.0	-	164.0	173.9	-	173.9	370.4	-	370.4	454.0	200.0	654.0						
i) Village and Small Industries	164.0	-	164.0	173.9	-	173.9	370.4	-	370.4	454.0	200.0	654.0						
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-						
7. Transport (i + ii)	7,148.1	252.4	7,400.5	7,807.9	200.0	8,007.9	8,746.2	416.3	9,162.5	10,878.8	1,035.0	11,913.8						
i) Roads and Bridges	6,612.5	252.4	6,864.9	7,258.8	200.0	7,458.8	8,167.5	416.3	8,583.8	10,271.6	1,015.0	11,286.6						
ii) Others **	535.5	-	535.5	549.1	-	549.1	578.6	-	578.6	607.2	20.0	627.2						
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
HIMACHAL PRADESH

Item	2013-14 (Accounts)						2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)			
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN	TOTAL		PLAN		NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13				
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	800.2	-	800.2	813.6	-	813.6	875.6	-	875.6	1,128.9	120.0	1,248.9	-	-	1,248.9	-
i) Tourism	20.3	-	20.3	22.4	-	22.4	22.2	-	22.2	30.0	-	30.0	-	-	30.0	-
ii) Others @	779.9	-	779.9	791.2	-	791.2	853.4	-	853.4	1,098.9	120.0	1,218.9	-	-	1,218.9	-
2. Non-Development (General Services)	757.8	52.4	810.2	631.3	44.0	675.3	790.3	44.0	834.3	730.1	76.0	806.1	-	-	806.1	-
II. Discharge of Internal Debt (1 to 8)	-	16,390.7	16,390.7	14,461.2	14,461.2	14,461.2	-	72,264.3	72,264.3	-	14,345.3	14,345.3	-	-	14,345.3	-
1. Market Loans	-	6,104.9	6,104.9	7,143.6	7,143.6	7,143.6	-	7,143.6	7,143.6	-	7,855.5	7,855.5	-	-	7,855.5	-
2. Loans from LIC	-	482.1	482.1	481.3	481.3	481.3	-	481.3	481.3	-	388.3	388.3	-	-	388.3	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	2,309.7	2,309.7	2,640.0	2,640.0	2,640.0	-	2,640.0	2,640.0	-	3,040.0	3,040.0	-	-	3,040.0	-
6. WMA from RBI	-	49.2	49.2	53.6	53.6	53.6	-	53.6	53.6	-	60.0	60.0	-	-	60.0	-
7. Special Securities issued to NSSF	-	1,724.8	1,724.8	0.1	0.1	0.1	-	0.1	0.1	-	0.1	0.1	-	-	0.1	-
8. Others	-	3,787.0	3,787.0	2,158.3	2,158.3	2,158.3	-	1,984.3	1,984.3	-	2,218.2	2,218.2	-	-	2,218.2	-
III. Repayment of Loans to the Centre (1 to 7)	-	70.2	70.2	70.2	70.2	70.2	-	648.4	648.4	-	682.4	682.4	-	-	682.4	-
1. State Plan Schemes	-	636.7	636.7	636.7	636.7	636.7	-	636.7	636.7	-	675.6	675.6	-	-	675.6	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	15.4	15.4	11.7	11.7	11.7	-	11.7	11.7	-	6.8	6.8	-	-	6.8	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	15.4	15.4	11.7	11.7	11.7	-	11.7	11.7	-	6.8	6.8	-	-	6.8	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	5,126.3	184.3	5,310.5	3,610.8	59.5	3,670.3	4,231.9	215.5	4,447.3	3,813.6	161.3	3,974.9	-	-	3,974.9	-
1. Development Purposes (a + b)	5,125.9	160.1	5,286.0	3,610.8	3.0	3,613.8	4,231.6	186.3	4,417.9	3,813.6	103.8	3,917.4	-	-	3,917.4	-
a) Social Services (1 to 7)	86.2	1.0	87.2	60.8	3.0	63.8	62.6	22.8	85.3	63.6	3.8	67.4	-	-	67.4	-
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	25.4	-	25.4	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	57.7	1.0	58.7	57.2	3.0	60.2	59.0	2.8	61.7	60.0	3.8	63.8	-	-	63.8	-
7. Others	3.1	-	3.1	3.6	-	3.6	3.6	-	3.6	3.6	-	3.6	-	-	3.6	-
b) Economic Services (1 to 10)	5,039.7	159.1	5,198.8	3,550.0	-	3,550.0	4,169.1	163.5	4,332.6	3,750.0	100.0	3,850.0	-	-	3,850.0	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	367.5	-	367.5	-	-	-	442.9	-	442.9	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	4,672.2	-	4,672.2	3,550.0	-	3,550.0	3,726.2	-	3,726.2	3,750.0	-	3,750.0	-	-	3,750.0	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
HIMACHAL PRADESH

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	159.1	159.1	-	-	-	-	163.5	163.5	-	50.0	50.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	0.3	24.2	24.5	-	56.5	56.5	0.3	29.2	29.5	-	57.5	57.5
a) Government Servants (other than Housing)	0.3	24.2	24.5	-	56.5	56.5	0.3	29.2	29.5	-	57.5	57.5
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	18,856.1	18,856.1	-	13,000.0	13,000.0	-	13,000.0	13,000.0	-	13,000.0	13,000.0
1. State Provident Funds	-	18,734.5	18,734.5	-	12,750.0	12,750.0	-	12,750.0	12,750.0	-	12,750.0	12,750.0
2. Others	-	121.6	121.6	-	250.0	250.0	-	250.0	250.0	-	250.0	250.0
VIII. Reserve Funds (1 to 4)	-	1,515.0	1,515.0	-	10.2	10.2	-	10.2	10.2	-	10.2	10.2
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,515.0	1,515.0	-	10.2	10.2	-	10.2	10.2	-	10.2	10.2
IX. Deposits and Advances (1 to 4)	-	17,655.6	17,655.6	-	3,738.8	3,738.8	-	3,738.8	3,738.8	-	3,738.8	3,738.8
1. Civil Deposits	-	14,091.0	14,091.0	-	798.7	798.7	-	798.7	798.7	-	798.7	798.7
2. Deposits of Local Funds	-	572.7	572.7	-	2,150.0	2,150.0	-	2,150.0	2,150.0	-	2,150.0	2,150.0
3. Civil Advances	-	1,206.1	1,206.1	-	725.0	725.0	-	725.0	725.0	-	725.0	725.0
4. Others	-	1,785.7	1,785.7	-	65.1	65.1	-	65.1	65.1	-	65.1	65.1
X. Suspense and Miscellaneous (1 to 4)	-	139,451.3	139,451.3	-	8,224.1	8,224.1	-	8,224.1	8,224.1	-	8,224.1	8,224.1
1. Suspense	-	12,835.1	12,835.1	-	1,710.0	1,710.0	-	1,710.0	1,710.0	-	1,710.0	1,710.0
2. Cash Balance Investment Accounts	-	126,615.5	126,615.5	-	1,500.0	1,500.0	-	1,500.0	1,500.0	-	1,500.0	1,500.0
3. Deposits with RBI	-	-	-	-	5,000.0	5,000.0	-	5,000.0	5,000.0	-	5,000.0	5,000.0
4. Others	-	0.7	0.7	-	14.1	14.1	-	14.1	14.1	-	14.1	14.1
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	49,263.1	49,263.1	-	4,803.7	4,803.7	-	4,803.7	4,803.7	-	4,803.7	4,803.7
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-16,414.1	-	-	-32,614.5	-	-	-15,380.7	-	-	468.4
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-1,951.2	-	-	11,550.0	-	-	11,851.6	-	-	-468.4
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-18,365.4	-	-	-21,064.5	-	-	-3,529.0	-	-	-
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-18,365.4	-	-	-21,064.5	-	-	-3,529.0	-	-	-
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-11,139.7	-	-	-21,064.5	-	-	-3,529.0	-	-	-
a) Opening Balance	-	-	2,664.7	-	-	-6,255.5	-	-	-8,475.0	-	-	-12,004.1
b) Closing Balance	-	-	-8,475.0	-	-	-27,320.0	-	-	-12,004.1	-	-	-12,004.1
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-2,664.7	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-4,560.9	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
JAMMU AND KASHMIR

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
TOTAL CAPITAL DISBURSEMENTS (I to XII)	41,722.4	342,191.2	383,913.7	82,977.8	59,620.6	142,598.5	93,547.2	128,712.7	222,259.9	-	85,892.6	220,459.0						
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	41,722.4	17,530.3	59,252.7	82,977.8	20,897.4	103,875.3	93,547.2	20,659.0	114,206.2	-	14,734.8	112,054.4						
I. Total Capital Outlay (1 + 2)	41,722.4	3,346.1	45,068.5	82,977.8	6,545.5	89,523.4	93,547.2	6,986.8	100,534.1	-	-	96,444.6						
1. Development (a + b)	35,902.0	2,684.1	38,586.2	62,145.6	5,830.5	67,976.1	78,460.5	6,090.8	84,551.4	-	-	79,084.4						
(a) Social Services (1 to 9)	11,670.9	623.6	12,294.6	25,688.6	1,309.1	26,997.7	21,135.0	1,296.0	22,431.0	-	-	24,968.5						
1. Education, Sports, Art and Culture	5,225.4	-	5,225.4	6,430.7	-	6,430.7	5,020.5	-	5,020.5	-	-	4,891.5						
2. Medical and Public Health	2,335.4	-	2,335.4	3,367.0	-	3,367.0	6,057.5	-	6,057.5	-	-	7,376.8						
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-						
4. Water Supply and Sanitation	1,341.8	-	1,341.8	4,880.0	-	4,880.0	5,021.7	-	5,021.7	-	-	4,780.0						
5. Housing	46.4	-	46.4	58.1	-	58.1	70.0	-	70.0	-	-	22.5						
6. Urban Development	2,161.0	-	2,161.0	6,679.0	607.5	7,286.5	2,229.4	607.5	2,836.9	-	-	5,264.2						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	76.1	-	76.1	745.9	-	745.9	465.3	-	465.3	-	-	453.8						
8. Social Security and Welfare	25.0	623.6	648.6	1,423.9	701.6	2,125.5	648.6	688.5	1,337.1	-	-	770.6						
9. Others *	459.9	-	459.9	2,104.1	-	2,104.1	1,621.9	-	1,621.9	-	-	1,409.1						
(b) Economic Services (1 to 10)	24,231.1	2,060.5	26,291.6	36,457.0	4,521.4	40,978.4	57,325.5	4,794.8	62,120.4	-	-	54,115.9						
1. Agriculture and Allied Activities (i to xi)	2,460.8	1,533.4	3,994.2	3,619.6	1,788.9	5,408.5	4,165.4	2,062.3	6,227.7	-	-	7,155.4						
i) Crop Husbandry	1,233.7	171.8	1,405.5	2,407.2	79.3	2,486.4	2,957.3	64.7	3,022.0	-	-	3,879.2						
ii) Soil and Water Conservation	106.9	-	106.9	23.3	-	23.3	23.3	-	23.3	-	-	23.3						
iii) Animal Husbandry	274.5	-	274.5	315.4	-	315.4	323.8	-	323.8	-	-	481.7						
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-						
v) Fisheries	92.5	-	92.5	106.4	-	106.4	88.7	-	88.7	-	-	61.4						
vi) Forestry and Wild Life	511.9	-	511.9	501.4	-	501.4	508.9	-	508.9	-	-	467.0						
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-						
viii) Food Storage and Warehousing	24.4	1,361.6	1,386.0	13.0	1,709.7	1,722.7	23.0	1,997.6	2,020.6	-	-	1,989.9						
ix) Agricultural Research and Education	95.0	-	95.0	180.0	-	180.0	180.0	-	180.0	-	-	180.0						
x) Co-operation	122.0	-	122.0	72.9	-	72.9	60.4	-	60.4	-	-	72.9						
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-						
2. Rural Development	1,487.6	533.3	2,020.8	8,322.4	2,732.5	11,054.9	12,790.6	2,732.5	15,523.1	-	-	13,084.4						
3. Special Area Programmes of which: Hill Areas	2,335.7	-6.2	2,329.5	-	-	-	91.3	-	91.3	-	-	500.0						
4. Major and Medium Irrigation and Flood Control	3,321.5	-	3,321.5	1,928.0	-	1,928.0	3,753.1	-	3,753.1	-	-	4,344.7						
5. Energy	3,809.3	-	3,809.3	3,857.1	-	3,857.1	3,927.1	-	3,927.1	-	-	3,857.1						
6. Industry and Minerals (i to iv)	1,000.0	-	1,000.0	1,129.4	-	1,129.4	1,203.3	-	1,203.3	-	-	1,012.3						
i) Village and Small Industries	910.8	-	910.8	1,062.4	-	1,062.4	1,136.3	-	1,136.3	-	-	945.3						
ii) Iron and Steel Industries	35.3	-	35.3	35.3	-	35.3	35.3	-	35.3	-	-	35.3						
iii) Non-Ferrous Mining and Metalurgical Industries	54.0	-	54.0	31.8	-	31.8	31.8	-	31.8	-	-	31.8						
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-						
7. Transport (i + ii)	3,924.3	-	3,924.3	590.0	-	590.0	8,590.0	-	8,590.0	-	-	9,095.0						
i) Roads and Bridges	3,913.8	-	3,913.8	545.0	-	545.0	8,545.0	-	8,545.0	-	-	9,050.0						
ii) Others **	10.4	-	10.4	45.0	-	45.0	45.0	-	45.0	-	-	45.0						
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
JAMMU AND KASHMIR

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	TOTAL	
1																
9. Science, Technology and Environment	116.5	-	116.5		331.9	-	331.9		125.0	-	125.0		-	-	124.5	
10. General Economic Services (i + ii)	5,775.4	-	5,775.4		16,678.5	-	16,678.5		22,679.8	-	22,679.8		-	-	14,942.5	
i) Tourism	1,893.5	-	1,893.5		2,078.3	-	2,078.3		986.6	-	986.6		-	-	1,158.3	
ii) Others @	3,881.9	-	3,881.9		14,600.2	-	14,600.2		21,693.1	-	21,693.1		-	-	13,784.1	
2. Non-Development (General Services)	5,820.4	661.9	6,482.3		20,832.3	715.0	21,547.3		15,086.7	896.0	15,982.7		-	-	17,360.2	
II. Discharge of Internal Debt (1 to 8)			40,681.2			12,017.5	12,017.5			83,172.4	83,172.4			84,724.8	84,724.8	
1. Market Loans	-	3,854.3	3,854.3		-	12,017.5	12,017.5		-	12,014.6	12,014.6		-	13,567.0	13,567.0	
2. Loans from LIC	-	1,235.2	1,235.2		-	-	-		-	-	-		-	-	-	
3. Loans from SBI and other Banks	-	-	-		-	-	-		-	-	-		-	-	-	
4. Loans from NABARD	-	3,274.3	3,274.3		-	-	-		-	-	-		-	-	-	
5. Loans from National Co-operative Development Corporation	-	-	-		-	-	-		-	-	-		-	-	-	
6. WMA from RBI	-	28,499.0	28,499.0		-	-	-		-	71,157.8	71,157.8		-	71,157.8	71,157.8	
7. Special Securities issued to NSSF	-	1,619.0	1,619.0		-	-	-		-	-	-		-	-	-	
8. Others	-	2,199.4	2,199.4		-	-	-		-	-	-		-	-	-	
of which: Land Compensation Bonds	-	2,016.7	2,016.7		-	-	-		-	-	-		-	-	-	
III. Repayment of Loans to the Centre (1 to 7)			787.9			949.4	949.4				949.4			1,167.8	1,167.8	
1. State Plan Schemes	-	787.9	787.9		-	949.4	949.4		-	949.4	949.4		-	1,167.8	1,167.8	
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-		-	-	-		-	-	-		-	-	-	
2. Central Plan Schemes	-	-	-		-	-	-		-	-	-		-	-	-	
3. Centrally Sponsored Schemes	-	-	-		-	-	-		-	-	-		-	-	-	
4. Non-Plan (i + ii)	-	-	-		-	-	-		-	-	-		-	-	-	
i) Relief for Natural Calamities	-	-	-		-	-	-		-	-	-		-	-	-	
ii) Others	-	-	-		-	-	-		-	-	-		-	-	-	
5. Ways and Means Advances from Centre	-	-	-		-	-	-		-	-	-		-	-	-	
6. Loans for Special Schemes	-	-	-		-	-	-		-	-	-		-	-	-	
7. Others	-	-	-		-	-	-		-	-	-		-	-	-	
IV. Loans and Advances by State Governments (1+2)																
1. Development Purposes (a + b)			1,214.2			1,385.0	1,385.0				708.2				875.0	
a) Social Services (1 to 7)		35.2	35.2			205.0	205.0				105.0				255.0	
1. Education, Sports, Art and Culture	-	-	-		-	-	-		-	-	-		-	-	-	
2. Medical and Public Health	-	-	-		-	-	-		-	-	-		-	-	-	
3. Family Welfare	-	-	-		-	-	-		-	-	-		-	-	-	
4. Water Supply and Sanitation	-	-	-		-	-	-		-	-	-		-	-	-	
5. Housing	-	-	-		-	-	-		-	-	-		-	-	-	
6. Government Servants (Housing)	-	3.0	3.0		-	5.0	5.0		-	5.0	5.0		-	5.0	5.0	
7. Others	-	32.2	32.2		-	200.0	200.0		-	100.0	100.0		-	100.0	100.0	
b) Economic Services (1 to 10)		1,178.9	1,178.9			1,180.0	1,180.0				603.2				620.0	
1. Crop Husbandry	-	-	-		-	-	-		-	-	-		-	-	-	
2. Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-	
3. Food Storage and Warehousing	-	-	-		-	-	-		-	-	-		-	-	-	
4. Co-operation	-	-	-		-	-	-		-	-	-		-	-	-	
5. Major and Medium Irrigation, etc.	-	-	-		-	-	-		-	-	-		-	-	-	
6. Power Projects	-	-	-		-	-	-		-	-	-		-	-	-	

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
JHARKHAND

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1	49,052.8	485,440.3	534,493.1	4	88,141.3	449,776.1	537,917.4	7	86,785.9	506,643.3	593,429.2	10	97,808.0	523,868.6	621,676.6
TOTAL CAPITAL DISBURSEMENTS (I to XII)															
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	49,052.8	17,270.7	66,323.5		88,141.3	20,856.3	108,997.6		86,785.9	20,876.3	107,662.2		97,808.0	23,689.1	121,497.1
I. Total Capital Outlay (1 + 2)	47,132.9	158.1	47,291.0		82,010.3	230.0	82,240.3		76,682.3	230.0	76,912.3		86,505.3	250.5	86,755.8
1. Development (a + b)	45,544.8	-	45,544.8		78,175.1	-	78,175.1		72,910.6	-	72,910.6		81,525.8	30.0	81,555.8
(a) Social Services (1 to 9)	9,241.9	-	9,241.9		12,752.9	-	12,752.9		12,512.0	-	12,512.0		16,187.9	30.0	16,217.9
1. Education, Sports, Art and Culture	1,452.1	-	1,452.1		2,024.0	-	2,024.0		2,023.6	-	2,023.6		2,023.3	-	2,023.3
2. Medical and Public Health	1,661.8	-	1,661.8		3,940.4	-	3,940.4		3,335.3	-	3,335.3		4,290.3	-	4,290.3
3. Family Welfare	-	-	-		-	-	-		-	-	-		-	-	-
4. Water Supply and Sanitation	3,210.2	-	3,210.2		1,826.5	-	1,826.5		1,801.5	-	1,801.5		2,767.9	-	2,767.9
5. Housing	209.9	-	209.9		360.0	-	360.0		423.5	-	423.5		750.0	30.0	780.0
6. Urban Development	1.4	-	1.4		10.0	-	10.0		-	-	-		-	-	-
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,680.3	-	1,680.3		2,581.1	-	2,581.1		2,863.2	-	2,863.2		3,158.9	-	3,158.9
8. Social Security and Welfare	1,026.3	-	1,026.3		1,180.0	-	1,180.0		1,180.0	-	1,180.0		2,540.0	-	2,540.0
9. Others *	-	-	-		831.0	-	831.0		884.9	-	884.9		657.5	-	657.5
(b) Economic Services (1 to 10)	36,302.9	-	36,302.9		65,422.1	-	65,422.1		60,398.6	-	60,398.6		65,337.9	-	65,337.9
1. Agriculture and Allied Activities (i to xi)	152.6	-	152.6		1,589.5	-	1,589.5		1,451.7	-	1,451.7		1,494.4	-	1,494.4
i) Crop Husbandry	15.0	-	15.0		200.0	-	200.0		200.0	-	200.0		190.0	-	190.0
ii) Soil and Water Conservation	-	-	-		350.0	-	350.0		350.0	-	350.0		350.0	-	350.0
iii) Animal Husbandry	-	-	-		171.0	-	171.0		156.0	-	156.0		246.6	-	246.6
iv) Dairy Development	100.0	-	100.0		571.3	-	571.3		325.8	-	325.8		125.7	-	125.7
v) Fisheries	37.6	-	37.6		50.0	-	50.0		50.0	-	50.0		333.7	-	333.7
vi) Forestry and Wild Life	-	-	-		-	-	-		-	-	-		-	-	-
vii) Plantations	-	-	-		203.1	-	203.1		163.1	-	163.1		203.1	-	203.1
viii) Food Storage and Warehousing	-	-	-		-	-	-		-	-	-		-	-	-
ix) Agricultural Research and Education	-	-	-		44.1	-	44.1		44.1	-	44.1		45.3	-	45.3
x) Co-operation	-	-	-		-	-	-		-	-	-		-	-	-
xi) Others @	-	-	-		-	-	-		-	-	-		-	-	-
2. Rural Development	11,489.3	-	11,489.3		19,385.0	-	19,385.0		14,499.3	-	14,499.3		12,924.0	-	12,924.0
3. Special Area Programmes of which: Hill Areas	-	-	-		-	-	-		-	-	-		-	-	-
4. Major and Medium Irrigation and Flood Control	4,540.1	-	4,540.1		19,030.0	-	19,030.0		19,030.0	-	19,030.0		20,030.0	-	20,030.0
5. Energy	-	-	-		49.0	-	49.0		49.0	-	49.0		70.0	-	70.0
6. Industry and Minerals (i to iv)	20.0	-	20.0		-	-	-		-	-	-		-	-	-
i) Village and Small Industries	-	-	-		-	-	-		-	-	-		-	-	-
ii) Iron and Steel Industries	-	-	-		-	-	-		-	-	-		-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-
iv) Others #	20.0	-	20.0		49.0	-	49.0		39.0	-	39.0		60.0	-	60.0
7. Transport (i + ii)	19,946.5	-	19,946.5		25,184.1	-	25,184.1		10.0	-	10.0		10.0	-	10.0
i) Roads and Bridges	18,772.6	-	18,772.6		24,895.9	-	24,895.9		25,184.1	-	25,184.1		30,173.5	-	30,173.5
ii) Others **	1,173.9	-	1,173.9		288.2	-	288.2		24,895.9	-	24,895.9		29,882.0	-	29,882.0
8. Communications	-	-	-		-	-	-		288.2	-	288.2		291.5	-	291.5

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
JHARKHAND

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	154.5		154.5	184.5		184.5	184.5		184.5		184.5	646.0
i) Tourism	154.5		154.5	184.5		184.5	184.5		184.5		184.5	646.0
ii) Others @												
2. Non-Development (General Services)	1,588.1	158.1	1,746.2	3,835.3	230.0	4,065.3	3,771.7	230.0	4,001.7	4,979.5	220.5	5,200.0
Discharge of Internal Debt (1 to 8)		18,581.7	18,581.7		18,253.6	18,253.6		18,283.6	18,283.6		20,869.2	20,869.2
1. Market Loans		4,144.7	4,144.7		4,621.5	4,621.5		4,621.5	4,621.5		5,940.6	5,940.6
2. Loans from LIC												
3. Loans from SBI and other Banks												
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		3,012.5	3,012.5		3,970.0	3,970.0		3,970.0	3,970.0		5,040.0	5,040.0
6. WMA from RBI		88.0	88.0		95.0	95.0		144.7	144.7		150.0	150.0
7. Special Securities issued to NSSF		3,155.8	3,155.8									
8. Others		4,292.7	4,292.7		4,381.7	4,381.7		4,381.7	4,381.7		4,813.3	4,813.3
of which: Land Compensation Bonds		3,888.0	3,888.0		5,185.3	5,185.3		5,165.6	5,165.6		4,925.3	4,925.3
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes		1,387.5	1,387.5		1,509.4	1,509.4		1,509.4	1,509.4		1,716.1	1,716.1
of which: Advance release of Plan Assistance for Natural Calamities		1,364.6	1,364.6		1,482.9	1,482.9		1,482.9	1,482.9		1,650.0	1,650.0
2. Central Plan Schemes												
3. Centrally Sponsored Schemes												
4. Non-Plan (i + ii)		22.9	22.9		26.5	26.5		26.5	26.5		66.1	66.1
i) Relief for Natural Calamities												
ii) Others		22.9	22.9		26.5	26.5		26.5	26.5		66.1	66.1
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)	1,919.9	299.1	2,219.1	6,131.0	863.3	6,994.3	10,103.6	853.3	10,956.9	11,302.7	853.3	12,156.0
a) Social Services (1 to 7)	1,919.9	278.3	2,198.3	6,131.0	749.3	6,880.3	10,103.6	739.3	10,842.9	11,302.7	739.3	12,042.0
1. Education, Sports, Art and Culture	60.0	251.2	311.2	70.0	699.3	769.3	70.0	699.3	769.3	235.0	699.3	934.3
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing	60.0		60.0	70.0		70.0	70.0		70.0	235.0		235.0
6. Government Servants (Housing)		106.9	106.9		500.0	500.0		500.0	500.0		500.0	500.0
7. Others		144.4	144.4		199.3	199.3		199.3	199.3		199.3	199.3
b) Economic Services (1 to 10)	1,859.9	27.1	1,887.0	6,061.0	50.0	6,111.0	10,033.6	40.0	10,073.6	11,067.7	40.0	11,107.7
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation	106.5		106.5	112.5		112.5	112.5		112.5	89.7		89.7
5. Major and Medium Irrigation, etc.												
6. Power Projects	1,753.4		1,753.4	5,948.5		5,948.5	9,921.1		9,921.1	10,978.0		10,978.0

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
JHARKHAND

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	27.1	27.1	-	50.0	50.0	-	40.0	40.0	-	40.0	40.0
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	20.8	20.8	-	114.0	114.0	-	114.0	114.0	-	114.0	114.0
a) Government Servants (other than Housing)	-	20.8	20.8	-	114.0	114.0	-	114.0	114.0	-	114.0	114.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	500.0	500.0	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	7,514.7	7,514.7	-	8,300.0	8,300.0	-	7,852.9	7,852.9	-	8,088.5	8,088.5
1. State Provident Funds	-	6,285.9	6,285.9	-	7,060.7	7,060.7	-	6,568.8	6,568.8	-	6,765.9	6,765.9
2. Others	-	1,228.8	1,228.8	-	1,239.3	1,239.3	-	1,284.1	1,284.1	-	1,322.6	1,322.6
VIII. Reserve Funds (1 to 4)	-	212.9	212.9	-	5,450.8	5,450.8	-	572.5	572.5	-	429.2	429.2
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	350.0	350.0	-	350.0	350.0	-	200.0	200.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	212.9	212.9	-	5,100.8	5,100.8	-	222.5	222.5	-	229.2	229.2
IX. Deposits and Advances (1 to 4)	-	74,582.2	74,582.2	-	91,240.1	91,240.1	-	77,938.4	77,938.4	-	80,276.5	80,276.5
1. Civil Deposits	-	12,818.9	12,818.9	-	15,451.8	15,451.8	-	13,395.7	13,395.7	-	13,797.6	13,797.6
2. Deposits of Local Funds	-	29,708.5	29,708.5	-	29,991.2	29,991.2	-	31,045.4	31,045.4	-	31,976.8	31,976.8
3. Civil Advances	-	1,121.0	1,121.0	-	1,908.3	1,908.3	-	1,171.5	1,171.5	-	1,206.6	1,206.6
4. Others	-	30,933.8	30,933.8	-	43,888.7	43,888.7	-	32,325.8	32,325.8	-	33,295.6	33,295.6
X. Suspense and Miscellaneous (1 to 4)	-	322,999.3	322,999.3	-	267,199.9	267,199.9	-	337,534.3	337,534.3	-	347,660.3	347,660.3
1. Suspense	-	-666.3	-666.3	-	2,891.1	2,891.1	-	-696.2	-696.2	-	-717.1	-717.1
2. Cash Balance Investment Accounts	-	321,560.2	321,560.2	-	262,100.5	262,100.5	-	336,030.4	336,030.4	-	346,111.3	346,111.3
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,105.4	2,105.4	-	2,208.4	2,208.4	-	2,200.1	2,200.1	-	2,266.1	2,266.1
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	59,204.8	59,204.8	-	56,728.9	56,728.9	-	61,869.0	61,869.0	-	63,725.1	63,725.1
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	27,054.1	-	-	39,558.1	-	-	38,303.5	-	-	46,840.6
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-19,317.0	-	-	-24,339.7	-	-	-34,089.8	-	-	-42,545.5
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	7,737.1	-	-	15,218.5	-	-	4,213.7	-	-	4,295.1
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	7,737.1	-	-	15,218.5	-	-	4,213.7	-	-	4,295.2
i. Increase (+)/Decrease (-) in Cash Balances	-	-	6,684.4	-	-	5,830.2	-	-	4,716.2	-	-	4,812.7
a) Opening Balance	-	-	-565.0	-	-	6,119.3	-	-	6,119.3	-	-	10,835.5
b) Closing Balance	-	-	6,119.4	-	-	11,949.5	-	-	10,835.5	-	-	15,648.2
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	1,052.7	-	-	9,388.3	-	-	-502.5	-	-	-517.5

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
KARNATAKA

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
TOTAL CAPITAL DISBURSEMENTS (I to XII)	172,897.2	2,585,946.7	2,758,843.9	201,853.3	2,650,105.3	2,851,958.6	191,044.3	2,629,284.2	2,820,328.5	215,879.2	2,890,246.6	3,106,125.8						
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	172,897.2	41,694.1	214,591.3	201,853.3	50,655.0	252,508.3	191,044.3	49,833.9	240,878.2	215,879.2	34,968.3	250,847.5						
I. Total Capital Outlay (1 + 2)	166,201.1	3,267.5	169,468.6	198,405.0	1,732.9	200,137.9	187,067.7	1,732.9	188,800.6	210,242.8	-4,606.6	205,636.2						
1. Development (a + b)	161,471.6	2,989.6	164,461.2	191,091.4	1,336.8	192,428.1	180,079.1	1,336.8	181,415.8	202,638.6	-5,326.6	197,312.0						
(a) Social Services (1 to 9)	30,528.2	-1.4	30,526.8	47,477.9	781.0	48,258.9	49,446.2	781.0	50,227.2	42,589.2	2,169.4	44,758.6						
1. Education, Sports, Art and Culture	3,881.2	-0.1	3,881.1	6,916.7	29.6	6,946.3	7,376.7	29.6	7,406.3	7,056.5	-	7,056.5						
2. Medical and Public Health	4,405.4	-1.2	4,404.1	5,194.8	-	5,194.8	6,218.3	-	6,218.3	5,830.4	-	5,830.4						
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-						
4. Water Supply and Sanitation	9,443.3	-0.1	9,443.2	12,315.0	-	12,315.0	13,615.0	-	13,615.0	4,684.0	-	4,684.0						
5. Housing	814.0	-	814.0	2,139.0	665.3	2,804.3	1,549.0	665.3	2,214.3	1,352.5	2,084.4	3,436.9						
6. Urban Development	1,618.4	-	1,618.4	3,510.0	86.1	3,596.1	2,960.0	86.1	3,046.1	3,510.0	85.0	3,595.0						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	8,964.5	-	8,964.5	16,054.9	-	16,054.9	16,282.2	-	16,282.2	19,127.5	-	19,127.5						
8. Social Security and Welfare	1,100.5	-	1,100.5	958.5	-	958.5	1,161.0	-	1,161.0	631.6	-	631.6						
9. Others *	301.0	-	301.0	389.0	-	389.0	284.0	-	284.0	396.7	-	396.7						
(b) Economic Services (1 to 10)	130,943.4	2,991.0	133,934.4	143,613.5	555.7	144,169.2	130,632.9	555.7	131,188.6	160,049.4	-7,496.0	152,553.4						
1. Agriculture and Allied Activities (i to xi)	2,613.5	-	2,613.5	3,024.3	-	3,024.3	2,815.0	-	2,815.0	2,181.6	-	2,181.6						
i) Crop Husbandry	722.5	-	722.5	603.0	-	603.0	617.4	-	617.4	220.0	-	220.0						
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-						
iii) Animal Husbandry	948.8	-	948.8	1,064.4	-	1,064.4	1,131.4	-	1,131.4	800.0	-	800.0						
iv) Dairy Development	40.0	-	40.0	40.0	-	40.0	40.0	-	40.0	-	-	-						
v) Fisheries	771.3	-	771.3	1,140.0	-	1,140.0	860.0	-	860.0	1,001.6	-	1,001.6						
vi) Forestry and Wild Life	121.8	-	121.8	125.0	-	125.0	125.0	-	125.0	120.0	-	120.0						
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-						
viii) Food Storage and Warehousing	-	-	-	20.0	-	20.0	20.0	-	20.0	20.0	-	20.0						
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-						
x) Co-operation	9.0	-	9.0	32.0	-	32.0	21.3	-	21.3	20.0	-	20.0						
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-						
2. Rural Development	583.3	-0.1	583.2	140.0	14.2	154.2	140.0	14.2	154.2	30.0	2.0	32.0						
3. Special Area Programmes of which: Hill Areas	6,134.4	-	6,134.4	10,500.0	-	10,500.0	10,500.0	-	10,500.0	10,000.1	-	10,000.1						
4. Major and Medium Irrigation and Flood Control	61,161.8	2,676.4	63,838.2	80,159.2	70.6	80,229.9	66,175.8	70.6	66,246.5	89,964.9	1,060.0	91,024.9						
5. Energy	3,000.0	48.8	3,048.8	8,000.0	20.9	8,020.9	3,000.0	20.9	3,020.9	0.2	2.0	2.2						
6. Industry and Minerals (i to iv)	1,913.0	-140.1	1,772.9	2,183.6	-	2,183.6	3,305.6	-	3,305.6	2,800.9	-	2,800.9						
i) Village and Small Industries	505.5	-	505.5	736.2	-	736.2	721.2	-	721.2	456.7	-	456.7						
ii) Iron and Steel Industries	386.6	-	386.6	979.2	-	979.2	769.2	-	769.2	1,500.1	-	1,500.1						
iii) Non-Ferrous Mining and Metalurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iv) Others #	1,020.9	-140.0	880.9	468.2	-	468.2	1,815.2	-	1,815.2	844.1	-	844.1						
7. Transport (i + ii)	52,567.1	417.7	52,984.7	36,534.6	450.0	36,984.6	41,646.4	450.0	42,096.4	49,362.3	-8,560.0	40,802.3						
i) Roads and Bridges	51,714.8	419.1	52,133.9	35,174.6	450.0	35,624.6	40,556.3	450.0	41,006.3	47,858.1	-8,560.0	39,298.1						
ii) Others **	852.3	-1.4	850.9	1,360.0	-	1,360.0	1,090.1	-	1,090.1	1,504.2	-	1,504.2						
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
KARNATAKA

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	2,970.4	-11.7	2,958.7	-	3,071.7	-	3,071.7	-	3,050.1	-	3,050.1	-	5,709.4	-	5,709.4
i) Tourism	1,942.2	-0.1	1,942.2	-	2,767.7	-	2,767.7	-	2,567.7	-	2,567.7	-	2,750.0	-	2,750.0
ii) Others @	1,028.1	-11.6	1,016.5	-	304.0	-	304.0	-	482.4	-	482.4	-	2,959.4	-	2,959.4
2. Non-Development (General Services)	4,729.6	277.9	5,007.4	396.1	7,313.6	396.1	7,709.7	396.1	6,988.6	396.1	7,384.7	720.0	7,604.2	720.0	8,324.2
II. Discharge of Internal Debt (1 to 8)	-	31,225.7	31,225.7	-	59,860.1	59,860.1	59,860.1	40,342.5	40,342.5	40,342.5	40,342.5	50,117.8	50,117.8	50,117.8	50,117.8
1. Market Loans	-	15,910.0	15,910.0	-	24,082.9	24,082.9	24,082.9	24,082.9	24,082.9	24,082.9	24,082.9	12,734.6	12,734.6	12,734.6	12,734.6
2. Loans from LIC	-	392.7	392.7	-	383.8	383.8	383.8	383.8	383.8	383.8	383.8	383.8	383.8	383.8	383.8
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	4,897.9	4,897.9	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	5,319.8	5,319.8	5,319.8	5,319.8	5,319.8	5,319.8	5,319.8	5,319.8	5,319.8	5,319.8	5,319.8
6. WMA from RBI	-	43.3	43.3	-	35.8	35.8	35.8	35.8	35.8	35.8	35.8	35.8	35.8	35.8	35.8
7. Special Securities issued to NSSF	-	9,931.9	9,931.9	-	9,988.8	9,988.8	9,988.8	9,988.8	9,988.8	9,988.8	9,988.8	9,988.8	9,988.8	9,988.8	9,988.8
8. Others	-	49.9	49.9	-	49.1	49.1	49.1	49.1	51.2	51.2	51.2	51.2	51.2	51.2	51.2
<i>of which: Land Compensation Bonds</i>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	6,942.7	6,942.7	-	7,444.3	7,444.3	7,444.3	7,444.3	7,233.4	7,233.4	7,233.4	7,761.2	7,761.2	7,761.2	7,761.2
1. State Plan Schemes	-	6,948.4	6,948.4	-	7,684.6	7,684.6	7,684.6	7,684.6	7,176.2	7,176.2	7,176.2	7,704.0	7,704.0	7,704.0	7,704.0
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-66.2	-66.2	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	60.5	60.5	-	59.7	59.7	59.7	59.7	57.2	57.2	57.2	57.2	57.2	57.2	57.2
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	60.5	60.5	-	59.7	59.7	59.7	59.7	57.2	57.2	57.2	57.2	57.2	57.2	57.2
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	6,696.1	258.2	6,954.3	6,954.3	3,448.3	1,317.7	4,766.0	4,766.0	3,976.6	525.2	4,501.8	1,695.9	5,636.4	1,695.9	7,332.3
1. Development Purposes (a + b)	6,682.9	-	6,682.9	6,682.9	3,448.3	350.0	3,798.3	3,798.3	3,976.6	350.0	4,326.6	50.0	5,636.4	50.0	5,686.4
a) Social Services (1 to 7)	4,288.7	-	4,288.7	4,288.7	1,583.0	-	1,583.0	1,583.0	1,552.6	-	1,552.6	-	3,550.0	-	3,550.0
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	2,253.0	-	2,253.0	-	3,000.0	-	3,000.0	3,000.0	3,000.0	-	3,000.0	-	3,470.0	-	3,470.0
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	6.8	-	6.8	-	50.0	-	50.0	50.0	19.6	-	19.6	-	30.0	-	30.0
7. Others	2,028.9	-	2,028.9	-	-1,467.0	-	-1,467.0	-1,467.0	-1,467.0	-	-1,467.0	-	50.0	-	50.0
b) Economic Services (1 to 10)	2,394.2	-	2,394.2	2,394.2	1,865.3	350.0	2,215.3	2,215.3	2,424.0	350.0	2,774.0	50.0	2,086.4	50.0	2,136.4
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	364.1	-	364.1	-	210.8	-	210.8	210.8	210.8	-	210.8	-	355.9	-	355.9
4. Co-operation	-	-	-	-	39.1	-	39.1	39.1	39.1	-	39.1	-	50.0	-	50.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	817.4	-	817.4	-	1,000.0	-	1,000.0	1,000.0	800.0	-	800.0	-	730.0	-	730.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
KARNATAKA

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
1																		
7. Village and Small Industries	29.9	-	29.9	55.4	-	55.4	55.4	-	55.4	-	55.4	30.5	-	30.5	-	30.5		
8. Other Industries and Minerals	-	-	-	-	50.0	50.0	-	-	50.0	-	50.0	-	-	-	50.0	-	50.0	
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
10. Others	1,182.8	-	1,182.8	560.0	300.0	860.0	1,357.8	300.0	1,657.8	920.0	920.0	-	-	-	-	-	920.0	
2. Non-Development Purposes (a + b)	13.2	258.2	271.4	-	967.7	967.7	-	175.2	175.2	-	1,645.9	-	-	-	1,645.9	-	1,645.9	
a) Government Servants (other than Housing)	13.2	160.0	173.2	-	127.7	127.7	-	53.1	53.1	-	124.8	-	-	-	124.8	-	124.8	
b) Miscellaneous	-	98.1	98.1	-	840.0	840.0	-	122.1	122.1	-	1,521.1	-	-	-	1,521.1	-	1,521.1	
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	50.0	50.0	-	-	50.0	-	50.0	-	-	-	50.0	-	50.0	
VII. State Provident Funds, etc. (1+2)	-	24,010.6	24,010.6	-	23,753.7	23,753.7	-	23,753.7	23,753.7	-	26,129.0	-	-	-	26,129.0	-	26,129.0	
1. State Provident Funds	-	13,705.2	13,705.2	-	12,814.9	12,814.9	-	12,814.9	12,814.9	-	14,096.4	-	-	-	14,096.4	-	14,096.4	
2. Others	-	10,305.3	10,305.3	-	10,938.8	10,938.8	-	10,938.8	10,938.8	-	12,032.6	-	-	-	12,032.6	-	12,032.6	
VIII. Reserve Funds (1 to 4)	-	18,979.6	18,979.6	-	18,391.3	18,391.3	-	18,391.3	18,391.3	-	19,680.4	-	-	-	19,680.4	-	19,680.4	
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	18,979.6	18,979.6	-	18,391.3	18,391.3	-	18,391.3	18,391.3	-	19,680.4	-	-	-	19,680.4	-	19,680.4	
IX. Deposits and Advances (1 to 4)	-	314,626.2	314,626.2	-	335,398.1	335,398.1	-	335,398.1	335,398.1	-	367,375.9	-	-	-	367,375.9	-	367,375.9	
1. Civil Deposits	-	61,766.1	61,766.1	-	60,489.9	60,489.9	-	60,489.9	60,489.9	-	66,538.9	-	-	-	66,538.9	-	66,538.9	
2. Deposits of Local Funds	-	199,911.9	199,911.9	-	214,660.4	214,660.4	-	214,660.4	214,660.4	-	234,564.5	-	-	-	234,564.5	-	234,564.5	
3. Civil Advances	-	-	-	-	25.9	25.9	-	25.9	25.9	-	28.5	-	-	-	28.5	-	28.5	
4. Others	-	52,948.2	52,948.2	-	60,221.9	60,221.9	-	60,221.9	60,221.9	-	66,244.0	-	-	-	66,244.0	-	66,244.0	
X. Suspense and Miscellaneous (1 to 4)	-	2,186,246.0	2,186,246.0	-	2,196,870.0	2,196,870.0	-	2,196,870.0	2,196,870.0	-	2,416,557.1	-	-	-	2,416,557.1	-	2,416,557.1	
1. Suspense	-	4,949.6	4,949.6	-	2,694.4	2,694.4	-	2,694.4	2,694.4	-	2,963.9	-	-	-	2,963.9	-	2,963.9	
2. Cash Balance Investment Accounts	-	1,414,403.6	1,414,403.6	-	1,467,960.2	1,467,960.2	-	1,467,960.2	1,467,960.2	-	1,614,756.3	-	-	-	1,614,756.3	-	1,614,756.3	
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	766,892.8	766,892.8	-	726,215.3	726,215.3	-	726,215.3	726,215.3	-	798,836.9	-	-	-	798,836.9	-	798,836.9	
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
XII. Remittances	-	390.2	390.2	-	4,987.2	4,987.2	-	4,987.2	4,987.2	-	5,485.9	-	-	-	5,485.9	-	5,485.9	
A. Surplus (+)/Deficit (-) on Revenue Account			3,529.6		2,812.8	2,812.8			1,601.1		9,106.4				9,106.4			
B. Surplus (+)/Deficit(-) on Capital Account			37,660.1		-3,078.2	-3,078.2			101.7		-13,014.1				-13,014.1			
C. Overall Surplus (+)/Deficit (-) (A+B)			41,188.7		-265.4	-265.4			1,702.8		-3,907.7				-3,907.7			
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			41,188.7		-265.4	-265.4			1,702.8		-3,907.7				-3,907.7			
i. Increase (+)/Decrease (-) in Cash Balances			182.7		-265.4	-265.4			1,702.8		-3,907.7				-3,907.7			
a) Opening Balance			679.5		777.7	777.7			862.2		2,565.1				2,565.1			
b) Closing Balance			862.2		512.3	512.3			-		-1,342.7				-1,342.7			
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			41,007.1		-	-			-		-				-			
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-		-	-			-		-				-			

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)

KERALA

(₹ Million)

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
TOTAL CAPITAL DISBURSEMENTS (I to XII)	38,837.7	1,749,981.1	1,788,818.8		56,819.6	1,747,617.9	1,804,437.6		44,577.1	1,771,149.2	1,815,726.3		66,355.2	1,901,506.2	1,967,861.5
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	38,837.7	50,006.2	88,843.9		56,819.6	49,253.6	106,073.3		44,577.1	46,376.9	90,954.0		66,355.2	73,831.0	140,186.2
I. Total Capital Outlay (1 + 2)	33,462.4	9,480.9	42,943.3		52,437.1	13,926.7	66,363.8		39,997.9	10,629.7	50,627.6		61,939.5	30,262.2	92,201.6
1. Development (a + b)	32,617.9	8,845.1	41,463.0		51,563.3	13,718.5	65,281.8		38,855.9	9,977.2	48,833.1		60,492.7	29,954.0	90,446.6
(a) Social Services (1 to 9)	6,156.2	15.0	6,171.2		10,048.3	2,565.2	12,613.5		9,791.3	1,809.9	11,601.2		10,537.1	2,917.8	13,454.9
1. Education, Sports, Art and Culture	1,992.8	-	1,992.8		1,861.3	1,413.0	3,274.3		2,861.1	717.6	3,578.8		1,853.0	1,665.5	3,518.5
2. Medical and Public Health	1,303.2	-	1,303.2		1,545.7	862.2	2,407.9		2,350.3	802.2	3,152.5		1,767.9	852.3	2,620.2
3. Family Welfare	-	-	-		-	-	-		0.1	-	0.1		-	-	-
4. Water Supply and Sanitation	600.0	15.0	615.0		892.0	290.0	1,182.0		372.0	290.0	662.0		951.8	400.0	1,351.8
5. Housing	134.1	-	134.1		262.5	-	262.5		288.4	-	288.4		166.0	-	166.0
6. Urban Development	4.5	-	4.5		506.0	-	506.0		365.0	-	365.0		556.1	-	556.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	332.8	-	332.8		2,729.3	-	2,729.3		1,423.3	-	1,423.3		2,835.3	-	2,835.3
8. Social Security and Welfare	387.4	-	387.4		736.0	-	736.0		615.6	-	615.6		865.0	-	865.0
9. Others *	1,401.5	-	1,401.5		1,515.5	-	1,515.5		1,515.5	-	1,515.5		1,542.0	-	1,542.0
(b) Economic Services (1 to 10)	26,461.7	8,830.1	35,291.8		41,515.0	11,153.3	52,668.3		29,064.6	8,167.3	37,231.8		49,955.6	27,036.2	76,991.7
1. Agriculture and Allied Activities (i to xi)	1,719.8	737.3	2,457.1		2,504.4	793.0	3,297.4		2,760.5	879.5	3,640.1		3,751.1	896.4	4,647.4
i) Crop Husbandry	123.7	3.8	127.5		175.5	6.2	181.7		170.5	10.9	181.4		159.0	12.2	171.2
ii) Soil and Water Conservation	224.9	2.2	227.1		300.0	5.8	305.8		637.5	5.8	643.3		320.0	5.8	325.8
iii) Animal Husbandry	23.5	-	23.5		153.0	-	153.0		155.7	-	155.7		122.0	-	122.0
iv) Dairy Development	2.3	-	2.3		-	-	-		19.3	-	19.3		-	-	-
v) Fisheries	637.3	553.9	1,191.1		758.0	550.0	1,308.0		819.1	554.8	1,373.9		1,824.8	554.8	2,379.6
vi) Forestry and Wild Life	350.8	-	350.8		654.7	-	654.7		274.7	-	274.7		824.7	-	824.7
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-
viii) Food Storage and Warehousing	29.0	177.4	206.4		63.0	231.0	294.0		63.0	258.0	321.0		74.6	298.5	373.1
ix) Agricultural Research and Education	-	-	-		-	-	-		-	-	-		-	-	-
x) Co-operation	279.0	-	279.0		350.2	-	350.2		620.8	12.5	633.3		388.5	12.5	401.0
xi) Others @	49.3	-	49.3		50.0	-	50.0		-	37.5	37.5		37.5	12.5	50.0
2. Rural Development	258.9	22.5	281.4		750.0	760.0	1,510.0		1,280.0	740.0	2,020.0		2,314.7	1,055.0	3,369.7
3. Special Area Programmes of which: Hill Areas	-	-	-		400.0	-	400.0		50.0	-	50.0		430.0	-	430.0
4. Major and Medium Irrigation and Flood Control	2,672.2	751.7	3,423.9		8,817.2	520.0	9,337.2		5,515.0	1,350.3	6,865.3		5,209.9	610.0	5,819.9
5. Energy	34.0	-	34.0		58.0	-	58.0		48.0	-	48.0		58.0	-	58.0
6. Industry and Minerals (i to iv)	3,422.4	-	3,422.4		4,739.1	-	4,739.1		2,037.8	25.0	2,062.8		5,105.8	-	5,105.8
i) Village and Small Industries	485.5	-	485.5		767.0	-	767.0		421.0	25.0	446.0		423.7	-	423.7
ii) Iron and Steel Industries	-	-	-		-	-	-		-	-	-		-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-
iv) Others #	2,936.9	-	2,936.9		3,972.1	-	3,972.1		1,616.8	-	1,616.8		4,682.1	-	4,682.1
7. Transport (i + ii)	17,114.2	2,240.2	19,354.4		10,701.4	7,010.3	17,711.7		15,645.4	3,895.7	19,541.0		11,681.5	23,436.1	35,117.6
i) Roads and Bridges	13,285.2	737.2	14,032.4		8,244.2	4,039.5	12,283.7		11,707.1	1,775.6	13,482.7		9,384.5	14,315.8	23,700.3
ii) Others **	3,819.1	1,503.0	5,322.0		2,457.2	2,970.8	5,428.0		3,938.3	2,120.0	6,058.3		2,297.0	9,120.3	11,417.3
8. Communications	-	-	-		-	-	-		-	-	-		-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
KERALA

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
9. Science, Technology and Environment																		
10. General Economic Services (i + ii)																		
i) Tourism	1,237.8	5,078.4	6,316.2	13,542.0	2,069.9	15,611.9	1,724.9	1,276.8	3,001.7	21,401.6	1,038.7	22,440.3						
ii) Others @	1,187.8	216.6	1,404.3	1,214.2	200.0	1,414.2	1,174.9	200.0	1,374.9	1,351.6	200.0	1,551.6						
iii) Others @	50.0	4,861.9	4,911.9	12,327.8	1,869.9	14,197.7	550.0	1,076.8	1,626.8	20,050.0	838.7	20,888.7						
2. Non-Development (General Services)	844.5	635.8	1,480.4	873.8	208.2	1,082.0	1,142.0	652.5	1,794.5	1,446.8	308.2	1,755.0						
Discharge of Internal Debt (1 to 8)																		
1. Market Loans																		
2. Loans from LIC																		
3. Loans from SBI and other Banks																		
4. Loans from NABARD																		
5. Loans from National Co-operative Development Corporation																		
6. WMA from RBI																		
7. Special Securities issued to NSSF																		
8. Others																		
III. Repayment of Loans to the Centre (1 to 7)																		
1. State Plan Schemes																		
of which: Advance release of Plan Assistance for Natural Calamities																		
2. Central Plan Schemes																		
3. Centrally Sponsored Schemes																		
4. Non-Plan (i + ii)																		
i) Relief for Natural Calamities																		
ii) Others																		
5. Ways and Means Advances from Centre																		
6. Loans for Special Schemes																		
7. Others																		
IV. Loans and Advances by State Governments (1+2)																		
1. Development Purposes (a + b)																		
a) Social Services (1 to 7)																		
1. Education, Sports, Art and Culture	5,375.3	9,266.4	14,641.7	4,382.5	3,653.4	8,035.9	4,579.2	4,073.7	8,652.8	4,415.8	4,039.1	8,454.8						
2. Medical and Public Health	5,375.3	9,175.2	14,550.5	4,382.5	3,534.3	7,916.8	4,579.2	3,969.5	8,548.7	4,415.8	3,933.0	8,348.8						
3. Family Welfare	2,166.1	4,892.6	7,058.7	1,864.0	2,032.0	3,896.0	1,364.0	2,034.0	3,398.0	2,425.0	2,133.0	4,558.0						
4. Water Supply and Sanitation	12.0		12.0		0.2	0.2												
5. Housing	1,936.7		1,936.7			1,500.0	1,000.0		1,000.0	2,000.0		2,000.0						
6. Government Servants (Housing)	189.9	2,900.7	3,090.6	364.0	30.0	394.0	364.0	30.0	394.0	425.0	30.0	455.0						
7. Others	27.5	1,991.9	1,991.9		2,001.0	2,001.0		2,003.0	2,003.0		2,102.0	2,102.0						
b) Economic Services (1 to 10)																		
1. Crop Husbandry	3,209.2	4,282.6	7,491.7	2,518.5	1,502.3	4,020.8	3,215.2	1,935.5	5,150.7	1,990.8	1,800.0	3,790.8						
2. Soil and Water Conservation	2.1	2.1	2.1		2.3	2.3		2.3	2.3									
3. Food Storage and Warehousing																		
4. Co-operation	259.4		259.4	42.0		42.0	42.0		42.0	50.4		50.4						
5. Major and Medium Irrigation, etc.	245.2		245.2	290.5		290.5	740.5		740.5	352.8		352.8						
6. Power Projects				320.0		320.0	220.0		220.0	414.2		414.2						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
KERALA

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1															
7. Village and Small Industries	408.0	-	408.0		118.1	-	118.1		200.9	-	200.9		192.7	-	192.7
8. Other Industries and Minerals	969.8	-	969.8		1,487.9	-	1,487.9		1,487.9	-	1,487.9		550.7	-	550.7
9. Rural Development	24.4	-	24.4		-	-	-		-	-	-		-	-	-
10. Others	1,302.3	4,280.5	5,582.8		260.0	1,500.0	1,760.0		523.9	1,933.2	2,457.1		430.0	1,800.0	2,230.0
2. Non-Development Purposes (a + b)		91.3	91.3			119.1	119.1			104.2	104.2			106.1	106.1
a) Government Servants (other than Housing)	-	82.0	82.0		-	86.6	86.6		-	86.7	86.7		-	93.6	93.6
b) Miscellaneous	-	9.3	9.3		-	32.5	32.5		-	17.5	17.5		-	12.5	12.5
V. Inter-State Settlement	-	-	-		-	-	-		-	-	-		-	-	-
VI. Contingency Fund	-	673.9	673.9		-	10.0	10.0		-	10.0	10.0		-	10.0	10.0
VII. State Provident Funds, etc. (1+2)	-	252,406.8	252,406.8		-	242,195.0	242,195.0		-	260,916.3	260,916.3		-	275,597.5	275,597.5
1. State Provident Funds	-	35,200.9	35,200.9		-	41,334.2	41,334.2		-	37,189.1	37,189.1		-	38,350.6	38,350.6
2. Others	-	217,205.9	217,205.9		-	200,860.8	200,860.8		-	223,727.2	223,727.2		-	237,246.8	237,246.8
VIII. Reserve Funds (1 to 4)	-	5,260.5	5,260.5		-	1,779.5	1,779.5		-	4,743.1	4,743.1		-	3,031.0	3,031.0
1. Depreciation/Renewal Reserve Funds	-	-	-		-	-	-		-	-	-		-	-	-
2. Sinking Funds	-	2,190.6	2,190.6		-	-	-		-	2,178.1	2,178.1		-	1,055.5	1,055.5
3. Famine Relief Fund	-	-	-		-	-	-		-	-	-		-	-	-
4. Others	-	3,069.9	3,069.9		-	1,779.5	1,779.5		-	2,565.0	2,565.0		-	1,975.5	1,975.5
IX. Deposits and Advances (1 to 4)	-	96,782.0	96,782.0		-	108,266.5	108,266.5		-	109,317.7	109,317.7		-	111,744.8	111,744.8
1. Civil Deposits	-	32,964.1	32,964.1		-	34,439.2	34,439.2		-	33,915.9	33,915.9		-	34,731.8	34,731.8
2. Deposits of Local Funds	-	63,075.0	63,075.0		-	73,211.4	73,211.4		-	74,473.3	74,473.3		-	76,102.1	76,102.1
3. Civil Advances	-	2.6	2.6		-	1.7	1.7		-	1.7	1.7		-	1.2	1.2
4. Others	-	740.3	740.3		-	614.2	614.2		-	926.8	926.8		-	909.7	909.7
X. Suspense and Miscellaneous (1 to 4)	-	1,252,751.5	1,252,751.5		-	1,126,080.5	1,126,080.5		-	1,144,153.1	1,144,153.1		-	1,228,825.6	1,228,825.6
1. Suspense	-	188,901.1	188,901.1		-	144,005.3	144,005.3		-	194,302.5	194,302.5		-	194,302.5	194,302.5
2. Cash Balance Investment Accounts	-	485,958.3	485,958.3		-	432,000.0	432,000.0		-	360,000.0	360,000.0		-	432,000.0	432,000.0
3. Deposits with RBI	-	-	-		-	550,075.2	550,075.2		-	589,850.6	589,850.6		-	602,523.1	602,523.1
4. Others	-	577,892.1	577,892.1		-	-	-		-	-	-		-	-	-
XI. Appropriation to Contingency Fund	-	90,910.8	90,910.8		-	109,782.8	109,782.8		-	95,382.1	95,382.1		-	98,216.4	98,216.4
XII. Remittances	-	-	-		-	-	-		-	-	-		-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account			-13,085.6				-71,316.9				-102,639.8				-78,319.2
B. Surplus (+)/Deficit(-) on Capital Account			87,865.4				72,762.4				102,535.0				78,492.2
C. Overall Surplus (+)/Deficit (-) (A+B)			-25,220.2				1,445.5				-104.8				173.0
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			-25,220.2				1,445.5				-104.8				173.0
i. Increase (+)/Decrease (-) in Cash Balances			-846.2				1,445.5				-104.8				173.0
a) Opening Balance			861.5				-3,454.8				15.3				-89.6
b) Closing Balance			15.3				-2,009.2				-89.6				83.4
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)															
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-24,374.0				-				-				-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MADHYA PRADESH

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL CAPITAL DISBURSEMENTS (I to XII)	129,411.5	2,800,217.5	2,929,629.1	3,127,484.3	172,422.4	2,955,061.9	3,127,484.3	164,212.5	2,161,164.9	2,325,377.5	196,199.2	2,271,278.8	2,467,478.0
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	129,411.5	69,532.4	198,944.0	232,038.9	172,422.4	59,616.5	232,038.9	164,212.5	87,187.2	251,399.7	196,199.2	75,172.3	271,371.5
I. Total Capital Outlay (1 + 2)	107,699.6	425.6	108,125.2	141,433.6	140,740.7	692.9	141,433.6	141,708.3	814.8	142,523.1	179,996.9	1,796.7	181,395.6
1. Development (a + b)	106,012.5	149.5	106,162.0	137,122.2	136,979.3	142.9	137,122.2	137,967.7	404.8	138,372.5	175,171.2	548.7	175,719.9
(a) Social Services (1 to 9)	18,943.4	49.5	18,992.9	31,081.0	31,041.6	39.3	31,081.0	29,552.5	39.3	29,591.9	35,787.7	43.0	35,830.7
1. Education, Sports, Art and Culture	1,316.0	-	1,316.0	3,538.3	3,538.3	-	3,538.3	4,323.4	-	4,323.4	7,611.8	10.0	7,621.8
2. Medical and Public Health	1,640.7	19.4	1,660.1	2,740.7	2,707.7	33.0	2,740.7	2,242.7	33.0	2,275.7	2,768.5	30.0	2,798.5
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	7,588.6	-	7,588.6	12,264.8	12,264.8	-	12,264.8	11,782.8	-	11,782.8	12,920.6	-	12,920.6
5. Housing	727.0	-	727.0	690.0	690.0	-	690.0	685.0	-	685.0	1,097.8	-	1,097.8
6. Urban Development	955.6	-	955.6	678.8	678.8	-	678.8	728.8	-	728.8	3,590.4	-	3,590.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,433.7	-	3,433.7	6,108.5	6,108.5	-	6,108.5	6,095.0	-	6,095.0	7,028.9	-	7,028.9
8. Social Security and Welfare	3,249.8	30.1	3,279.9	4,639.0	4,639.0	6.3	4,639.0	3,226.7	6.3	3,233.1	272.2	3.0	275.2
9. Others *	51.9	-	51.9	420.9	420.9	-	420.9	468.1	-	468.1	497.5	-	497.5
(b) Economic Services (1 to 10)	87,069.1	100.0	87,169.1	106,041.2	105,937.6	103.5	106,041.2	108,415.2	365.4	108,780.7	139,383.5	505.7	139,889.2
1. Agriculture and Allied Activities (i to xi)	1,865.2	-	1,865.2	1,940.7	1,940.7	-	1,940.7	1,940.7	250.0	2,190.7	1,893.2	-	1,893.2
i) Crop Husbandry	215.6	-	215.6	637.1	637.1	-	637.1	637.1	250.0	887.1	637.1	-	637.1
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	220.6	-	220.6	167.0	167.0	-	167.0	167.0	-	167.0	387.1	-	387.1
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	3.0	-	3.0	3.5	3.5	-	3.5	3.5	-	3.5	3.5	-	3.5
vi) Forestry and Wild Life	929.3	-	929.3	800.0	800.0	-	800.0	800.0	-	800.0	600.0	-	600.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	496.7	-	496.7	333.1	333.1	-	333.1	333.1	-	333.1	265.5	-	265.5
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	7,026.9	-	7,026.9	25,564.9	25,564.9	-	25,564.9	20,122.7	-	20,122.7	28,135.8	-	28,135.8
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	45,373.1	-	45,373.1	44,894.2	44,894.2	-	44,894.2	49,199.4	-	49,199.4	61,703.1	385.0	62,088.1
5. Energy	6,316.4	-	6,316.4	8,084.9	8,084.9	-	8,084.9	7,632.5	14.6	7,647.1	6,767.2	20.0	6,787.2
6. Industry and Minerals (i to iv)	1,849.2	100.0	1,949.2	1,412.0	1,309.0	103.0	1,412.0	1,321.0	100.3	1,421.3	2,833.5	100.2	2,933.6
i) Village and Small Industries	1,749.0	100.0	1,849.0	1,019.5	919.5	100.0	1,019.5	919.5	100.0	1,019.5	2,410.0	100.0	2,510.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	250.0	-	250.0
iii) Non-Ferrous Mining and Metallurgical Industries	13.7	-	13.7	9.5	9.5	-	9.5	21.5	-	21.5	10.0	-	10.0
iv) Others #	86.5	-	86.5	383.0	383.0	3.0	383.0	380.0	0.3	380.3	163.5	0.2	163.7
7. Transport (i + ii)	23,825.5	-	23,825.5	22,892.5	22,892.5	-	22,892.5	26,427.5	-	26,427.5	37,459.6	-	37,459.6
i) Roads and Bridges	23,014.0	-	23,014.0	22,405.4	22,405.4	-	22,405.4	26,065.4	-	26,065.4	37,059.6	-	37,059.6
ii) Others **	811.5	-	811.5	487.1	487.1	-	487.1	362.1	-	362.1	400.0	-	400.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MADHYA PRADESH

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	5	PLAN	NON-PLAN	TOTAL	6	PLAN	NON-PLAN	TOTAL
1															
9. Science, Technology and Environment	226.5	-	226.5		391.5	-	391.5		391.5	-	391.5		61.0	-	61.0
10. General Economic Services (i + ii)	586.3	-	586.3		860.0	0.5	860.5		1,380.0	0.5	1,380.5		530.0	0.5	530.5
i) Tourism	583.8	-	583.8		860.0	-	860.0		1,380.0	-	1,380.0		530.0	-	530.0
ii) Others @	2.5	-	2.5		-	0.5	0.5		-	0.5	-		-	0.5	0.5
2. Non-Development (General Services)	1,687.1	276.1	1,963.1		3,761.4	550.0	4,311.4		3,740.6	410.0	4,150.6		4,425.7	1,250.0	5,675.7
Discharge of Internal Debt (1 to 8)		32,426.2	32,426.2												78,773.4
1. Market Loans	-	14,282.1	14,282.1		-	21,289.6	21,289.6		-	42,764.8	42,764.8		-	17,093.2	17,093.2
2. Loans from LIC	-	107.6	107.6		-	108.0	108.0		-	108.0	108.0		-	108.0	108.0
3. Loans from SBI and other Banks	-	2.8	2.8		-	2.9	2.9		-	2.9	2.9		-	1.5	1.5
4. Loans from NABARD	-	5,834.6	5,834.6		-	9,000.0	9,000.0		-	9,000.0	9,000.0		-	9,700.0	9,700.0
5. Loans from National Co-operative Development Corporation	-	298.3	298.3		-	340.0	340.0		-	345.7	345.7		-	360.0	360.0
6. WMA from RBI	-	-	-		-	40,000.0	40,000.0		-	100.0	100.0		-	40,000.0	40,000.0
7. Special Securities issued to NSSF	-	7,265.6	7,265.6		-	7,500.0	7,500.0		-	7,500.0	7,500.0		-	7,706.0	7,706.0
8. Others	-	4,635.1	4,635.1		-	4,471.2	4,471.2		-	4,418.6	4,418.6		-	3,804.7	3,804.7
of which: Land Compensation Bonds	-	3,607.1	3,607.1		-	3,607.1	3,607.1		-	3,607.1	3,607.1		-	3,607.1	3,607.1
III. Repayment of Loans to the Centre (1 to 7)		7,620.2	7,620.2			9,058.3	9,058.3			9,058.3	9,058.3			8,958.3	8,958.3
1. State Plan Schemes	-	7,583.4	7,583.4		-	8,938.9	8,938.9		-	8,938.9	8,938.9		-	8,838.9	8,838.9
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-		-	-	-		-	-	-		-	-	-
2. Central Plan Schemes	-	-	-		-	27.2	27.2		-	27.2	27.2		-	27.2	27.2
3. Centrally Sponsored Schemes	-	-	-		-	55.5	55.5		-	55.5	55.5		-	55.5	55.5
4. Non-Plan (i + ii)	-	36.8	36.8		-	36.7	36.7		-	36.7	36.7		-	36.7	36.7
i) Relief for Natural Calamities	-	-	-		-	-	-		-	-	-		-	-	-
ii) Others	-	36.8	36.8		-	36.7	36.7		-	36.7	36.7		-	36.7	36.7
5. Ways and Means Advances from Centre	-	-	-		-	-	-		-	-	-		-	-	-
6. Loans for Special Schemes	-	-	-		-	-	-		-	-	-		-	-	-
7. Others	-	-	-		-	-	-		-	-	-		-	-	-
IV. Loans and Advances by State Governments (1+2)		21,711.9	29,063.3		31,681.7	7,156.5	38,838.2		22,504.2	34,652.2	57,156.4		16,602.3	25,643.5	42,245.8
1. Development Purposes (a + b)	21,711.9	29,063.3	50,775.2		31,681.7	7,150.5	38,832.2		22,504.2	34,649.2	57,153.4		16,602.3	25,637.5	42,239.8
a) Social Services (1 to 7)	539.7	199.9	739.6		10.1	1,582.0	1,592.1		83.1	1,582.0	1,665.1		1,101.6	1,637.0	2,738.6
1. Education, Sports, Art and Culture	-	100.0	100.0		-	50.0	50.0		-	50.0	50.0		-	100.0	100.0
2. Medical and Public Health	-	-	-		-	-	-		-	-	-		-	-	-
3. Family Welfare	-	-	-		-	-	-		-	-	-		-	-	-
4. Water Supply and Sanitation	-	-	-		-	-	-		-	-	-		-	-	-
5. Housing	-	-	-		-	-	-		-	-	-		-	-	-
6. Government Servants (Housing)	-	0.7	0.7		-	7.0	7.0		-	7.0	7.0		-	7.0	7.0
7. Others	539.7	99.2	638.9		10.1	1,525.0	1,535.1		83.1	1,525.0	1,608.1		1,101.6	1,530.0	2,631.6
b) Economic Services (1 to 10)	21,172.2	28,863.3	50,035.6		31,671.6	5,568.5	37,240.1		22,421.1	33,067.2	55,488.3		15,500.7	24,000.5	39,501.2
1. Crop Husbandry	-	-	-		-	0.5	0.5		-	0.5	0.5		-	0.5	0.5
2. Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-
3. Food Storage and Warehousing	1,400.0	76.9	1,476.9		510.0	-	510.0		510.0	1,000.0	1,510.0		100.0	1,000.0	1,100.0
4. Co-operation	1,565.1	-	1,565.1		2,126.1	-	2,126.1		2,596.2	-	2,596.2		2,057.5	-	2,057.5
5. Major and Medium Irrigation, etc.	-	-	-		-	-	-		-	-	-		-	-	-
6. Power Projects	14,727.2	28,786.5	43,513.6		26,113.9	5,568.0	31,681.9		16,393.3	32,066.7	48,460.0		10,281.6	23,000.0	33,281.6

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MADHYA PRADESH

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
1	980.0	-	980.0	421.6	-	421.6	421.6	-	421.6	561.6	-	561.6	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	2,500.0	-	2,500.0	2,500.0	-	2,500.0	2,500.0	-	2,500.0	2,500.0	-	2,500.0	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	-	-	-	6.0	6.0	6.0	3.0	3.0	-	6.0	6.0	-	-	-	-	-	-
a) Government Servants (other than Housing)	-	-	-	-	6.0	6.0	6.0	3.0	3.0	-	6.0	6.0	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	23.6	23.6	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	2,000.0	2,000.0	-	5,000.0	5,000.0	-	5,000.0	5,000.0	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	18,362.7	18,362.7	-	16,586.4	16,586.4	-	17,578.3	17,578.3	-	22,160.0	22,160.0	-	-	-	-	-	-
1. State Provident Funds	-	16,519.8	16,519.8	-	14,700.0	14,700.0	-	14,700.0	14,700.0	-	20,007.5	20,007.5	-	-	-	-	-	-
2. Others	-	1,842.9	1,842.9	-	1,886.4	1,886.4	-	2,878.3	2,878.3	-	2,152.5	2,152.5	-	-	-	-	-	-
VIII. Reserve Funds (1 to 4)	-	6,439.4	6,439.4	-	15,091.2	15,091.2	-	20,096.3	20,096.3	-	15,988.4	15,988.4	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	1.0	1.0	-	1.0	1.0	-	1.1	1.1	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	6,439.4	6,439.4	-	15,090.2	15,090.2	-	20,095.3	20,095.3	-	15,987.3	15,987.3	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)	-	108,575.9	108,575.9	-	171,229.1	171,229.1	-	173,704.7	173,704.7	-	185,650.6	185,650.6	-	-	-	-	-	-
1. Civil Deposits	-	52,082.6	52,082.6	-	62,972.2	62,972.2	-	62,972.2	62,972.2	-	48,387.9	48,387.9	-	-	-	-	-	-
2. Deposits of Local Funds	-	135.7	135.7	-	262.5	262.5	-	262.5	262.5	-	10.5	10.5	-	-	-	-	-	-
3. Civil Advances	-	6,027.8	6,027.8	-	4,029.1	4,029.1	-	6,504.2	6,504.2	-	6,829.2	6,829.2	-	-	-	-	-	-
4. Others	-	50,329.8	50,329.8	-	103,965.3	103,965.3	-	103,965.8	103,965.8	-	130,423.0	130,423.0	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	2,444,115.3	2,444,115.3	-	2,517,025.1	2,517,025.1	-	1,720,984.8	1,720,984.8	-	1,787,119.7	1,787,119.7	-	-	-	-	-	-
1. Suspense	-	385.3	385.3	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	1,050.0	1,050.0	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	1,313,892.0	1,313,892.0	-	1,940,925.0	1,940,925.0	-	901,620.0	901,620.0	-	948,041.0	948,041.0	-	-	-	-	-	-
3. Deposits with RBI	-	485,985.0	485,985.0	-	5,000.0	5,000.0	-	82,687.2	82,687.2	-	86,821.6	86,821.6	-	-	-	-	-	-
4. Others	-	643,852.9	643,852.9	-	570,100.1	570,100.1	-	735,677.6	735,677.6	-	751,207.1	751,207.1	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	153,165.4	153,165.4	-	133,510.7	133,510.7	-	133,510.7	133,510.7	-	140,186.3	140,186.3	-	-	-	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	58,794.8	-	44,793.5	44,793.5	-	63,715.0	63,715.0	-	55,879.7	55,879.7	-	-	-	-	-	-
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-83,508.2	-	-53,692.2	-53,692.2	-	-81,969.8	-81,969.8	-	-74,158.6	-74,158.6	-	-	-	-	-	-
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-24,713.4	-	-8,898.8	-8,898.8	-	-18,254.8	-18,254.8	-	-18,279.0	-18,279.0	-	-	-	-	-	-
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-24,713.4	-	-8,898.8	-8,898.8	-	-18,254.8	-18,254.8	-	-18,279.0	-18,279.0	-	-	-	-	-	-
i. Increase (+)/Decrease (-) in Cash Balances	-	4,359.6	4,359.6	-	-4,585.0	-4,585.0	-	-3,024.8	-3,024.8	-	-3,837.5	-3,837.5	-	-	-	-	-	-
a) Opening Balance	-	-2,627.5	-2,627.5	-	3,816.8	3,816.8	-	1,732.1	1,732.1	-	-1,292.7	-1,292.7	-	-	-	-	-	-
b) Closing Balance	-	1,732.1	1,732.1	-	-768.2	-768.2	-	-1,292.7	-1,292.7	-	-5,130.2	-5,130.2	-	-	-	-	-	-
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-29,073.0	-	-4,313.8	-4,313.8	-	-15,230.0	-15,230.0	-	-14,441.5	-14,441.5	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MAHARASHTRA

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	192,458.1	4,803,690.9	4,996,149.0	244,644.6	4,355,126.5	4,599,771.1	209,911.6	3,979,962.9	4,189,874.5	241,583.3	4,578,371.3	4,819,954.6
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	192,458.1	126,815.9	319,274.0	244,644.6	121,688.8	366,333.5	209,911.6	122,641.7	332,553.2	241,583.3	138,798.6	380,381.9
I. Total Capital Outlay (1 + 2)	176,805.4	23,999.0	200,204.5	239,707.1	29,446.4	269,153.6	203,868.6	29,553.7	233,422.2	237,376.6	33,665.7	271,042.2
1. Development (a + b)	168,835.9	20,983.4	189,819.3	231,235.0	23,051.3	254,286.3	194,924.2	23,915.5	218,839.7	226,639.7	29,049.1	255,688.8
(a) Social Services (1 to 9)	21,872.7	866.7	22,739.4	34,699.4	2,139.4	36,838.8	26,419.6	2,141.4	28,561.0	32,882.4	5,296.3	38,178.7
1. Education, Sports, Art and Culture	1,022.4	—	1,022.4	2,262.4	—	2,262.4	2,297.2	—	2,297.2	2,363.7	—	2,363.7
2. Medical and Public Health	5,530.0	—	5,530.0	5,622.8	—	5,622.8	6,180.4	—	6,180.4	5,518.4	—	5,518.4
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	792.5	792.5	—	2,128.2	2,128.2	—	2,131.7	2,131.7	—	5,285.1	5,285.1
5. Housing	607.1	—	607.1	694.5	—	694.5	598.1	—	598.1	624.5	—	624.5
6. Urban Development	5,747.5	0.6	5,748.1	63.0	0.7	63.7	2,617.5	0.7	2,618.2	—	0.7	0.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	7,059.9	—	7,059.9	23,765.3	—	23,765.3	12,463.9	—	12,463.9	22,375.3	—	22,375.3
8. Social Security and Welfare	688.8	73.6	762.5	379.1	10.5	389.6	478.8	9.0	487.8	641.4	10.5	651.9
9. Others *	1,217.1	—	1,217.1	1,912.2	—	1,912.2	1,783.6	—	1,783.6	1,359.0	—	1,359.0
(b) Economic Services (1 to 10)	146,963.2	20,116.7	167,079.9	196,535.7	20,911.8	217,447.5	168,504.6	21,774.1	190,278.7	193,757.4	23,752.8	217,510.1
1. Agriculture and Allied Activities (i to xi)	10,587.8	4,055.7	14,643.5	29,256.9	7,755.7	37,012.6	32,937.8	8,451.2	41,389.0	29,328.2	9,301.6	38,629.8
i) Crop Husbandry	—	—	-0.1	—	—	—	—	—	—	—	—	—
ii) Soil and Water Conservation	7,189.5	156.7	7,346.2	24,983.2	175.2	25,158.4	25,321.2	172.9	25,494.1	24,001.7	187.4	24,189.1
iii) Animal Husbandry	259.5	—	259.5	579.4	—	579.4	465.3	—	465.3	546.1	—	546.1
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	594.8	—	594.8	779.2	—	779.2	667.6	—	667.6	627.8	—	627.8
vi) Forestry and Wild Life	1,644.5	14.3	1,658.9	1,744.2	15.8	1,760.0	2,283.5	9.6	2,293.0	2,750.6	16.7	2,767.3
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	232.7	3,884.7	4,117.4	225.2	7,564.7	7,789.9	594.0	8,268.7	8,862.7	150.5	9,097.5	9,248.0
ix) Agricultural Research and Education	210.2	—	210.2	48.0	—	48.0	45.9	—	45.9	368.6	—	368.6
x) Co-operation	429.7	—	429.7	857.7	—	857.7	3,520.3	—	3,520.3	883.0	—	883.0
xi) Others @	27.0	—	27.0	40.0	—	40.0	40.0	—	40.0	—	—	—
2. Rural Development	8,028.7	—	8,028.7	60,040.8	—	60,040.8	11,792.7	—	11,792.7	67,110.6	—	67,110.6
3. Special Area Programmes of which: Hill Areas	711.1	—	711.1	905.0	—	905.0	905.0	—	905.0	905.0	—	905.0
4. Major and Medium Irrigation and Flood Control	711.1	—	711.1	905.0	—	905.0	905.0	—	905.0	905.0	—	905.0
5. Energy	69,568.9	9,216.3	78,785.1	59,297.6	9,827.3	69,125.0	68,520.5	9,774.5	78,295.0	47,723.7	10,899.2	58,622.9
6. Industry and Minerals (i to iv)	16,585.9	—	16,585.9	21,634.5	—	21,634.5	18,535.9	—	18,535.9	11,683.5	—	11,683.5
i) Village and Small Industries	3.9	—	3.9	661.9	—	661.9	1,229.6	—	1,229.6	638.2	—	638.2
ii) Iron and Steel Industries	3.9	—	3.9	36.0	—	36.0	79.6	—	79.6	38.2	—	38.2
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	—	—	—	—	—	—	—	—	—	—	—	—
7. Transport (i + ii)	41,312.0	4,568.9	45,880.8	24,522.7	2,908.0	27,430.7	1,150.0	—	1,150.0	600.0	—	600.0
i) Roads and Bridges	41,312.0	—	41,312.0	24,522.7	—	24,522.7	34,381.6	2,908.0	37,289.6	36,235.1	2,908.0	39,143.1
ii) Others **	—	4,568.9	4,568.9	—	2,908.0	2,908.0	—	—	—	36,235.1	—	36,235.1
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MAHARASHTRA

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	164.9	2,275.8	2,440.7	216.2	420.8	637.0	201.5	640.4	841.9	133.1	644.0	777.1
i) Tourism	160.0	-	160.0	207.2	-	207.2	192.9	-	192.9	117.2	-	117.2
ii) Others @	4.9	2,275.8	2,280.7	8.9	420.8	429.8	8.6	640.4	648.9	15.9	644.0	659.8
2. Non-Development (General Services)	7,969.5	2,415.7	10,385.2	8,472.1	6,395.2	14,867.3	8,944.4	5,638.2	14,582.6	10,736.8	4,616.6	15,353.4
II. Discharge of Internal Debt (1 to 8)	-	105,434.2	105,434.2	-	109,863.7	109,863.7	-	109,434.2	109,434.2	-	118,879.8	118,879.8
1. Market Loans	-	44,367.2	44,367.2	-	28,220.4	28,220.4	-	28,220.4	28,220.4	-	35,059.2	35,059.2
2. Loans from LIC	-	2,099.3	2,099.3	-	2,098.2	2,098.2	-	2,098.2	2,098.2	-	2,097.2	2,097.2
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	6,078.2	6,078.2	-	7,785.2	7,785.2	-	7,785.2	7,785.2	-	8,108.2	8,108.2
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	1,806.5	1,806.5	-	2,200.0	2,200.0	-	1,770.9	1,770.9	-	1,900.0	1,900.0
7. Special Securities issued to NSSF	-	11,523.3	11,523.3	-	30,000.0	30,000.0	-	30,000.0	30,000.0	-	30,000.0	30,000.0
8. Others	-	37,104.4	37,104.4	-	37,873.2	37,873.2	-	37,873.2	37,873.2	-	40,030.2	40,030.2
of which: Land Compensation Bonds	-	2,455.2	2,455.2	-	1,686.6	1,686.6	-	1,686.2	1,686.2	-	1,685.0	1,685.0
of which: Land Compensation Bonds	-	0.6	0.6	-	0.5	0.5	-	0.5	0.5	-	0.2	0.2
III. Repayment of Loans to the Centre (1 to 7)	-	8,707.7	8,707.7	-	7,490.2	7,490.2	-	9,144.0	9,144.0	-	10,761.5	10,761.5
1. State Plan Schemes	-	8,647.6	8,647.6	-	7,428.7	7,428.7	-	9,084.9	9,084.9	-	10,703.3	10,703.3
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	60.1	60.1	-	61.5	61.5	-	59.0	59.0	-	58.2	58.2
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	60.1	60.1	-	61.5	61.5	-	59.0	59.0	-	58.2	58.2
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	15,652.7	798.2	16,451.0	4,937.5	4,888.5	9,826.0	6,043.0	4,509.9	10,552.9	4,206.8	5,491.6	9,698.3
1. Development Purposes (a + b)	15,652.7	379.3	16,032.0	4,937.5	4,234.2	9,171.7	6,043.0	3,977.5	10,020.5	4,206.8	4,773.9	8,980.7
a) Social Services (1 to 7)	1,958.1	2,913.1	4,871.2	2,113.2	3,694.1	5,807.3	2,166.2	3,457.5	5,623.8	1,304.0	4,263.9	5,567.9
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	40.5	40.5	-	49.8	49.8	-	49.8	49.8	-	46.6	46.6
4. Water Supply and Sanitation	-	75.1	81.2	35.0	7.3	42.3	37.7	6.8	44.5	-	8.0	8.0
5. Housing	-	2,866.5	2,866.5	-	3,636.9	3,636.9	-	3,400.9	3,400.9	-	4,209.2	4,209.2
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	1,883.0	-	1,883.0	2,078.2	0.1	2,078.3	2,128.5	0.1	2,128.6	1,304.0	0.1	1,304.1
b) Economic Services (1 to 10)	13,694.6	-2,533.8	11,160.8	2,824.3	540.1	3,364.4	3,876.7	520.0	4,396.7	2,902.8	510.0	3,412.8
1. Crop Husbandry	-	-	-	-	0.1	0.1	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	641.7	60.4	702.2	87.1	540.0	627.1	155.5	520.0	675.5	377.6	510.0	887.6
5. Major and Medium Irrigation, etc.	80.0	-	80.0	50.0	-	50.0	90.0	-	90.0	70.0	-	70.0
6. Power Projects	12,638.3	-2,594.2	10,044.1	2,628.2	-	2,628.2	3,409.0	-	3,409.0	2,279.1	-	2,279.1

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MAHARASHTRA

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	17.2	-	17.2	32.8	-	32.8	105.9	-	105.9	30.6	-	30.6
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	317.3	-	317.3	26.3	-	26.3	116.3	-	116.3	145.5	-	145.5
2. Non-Development Purposes (a + b)		418.9	418.9		654.3	654.3		532.4	532.4		717.7	717.7
a) Government Servants (other than Housing)	-	418.9	418.9	-	654.3	654.3	-	532.4	532.4	-	717.7	717.7
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement												
VI. Contingency Fund		13,600.0	13,600.0									
VII. State Provident Funds, etc. (1+2)		29,746.7	29,746.7		32,311.1	32,311.1		33,264.7	33,264.7		36,843.8	36,843.8
1. State Provident Funds	-	27,766.0	27,766.0	-	28,922.8	28,922.8	-	30,542.6	30,542.6	-	33,596.9	33,596.9
2. Others	-	1,980.7	1,980.7	-	3,388.3	3,388.3	-	2,722.1	2,722.1	-	3,246.9	3,246.9
VIII. Reserve Funds (1 to 4)		59,210.9	59,210.9		34,334.2	34,334.2		43,759.8	43,759.8		54,322.8	54,322.8
1. Depreciation/Renewal Reserve Funds	-	-	-	-	0.5	0.5	-	0.5	0.5	-	0.5	0.5
2. Sinking Funds	-	31,226.3	31,226.3	-	18,900.0	18,900.0	-	18,900.0	18,900.0	-	22,200.0	22,200.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	27,984.6	27,984.6	-	15,433.7	15,433.7	-	24,859.3	24,859.3	-	32,122.3	32,122.3
IX. Deposits and Advances (1 to 4)		255,751.0	255,751.0		222,237.7	222,237.7		237,873.2	237,873.2		249,737.8	249,737.8
1. Civil Deposits	-	249,590.6	249,590.6	-	217,235.8	217,235.8	-	212,639.7	212,639.7	-	222,510.7	222,510.7
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	4,849.3	4,849.3	-	4,329.9	4,329.9	-	4,329.9	4,329.9	-	5,092.4	5,092.4
4. Others	-	1,311.2	1,311.2	-	672.1	672.1	-	20,903.6	20,903.6	-	22,134.6	22,134.6
X. Suspense and Miscellaneous (1 to 4)		4,056,294.3	4,056,294.3		3,644,414.5	3,644,414.5		3,335,245.4	3,335,245.4		3,882,631.5	3,882,631.5
1. Suspense	-	-214.4	-214.4	-	314.5	314.5	-	6.3	6.3	-	6.6	6.6
2. Cash Balance Investment Accounts	-	4,055,759.5	4,055,759.5	-	3,600,000.0	3,600,000.0	-	3,091,691.0	3,091,691.0	-	3,627,000.0	3,627,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	749.3	749.3	-	44,100.1	44,100.1	-	243,548.0	243,548.0	-	255,624.9	255,624.9
XI. Appropriation to Contingency Fund												
XII. Remittances		250,748.6	250,748.6		270,140.0	270,140.0		177,178.2	177,178.2		186,036.8	186,036.8
A. Surplus (+)/Deficit (-) on Revenue Account			-50,806.1			-41,031.2			-138,834.1			-37,574.0
B. Surplus (+)/Deficit(-) on Capital Account			8,475.6			32,252.3			124,050.0			65,644.9
C. Overall Surplus (+)/Deficit (-) (A+B)			-42,330.5			-8,778.9			-14,784.1			28,071.0
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			-42,330.5			-8,778.9			-14,784.1			28,071.0
i. Increase (+)/Decrease (-) in Cash Balances			7,671.9			568.9			-6,475.1			1,071.0
a) Opening Balance			-1,391.8			-506.4			6,280.1			-195.0
b) Closing Balance			6,280.1			62.5			-195.0			876.0
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)												
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-50,002.4			-9,347.8			-8,309.0			27,000.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MANIPUR

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	12,919.0	166,223.4	179,142.4	17,493.2	226,779.0	244,272.2	19,091.6	226,730.8	245,822.5	12,777.8	230,213.3	242,991.1
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	12,919.0	1,621.9	14,540.9	17,493.2	2,449.2	19,942.4	19,091.6	2,783.7	21,875.4	12,777.8	4,095.6	16,873.3
I. Total Capital Outlay (1 + 2)	12,919.0	-0.1	12,918.9	17,393.2	0.1	17,393.3	18,991.6	0.1	18,991.7	12,777.8	0.1	12,777.9
1. Development (a + b)	10,715.8	-0.1	10,715.7	11,960.2	0.1	11,960.3	15,461.7	0.1	15,461.9	10,940.2	0.1	10,940.3
(a) Social Services (1 to 9)	3,280.3	0.1	3,280.5	4,083.0	0.1	4,083.2	6,551.3	0.1	6,551.4	3,551.5	0.1	3,551.6
1. Education, Sports, Art and Culture	397.4	-	397.4	1,013.9	-	1,013.9	1,806.0	-	1,806.0	428.4	-	428.4
2. Medical and Public Health	1,141.6	-	1,141.6	402.5	-	402.5	1,587.5	-	1,587.5	308.9	-	308.9
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	766.1	-	766.1	1,557.7	-	1,557.7	1,801.1	-	1,801.1	2,158.6	-	2,158.6
5. Housing	50.4	0.1	50.6	30.0	0.1	30.1	30.0	0.1	30.1	30.0	0.1	30.1
6. Urban Development	514.6	-	514.6	929.3	-	929.3	622.8	-	622.8	317.5	-	317.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	278.7	-	278.7	146.2	-	146.2	455.8	-	455.8	276.1	-	276.1
8. Social Security and Welfare	121.5	-	121.5	1.5	-	1.5	226.4	-	226.4	1.5	-	1.5
9. Others *	10.0	-	10.0	2.0	-	2.0	21.5	-	21.5	30.5	-	30.5
(b) Economic Services (1 to 10)	7,435.4	-0.2	7,435.2	7,877.2	-	7,877.2	8,910.5	-	8,910.5	7,288.7	-	7,288.7
1. Agriculture and Allied Activities (i to xi)	118.4	-0.2	118.2	56.6	-	56.6	73.1	-	73.1	81.5	-	81.5
i) Crop Husbandry	20.0	-10.7	9.3	-	-	-	20.0	-	20.0	12.8	-	12.8
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	41.9	-	41.9	21.2	-	21.2	21.2	-	21.2	13.1	-	13.1
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	15.0	-	15.0	31.4	-	31.4	27.9	-	27.9	13.1	-	13.1
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	39.2	10.5	49.7	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	2.2	-	2.2	3.9	-	3.9	3.9	-	3.9	42.5	-	42.5
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	613.3	-	613.3	477.9	-	477.9	771.9	-	771.9	435.7	-	435.7
4. Major and Medium Irrigation and Flood Control	1,724.9	-	1,724.9	5,942.1	-	5,942.1	3,995.3	-	3,995.3	3,152.0	-	3,152.0
5. Energy	1,983.5	-	1,983.5	78.0	-	78.0	773.4	-	773.4	440.7	-	440.7
6. Industry and Minerals (i to iv)	157.3	-	157.3	526.6	-	526.6	245.4	-	245.4	20.2	-	20.2
i) Village and Small Industries	155.0	-	155.0	520.7	-	520.7	239.5	-	239.5	2.0	-	2.0
ii) Iron and Steel Industries	0.1	-	0.1	0.3	-	0.3	0.3	-	0.3	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	2.1	-	2.1	5.6	-	5.6	5.6	-	5.6	18.2	-	18.2
7. Transport (i + ii)	2,526.7	-	2,526.7	423.0	-	423.0	2,244.5	-	2,244.5	2,751.9	-	2,751.9
i) Roads and Bridges	2,526.7	-	2,526.7	423.0	-	423.0	2,244.5	-	2,244.5	2,711.9	-	2,711.9
ii) Others **	-	-	-	-	-	-	-	-	-	40.0	-	40.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MANIPUR

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	
1																
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	25.0	-	25.0	-	70.0	-	70.0	-
10. General Economic Services (i + ii)	311.4	-	311.4	311.4	373.0	-	373.0	373.0	781.9	-	781.9	-	336.7	-	336.7	-
i) Tourism	305.4	-	305.4	305.4	373.0	-	373.0	373.0	781.9	-	781.9	-	336.7	-	336.7	-
ii) Others @	6.0	-	6.0	6.0	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	2,203.2	-	2,203.2	2,203.2	5,433.0	-	5,433.0	5,433.0	3,529.9	-	3,529.9	-	1,937.6	-	1,937.6	-
Discharge of Internal Debt (1 to 8)	-	4,875.1	4,875.1	4,875.1	1,985.4	1,985.4	1,985.4	1,985.4	2,329.0	2,329.0	2,329.0	2,329.0	3,618.2	3,618.2	3,618.2	3,618.2
1. Market Loans	-	618.3	618.3	618.3	1,260.6	1,260.6	1,260.6	1,260.6	1,260.6	1,260.6	1,260.6	1,260.6	2,730.0	2,730.0	2,730.0	2,730.0
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	108.6	108.6	108.6	204.7	204.7	204.7	204.7	204.7	204.7	204.7	204.7	267.9	267.9	267.9	267.9
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	3,724.3	3,724.3	3,724.3	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	343.6	343.6	343.6	431.0	431.0	431.0	431.0	445.0	445.0	445.0	445.0	445.0	445.0	445.0	445.0
8. Others	-	80.2	80.2	80.2	89.1	89.1	89.1	89.1	418.7	418.7	418.7	418.7	175.2	175.2	175.2	175.2
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	470.8	470.8	470.8	470.8	441.7	441.7	441.7	441.7	441.7	441.7	441.7	441.7	441.3	441.3	441.3	441.3
1. State Plan Schemes	-	57.8	57.8	57.8	59.5	59.5	59.5	59.5	59.5	59.5	59.5	59.5	59.5	59.5	59.5	59.5
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	409.5	409.5	409.5	379.1	379.1	379.1	379.1	379.1	379.1	379.1	379.1	379.1	379.1	379.1	379.1
i) Relief for Natural Calamities	-	409.5	409.5	409.5	379.1	379.1	379.1	379.1	379.1	379.1	379.1	379.1	379.1	379.1	379.1	379.1
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	3.6	3.6	3.6	3.0	3.0	3.0	3.0	3.0	3.0	3.0	3.0	2.7	2.7	2.7	2.7
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	0.4	0.4	0.4	0.4	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0
1. Development Purposes (a + b)	0.4	0.4	0.4	0.4	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0
a) Social Services (1 to 7)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	-	-	-	-	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MANIPUR

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1															
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)		0.4	0.4			18.0	18.0			9.0	9.0			32.0	32.0
a) Government Servants (other than Housing)	-	0.4	0.4	-	-	18.0	18.0	-	-	9.0	9.0	-	-	32.0	32.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement															
VI. Contingency Fund															
VII. State Provident Funds, etc. (1+2)		1,791.3	1,791.3			1,921.6	1,921.6			1,921.6	1,921.6			2,030.0	2,030.0
1. State Provident Funds	-	1,764.7	1,764.7	-	-	1,900.0	1,900.0	-	-	1,900.0	1,900.0	-	-	2,000.0	2,000.0
2. Others	-	26.6	26.6	-	-	21.6	21.6	-	-	21.6	21.6	-	-	30.0	30.0
VIII. Reserve Funds (1 to 4)		442.7	442.7			437.2	437.2			469.5	469.5			381.7	381.7
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	365.4	365.4	-	-	253.7	253.7	-	-	253.7	253.7	-	-	274.0	274.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	77.3	77.3	-	-	183.5	183.5	-	-	215.8	215.8	-	-	107.7	107.7
IX. Deposits and Advances (1 to 4)		8,677.3	8,677.3			7,965.0	7,965.0			7,550.0	7,550.0			7,700.0	7,700.0
1. Civil Deposits	-	4,162.9	4,162.9	-	-	4,100.0	4,100.0	-	-	3,500.0	3,500.0	-	-	3,500.0	3,500.0
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	245.4	245.4	-	-	200.0	200.0	-	-	200.0	200.0	-	-	300.0	300.0
4. Others	-	4,269.0	4,269.0	-	-	3,665.0	3,665.0	-	-	3,850.0	3,850.0	-	-	3,900.0	3,900.0
X. Suspense and Miscellaneous (1 to 4)		124,228.5	124,228.5			189,506.0	189,506.0			189,506.0	189,506.0			192,006.0	192,006.0
1. Suspense	-	1,351.0	1,351.0	-	-	700.0	700.0	-	-	700.0	700.0	-	-	700.0	700.0
2. Cash Balance Investment Accounts	-	122,116.1	122,116.1	-	-	188,200.0	188,200.0	-	-	188,200.0	188,200.0	-	-	190,700.0	190,700.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	761.5	761.5	-	-	606.0	606.0	-	-	606.0	606.0	-	-	606.0	606.0
XI. Appropriation to Contingency Fund															
XII. Remittances		25,737.3	25,737.3			24,500.0	24,500.0			24,500.0	24,500.0			24,000.0	24,000.0
A. Surplus (+)/Deficit (-) on Revenue Account			15,639.6				11,988.0				9,731.4				6,927.7
B. Surplus (+)/Deficit(-) on Capital Account			-9,782.0				-13,924.2				-14,997.5				-6,985.0
C. Overall Surplus (+)/Deficit (-) (A+B)			5,857.6				-1,936.1				-5,266.1				-57.3
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			5,857.6				-1,936.1				-5,266.1				-57.3
i. Increase (+)/Decrease (-) in Cash Balances			1,751.7				-1,936.1				-2,766.1				-57.3
a) Opening Balance			-2,433.0				-3,962.4				-681.3				-3,447.3
b) Closing Balance			-681.3				-5,898.6				-3,447.3				-3,504.6
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			3,126.7				-				-2,500.0				-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			979.2				-				-				-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MEGHALAYA

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)												
I. Total Capital Outlay (1 + 2)												
1. Development (a + b)												
(a) Social Services (1 to 9)												
1. Education, Sports, Art and Culture	10,754.7	186,699.1	197,453.8	17,156.9	196,674.4	213,831.4	17,144.2	197,049.5	214,193.8	16,086.4	207,608.6	223,645.0
2. Medical and Public Health	10,754.7	1,839.5	12,594.2	17,156.9	2,747.0	19,903.9	17,144.2	2,759.7	19,903.9	16,086.4	3,581.2	19,617.7
3. Family Welfare	10,754.7	-	10,754.7	17,144.2	-	17,144.2	17,144.2	-	17,144.2	16,086.4	-	16,086.4
4. Water Supply and Sanitation	9,906.5	-	9,906.5	15,869.9	-	15,869.9	15,869.9	-	15,869.9	15,095.6	-	15,095.6
5. Housing	3,911.1	-	3,911.1	7,623.2	-	7,623.2	7,623.2	-	7,623.2	6,667.8	-	6,667.8
6. Urban Development	252.6	-	252.6	419.2	-	419.2	419.2	-	419.2	502.3	-	502.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	960.2	-	960.2	991.5	-	991.5	991.5	-	991.5	986.4	-	986.4
8. Social Security and Welfare	-	-	-	5.0	-	5.0	5.0	-	5.0	-	-	-
9. Others *	1,358.9	-	1,358.9	3,277.1	-	3,277.1	3,277.1	-	3,277.1	3,274.4	-	3,274.4
(b) Economic Services (1 to 10)	185.8	-	185.8	561.6	-	561.6	561.6	-	561.6	275.9	-	275.9
1. Agriculture and Allied Activities (i to xi)	1,115.7	-	1,115.7	2,048.5	-	2,048.5	2,048.5	-	2,048.5	1,548.5	-	1,548.5
i) Crop Husbandry	37.8	-	37.8	320.3	-	320.3	320.3	-	320.3	80.3	-	80.3
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	5,995.4	-	5,995.4	8,246.7	-	8,246.7	8,246.7	-	8,246.7	8,427.8	-	8,427.8
vi) Forestry and Wild Life	163.4	-	163.4	270.4	-	270.4	270.4	-	270.4	295.9	-	295.9
vii) Plantations	55.4	-	55.4	29.0	-	29.0	29.0	-	29.0	29.0	-	29.0
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	79.9	-	79.9	135.0	-	135.0	135.0	-	135.0	90.0	-	90.0
xi) Others @	6.0	-	6.0	5.8	-	5.8	5.8	-	5.8	5.8	-	5.8
2. Rural Development	2.0	-	2.0	4.0	-	4.0	4.0	-	4.0	4.0	-	4.0
3. Special Area Programmes of which: Hill Areas	412.6	-	412.6	633.1	-	633.1	633.1	-	633.1	705.6	-	705.6
4. Major and Medium Irrigation and Flood Control	61.2	-	61.2	1,615.8	-	1,615.8	1,615.8	-	1,615.8	1,110.8	-	1,110.8
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-
6. Industry and Minerals (i to iv)	333.9	-	333.9	68.6	-	68.6	68.6	-	68.6	371.5	-	371.5
i) Village and Small Industries	60.5	-	60.5	40.0	-	40.0	40.0	-	40.0	200.5	-	200.5
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	273.4	-	273.4	28.6	-	28.6	28.6	-	28.6	171.0	-	171.0
7. Transport (i + ii)	4,995.5	-	4,995.5	5,593.7	-	5,593.7	5,593.7	-	5,593.7	5,868.9	-	5,868.9
i) Roads and Bridges	4,854.7	-	4,854.7	5,519.3	-	5,519.3	5,519.3	-	5,519.3	5,794.5	-	5,794.5
ii) Others **	140.8	-	140.8	74.4	-	74.4	74.4	-	74.4	74.4	-	74.4
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MEGHALAYA

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	26.9		26.9	61.1		61.1						
i) Tourism	26.9		26.9	11.1		11.1						
ii) Others @				50.0		50.0						
2. Non-Development (General Services)	848.2		848.2	1,274.3		1,274.3						
Discharge of Internal Debt (1 to 8)		2,793.7	2,793.7		2,306.7	2,306.7						
1. Market Loans		534.5	534.5		1,020.8	1,020.8						
2. Loans from LIC		0.5	0.5		1.0	1.0						
3. Loans from SBI and other Banks												
4. Loans from NABARD		419.8	419.8		570.0	570.0						
5. Loans from National Co-operative Development Corporation												
6. WMA from RBI		3.9	3.9		5.0	5.0						
7. Special Securities issued to NSSF		1,570.9	1,570.9		405.0	405.0						
8. Others		146.6	146.6		170.0	170.0						
of which: Land Compensation Bonds		117.5	117.5		134.9	134.9						
of which: Land Compensation Bonds		14.0	14.0		14.0	14.0						
III. Repayment of Loans to the Centre (1 to 7)		193.4	193.4		197.7	197.7						
1. State Plan Schemes		186.5	186.5		186.8	186.8						
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes												
3. Centrally Sponsored Schemes		-3.8	-3.8		0.7	0.7						
4. Non-Plan (i + ii)		3.1	3.1		2.9	2.9						
i) Relief for Natural Calamities												
ii) Others		3.1	3.1		2.9	2.9						
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes		7.6	7.6		7.3	7.3						
7. Others												
IV. Loans and Advances by State Governments (1+2)		423.3	423.3		647.6	660.3						
1. Development Purposes (a + b)		261.7	261.7		480.4	493.1						
a) Social Services (1 to 7)		0.7	0.7		3.8	3.8						
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing												
6. Government Servants (Housing)		0.7	0.7		2.6	2.6						
7. Others					1.2	1.2						
b) Economic Services (1 to 10)		261.0	261.0		476.6	489.3						
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation												
5. Major and Medium Irrigation, etc.												
6. Power Projects		261.0	261.0		476.1	476.1						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MEGHALAYA

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	0.5	0.5	-	0.5	-	-	5.3	5.3
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	161.6	161.6	-	167.2	167.2	-	167.2	167.2	-	174.9	174.9
a) Government Servants (other than Housing)	-	161.6	161.6	-	167.2	167.2	-	167.2	167.2	-	174.9	174.9
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	1,050.0	1,050.0	-	1,050.0	1,050.0	-	1,050.0	1,050.0	-	1,050.0	1,050.0
VII. State Provident Funds, etc. (1+2)	-	1,108.7	1,108.7	-	1,214.3	1,214.3	-	1,264.3	1,264.3	-	1,315.5	1,315.5
1. State Provident Funds	-	1,108.7	1,108.7	-	1,214.3	1,214.3	-	1,264.3	1,264.3	-	1,315.5	1,315.5
2. Others	-	-	-	-	-	-	-	-	-	-	-	-
VIII. Reserve Funds (1 to 4)	-	216.8	216.8	-	438.3	438.3	-	438.3	438.3	-	533.8	533.8
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	216.8	216.8	-	250.2	250.2	-	250.2	250.2	-	313.8	313.8
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	188.1	188.1	-	188.1	188.1	-	220.0	220.0
IX. Deposits and Advances (1 to 4)	-	11,113.5	11,113.5	-	4,622.2	4,622.2	-	3,061.0	3,061.0	-	8,299.4	8,299.4
1. Civil Deposits	-	9,962.0	9,962.0	-	3,990.0	3,990.0	-	2,328.8	2,328.8	-	6,929.7	6,929.7
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	1,075.9	1,075.9	-	632.2	632.2	-	732.2	732.2	-	1,304.9	1,304.9
4. Others	-	75.5	75.5	-	-	-	-	-	-	-	64.8	64.8
X. Suspense and Miscellaneous (1 to 4)	-	147,115.3	147,115.3	-	161,765.9	161,765.9	-	164,944.2	164,944.2	-	167,328.5	167,328.5
1. Suspense	-	-36.5	-36.5	-	207.4	207.4	-	43.8	43.8	-	24.7	24.7
2. Cash Balance Investment Accounts	-	147,079.8	147,079.8	-	161,512.9	161,512.9	-	164,854.8	164,854.8	-	167,228.8	167,228.8
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	72.1	72.1	-	45.6	45.6	-	45.6	45.6	-	75.1	75.1
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	22,684.4	22,684.4	-	24,431.8	24,431.8	-	23,127.1	23,127.1	-	24,000.1	24,000.1
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	7,151.3	-	-	12,248.2	-	-	12,248.2	-	-	7,815.5
B. Surplus (+)/Deficit(-) on Capital Account	-	-	1,335.3	-	-	-12,189.6	-	-	-8,777.7	-	-	-8,931.3
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	8,486.7	-	-	58.6	-	-	3,470.5	-	-	-1,115.8
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	8,486.7	-	-	58.6	-	-	3,470.5	-	-	-1,115.8
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-4,739.7	-	-	-729.3	-	-	-659.3	-	-	-3,022.3
a) Opening Balance	-	-	-163.4	-	-	-728.9	-	-	-4,903.1	-	-	-5,562.4
b) Closing Balance	-	-	-4,903.1	-	-	-1,458.2	-	-	-5,562.4	-	-	-8,584.7
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	13,226.3	-	-	787.9	-	-	4,129.8	-	-	1,906.4
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MIZORAM

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
TOTAL CAPITAL DISBURSEMENTS (I to XII)	4,893.3	82,960.4	87,853.7	7,142.3	255,181.0	262,323.3	9,919.5	266,037.1	275,956.5	10,559.6	256,905.8	267,465.4						
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	4,893.3	2,296.2	7,189.5	7,142.3	1,921.6	9,063.9	9,919.5	2,627.7	12,547.1	10,559.6	4,292.8	14,852.4						
I. Total Capital Outlay (1 + 2)	4,850.4	1,143.6	5,994.0	7,124.3	18.5	7,142.8	9,901.5	972.1	10,873.5	10,517.6	1,420.3	11,937.9						
1. Development (a + b)	4,273.2	1,143.6	5,416.8	6,519.7	-	6,519.7	8,961.4	953.6	9,914.9	10,283.0	-	10,283.0						
(a) Social Services (1 to 9)	2,077.5	-	2,077.5	3,068.1	-	3,068.1	3,963.9	-	3,963.9	2,767.0	-	2,767.0						
1. Education, Sports, Art and Culture	296.2	-	296.2	145.0	-	145.0	247.6	-	247.6	135.0	-	135.0						
2. Medical and Public Health	145.3	-	145.3	120.3	-	120.3	191.4	-	191.4	116.7	-	116.7						
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-						
4. Water Supply and Sanitation	350.6	-	350.6	757.9	-	757.9	884.5	-	884.5	580.4	-	580.4						
5. Housing	213.8	-	213.8	175.0	-	175.0	206.8	-	206.8	145.8	-	145.8						
6. Urban Development	811.5	-	811.5	1,703.1	-	1,703.1	1,983.9	-	1,983.9	1,499.8	-	1,499.8						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-						
8. Social Security and Welfare	254.6	-	254.6	166.8	-	166.8	449.7	-	449.7	289.4	-	289.4						
9. Others *	5.6	-	5.6	-	-	-	-	-	-	-	-	-						
(b) Economic Services (1 to 10)	2,195.6	1,143.6	3,339.2	3,451.6	-	3,451.6	4,997.4	953.6	5,951.0	7,516.0	-	7,516.0						
1. Agriculture and Allied Activities (i to xi)	141.9	1,143.6	1,285.4	266.3	-	266.3	286.6	953.6	1,240.1	465.8	-	465.8						
i) Crop Husbandry	13.2	-	13.2	-	-	-	-	-	-	-	-	-						
ii) Soil and Water Conservation	50.0	-	50.0	-	-	-	-	-	-	-	-	-						
iii) Animal Husbandry	62.9	-	62.9	50.8	-	50.8	52.7	-	52.7	73.1	-	73.1						
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-						
v) Fisheries	4.9	-	4.9	-	-	-	-	-	-	-	-	-						
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-						
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-						
viii) Food Storage and Warehousing	-	1,143.6	1,143.6	150.0	-	150.0	150.0	953.6	1,103.6	295.9	-	295.9						
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-						
x) Co-operation	1.2	-	1.2	18.0	-	18.0	18.0	-	18.0	41.4	-	41.4						
xi) Others @	9.7	-	9.7	47.5	-	47.5	65.9	-	65.9	55.4	-	55.4						
2. Rural Development	40.5	-	40.5	-	-	-	30.0	-	30.0	1.8	-	1.8						
3. Special Area Programmes	397.7	-	397.7	397.7	-	397.7	540.7	-	540.7	403.1	-	403.1						
<i>of which: Hill Areas</i>	-	-	-	-	-	-	-	-	-	-	-	-						
4. Major and Medium Irrigation and Flood Control	1.3	-	1.3	641.9	-	641.9	680.5	-	680.5	868.0	-	868.0						
5. Energy	652.0	-	652.0	481.8	-	481.8	1,424.7	-	1,424.7	433.0	-	433.0						
6. Industry and Minerals (i to iv)	-	-	-	-	-	-	-	-	-	-	-	-						
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-						
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-						
7. Transport (i + ii)	952.7	-	952.7	1,563.9	-	1,563.9	1,935.0	-	1,935.0	1,744.1	-	1,744.1						
i) Roads and Bridges	933.6	-	933.6	1,563.8	-	1,563.8	1,925.7	-	1,925.7	1,696.3	-	1,696.3						
ii) Others **	19.1	-	19.1	0.1	-	0.1	9.4	-	9.4	47.8	-	47.8						
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MIZORAM

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	9.6		9.6	100.0		100.0	100.0		100.0		3,600.2	
i) Tourism	9.6		9.6	100.0		100.0	100.0		100.0		110.2	
ii) Others @											3,490.0	
2. Non-Development (General Services)	577.2		577.2	604.6	18.5	623.1	940.1	18.5	958.6	234.6	1,420.3	
Discharge of Internal Debt (1 to 8)		9,376.8	9,376.8		2,449.7	2,449.7		12,599.7	12,599.7		2,312.3	
1. Market Loans		304.6	304.6		542.2	542.2		542.2	542.2		1,398.8	
2. Loans from LIC		41.0	41.0		434.3	434.3		434.3	434.3		434.3	
3. Loans from SBI and other Banks												
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		224.0	224.0		310.6	310.6		310.6	310.6		310.6	
6. WMA from RBI		1.2	1.2		2.5	2.5		2.5	2.5		6.0	
7. Special Securities issued to NSSF		8,678.2	8,678.2		1,000.0	1,000.0		11,150.0	11,150.0		0.3	
8. Others		71.4	71.4		70.0	70.0		70.0	70.0		77.4	
of which: Land Compensation Bonds		56.4	56.4		90.1	90.1		90.1	90.1		84.9	
III. Repayment of Loans to the Centre (1 to 7)		189.8	189.8		196.9	196.9		196.9	196.9		202.6	
1. State Plan Schemes		189.8	189.8		196.9	196.9		196.9	196.9		202.6	
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes												
3. Centrally Sponsored Schemes												
4. Non-Plan (i + ii)												
i) Relief for Natural Calamities												
ii) Others												
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)	42.9	264.2	307.1	18.0	256.5	274.5	18.0	9.0	27.0	42.0	356.0	400.0
a) Social Services (1 to 7)	42.9	239.5	282.4	18.0	225.9	243.9	18.0		18.0	42.0	331.4	373.4
1. Education, Sports, Art and Culture	40.0	239.5	279.5		225.9	225.9					331.4	331.4
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing	40.0		40.0									
6. Government Servants (Housing)		239.5	239.5		225.9	225.9					331.4	331.4
7. Others												
b) Economic Services (1 to 10)	2.9		2.9	18.0		18.0	18.0		18.0	42.0		42.0
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation												
5. Major and Medium Irrigation, etc.	2.9		2.9	18.0		18.0	18.0		18.0	42.0		42.0
6. Power Projects												

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MIZORAM

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
1																		
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)																		
a) Government Servants (other than Housing)	-	24.7	24.7	-	30.6	30.6	-	9.0	9.0	-	26.6	26.6	-	-	-	-	-	-
b) Miscellaneous	-	24.7	24.7	-	30.6	30.6	-	9.0	9.0	-	26.6	26.6	-	-	-	-	-	-
V. Inter-State Settlement																		
VI. Contingency Fund																		
VII. State Provident Funds, etc. (1+2)																		
1. State Provident Funds	-	3,452.5	3,452.5	-	2,560.0	2,560.0	-	2,560.0	2,560.0	-	2,860.0	2,860.0	-	-	-	-	-	-
2. Others	-	3,397.9	3,397.9	-	2,500.0	2,500.0	-	2,500.0	2,500.0	-	2,800.0	2,800.0	-	-	-	-	-	-
VIII. Reserve Funds (1 to 4)																		
1. Depreciation/Renewal Reserve Funds	-	307.3	307.3	-	289.2	289.2	-	289.2	289.2	-	342.5	342.5	-	-	-	-	-	-
2. Sinking Funds	-	209.0	209.0	-	229.2	229.2	-	229.2	229.2	-	282.5	282.5	-	-	-	-	-	-
3. Famine Relief Fund	-	98.3	98.3	-	60.0	60.0	-	60.0	60.0	-	60.0	60.0	-	-	-	-	-	-
4. Others	-	9,224.2	9,224.2	-	7,000.0	7,000.0	-	7,000.0	7,000.0	-	7,000.0	7,000.0	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)																		
1. Civil Deposits	-	8,877.6	8,877.6	-	7,000.0	7,000.0	-	7,000.0	7,000.0	-	7,000.0	7,000.0	-	-	-	-	-	-
2. Deposits of Local Funds	-	246.4	246.4	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	100.3	100.3	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	43,884.6	43,884.6	-	227,560.1	227,560.1	-	227,560.1	227,560.1	-	227,560.1	227,560.1	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)																		
1. Suspense	-	-1,093.3	-1,093.3	-	2,500.0	2,500.0	-	2,500.0	2,500.0	-	2,500.0	2,500.0	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	44,771.5	44,771.5	-	14,960.0	14,960.0	-	14,960.0	14,960.0	-	14,960.0	14,960.0	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	210,000.0	210,000.0	-	210,000.0	210,000.0	-	210,000.0	210,000.0	-	-	-	-	-	-
4. Others	-	206.5	206.5	-	100.1	100.1	-	100.1	100.1	-	100.1	100.1	-	-	-	-	-	-
XI. Appropriation to Contingency Fund																		
XII. Remittances																		
A. Surplus (+)/Deficit (-) on Revenue Account			-1,521.4			1,148.6			1,148.6									10,841.6
B. Surplus (+)/Deficit(-) on Capital Account			4,374.8			-3,702.7			-3,702.7									-7,721.5
C. Overall Surplus (+)/Deficit (-) (A+B)			2,853.5			-2,554.1			-2,554.1									3,120.1
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			2,853.5			-2,554.1			-2,554.1									3,120.1
i. Increase (+)/Decrease (-) in Cash Balances			1,258.8			-2,514.1			-17,749.3									3,459.8
a) Opening Balance			10,096.3			8,536.8			11,355.2									-6,394.1
b) Closing Balance			11,355.2			6,022.7			-6,394.1									-2,934.4
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			261.8			-40.0			-40.0									-40.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			1,332.8			-			481.3									-299.7

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NAGALAND

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN	PLAN		NON-PLAN	PLAN		NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	TOTAL	
1														
TOTAL CAPITAL DISBURSEMENTS (I to XII)	11,885.5	97,828.5	109,714.0	22,171.0	112,776.7	134,947.6	13,347.3	112,771.0	126,118.3	13,930.8	118,561.5	132,492.3		
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	11,885.5	2,882.6	14,768.1	22,171.0	3,030.7	25,201.7	13,347.3	3,011.1	16,358.4	13,930.8	5,275.0	19,205.8		
I. Total Capital Outlay (1 + 2)	11,879.7	191.0	12,070.6	22,135.3	0.1	22,135.4	13,303.1	-	13,303.1	13,930.8	-	13,930.8		
1. Development (a + b)	10,067.8	191.0	10,258.8	12,336.5	0.1	12,336.6	11,105.6	-	11,105.6	9,387.6	-	9,387.6		
(a) Social Services (1 to 9)	3,244.7	-	3,244.7	5,300.6	-	5,300.6	4,889.1	-	4,889.1	3,607.1	-	3,607.1		
1. Education, Sports, Art and Culture	763.8	-	763.8	933.0	-	933.0	511.6	-	511.6	313.2	-	313.2		
2. Medical and Public Health	127.4	-	127.4	125.0	-	125.0	281.6	-	281.6	20.0	-	20.0		
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-		
4. Water Supply and Sanitation	255.6	-	255.6	1,330.9	-	1,330.9	1,259.8	-	1,259.8	1,876.3	-	1,876.3		
5. Housing	749.8	-	749.8	355.1	-	355.1	1,406.8	-	1,406.8	119.5	-	119.5		
6. Urban Development	1,192.9	-	1,192.9	2,411.5	-	2,411.5	1,239.3	-	1,239.3	1,242.5	-	1,242.5		
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-		
8. Social Security and Welfare	124.0	-	124.0	114.6	-	114.6	180.0	-	180.0	13.0	-	13.0		
9. Others *	31.2	-	31.2	30.6	-	30.6	10.0	-	10.0	22.5	-	22.5		
(b) Economic Services (1 to 10)	6,823.1	191.0	7,014.1	7,035.9	0.1	7,036.0	6,216.5	-	6,216.5	5,780.5	-	5,780.5		
1. Agriculture and Allied Activities (i to xi)	710.4	191.0	901.4	379.1	0.1	379.2	340.0	-	340.0	125.6	-	125.6		
i) Crop Husbandry	133.1	-	133.1	151.0	-	151.0	160.9	-	160.9	65.0	-	65.0		
ii) Soil and Water Conservation	3.3	-	3.3	3.3	-	3.3	-	-	-	2.0	-	2.0		
iii) Animal Husbandry	106.1	-	106.1	11.5	-	11.5	-	-	-	-	-	-		
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-		
v) Fisheries	5.0	-	5.0	29.2	-	29.2	138.5	-	138.5	15.0	-	15.0		
vi) Forestry and Wild Life	282.1	-	282.1	22.3	-	22.3	-	-	-	4.0	-	4.0		
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-		
viii) Food Storage and Warehousing	162.1	61.0	223.1	114.5	0.1	114.6	20.6	-	20.6	39.2	-	39.2		
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-		
x) Co-operation	18.8	130.0	148.8	47.3	-	47.3	20.0	-	20.0	0.4	-	0.4		
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-		
2. Rural Development	6.5	-	6.5	-	-	-	-	-	-	-	-	-		
3. Special Area Programmes	1,476.9	-	1,476.9	980.1	-	980.1	1,402.1	-	1,402.1	957.5	-	957.5		
<i>of which: Hill Areas</i>	-	-	-	-	-	-	-	-	-	-	-	-		
4. Major and Medium Irrigation and Flood Control	4.0	-	4.0	369.0	-	369.0	17.0	-	17.0	2,321.5	-	2,321.5		
5. Energy	896.5	-	896.5	1,106.1	-	1,106.1	708.6	-	708.6	79.1	-	79.1		
6. Industry and Minerals (i to iv)	449.8	-	449.8	334.6	-	334.6	336.7	-	336.7	151.5	-	151.5		
i) Village and Small Industries	4.5	-	4.5	4.5	-	4.5	13.4	-	13.4	12.5	-	12.5		
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-		
iii) Non-Ferrous Mining and Metallurgical Industries	119.6	-	119.6	71.5	-	71.5	50.0	-	50.0	29.0	-	29.0		
iv) Others #	325.7	-	325.7	258.6	-	258.6	273.3	-	273.3	110.0	-	110.0		
7. Transport (i + ii)	3,141.6	-	3,141.6	3,509.3	-	3,509.3	3,037.2	-	3,037.2	1,342.1	-	1,342.1		
i) Roads and Bridges	3,126.2	-	3,126.2	3,442.7	-	3,442.7	2,959.2	-	2,959.2	1,319.1	-	1,319.1		
ii) Others **	15.4	-	15.4	66.7	-	66.7	77.9	-	77.9	23.0	-	23.0		
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-		

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NAGALAND

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	95.4	-	95.4	340.5	-	340.5	365.0	-	365.0	172.2	-	172.2
10. General Economic Services (i + ii)	42.2	-	42.2	17.2	-	17.2	10.0	-	10.0	64.3	-	64.3
i) Tourism	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others @	42.2	-	42.2	17.2	-	17.2	10.0	-	10.0	64.3	-	64.3
2. Non-Development (General Services)	1,811.9	-	1,811.9	9,798.8	-	9,798.8	2,197.4	-	2,197.4	4,543.2	-	4,543.2
II. Discharge of Internal Debt (1 to 8)	-	14,144.3	14,144.3	22,809.4	22,809.4	22,809.4	-	22,791.0	22,791.0	-	25,056.9	25,056.9
1. Market Loans	-	1,237.9	1,237.9	-	1,479.6	1,479.6	-	1,479.6	1,479.6	-	3,601.6	3,601.6
2. Loans from LIC	-	75.8	75.8	-	85.7	85.7	-	78.2	78.2	-	62.1	62.1
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	399.2	399.2	-	445.8	445.8	-	445.7	445.7	-	575.4	575.4
6. WMA from RBI	-	44.8	44.8	-	45.0	45.0	-	51.4	51.4	-	55.0	55.0
7. Special Securities issued to NSSF	-	11,681.0	11,681.0	-	20,000.0	20,000.0	-	20,000.0	20,000.0	-	20,000.0	20,000.0
8. Others	-	57.8	57.8	-	58.0	58.0	-	58.0	58.0	-	60.5	60.5
of which: Land Compensation Bonds	-	647.7	647.7	-	695.4	695.4	-	678.0	678.0	-	702.3	702.3
III. Repayment of Loans to the Centre (1 to 7)	-	-	-	-	-	-	-	-	-	-	-	-
1. State Plan Schemes	-	225.0	225.0	-	217.2	217.2	-	216.1	216.1	-	214.1	214.1
of which: Advance release of Plan Assistance for Natural Calamities	-	202.8	202.8	-	195.8	195.8	-	202.8	202.8	-	202.8	202.8
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	1.7	1.7	-	1.3	1.3	-	1.3	1.3	-	1.3	1.3
4. Non-Plan (i + ii)	-	7.8	7.8	-	7.5	7.5	-	7.6	7.6	-	7.6	7.6
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	7.8	7.8	-	7.5	7.5	-	7.6	7.6	-	7.6	7.6
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	2.9	2.9	-	2.9	2.9	-	2.5	2.5	-	2.4	2.4
7. Others	-	9.8	9.8	-	9.8	9.8	-	2.0	2.0	-	2.4	2.4
IV. Loans and Advances by State Governments (1+2)	5.8	3.4	9.2	35.6	4.0	39.7	44.2	4.0	48.2	4.0	4.0	4.0
1. Development Purposes (a + b)	5.8	1.5	7.3	35.6	2.2	37.8	44.2	2.2	46.4	2.2	2.2	2.2
a) Social Services (1 to 7)	-	1.5	1.5	-	2.2	2.2	-	2.2	2.2	-	2.2	2.2
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	1.5	1.5	-	2.2	2.2	-	2.2	2.2	-	2.2	2.2
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	5.8	-	5.8	35.6	-	35.6	44.2	-	44.2	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	5.8	-	5.8	35.6	-	35.6	44.2	-	44.2	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NAGALAND

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	1.9	1.9	-	1.9	1.9	-	1.9	1.9	-	4.0	4.0
a) Government Servants (other than Housing)	-	1.9	1.9	-	1.9	1.9	-	1.9	1.9	-	4.0	4.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	1,753.1	1,753.1	-	1,844.0	1,844.0	-	1,858.0	1,858.0	-	1,860.0	1,860.0
1. State Provident Funds	-	1,696.9	1,696.9	-	1,800.0	1,800.0	-	1,800.0	1,800.0	-	1,800.0	1,800.0
2. Others	-	56.2	56.2	-	44.0	44.0	-	58.0	58.0	-	60.0	60.0
VIII. Reserve Funds (1 to 4)	-	540.7	540.7	-	660.0	660.0	-	660.0	660.0	-	2,250.0	2,250.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	116.6	116.6	-	400.0	400.0	-	400.0	400.0	-	1,990.0	1,990.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	424.1	424.1	-	260.0	260.0	-	260.0	260.0	-	260.0	260.0
IX. Deposits and Advances (1 to 4)	-	6,937.8	6,937.8	-	6,740.9	6,740.9	-	6,740.9	6,740.9	-	8,675.5	8,675.5
1. Civil Deposits	-	6,746.8	6,746.8	-	6,550.9	6,550.9	-	6,550.9	6,550.9	-	8,114.5	8,114.5
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	185.0	185.0	-	100.0	100.0	-	100.0	100.0	-	100.0	100.0
4. Others	-	6.0	6.0	-	90.0	90.0	-	90.0	90.0	-	461.0	461.0
X. Suspense and Miscellaneous (1 to 4)	-	55,319.7	55,319.7	-	65,500.0	65,500.0	-	65,500.0	65,500.0	-	65,500.0	65,500.0
1. Suspense	-	138.3	138.3	-	500.0	500.0	-	500.0	500.0	-	500.0	500.0
2. Cash Balance Investment Accounts	-	50,610.8	50,610.8	-	60,000.0	60,000.0	-	60,000.0	60,000.0	-	60,000.0	60,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	4,570.5	4,570.5	-	5,000.0	5,000.0	-	5,000.0	5,000.0	-	5,000.0	5,000.0
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	18,713.5	18,713.5	-	15,001.0	15,001.0	-	15,001.0	15,001.0	-	15,001.0	15,001.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	7,475.5	-	-	16,265.7	-	-	4,830.7	-	-	2,303.2
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-5,259.0	-	-	-25,554.3	-	-	-7,859.9	-	-	-15,386.3
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	2,216.5	-	-	-9,288.6	-	-	-3,029.2	-	-	-13,083.2
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	2,216.5	-	-	-9,288.6	-	-	-3,029.2	-	-	-13,083.2
i. Increase (+)/Decrease (-) in Cash Balances	-	-	4,108.0	-	-	-9,288.6	-	-	-9,292.6	-	-	-13,083.2
a) Opening Balance	-	-	-2,978.8	-	-	-3,235.9	-	-	-3,235.9	-	-	-1,179.7
b) Closing Balance	-	-	1,129.2	-	-	-12,524.5	-	-	-12,528.5	-	-	-14,262.9
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-1,891.5	-	-	-	-	-	6,263.4	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ODISHA

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL CAPITAL DISBURSEMENTS (I to XII)	79,496.2	1,401,711.8	1,481,208.0	1,486,088.0	140,458.9	1,345,609.1	1,486,088.0	125,974.8	1,350,404.6	1,476,379.3	155,847.5	1,583,296.8	1,739,144.3
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	79,496.2	25,635.6	105,131.7	172,581.7	140,458.9	32,122.8	172,581.7	125,974.8	32,574.3	158,549.1	155,847.5	30,640.4	186,487.8
I. Total Capital Outlay (1 + 2)	75,861.7	1,702.3	77,564.0	136,577.2	136,336.1	241.2	136,577.2	122,305.0	241.2	122,546.2	151,267.4	223.3	151,490.7
1. Development (a + b)	71,325.4	1,539.9	72,865.3	131,885.9	131,783.3	102.6	131,885.9	117,860.3	102.6	117,962.9	146,186.4	66.8	146,253.2
(a) Social Services (1 to 9)	17,203.4	44.5	17,247.9	29,522.5	29,485.2	37.3	29,522.5	28,063.8	37.3	28,101.1	30,315.3	62.8	30,378.1
1. Education, Sports, Art and Culture	1,551.6	-	1,551.6	4,486.2	4,486.2	-	4,486.2	4,884.5	-	4,884.5	4,804.6	-	4,804.6
2. Medical and Public Health	1,443.5	-	1,443.5	4,745.0	4,745.0	-	4,745.0	4,745.0	-	4,745.0	5,781.1	-	5,781.1
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	5,629.4	-	5,629.4	8,445.5	8,445.5	-	8,445.5	7,480.5	-	7,480.5	4,275.0	-	4,275.0
5. Housing	1,517.3	44.5	1,561.9	2,832.2	2,794.9	37.3	2,832.2	2,674.3	37.3	2,711.6	3,773.8	62.8	3,836.6
6. Urban Development	557.6	-	557.6	895.1	895.1	-	895.1	863.8	-	863.8	813.8	-	813.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,202.6	-	4,202.6	6,011.5	6,011.5	-	6,011.5	5,008.7	-	5,008.7	5,791.0	-	5,791.0
8. Social Security and Welfare	1,953.7	-	1,953.7	1,442.5	1,442.5	-	1,442.5	1,442.5	-	1,442.5	3,000.0	-	3,000.0
9. Others *	347.6	-	347.6	664.5	664.5	-	664.5	964.5	-	964.5	2,076.0	-	2,076.0
(b) Economic Services (1 to 10)	54,122.0	1,495.4	55,617.4	102,363.4	102,298.1	65.3	102,363.4	89,796.5	65.3	89,861.8	115,871.1	4.0	115,875.1
1. Agriculture and Allied Activities (i to xi)	1,613.3	-	1,613.3	2,681.2	2,681.2	-	2,681.2	3,178.7	-	3,178.7	2,525.8	-	2,525.8
i) Crop Husbandry	85.1	-	85.1	113.9	113.9	-	113.9	113.9	-	113.9	223.0	-	223.0
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	86.8	-	86.8	648.7	648.7	-	648.7	478.7	-	478.7	749.6	-	749.6
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	79.6	-	79.6	108.8	108.8	-	108.8	126.3	-	126.3	138.8	-	138.8
vi) Forestry and Wild Life	26.9	-	26.9	35.0	35.0	-	35.0	35.0	-	35.0	35.0	-	35.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	1,184.9	-	1,184.9	1,614.7	1,614.7	-	1,614.7	2,114.7	-	2,114.7	1,144.5	-	1,144.5
xi) Others @	150.0	-	150.0	160.0	160.0	-	160.0	310.0	-	310.0	235.0	-	235.0
2. Rural Development	1,485.0	-	1,485.0	1,485.0	1,485.0	-	1,485.0	1,485.0	-	1,485.0	1,485.0	-	1,485.0
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	22,132.2	-	22,132.2	34,044.5	34,044.5	-	34,044.5	29,852.6	-	29,852.6	43,449.9	-	43,449.9
5. Energy	6,303.4	1,437.3	7,740.7	10,682.4	10,682.4	-	10,682.4	6,603.2	-	6,603.2	9,018.6	-	9,018.6
6. Industry and Minerals (i to iv)	76.8	-	76.8	0.5	0.5	-	0.5	11.1	-	11.1	10.0	-	10.0
i) Village and Small Industries	150.5	-	150.5	-	-	-	-	-	-	-	10.0	-	10.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-73.7	-	-73.7	0.5	0.5	-	0.5	0.6	-	0.6	-	-	-
7. Transport (i + ii)	21,972.7	58.1	22,030.7	51,718.0	51,652.6	65.3	51,718.0	47,655.4	65.3	47,720.7	57,903.0	4.0	57,907.0
i) Roads and Bridges	20,791.8	58.1	20,849.8	49,589.6	49,524.2	65.3	49,589.6	45,127.0	65.3	45,192.3	56,340.0	4.0	56,344.0
ii) Others **	1,180.9	-	1,180.9	2,128.4	2,128.4	-	2,128.4	2,528.4	-	2,528.4	1,563.0	-	1,563.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ODISHA

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	538.6		538.6	1,751.9		1,751.9	1,010.4		1,010.4	1,478.7		1,478.7
i) Tourism	537.6		537.6	1,234.6		1,234.6	984.6		984.6	1,051.4		1,051.4
ii) Others @	1.0		1.0	517.3		517.3	25.8		25.8	427.3		427.3
2. Non-Development (General Services)	4,536.4	162.4	4,698.8	4,552.8	138.6	4,691.4	4,444.8		4,583.3	5,080.9	156.5	5,237.4
II. Discharge of Internal Debt (1 to 8)		17,753.2	17,753.2		23,810.0	23,810.0		38,110.0	38,110.0		22,096.4	22,096.4
1. Market Loans		8,848.8	8,848.8		13,564.0	13,564.0		13,564.0	13,564.0		9,096.2	9,096.2
2. Loans from LIC		20.9	20.9		16.4	16.4		16.4	16.4		11.9	11.9
3. Loans from SBI and other Banks												
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		4,277.1	4,277.1		5,522.0	5,522.0		5,522.0	5,522.0		6,921.1	6,921.1
6. WMA from RBI		25.3	25.3		42.2	42.2		42.2	42.2		49.8	49.8
7. Special Securities issued to NSSF		3,449.5	3,449.5		3,530.0	3,530.0		3,530.0	3,530.0		4,886.0	4,886.0
8. Others		1,131.6	1,131.6		1,135.4	1,135.4		1,135.4	1,135.4		1,131.4	1,131.4
of which: Land Compensation Bonds		1,102.9	1,102.9		1,102.9	1,102.9		1,102.9	1,102.9		1,102.9	1,102.9
III. Repayment of Loans to the Centre (1 to 7)		5,179.0	5,179.0		6,745.0	6,745.0		7,196.5	7,196.5		6,970.6	6,970.6
1. State Plan Schemes		5,139.0	5,139.0		6,720.0	6,720.0		6,720.0	6,720.0		6,947.1	6,947.1
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes												
3. Centrally Sponsored Schemes												
4. Non-Plan (i + ii)		23.8	23.8		25.0	25.0		25.0	25.0		23.5	23.5
i) Relief for Natural Calamities												
ii) Others		23.8	23.8		25.0	25.0		25.0	25.0		23.5	23.5
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others		16.2	16.2									
IV. Loans and Advances by State Governments (1+2)	3,634.5	1,001.1	4,635.5	4,122.8	1,326.6	5,449.4	3,669.7		4,996.3	4,580.1	1,350.0	5,930.1
1. Development Purposes (a + b)	3,634.5	655.9	4,290.3	4,122.8	700.0	4,822.8	3,669.7		4,369.7	4,580.1	700.0	5,280.1
a) Social Services (1 to 7)		655.9	655.9		700.0	700.0		700.0	700.0		700.0	700.0
1. Education, Sports, Art and Culture		8.7	8.7									
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing												
6. Government Servants (Housing)		647.1	647.1		700.0	700.0		700.0	700.0		700.0	700.0
7. Others												
b) Economic Services (1 to 10)	3,634.5		3,634.5	4,122.8		4,122.8	3,669.7		3,669.7	4,580.1		4,580.1
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation	34.2		34.2	1,031.3		1,031.3	499.0		499.0			1,030.0
5. Major and Medium Irrigation, etc.												
6. Power Projects	3,585.6		3,585.6	1,835.1		1,835.1	1,914.3		1,914.3			2,550.1

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ODISHA

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1															
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	14.6	-	14.6	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	6.4	6.4	6.4	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)		345.2	345.2			626.6	626.6			626.6	626.6			650.0	
a) Government Servants (other than Housing)	-	345.2	345.2	-	-	400.1	400.1	-	-	400.1	400.1	-	-	400.0	
b) Miscellaneous	-	-	-	-	-	226.5	226.5	-	-	226.5	226.5	-	-	250.0	
V. Inter-State Settlement															
VI. Contingency Fund		1,500.0	1,500.0			4,000.0	4,000.0			4,000.0	4,000.0			4,000.0	
VII. State Provident Funds, etc. (1+2)		26,432.7	26,432.7			22,504.9	22,504.9			22,504.9	22,504.9			26,008.1	
1. State Provident Funds	-	26,430.9	26,430.9	-	-	22,502.5	22,502.5	-	-	22,502.5	22,502.5	-	-	26,005.5	
2. Others	-	1.8	1.8	-	-	2.4	2.4	-	-	2.4	2.4	-	-	2.6	
VIII. Reserve Funds (1 to 4)		18,902.0	18,902.0			20,638.2	20,638.2			10,689.0	10,689.0			23,264.3	
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Sinking Funds	-	0.1	0.1	-	-	10,000.0	10,000.0	-	-	-	-	-	-	10,000.2	
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	18,901.9	18,901.9	-	-	10,638.2	10,638.2	-	-	10,689.0	10,689.0	-	-	13,264.1	
IX. Deposits and Advances (1 to 4)		62,062.0	62,062.0			108,898.0	108,898.0			108,898.0	108,898.0			145,693.3	
1. Civil Deposits	-	42,627.7	42,627.7	-	-	32,824.6	32,824.6	-	-	32,824.6	32,824.6	-	-	44,848.9	
2. Deposits of Local Funds	-	13,961.6	13,961.6	-	-	12,535.0	12,535.0	-	-	12,535.0	12,535.0	-	-	13,574.6	
3. Civil Advances	-	2,282.0	2,282.0	-	-	1,525.1	1,525.1	-	-	1,525.1	1,525.1	-	-	2,526.0	
4. Others	-	3,190.8	3,190.8	-	-	62,013.2	62,013.2	-	-	62,013.2	62,013.2	-	-	84,743.8	
X. Suspense and Miscellaneous (1 to 4)		1,164,055.1	1,164,055.1			1,076,376.2	1,076,376.2			1,076,376.2	1,076,376.2			1,254,595.6	
1. Suspense	-	536.6	536.6	-	-	8.1	8.1	-	-	4.1	4.1	-	-	40.8	
2. Cash Balance Investment Accounts	-	1,061,964.5	1,061,964.5	-	-	1,076,212.1	1,076,212.1	-	-	1,076,212.1	1,076,212.1	-	-	1,251,547.7	
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	101,554.0	101,554.0	-	-	156.1	156.1	-	-	156.1	156.1	-	-	3,007.1	
XI. Appropriation to Contingency Fund															
XII. Remittances		103,124.4	103,124.4			81,069.0	81,069.0			81,066.1	81,066.1			99,095.2	
A. Surplus (+)/Deficit (-) on Revenue Account		33,291.0	33,291.0			42,655.5	42,655.5			33,771.4	33,771.4			51,015.1	
B. Surplus (+)/Deficit(-) on Capital Account		-66,930.9	-66,930.9			-91,293.1	-91,293.1			-82,404.3	-82,404.3			-3,987.2	
C. Overall Surplus (+)/Deficit (-) (A+B)		-33,639.9	-33,639.9			-48,637.7	-48,637.7			-48,632.8	-48,632.8			47,027.8	
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)		-33,639.9	-33,639.9			-48,637.7	-48,637.7			-48,632.8	-48,632.8			47,027.8	
i. Increase (+)/Decrease (-) in Cash Balances		508.0	508.0			-	-			-	-			-	
a) Opening Balance		-239.2	-239.2			-	-			-	-			2.2	
b) Closing Balance		268.7	268.7			-	-			-	-			2.2	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)		-34,147.8	-34,147.8			-48,637.7	-48,637.7			-48,632.8	-48,632.8			47,027.8	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)		-	-			-	-			-	-			-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
PUNJAB

Item	2013-14 (Accounts)		2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL CAPITAL DISBURSEMENTS (I to XII)	3,546.6	622,286.4	625,833.0	4,606.5	1,571,650.7	1,576,257.2	5,636.0	666,149.8	671,785.8	3,499.4	687,209.2	690,708.6
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	3,546.6	56,610.4	60,157.0	4,606.5	89,858.0	94,464.5	5,636.0	68,846.2	74,482.1	3,499.4	88,407.3	91,906.6
I. Total Capital Outlay (1 + 2)	1,895.3	20,110.8	22,006.1	1,968.6	58,695.9	60,664.4	2,367.0	37,115.8	39,482.8	2,144.3	46,423.8	48,568.2
1. Development (a + b)	1,270.9	18,551.7	19,822.5	1,537.5	55,501.7	57,039.1	1,840.4	33,992.7	35,833.0	1,499.9	44,644.2	46,144.1
(a) Social Services (1 to 9)	12.2	9,291.1	9,303.3	83.1	25,020.6	25,103.7	73.0	10,849.5	10,922.5	93.1	10,335.7	10,428.8
1. Education, Sports, Art and Culture	-	3,567.2	3,567.2	0.2	5,368.8	5,369.0	0.2	3,102.7	3,102.9	0.2	3,359.9	3,360.1
2. Medical and Public Health	5.2	821.5	826.7	35.9	1,312.2	1,348.2	15.9	1.2	17.1	35.9	4.0	39.9
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	4.4	2,037.8	2,042.1	30.0	3,500.0	3,530.0	40.0	3,363.3	3,403.3	45.0	3,550.5	3,595.5
5. Housing	-	1,052.6	1,052.6	2.0	130.0	132.0	3.9	420.0	423.9	2.0	0.5	2.5
6. Urban Development	-	1,704.3	1,704.3	-	11,770.8	11,770.8	-	2,800.8	2,800.8	-	700.8	700.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	74.2	74.2	10.0	1,633.8	1,643.8	10.0	705.5	715.5	10.0	1,248.9	1,258.9
8. Social Security and Welfare	-	5.0	5.0	-	631.0	631.0	-	366.0	366.0	-	777.2	777.2
9. Others *	2.7	28.5	31.2	5.0	674.0	679.0	3.0	90.0	93.0	-	694.0	694.0
(b) Economic Services (1 to 10)	1,258.7	9,260.6	10,519.2	1,454.4	30,481.1	31,935.4	1,767.3	23,143.2	24,910.5	1,406.8	34,308.5	35,715.3
1. Agriculture and Allied Activities (i to xi)	-	882.6	882.6	-	409.7	409.7	-	951.8	951.8	-	1,188.5	1,188.5
i) Crop Husbandry	-	-	-	-	36.5	36.5	-	-	-	-	-	-
ii) Soil and Water Conservation	-	-	-	-	1.0	1.0	-	-	-	-	-	-
iii) Animal Husbandry	-	582.6	582.6	-	372.2	372.2	-	151.8	151.8	-	388.5	388.5
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-	300.0	300.0	-	-	-	-	800.0	800.0	-	800.0	800.0
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	676.8	622.0	1,298.8	720.0	2,028.9	2,748.9	720.0	993.2	1,713.2	720.0	531.8	1,251.8
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	534.7	3,070.3	3,605.0	695.9	12,987.7	13,683.6	1,004.9	6,707.7	7,712.6	646.0	10,044.1	10,690.1
5. Energy	-	-	-	-	-	-	-	-	-	-	65.0	65.0
6. Industry and Minerals (i to iv)	-	-	-	1.1	150.0	151.1	-	159.8	159.8	-	110.0	110.0
i) Village and Small Industries	-	-	-	1.1	150.0	151.1	-	159.8	159.8	-	110.0	110.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metalurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	46.5	3,788.3	3,834.8	36.8	10,700.4	10,737.2	41.9	11,024.6	11,066.5	40.3	14,350.4	14,390.7
i) Roads and Bridges	-	3,805.3	3,805.3	-	10,320.4	10,320.4	-	10,654.6	10,654.6	-	14,220.4	14,220.4
ii) Others **	46.5	-17.0	29.5	36.8	380.0	416.8	41.9	370.0	411.9	40.3	130.0	170.3
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
PUNJAB

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	-	-	-	-	20.0	20.0	-	-	19.8	-	-	19.8
10. General Economic Services (i + ii)	0.6	897.5	898.0	0.7	4,184.4	4,185.0	0.5	3,286.3	3,286.8	0.5	8,018.6	8,019.1
i) Tourism	-	144.8	144.8	-	1,440.5	1,440.5	-	463.6	463.6	-	869.8	869.8
ii) Others @	0.6	752.6	753.2	0.7	2,743.9	2,744.6	0.5	2,822.7	2,823.2	0.5	7,148.8	7,149.3
2. Non-Development (General Services)	624.4	1,559.2	2,183.6	431.1	3,194.2	3,625.3	526.7	3,123.1	3,649.8	644.5	1,779.6	2,424.1
II. Discharge of Internal Debt (1 to 8)	-	164,262.2	164,262.2	-	179,352.5	179,352.5	-	214,310.0	214,310.0	-	208,518.5	208,518.5
1. Market Loans	-	17,448.4	17,448.4	-	12,654.0	12,654.0	-	12,654.0	12,654.0	-	16,009.9	16,009.9
2. Loans from LIC	-	3.1	3.1	-	1.9	1.9	-	1.9	1.9	-	0.3	0.3
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	4,027.0	4,027.0	-	4,383.2	4,383.2	-	4,356.7	4,356.7	-	4,356.7	4,356.7
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	130,329.7	130,329.7	-	150,000.0	150,000.0	-	185,000.0	185,000.0	-	175,000.0	175,000.0
7. Special Securities issued to NSSF	-	11,394.8	11,394.8	-	11,195.8	11,195.8	-	11,195.8	11,195.8	-	11,983.9	11,983.9
8. Others	-	1,059.1	1,059.1	-	1,117.7	1,117.7	-	1,101.7	1,101.7	-	1,167.7	1,167.7
of which: Land Compensation Bonds	-	637.3	637.3	-	637.3	637.3	-	637.3	637.3	-	637.3	637.3
III. Repayment of Loans to the Centre (1 to 7)	-	2,567.1	2,567.2	-	1,809.7	1,809.7	-	2,420.4	2,420.4	-	2,464.9	2,464.9
1. State Plan Schemes	-	2,530.1	2,530.1	-	1,773.9	1,773.9	-	2,374.3	2,374.3	-	2,419.3	2,419.3
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	12.7	12.7	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	37.0	37.0	-	23.1	23.1	-	46.1	46.1	-	45.6	45.6
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	37.0	37.0	-	23.1	23.1	-	46.1	46.1	-	45.6	45.6
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	1,651.3	-	1,651.3	2,637.9	-	2,637.9	3,268.9	-	3,268.9	1,355.0	6,000.0	7,355.0
1. Development Purposes (a + b)	1,156.0	-	1,156.0	2,075.9	-	2,075.9	2,364.9	-	2,364.9	-	6,000.0	6,000.0
a) Social Services (1 to 7)	-	-	-	-	-	-	-	-	-	-	-	-
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	1,156.0	-	1,156.0	2,075.9	-	2,075.9	2,364.9	-	2,364.9	-	6,000.0	6,000.0
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	956.0	-	956.0	2,075.9	-	2,075.9	2,364.9	-	2,364.9	-	6,000.0	6,000.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	100.0	-	100.0	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
PUNJAB

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	100.0	-	100.0	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	495.3	-	495.3	562.0	-	562.0	904.0	-	904.0	1,355.0	-	1,355.0
a) Government Servants (other than Housing)	495.3	-	495.3	562.0	-	562.0	904.0	-	904.0	1,124.0	-	1,124.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	231.0	-	231.0
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VIII. State Provident Funds, etc. (1+2)	-	13,769.3	13,769.3	-	16,540.4	16,540.4	-	22,331.9	22,331.9	-	22,839.7	22,839.7
1. State Provident Funds	-	13,618.9	13,618.9	-	16,390.0	16,390.0	-	17,360.8	17,360.8	-	17,478.8	17,478.8
2. Others	-	150.4	150.4	-	150.4	150.4	-	4,971.1	4,971.1	-	5,360.9	5,360.9
VIII. Reserve Funds (1 to 4)	-	2,375.4	2,375.4	-	9,595.4	9,595.4	-	2,540.7	2,540.7	-	13,338.1	13,338.1
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	500.0	500.0	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,375.4	2,375.4	-	9,095.4	9,095.4	-	2,540.7	2,540.7	-	13,338.1	13,338.1
IX. Deposits and Advances (1 to 4)	-	36,685.7	36,685.7	-	36,685.7	36,685.7	-	12,429.9	12,429.9	-	12,429.9	12,429.9
1. Civil Deposits	-	30,573.5	30,573.5	-	30,573.5	30,573.5	-	5,350.0	5,350.0	-	5,350.0	5,350.0
2. Deposits of Local Funds	-	0.4	0.4	-	0.4	0.4	-	2.0	2.0	-	2.0	2.0
3. Civil Advances	-	20.6	20.6	-	20.6	20.6	-	-3.2	-3.2	-	3.2	3.2
4. Others	-	6,091.3	6,091.3	-	6,091.3	6,091.3	-	7,081.0	7,081.0	-	7,074.7	7,074.7
X. Suspense and Miscellaneous (1 to 4)	-	381,809.9	381,809.9	-	1,268,265.3	1,268,265.3	-	374,276.0	374,276.0	-	374,469.1	374,469.1
1. Suspense	-	9,007.4	9,007.4	-	10,007.4	10,007.4	-	139,820.0	139,820.0	-	139,820.0	139,820.0
2. Cash Balance Investment Accounts	-	88,913.5	88,913.5	-	89,913.5	89,913.5	-	666.1	666.1	-	859.1	859.1
3. Deposits with RBI	-	-	-	-	882,455.3	882,455.3	-	-	-	-	-	-
4. Others	-	283,889.1	283,889.1	-	285,889.1	285,889.1	-	233,789.9	233,789.9	-	233,789.9	233,789.9
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	705.9	705.9	-	705.9	705.9	-	725.2	725.2	-	725.2	725.2
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-65,371.3	-	-	-42,526.3	-	-	-62,403.8	-	-	-63,939.6
B. Surplus (+)/Deficit(-) on Capital Account	-	-	69,146.0	-	-	43,125.5	-	-	62,363.1	-	-	63,426.0
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	3,774.8	-	-	599.2	-	-	-40.7	-	-	-513.6
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	3,774.8	-	-	599.2	-	-	-40.7	-	-	-513.6
i. Increase (+)/Decrease (-) in Cash Balances	-	-	8,120.3	-	-	-400.8	-	-	-40.7	-	-	-513.6
a) Opening Balance	-	-	-8,812.1	-	-	2,668.5	-	-	-691.8	-	-	-732.5
b) Closing Balance	-	-	-691.8	-	-	2,267.7	-	-	-732.5	-	-	-1,246.1
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-4,345.5	-	-	1,000.0	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
RAJASTHAN

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
													PLAN
1	2	3	4	5	6	7	8	9	10	11	12	13	
TOTAL CAPITAL DISBURSEMENTS (I to XII)	143,408.8	2,233,771.8	2,377,180.6	210,298.3	2,863,676.5	3,073,974.8	198,915.8	2,980,034.0	3,178,949.8	220,786.5	3,035,146.0	3,255,932.5	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	143,408.8	42,506.1	185,914.9	210,298.3	50,098.8	260,397.0	198,915.8	50,321.2	249,236.9	220,786.5	48,298.9	269,085.4	
I. Total Capital Outlay (1 + 2)	136,766.9	-122.3	136,644.6	205,520.8	127.9	205,648.7	191,272.6	254.9	191,527.5	207,610.3	-7.5	207,602.9	
1. Development (a + b)	133,182.8	120.1	133,302.9	197,871.7	108.6	197,980.3	184,545.6	101.3	184,646.9	201,310.0	85.0	201,395.0	
(a) Social Services (1 to 9)	45,401.6	111.6	45,513.2	78,911.8	100.0	79,011.8	65,460.8	97.2	65,558.0	74,001.8	80.9	74,082.7	
1. Education, Sports, Art and Culture	633.6	-	633.6	1,439.3	-	1,439.3	761.9	-	761.9	1,169.0	-	1,169.0	
2. Medical and Public Health	3,372.3	-	3,372.3	10,737.8	-	10,737.8	6,222.1	-	6,222.1	10,686.9	-	10,686.9	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	27,467.4	111.6	27,579.0	46,329.6	100.0	46,429.6	48,476.0	97.2	48,573.2	46,611.6	80.9	46,692.5	
5. Housing	29.0	-	29.0	251.9	-	251.9	108.5	-	108.5	100.1	-	100.1	
6. Urban Development	10,633.2	-	10,633.2	11,975.6	-	11,975.6	6,513.3	-	6,513.3	8,245.0	-	8,245.0	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,256.2	-	2,256.2	3,785.3	-	3,785.3	2,181.3	-	2,181.3	2,719.9	-	2,719.9	
8. Social Security and Welfare	233.5	-	233.5	505.4	-	505.4	461.4	-	461.4	739.6	-	739.6	
9. Others *	776.5	-	776.5	3,886.7	-	3,886.7	736.3	-	736.3	3,729.6	-	3,729.6	
(b) Economic Services (1 to 10)	87,781.3	8.5	87,789.8	118,959.9	8.6	118,968.5	119,084.9	4.1	119,089.0	127,308.3	4.1	127,312.4	
1. Agriculture and Allied Activities (i to xi)	3,833.9	8.5	3,842.4	7,740.4	8.5	7,748.9	6,079.6	4.0	6,083.6	4,315.3	4.0	4,319.3	
i) Crop Husbandry	977.2	8.5	985.7	3,945.3	8.5	3,953.8	3,267.6	4.0	3,271.6	2,431.5	4.0	2,435.5	
ii) Soil and Water Conservation	3.3	-	3.3	3.7	-	3.7	3.1	-	3.1	12.8	-	12.8	
iii) Animal Husbandry	54.8	-	54.8	310.0	-	310.0	175.6	-	175.6	198.5	-	198.5	
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	
v) Fisheries	21.4	-	21.4	27.5	-	27.5	31.0	-	31.0	18.0	-	18.0	
vi) Forestry and Wild Life	2,416.2	-	2,416.2	3,310.2	-	3,310.2	2,458.5	-	2,458.5	1,544.0	-	1,544.0	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	
x) Co-operation	361.0	-	361.0	143.8	-	143.8	143.8	-	143.8	110.5	-	110.5	
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-	
2. Rural Development	4,974.0	-	4,974.0	4,568.6	-	4,568.6	4,565.5	-	4,565.5	5,063.5	-	5,063.5	
3. Special Area Programmes	2,971.0	-	2,971.0	3,121.8	-	3,121.8	2,963.5	-	2,963.5	3,286.5	-	3,286.5	
of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	
4. Major and Medium Irrigation and Flood Control	10,765.1	-	10,765.1	15,679.0	-	15,679.0	14,025.8	-	14,025.8	15,985.1	-	15,985.1	
5. Energy	39,530.1	-	39,530.1	45,201.0	-	45,201.0	47,492.4	-	47,492.4	58,391.3	-	58,391.3	
6. Industry and Minerals (i to iv)	1,228.3	-	1,228.3	834.1	-	834.1	724.0	-	724.0	995.7	-	995.7	
i) Village and Small Industries	242.4	-	242.4	24.1	-	24.1	10.0	-	10.0	374.0	-	374.0	
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	76.8	-	76.8	182.6	-	182.6	86.1	-	86.1	193.3	-	193.3	
iv) Others #	909.1	-	909.1	627.4	-	627.4	627.9	-	627.9	428.4	-	428.4	
7. Transport (i + ii)	23,770.8	-	23,770.8	40,551.4	-	40,551.4	41,107.7	-	41,107.7	33,351.4	-	33,351.4	
i) Roads and Bridges	22,270.8	-	22,270.8	36,751.4	-	36,751.4	37,654.9	-	37,654.9	30,351.4	-	30,351.4	
ii) Others **	1,500.0	-	1,500.0	3,800.0	-	3,800.0	3,452.8	-	3,452.8	3,000.0	-	3,000.0	
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
RAJASTHAN

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	5	6	7	8	9	10	11	12	13				
1																
9. Science, Technology and Environment	12.4	-	12.4	81.5	-	81.5	-	-	23.6	-	23.6	-	-	97.8	-	97.8
10. General Economic Services (i + ii)	685.6	-	685.6	1,182.2	0.1	1,182.3	2,102.8	0.1	2,102.9	5,821.7	0.1	5,821.8	-	856.5	-	856.5
i) Tourism	247.2	-	247.2	422.0	-	422.0	364.6	-	364.6	856.5	-	856.5	-	4,965.3	-	4,965.3
ii) Others @	448.4	-	448.4	760.2	0.1	760.3	1,738.2	0.1	1,738.3	4,965.2	0.1	4,965.3	-	6,300.3	-	6,300.3
2. Non-Development (General Services)	3,586.1	-242.4	3,343.7	7,649.1	19.3	7,668.4	6,727.0	153.5	6,880.6	6,300.3	-92.5	6,207.8	-	42,985.6	-	42,985.6
II. Discharge of Internal Debt (1 to 8)	-	36,247.2	36,247.2	-	44,386.6	44,386.6	-	44,330.0	44,330.0	-	42,985.6	-	42,985.6	-	19,932.5	-
1. Market Loans	-	16,248.5	16,248.5	-	22,978.7	22,978.7	-	22,978.7	22,978.7	-	19,932.5	-	19,932.5	-	47.5	-
2. Loans from LIC	-	55.3	55.3	-	52.6	52.6	-	52.6	52.6	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	6,807.4	6,807.4	-	8,169.7	8,169.7	-	8,170.9	8,170.9	-	9,469.7	-	9,469.7	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	441.4	441.4	-	485.5	485.5	-	427.7	427.7	-	436.5	-	436.5	-	-	-
7. Special Securities issued to NSSF	-	12,405.5	12,405.5	-	12,437.1	12,437.1	-	12,437.1	12,437.1	-	12,509.2	-	12,509.2	-	-	-
8. Others	-	289.1	289.1	-	262.9	262.9	-	262.9	262.9	-	590.1	-	590.1	-	368.8	-
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	4,909.0	4,909.0	-	5,182.4	5,182.4	-	5,178.9	5,178.9	-	5,318.8	-	5,318.8	-	5,266.8	-
1. State Plan Schemes	-	4,854.0	4,854.0	-	5,128.7	5,128.7	-	5,125.3	5,125.3	-	5,266.8	-	5,266.8	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	55.0	55.0	-	53.6	53.6	-	53.6	53.6	-	52.1	-	52.1	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	55.0	55.0	-	53.6	53.6	-	53.6	53.6	-	52.1	-	52.1	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	6,639.9	1,472.2	8,112.1	4,777.4	402.0	5,179.5	7,643.1	557.4	8,200.5	13,176.2	2.0	13,178.2	-	13,178.2	-	2,680.0
1. Development Purposes (a + b)	6,639.9	1,472.2	8,112.1	4,777.4	402.0	5,179.5	7,643.1	557.4	8,200.5	13,176.2	2.0	13,178.2	-	13,178.2	-	2,680.0
a) Social Services (1 to 7)	3,006.5	27.6	3,034.1	3,179.4	-	3,179.4	3,174.6	5.7	3,180.3	2,680.0	-	2,680.0	-	2,680.0	-	2,680.0
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	35.6	-	35.6	50.0	-	50.0	50.0	-	50.0	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	2,150.0	-	2,150.0	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	820.9	27.6	848.5	3,129.4	-	3,129.4	3,124.6	5.7	3,130.3	2,680.0	-	2,680.0	-	2,680.0	-	2,680.0
b) Economic Services (1 to 10)	3,633.4	1,444.6	5,078.0	1,598.0	402.0	2,000.0	4,468.5	551.7	5,020.2	10,496.1	2.0	10,496.1	-	10,496.1	-	10,496.1
1. Crop Husbandry	-	294.5	294.5	-	2.0	2.0	-	82.0	82.0	-	2.0	-	2.0	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	700.0	-	700.0	1,500.0	-	1,500.0	1,150.0	-	1,150.0	1,000.0	-	1,000.0	-	1,000.0	-	1,000.0
4. Co-operation	465.1	700.0	1,165.1	98.0	350.0	448.0	208.0	350.0	558.0	66.6	-	66.6	-	66.6	-	66.6
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	2,860.5	-	2,860.5	9,344.5	-	9,344.5	-	9,344.5	-	9,344.5

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
RAJASTHAN

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1															
7. Village and Small Industries	23.1	-	23.1	-	-	-	-	-	-	-	-	-	85.0	-	85.0
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	2,445.2	450.1	2,895.3	-	500	500	500	500	119.7	369.7	369.7	-	-	-	-
2. Non-Development Purposes (a + b)															
a) Government Servants (other than Housing)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement															
VI. Contingency Fund															
VII. State Provident Funds, etc. (1+2)															
1. State Provident Funds	-	37,902.6	37,902.6	-	37,563.7	37,563.7	37,563.7	37,563.7	40,746.0	40,746.0	40,746.0	-	-	42,844.3	42,844.3
2. Others	-	19,786.0	19,786.0	-	18,759.4	18,759.4	18,759.4	18,759.4	21,765.8	21,765.8	21,765.8	-	-	21,720.3	21,720.3
	-	18,116.6	18,116.6	-	18,804.3	18,804.3	18,804.3	18,804.3	18,980.1	18,980.1	18,980.1	-	-	21,124.0	21,124.0
VIII. Reserve Funds (1 to 4)															
1. Depreciation/Renewal Reserve Funds	-	268.1	268.1	-	24,568.0	24,568.0	24,568.0	24,568.0	42,277.6	42,277.6	42,277.6	-	-	40,202.4	40,202.4
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	29,284.6	29,284.6	-	24,568.0	24,568.0	24,568.0	24,568.0	42,277.6	42,277.6	42,277.6	-	-	40,202.4	40,202.4
IX. Deposits and Advances (1 to 4)															
1. Civil Deposits	-	898,572.9	898,572.9	-	1,633,814.8	1,633,814.8	1,633,814.8	1,633,814.8	1,607,286.9	1,607,286.9	1,607,286.9	-	-	1,637,398.0	1,637,398.0
2. Deposits of Local Funds	-	149,201.3	149,201.3	-	169,423.4	169,423.4	169,423.4	169,423.4	169,379.6	169,379.6	169,379.6	-	-	169,379.6	169,379.6
3. Civil Advances	-	653,348.1	653,348.1	-	1,323,272.0	1,323,272.0	1,323,272.0	1,323,272.0	1,325,701.1	1,325,701.1	1,325,701.1	-	-	1,325,701.1	1,325,701.1
4. Others	-	83.9	83.9	-	350.7	350.7	350.7	350.7	50.7	50.7	50.7	-	-	50.7	50.7
	-	95,939.5	95,939.5	-	140,768.7	140,768.7	140,768.7	140,768.7	112,155.4	112,155.4	112,155.4	-	-	142,266.5	142,266.5
X. Suspense and Miscellaneous (1 to 4)															
1. Suspense	-	1,126,100.0	1,126,100.0	-	1,028,240.9	1,028,240.9	1,028,240.9	1,028,240.9	1,126,712.0	1,126,712.0	1,126,712.0	-	-	1,156,712.1	1,156,712.1
2. Cash Balance Investment Accounts	-	742.4	742.4	-	1,316.2	1,316.2	1,316.2	1,316.2	1,316.3	1,316.3	1,316.3	-	-	1,316.4	1,316.4
3. Deposits with RBI	-	1,125,265.6	1,125,265.6	-	1,026,838.6	1,026,838.6	1,026,838.6	1,026,838.6	1,125,265.6	1,125,265.6	1,125,265.6	-	-	1,155,265.6	1,155,265.6
4. Others	-	92.1	92.1	-	86.1	86.1	86.1	86.1	130.1	130.1	130.1	-	-	130.1	130.1
XI. Appropriation to Contingency Fund															
XII. Remittances															
	-	99,137.4	99,137.4	-	89,390.4	89,390.4	89,390.4	89,390.4	109,390.4	109,390.4	109,390.4	-	-	109,390.4	109,390.4
A. Surplus (+)/Deficit (-) on Revenue Account															
B. Surplus (+)/Deficit(-) on Capital Account															
C. Overall Surplus (+)/Deficit (-) (A+B)															
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)															
i. Increase (+)/Decrease (-) in Cash Balances															
a) Opening Balance															
b) Closing Balance															
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)															
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)															
	-	10,392.1	-10,392.1	-	7,374.8	7,374.8	7,374.8	7,374.8	-42,196.1	-42,196.1	-42,196.1	-	-	5,568.2	5,568.2
	-	20,419.4	-20,419.4	-	-38,883.8	-38,883.8	-38,883.8	-38,883.8	-25,079.0	-25,079.0	-25,079.0	-	-	-5,127.7	-5,127.7
	-	-30,811.6	-30,811.6	-	-31,509.0	-31,509.0	-31,509.0	-31,509.0	-67,275.1	-67,275.1	-67,275.1	-	-	440.4	440.4
	-	-30,811.6	-30,811.6	-	-31,509.0	-31,509.0	-31,509.0	-31,509.0	-67,275.1	-67,275.1	-67,275.1	-	-	440.4	440.4
	-	491.0	491.0	-	-31,509.0	-31,509.0	-31,509.0	-31,509.0	1,027.5	1,027.5	1,027.5	-	-	1,743.0	1,743.0
	-	-427.5	-427.5	-	-5,105.4	-5,105.4	-5,105.4	-5,105.4	133.2	133.2	133.2	-	-	1,160.7	1,160.7
	-	63.5	63.5	-	-36,614.3	-36,614.3	-36,614.3	-36,614.3	1,160.7	1,160.7	1,160.7	-	-	2,903.7	2,903.7
	-	-31,302.6	-31,302.6	-	-	-	-	-	-68,302.6	-68,302.6	-68,302.6	-	-	-1,302.6	-1,302.6
	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
SIKKIM

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL CAPITAL DISBURSEMENTS (I to XII)	9,219.5	71,823.5	81,042.9	16,338.0	57,924.2	74,262.2	17,213.0	58,704.4	75,917.4	10,496.3	72,779.2	83,275.5
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	9,219.5	891.4	10,110.8	16,338.0	995.5	17,333.5	17,213.0	995.5	18,208.5	10,496.3	2,175.9	12,672.2
I. Total Capital Outlay (1 + 2)	9,119.5	-	9,119.5	16,168.0	-	16,168.0	17,043.0	-	17,043.0	10,453.3	-	10,453.3
1. Development (a + b)	7,424.2	-	7,424.2	14,058.7	-	14,058.7	14,933.7	-	14,933.7	9,172.5	-	9,172.5
(a) Social Services (1 to 9)	2,662.1	-	2,662.1	5,202.1	-	5,202.1	5,572.7	-	5,572.7	3,821.5	-	3,821.5
1. Education, Sports, Art and Culture	498.0	-	498.0	714.2	-	714.2	723.3	-	723.3	553.0	-	553.0
2. Medical and Public Health	934.7	-	934.7	770.5	-	770.5	837.2	-	837.2	1,209.7	-	1,209.7
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	392.4	-	392.4	1,166.0	-	1,166.0	1,353.3	-	1,353.3	940.1	-	940.1
5. Housing	97.4	-	97.4	157.7	-	157.7	157.7	-	157.7	-	-	-
6. Urban Development	621.6	-	621.6	2,205.7	-	2,205.7	2,313.2	-	2,313.2	711.5	-	711.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	18.6	-	18.6	91.0	-	91.0	91.0	-	91.0	160.9	-	160.9
8. Social Security and Welfare	96.9	-	96.9	76.9	-	76.9	76.9	-	76.9	246.2	-	246.2
9. Others *	2.5	-	2.5	20.0	-	20.0	20.0	-	20.0	-	-	-
(b) Economic Services (1 to 10)	4,762.1	-	4,762.1	8,856.6	-	8,856.6	9,361.0	-	9,361.0	5,351.0	-	5,351.0
1. Agriculture and Allied Activities (i to xi)	124.0	-	124.0	170.3	-	170.3	206.0	-	206.0	145.6	-	145.6
i) Crop Husbandry	19.8	-	19.8	22.4	-	22.4	22.4	-	22.4	18.0	-	18.0
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	24.0	-	24.0	18.2	-	18.2	24.6	-	24.6	39.7	-	39.7
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	13.7	-	13.7	20.4	-	20.4	20.4	-	20.4	3.4	-	3.4
vi) Forestry and Wild Life	24.4	-	24.4	17.2	-	17.2	17.2	-	17.2	64.2	-	64.2
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	5.5	-	5.5	37.1	-	37.1	66.4	-	66.4	20.2	-	20.2
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	32.7	-	32.7	55.0	-	55.0	55.0	-	55.0	-	-	-
xi) Others @	4.0	-	4.0	-	-	-	-	-	-	-	-	-
2. Rural Development	192.9	-	192.9	263.7	-	263.7	268.1	-	268.1	23.7	-	23.7
3. Special Area Programmes	117.0	-	117.0	240.0	-	240.0	240.0	-	240.0	251.1	-	251.1
of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	37.9	-	37.9	57.0	-	57.0	57.0	-	57.0	115.7	-	115.7
5. Energy	662.5	-	662.5	642.0	-	642.0	698.3	-	698.3	895.3	-	895.3
6. Industry and Minerals (i to iv)	41.1	-	41.1	34.5	-	34.5	83.5	-	83.5	0.2	-	0.2
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	41.1	-	41.1	34.5	-	34.5	83.5	-	83.5	0.2	-	0.2
7. Transport (i + ii)	2,953.3	-	2,953.3	3,625.8	-	3,625.8	3,748.7	-	3,748.7	2,611.6	-	2,611.6
i) Roads and Bridges	2,933.3	-	2,933.3	3,605.8	-	3,605.8	3,728.7	-	3,728.7	2,611.6	-	2,611.6
ii) Others **	20.0	-	20.0	20.0	-	20.0	20.0	-	20.0	-	-	-
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
SIKKIM

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment 10. General Economic Services (i + ii) i) Tourism ii) Others @	2.5 630.8 630.8	- - -	2.5 630.8 630.8	5.0 3,818.4 3,811.9	- - -	5.0 3,818.4 3,811.9	5.0 4,054.5 4,048.0	- - -	5.0 4,054.5 4,048.0	- 1,307.9 1,307.9	- - -	- 1,307.9 1,307.9
II. Discharge of Internal Debt (1 to 8)	1,695.2	-	1,695.2	2,109.3	-	2,109.3	2,109.3	-	2,109.3	1,282.8	-	1,282.8
1. Market Loans	644.7	644.7	644.7	786.4	786.4	786.4	786.4	786.4	786.4	1,896.2	1,896.2	1,896.2
2. Loans from LIC	165.7	165.7	165.7	224.2	224.2	224.2	224.2	224.2	224.2	1,190.2	1,190.2	1,190.2
3. Loans from SBI and other Banks	76.2	76.2	76.2	89.3	89.3	89.3	89.3	89.3	89.3	95.7	95.7	95.7
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	281.7	281.7	281.7	326.6	326.6	326.6	326.6	326.6	326.6	466.7	466.7	466.7
6. WMA from RBI	-	7.5	7.5	-	7.5	7.5	-	7.5	7.5	-	7.5	7.5
7. Special Securities issued to NSSF	-	58.9	58.9	-	66.9	66.9	-	66.9	66.9	-	66.9	66.9
8. Others	-	54.7	54.7	-	71.9	71.9	-	71.9	71.9	-	69.3	69.3
of which: Land Compensation Bonds	-	47.8	47.8	-	47.8	47.8	-	47.8	47.8	-	47.8	47.8
III. Repayment of Loans to the Centre (1 to 7)	-	242.7	242.7	103.6	103.6	103.6	-	103.6	103.6	-	104.1	104.1
1. State Plan Schemes	-	91.9	91.9	-	99.0	99.0	-	99.0	99.0	-	99.3	99.3
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	147.4	147.4	-	1.3	1.3	-	1.3	1.3	-	1.3	1.3
4. Non-Plan (i + ii)	-	1.2	1.2	-	1.1	1.1	-	1.1	1.1	-	1.3	1.3
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	1.2	1.2	-	1.1	1.1	-	1.1	1.1	-	1.3	1.3
5. Ways and Means Advances from Centre	-	2.2	2.2	-	2.2	2.2	-	2.2	2.2	-	2.2	2.2
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	100.0	4.0	104.0	170.0	105.5	275.5	170.0	105.5	275.5	41.0	175.5	216.5
1. Development Purposes (a + b)	100.0	4.0	104.0	170.0	104.5	274.5	170.0	104.5	274.5	41.0	174.5	215.5
a) Social Services (1 to 7)	100.0	4.0	104.0	20.0	104.5	124.5	20.0	104.5	124.5	-	24.5	24.5
1. Education, Sports, Art and Culture	100.0	-	100.0	20.0	100.0	120.0	20.0	100.0	120.0	-	20.0	20.0
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	4.0	4.0	-	4.5	4.5	-	4.5	4.5	-	4.5	4.5
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	-	-	-	150.0	-	150.0	-	-	150.0	41.0	150.0	191.0
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	41.0	-	41.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
SIKKIM

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	150.0	-	150.0	-	-	150.0	-	-	150.0
2. Non-Development Purposes (a + b)	-	-	-	-	1.0	1.0	-	1.0	1.0	-	1.0	1.0
a) Government Servants (other than Housing)	-	-	-	-	1.0	1.0	-	1.0	1.0	-	1.0	1.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	10.0	10.0	-	-	-	-	-	-	-	-	-
VIII. State Provident Funds, etc. (1+2)	-	1,810.5	1,810.5	-	2,097.9	2,097.9	-	2,411.7	2,411.7	-	2,251.9	2,251.9
1. State Provident Funds	-	1,794.5	1,794.5	-	2,080.0	2,080.0	-	2,390.0	2,390.0	-	2,230.2	2,230.2
2. Others	-	16.0	16.0	-	17.9	17.9	-	21.7	21.7	-	21.7	21.7
VIII. Reserve Funds (1 to 4)	-	1,912.4	1,912.4	-	1,062.0	1,062.0	-	1,605.8	1,605.8	-	1,340.0	1,340.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	272.3	272.3	-	120.0	120.0	-	395.2	395.2	-	120.0	120.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,640.1	1,640.1	-	942.0	942.0	-	1,210.6	1,210.6	-	1,220.0	1,220.0
IX. Deposits and Advances (1 to 4)	-	854.7	854.7	-	1,058.0	1,058.0	-	1,058.0	1,058.0	-	8,979.2	8,979.2
1. Civil Deposits	-	490.5	490.5	-	688.0	688.0	-	688.0	688.0	-	8,454.2	8,454.2
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	364.2	364.2	-	370.0	370.0	-	370.0	370.0	-	525.0	525.0
X. Suspense and Miscellaneous (1 to 4)	-	50,951.5	50,951.5	-	40,272.4	40,272.4	-	40,272.4	40,272.4	-	42,563.4	42,563.4
1. Suspense	-	9.2	9.2	-	25.5	25.5	-	25.5	25.5	-	12.6	12.6
2. Cash Balance Investment Accounts	-	24,200.0	24,200.0	-	16,400.0	16,400.0	-	16,400.0	16,400.0	-	16,400.0	16,400.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	26,742.3	26,742.3	-	23,846.8	23,846.8	-	23,846.8	23,846.8	-	26,150.9	26,150.9
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	15,393.0	15,393.0	-	12,438.5	12,438.5	-	12,361.1	12,361.1	-	15,468.8	15,468.8
A. Surplus (+)/Deficit (-) on Revenue Account			8,684.8			12,743.5			12,837.7			5,434.0
B. Surplus (+)/Deficit(-) on Capital Account			-6,632.4			-12,743.9			-13,145.1			-5,434.2
C. Overall Surplus (+)/Deficit (-) (A+B)			2,052.4			-0.4			-307.5			-0.2
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			2,052.4			-0.4			-307.5			-0.2
i. Increase (+)/Decrease (-) in Cash Balances			2,052.4			-0.4			-307.5			-0.2
a) Opening Balance			653.6			653.0			2,706.0			2,398.6
b) Closing Balance			2,706.0			652.6			2,398.6			2,398.6
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-			-			-			-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-			-			-			-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
TAMIL NADU

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL CAPITAL DISBURSEMENTS (1 to XII)	172,567.2	4,210,909.5	4,383,476.7	242,277.9	2,731,822.6	2,974,100.5	208,683.0	3,658,101.7	3,866,784.8	246,987.1	3,309,830.5	3,556,817.6
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	172,567.2	71,109.9	243,677.1	242,277.9	94,527.7	336,805.5	208,683.0	97,458.6	306,141.7	246,987.1	103,425.3	350,412.3
I. Total Capital Outlay (1 + 2)	168,719.9	3,010.8	171,730.7	232,418.8	4,429.2	236,848.0	198,265.9	5,146.0	203,411.9	238,721.6	4,406.0	243,127.6
1. Development (a + b)	165,378.6	334.8	165,713.3	206,271.6	30.0	206,301.6	182,540.7	104.9	182,645.6	212,890.8	32.9	212,923.7
(a) Social Services (1 to 9)	66,650.2	439.8	67,090.0	68,713.3	27.9	68,741.1	55,663.0	92.6	55,755.5	62,975.4	20.8	62,996.2
1. Education, Sports, Art and Culture	3,347.9	299.6	3,647.5	5,820.0	-	5,820.0	6,075.2	70.7	6,145.9	6,525.1	1.4	6,526.4
2. Medical and Public Health	3,628.4	-	3,628.4	3,556.6	-	3,556.6	3,431.7	-	3,431.7	2,270.0	-	2,270.0
3. Family Welfare	2,260.0	-	2,260.0	1,840.9	-	1,840.9	1,836.2	-	1,836.2	1,203.2	-	1,203.2
4. Water Supply and Sanitation	13,834.3	-	13,834.3	15,782.9	-	15,782.9	16,541.4	-	16,541.4	16,186.7	-	16,186.7
5. Housing	20,399.3	-12.4	20,386.9	17,488.6	22.5	17,511.1	3,205.6	16.2	3,221.8	2,611.4	13.3	2,624.7
6. Urban Development	17,451.6	-	17,451.6	19,314.7	-	19,314.7	19,677.6	-	19,677.6	30,701.4	-	30,701.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,596.5	-	1,596.5	3,624.7	-	3,624.7	3,079.4	-	3,079.4	2,891.4	-	2,891.4
8. Social Security and Welfare	207.0	-	207.0	377.4	-	377.4	203.9	-	203.9	215.0	-	215.0
9. Others *	3,925.2	152.6	4,077.8	907.4	5.4	912.8	1,612.0	5.6	1,617.7	371.2	6.1	377.3
(b) Economic Services (1 to 10)	98,728.3	-105.0	98,623.3	137,558.3	2.2	137,560.5	126,877.7	12.4	126,890.1	149,915.4	12.1	149,927.5
1. Agriculture and Allied Activities (i to xi)	7,064.2	-120.4	6,943.8	14,724.6	-60.0	14,664.6	11,598.8	-50.0	11,548.8	15,532.9	-50.0	15,482.9
i) Crop Husbandry	285.8	-	285.8	18.2	-	18.2	81.4	-	81.4	1,545.6	-	1,545.6
ii) Soil and Water Conservation	511.3	-	511.3	31.4	-	31.4	406.2	-	406.2	334.1	-	334.1
iii) Animal Husbandry	496.3	-	496.3	618.5	-	618.5	872.7	-	872.7	599.8	-	599.8
iv) Dairy Development	-	-	-	-	-	-	-	-	-	586.5	-	586.5
v) Fisheries	1,641.5	-	1,641.5	3,621.8	-	3,621.8	1,589.4	-	1,589.4	2,927.5	-	2,927.5
vi) Forestry and Wild Life	2,345.1	-	2,345.1	2,520.3	-10.0	2,510.3	1,962.9	-	1,962.9	1,657.6	-	1,657.6
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	468.0	-	468.0	5,245.0	-	5,245.0	3,820.3	-	3,820.3	5,375.6	-	5,375.6
ix) Agricultural Research and Education	40.4	-	40.4	38.6	-	38.6	40.0	-	40.0	38.5	-	38.5
x) Co-operation	913.1	-120.4	792.8	1,630.8	-50.0	1,580.8	1,650.8	-50.0	1,600.8	1,467.7	-50.0	1,417.7
xi) Others @	362.6	-	362.6	1,000.0	-	1,000.0	1,175.1	-	1,175.1	1,000.0	-	1,000.0
2. Rural Development	14,287.3	-	14,287.3	18,104.5	-	18,104.5	19,128.9	-	19,128.9	19,202.2	-	19,202.2
3. Special Area Programmes	336.0	-	336.0	118.7	-	118.7	323.5	-	323.5	899.8	-	899.8
of which: Hill Areas	336.0	-	336.0	118.7	-	118.7	323.5	-	323.5	899.8	-	899.8
4. Major and Medium Irrigation and Flood Control	9,745.0	-	9,745.0	19,442.5	-	19,442.5	14,751.6	-	14,751.6	17,629.4	-	17,629.4
5. Energy	21,530.0	-	21,530.0	20,680.0	-	20,680.0	22,132.2	-	22,132.2	20,000.0	-	20,000.0
6. Industry and Minerals (i to iv)	389.1	-	389.1	526.0	-	526.0	320.5	-	320.5	748.5	-	748.5
i) Village and Small Industries	178.1	-	178.1	523.0	-	523.0	73.1	-	73.1	500.0	-	500.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	3.0	-	3.0	3.0	-	3.0	-	-	-
iv) Others #	211.0	-	211.0	-	-	-	244.4	-	244.4	248.5	-	248.5
7. Transport (i + ii)	43,615.2	15.3	43,630.5	61,538.8	62.1	61,600.9	56,294.5	62.3	56,356.8	72,844.2	62.0	72,906.1
i) Roads and Bridges	39,832.5	15.3	39,847.9	58,880.4	62.1	58,942.5	50,264.5	62.3	50,326.8	69,037.2	62.0	69,099.2
ii) Others **	3,782.6	-	3,782.6	2,658.4	-	2,658.4	6,030.0	-	6,030.0	3,807.0	-	3,807.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
TAMIL NADU

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1													
9. Science, Technology and Environment	1,071.6	-	1,071.6		1,000.0	-	1,000.0	938.6	-	938.6	500.0	-	500.0
10. General Economic Services (i + ii)	690.0	0.1	690.1		1,423.2	0.1	1,423.3	1,389.1	0.1	1,389.1	2,558.5	0.1	2,558.6
i) Tourism	193.6	-	193.6		590.4	-	590.4	209.6	-	209.6	1,550.0	-	1,550.0
ii) Others @	496.5	0.1	496.5		832.8	0.1	832.9	1,179.4	0.1	1,179.5	1,008.5	0.1	1,008.6
2. Non-Development (General Services)	3,341.3	2,676.0	6,017.3		26,147.2	4,399.1	30,546.4	15,725.2	5,041.1	20,766.3	25,830.8	4,373.1	30,203.9
II. Discharge of Internal Debt (1 to 8)		42,805.2	42,805.2			68,050.1	68,050.1		57,336.0	57,336.0		66,517.2	66,517.2
1. Market Loans	-	20,684.2	20,684.2		-	24,060.5	24,060.5	-	24,070.9	24,070.9	-	21,519.9	21,519.9
2. Loans from LIC	-	726.5	726.5		-	713.8	713.8	-	713.8	713.8	-	693.4	693.4
3. Loans from SBI and other Banks	-	249.4	249.4		-	268.8	268.8	-	268.8	268.8	-	289.7	289.7
4. Loans from NABARD	-	7,705.7	7,705.7		-	8,885.3	8,885.3	-	8,885.3	8,885.3	-	9,720.5	9,720.5
5. Loans from National Co-operative Development Corporation	-	247.8	247.8		-	373.7	373.7	-	343.7	343.7	-	406.2	406.2
6. WMA from RBI	-	-	-		-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	12,510.9	12,510.9		-	13,167.3	13,167.3	-	12,541.7	12,541.7	-	13,489.1	13,489.1
8. Others	-	680.8	680.8		-	20,580.8	20,580.8	-	10,511.7	10,511.7	-	20,398.6	20,398.6
of which: Land Compensation Bonds	-	-	-		-	20,000.0	20,000.0	-	10,000.0	10,000.0	-	20,000.0	20,000.0
III. Repayment of Loans to the Centre (1 to 7)		6,969.1	6,969.1			6,944.7	6,944.7		7,602.4	7,602.4		9,048.0	9,048.0
1. State Plan Schemes	-	6,912.8	6,912.8		-	6,861.9	6,861.9	-	7,546.6	7,546.6	-	8,967.5	8,967.5
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-		-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-		-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-		-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	56.2	56.2		-	82.8	82.8	-	55.9	55.9	-	80.5	80.5
i) Relief for Natural Calamities	-	-	-		-	-	-	-	-	-	-	-	-
ii) Others	-	56.2	56.2		-	82.8	82.8	-	55.9	55.9	-	80.5	80.5
5. Ways and Means Advances from Centre	-	-	-		-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-		-	-	-	-	-	-	-	-	-
7. Others	-	-	-		-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	3,847.3	18,574.2	22,421.5		9,859.1	15,372.4	25,231.4	10,417.1	27,643.0	38,060.2	8,265.5	23,743.6	32,009.1
1. Development Purposes (a + b)	3,847.3	17,740.7	21,588.1		9,851.1	14,468.8	24,319.9	10,409.1	26,636.5	37,045.6	8,257.5	22,687.1	30,944.6
a) Social Services (1 to 7)	3,771.3	2,966.4	6,737.7		3,019.5	2,762.2	5,781.7	4,905.9	2,482.6	7,388.5	6,637.2	2,600.6	9,237.8
1. Education, Sports, Art and Culture	-	-	-		-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-		-	-	-	-	-	-	-	-	-
3. Family Welfare	-	1,314.5	1,314.5		-	226.7	226.7	407.0	226.7	633.7	-	172.9	172.9
4. Water Supply and Sanitation	-	-	-		-	-	-	-	-	-	-	-	-
5. Housing	-	-	-		-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	1,000.0	1,651.9	2,651.9		1,767.0	2,535.5	4,302.6	1,767.0	2,255.9	4,022.9	-	2,427.8	2,427.8
7. Others	2,771.3	-	2,771.3		1,252.5	-	1,252.5	2,731.9	-	2,731.9	6,637.2	-	6,637.2
b) Economic Services (1 to 10)	76.0	14,774.3	14,850.3		6,831.5	11,706.6	18,538.1	5,503.2	24,153.9	29,657.1	1,620.3	20,086.4	21,706.7
1. Crop Husbandry	-	1,494.4	1,494.4		-	1,500.0	1,500.0	-	1,500.0	1,500.0	-	1,500.0	1,500.0
2. Soil and Water Conservation	-	-	-		-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-		-	-	-	-	-	-	-	-	-
4. Co-operation	76.0	750.0	826.0		160.1	-	160.1	159.6	1,137.9	1,297.5	121.8	-	121.8
5. Major and Medium Irrigation, etc.	-	-	-		-	-	-	-	-	-	-	-	-
6. Power Projects	-	9,995.0	9,995.0		-	10,000.0	10,000.0	-	20,000.0	20,000.0	-	14,720.0	14,720.0

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
TAMIL NADU

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	
1																
7. Village and Small Industries	-	506.4	506.4	206.6	-	206.6	206.6	-	-	354.5	354.5	-	-	300.0	300.0	-
8. Other Industries and Minerals	-	625.0	625.0	-	-	-	-	-	-	1.3	1.3	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	1,403.5	1,403.5	6,671.4	6,671.4	-	6,671.4	5,343.6	5,343.6	6,503.8	6,503.8	1,498.5	1,498.5	3,566.4	3,566.4	5,064.9
2. Non-Development Purposes (a + b)	-	833.5	833.5	903.6	8.0	903.6	911.6	8.0	8.0	1,014.6	1,014.6	8.0	8.0	1,056.6	1,056.6	1,064.6
a) Government Servants (other than Housing)	-	833.5	833.5	903.5	8.0	903.5	903.5	8.0	8.0	1,006.5	1,006.5	-	-	1,056.5	1,056.5	1,056.5
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
187.8	-	187.8	187.8	-	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	52,228.0	52,228.0	52,145.1	-	52,145.1	52,145.1	-	-	50,723.6	50,723.6	-	-	55,807.9	55,807.9	55,807.9
1. State Provident Funds	-	51,304.0	51,304.0	51,313.6	-	51,313.6	51,313.6	-	-	49,770.7	49,770.7	-	-	54,855.0	54,855.0	54,855.0
2. Others	-	924.0	924.0	831.5	-	831.5	831.5	-	-	952.9	952.9	-	-	952.9	952.9	952.9
VIII. Reserve Funds (1 to 4)	-	46,773.6	46,773.6	39,716.4	-	39,716.4	39,716.4	-	-	38,094.3	38,094.3	-	-	27,276.6	27,276.6	27,276.6
1. Depreciation/Renewal Reserve Funds	-	4.4	4.4	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	8,437.6	8,437.6	4,808.8	-	4,808.8	4,808.8	-	-	6,468.4	6,468.4	-	-	3,545.9	3,545.9	3,545.9
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	38,331.6	38,331.6	34,907.6	-	34,907.6	34,907.6	-	-	31,625.8	31,625.8	-	-	23,730.7	23,730.7	23,730.7
IX. Deposits and Advances (1 to 4)	-	357,532.6	357,532.6	540,151.0	-	540,151.0	540,151.0	-	-	570,129.6	570,129.6	-	-	809,957.2	809,957.2	809,957.2
1. Civil Deposits	-	228,219.3	228,219.3	216,664.5	-	216,664.5	216,664.5	-	-	281,811.4	281,811.4	-	-	276,643.3	276,643.3	276,643.3
2. Deposits of Local Funds	-	22,352.8	22,352.8	21,565.2	-	21,565.2	21,565.2	-	-	25,616.6	25,616.6	-	-	27,988.6	27,988.6	27,988.6
3. Civil Advances	-	1,056.7	1,056.7	348.1	-	348.1	348.1	-	-	1,029.0	1,029.0	-	-	1,029.9	1,029.9	1,029.9
4. Others	-	105,903.7	105,903.7	301,573.2	-	301,573.2	301,573.2	-	-	261,672.6	261,672.6	-	-	504,295.4	504,295.4	504,295.4
X. Suspense and Miscellaneous (1 to 4)	-	3,633,827.7	3,633,827.7	1,963,108.3	-	1,963,108.3	1,963,108.3	-	-	2,849,816.4	2,849,816.4	-	-	2,261,463.4	2,261,463.4	2,261,463.4
1. Suspense	-	54,846.8	54,846.8	48,546.0	-	48,546.0	48,546.0	-	-	52,007.2	52,007.2	-	-	52,007.2	52,007.2	52,007.2
2. Cash Balance Investment Accounts	-	2,588,912.4	2,588,912.4	1,071,746.6	-	1,071,746.6	1,071,746.6	-	-	1,840,470.8	1,840,470.8	-	-	1,200,000.0	1,200,000.0	1,200,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	990,068.6	990,068.6	939,907.7	-	939,907.7	939,907.7	-	-	1,061,352.8	1,061,352.8	-	-	1,113,470.6	1,113,470.6	1,113,470.6
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	49,000.6	49,000.6	41,905.3	-	41,905.3	41,905.3	-	-	51,610.5	51,610.5	-	-	51,610.5	51,610.5	51,610.5
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-17,882.4	2,893.5	-	2,893.5	2,893.5	-	-	-35,367.7	-35,367.7	-	-	-46,160.2	-46,160.2	-46,160.2
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-6,793.5	-21,477.8	-	-21,477.8	-21,477.8	-	-	14,646.5	14,646.5	-	-	25,554.0	25,554.0	25,554.0
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-24,676.0	-18,584.2	-	-18,584.2	-18,584.2	-	-	-20,721.2	-20,721.2	-	-	-20,606.3	-20,606.3	-20,606.3
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-24,675.9	-18,584.2	-	-18,584.2	-18,584.2	-	-	-20,721.2	-20,721.2	-	-	-20,606.3	-20,606.3	-20,606.3
i. Increase (+)/Decrease (-) in Cash Balances	-	7,835.1	7,835.1	-564.2	-	-564.2	-564.2	-	-	878.5	878.5	-	-	396.5	396.5	396.5
a) Opening Balance	-	-	-	-761.6	-	-761.6	-761.6	-	-	-2,624.7	-2,624.7	-	-	-1,746.2	-1,746.2	-1,746.2
b) Closing Balance	-	-	-	-1,325.8	-	-1,325.8	-1,325.8	-	-	-1,746.2	-1,746.2	-	-	-1,349.7	-1,349.7	-1,349.7
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-32,511.0	-18,020.0	-	-18,020.0	-18,020.0	-	-	-21,599.7	-21,599.7	-	-	-21,002.8	-21,002.8	-21,002.8

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
TELANGANA

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL CAPITAL DISBURSEMENTS (1 to XII)	-	-	-	175,355.8	326,247.6	501,603.4	175,151.3	326,247.6	501,398.9	180,796.1	373,668.0	554,464.1
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	-	-	-	175,355.8	26,330.7	201,686.5	175,151.3	26,330.7	201,482.1	180,796.1	33,793.7	214,589.8
I. Total Capital Outlay (1 + 2)	-	-	-	151,011.9	-	151,011.9	150,807.4	-	150,807.4	159,825.1	-	159,825.1
1. Development (a + b)	-	-	-	146,107.5	-	146,107.5	145,903.0	-	145,903.0	153,982.5	-	153,982.5
(a) Social Services (1 to 9)	-	-	-	42,085.5	-	42,085.5	41,899.5	-	41,899.5	19,818.7	-	19,818.7
1. Education, Sports, Art and Culture	-	-	-	4,217.0	-	4,217.0	4,217.0	-	4,217.0	3,455.0	-	3,455.0
2. Medical and Public Health	-	-	-	5,918.8	-	5,918.8	5,918.8	-	5,918.8	6,780.0	-	6,780.0
3. Family Welfare	-	-	-	1.8	-	1.8	1.8	-	1.8	1.8	-	1.8
4. Water Supply and Sanitation	-	-	-	22,313.1	-	22,313.1	22,260.4	-	22,260.4	452.7	-	452.7
5. Housing	-	-	-	751.4	-	751.4	751.4	-	751.4	1,223.9	-	1,223.9
6. Urban Development	-	-	-	-	-	-	-	-	-	-	-	-
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	8,643.0	-	8,643.0	8,509.8	-	8,509.8	6,951.0	-	6,951.0
8. Social Security and Welfare	-	-	-	228.5	-	228.5	228.5	-	228.5	942.4	-	942.4
9. Others *	-	-	-	11.8	-	11.8	11.8	-	11.8	11.8	-	11.8
(b) Economic Services (1 to 10)	-	-	-	104,022.0	-	104,022.0	104,003.6	-	104,003.6	134,163.8	-	134,163.8
1. Agriculture and Allied Activities (i to xi)	-	-	-	215.7	-	215.7	215.1	-	215.1	5,182.6	-	5,182.6
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	52.0	-	52.0	52.0	-	52.0	52.0	-	52.0
iv) Dairy Development	-	-	-	163.1	-	163.1	163.1	-	163.1	1,102.5	-	1,102.5
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	0.6	-	0.6	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
xi) Others @	-	-	-	-	-	-	-	-	-	4,028.2	-	4,028.2
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	-	-	-	63,750.0	-	63,750.0	63,790.7	-	63,790.7	69,989.9	-	69,989.9
5. Energy	-	-	-	10,101.6	-	10,101.6	10,043.1	-	10,043.1	10,064.1	-	10,064.1
6. Industry and Minerals (i to iv)	-	-	-	58.0	-	58.0	58.0	-	58.0	65.3	-	65.3
i) Village and Small Industries	-	-	-	0.2	-	0.2	0.2	-	0.2	-	-	-
ii) Iron and Steel Industries	-	-	-	30.0	-	30.0	30.0	-	30.0	37.5	-	37.5
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	27.8	-	27.8	27.8	-	27.8	27.8	-	27.8
7. Transport (i + ii)	-	-	-	21,505.6	-	21,505.6	21,505.6	-	21,505.6	42,861.9	-	42,861.9
i) Roads and Bridges	-	-	-	21,445.6	-	21,445.6	21,445.6	-	21,445.6	42,801.9	-	42,801.9
ii) Others **	-	-	-	60.0	-	60.0	60.0	-	60.0	60.0	-	60.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
TRIPURA

(₹ Million)

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)							
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
1																		
TOTAL CAPITAL DISBURSEMENTS (I to XII)	16,624.5	520,765.9	537,390.4	38,666.5	546,770.1	585,436.6	36,676.9	343,374.8	380,051.7	53,259.7	474,511.2	527,770.9						
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	16,624.5	2,139.7	18,764.2	38,666.5	4,206.5	42,873.0	36,676.9	4,286.9	40,963.8	53,259.7	4,974.0	58,233.7						
I. Total Capital Outlay (1 + 2)	16,469.5	-62.2	16,407.3	38,512.2	62.0	38,574.2	36,522.6	151.3	36,673.9	53,059.7	129.4	53,189.0						
1. Development (a + b)	14,037.7	-86.5	13,951.2	31,156.1	5.0	31,161.1	31,272.9	5.0	31,277.9	40,422.4	5.0	40,427.4						
(a) Social Services (1 to 9)	6,438.3	-40.3	6,398.0	8,108.8	-	8,108.8	12,528.8	-	12,528.8	12,138.5	-	12,138.5						
1. Education, Sports, Art and Culture	1,437.9	-	1,437.9	1,494.6	-	1,494.6	2,129.0	-	2,129.0	1,709.3	-	1,709.3						
2. Medical and Public Health	1,050.3	1.0	1,051.2	805.7	-	805.7	1,621.9	-	1,621.9	1,957.4	-	1,957.4						
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-						
4. Water Supply and Sanitation	2,731.0	-	2,731.0	2,402.4	-	2,402.4	2,807.4	-	2,807.4	2,124.2	-	2,124.2						
5. Housing	97.1	-	97.1	1,520.4	-	1,520.4	1,541.3	-	1,541.3	1,645.3	-	1,645.3						
6. Urban Development	492.8	-	492.8	548.7	-	548.7	2,877.8	-	2,877.8	3,023.7	-	3,023.7						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	454.8	-41.2	413.5	1,231.7	-	1,231.7	1,368.1	-	1,368.1	1,605.6	-	1,605.6						
8. Social Security and Welfare	67.1	-	67.1	9.0	-	9.0	78.5	-	78.5	-	-	-						
9. Others *	107.3	-	107.3	96.4	-	96.4	104.8	-	104.8	73.0	-	73.0						
(b) Economic Services (1 to 10)	7,599.4	-46.2	7,553.2	23,047.3	5.0	23,052.3	18,744.1	5.0	18,749.1	28,283.9	5.0	28,288.9						
1. Agriculture and Allied Activities (i to xi)	998.4	-66.2	932.2	1,411.5	-	1,411.5	1,297.3	-	1,297.3	1,690.7	-	1,690.7						
i) Crop Husbandry	105.3	-66.2	39.1	391.3	-	391.3	337.8	-	337.8	493.1	-	493.1						
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-						
iii) Animal Husbandry	91.0	-	91.0	70.4	-	70.4	45.1	-	45.1	73.8	-	73.8						
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-						
v) Fisheries	17.5	-	17.5	33.2	-	33.2	31.0	-	31.0	30.1	-	30.1						
vi) Forestry and Wild Life	510.6	-	510.6	650.6	-	650.6	655.2	-	655.2	650.0	-	650.0						
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-						
viii) Food Storage and Warehousing	66.3	-	66.3	15.2	-	15.2	53.5	-	53.5	112.6	-	112.6						
ix) Agricultural Research and Education	7.6	-	7.6	6.5	-	6.5	8.0	-	8.0	49.0	-	49.0						
x) Co-operation	45.0	-	45.0	50.0	-	50.0	65.0	-	65.0	62.0	-	62.0						
xi) Others @	155.1	-	155.1	194.4	-	194.4	101.8	-	101.8	220.2	-	220.2						
2. Rural Development	176.3	-	176.3	11,103.8	-	11,103.8	7,045.3	-	7,045.3	14,308.4	-	14,308.4						
3. Special Area Programmes of which: Hill Areas	1,012.0	-	1,012.0	837.2	-	837.2	906.6	-	906.6	557.1	-	557.1						
4. Major and Medium Irrigation and Flood Control	469.3	-	469.3	2,116.1	-	2,116.1	1,708.1	-	1,708.1	2,455.9	-	2,455.9						
5. Energy	629.6	-	629.6	570.8	-	570.8	627.4	-	627.4	1,712.0	-	1,712.0						
6. Industry and Minerals (i to iv)	379.0	-	379.0	389.1	-	389.1	357.3	-	357.3	294.3	-	294.3						
i) Village and Small Industries	17.0	-	17.0	8.0	-	8.0	8.0	-	8.0	4.0	-	4.0						
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iv) Others #	362.0	-	362.0	381.1	-	381.1	349.3	-	349.3	290.3	-	290.3						
7. Transport (i + ii)	3,629.5	15.0	3,644.5	6,213.4	-	6,213.4	6,238.1	-	6,238.1	6,716.2	-	6,716.2						
i) Roads and Bridges	3,157.7	-	3,157.7	5,849.7	-	5,849.7	5,924.2	-	5,924.2	6,597.4	-	6,597.4						
ii) Others **	471.8	15.0	486.8	363.7	-	363.7	313.9	-	313.9	118.9	-	118.9						
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
TRIPURA

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	51.6	-	51.6	1.9	-	1.9	109.6	-	109.6	112.4	-	112.4
10. General Economic Services (i + ii)	253.8	5.0	258.8	403.4	5.0	408.4	454.5	5.0	459.5	436.8	5.0	441.8
i) Tourism	48.2	-	48.2	79.1	-	79.1	44.2	-	44.2	100.1	-	100.1
ii) Others @	205.6	5.0	210.6	324.3	5.0	329.3	410.3	5.0	415.3	336.7	5.0	341.7
2. Non-Development (General Services)	2,431.7	24.3	2,456.1	7,356.1	57.0	7,413.1	5,249.7	146.3	5,396.1	12,637.3	124.4	12,761.6
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	-	1,721.4	1,721.4	-	3,592.5	3,592.5	-	3,814.3	3,814.3	-	4,513.1	4,513.1
2. Loans from LIC	-	776.7	776.7	-	1,303.4	1,303.4	-	1,166.0	1,166.0	-	2,200.0	2,200.0
3. Loans from SBI and other Banks	-	158.3	158.3	-	156.7	156.7	-	156.7	156.7	-	160.5	160.5
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	115.7	115.7	-	672.8	672.8	-	645.9	645.9	-	669.8	669.8
6. WMA from RBI	-	2.8	2.8	-	2.8	2.8	-	4.4	4.4	-	4.3	4.3
7. Special Securities issued to NSSF	-	568.7	568.7	-	868.0	868.0	-	566.0	566.0	-	1,402.4	1,402.4
8. Others	-	99.2	99.2	-	588.8	588.8	-	1,275.4	1,275.4	-	76.0	76.0
of which: Land Compensation Bonds	-	95.3	95.3	-	80.0	80.0	-	63.6	63.6	-	67.0	67.0
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes	-	477.7	477.7	-	552.0	552.0	-	316.7	316.7	-	330.6	330.6
of which: Advance release of Plan Assistance for Natural Calamities	-	287.5	287.5	-	523.0	523.0	-	289.8	289.8	-	306.8	306.8
2. Central Plan Schemes	-	4.7	4.7	-	0.7	0.7	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	163.6	163.6	-	4.0	4.0	-	0.9	0.9	-	0.9	0.9
4. Non-Plan (i + ii)	-	6.2	6.2	-	8.3	8.3	-	10.2	10.2	-	6.4	6.4
i) Relief for Natural Calamities	-	6.2	6.2	-	8.3	8.3	-	10.2	10.2	-	6.4	6.4
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	15.6	15.6	-	16.1	16.1	-	15.7	15.7	-	16.5	16.5
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)	155.0	2.8	157.8	154.3	-	154.3	154.3	4.5	158.8	200.0	1.0	201.0
a) Social Services (1 to 7)	144.0	2.8	146.8	150.0	-	150.0	150.0	3.5	153.5	200.0	-	200.0
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	144.0	-	144.0	150.0	-	150.0	150.0	-	150.0	200.0	-	200.0
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	2.8	2.8	-	-	-	-	3.5	3.5	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	11.0	-	11.0	4.3	-	4.3	4.3	-	4.3	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	11.0	-	11.0	4.3	-	4.3	4.3	-	4.3	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
TRIPURA

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	-	-	-	-	-	-	-	-	-	-	-
a) Government Servants (other than Housing)	-	-	-	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	-	4,859.6	4,859.6	-	9,775.0	9,775.0	-	5,348.0	5,348.0	-	7,101.0	7,101.0
2. Others	-	4,774.6	4,774.6	-	9,550.0	9,550.0	-	5,260.0	5,260.0	-	7,010.0	7,010.0
VIII. Reserve Funds (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	531.8	531.8	-	228.8	228.8	-	209.0	209.0	-	200.0	200.0
2. Sinking Funds	-	500.0	500.0	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	31.8	31.8	-	-	-	-	-	-	-	-	-
4. Others	-	2,016.5	2,016.5	-	7,248.0	7,248.0	-	2,090.0	2,090.0	-	200.0	200.0
IX. Deposits and Advances (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Civil Deposits	-	1,783.4	1,783.4	-	2,100.0	2,100.0	-	2,200.0	2,200.0	-	2,671.7	2,671.7
2. Deposits of Local Funds	-	232.2	232.2	-	5,000.0	5,000.0	-	-	-	-	2,400.0	2,400.0
3. Civil Advances	-	1.0	1.0	-	147.0	147.0	-	258.0	258.0	-	270.5	270.5
4. Others	-	497,962.2	497,962.2	-	514,421.8	514,421.8	-	318,624.3	318,624.3	-	446,414.5	446,414.5
X. Suspense and Miscellaneous (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Suspense	-	996.0	996.0	-	1,690.0	1,690.0	-	850.0	850.0	-	953.5	953.5
2. Cash Balance Investment Accounts	-	496,657.7	496,657.7	-	512,380.0	512,380.0	-	317,504.1	317,504.1	-	445,175.5	445,175.5
3. Deposits with RBI	-	308.5	308.5	-	351.8	351.8	-	270.2	270.2	-	285.5	285.5
4. Others	-	13,256.1	13,256.1	-	10,890.0	10,890.0	-	12,447.5	12,447.5	-	13,150.0	13,150.0
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	-	-	-	-	-	-	-	-	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	17,012.2	-	-	26,773.4	-	-	23,603.8	-	-	33,991.9
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-6,285.1	-	-	-30,163.7	-	-	-28,296.9	-	-	-40,708.2
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	10,727.0	-	-	-3,390.3	-	-	-4,693.1	-	-	-6,716.3
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	10,727.0	-	-	-3,390.3	-	-	-4,693.1	-	-	-6,716.3
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-824.8	-	-	-3,549.6	-	-	2,108.4	-	-	-1,891.8
a) Opening Balance	-	-	-1,963.0	-	-	1,963.0	-	-	-2,108.4	-	-	-
b) Closing Balance	-	-	-2,108.4	-	-	-1,586.6	-	-	-	-	-	-1,891.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	11,551.8	-	-	159.3	-	-	-6,801.5	-	-	-4,824.5
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
UTTARAKHAND

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	32,341.0	498,200.7	530,541.7	47,997.6	176,250.5	224,248.1	60,094.4	172,030.7	232,125.0	41,743.2	193,753.1	235,496.3
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	32,341.0	20,727.2	53,068.2	47,997.6	9,619.9	57,617.5	60,094.4	10,938.9	71,033.2	41,743.2	19,795.9	61,543.1
I. Total Capital Outlay (1 + 2)	31,382.7	5,737.5	37,120.2	45,898.7	15.0	45,913.7	58,137.1	265.0	58,402.1	40,033.5	15.0	40,048.5
1. Development (a + b)	30,378.6	5,362.7	35,741.2	44,144.4	-	44,144.4	55,725.3	250.0	55,975.3	38,829.9	-	38,829.9
(a) Social Services (1 to 9)	8,406.0	1.5	8,407.5	17,054.1	-	17,054.1	15,765.1	-	15,765.1	10,538.0	-	10,538.0
1. Education, Sports, Art and Culture	3,070.4	-	3,070.4	3,995.1	-	3,995.1	6,157.0	-	6,157.0	4,912.7	-	4,912.7
2. Medical and Public Health	1,435.3	-	1,435.3	2,375.0	-	2,375.0	2,725.2	-	2,725.2	377.5	-	377.5
3. Family Welfare	45.0	-	45.0	5.0	-	5.0	5.0	-	5.0	6.0	-	6.0
4. Water Supply and Sanitation	966.7	-	966.7	690.0	-	690.0	870.0	-	870.0	395.0	-	395.0
5. Housing	369.5	-	369.5	1,091.0	-	1,091.0	841.0	-	841.0	111.0	-	111.0
6. Urban Development	1,490.9	-	1,490.9	6,607.0	-	6,607.0	3,083.0	-	3,083.0	3,835.7	-	3,835.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	782.8	1.5	784.3	589.3	-	589.3	421.0	-	421.0	319.2	-	319.2
8. Social Security and Welfare	141.5	-	141.5	1,635.8	-	1,635.8	1,475.8	-	1,475.8	522.9	-	522.9
9. Others *	104.1	-	104.1	66.0	-	66.0	187.1	-	187.1	58.0	-	58.0
(b) Economic Services (1 to 10)	21,972.6	5,361.2	27,333.7	27,090.3	-	27,090.3	39,960.2	250.0	40,210.2	28,291.9	-	28,291.9
1. Agriculture and Allied Activities (i to xi)	682.1	5,318.7	5,980.8	515.0	-	515.0	786.8	-	786.8	1,600.4	-	1,600.4
i) Crop Husbandry	123.9	-15.7	108.2	44.3	-	44.3	44.3	-	44.3	133.3	-	133.3
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	86.7	-	86.7	30.4	-	30.4	31.5	-	31.5	21.0	-	21.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	2.5	-	2.5	3.4	-	3.4	3.4	-	3.4	3.4	-	3.4
vi) Forestry and Wild Life	483.3	-	483.3	336.0	-	336.0	601.0	-	601.0	1,272.7	-	1,272.7
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	0.7	5,334.6	5,335.3	60.9	-	60.9	66.6	-	66.6	130.0	-	130.0
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-45.1	-0.2	-45.3	40.0	-	40.0	40.0	-	40.0	40.0	-	40.0
xi) Others @	3,242.3	17.6	3,260.0	3,784.4	-	3,784.4	9,044.4	-	9,044.4	7,502.7	-	7,502.7
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	4,576.1	24.8	4,600.9	9,982.1	-	9,982.1	10,471.8	-	10,471.8	6,798.1	-	6,798.1
5. Energy	2,556.5	-	2,556.5	4,011.5	-	4,011.5	2,861.5	-	2,861.5	713.8	-	713.8
6. Industry and Minerals (i to iv)	93.6	-	93.6	145.9	-	145.9	381.9	-	381.9	30.0	-	30.0
i) Village and Small Industries	-253.1	-	-253.1	5.0	-	5.0	2.0	-	2.0	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	346.7	-	346.7	140.9	-	140.9	379.9	-	379.9	30.0	-	30.0
7. Transport (i + ii)	10,517.8	-	10,517.8	8,006.8	-	8,006.8	15,104.3	250.0	15,354.3	10,216.9	-	10,216.9
i) Roads and Bridges	10,338.5	-	10,338.5	7,866.0	-	7,866.0	14,576.0	-	14,576.0	9,623.0	-	9,623.0
ii) Others **	179.3	-	179.3	140.8	-	140.8	528.3	250.0	778.3	593.9	-	593.9
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
UTTARAKHAND

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	324.1	-	324.1	644.5	-	644.5	1,309.5	-	1,309.5	1,490.0	-	1,490.0
i) Tourism	324.1	-	324.1	644.5	-	644.5	1,309.5	-	1,309.5	1,490.0	-	1,490.0
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	1,004.2	374.9	1,379.0	1,754.3	150	1,769.3	2,411.8	15.0	2,426.8	1,203.6	15.0	1,218.6
II. Discharge of Internal Debt (1 to 8)	-	14,308.2	14,308.2	-	17,174.0	17,174.0	-	16,984.0	16,984.0	-	27,324.0	27,324.0
1. Market Loans	-	7,638.9	7,638.9	-	3,777.0	3,777.0	-	3,777.0	3,777.0	-	12,577.0	12,577.0
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	1,988.1	1,988.1	-	2,450.0	2,450.0	-	2,300.0	2,300.0	-	3,500.0	3,500.0
5. Loans from National Co-operative Development Corporation	-	-	-	-	140.0	140.0	-	100.0	100.0	-	140.0	140.0
6. WMA from RBI	-	1,653.1	1,653.1	-	8,000.0	8,000.0	-	8,000.0	8,000.0	-	8,000.0	8,000.0
7. Special Securities issued to NSSF	-	2,456.1	2,456.1	-	2,800.0	2,800.0	-	2,800.0	2,800.0	-	3,100.0	3,100.0
8. Others	-	572.0	572.0	-	7.0	7.0	-	7.0	7.0	-	7.0	7.0
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	513.0	513.0	-	403.9	403.9	-	343.9	343.9	-	443.9	443.9
1. State Plan Schemes	-	264.5	264.5	-	300.0	300.0	-	300.0	300.0	-	340.0	340.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	0.4	0.4	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
3. Centrally Sponsored Schemes	-	241.3	241.3	-	33.8	33.8	-	23.8	23.8	-	33.8	33.8
4. Non-Plan (i + ii)	-	6.8	6.8	-	20.0	20.0	-	10.0	10.0	-	20.0	20.0
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	6.8	6.8	-	20.0	20.0	-	10.0	10.0	-	20.0	20.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	50.0	50.0	-	10.0	10.0	-	50.0	50.0
IV. Loans and Advances by State Governments (1+2)	958.3	1,821.6	2,779.9	2,098.9	27.0	2,125.9	1,957.3	1,346.0	3,303.2	1,709.7	17.0	1,726.7
1. Development Purposes (a + b)	958.3	1,816.7	2,775.0	2,098.9	20.0	2,118.9	1,957.3	1,339.0	3,296.2	1,709.7	15.0	1,724.7
a) Social Services (1 to 7)	-	12.7	12.7	-	20.0	20.0	-	20.0	20.0	-	15.0	15.0
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	12.7	12.7	-	20.0	20.0	-	20.0	20.0	-	15.0	15.0
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	958.3	1,804.0	2,762.3	2,098.9	-	2,098.9	1,957.3	1,319.0	3,276.2	1,709.7	-	1,709.7
1. Crop Husbandry	300.0	1,804.0	2,104.0	-	-	-	30.0	1,319.0	1,349.0	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	33.0	-	33.0	30.1	-	30.1	30.1	-	30.1	30.0	-	30.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	525.2	-	525.2	1,818.8	-	1,818.8	1,647.2	-	1,647.2	1,669.7	-	1,669.7

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
UTTARAKHAND

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
1																		
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	100.0	-	100.0	250.0	-	250.0	-	-	250.0	-	250.0	-	-	10.0	-	10.0	-	10.0
2. Non-Development Purposes (a + b)	-	4.9	4.9	-	7.0	7.0	-	7.0	7.0	-	7.0	-	2.0	2.0	-	2.0	-	2.0
a) Government Servants (other than Housing)	-	-	-	-	1.0	1.0	-	1.0	1.0	-	1.0	-	1.0	1.0	-	1.0	-	1.0
b) Miscellaneous	-	4.9	4.9	-	6.0	6.0	-	6.0	6.0	-	6.0	-	1.0	1.0	-	1.0	-	1.0
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	1,944.8	1,944.8	-	1,800.0	1,800.0	-	1,800.0	1,800.0	-	1,800.0	-	1,750.0	1,750.0	-	1,750.0	-	1,750.0
VII. State Provident Funds, etc. (1+2)	-	9,907.3	9,907.3	-	7,416.3	7,416.3	-	4,830.4	4,830.4	-	4,830.4	-	7,787.1	7,787.1	-	7,787.1	-	7,787.1
1. State Provident Funds	-	9,580.6	9,580.6	-	7,264.6	7,264.6	-	4,599.1	4,599.1	-	4,599.1	-	7,627.8	7,627.8	-	7,627.8	-	7,627.8
2. Others	-	326.6	326.6	-	151.7	151.7	-	231.3	231.3	-	231.3	-	159.3	159.3	-	159.3	-	159.3
VIII. Reserve Funds (1 to 4)	-	4,722.4	4,722.4	-	2,254.0	2,254.0	-	1,774.2	1,774.2	-	1,774.2	-	1,897.8	1,897.8	-	1,897.8	-	1,897.8
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	4,722.4	4,722.4	-	265.2	265.2	-	232.0	232.0	-	232.0	-	278.5	278.5	-	278.5	-	278.5
IX. Deposits and Advances (1 to 4)	-	27,351.0	27,351.0	-	26,301.8	26,301.8	-	26,049.5	26,049.5	-	26,049.5	-	27,616.9	27,616.9	-	27,616.9	-	27,616.9
1. Civil Deposits	-	16,983.2	16,983.2	-	21,226.4	21,226.4	-	20,423.8	20,423.8	-	20,423.8	-	22,287.7	22,287.7	-	22,287.7	-	22,287.7
2. Deposits of Local Funds	-	9,157.8	9,157.8	-	3,865.4	3,865.4	-	3,815.7	3,815.7	-	3,815.7	-	4,058.7	4,058.7	-	4,058.7	-	4,058.7
3. Civil Advances	-	1,200.3	1,200.3	-	1,210.0	1,210.0	-	1,210.0	1,210.0	-	1,210.0	-	1,270.5	1,270.5	-	1,270.5	-	1,270.5
4. Others	-	9.7	9.7	-	-	-	-	600.0	600.0	-	600.0	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	382,900.0	382,900.0	-	88,002.9	88,002.9	-	88,002.9	88,002.9	-	88,660.6	-	92,403.0	92,403.0	-	92,403.0	-	92,403.0
1. Suspense	-	-2,912.2	-2,912.2	-	2.6	2.6	-	660.6	660.6	-	660.6	-	2.8	2.8	-	2.8	-	2.8
2. Cash Balance Investment Accounts	-	217,753.6	217,753.6	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	168,058.6	168,058.6	-	88,000.2	88,000.2	-	88,000.0	88,000.0	-	88,000.0	-	92,400.2	92,400.2	-	92,400.2	-	92,400.2
XI. Appropriation to Contingency Fund	-	4,000.0	4,000.0	-	-	-	-	1,500.0	1,500.0	-	1,500.0	-	-	-	-	-	-	-
XII. Remittances	-	44,994.9	44,994.9	-	32,855.7	32,855.7	-	28,477.1	28,477.1	-	28,477.1	-	34,498.5	34,498.5	-	34,498.5	-	34,498.5
A. Surplus (+)/Deficit (-) on Revenue Account			11,041.1			6,824.3			21,560.8					383.4				383.4
B. Surplus (+)/Deficit(-) on Capital Account			-6,162.4			-8,110.5			-25,026.2					-2,219.2				-2,219.2
C. Overall Surplus (+)/Deficit (-) (A+B)			4,878.7			-1,286.2			-3,465.4					-1,835.7				-1,835.7
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			4,878.7			-1,286.2			-3,465.4					-1,835.7				-1,835.7
i. Increase (+)/Decrease (-) in Cash Balances			5,635.2			-1,286.2			5,583.1					-1,835.7				-1,835.7
a) Opening Balance			-52.1			350.9			2,117.7					2,817.7				2,817.7
b) Closing Balance			5,583.1			-935.3			982.0					982.0				982.0
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-756.5			-			-					-				-
iii. Increase (+)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-			-			-					-				-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
UTTAR PRADESH

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
TOTAL CAPITAL DISBURSEMENTS (I to XII)	314,314.1	9,328,904.3	9,643,218.4	513,186.6	3,557,557.9	4,070,744.5	531,467.8	4,040,214.7	4,571,682.5	568,392.6	4,413,100.3	4,981,492.9						
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	314,314.1	111,417.7	425,731.8	513,186.6	159,610.5	672,797.1	531,467.8	175,658.2	707,125.9	568,392.6	200,918.8	769,311.4						
I. Total Capital Outlay (1 + 2)	306,081.2	22,545.3	328,626.5	503,045.8	56,815.8	559,861.6	518,956.8	71,988.7	590,945.5	554,910.8	76,631.8	631,542.6						
1. Development (a + b)	278,869.5	15,123.5	293,993.0	472,287.2	44,795.6	517,082.7	488,888.4	59,616.6	548,505.0	519,332.3	56,495.7	576,432.0						
(a) Social Services (1 to 9)	66,983.7	611.3	67,595.0	141,420.3	677.4	142,097.7	151,797.6	694.1	152,491.7	151,981.5	800.3	152,781.8						
1. Education, Sports, Art and Culture	7,383.3	7.2	7,390.5	20,100.9	8.4	20,109.3	17,980.1	8.3	17,988.4	28,846.4	20.9	28,867.3						
2. Medical and Public Health	13,025.7	156.0	13,181.7	19,341.9	154.1	19,496.0	19,522.5	154.1	19,676.6	21,324.7	177.6	21,502.3						
3. Family Welfare	—	—	—	13,000.0	—	13,000.0	13,000.0	—	13,000.0	—	—	—						
4. Water Supply and Sanitation	14,930.8	—	14,930.8	21,500.0	—	21,500.0	22,430.2	—	22,430.2	27,300.0	—	27,300.0						
5. Housing	12,340.1	432.2	12,772.3	40,849.6	444.5	41,294.1	54,234.8	466.5	54,701.3	47,980.4	531.6	48,512.0						
6. Urban Development	7,034.3	—	7,034.3	9,177.5	—	9,177.5	8,534.8	—	8,534.8	8,775.0	—	8,775.0						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	395.3	—	395.3	1,476.0	—	1,476.0	1,339.1	—	1,339.1	1,589.7	—	1,589.7						
8. Social Security and Welfare	9,507.0	2.2	9,509.2	12,861.4	2.5	12,863.9	11,576.4	2.5	11,578.9	13,278.6	2.7	13,281.3						
9. Others *	2,367.2	13.7	2,380.9	3,113.1	68.0	3,181.1	3,179.8	62.7	3,242.4	2,866.7	67.6	2,934.2						
(b) Economic Services (1 to 10)	211,885.8	14,512.3	226,398.0	330,866.9	44,118.1	374,985.0	337,090.8	58,922.6	396,013.3	367,950.8	55,699.4	423,650.2						
1. Agriculture and Allied Activities (i to xi)	4,864.3	322.3	5,186.6	7,234.1	522.0	7,756.1	8,732.7	494.5	9,227.2	13,459.3	402.9	13,862.2						
i) Crop Husbandry	829.2	98.7	927.9	2,747.1	33.3	2,780.4	3,827.7	5.8	3,833.5	3,829.9	23.1	3,853.1						
ii) Soil and Water Conservation	—	—	—	107.4	—	107.4	105.4	—	105.4	131.3	—	131.3						
iii) Animal Husbandry	622.9	—	622.9	724.9	—	724.9	887.8	—	887.8	373.1	—	373.1						
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—						
v) Fisheries	—	—	—	—	—	—	—	—	—	—	—	—						
vi) Forestry and Wild Life	2,367.8	—	2,367.8	2,551.6	—	2,551.6	2,789.8	—	2,789.8	3,516.0	3.0	3,519.0						
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—						
viii) Food Storage and Warehousing	—	223.5	223.5	—	488.7	488.7	—	488.7	488.7	—	376.8	376.8						
ix) Agricultural Research and Education	935.9	—	935.9	836.0	—	836.0	854.9	—	854.9	969.0	—	969.0						
x) Co-operation	108.5	—	108.5	267.1	—	267.1	267.1	—	267.1	4,640.0	—	4,640.0						
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—						
2. Rural Development	16,010.5	-9.8	16,000.7	40,909.0	—	40,909.0	44,208.6	—	44,208.6	48,350.1	—	48,350.1						
3. Special Area Programmes of which: Hill Areas	7,816.1	-25.4	7,790.7	11,959.4	—	11,959.4	10,900.1	—	10,900.1	11,700.0	—	11,700.0						
4. Major and Medium Irrigation and Flood Control	29,552.8	—	29,552.8	52,831.2	—	52,831.2	51,158.9	—	51,158.9	53,365.1	—	53,365.1						
5. Energy	52,279.2	14,222.5	66,501.7	63,381.1	42,701.3	106,082.3	71,374.4	57,540.2	128,914.6	87,513.8	54,201.3	141,715.1						
6. Industry and Minerals (i to iv)	34.7	2.1	36.8	676.6	74.4	751.0	609.3	69.4	678.7	798.2	74.0	872.2						
i) Village and Small Industries	—	-0.2	34.5	420.5	3.8	424.3	378.7	3.8	382.5	748.2	3.1	751.3						
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—						
iii) Non-Ferrous Mining and Metalurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—						
iv) Others #	—	2.4	2.4	—	70.6	70.6	—	65.6	65.6	—	70.9	70.9						
7. Transport (i + ii)	100,516.8	—	100,516.8	152,464.8	820.5	153,285.3	148,552.1	818.5	149,370.6	150,943.7	1,021.2	151,964.9						
i) Roads and Bridges	98,582.6	0.5	98,583.1	149,994.8	0.5	149,995.3	145,187.6	0.5	145,188.1	147,483.7	1.1	147,484.8						
ii) Others **	1,934.3	—	1,934.3	2,470.0	820.0	3,290.0	3,364.5	818.0	4,182.5	3,460.0	1,020.1	4,480.1						
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
UTTAR PRADESH

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment				100.0		100.0	100.0		100.0	40.0		40.0
10. General Economic Services (i + ii)	811.3		811.3	1,310.7		1,310.7	1,454.7		1,454.7	1,780.5		1,780.5
i) Tourism	811.3		811.3	1,310.7		1,310.7	1,454.7		1,454.7	1,780.5		1,780.5
ii) Others @												
2. Non-Development (General Services)	27,211.7	7,421.7	34,633.5	30,758.6	12,020.2	42,778.9	30,068.4	12,372.1	42,440.4	34,978.5	20,132.1	55,110.7
Discharge of Internal Debt (1 to 8)		67,014.2	67,014.2		180,528.2	180,528.2		90,528.2	90,528.2	196,447.6	196,447.6	196,447.6
1. Market Loans		29,460.5	29,460.5		39,883.5	39,883.5		39,883.5	39,883.5	46,997.4	46,997.4	46,997.4
2. Loans from LIC		41.8	41.8		33.8	33.8		33.8	33.8	22.7	22.7	22.7
3. Loans from SBI and other Banks			-785.2									
4. Loans from NABARD		9,480.6	9,480.6									
5. Loans from National Co-operative Development Corporation					11,234.7	11,234.7		11,234.7	11,234.7		12,959.9	12,959.9
6. WMA from RBI		79.0	79.0		84.9	84.9		84.9	84.9		102.9	102.9
7. Special Securities issued to NSSF		80.7	80.7		100,000.0	100,000.0		10,000.0	10,000.0		100,000.0	100,000.0
8. Others		22,408.4	22,408.4		23,014.8	23,014.8		23,014.8	23,014.8		30,107.3	30,107.3
of which: Land Compensation Bonds		6,248.4	6,248.4		6,276.5	6,276.5		6,276.5	6,276.5		6,257.4	6,257.4
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes		14,653.2	14,653.2		13,310.6	13,310.6		13,310.6	13,310.6		13,391.3	13,391.3
of which: Advance release of Plan Assistance for Natural Calamities		13,606.7	13,606.7		13,239.3	13,239.3		13,239.3	13,239.3		13,322.0	13,322.0
2. Central Plan Schemes		8.0	8.0									
3. Centrally Sponsored Schemes		965.3	965.3									
4. Non-Plan (i + ii)		73.0	73.0		71.3	71.3		71.3	71.3		69.3	69.3
i) Relief for Natural Calamities												
ii) Others		73.0	73.0		71.3	71.3		71.3	71.3		69.3	69.3
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others		0.2	0.2									
IV. Loans and Advances by State Governments (1+2)	8,232.8	6,500.5	14,733.4	10,140.8	8,955.9	19,096.7	12,511.0	9,830.7	22,341.7	13,481.8	14,448.2	27,929.9
1. Development Purposes (a + b)	8,232.8	6,410.7	14,643.5	10,140.8	8,847.3	18,988.1	12,511.0	9,721.5	22,232.5	13,481.8	14,339.0	27,820.7
a) Social Services (1 to 7)	6,985.5	1,223.2	8,208.7	9,440.8	4,512.7	13,953.5	9,448.0	3,617.1	13,065.1	7,300.8	2,606.0	9,906.8
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation			6,969.5			9,000.0	8,000.0		8,000.0	5,500.0		5,500.0
5. Housing							1,000.0		1,000.0			
6. Government Servants (Housing)		981.3	981.3		1,106.6	1,106.6		1,106.0	1,106.0	1,106.0		1,106.0
7. Others	15.9	241.9	257.8	440.8	3,406.1	3,846.9	448.0	2,511.1	2,959.1	1,800.8	1,500.0	3,300.8
b) Economic Services (1 to 10)	1,247.4	5,187.5	6,434.8	700.0	4,334.6	5,034.6	3,063.0	6,104.4	9,167.4	6,181.0	11,733.0	17,914.0
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation								249.0	249.0			5,761.9
5. Major and Medium Irrigation, etc.												
6. Power Projects												

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
UTTAR PRADESH

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Village and Small Industries	-	-	-	-	0.1	0.1	-	-	-	100.0	-	100.0
8. Other Industries and Minerals	1,247.4	100.0	1,347.4	700.0	2.9	702.9	2,103.0	-	-	3,171.0	-	3,171.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	4,984.1	4,984.1	-	4,238.8	4,238.8	960.0	-	5,852.4	2,910.0	5,971.1	8,881.1
2. Non-Development Purposes (a + b)	-	89.9	89.9	-	108.6	108.6	-	-	109.2	-	109.2	109.2
a) Government Servants (other than Housing)	-	89.9	89.9	-	108.6	108.6	-	-	109.2	-	109.2	109.2
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	865.6	865.6	-	2,759.8	2,759.8	-	-	3,973.5	-	2,000.0	2,000.0
VII. State Provident Funds, etc. (1+2)	-	72,971.2	72,971.2	-	96,674.5	96,674.5	-	-	106,674.5	-	109,511.0	109,511.0
1. State Provident Funds	-	72,787.6	72,787.6	-	93,763.5	93,763.5	-	-	103,763.5	-	106,600.0	106,600.0
2. Others	-	183.6	183.6	-	2,911.0	2,911.0	-	-	2,911.0	-	2,911.0	2,911.0
VIII. Reserve Funds (1 to 4)	-	50,211.5	50,211.5	-	89,156.2	89,156.2	-	-	124,849.3	-	97,728.1	97,728.1
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	1,311.9	-	200.0	200.0
2. Sinking Funds	-	29,459.8	29,459.8	-	39,878.1	39,878.1	-	-	39,878.1	-	46,990.4	46,990.4
3. Famine Relief Fund	-	-	-	-	93.2	93.2	-	-	93.2	-	-	-
4. Others	-	20,751.7	20,751.7	-	49,278.1	49,278.1	-	-	83,566.2	-	50,537.7	50,537.7
IX. Deposits and Advances (1 to 4)	-	127,403.0	127,403.0	-	178,896.2	178,896.2	-	-	174,073.2	-	189,654.3	189,654.3
1. Civil Deposits	-	89,349.3	89,349.3	-	126,346.2	126,346.2	-	-	126,023.2	-	128,744.3	128,744.3
2. Deposits of Local Funds	-	26,590.2	26,590.2	-	47,070.0	47,070.0	-	-	42,570.0	-	53,570.0	53,570.0
3. Civil Advances	-	2,565.0	2,565.0	-	-	-	-	-	-	-	-	-
4. Others	-	8,898.5	8,898.5	-	5,480.0	5,480.0	-	-	5,480.0	-	7,340.0	7,340.0
X. Suspense and Miscellaneous (1 to 4)	-	8,730,561.8	8,730,561.8	-	2,883,860.6	2,883,860.6	-	-	3,398,386.0	-	3,666,688.0	3,666,688.0
1. Suspense	-	240,086.1	240,086.1	-	9,124.2	9,124.2	-	-	9,125.0	-	7,595.5	7,595.5
2. Cash Balance Investment Accounts	-	2,286,778.6	2,286,778.6	-	2,140,000.0	2,140,000.0	-	-	2,645,622.7	-	2,910,187.9	2,910,187.9
3. Deposits with RBI	-	4,695,985.5	4,695,985.5	-	-	-	-	-	-	-	-	-
4. Others	-	1,507,711.6	1,507,711.6	-	734,736.4	734,736.4	-	-	743,638.3	-	748,904.6	748,904.6
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	236,178.1	236,178.1	-	46,600.0	46,600.0	-	-	46,600.0	-	46,600.0	46,600.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	100,666.7	-	-	289,938.8	-	-	324,072.3	-	-	341,240.6
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-212,179.3	-	-	-345,556.2	-	-	-281,443.6	-	-	-294,579.1
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-111,510.6	-	-	-55,619.3	-	-	42,628.7	-	-	46,661.4
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-111,510.6	-	-	-55,619.3	-	-	42,628.7	-	-	46,661.4
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-11,167.9	-	4,380.7	4,380.7	-	-	1,038.5	-	-	909.3
a) Opening Balance	-	-	-395.2	-	45,896.8	45,896.8	-	-	45,896.8	-	-	46,935.3
b) Closing Balance	-	-	-11,563.1	-	50,277.5	50,277.5	-	-	46,935.3	-	-	47,844.6
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-100,342.7	-	-	-60,000.0	-	-	41,590.2	-	-	45,752.1

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
WEST BENGAL

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
TOTAL CAPITAL DISBURSEMENTS (I to XII)	73,616.9	3,222,883.5	3,296,500.4	154,816.9	2,741,655.8	2,896,472.7	136,241.8	3,426,779.9	3,563,021.7	162,277.9	3,507,400.0	3,669,677.8						
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	73,616.9	93,544.3	167,161.2	154,816.9	85,536.2	240,353.1	136,241.8	91,953.0	228,194.8	162,277.9	90,460.0	252,737.8						
I. Total Capital Outlay (1 + 2)	68,818.0	451.4	69,269.4	151,206.7	-	151,206.7	133,401.0	349.0	133,750.1	156,053.7	222.4	156,276.1						
1. Development (a + b)	65,746.5	448.5	66,195.0	145,694.6	-	145,694.6	126,583.9	197.0	126,781.0	148,573.9	214.4	148,788.2						
(a) Social Services (1 to 9)	26,554.2	448.5	27,002.7	71,487.0	-	71,487.0	48,378.1	194.2	48,572.3	64,595.9	212.0	64,807.9						
1. Education, Sports, Art and Culture	6,166.9	-	6,166.9	23,583.5	-	23,583.5	6,053.0	-	6,053.0	8,347.1	-	8,347.1						
2. Medical and Public Health	5,275.1	450.0	5,725.1	13,518.3	-	13,518.3	7,906.9	191.6	8,098.5	12,067.6	208.8	12,276.4						
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-						
4. Water Supply and Sanitation	4,440.3	-	4,440.3	2,400.0	-	2,400.0	1,930.0	-	1,930.0	2,313.9	-	2,313.9						
5. Housing	6,196.9	-1.5	6,195.4	7,615.9	-	7,615.9	7,532.7	2.7	7,535.4	8,310.0	3.2	8,313.2						
6. Urban Development	740.5	-	740.5	13,402.1	-	13,402.1	14,489.6	-	14,489.6	16,381.0	-	16,381.0						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	822.7	-	822.7	872.5	-	872.5	677.9	-	677.9	764.5	-	764.5						
8. Social Security and Welfare	2,014.0	-	2,014.0	8,191.7	-	8,191.7	7,609.5	-	7,609.5	14,379.2	-	14,379.2						
9. Others *	897.7	-	897.7	1,903.1	-	1,903.1	2,178.4	-	2,178.4	2,032.6	-	2,032.6						
(b) Economic Services (1 to 10)	39,192.3	-	39,192.3	74,207.6	-	74,207.6	78,205.9	2.8	78,208.7	83,978.0	2.4	83,980.4						
1. Agriculture and Allied Activities (i to xi)	4,914.0	-	4,914.0	12,649.7	-	12,649.7	11,581.9	-	11,581.9	11,773.8	-	11,773.8						
i) Crop Husbandry	2,580.4	-	2,580.4	8,472.0	-	8,472.0	8,664.4	-	8,664.4	7,000.0	-	7,000.0						
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-						
iii) Animal Husbandry	236.7	-	236.7	626.5	-	626.5	326.0	-	326.0	710.7	-	710.7						
iv) Dairy Development	2.5	-	2.5	141.0	-	141.0	101.0	-	101.0	174.5	-	174.5						
v) Fisheries	175.6	-	175.6	520.5	-	520.5	380.5	-	380.5	540.4	-	540.4						
vi) Forestry and Wild Life	96.5	-	96.5	157.0	-	157.0	157.0	-	157.0	250.0	-	250.0						
vii) Plantations	12.0	-	12.0	22.9	-	22.9	22.9	-	22.9	-	-	-						
viii) Food Storage and Warehousing	1,480.8	-	1,480.8	1,272.0	-	1,272.0	1,492.3	-	1,492.3	1,624.3	-	1,624.3						
ix) Agricultural Research and Education	8.4	-	8.4	28.0	-	28.0	28.0	-	28.0	50.0	-	50.0						
x) Co-operation	19.2	-	19.2	149.8	-	149.8	149.8	-	149.8	163.9	-	163.9						
xi) Others @	301.8	-	301.8	1,260.0	-	1,260.0	260.0	-	260.0	1,260.0	-	1,260.0						
2. Rural Development	5.0	-	5.0	5.0	-	5.0	500.0	-	500.0	100.0	-	100.0						
3. Special Area Programmes	3,349.5	-	3,349.5	7,039.6	-	7,039.6	6,901.1	-	6,901.1	9,665.7	-	9,665.7						
of which: Hill Areas	7.0	-	7.0	32.2	-	32.2	32.2	-	32.2	-	-	-						
4. Major and Medium Irrigation and Flood Control	7,218.8	-	7,218.8	21,855.0	-	21,855.0	17,857.9	0.1	17,858.0	24,614.3	-	24,614.3						
5. Energy	6,920.0	-	6,920.0	10,287.3	-	10,287.3	15,287.3	-	15,287.3	9,866.5	-	9,866.5						
6. Industry and Minerals (i to iv)	1,142.7	-	1,142.7	2,535.6	-	2,535.6	2,985.4	-	2,985.4	3,427.0	-	3,427.0						
i) Village and Small Industries	682.4	-	682.4	1,270.8	-	1,270.8	1,624.7	-	1,624.7	2,059.6	-	2,059.6						
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iv) Others #	460.3	-	460.3	1,264.8	-	1,264.8	1,360.7	-	1,360.7	1,367.4	-	1,367.4						
7. Transport (i + ii)	15,148.8	-	15,148.8	17,909.2	-	17,909.2	21,673.3	0.6	21,673.9	22,466.8	-	22,466.8						
i) Roads and Bridges	14,734.9	-	14,734.9	17,013.9	-	17,013.9	20,778.0	0.6	20,778.6	20,977.0	-	20,977.0						
ii) Others **	413.9	-	413.9	895.3	-	895.3	895.3	-	895.3	1,489.8	-	1,489.8						
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
WEST BENGAL

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	34.0	-	34.0	34.0	-	34.0	44.0	-	44.0
10. General Economic Services (i + ii)	483.5	-	483.5	1,892.2	-	1,892.2	1,385.0	2.2	1,387.2	2,020.0	2.4	2,022.4
i) Tourism	480.5	-	480.5	1,880.0	-	1,880.0	1,325.0	-	1,325.0	1,960.0	-	1,960.0
ii) Others @	3.0	-	3.0	12.2	-	12.2	60.0	2.2	62.2	60.0	2.4	62.4
2. Non-Development (General Services)	3,071.5	2.9	3,074.5	5,512.1	-	5,512.1	6,817.1	152.0	6,969.1	7,479.8	8.0	7,487.8
II. Discharge of Internal Debt (1 to 8)	-	284,732.3	284,732.3	-	347,788.1	347,788.1	-	382,503.4	382,503.4	-	381,758.3	381,758.3
1. Market Loans	-	39,011.3	39,011.3	-	32,922.4	32,922.4	-	32,922.4	32,922.4	-	30,492.8	30,492.8
2. Loans from LIC	-	30.5	30.5	-	26.3	26.3	-	24.9	24.9	-	26.3	26.3
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	4.2	4.2	-	624.3	624.3	-	5.0	5.0	-	5.0	5.0
5. Loans from National Co-operative Development Corporation	-	190.4	190.4	-	289.0	289.0	-	229.5	229.5	-	229.0	229.0
6. WMA from RBI	-	200,176.0	200,176.0	-	270,000.0	270,000.0	-	300,000.0	300,000.0	-	300,000.0	300,000.0
7. Special Securities issued to NSSF	-	31,560.2	31,560.2	-	32,387.1	32,387.1	-	32,387.1	32,387.1	-	40,882.9	40,882.9
8. Others	-	13,759.8	13,759.8	-	11,539.1	11,539.1	-	16,934.6	16,934.6	-	10,122.3	10,122.3
of which: Land Compensation Bonds	-	1,963.8	1,963.8	-	1,966.8	1,966.8	-	1,966.8	1,966.8	-	1,966.8	1,966.8
III. Repayment of Loans to the Centre (1 to 7)	-	6,702.4	6,702.4	-	6,584.4	6,584.4	-	6,705.2	6,705.2	-	7,183.7	7,183.7
1. State Plan Schemes	-	5,812.5	5,812.5	-	5,698.8	5,698.8	-	5,812.6	5,812.6	-	6,211.7	6,211.7
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	889.8	889.8	-	885.6	885.6	-	882.6	882.6	-	972.0	972.0
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	889.8	889.8	-	885.6	885.6	-	882.6	882.6	-	972.0	972.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	4,798.9	1,834.2	6,633.1	3,610.2	1,163.6	4,773.8	2,840.7	2,395.3	5,236.0	6,224.2	1,295.5	7,519.7
1. Development Purposes (a + b)	4,798.9	1,820.2	6,619.1	3,610.2	1,098.6	4,708.8	2,840.7	2,330.3	5,171.0	6,224.2	1,224.6	7,448.8
a) Social Services (1 to 7)	656.4	24.1	680.5	1,102.7	30.3	1,133.0	268.8	58.3	327.1	1,675.5	61.4	1,736.9
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	28.0	28.0	-	28.4	29.4
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	0.2	0.2	-	1.1	1.1	-	1.1	1.1	-	1.2	1.2
7. Others	656.4	24.0	680.4	1,102.7	29.2	1,131.9	268.8	29.2	298.0	1,675.5	30.7	1,706.2
b) Economic Services (1 to 10)	4,142.5	1,796.0	5,938.5	2,507.5	1,068.3	3,575.8	2,571.9	2,271.9	4,843.9	4,548.7	1,165.2	5,711.9
1. Crop Husbandry	-	-	-	6.0	-	6.0	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	171.7	-	171.7	28.7	-	28.7	44.7	-	44.7	31.2	-	31.2
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	2,507.2	-0.1	2,507.2	688.0	-	688.0	688.0	-	688.0	1,950.0	-	1,950.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
WEST BENGAL

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
1	18.0	2.5	20.5	7.5	91.6	99.1	2.0	90.0	92.0	4.5	94.5	99.0						
7. Village and Small Industries	-	1,000.0	1,000.0	389.0	849.9	1,238.9	-	1,170.8	1,170.8	20.0	-	20.0	-	-	-	-	-	
8. Other Industries and Minerals	1,445.6	793.6	2,239.2	1,388.2	126.8	1,515.0	1,837.2	1,011.1	2,848.3	2,543.0	1,068.7	3,611.7						
9. Rural Development	-	14.0	14.0	-	65.0	65.0	-	65.1	65.1	-	70.9	70.9						
10. Others	-	14.0	14.0	-	65.0	65.0	-	65.1	65.1	-	70.9	70.9						
2. Non-Development Purposes (a + b)	-	-	-	-	-	-	-	-	-	-	-	-						
a) Government Servants (other than Housing)	-	-	-	-	-	-	-	-	-	-	-	-						
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-						
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-						
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-						
VII. State Provident Funds, etc. (1+2)	-	1.3	1.3	-	-	-	-	14.9	14.9	-	-	-						
1. State Provident Funds	-	22,970.1	22,970.1	-	31,064.8	31,064.8	-	23,850.0	23,850.0	-	26,180.0	26,180.0						
2. Others	-	22,544.8	22,544.8	-	30,884.8	30,884.8	-	23,670.0	23,670.0	-	26,000.0	26,000.0						
VIII. Reserve Funds (1 to 4)	-	425.3	425.3	-	180.0	180.0	-	180.0	180.0	-	180.0	180.0						
1. Depreciation/Renewal Reserve Funds	-	16,610.2	16,610.2	-	27,478.9	27,478.9	-	26,504.5	26,504.5	-	32,006.2	32,006.2						
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-						
3. Famine Relief Fund	-	5,391.0	5,391.0	-	3,000.0	3,000.0	-	3,000.0	3,000.0	-	4,000.0	4,000.0						
4. Others	-	11,219.2	11,219.2	-	24,478.9	24,478.9	-	23,504.5	23,504.5	-	28,006.2	28,006.2						
IX. Deposits and Advances (1 to 4)	-	382,522.9	382,522.9	-	411,302.2	411,302.2	-	413,305.5	413,305.5	-	421,807.8	421,807.8						
1. Civil Deposits	-	56,328.0	56,328.0	-	47,295.5	47,295.5	-	64,299.2	64,299.2	-	67,592.6	67,592.6						
2. Deposits of Local Funds	-	88,527.6	88,527.6	-	86,200.0	86,200.0	-	99,308.8	99,308.8	-	95,883.1	95,883.1						
3. Civil Advances	-	1,340.3	1,340.3	-	1,258.6	1,258.6	-	1,357.9	1,357.9	-	1,056.3	1,056.3						
4. Others	-	236,327.0	236,327.0	-	276,548.1	276,548.1	-	248,339.6	248,339.6	-	257,275.8	257,275.8						
X. Suspense and Miscellaneous (1 to 4)	-	2,420,125.8	2,420,125.8	-	1,843,097.0	1,843,097.0	-	2,484,167.7	2,484,167.7	-	2,549,131.5	2,549,131.5						
1. Suspense	-	-	-	-	3,870.4	3,870.4	-	3,674.4	3,674.4	-	3,767.7	3,767.7						
2. Cash Balance Investment Accounts	-	349,144.8	349,144.8	-	303,359.7	303,359.7	-	345,000.0	345,000.0	-	382,000.0	382,000.0						
3. Deposits with RBI	-	1,491,800.1	1,491,800.1	-	973,370.0	973,370.0	-	1,495,000.0	1,495,000.0	-	1,505,000.0	1,505,000.0						
4. Others	-	589,136.5	589,136.5	-	562,496.9	562,496.9	-	640,493.3	640,493.3	-	658,363.9	658,363.9						
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-						
XII. Remittances	-	86,933.0	86,933.0	-	73,176.7	73,176.7	-	86,984.3	86,984.3	-	87,814.4	87,814.4						
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-189,154.9	-	-	-	-	-	-103,618.7	-	-	-						
B. Surplus (+)/Deficit(-) on Capital Account	-	191,213.7	191,213.7	-	90,299.8	90,299.8	-	92,836.3	92,836.3	-	74,918.9	74,918.9						
C. Overall Surplus (+)/Deficit (-) (A+B)	-	2,058.8	2,058.8	-	90,299.7	90,299.7	-	-10,782.5	-10,782.5	-	74,918.9	74,918.9						
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	2,058.8	2,058.8	-	90,299.7	90,299.7	-	-10,782.4	-10,782.4	-	74,918.9	74,918.9						
i. Increase (+)/Decrease (-) in Cash Balances	-	-4,280.7	-4,280.7	-	-20.0	-20.0	-	197.6	197.6	-	-40.0	-40.0						
a) Opening Balance	-	4,053.2	4,053.2	-	-70.0	-70.0	-	-227.6	-227.6	-	-30.0	-30.0						
b) Closing Balance	-	-227.5	-227.5	-	-90.0	-90.0	-	-30.0	-30.0	-	-70.0	-70.0						
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	6,339.6	6,339.6	-	90,319.7	90,319.7	-	-10,980.0	-10,980.0	-	74,958.9	74,958.9						
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ALL STATES

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	2,262,841.9	45,794,363.2	48,057,205.1	3,322,946.8	36,305,336.8	39,628,283.6	3,291,308.1	35,019,389.9	38,310,698.0	3,534,470.7	37,186,137.8	40,855,174.9
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	2,262,841.9	1,001,101.2	3,263,943.1	3,322,946.8	1,117,094.8	4,440,041.7	3,291,308.1	1,151,328.3	4,442,636.4	3,534,470.7	1,236,018.0	4,867,808.3
I. Total Capital Outlay (1 + 2)	2,114,781.8	90,745.8	2,205,527.6	3,182,437.2	181,804.3	3,364,241.5	3,146,628.5	173,458.5	3,320,087.0	3,386,954.6	195,786.2	3,679,185.4
1. Development (a + b)	2,008,116.9	70,238.6	2,078,355.4	2,962,790.0	146,736.0	3,109,526.0	2,955,161.9	137,483.1	3,092,645.0	3,162,170.6	157,379.9	3,398,634.9
(a) Social Services (1 to 9)	486,705.1	14,397.6	501,102.7	871,960.7	33,483.7	905,444.4	819,778.2	18,959.7	838,737.8	833,682.5	23,639.2	882,490.2
1. Education, Sports, Art and Culture	69,084.1	4,216.1	73,300.2	147,688.3	6,819.8	154,508.1	118,820.0	3,929.0	122,749.0	137,343.4	5,777.6	148,012.5
2. Medical and Public Health	74,787.4	1,447.3	76,234.7	121,426.6	2,405.3	123,831.9	122,165.1	1,238.5	123,403.6	131,980.8	1,303.6	140,661.2
3. Family Welfare	2,516.1	-	2,516.1	15,155.8	-	15,155.8	15,151.2	-	15,151.2	1,373.8	-	1,373.8
4. Water Supply and Sanitation	132,843.0	2,980.8	135,823.9	225,552.8	6,018.2	231,571.0	237,654.2	5,882.3	243,536.4	196,510.6	9,516.5	210,807.1
5. Housing	48,342.9	1,914.8	50,257.6	86,169.1	1,810.4	87,979.5	84,926.6	2,118.8	87,045.5	78,792.0	3,398.9	82,213.5
6. Urban Development	73,350.8	1,817.9	75,168.7	104,032.9	12,665.1	116,698.0	92,128.7	3,823.3	95,952.0	123,311.5	1,021.8	129,597.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	41,151.9	236.5	41,388.4	100,520.1	1,634.3	102,154.4	84,006.6	706.0	84,712.6	94,020.7	1,249.4	95,723.9
8. Social Security and Welfare	22,902.0	737.4	23,639.4	41,879.9	1,372.9	43,252.8	38,888.7	1,093.4	39,982.1	44,675.1	803.4	46,249.1
9. Others *	21,726.9	1,046.7	22,773.7	29,535.2	757.6	30,292.9	26,037.0	188.5	26,205.4	25,674.7	767.9	27,851.7
(b) Economic Services (1 to 10)	1,521,411.7	55,841.0	1,577,252.7	2,090,829.3	113,252.3	2,204,081.6	2,135,383.7	118,523.5	2,253,907.2	2,328,488.1	133,540.7	2,516,144.7
1. Agriculture and Allied Activities (i to xi)	60,502.0	2,824.3	63,326.4	113,041.9	11,791.2	124,833.1	109,919.8	12,335.7	122,255.5	121,004.9	9,209.0	137,369.2
i) Crop Husbandry	7,961.7	197.8	8,159.5	23,130.2	163.7	23,294.0	22,672.1	335.4	23,007.5	25,004.6	39.4	28,953.2
ii) Soil and Water Conservation	10,383.6	158.9	10,542.5	27,128.5	252.0	27,380.6	28,102.3	248.7	28,351.0	27,373.4	193.2	27,589.8
iii) Animal Husbandry	4,176.3	582.6	4,758.8	7,409.9	672.2	8,082.1	6,568.4	451.8	7,020.2	7,518.7	388.5	8,388.9
iv) Dairy Development	144.8	-	144.8	344.1	-	344.1	495.6	-	495.6	2,111.1	-	2,111.1
v) Fisheries	4,179.7	553.8	4,733.6	7,928.1	550.0	8,478.1	5,300.9	554.8	5,855.7	8,231.3	554.8	8,847.5
vi) Forestry and Wild Life	18,968.3	49.0	19,017.3	19,706.8	5.8	19,712.6	18,968.6	9.6	18,978.1	20,030.3	19.7	20,517.0
vii) Plantations	12.0	-	12.0	22.9	-	22.9	22.9	-	22.9	-	-	-
viii) Food Storage and Warehousing	7,080.5	972.8	8,053.3	16,343.6	10,197.4	26,541.0	13,851.5	9,935.4	23,786.9	10,659.0	7,238.4	19,887.3
ix) Agricultural Research and Education	1,303.1	-	1,303.1	1,139.0	-	1,139.0	1,158.7	-	1,158.7	2,077.1	-	2,257.1
x) Co-operation	5,088.4	309.5	5,397.8	6,903.4	-50.0	6,853.4	10,593.0	762.5	11,355.5	10,400.8	762.5	11,236.2
xi) Others @	1,203.7	-	1,203.7	2,985.1	-	2,985.1	2,185.8	37.5	2,223.3	7,568.7	12.5	7,581.2
2. Rural Development	98,902.0	1,178.4	100,080.4	264,530.1	5,535.6	270,065.7	220,863.1	4,479.9	225,343.0	286,750.8	1,588.8	301,424.0
3. Special Area Programmes	40,612.1	-26.2	40,585.9	62,993.4	17.5	63,010.9	64,469.4	17.5	64,486.9	55,546.1	20.2	56,066.3
of which: Hill Areas	8,095.6	1.4	8,097.0	7,380.2	-	7,380.2	8,847.4	-	8,847.4	5,821.2	0.2	5,821.4
4. Major and Medium Irrigation and Flood Control	491,718.4	15,742.8	507,461.2	620,340.3	23,405.7	643,745.9	628,177.7	17,903.2	646,081.0	683,092.1	23,248.3	710,685.1
5. Energy	212,626.6	15,710.3	228,336.9	273,228.2	42,722.2	315,950.3	300,490.6	57,575.7	358,066.3	302,026.4	54,288.3	360,171.8
6. Industry and Minerals (i to iv)	28,123.5	91.6	28,215.0	30,471.6	332.3	30,804.0	27,525.4	359.4	27,884.8	26,118.2	484.2	27,614.7
i) Village and Small Industries	5,564.4	101.3	5,665.7	7,217.9	258.7	7,476.6	6,702.7	293.5	6,996.2	9,066.8	413.1	10,425.1
ii) Iron and Steel Industries	684.2	-	684.2	4,034.2	-	4,034.2	1,409.8	-	1,409.8	3,047.6	-	3,082.9
iii) Non-Ferrous Mining and Metallurgical Industries	392.1	130.3	522.4	361.7	70.6	432.3	327.1	65.6	392.7	414.3	70.9	517.0
iv) Others #	21,472.8	-140.0	21,332.7	18,857.8	3.0	18,860.9	19,085.7	0.3	19,086.1	13,589.5	0.2	13,589.7
7. Transport (i + ii)	554,104.7	12,050.7	566,155.4	656,671.1	22,705.8	679,376.9	719,928.2	20,580.4	740,508.7	782,987.3	34,829.4	826,911.7
i) Roads and Bridges	527,432.1	5,790.7	533,222.8	628,777.6	15,622.5	644,400.1	685,566.1	14,110.0	699,676.0	750,998.6	21,626.5	781,675.1
ii) Others **	26,672.6	6,260.0	32,932.6	27,893.5	7,083.3	34,976.8	34,362.2	6,470.5	40,832.7	31,988.7	13,202.9	45,236.6
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ALL STATES

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	1,690.1	-	1,690.1		2,348.3	20.0	2,368.3		2,206.3	19.8	2,226.0		1,508.4	0.1	1,633.0
10. General Economic Services (i + ii)	33,132.4	8,269.1	41,401.5		67,204.6	6,721.9	73,926.5		61,803.2	5,251.8	67,055.0		69,453.9	9,872.5	94,268.8
i) Tourism	16,147.8	384.9	16,532.8		27,229.0	1,680.5	28,909.5		25,342.5	703.6	26,046.1		23,413.4	1,111.8	25,683.5
ii) Others @	16,984.6	7,884.1	24,868.7		39,975.5	5,041.5	45,017.0		36,460.7	4,548.2	41,008.9		46,040.5	8,760.7	68,585.3
2. Non-Development (General Services)	106,664.9	20,507.3	127,172.2		219,647.2	35,068.3	254,715.5		191,466.6	35,975.4	227,442.0		224,784.0	38,406.4	280,550.5
II. Discharge of Internal Debt (1 to 8)		1,177,467.2	1,177,467.2			1,653,576.2	1,653,576.2			1,687,388.1	1,687,388.1			1,823,444.0	1,823,444.0
1. Market Loans	-	325,909.0	325,909.0		-	348,744.1	348,744.1		-	348,614.4	348,614.4		-	365,135.7	365,135.7
2. Loans from LIC	-	9,402.4	9,402.4		-	7,863.4	7,863.4		-	7,854.2	7,854.2		-	8,069.2	8,069.2
3. Loans from SBI and other Banks	-	56,063.1	56,063.1		-	94,256.4	94,256.4		-	63,725.0	63,725.0		-	65,514.5	65,514.5
4. Loans from NABARD	-	83,472.6	83,472.6		-	96,636.0	96,636.0		-	96,402.4	96,402.4		-	110,533.9	110,533.9
5. Loans from National Co-operative Development Corporation	-	4,152.5	4,152.5		-	5,305.4	5,305.4		-	5,042.7	5,042.7		-	5,599.0	5,599.0
6. WMA from RBI	-	405,600.9	405,600.9		-	789,815.1	789,815.1		-	858,690.7	858,690.7		-	930,978.2	930,978.2
7. Special Securities issued to NSSF	-	221,531.8	221,531.8		-	224,729.4	224,729.4		-	223,901.2	223,901.2		-	253,840.5	253,840.5
8. Others	-	71,334.7	71,334.7		-	86,226.4	86,226.4		-	83,157.5	83,157.5		-	83,773.0	83,773.0
of which: Land Compensation Bonds	-	19,907.5	19,907.5		-	37,915.5	37,915.5		-	27,898.6	27,898.6		-	38,271.0	38,271.0
III. Repayment of Loans to the Centre (1 to 7)		102,690.4	102,690.4			102,348.8	102,348.8			104,350.9	104,350.9			110,581.7	110,581.7
1. State Plan Schemes	-	98,866.0	98,866.0		-	100,069.4	100,069.4		-	101,687.9	101,687.9		-	108,209.9	108,209.9
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-		-	-	-		-	-	-		-	-	-
2. Central Plan Schemes	-	22.9	22.9		-	28.0	28.0		-	27.3	27.3		-	27.4	27.4
3. Centrally Sponsored Schemes	-	1,760.2	1,760.2		-	1,282.2	1,282.2		-	1,024.2	1,024.2		-	94.5	94.5
4. Non-Plan (i + ii)	-	1,983.2	1,983.2		-	1,931.6	1,931.6		-	1,938.5	1,938.5		-	2,069.7	2,069.7
i) Relief for Natural Calamities	-	-	-		-	-	-		-	-	-		-	-	-
ii) Others	-	1,983.2	1,983.2		-	1,931.6	1,931.6		-	1,938.5	1,938.5		-	2,069.7	2,069.7
5. Ways and Means Advances from Centre	-	2.2	2.2		-	102.2	102.2		-	102.2	102.2		-	102.2	102.2
6. Loans for Special Schemes	-	29.8	29.8		-	29.3	29.3		-	28.6	28.6		-	28.0	28.0
7. Others	-	26.3	26.3		-	60.0	60.0		-	464.0	464.0		-	50.0	50.0
IV. Loans and Advances by State Governments (1+2)	148,060.1	91,861.8	239,921.9		140,509.6	63,437.0	203,946.6		144,679.6	108,546.5	253,226.1		147,516.1	102,698.8	251,089.9
1. Development Purposes (a + b)	147,544.6	83,311.8	230,856.4		139,939.6	55,854.3	195,793.9		143,767.3	101,915.4	245,682.8		146,153.1	93,662.7	240,690.8
a) Social Services (1 to 7)	48,485.4	18,206.2	66,691.6		45,933.4	22,578.8	68,512.2		46,853.3	20,843.4	67,696.7		49,393.3	20,497.7	70,146.0
1. Education, Sports, Art and Culture	216.1	108.7	324.8		115.5	152.0	267.5		115.5	172.0	287.5		2.0	122.5	124.5
2. Medical and Public Health	429.0	495.0	924.0		245.0	660.0	905.0		245.0	688.0	933.0		200.0	454.5	654.5
3. Family Welfare	-	-	-		-	-	-		-	-	-		-	-	-
4. Water Supply and Sanitation	14,154.1	1,355.0	15,509.1		17,920.0	276.5	18,196.5		16,827.0	276.5	17,103.5		18,625.3	219.5	18,844.8
5. Housing	15,367.0	4,893.8	20,260.7		3,876.4	2,563.3	6,439.7		4,883.9	2,562.8	7,446.7		2,932.2	2,064.0	4,996.2
6. Government Servants (Housing)	1,064.5	10,518.6	11,583.1		1,964.2	13,464.8	15,429.1		1,935.6	12,721.3	14,656.9		100.0	14,364.7	14,469.7
7. Others	17,254.8	835.1	18,089.9		21,812.2	5,462.2	27,274.4		22,846.4	4,422.8	27,269.2		27,533.8	3,272.6	31,056.3
b) Economic Services (1 to 10)	99,059.1	65,105.6	164,164.7		94,006.2	33,275.6	127,281.8		96,914.0	81,072.1	177,986.0		96,759.8	73,165.0	170,544.8
1. Crop Husbandry	2,737.5	3,595.0	6,332.5		1,556.1	1,506.9	3,063.0		1,280.0	3,045.2	4,325.2		1,000.1	1,554.5	2,554.6
2. Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-
3. Food Storage and Warehousing	13,007.6	76.9	13,084.5		2,640.7	-	2,640.7		2,787.8	1,000.0	3,787.8		2,531.4	1,000.0	3,531.4
4. Co-operation	5,709.6	1,663.8	7,373.4		7,112.2	982.9	8,095.1		10,413.3	2,269.6	12,682.9		6,415.2	12,271.9	18,687.1
5. Major and Medium Irrigation, etc.	80.0	-	80.0		50.0	-	50.0		90.0	-	90.0		70.0	-	70.0
6. Power Projects	55,837.7	37,065.7	92,903.4		58,319.6	19,264.1	77,583.6		57,784.0	57,122.8	114,906.8		60,448.1	43,222.9	103,671.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ALL STATES

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	
7. Village and Small Industries	1,785.0	508.9	2,294.0	2,294.3	820.6	298.3	1,118.9	1,118.9	969.7	444.6	1,414.2	1,414.2	1,243.7	394.5	1,638.2	
8. Other Industries and Minerals	2,428.1	2,680.5	5,108.6	1,683.3	2,628.9	1,683.3	4,312.2	4,312.2	3,642.9	1,692.2	5,335.1	5,335.1	3,751.7	105.3	4,177.0	
9. Rural Development	33.8	27.1	60.9	60.0	10.0	50.0	60.0	60.0	10.0	40.0	50.0	50.0	20.0	40.0	60.0	
10. Others	17,439.8	19,487.8	36,927.6	36,927.6	20,868.1	9,490.0	30,358.2	30,358.2	19,936.2	15,457.7	35,394.0	35,394.0	21,279.6	14,575.9	36,155.5	
2. Non-Development Purposes (a + b)	515.6	8,550.0	9,065.6	9,065.6	570.0	7,582.7	8,152.7	8,152.7	912.3	6,631.1	7,543.3	7,543.3	1,363.0	9,036.1	10,399.1	
a) Government Servants (other than Housing)	508.8	8,012.1	8,520.9	6,602.5	562.0	6,040.5	6,602.5	6,602.5	904.3	5,841.4	6,745.6	6,745.6	1,124.0	6,819.8	7,943.8	
b) Miscellaneous	6.8	537.9	544.7	1,502.2	8.0	1,542.1	1,550.2	1,550.2	8.0	789.7	797.7	797.7	239.0	2,216.3	2,455.3	
V. Inter-State Settlement	-	576.6	576.6	576.6	-	1.1	1.1	1.1	-	1.1	1.1	1.1	-	1.1	1.1	
VI. Contingency Fund	-	19,874.5	19,874.5	12,579.7	-	12,579.7	12,579.7	12,579.7	-	17,771.3	17,771.3	17,771.3	-	15,260.0	15,260.0	
VII. State Provident Funds, etc. (1+2)	-	709,419.0	709,419.0	746,556.6	-	746,556.6	746,556.6	746,556.6	-	768,943.0	768,943.0	768,943.0	-	805,428.9	829,119.2	
1. State Provident Funds	-	446,781.7	446,781.7	489,201.6	-	489,201.6	489,201.6	489,201.6	-	482,219.9	482,219.9	482,219.9	-	503,727.9	527,238.2	
2. Others	-	262,637.2	262,637.2	257,355.1	-	257,355.1	257,355.1	257,355.1	-	286,723.1	286,723.1	286,723.1	-	301,701.0	301,881.0	
VIII. Reserve Funds (1 to 4)	-	328,847.9	328,847.9	393,857.3	-	393,857.3	393,857.3	393,857.3	-	447,257.3	447,257.3	447,257.3	-	427,120.6	429,958.9	
1. Depreciation/Renewal Reserve Funds	-	872.5	872.5	337.6	-	337.6	337.6	337.6	-	1,922.5	1,922.5	1,922.5	-	710.6	710.6	
2. Sinking Funds	-	102,750.6	102,750.6	123,940.5	-	123,940.5	123,940.5	123,940.5	-	116,524.6	116,524.6	116,524.6	-	131,759.5	131,759.5	
3. Famine Relief Fund	-	-	-	4.2	-	4.2	4.2	4.2	-	97.4	97.4	97.4	-	4.3	4.3	
4. Others	-	225,224.8	225,224.8	269,574.9	-	269,574.9	269,574.9	269,574.9	-	328,712.9	328,712.9	328,712.9	-	294,646.2	297,484.5	
IX. Deposits and Advances (1 to 4)	-	4,096,252.8	4,096,252.8	5,125,607.0	-	5,125,607.0	5,125,607.0	5,125,607.0	-	5,108,826.0	5,108,826.0	5,108,826.0	-	5,741,736.7	5,747,518.3	
1. Civil Deposits	-	1,562,317.9	1,562,317.9	1,557,332.4	-	1,557,332.4	1,557,332.4	1,557,332.4	-	1,606,573.2	1,606,573.2	1,606,573.2	-	1,757,673.3	1,757,783.3	
2. Deposits of Local Funds	-	1,553,140.1	1,553,140.1	2,283,750.8	-	2,283,750.8	2,283,750.8	2,283,750.8	-	2,296,331.5	2,296,331.5	2,296,331.5	-	2,324,292.6	2,329,844.2	
3. Civil Advances	-	71,664.2	71,664.2	59,248.6	-	59,248.6	59,248.6	59,248.6	-	62,866.0	62,866.0	62,866.0	-	69,391.3	69,511.3	
4. Others	-	909,130.5	909,130.5	1,225,275.2	-	1,225,275.2	1,225,275.2	1,225,275.2	-	1,143,055.3	1,143,055.3	1,143,055.3	-	1,590,379.5	1,590,379.5	
X. Suspense and Miscellaneous (1 to 4)	-	37,025,612.6	37,025,612.6	26,711,333.7	-	26,711,333.7	26,711,333.7	26,711,333.7	-	25,324,855.7	25,324,855.7	25,324,855.7	-	26,631,971.6	26,635,578.1	
1. Suspense	-	522,421.1	522,421.1	256,785.4	-	256,785.4	256,785.4	256,785.4	-	318,264.7	318,264.7	318,264.7	-	313,733.5	317,340.0	
2. Cash Balance Investment Accounts	-	23,377,215.4	23,377,215.4	18,529,261.7	-	18,529,261.7	18,529,261.7	18,529,261.7	-	16,589,655.0	16,589,655.0	16,589,655.0	-	17,687,366.3	17,687,366.3	
3. Deposits with RBI	-	6,883,645.4	6,883,645.4	2,557,856.9	-	2,557,856.9	2,557,856.9	2,557,856.9	-	2,490,228.6	2,490,228.6	2,490,228.6	-	2,504,363.0	2,504,363.0	
4. Others	-	6,242,330.7	6,242,330.7	5,367,429.8	-	5,367,429.8	5,367,429.8	5,367,429.8	-	5,926,707.2	5,926,707.2	5,926,707.2	-	6,126,508.7	6,126,508.7	
XI. Appropriation to Contingency Fund	-	4,000.0	4,000.0	500.0	-	500.0	500.0	500.0	-	10,000.0	10,000.0	10,000.0	-	-	-	
XII. Remittances	-	2,147,014.5	2,147,014.5	1,313,735.1	-	1,313,735.1	1,313,735.1	1,313,735.1	-	1,267,991.5	1,267,991.5	1,267,991.5	-	1,332,108.3	1,333,438.3	
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-	543,049.3	-	-	543,049.3	543,049.3	-	-	-	-183,360.9	-	-	537,159.0	
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-	-65,3103.5	-	-	-65,3103.5	-65,3103.5	-	-	-	-386,266.9	-	-	-484,468.3	
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-	-110,054.2	-	-	-110,054.2	-110,054.2	-	-	-	-569,627.8	-	-	52,690.7	
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-	-110,054.4	-	-	-110,054.4	-110,054.4	-	-	-	-569,627.9	-	-	52,690.4	
i. Increase (+)/Decrease (-) in Cash Balances	-	19,944.0	19,944.0	-6,955,072.8	-	31,267.8	-6,955,072.8	-6,955,072.8	-	-324,206.3	-324,206.3	-324,206.3	-	-15,435.1	-9,659.4	
a) Opening Balance	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
b) Closing Balance	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-192,432.2	-	-	-192,432.2	-192,432.2	-	586,398.4	586,398.4	-250,691.2	-	151,055.5	151,055.5	
	-	-	-	-8485.9	-	-	-8485.9	-8485.9	-	5,269.7	5,269.7	-1774.7	-	-	-1774.7	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
1	67,779.1	49,071.6	116,850.8	74,983.9	17,267.3	92,251.2	70,233.3	17,288.9	87,522.2	88,985.6	18,283.5	107,269.1						
TOTAL CAPITAL DISBURSEMENTS (I to XII)																		
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	67,779.1	49,071.6	116,850.8	74,983.9	17,267.3	92,251.2	70,233.3	17,288.9	87,522.2	88,985.6	18,283.5	107,269.1						
I. Total Capital Outlay (1 + 2)	47,029.3	45.0	47,074.2	54,577.6	75.0	54,652.6	49,311.8	62.3	49,374.1	72,692.9	186.7	72,879.6						
1. Development (a + b)	44,374.5	45.0	44,419.4	50,334.9	75.0	50,409.9	44,974.8	62.3	45,037.1	66,263.7	91.5	66,355.2						
(a) Social Services (1 to 9)	15,425.4	-	15,425.4	18,529.9	-	18,529.9	14,717.6	-	14,717.6	36,149.2	34.5	36,183.7						
1. Education, Sports, Art and Culture	5,144.0	-	5,144.0	5,316.8	-	5,316.8	5,362.4	-	5,362.4	20,253.1	30.0	20,283.1						
2. Medical and Public Health	3,525.5	-	3,525.5	6,936.5	-	6,936.5	5,511.6	-	5,511.6	9,973.2	4.5	9,977.7						
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-						
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-						
5. Housing	543.5	-	543.5	500.0	-	500.0	500.0	-	500.0	400.0	-	400.0						
6. Urban Development	5,056.3	-	5,056.3	4,080.1	-	4,080.1	2,205.1	-	2,205.1	3,627.5	-	3,627.5						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	466.1	-	466.1	384.5	-	384.5	415.0	-	415.0	530.0	-	530.0						
8. Social Security and Welfare	360.4	-	360.4	539.0	-	539.0	561.0	-	561.0	755.0	-	755.0						
9. Others *	329.6	-	329.6	773.0	-	773.0	162.5	-	162.5	610.5	-	610.5						
(b) Economic Services (1 to 10)	28,949.1	45.0	28,994.1	31,805.0	75.0	31,880.0	30,257.2	62.3	30,319.5	30,114.5	57.0	30,171.5						
1. Agriculture and Allied Activities (i to xi)	146.0	-	146.0	213.0	5.0	218.0	179.7	12.3	192.0	188.0	1.5	189.5						
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-						
ii) Soil and Water Conservation	-	-	-	-	5.0	5.0	-	5.0	5.0	-	-	-						
iii) Animal Husbandry	12.9	-	12.9	20.0	-	20.0	25.0	-	25.0	30.0	-	30.0						
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-						
v) Fisheries	-	-	-	-	-	-	-	2.5	2.5	-	1.5	1.5						
vi) Forestry and Wild Life	133.1	-	133.1	193.0	-	193.0	154.7	-	154.7	158.0	-	158.0						
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-						
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-						
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-						
x) Co-operation	-	-	-	-	-	-	-	-	-	-	-	-						
xi) Others @	1,750.4	-	1,750.4	2,155.0	-	2,155.0	1,171.7	4.8	1,171.7	1,870.0	-	1,870.0						
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-						
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-						
4. Major and Medium Irrigation and Flood Control	697.1	45.0	742.1	815.8	70.0	885.8	840.0	50.0	890.0	646.0	55.5	701.5						
5. Energy	213.4	-	213.4	1,040.0	-	1,040.0	1,370.0	-	1,370.0	720.0	-	720.0						
6. Industry and Minerals (i to iv)	500.0	-	500.0	582.0	-	582.0	581.0	-	581.0	301.0	-	301.0						
i) Village and Small Industries	500.0	-	500.0	582.0	-	582.0	581.0	-	581.0	301.0	-	301.0						
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-						
7. Transport (i + ii)	25,612.9	-	25,612.9	26,818.2	-	26,818.2	26,025.8	-	26,025.8	26,320.0	-	26,320.0						
i) Roads and Bridges	18,149.6	-	18,149.6	17,000.0	-	17,000.0	17,000.0	-	17,000.0	15,250.0	-	15,250.0						
ii) Others **	7,463.3	-	7,463.3	9,818.2	-	9,818.2	9,025.8	-	9,025.8	11,070.0	-	11,070.0						
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-						

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	4.9	-	4.9	15.0	-	15.0	10.0	-	10.0	13.0	-	13.0
10. General Economic Services (i + ii)	24.5	-	24.5	166.0	-	166.0	79.0	-	79.0	56.5	-	56.5
i) Tourism	-	-	-	1.0	-	1.0	1.0	-	1.0	1.0	-	1.0
ii) Others @	24.5	-	24.5	165.0	-	165.0	78.0	-	78.0	55.5	-	55.5
2. Non-Development (General Services)	2,654.8	-	2,654.8	4,242.7	-	4,242.7	4,337.0	-	4,337.0	6,429.2	-	6,429.2
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	-	13,252.9	13,252.9	16,767.3	-	16,767.3	-	16,767.5	16,767.5	-	17,651.8	17,651.8
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	13,252.9	13,252.9	-	16,767.3	16,767.3	-	16,767.5	16,767.5	-	17,651.8	17,651.8
8. Others	-	-	-	-	-	-	-	-	-	-	-	-
<i>of which: Land Compensation Bonds</i>	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)	20,749.9	35,773.8	56,523.7	20,406.3	425.0	20,831.3	20,921.5	459.1	21,380.6	16,292.7	445.0	16,737.7
a) Social Services (1 to 7)	20,749.9	33,267.9	54,017.8	20,406.3	12.0	20,418.3	20,921.5	2.5	20,924.0	16,292.7	12.0	16,304.7
1. Education, Sports, Art and Culture	13,920.5	4.0	13,924.5	12,286.0	12.0	12,298.0	13,777.2	2.5	13,779.7	9,710.0	12.0	9,722.0
2. Medical and Public Health	-	-	-	700.0	-	700.0	250.0	-	250.0	500.0	-	500.0
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	11,023.0	-	11,023.0	9,476.0	-	9,476.0	11,852.2	-	11,852.2	8,570.0	-	8,570.0
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	1.5	1.5	-	12.0	12.0	-	2.5	2.5	-	12.0	12.0
7. Others	2,897.5	2.5	2,900.0	2,110.0	-	2,110.0	1,675.0	-	1,675.0	640.0	-	640.0
b) Economic Services (1 to 10)	6,829.4	33,263.9	40,093.3	8,120.3	-	8,120.3	7,144.3	-	7,144.3	6,582.7	-	6,582.7
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	3,020.0	33,263.9	36,283.9	3,660.0	-	3,660.0	2,950.0	-	2,950.0	3,300.0	-	3,300.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

(₹ Million)

Item	2013-14 (Accounts)			2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	9.4	-	9.4	15.2	-	15.2	9.2	-	9.2	12.7	-	12.7
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	3,800.0	-	3,800.0	4,445.1	-	4,445.1	4,185.1	-	4,185.1	3,270.0	-	3,270.0
2. Non-Development Purposes (a + b)		2,505.9	2,505.9		413.0	413.0		456.6	456.6		433.0	433.0
a) Government Servants (other than Housing)	-	5.9	5.9	-	13.0	13.0	-	6.6	6.6	-	13.0	13.0
b) Miscellaneous	-	2,500.0	2,500.0	-	400.0	400.0	-	450.0	450.0	-	420.0	420.0
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Others	-	-	-	-	-	-	-	-	-	-	-	-
VIII. Reserve Funds (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Civil Deposits	-	-	-	-	-	-	-	-	-	-	-	-
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Suspense	-	-	-	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	-	-	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	-	-	-	-	-	-	-	-	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account			56,141.7			88,632.2			61,022.2			81,629.1
B. Surplus (+)/Deficit(-) on Capital Account			-67,192.7			-85,254.1			-69,332.2			-93,077.8
C. Overall Surplus (+)/Deficit (-) (A+B)			-11,051.0			3,378.1			-8,310.0			-11,448.7
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			-11,051.1			3,378.1			-8,310.0			-11,448.7
i. Increase (+)/Decrease (-) in Cash Balances			-11,051.1			3,378.1			-8,310.0			-11,448.7
a) Opening Balance			19,857.5			17,621.6			8,806.4			496.4
b) Closing Balance			8,806.4			20,999.7			496.4			-10,952.3
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-			-			-			-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-			-			-			-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
PUDUCHERRY

Item	(₹ Million)															
	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	
1	2	3	4	5	6	7	8	9	10	11	12	13				
TOTAL CAPITAL DISBURSEMENTS (I to XII)	3,625.1	62,051.9	65,677.0	6,906.2	171,863.5	178,769.7	6,459.7	176,913.3	183,373.0	6,106.7	194,440.0	200,546.8				
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	3,625.1	2,050.8	5,675.9	6,906.2	2,146.0	9,052.2	6,459.7	2,168.0	8,627.7	6,106.7	2,220.0	8,326.7				
I. Total Capital Outlay (1 + 2)	3,625.1	-	3,625.1	6,906.2	-	6,906.2	6,459.7	-	6,459.7	6,106.7	-	6,106.7				
1. Development (a + b)	3,151.4	-	3,151.4	5,914.6	-	5,914.6	5,538.7	-	5,538.7	4,878.6	-	4,878.6				
(a) Social Services (1 to 9)	1,083.7	-	1,083.7	3,326.1	-	3,326.1	3,174.5	-	3,174.5	1,845.4	-	1,845.4				
1. Education, Sports, Art and Culture	154.3	-	154.3	131.0	-	131.0	132.7	-	132.7	151.5	-	151.5				
2. Medical and Public Health	100.2	-	100.2	150.7	-	150.7	113.3	-	113.3	207.8	-	207.8				
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-				
4. Water Supply and Sanitation	778.5	-	778.5	1,105.2	-	1,105.2	996.0	-	996.0	1,410.2	-	1,410.2				
5. Housing	31.7	-	31.7	24.9	-	24.9	24.9	-	24.9	31.9	-	31.9				
6. Urban Development	-	-	-	-	-	-	-	-	-	-	-	-				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	5.5	-	5.5	12.0	-	12.0	11.8	-	11.8	15.0	-	15.0				
8. Social Security and Welfare	7.8	-	7.8	17.3	-	17.3	12.5	-	12.5	19.6	-	19.6				
9. Others *	5.6	-	5.6	1,885.1	-	1,885.1	1,883.4	-	1,883.4	9.6	-	9.6				
(b) Economic Services (1 to 10)	2,067.7	-	2,067.7	2,588.6	-	2,588.6	2,364.2	-	2,364.2	3,033.2	-	3,033.2				
1. Agriculture and Allied Activities (i to xi)	214.0	-	214.0	239.5	-	239.5	232.3	-	232.3	257.6	-	257.6				
i) Crop Husbandry	27.7	-	27.7	28.4	-	28.4	21.7	-	21.7	37.9	-	37.9				
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-				
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-				
iv) Dairy Development	5.0	-	5.0	6.5	-	6.5	6.5	-	6.5	6.0	-	6.0				
v) Fisheries	120.1	-	120.1	147.1	-	147.1	146.2	-	146.2	128.5	-	128.5				
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-				
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-				
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-				
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-				
x) Co-operation	59.2	-	59.2	55.5	-	55.5	55.5	-	55.5	75.2	-	75.2				
xi) Others @	2.0	-	2.0	2.0	-	2.0	2.4	-	2.4	10.0	-	10.0				
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-				
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-				
4. Major and Medium Irrigation and Flood Control	192.8	-	192.8	541.1	-	541.1	443.0	-	443.0	426.1	-	426.1				
5. Energy	835.6	-	835.6	680.7	-	680.7	464.9	-	464.9	873.4	-	873.4				
6. Industry and Minerals (i to iv)	148.3	-	148.3	131.0	-	131.0	136.7	-	136.7	57.6	-	57.6				
i) Village and Small Industries	65.0	-	65.0	65.0	-	65.0	65.0	-	65.0	57.5	-	57.5				
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iv) Others #	83.3	-	83.3	66.0	-	66.0	71.7	-	71.7	0.1	-	0.1				
7. Transport (i + ii)	607.5	-	607.5	759.3	-	759.3	880.3	-	880.3	1,123.0	-	1,123.0				
i) Roads and Bridges	569.9	-	569.9	692.9	-	692.9	775.9	-	775.9	937.0	-	937.0				
ii) Others **	37.6	-	37.6	66.4	-	66.4	104.4	-	104.4	186.0	-	186.0				
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-				

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
PUDUCHERRY

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)				2014-15 (Revised Estimates)				2015-16 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	TOTAL	
1																
9. Science, Technology and Environment																
10. General Economic Services (i + ii)	69.5		69.5	69.5	237.0		237.0	237.0	207.0		207.0	207.0	295.5		295.5	
i) Tourism	69.5		69.5	69.5	237.0		237.0	237.0	207.0		207.0	207.0	295.5		295.5	
ii) Others @																
2. Non-Development (General Services)	473.7		473.7	473.7	991.6		991.6	991.6	921.0		921.0	921.0	1,228.1		1,228.1	
Discharge of Internal Debt (1 to 8)		328.9	328.9	328.9		453.4	453.4	453.4		481.7	481.7	481.7		540.3	540.3	
1. Market Loans																
2. Loans from LIC																
3. Loans from SBI and other Banks																
4. Loans from NABARD		156.5	156.5	156.5		266.5	266.5	266.5		266.5	266.5	266.5		317.3	317.3	
5. Loans from National Co-operative Development Corporation																
6. WMA from RBI		172.4	172.4	172.4		186.9	186.9	186.9		215.2	215.2	215.2		223.0	223.0	
7. Special Securities issued to NSSF																
8. Others																
of which: Land Compensation Bonds																
III. Repayment of Loans to the Centre (1 to 7)		1,708.9	1,708.9	1,708.9		1,668.3	1,668.3	1,668.3		1,668.3	1,668.3	1,668.3		1,659.7	1,659.7	
1. State Plan Schemes		427.2	427.2	427.2		369.8	369.8	369.8		369.8	369.8	369.8		335.0	335.0	
of which: Advance release of Plan Assistance for Natural Calamities																
2. Central Plan Schemes		592.3	592.3	592.3		603.3	603.3	603.3		603.3	603.3	603.3		622.3	622.3	
3. Centrally Sponsored Schemes		0.8	0.8	0.8		0.9	0.9	0.9		0.9	0.9	0.9		0.9	0.9	
4. Non-Plan (i + ii)		688.6	688.6	688.6		694.3	694.3	694.3		694.3	694.3	694.3		701.5	701.5	
i) Relief for Natural Calamities																
ii) Others		688.6	688.6	688.6		694.3	694.3	694.3		694.3	694.3	694.3		701.5	701.5	
5. Ways and Means Advances from Centre																
6. Loans for Special Schemes																
7. Others																
IV. Loans and Advances by State Governments (1+2)		13.0	13.0	13.0		24.3	24.3	24.3		18.0	18.0	18.0		20.0	20.0	
1. Development Purposes (a + b)						1.1	1.1	1.1		0.4	0.4	0.4		1.0	1.0	
a) Social Services (1 to 7)						1.0	1.0	1.0		0.4	0.4	0.4		1.0	1.0	
1. Education, Sports, Art and Culture																
2. Medical and Public Health																
3. Family Welfare																
4. Water Supply and Sanitation																
5. Housing																
6. Government Servants (Housing)						1.0	1.0	1.0		0.4	0.4	0.4		1.0	1.0	
7. Others																
b) Economic Services (1 to 10)						0.1	0.1	0.1								
1. Crop Husbandry																
2. Soil and Water Conservation																
3. Food Storage and Warehousing																
4. Co-operation																
5. Major and Medium Irrigation, etc.																
6. Power Projects																

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Concl.d.)
PUDUCHERRY

Item	2013-14 (Accounts)				2014-15 (Budget Estimates)			2014-15 (Revised Estimates)			2015-16 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	0.1	-	-	-	0.1	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	13.0	13.0	13.0	-	23.2	23.2	17.6	-	17.6	17.6	17.6	-	19.0	19.0
a) Government Servants (other than Housing)	-	13.0	13.0	13.0	-	23.2	23.2	17.6	-	17.6	17.6	17.6	-	19.0	19.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	2,335.4	2,335.4	2,335.4	-	2,531.0	2,531.0	2,531.0	-	2,583.0	2,583.0	2,583.0	-	2,841.3	2,841.3
1. State Provident Funds	-	2,305.6	2,305.6	2,305.6	-	2,500.0	2,500.0	2,500.0	-	2,550.0	2,550.0	2,550.0	-	2,805.0	2,805.0
2. Others	-	29.8	29.8	29.8	-	31.0	31.0	31.0	-	33.0	33.0	33.0	-	36.3	36.3
VIII. Reserve Funds (1 to 4)	-	344.8	344.8	344.8	-	1,600.0	1,600.0	1,600.0	-	1,370.0	1,370.0	1,370.0	-	1,507.0	1,507.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	344.8	344.8	344.8	-	1,600.0	1,600.0	1,600.0	-	1,370.0	1,370.0	1,370.0	-	1,507.0	1,507.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)	-	1,898.1	1,898.1	1,898.1	-	2,145.0	2,145.0	2,145.0	-	2,216.5	2,216.5	2,216.5	-	2,438.2	2,438.2
1. Civil Deposits	-	1,341.2	1,341.2	1,341.2	-	1,506.0	1,506.0	1,506.0	-	1,556.5	1,556.5	1,556.5	-	1,712.2	1,712.2
2. Deposits of Local Funds	-	548.7	548.7	548.7	-	630.0	630.0	630.0	-	650.0	650.0	650.0	-	715.0	715.0
3. Civil Advances	-	8.2	8.2	8.2	-	9.0	9.0	9.0	-	10.0	10.0	10.0	-	11.0	11.0
4. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	52,551.5	52,551.5	52,551.5	-	160,641.5	160,641.5	160,641.5	-	165,675.8	165,675.8	165,675.8	-	182,243.6	182,243.6
1. Suspense	-	-14.3	-14.3	-14.3	-	120.0	120.0	120.0	-	150.0	150.0	150.0	-	165.0	165.0
2. Cash Balance Investment Accounts	-	1,250.8	1,250.8	1,250.8	-	160,500.0	160,500.0	160,500.0	-	165,500.0	165,500.0	165,500.0	-	182,050.0	182,050.0
3. Deposits with RBI	-	51,297.4	51,297.4	51,297.4	-	1.5	1.5	1.5	-	1.8	1.8	1.8	-	2.0	2.0
4. Others	-	17.7	17.7	17.7	-	20.0	20.0	20.0	-	24.0	24.0	24.0	-	26.6	26.6
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	2,871.4	2,871.4	2,871.4	-	2,800.0	2,800.0	2,800.0	-	2,900.0	2,900.0	2,900.0	-	3,190.0	3,190.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-1,751.3	-1,751.3	-1,751.3	-	1,338.5	1,338.5	1,338.5	-	917.8	917.8	917.8	-	16.7	16.7
B. Surplus (+)/Deficit(-) on Capital Account	-	7,020.3	7,020.3	7,020.3	-	-434.5	-434.5	-434.5	-	-1,391.2	-1,391.2	-1,391.2	-	-537.7	-537.7
C. Overall Surplus (+)/Deficit (-) (A+B)	-	5,268.9	5,268.9	5,268.9	-	904.0	904.0	904.0	-	-473.5	-473.5	-473.5	-	-521.0	-521.0
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	5,268.9	5,268.9	5,268.9	-	26.4	26.4	26.4	-	-972.7	-972.7	-972.7	-	-1,070.2	-1,070.2
i. Increase (+)/Decrease (-) in Cash Balances	-	106.5	106.5	106.5	-	105.7	105.7	105.7	-	109.7	109.7	109.7	-	100.0	100.0
a) Opening Balance	-	132.9	132.9	132.9	-	-	-	-	-	-	-	-	-	-	-
b) Closing Balance	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	5,242.5	5,242.5	5,242.5	-	500.0	500.0	500.0	-	499.3	499.3	499.3	-	549.2	549.2
	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

- Nil/Negligible/Not Available.

\$: Sum of items I to IV while items at II(3) and II(6) are excluded item II(3) has been taken on a net basis under capital receipts while item II(6) has been taken as financing item for overall surplus/deficit.

* : Include outlay on Information and Publicity, other Social Services, etc.

@ : Include outlay on other Agricultural Programmes, etc.

: Include outlay on Cement and Non-Metallic Industries, Petro-Chemical Industries, Chemical Industries, Engineering Industries, Telecommunication and Electronic Industries, Consumer Industries, Atomic Energy Industries, other Industries and Minerals, etc.

** : Include outlay on Indian Railway Commercial Lines, Indian Railway Strategic Lines, Ports and Light Houses, Shipping, Civil Aviation, Road Transport, Inland Water Transport, Other Transport, etc.

@@ : Include outlay on Foreign Trade and Export Promotion Technology, other General Economic Services, Investments in General Financial and Trading Institutions, International Financial Institutions, etc.

Note: 1. Data pertaining to Jammu and Kashmir for 2013-14 are taken from Finance Accounts of the State published by CAG.

2. All states plan-non plan break up for 2015-16 (BE) will not add up as the break up is not given by Jammu & Kashmir.

Source : Budget documents of state governments.

NOTES TO APPENDICES

Appendix I:

1. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others' except for Sales Tax where the relevant amount is shown against the sub-group 'State Sales Tax'.
2. Where the break-up of grants for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
3. To ensure consistency in data across states, adjustment as mentioned below is made to the classification as presented in the budgets of Madhya Pradesh.
 - All grants recommended by FC-XIII are shown under non-plan statutory grants for 2014-15 (BE) and 2014-15 (RE).
4. The data are subject to rounding-off.

Appendix II:

1. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
2. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
3. The data are subject to rounding-off.

Appendix III:

1. All figures are on a gross basis including those under 'Public Account'. Further, WMA from RBI is included under 'Internal Debt' while 'Cash Balance Investment Account' and 'Deposits with RBI' are included under 'Suspense and Miscellaneous'. Total capital receipts taking public accounts on a net basis are also given to provide comparable data with those of the previous years.
2. Sub-groups 'Small Savings, Provident Funds, etc.', 'Reserve Funds', 'Deposits and Advances', 'Suspense and Miscellaneous' and 'Remittances' pertain to the 'Public Account'.
3. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others'.
4. Where the break-up of loans for 'Central Plan Schemes', and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
5. The data are subject to rounding-off.

Appendix IV:

1. All figures are on a gross basis including those under 'Public Account' and 'Contingency Fund'. Total capital expenditure exclusive of public accounts are also given to provide comparable data with those of the previous years.
2. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
3. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
4. The data are subject to rounding-off.

